BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 993/2024

IN THE MATTER OF: -

News Item titled "PACKAGE Where has the plastic waste disappeared" appearing in The Times of India dated 30.07.2024

Index

S. No.	Particulars	Page No.
1.	**Response** in compliance to the Hon'ble NGT PB order dated 31.07.2024 in OA No. 993/2024 titled as News item titled "Package where has the plastic waste disappeared" appearing in The Times of India dated 30.07.2024.	
2.	**Annexure- I** A copy of MoEF&CC Notification dated 16.02.2022.	
3.	**Annexure-II** A copy of Guidance Manual for Centralized EPR Portal for Plastic Packaging issued by CPCB	
4.	**Annexure-III** A copy of Notice dated 13.05.2024 and 25.06.2024 issued by CPCB regarding unregistered PIBOs/PWPs to submit complete application for registration till June 30, 2024 on the EPR portal for plastic packaging.	
5.	**Annexure-IV** A copy of Letter dated 14.03.2024 issued by CPCB to all SPCBs/PCCs/UTs.	
6.	**Annexure-V** A copy of Letter dated 06.03.2024 issued by CPCB to Director/Commissioner of Department of Industries/State Authorities to all States/UTs.	
7.	**Annexure-VI** A copy of revised guidelines for assessment of environment compensation to be levied for violation of plastic waste management rules, 2016 issued by CPCB.	
8.	**Annexure-VII** A copy of Show Cause Notice dated 19.08.2024 issued by CPCB to PIBOs for shortfall in fulfilment of EPR target for the financial year 2022-23.	
9.	**Annexure-VIII** A copy of Show Cause Notice dated 19.08.2024 issued by CPCB to PIBOs and PWPs for not filling Annual Return for the financial year 2022-23 within the stipulated time.	
10.	**Annexure-IX** A copy of Hon'ble NGT order dated 31.07.2024.	

(Divya Sinha)
Scientist 'F'
Central Pollution Control Board

Date: - 04.09.2024
Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 993/2024

IN THE MATTER OF:-
News Item titled "PACKAGE: Where has the plastic waste disappeared" appearing in The Times of India dated 30.07.2024.

RESPONSE ON BEHALF OF THE CENTRAL POLLUTION CONTROL BOARD (CPCB) i.e RESPONDENT NO. 1

1. That, Hon'ble NGT vide order dated 31.07.2024 and notice dated 08.08.2024 has sought the reply of Central Pollution Control Board (hereinafter referred as CPCB) in the instant Original Application. Thereby, the reply is made in succeeding paragraphs.

2. That, CPCB is a statutory Board constituted under Section 3 of The Water (Prevention and control of Pollution) Act, 1974. It performs the functions under The Water (Prevention and control of Pollution) Act, 1974, The Air (Prevention and control of Pollution) Act, 1981 and The Environment (Protection) Act, 1986.

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

Introduction

3. In the matter of OA No. 993/2024 in the matter of **News Item titled "*PACKAGE: Where has the plastic waste disappeared*" appearing in The Times of India dated 30.07.2024**, Hon'ble NGT vide order dated 31.07.2024, issued directions to CPCB for filing response in the matter. The para no. 2 of the OA No. 993/2024 dated 31.07.2024 read as follows:

"2. The news item relates to the large scale evasion of the plastic waste disposal norms under the Extended Producer Responsibility (EPR) System in Tamil Nadu. As per the news item, more than 30% of plastic waste

generating firms have evaded the system. The authorities are unaware as to where the plastic waste gets disposed of or dumped. The article highlights that in February 2022, the Union Government mandated that all plastic waste generators register with the EPR portal under the Central Pollution Control Board (CPCB). As of July 2024, 30% of the total 1,095 plastic waste generators in Tamil Nadu have avoided this requirement, failing to declare the quantity and type of plastic they generate. Furthermore, as many as 323 plastic waste generators, including producers and brand owners, are yet to register. This lack of compliance means there are no records of plastics being recycled or properly disposed of. Unregistered companies may dump plastics in open spaces, landfills and water bodies or engage with informal recyclers who violate legal and environmental norms. The news item further alleges that the Tamil Nadu Pollution Control Board had instructed all plastic waste generators to register on the EPR portal by May 31, 2024, or face penalties, including environmental compensation. However, no penalties have been imposed yet. The article also claims that The EPR portal, designed to help waste generators match with recyclers, is not free of flaws. "Waste generators can collect the same amount and type of waste they generate from anywhere for recycling. They may supply waste to villages but collect from cities due to greater accessibility and lower transport costs. This practice does not address the local dangers of plastic waste."

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

Legal Background.

4. Ministry of Environment, Forest and Climate Change, Government of India, in its fourth Amendment to the Plastic Waste Management Rules, dated February 16, 2022, notified 'Guidelines on Extended Producer Responsibility for Plastic Packaging' in the Schedule II of the Rules. The copy of EPR guidelines, as notified by MoEF&CC is attached here as ***Annexure-I***.

As per section 6.1 of the EPR guidelines, "*The following entities shall register on the centralized portal developed by Central Pollution Control Board namely: -*

i. *Producer (P) including micro and small enterprises as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006)*

ii. *Importer (I);*

iii. *Brand owner (BO);*

iv. *Plastic Waste Processor engaged in*

(a) recycling, (b) waste to energy,

(c) waste to oil, (d) co-processing and (e) industrial composting;

v. *Manufacturers and importers of plastic raw material;*

vi. *Manufacturers of items made from compostable plastics or biodegradable plastics."*

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

As per section 6.2 of the EPR guidelines, *"The entities covered under clause 6.1 shall not carry any business without registration obtained through online centralized portal developed by Central Pollution Control Board."*

5. CPCB has developed the Centralized EPR Portal for Plastic Packaging "eprplastic.cpcb.gov.in"in accordance with provisions of the notified EPR Guideline PIBOs (Producers/ Importer and BrandOwners) and Plastic Waste Processors are required to register on the EPR Portal, as per provisions of EPR Guidelines. Online registration application filed by PIBOs is transferred

to the concerned SPCBs/PCCs on the EPR Portal, in case the PIBOs are operating in one or two States - for further processing while the remaining applications are processed by CPCB.Further, all PWPs have to get registered with SPCBs/PCCs on the EPR portal to comply with provisions under PWM Rules, 2016. Online Application filed by PWPs gets transferred to the concerned SPCBs/PCCs for further processing.

6. Further, as per the EPR Guidelines. the PIBOs are required to fulfil EPR target corresponding to the quantity of plastic packaging introduced by them in the market. The PWPs can generate EPR Certificates corresponding to the plastic waste processed by them, The PIBOs are required to procure EPR Certificates from the PWPS corresponding to their EPR target to fulfil their EPR obligations. They are further required to file their Annual Returns on the EPR Portal providing details related to fulfilment of their EPR obligations. Provisions for registration, generation and transfer of EPR certificates and filing of Annual Returns has been made on the EPR portal developed by CPCB.

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

Status of EPR implementation

Registration of PIBOs

7. As on 31.08.2024, 41,972 no. of PIBOs have been registered on the EPR portal, out of which 19,651 no. of registrations have been granted by concerned SPCBs and the remaining 22,321 by CPCB.

8. Total 14,522 PIBOs were registered in FY 22-23 with a total EPR target of 29.42 Lac tons. 10,380 PIBOs (71.5%) have submitted their Annual return (AR) on the portal and EPR target of 24.94 lac tones (84.7%) has been fulfilled by these PIBOs.

Status of Plastic Waste Processors (PWPs)

9. Registration of 2483 nos. of PWPs has been granted to 2484 PWPs by concerned SPCBs/PCCs on the EPR portal, as on 31.8.24. Total 79.4 lacs tons of EPR certificates have been generated for the plastic packaging processed by the registered PWPs as on date 31.08.2024, out of which 62.79 lacs tons of EPR certificates have been transferred successfully on the EPR portal.

S. No	Registration Issued	Processing Capacity (TPA)	EPR certificates generated (Tonnes)	EPR certificates transferred (Tonnes)
1	2482	250.2 lacs	79.4 lacs	62.79 lacs

NOTARY PUBLIC R.L. Chaudhary N.C.T. of Delhi Regd. No. 1513 GOVT. OF INDIA

All registered PWPs are required to declare their plastic waste processing capacity with supporting documents while registration on the PER portal. Physical verification is carried out by concerned SPCBs/PCCs.

Action taken by CPCB

10. Following actions have been taken by CPCB to ensure compliance of Plastic Waste Management Rules, 2016, as amended from time to time:

a. CPCB has prepared Guidance manual for providing assistance to PIBOs and PWPs for registration on the EPR portal for plastic packaging. (***Annexure-II***)

b. CPCB has issued several communications including (i) Directions to SPCBs/PCCs to revoke Consent of PWPs if they are not registered on EPR Portal (ii) Letter issued to Customs Authority not to clear import consignments of plastic packaging / commodities with plastic packaging unless the importer is registered on the CPCB Plastic portal (iii) Directions to plastic raw material manufacturers to not to supply plastic raw material to Producers if they are not registered on the EPR Portal (iv) Notice to Producers not to supply plastic packaging to unregistered brandowners to ensure registration of all such entities which are introducing / processing plastic packaging waste, on centralized EPR portal in compliance of the PWM Rules, 2016.

c. CPCB issued notices dated 13.05.2024 and 25.06.2024, respectively, for unregistered PIBOs/PWPs to submit complete application for registration till June 30, 2024 on the EPR portal. (***Annexure- III***). CPCB issued directions dated 14.03.2024 to all concerned SPCBs/PCCs to issue public notices for the registration of PIBOs and PWPs on their websites and publish the aforesaid notice in regional newspaper in English as well as local language. (***Annexure- IV***).

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

d. In the matter of CWP No. 2369 of 2018, titled 'Suleman and others vs. Union of India', CPCB issued letter dated 06.03.2024 to to ensure that all such entities which are introducing / processing plastic packaging waste to register themselves on the centralized EPR portal. The copy of the letter issued by CPCB is placed at ***Annexure-V***.

e. CPCB has prepared "Guidelines for assessment of Environmental Compensation (EC) for violation of PWM Rules". The same is placed at ***Annexure VI.***

f. Show Cause Notice (SCN) dated 19.08.2024 has been issued to PIBOs under Section 5 of the Environment (Protection) Act,1986 for shortfall in fulfilment of EPR target for the financial year 2022-23. The copy of the SCN is attached here as ***Annexure-VII***. Show Cause Notice (SCN) dated 19.08.2024 has been issued to PIBOs and PWPs for not filling Annual Return for the financial year 2022-23 within the stipulated time. The copy of the SCN is attached here as ***Annexure-VIII.***

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

g. It may also be noted that prior to the implementation of EPR guidelines in 2022, only 300 PIBOs were registered with CPCB and post implementation of EPR Guidelines 2022, the no. of registrations has increased to 41972 PIBOs which is approximately 140 times the no. of PIBOs registered with CPCB prior to implementation of EPR Guidelines.

11. Further, as per the clause 6(2)(a of Plastic waste management Rules, 2016, it is the responsibility of local bodies to ensure segregation, collection, storage, transportation, processing and disposal of plastic waste from cities/villages. Also local body shall ensure channelization of recyclable plastic waste fraction to recyclers and processing and disposal on non-recyclable fraction of plastic waste in accordance with the guidelines issued by the Central Pollution Control Board. CPCB has prepared "Consolidated Guidelines for Segregation, Collection and Disposal of Plastic Waste" and the same is available on the CPCB website at "https://cpcb.nic.in/uploads/plasticwaste/Consolidate_Guidelines_for_disposal_of_PW.

12. That, the answering respondent craves leave of this Hon'ble Tribunal to file an additional reply, if required, in the future.

13. That in the light of the above submissions, it is respectfully submitted that this Answering Respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble Court in the instant OA.

(Divya Sinha)
Scientist 'F'
Central Pollution Control Board

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 993/2024

IN THE MATTER OF:-

News Item titled "PACKAGE: Where has the plastic waste disappeared" appearing in The Times of India dated 30.07.2024.

AFFIDAVIT

I, Divya Sinha, working as Scientist 'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 1 in the above matter, do hereby solemnly affirm, declare on oath and state as under:-

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.

2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.

3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.

DEPONENT

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

दिव्या सिन्हा / Divya Sinha
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली–110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

VERIFICATION:

Verified at New Delhi on this day of 04 SEP 2024 2024 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.

NOTARY PUBLIC
R.L. Chaudhary
N.C.T. of Delhi
Regd. No. 1513
GOVT. OF INDIA

ATTESTED
NOTARY PUBLIC
GOVT. OF INDIA
04 SEP 2024

DEPONENT

दिव्या सिन्हा / Divya Sinha
वैज्ञानिक 'एफ' / Scientist 'F'
केंद्रीय प्रदूषण नियंत्रण बोर्ड
Central Pollution Control Board
(पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)
(M/o Environment, Forest & Climate Change, Govt. of India)
परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली–110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032

रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-17022022-233568
CG-DL-E-17022022-233568

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 131] नई दिल्ली, बुधवार, फरवरी 16, 2022/माघ 27, 1943
No. 131] NEW DELHI, WEDNESDAY, FEBRUARY 16, 2022/MAGHA 27, 1943

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 16 फरवरी, 2022

सा.का.नि. 133(अ).—केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3, धारा 6, धारा 8 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है अर्थात् :-

1. (1) इन नियमों का संक्षिप्त नाम प्लास्टिक अपशिष्ट प्रबंधन (संशोधन) नियम, 2022 है।

(2) ये राजपत्र में प्रकाशन की तारीख से लागू होंगे।

2. प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 (जिन्हें इसमें इसके पश्चात उक्त नियम कहा गया है) के नियम 9 के उपनियम (1) में 'इन नियमों के अंतर्गत समय-समय पर जारी किए गए दिशानिर्देशों के अनुसार' शब्दों के स्थान पर ''अनुसूची-।। में विनिर्दिष्ट दिशा निर्देशों के अनुसार'' शब्द रखे जाएंगे।

3. उक्त नियमों में, अनुसूची-। के पश्चात्, निम्नलिखित अनुसूची अंत:स्थापित की जाएगी, अर्थात् :-

अनुसूची-।।

(नियम 9 (1) देखें)

प्लास्टिक पैकेजिंग के लिए विस्तारित उत्पादक उत्तरदायित्व संबंधी दिशानिर्देश

1. पृष्ठभूमि:

(1.1) पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय (एमओईएफएंडसीसी), (जिसे इसमें इसके पश्चात् 'मंत्रालय' कहा गया है) ने 18 मार्च 2016 को प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 को अधिसूचित किया था। मंत्रालय ने 8 अप्रैल, 2016 को ठोस अपशिष्ट प्रबंधन नियम, 2016 को भी अधिसूचित किया था। चूंकि प्लास्टिक अपशिष्ट ठोस अपशिष्ट का हिस्सा है, इसलिए ये दोनों नियम देश में प्लास्टिक अपशिष्ट के प्रबंधन पर लागू होते हैं।

(1.2) प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016, प्लास्टिक अपशिष्ट उत्पन्न करने वालों को प्लास्टिक अपशिष्ट कम उत्पन्न कम करने, प्लास्टिक अपशिष्ट को न फैलाने, स्रोत पर ही अपशिष्ट का अलग भंडारण सुनिश्चित करने और नियमों के अनुसार अपशिष्ट को सौंपने की आज्ञा देते हैं। ये नियम प्लास्टिक अपशिष्ट के प्रबंधन के लिए स्थानीय निकायों, ग्राम पंचायतों, अपशिष्ट उत्पन्न करने वालों, खुदरा विक्रेताओं और रेहड़ी-पटरी वालों के उत्तरदायित्वों को भी आज्ञापित करते हैं।

(1.3) प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 ने प्लास्टिक पैकेजिंग अपशिष्ट के संग्रहण और पुनर्चक्रण के लिए उत्पादक, आयातक, ब्रांड स्वामी पर विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) डाला है। विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) पूर्व-उपभोक्ता और पश्च उपभोक्ता के प्लास्टिक पैकेजिंग अपशिष्ट दोनों पर लागू होगा।

(1.4) ये दिशानिर्देश विस्तारित उत्पादक उत्तरदायित्व के कार्यान्वयन के लिए रूपरेखा प्रदान करते हैं। विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) के प्रभावी कार्यान्वयन के लिए दिशानिर्देश उत्पादकों, आयातकों, ब्रांड स्वामियों, केन्द्रीय प्रदूषण नियंत्रण बोर्ड या राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समितियों, पुनर्चक्रणकर्ताओं और अपशिष्ट प्रसंस्करणकर्ताओं की भूमिकाओं और उत्तरदायित्वों को निर्धारित करते हैं। प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 में दी गई परिभाषाएं इन दिशानिर्देशों में विशेष रूप से उल्लिखित होने तक लागू होती हैं।

2. प्रभावी होने की तारीख :

ये दिशानिर्देश तत्काल प्रभाव से लागू होंगे। विस्तारित उत्पादक उत्तरदायित्वों से संबंधित चल रही प्रक्रियाओं को इन दिशानिर्देशों के साथ जोड़ा जाएगा।

3. परिभाषाएं :

(क) "**जैव-अवक्रमणीय प्लास्टिक**" से कम्पोस्टेबल प्लास्टिक से भिन्न ऐसा प्लास्टिक अभिप्रेत है जो भारतीय मानक ब्यूरो द्वारा अधिकथित और केन्द्रीय प्रदूषण नियंत्रण ब्यूरो द्वारा प्रमाणित मानकों का अनुपालन करते हुए कोई भी माइक्रो प्लास्टिक, या दृश्य, विशिष्ट या विषाक्त अवशिष्ट, जिसके प्रतिकूल पर्यावरणीय प्रभाव पड़ते हों, छोड़े बिना विविनिर्दिष्ट समयाविधियों में परिवेशी पर्यावरणीय (स्थलीय या जल में) परिस्थितियों में जैविक प्रक्रियाओं द्वारा पूर्ण अवक्रमण की प्रक्रिया से होकर गुजरता है;

(ख) **"ब्रांड स्वामी"** से ऐसा व्यक्ति या कंपनी अभिप्रेत है जो किसी रजिस्ट्री ब्रांड लेबल या व्यापार चिन्ह से कोई वस्तु बेचता है;

(ग) **"कैरी बैग्स"** (प्लास्टिक पैकेजिंग की कोटि II के अंतर्गत आने वाले - खंड 5.1 (II)) से प्लास्टिक सामग्री या कंपोस्ट हो सकने योग्य प्लास्टिक सामग्री से बने बैग अभिप्रेत हैं, जिनका उन वस्तुओं को ले जाने या वितरित करने के उद्देश्य से उपयोग किया जाता है, जिनमें स्वयं ले जाने की सुविधा होती है, किन्तु इसमें ऐसे बैग शामिल नहीं है जो पैकेजिंग का एक अभिन्न अंग हो जिसमें उपयोग करने से पहले माल को सील कर दिया जाता है;

(घ) **"समय अवसान होने पर निपटान"** से ऊर्जा उत्पादन के लिए प्लास्टिक अपशिष्ट का उपयोग करना अभिप्रेत है और इसमें सह-प्रसंस्करण (जैसे सीमेंट भट्टों में) या अपशिष्ट से तेल या भारतीय सड़क कांग्रेस के दिशानिर्देशों के अनुसार सड़क निर्माण आदि के लिए उपयोग करना शामिल हैं।

(ड.) **"विस्तारित उत्पादक** उत्तरदायित्व (ईपीआर)**"** से उत्पाद के समय अवसान तक पर्यावरण के अनुकूल प्रबंधन के लिए एक उत्पादक का उत्तरदायित्व अभिप्रेत है;

(च) **"आयातक"** से वह व्यक्ति अभिप्रेत है जो प्लास्टिक पैकेजिंग उत्पाद या प्लास्टिक पैकेजिंग या कैरी बैग या मल्टीलेयर पैकेजिंग या प्लास्टिक शीट या इसी तरह के उत्पादों का आयात करता है;

(छ) **"प्लास्टिक"** से ऐसी सामग्री अभिप्रेत है जिसमें एक आवश्यक घटक के रूप में एक उच्च बहुलक होता है जैसे पॉलीइथाइलीन टेरेफ्थेलेट, उच्च घनत्व वाला पॉलीइथाइलीन, विनाइल, कम घनत्व वाला पॉलीइथाइलीन, पॉलीप्रोपाइलीन, पॉलीस्टाइन रेजिन और एक्रिलोनिट्राइल ब्यूटाडीन स्टाइरीन, पॉलीफेनिलीन ऑक्साइड, पॉली कार्बोनेट, पॉलीब्यूटिलीन टेरेफ्थेलेट जैसी बहु-सामग्री होती हैं;

(ज) **''प्लास्टिक पैकेजिंग''** से विभिन्न तरीकों से उत्पादों की सुरक्षा, परिरक्षण, भंडारण और परिवहन करने के लिए प्लास्टिक का प्रयोग करके बनायी गई पैकेजिंग सामग्री अभिप्रेत है।

(झ) **"प्लास्टिक शीट"** से ऐसी प्लास्टिक शीट अभिप्रेत है जो प्लास्टिक से बनी शीट होती है;

(ञ) **"प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता"** से ऊर्जा के लिए प्लास्टिक अपशिष्ट का उपयोग (अपशिष्ट से ऊर्जा) और इसे तेल (अपशिष्ट से तेल), औद्योगिक कम्पोस्टिंग में परिवर्तित करने में लगे पुनर्चक्रणकर्ता और संस्थाएं अभिप्रेत हैं।

(ट) **"पूर्व-उपभोक्ता प्लास्टिक पैकेजिंग अपशिष्ट"** से प्लास्टिक पैकेजिंग के विनिर्माण के चरण में रिजेक्ट या डिस्कार्ड के रूप में उत्पन्न प्लास्टिक पैकेजिंग अपशिष्ट और उत्पादक के अंतिम-उपयोगकर्ता उपभोक्ता तक प्लास्टिक पैकेजिंग के पहुंचने से पहले अस्वीकृत करने और फेंकने सहित उत्पाद की पैकेजिंग के दौरान उत्पन्न प्लास्टिक पैकेजिंग अपशिष्ट अभिप्रेत है।

(ठ) **"पश्च-उपभोक्ता प्लास्टिक पैकेजिंग अपशिष्ट"** से अंतिम-उपयोगकर्ता उपभोक्ता द्वारा पैकेजिंग का इच्छित उपयोग पूर्ण होने और अपने आशयित प्रयोजन के लिए और अधिक प्रयोग न किए जाने के पश्चात् उत्पन्न प्लास्टिक पैकेजिंग अपशिष्ट अभिप्रेत है।

(ड) **"उत्पादक"** से कैरी बैग या मल्टीलेयर पैकेजिंग या प्लास्टिक शीट या इसी तरह के विनिर्माण या आयात में लगा व्यक्ति अभिप्रेत है और इसमें पैकेजिंग या वस्तु को लपेटने के लिए पैकेजिंग के लिए प्लास्टिक शीट या समान सामग्री या प्लास्टिक शीट या मल्टीलेयर पैकेजिंग से बने कवर का उपयोग करने वाले उद्योग या व्यक्ति शामिल हैं;

(ढ) **"पुनर्चक्रणकर्ता"** वे संस्थाएं हैं जो प्लास्टिक अपशिष्ट के पुनर्चक्रण की प्रक्रिया में लगी हुई हैं;

(ण) **"पुनर्चक्रण"** से अलग-अलग प्लास्टिक अपशिष्ट को नए उत्पाद या कच्चे माल में नए उत्पादों के उत्पादन के लिए बदलने की प्रक्रिया अभिप्रेत है;

(त) **"पुन: उपयोग"** से किसी वस्तु या संसाधन सामग्री का फिर से उसी उद्देश्य या किसी अन्य उद्देश्य के लिए वस्तु की संरचना को बदले बिना उपयोग करना अभिप्रेत है;

(थ) **"पुनर्चक्रित प्लास्टिक का उपयोग"** से वर्जिन प्लास्टिक के बजाय पुनर्चक्रित प्लास्टिक को, विनिर्माण प्रक्रिया में कच्चे माल के रूप में उपयोग किया जाना अभिप्रेत है;

(द) **"अपशिष्ट प्रबंधन"** से पर्यावरण की दृष्टि से सुरक्षित रीति में प्लास्टिक अपशिष्ट का संग्रहण, भंडारण, परिवहन में कमी, पुन: उपयोग, पुनर्प्राप्ति, पुनर्चक्रण, खाद बनाना या निपटान करना अभिप्रेत है;

(ध) **"अपशिष्ट से ऊर्जा"** से ऊर्जा उत्पादन के लिए प्लास्टिक अपशिष्ट का उपयोग करना अभिप्रेत है और इसमें सह-प्रसंस्करण (जैसे सीमेंट भट्टों में) शामिल है।

4. बाध्यकारी इकाइयां

निम्नलिखित ईकाइयों को विस्तारित उत्पादक दायित्वों और इस अधिसूचना के उपबंधों के अंतर्गत रखा जाएगा अर्थात्:

(i) प्लास्टिक पैकेजिंग के उत्पादक (पी);

(ii) सभी आयातित प्लास्टिक पैकेजिंग और/या आयातित उत्पादों की प्लास्टिक पैकेजिंग का आयातक (आई);

(iii) ब्रांड स्वामी (बीओ) जिसमें ऐसे ऑनलाइन प्लेटफॉर्म / मार्केटप्लेस और सुपरमार्केट / खुदरा श्रृंखला शामिल है, जो सूक्ष्म, लघु, और मध्यम उद्यम मंत्रालय, भारत सरकार के मानदंडों के अनुसार सूक्ष्म, लघु, और मध्यम उद्यम से भिन्न हैं।

(iv) प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता

5. विस्तारित उत्पादक दायित्व की व्याप्ति

(5.1) निम्नलिखित प्लास्टिक पैकेजिंग कोटि विस्तारित उत्पादक दायित्व के अंतर्गत आती हैं,

(i) कोटि I

सख्त प्लास्टिक पैकेजिंग

(ii) कोटि II

सिंगल लेयर या मल्टीलेयर (विभिन्न प्रकार की प्लास्टिक के साथ एक से अधिक लेयर) की लचीली प्लास्टिक पैकेजिंग, प्लास्टिक शीट या समान सामग्री और प्लास्टिक शीट से बने कवर, कैरी बैग, प्लास्टिक सैशे या पाउच

(iii) कोटि III

मल्टीलेयर प्लास्टिक पैकेजिंग (प्लास्टिक की कम से कम एक परत और प्लास्टिक भिन्न अन्य सामग्री की कम से कम एक परत)

(iv) कोटि IV

पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या समान सामग्री के साथ-साथ कम्पोस्टेबल प्लास्टिक से बने कैरी बैग।

(5.2) प्लास्टिक पैकेजिंग के संबंध में विस्तारित उत्पादक दायित्व दिशानिर्देश में निम्नलिखित शामिल हैं, अर्थात् :

I. पुन: उपयोग

II. पुनर्चक्रण

III. पुनर्चक्रित प्लास्टिक सामग्री का उपयोग

IV. समय अवसान सीमा होने पर निपटान।

6. रजिस्ट्रीकरण

(6.1) (क) निम्नलिखित संस्थाएं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर रजिस्ट्रीकृत होंगी :

(i) उत्पादक (पी)

(ii) आयातक (आई)

(iii) ब्रांड स्वामी (बीओ)

(iv) प्लास्टिक अपशिष्ट के प्रसंस्करणकर्ता जो (क) पुनर्चक्रण, (ख) अपशिष्ट से ऊर्जा, (ग) अपशिष्ट से तेल बनाने और (iv) औद्योगिक कम्पोस्टिंग के काम में लगे हैं,

(ख) उत्पादक, आयातक और ब्रांड स्वामियों (एक या दो राज्यों में काम कर रहे) और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं का रजिस्ट्रीकरण राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत विस्तारित उत्पादक दायित्व पोर्टल के माध्यम से किया जाएगा। उत्पादक, आयातक और ब्रांड स्वामियों (दो राज्यों से अधिक में काम कर रहे) का रजिस्ट्रीकरण केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत विस्तारित उत्पादक उत्तदायित्व पोर्टल के माध्यम से किया जाएगा।

(ग) इन दिशानिर्देशों के प्रभावी होने के पश्चात् किसी वर्ष विशेष में अपना व्यवसाय शुरू करने और उसी वर्ष में बाजार में अपने उत्पादों को उतारने वाली इकाइयों के संबंध में उनकी विस्तारित उत्पादक उत्तरदायित्व लक्ष्य की बाध्यताएं अगले वर्ष से होंगी।

(6.2) खंड (6.1) के अंतर्गत आने वाली संस्थाएं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन केंद्रीकृत पोर्टल के माध्यम से रजिस्ट्रीकरण प्राप्त किए बिना कोई व्यवसाय नहीं करेंगी।

(6.3) खंड (6.1) के अंतर्गत आने वाली संस्थाएं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन केंद्रीकृत पोर्टल के माध्यम से प्राप्त रजिस्ट्रीकृत किसी भी इकाई के साथ काम नहीं करेंगी।

(6.4) ऐसे मामले, जिसमें यह पाया या अभिनिर्धारित किया जाता है कि ऑनलाइन पोर्टल पर रजिस्ट्रीकृत किसी इकाई ने विस्तारित उत्पादक उत्तरदायित्व दिशानिर्देशों के अधीन रजिस्ट्रीकरण कराते समय गलत सूचना दी है या जानबूझकर सूचना छिपायी है या विविनिर्दिष्ट शर्तों के अनुपालन में कोई अनियमितता पायी गई या उनसे विचलन किया गया है, तब ऐसी इकाई का रजिस्ट्रीकरण, सुनवाई का एक अवसर दिए जाने के पश्चात्, एक वर्ष की अवधि के लिए प्रतिसंहृत कर दिया जाएगा। इकाइयां, जिनका रजिस्ट्रीकरण प्रतिसंहृत कर दिया गया है, प्रतिसंहरण की अवधि तक नया रजिस्ट्रीकरण कराने में समर्थ नहीं रहेंगी।

(6.5) यदि कोई संस्था खंड (6.1) में उल्लिखित एक से अधिक उप-कोटि में आती है, तो ऐसी संस्था उन प्रत्येक उप-कोटियों के अधीन अलग से रजिस्ट्रीकृत होगी। इसके अलावा, ऐसे मामलों में, जहां संस्था की खंड 6.1 में उल्लिखित एक विशेष उप-कोटि में अलग-अलग राज्यों में इकाइयां हैं, तो इन इकाइयों को भी अलग से रजिस्ट्रीकृत किया जाएगा। तथापि, एक राज्य में एक उपकोटि के अधीन केवल एक रजिस्ट्रीकरण की आवश्यकता होगी, भले ही, एक राज्य में एक से अधिक इकाइयां स्थित हों। यह रजिस्ट्रीकरण, इन दिशानिर्देशों के अनुसार, इस उद्देश्य के लिए केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा अधिकथित मानक संचालन प्रक्रिया के अनुसार होगा।

(6.6) रजिस्ट्रीकरण करते समय, संस्थाओं को पैन संख्या, जीएसटी संख्या, कम्पनी का सीआईएन संख्या और आधार संख्या और प्राधिकृत व्यक्ति या प्रतिनिधि के पैन संख्या और यथा अपेक्षित कोई अन्य आवश्यक जानकारी प्रदान करनी होगी।

7. विस्तारित उत्पादक उत्तरदायित्व के लिए लक्ष्य और उत्पादकों, आयातकों और ब्रांड स्वामियों की बाध्यताएं :

(7.1) उत्पादकों, आयातकों और ब्रांड स्वामियों के लिए विस्तारित उत्पादक उत्तरदायित्व लक्ष्य कोटि-वार निर्धारित किए जाएंगे

(7.2) उत्पादक (पी)

(क) विस्तारित उत्पादक उत्तरदायित्व लक्ष्य (उपाबंध में उदाहरण 1 से 3 देखें)

मीट्रिक टन (पहली तिमाही) में पात्र मात्रा पिछले दो वित्तीय वर्षों में बेची गई प्लास्टिक पैकेजिंग सामग्री (कोटि-वार) का औसत वजन होगा (क) इसमें पिछले दो वित्तीय वर्षों में पूर्व-उपभोक्ता प्लास्टिक पैकेजिंग अपशिष्ट की औसत मात्रा को जोड़ा जाएगा और (ख) पिछले वित्तीय वर्ष में उप-खंड 4 (iii) के अंतर्गत आने वाली संस्थाओं को आपूर्ति की गई वार्षिक मात्रा (ग) निम्नानुसार घटाई जाएगी :

क्यू 1 (एमटी में) = (क + ख) - ग

विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य, कोटि-वार निर्धारित किया जाएगा, जैसा कि नीचे दिया गया है:

सारणी - विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य

	वर्ष	विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य (पहली तिमाही के प्रतिशत के रूप में - कोटि-वार)
I.	**2021 - 22**	**25 %**
II.	**2022 - 23**	**70 %**
III.	**2023 - 24**	**100 %**

कोटि-वार मीट्रिक टन में विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य, जैसा भी लागू हो, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर कार्य योजना के हिस्से के रूप में उत्पादक द्वारा प्रदान किया जाएगा।

(ख) पुनर्चक्रण के लिए बाध्यता (उपाबंध में उदाहरण 1 से 3 देखें)

उत्पादक नीचे दिए गए अनुसार विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा होने पर निपटान को छोड़कर) सुनिश्चित करेगा, अर्थात्:-

प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा होने पर निपटान को छोड़कर)

(**विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य का** %)

प्लास्टिक पैकेजिंग की कोटि	**2024-25**	**2025-26**	**2026-27**	**2027-28 और उसके पश्चात्**
कोटि I	50	60	70	80
कोटि II	30	40	50	60
कोटि III	30	40	50	60
कोटि IV	50	60	70	80

कोटि IV प्लास्टिक पैकेजिंग कोटि (पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या समान सामग्री और कम्पोस्टेबल प्लास्टिक से बने कैरी बैग) के मामले में पुनर्चक्रण के न्यूनतम स्तर से, औद्योगिक कम्पोस्टिंग सुविधाओं के माध्यम से कम्पोस्टिंग के लिए प्लास्टिक पैकेजिंग अपशिष्ट का प्रसंस्करण करना अभिप्रेत है।

(ग) समय अवसान सीमा होने पर निपटान (उपाबंध में उदाहरण 1 से 3 देखें)

(i) केवल ऐसी प्लास्टिक, जिनका पुनर्चक्रण नहीं किया जा सकता है, को ही सड़क निर्माण, अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सीमेंट भट्टों (सह प्रसंस्करण के लिए) आदि जैसे समय अवसान सीमा निपटान के लिए समय-समय पर भारतीय सड़क कांग्रेस अथवा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी प्रासंगिक दिशा-निर्देशों के अनुसार भेजा जाएगा।

(ii) उत्पादक यह सुनिश्चित करेंगे कि प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के नियम 5(1)(ख) में विनिर्दिष्ट तरीके से ही प्लास्टिक पैकेजिंग अपशिष्ट का अंतिम निपटान हो।

(घ) पुनर्चक्रित प्लास्टिक सामग्री के उपयोग के लिए बाध्यता (उपाबंध में उदाहरण 6 देखें)

उत्पादक नीचे दिए गए अनुसार कोटि-वार प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का उपयोग सुनिश्चित करेगा, अर्थात्:-

प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का आज्ञापक उपयोग

(वर्ष में विनिर्मित प्लास्टिक का %)

प्लास्टिक पैकेजिंग की कोटि	2025-26	2026-27	2027-28	2028-29 और उसके पश्चात्
कोटि I	30	40	50	60
कोटि II	10	10	20	20
कोटि III	5	5	10	10

ऐसे मामलों में, जहां वैधानिक अपेक्षाओं के कारण पुनर्चक्रित प्लास्टिक सामग्री के संबंध में बाध्यता को पूरा करना संभव नहीं है, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा मामला-दर-मामला आधार पर छूट प्रदान की जाएगी। तथापि, ऐसे मामलों में, उत्पादक, आयातक और ब्रांड स्वामी को ऐसे उत्पादक, आयातक और ब्रांड स्वामी से समकक्ष मात्रा के प्रमाण पत्र की खरीद के माध्यम से पुनर्चक्रित सामग्री (मात्रात्मक निबंधनों में) के उपयोग की अपनी बाध्यता को पूरा करना होगा, जिन्होंने अपने बाध्यता से अधिक पुनर्चक्रित सामग्री का उपयोग किया है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड केंद्रीकृत ऑनलाइन पोर्टल पर इस तरह के आदान-प्रदान के लिए तंत्र विकसित करेगा।

7.3 आयातक (आई)

(क) विस्तारित उत्पादक उत्तरदायित्व लक्ष्य (उपाबंध में उदाहरण 1 से 3 देखें)

मीट्रिक टन (दूसरी तिमाही) में पात्र मात्रा पिछले दो वित्तीय वर्षों में बेची गई प्लास्टिक पैकेजिंग सामग्री और/या आयात किए गए उत्पादों की प्लास्टिक पैकेजिंग (कोटि-वार) का औसत वजन होगा (क) इसमें पिछले दो वित्तीय वर्षों में पूर्व-उपभोक्ता प्लास्टिक पैकेजिंग अपशिष्ट की औसत मात्रा को जोड़ा जाएगा और (ख) पिछले वित्तीय वर्ष में उप-खंड 4(iii) के अंतर्गत आने वाली संस्थाओं को आपूर्ति की गई वार्षिक मात्रा में से अपशिष्ट की मात्रा (ग) निम्नानुसार घटाई जाएगी।

क्यू 2 (एमटी में) = (क + ख) – ग

और विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य, कोटि-वार निर्धारित किया जाएगा, जैसा कि नीचे दिया गया है, अर्थात् :-

	वर्ष	विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य (दूसरी तिमाही के प्रतिशत के रूप में - कोटि-वार)
I.	2021 - 22	25 %
II.	2022 - 23	70 %
III.	2023 - 24	100 %

मीट्रिक टन में कोटि-वार विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य, जैसा भी लागू हो, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर कार्य योजना के हिस्से के रूप में आयातक द्वारा प्रदान किया जाएगा।

(ख) पुनर्चक्रण के लिए बाध्यता (उपाबंध में उदाहरण 1 से 3 देखें)

आयातक, विस्तारित उत्पादक उत्तरदायित्व लक्ष्य के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा निपटान को छोड़कर) सुनिश्चित करेगा, जैसा कि नीचे दिया गया है, अर्थात्:-

प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा निपटान को छोड़कर)

(विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य का %)

प्लास्टिक पैकेजिंग की कोटि	2024-25	2025-26	2026-27	2027-28 और उसके पश्चात् से
कोटि I	50	60	70	80
कोटि II	30	40	50	60
कोटि III	30	40	50	60
कोटि IV	50	60	70	80

कोटि IV प्लास्टिक पैकेजिंग कोटि (पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या समान सामग्री और कम्पोस्टेबल प्लास्टिक से बने कैरी बैग) के मामले में पुनर्चक्रण के न्यूनतम स्तर से, औद्योगिक कम्पोस्टिंग सुविधाओं के माध्यम से कम्पोस्टिंग के लिए प्लास्टिक पैकेजिंग अपशिष्ट का प्रसंस्करण करना अभिप्रेत है।

(ग) समय अवसान सीमा पर निपटान (उपाबंध में उदाहरण 1 से 3 देखें)

(i) केवल ऐसी प्लास्टिक, जिनका पुनर्चक्रण नहीं किया जा सकता है, को ही सड़क निर्माण, अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सीमेंट भट्टों (सह प्रसंस्करण के लिए) आदि जैसे मियाद समाप्ति निपटान के लिए समय-समय पर भारतीय सड़क कांग्रेस अथवा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी प्रासंगिक दिशा-निर्देशों के अनुसार भेजा जाएगा।

(ii) उत्पादक, यह सुनिश्चित करेंगे कि प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के नियम 5(1)(ख) में विनिर्दिष्ट तरीके से ही प्लास्टिक पैकेजिंग अपशिष्ट का अंतिम निपटान हो।

(घ) पुनर्चक्रित प्लास्टिक सामग्री के उपयोग के लिए बाध्यता (उपाबंध में उदाहरण 6 देखें)

उत्पादक नीचे दिए गए अनुसार कोटि-वार प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का उपयोग सुनिश्चित करेगा, अर्थात्:-

प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का आज्ञापक उपयोग

(वर्ष में आयातित प्लास्टिक का %)

प्लास्टिक पैकेजिंग की कोटि	2025-26	2026-27	2027-28	2028-29 और उसके पश्चात्
कोटि I	30	40	50	60
कोटि II	10	10	20	20
कोटि III	5	5	10	10

आयातित सामग्री में प्रयुक्त किसी भी पुनर्चक्रित प्लास्टिक को दायित्व की पूर्ति के लिए नहीं गिना जाएगा। आयातक को ऐसे उत्पादक, आयातक, ब्रांड स्वामी से समकक्ष मात्रा के प्रमाण पत्र की खरीद के माध्यम से पुनर्चक्रित सामग्री (मात्रात्मक निबंधनों में) के उपयोग के अपनी बाध्यता को पूरा करना होगा, जिन्होंने अपनी बाध्यता से अधिक पुनर्चक्रित सामग्री का

उपयोग किया है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड केंद्रीकृत ऑनलाइन पोर्टल पर इस तरह के आदान-प्रदान के लिए तंत्र विकसित करेगा।

7.4 ब्रांड स्वामी (बीओ)

(क) विस्तारित उत्पादक उत्तरदायित्व लक्ष्य (उपाबंध में उदाहरण 1 से 3 देखें)

मीट्रिक टन में (तीसरी तिमाही) में पात्र मात्रा पिछले दो वित्तीय वर्षों में बाजार में खरीदी और पेश की गई ताजा प्लास्टिक पैकेजिंग सामग्री (कोटि-वार) का औसत वजन होगा (क) इसमें पिछले दो वित्तीय वर्षों में उपभोक्ता पूर्व प्लास्टिक पैकेजिंग की (ख) औसत मात्रा निम्नानुसार जोड़ी जाएगी।

क्यू 3 (एमटी में) = क + ख

विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य, कोटि-वार नीचे दिए गए अनुसार निर्धारित किया जाएगा :

	वर्ष	**विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य (तीसरी तिमाही के प्रतिशत के रूप में - कोटि-वार)**
I.	2021 - 22	25 %
II.	2022 - 23	70 %
III.	2023 - 24	100 %

मीट्रिक टन में कोटि-वार विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य, जैसा भी लागू हो, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर कार्य योजना के हिस्से के रूप में ब्रांड स्वामी द्वारा प्रदान किया जाएगा।

(ख) पुन: उपयोग के लिए बाध्यता (उपाबंध में उदाहरण 4 और 5 देखें)

I. अपने उत्पादों के लिए कोटि I (सख्त) प्लास्टिक पैकेजिंग का उपयोग करने वाले ब्रांड स्वामी पर नीचे दिए गए अनुसार ऐसी पैकेजिंग का पुन: उपयोग करने की न्यूनतम बाध्यता होगी।

परंतु कि फूड कॉन्टेक्ट एप्लीकेशन में कोटि I सख्त प्लास्टिक पैकेजिंग का पुन: प्रयोग भारतीय खाद्य सुरक्षा और मानक प्राधिकरण के विनियमन के अधीन होगा।

(II) कोटि I (सख्त प्लास्टिक पैकेजिंग) के लिए पुन: उपयोग के लिए न्यूनतम बाध्यता।

	वर्ष	**लक्ष्य (वर्ष में बेचे जाने वाले उत्पाद में कोटि I के सख्त प्लास्टिक पैकेजिंग के प्रतिशत के रूप में)**
क	कोटि I सख्त प्लास्टिक पैकेजिंग यथास्थिति, जिसकी मात्रा या वजन 0.9 लीटर या किग्रा के बराबर या अधिक लेकिन 4.9 लीटर या किग्रा से कम हो।	
I.	2025 – 26	10
II.	2026 – 27	15
III.	2027 – 28	20
IV.	2028 – 29 और उसके पश्चात्	25

ख	कोटि I की सख्त प्लास्टिक पैकेजिंग जिसका वजन 4.9 लीटर या किग्रा से अधिक या बराबर है।	
I.	2025 – 26	70
II.	2026 – 27	75
III.	2027 – 28	80
IV.	2028 – 29 और उसके पश्चात्	85

(III) ब्रांड स्वामी द्वारा पुन: उपयोग की जाने वाली सख्त पैकेजिंग की मात्रा की गणना ब्रांड स्वामी की बिक्री से उस वर्ष में निर्मित/आयातित/खरीदी गई ताजा प्लास्टिक पैकेजिंग को कम करके की जाएगी। ब्रांड स्वामी यह जानकारी केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर उपलब्ध कराएगा।

(IV) कोटि I की सख्त प्लास्टिक पैकेजिंग की पुन: उपयोग की मात्रा को बाध्य संस्थाओं (ब्रांड स्वामी) द्वारा कोटि I के अधीन उपयोग की जाने वाली कुल प्लास्टिक पैकेजिंग से कम किया जाएगा।

III. वर्ष 2022-23 और 2023-24 के दौरान पुन: उपयोग की गई कोटि I सख्त प्लास्टिक पैकेजिंग की मात्रा कोटि I के अधीन उपयोग की जाने वाली कुल प्लास्टिक पैकेजिंग से कम हो जाएगी।

(ग) पुनर्चक्रण के लिए बाध्यता (उपाबंध में उदाहरण 1 से 3 देखें)

ब्रांड स्वामी विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा होने पर किए गए निपटान को छोड़कर) सुनिश्चित करेगा, जैसा कि नीचे दिया गया है।

प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा होने पर किए गए निपटान को छोड़कर)

(विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य का %)

प्लास्टिक पैकेजिंग की कोटि	2024-25	2025-26	2026-27	2027-28 और उसके पश्चात्
कोटि I	50	60	70	80
कोटि II	30	40	50	60
कोटि III	30	40	50	60
कोटि IV	50	60	70	80

कोटि IV प्लास्टिक पैकेजिंग कोटि (पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या समान सामग्री और कम्पोस्टेबल प्लास्टिक से बने कैरी बैग) के मामले में पुनर्चक्रण के न्यूनतम स्तर से, औद्योगिक कम्पोस्टिंग सुविधाओं के माध्यम से कम्पोस्टिंग के लिए प्लास्टिक पैकेजिंग अपशिष्ट का प्रसंस्करण करना अभिप्रेत है।

(घ) समय अवसान सीमा पर निपटान (उपाबंध में उदाहरण 1 से 3 देखें)

(i) केवल ऐसी प्लास्टिक, जिनका पुनर्चक्रण नहीं किया जा सकता है, को ही सड़क निर्माण, अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सीमेंट भट्टों (सह प्रसंस्करण के लिए) आदि जैसे समय अवसान सीमा निपटान के लिए समय-समय पर भारतीय सड़क कांग्रेस अथवा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी प्रासंगिक दिशा-निर्देशों के अनुसार भेजा जाएगा।

(ii) ब्रांड स्वामी यह सुनिश्चित करेगा कि, प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के नियम 5(1)(ख) में विनिर्दिष्ट तरीके से ही प्लास्टिक पैकेजिंग अपशिष्ट का अंतिम निपटान हो।

(ङ) पुनर्चक्रित प्लास्टिक सामग्री के उपयोग के लिए दायित्व (उपाबंध में उदाहरण 6 देखें)

(i) ब्रांड स्वामी कोटि-वार प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का उपयोग नीचे दिए अनुसार सुनिश्चित करेगा।

प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का आज्ञापक उपयोग

(वर्ष में विनिर्मित प्लास्टिक का %)

प्लास्टिक पैकेजिंग की कोटि	2025-26	2026-27	2027-28	2028-29 और उसके पश्चात्
कोटि I	30	40	50	60
कोटि II	10	10	20	20
कोटि III	5	5	10	10

(ii) ऐसे मामलों में, जहां वैधानिक अपेक्षाओं के कारण पुनर्चक्रित प्लास्टिक सामग्री के संबंध में बाध्यता को पूरा करना संभव नहीं है, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा मामला-दर-मामला आधार पर छूट प्रदान की जाएगी। तथापि, ऐसे मामलों में, उत्पादक, आयातक, ब्रांड स्वामी को ऐसे उत्पादक आयातक ब्रांड स्वामी से समकक्ष मात्रा के प्रमाण पत्र की खरीद के माध्यम से पुनर्चक्रित सामग्री (मात्रात्मक निबंधनों में) के उपयोग की अपनी बाध्यता को पूरा करना होगा, जिन्होंने अपनी बाध्यता से अधिक पुनर्चक्रित सामग्री का उपयोग किया है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, केंद्रीकृत ऑनलाइन पोर्टल पर इस तरह के आदान-प्रदान के लिए तंत्र विकसित करेगा।

(iii) ऐसे मामले में, जहां ब्रांड स्वामी प्लास्टिक पैकेजिंग सामग्री का उत्पादक और/या आयातक भी है, तो खंड 7.2 और 7.3 भी क्रमशः उत्पादक और/या आयातक के रूप में उनके विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्यों और बाध्यताओं को निर्धारित करने के लिए लागू होंगे।

(7.5) मीट्रिक टन में कोटि-वार विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य, जैसा भी लागू हो, सभी उत्पादकों, आयातकों और ब्रांड स्वामियों द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर कार्य योजना के हिस्से के रूप में प्रदान किया जाएगा।

(7.6) विनिर्दिष्ट लक्ष्यों को पूरा करने के लिए उपलब्ध प्रौद्योगिकियों के आधार पर पुन: उपयोग, अपशिष्ट के पुनर्चक्रण और पैकेजिंग में पुनर्नवीनीकरण प्लास्टिक सामग्री के उपयोग की बाध्यताओं का पुनर्विलोकन प्रत्येक पांच वर्ष में किया जाएगा।

(7.7) प्लास्टिक पैकेजिंग पर विस्तारित उत्पादक उत्तरदायित्व (ईपीआर), अन्य बातों के साथ-साथ, निम्नलिखित मानदंडों के आधार पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तैयार किए गए दिशानिर्देशों के अनुसार टिकाऊ पैकेजिंग को बढ़ावा देगा :

(i) पुन: उपयोग को बढ़ावा देने वाली पैकेज डिजाइनिंग,

(ii) पुनर्चक्रण के लिए उपयुक्त पैकेज डिजाइनिंग,

(iii) प्लास्टिक पैकेजिंग सामग्री में पुनर्चक्रित प्लास्टिक मात्रा और (iv) पर्यावरण के लिए पैकेज डिजाइनिंग।

(7.8) यदि बाध्य संस्था ऐसी प्लास्टिक पैकेजिंग का उपयोग करती है जो परिवेशी वातावरण में 100% जैव अपघटनीय है, और उसका स्वास्थ्य या पर्यावरण पर कोई प्रतिकूल प्रभाव नहीं पड़ता है, या कोई सूक्ष्म प्लास्टिक या रासायनिक अवशेष या कोई भी अन्य निशान नहीं रहता है, जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड, भारतीय मानक ब्यूरो, केन्द्रीय पेट्रो रसायन इंजीनियरिंग और प्रौद्योगिकी संस्थान जैसी नियामक संस्थाओं द्वारा प्रमाणित है। ऐसी सामग्री के लिए विस्तारित उत्पादक उत्तरदायित्व लक्ष्य लागू नहीं होगा।

8. अधिशेष विस्तारित उत्पादक उत्तरदायित्व प्रमाणपत्रों को बनाना, पिछले वर्ष के विस्तारित उत्पादक उत्तरदायित्व लक्ष्यों और दायित्वों की तुलना में अग्रेषित और मुजरा करना, और अधिशेष विस्तारित उत्पादक उत्तरदायित्व प्रमाणपत्रों की बिक्री और खरीद करना

(8.1) ऐसा ब्रांड स्वामी जिसने अपने विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्यों को कोटि-वार पूरा कर लिया है, निम्नलिखित के लिए अधिशेष का उपयोग कर सकता है, अर्थात् :-

(i) खंड 9.5 के अधीन पिछले वर्ष की कमी की मुजराई,

(ii) आगामी वर्ष में उपयोग के लिए अग्रेषित करना

(iii) इसे अन्य उत्पादकों, आयातकों और ब्रांड स्वामियों को बेचना

(8.2) एक कोटि में अधिशेष का उपयोग केवल उसी कोटि में मुजराई, अग्रेषण और बिक्री के लिए किया जा सकता है। पुन: उपयोग के अंतर्गत अधिशेष का उपयोग पुन: उपयोग, पुनर्चक्रण और समय अवसान सीमा होने पर निपटान के लिए उपरोक्त के लिए किया जा सकता है। पुनर्चक्रण के अंतर्गत अधिशेष का उपयोग पुनर्चक्रण और समय अवसान सीमा होने पर निपटान के लिए किया जा सकता है। समय अवसान सीमा होने वाले किसी अधिशेष का पुन: उपयोग या पुनर्चक्रण के लिए उपयोग नहीं किया जा सकता है।

(8.3) कोई उत्पादक, आयातक और ब्रांड स्वामी उसी कोटि के अन्य उत्पादकों, आयातकों और ब्रांड स्वामियों से अधिशेष विस्तारित उत्पादक उत्तरदायित्व प्रमाणपत्र खरीदकर एक कोटि के अधीन अपने विस्तारित उत्पादक उत्तरदायित्व बाध्यता को भी पूरा कर सकता है।

(8.4) विस्तारित उत्पादक उत्तरदायित्व ढांचे के अंतर्गत वार्षिक विवरणी फाइल करते समय ऐसे संव्यवहार को उत्पादकों, आयातकों और ब्रांड स्वामियों द्वारा ऑनलाइन पोर्टल पर अभिलिखित और प्रस्तुत किया जाएगा। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, केंद्रीकृत पोर्टल पर इस तरह के आदान-प्रदान के लिए तंत्र विकसित करेगा।

9. पर्यावरणीय प्रतिकर का अधिरोपण

(9.1) पर्यावरण की गुणवत्ता को बनाए रखने और उसमें सुधार करने तथा पर्यावरण प्रदूषण के निवारण, नियंत्रण और उपशमन के प्रयोजन के लिए उत्पादकों, आयातकों और ब्रांड मालिकों द्वारा ईपीआर लक्ष्यों को पूरा न कर पाने के संबंध में 'प्रदूषणकर्ता द्वारा भुगतान' के सिद्धांत के आधार पर पर्यावरणीय क्षतिपूर्ति उद्गृहीत की जाएगी।

(9.2) केन्द्रीय प्रदूषण नियंत्रण बोर्ड इन दिशानिर्देशों में संघ राज्य क्षेत्रों के द्वारा निर्धारित बाध्यताओं को पूरा न करने के मामले में उत्पादकों, आयातकों और ब्रांड मालिकों, पुनर्चक्रणकर्ताओं और मियाद समाप्ति निपटान करने वाले प्रसंस्करणकर्ता पर पर्यावरण क्षतिपूर्ति के अधिरोपण और संग्रहण के लिए दिशानिर्देश अधिकथित करेगा और इन्हें अधिसूचित किया जाएगा। पर्यावरणीय क्षतिपूर्ति संबंधी दिशानिर्देशों को अपेक्षित अनुसार अद्यतन किया जाएगा।

(9.3) इन दिशानिर्देशों में संघ राज्य क्षेत्र द्वारा निर्धारित विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्यों, उत्तरदायित्वों और बाध्यताओं को पूरा न करने के संबंध में दो से अधिक राज्यों में संचालित उत्पादकों, आयातकों और ब्रांड मालिकों पर केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा पर्यावरण क्षतिपूर्ति, यथा लागू, उद्गृहीत की जाएगी।

(9.4) पर्यावरण क्षतिपूर्ति संबंधित राज्य प्रदूषण नियंत्रण बोर्ड द्वारा उनकी अधिकारिता में काम कर रहे उत्पादकों, आयातकों और ब्रांड मालिकों (दो से अधिक राज्यों/संघ राज्य क्षेत्रों में काम नहीं कर रहे उत्पादकों, आयातकों और ब्रांड मालिकों के लिए), प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता जिसमें पुनर्चक्रणकर्ता और अन्य अपशिष्ट प्रसंस्करणकर्ता - अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सह-प्रसंस्करणकर्ताओं पर उस स्थिति में लगाया जाएगा, जब वे इन दिशानिर्देशों के अधीन निर्धारित किए गए अपने विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्यों/उत्तरदायित्वों और बाध्यताओं को पूरा नहीं करते हैं। यदि राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति उचित समय पर कार्रवाई नहीं करती है तो केन्द्रीय प्रदूषण नियंत्रण बोर्ड, राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति को निर्देश जारी करेगा।

(9.5) पर्यावरणीय क्षतिपूर्ति के भुगतान से उत्पादक, आयातक और ब्रांड मालिक इन दिशानिर्देशों में निर्धारित बाध्यता से मुक्त नहीं होगा। किसी विशेष वर्ष के लिए अपूर्ण विस्तारित उत्पादक उत्तरदायित्व बाध्यता अगले वर्ष के लिए तीन वर्ष

की अवधि के लिए आगे बढ़ाया जाएगा। ऐसे मामले में, विस्तारित उत्पादक उत्तरदायित्व बाध्यता की कमी को पश्चातवर्ती के वर्षों के भीतर तीन वर्षों के भीतर पूरा किया जाता है। लगाई गई पर्यावरणीय क्षतिपूर्ति उत्पादकों, आयातकों और ब्रांड मालिकों को निम्नानुसार वापस कर दी जाएगी, अर्थात् :-

(i) ईसी लगाने के एक वर्ष के भीतर : 75% रिटर्न

(ii) दो वर्ष के भीतर 60% रिटर्न

(iii) तीन वर्ष के भीतर 40% रिटर्न

पर्यावरणीय क्षतिपूर्ति के देय होने पर 3 वर्ष पूरे होने के पश्चात् पर्यावरणीय क्षतिपूर्ति की पूरी रकम अभिग्रहण कर ली जाएगी। यह व्यवस्था पश्चात्वर्ती वर्षों में भी उत्पादकों, आयातकों और ब्रांड मालिकों द्वारा प्लास्टिक पैकेजिंग अपशिष्ट के संग्रहण और पुनर्चक्रण की अनुमति देगी।

(9.6) पर्यावरण क्षतिपूर्ति के अधीन एकत्र की गई निधि को केन्द्रीय प्रदूषण नियंत्रण बोर्ड या राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति द्वारा एक अलग एस्क्रो खाते में रखा जाएगा। एकत्र की गई निधि का उपयोग प्लास्टिक पैकेजिंग अपशिष्ट के असंग्रहीत और गैर-पुनर्चक्रित या मियाद समाप्ति निपटान के संग्रहण और पुनर्चक्रण/मियाद समाप्ति में उपयोग किया जाएगा, जिस पर पर्यावरणीय क्षतिपूर्ति लगाई जाती है। प्लास्टिक अपशिष्ट प्रबंधन के लिए वार्षिक आधार पर निधियों के उपयोग के तौर-तरीकों की सिफारिश विस्तारित उत्पादक उत्तरदायित्व कार्यान्वयन समिति द्वारा की जाएगी और इसे मंत्रालय में सक्षम प्राधिकारी द्वारा अनुमोदन दिया जाएगा।

10. उत्पादकों, आयातकों और ब्रांड मालिकों की भूमिका

(10.1) उत्पादकों, आयातकों और ब्रांड मालिकों को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन केंद्रीकृत पोर्टल के माध्यम से रजिस्ट्रीकरण कराना होगा। रजिस्ट्रीकरण का प्रमाण पत्र पोर्टल का उपयोग करके जारी किया जाएगा।

(10.2) उत्पादक, आयातक और ब्रांड मालिक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन केंद्रीकृत पोर्टल के माध्यम से प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अधीन रजिस्ट्रीकरण या नवीनीकरण के लिए आवेदन के साथ विस्तारित उत्पादक उत्तरदायित्व लक्ष्य, श्रेणी-वार जहां लागू हो, पर जानकारी युक्त कार्य योजना प्रदान करेगा। यह कार्य योजना प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार रजिस्ट्रीकरण की अवधि को कवर करेगी। रजिस्ट्रीकरण के लिए मानक संचालन प्रक्रिया और कार्य योजना प्रोफॉर्मा इन दिशानिर्देशों के अनुसार केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित किया जाएगा।

(10.3) खंड 4(iii) के अधीन आने वाला ब्रांड मालिक किसी उत्पादक और/या आयातक से खरीदी गई प्लास्टिक पैकेजिंग का विवरण खंड 4(i) और 4(ii) के अधीन अलग से प्रदान करेगा। ब्रांड मालिक पर लागू होने वाला खंड 4(i) और 4(ii) के अधीन आने वाले प्रत्येक उत्पादक और आयातक के लिए मात्रा को उत्पादक और आयातक की बाध्यता से घटाया जाएगा। ब्रांड मालिक द्वारा खरीदी गई श्रेणी-वार मात्रा सहित ऐसी खरीद का रिकॉर्ड अलग से रखा जाएगा।

(10.4) खंड 4(i) और 4(ii) के अधीन आने वाले उत्पादक और आयातक खंड 4(iii) के अधीन आने वाले ब्रांड मालिक को उपलब्ध कराई गई प्लास्टिक पैकेजिंग सामग्री की मात्रा का रिकॉर्ड रखना होगा। श्रेणीवार विक्रीत मात्रा सहित ऐसे विक्रय का रिकॉर्ड उत्पादक और आयातक द्वारा अलग-अलग रखा जाएगा। यदि ऐसे रिकॉर्ड नहीं बनाए जाते हैं, तो उन्हें पूरा विस्तारित उत्पादक उत्तरदायित्व बाध्यता पूरा करना होगा। ऑनलाइन प्लेटफॉर्म उत्पादक, आयातक और ब्रांड मालिक के बीच संव्यवहार की घोषणा को क्रॉस-चेक करेगा।

(10.5) विस्तारित उत्पादक उत्तरदायित्व बाध्याताओं को सीधे पूरा करने के लिए प्लास्टिक पैकेजिंग अपशिष्ट के संग्रहण के लिए एक अलग अपशिष्ट धारा विकसित करने के लिए, उत्पादक, आयातक और ब्रांड मालिक जमा

वापसी प्रणाली या पुन: खरीद (बाय बैक) या कोई अन्य मॉडल जैसी योजना संचालित कर सकता है। यह कदम प्लास्टिक पैकेजिंग अपशिष्ट को ठोस अपशिष्ट के साथ मिलाने से रोकेगा।

(10.6) उत्पादक, आयातक और ब्रांड मालिक अगले वित्तीय वर्ष के 30 जून (अप्रैल-विलोपित) तक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विहित प्रोफार्मा के अनुसार संबंधित केन्द्रीय प्रदूषण नियंत्रण बोर्ड या राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति के साथ विस्तारित उत्पादक उत्तरदायित्व के अधीन बाध्यताओं को पूरा करने के लिए एकत्र और प्रसंस्कृत प्लास्टिक पैकेजिंग अपशिष्ट पर वार्षिक विवरणी दाखिल करेगा। पैकेजिंग उद्देश्यों के लिए उपयोग किए जाने वाले पुन: उपयोग और/या पुनर्चक्रित सामग्री के बारे में भी जानकारी प्रदान की जाएगी। उन रजिस्ट्रीकृत पुनर्चक्रणकर्ताओं का विवरण भी दिया जाएगा जिनसे पुनर्चक्रित प्लास्टिक की खरीद की गई है।

11. प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं की भूमिका (औद्योगिक कम्पोस्टिंग सुविधाओं सहित पुनर्चक्रणकर्ता या अन्य अपशिष्ट प्रसंस्करणकर्ता) :

(11.1) सभी प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के उपबंध 13(3) के अनुसार संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति के साथ रजिस्ट्रीकरण कराना होगा। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, इन दिशानिर्देशों के प्रकाशन के तीन महीने के भीतर रजिस्ट्रीकरण के लिए एक समान प्रक्रिया अधिकथित करेगा।

(11.2) प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता प्रत्येक वित्तीय वर्ष की समाप्ति के पश्चात् अगले वित्तीय वर्ष की 30 अप्रैल तक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर विहित प्रोफार्मा के अनुसार प्रसंस्कृत प्लास्टिक अपशिष्ट की मात्रा की श्रेणी-वार वार्षिक विवरणी प्रस्तुत करेंगे।

(11.3) प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता द्वारा प्रसंस्कृत और उत्पादक, आयातक और ब्रांड मालिक की प्लास्टिक अपशिष्ट की कुल मात्रा, वार्षिक आधार पर, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता की वेबसाइट पर भी उपलब्ध कराई जाएगी।

(11.4) यदि किसी भी स्तर पर यह पाया जाता है कि प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता द्वारा प्रदान की गई जानकारी झूठी है, तो प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता को राज्य प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा अधिकथित प्रक्रिया के अनुसार, विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) ढांचे के अधीन संचालन से एक वर्ष की अवधि के लिए प्रतिबंधित कर दिया जाएगा।

(11.5) प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अधीन रजिस्ट्रीकृत प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता, सड़क निर्माण में प्लास्टिक अपशिष्ट के उपयोग के मामले को छोड़कर, प्लास्टिक अपशिष्ट प्रसंस्करण के लिए प्रमाण पत्र प्रदान करेगा। ऐसे मामले में जहां सड़क निर्माण में प्लास्टिक अपशिष्ट का उपयोग किया जाता है, उत्पादक, आयातक और ब्रांड मालिक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित प्रोफॉर्मा में एक स्व-घोषणा प्रमाण पत्र प्रदान करेगा। उत्पादक, आयातक और ब्रांड मालिक द्वारा विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) बाध्यताओं को पूरा करने के लिए केवल रजिस्ट्रीकृत प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता द्वारा प्रदान किया गया प्रमाण पत्र मान्य होगा।

(11.6) प्रमाण पत्र के लिए प्रोफार्मा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित किया जाएगा। किसी भी मामले में, उद्यम द्वारा पुनर्चक्रित प्लास्टिक पैकेजिंग अपशिष्ट की मात्रा उद्यम की स्थापित क्षमता से अधिक नहीं होगी। प्रमाण पत्र प्लास्टिक पैकेजिंग श्रेणी-वार होंगे और इसमें उद्यम का जीएसटी डेटा सम्मिलित होगा।

(11.7) रजिस्ट्रीकृत प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता द्वारा प्रदान किए गए प्लास्टिक पैकेजिंग अपशिष्ट के लिए प्रमाण पत्र रजिस्ट्रीकृत उत्पादक, आयातक और ब्रांड मालिक या स्थानीय अधिकारियों के नाम पर, जैसा लागू हो, सहमत तौर-तरीकों के आधार पर होना चाहिए। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, ऐसे प्रमाण पत्र को केंद्रीकृत पोर्टल पर जारी करने के लिए तंत्र विकसित करेगा।

(11.8) प्लास्टिक पैकेजिंग अपशिष्ट की मियाद समाप्ति पर निपटान अर्थात अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सीमेंट भट्टे (सह प्रसंस्करण) का कार्य करने वाले प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर वार्षिक आधार पर विहित प्रोफॉर्मा के अनुसार जानकारी प्रदान करेंगे। ये संस्थाएं पर्यावरणीय रूप से सुदृढ़ रीति से नियामक निकायों द्वारा बनाए गए दिशानिर्देशों, सुसंगत नियमों के अनुसार प्लास्टिक पैकेजिंग अपशिष्ट का निपटान सुनिश्चित करेंगी।

12. केन्द्रीय प्रदूषण नियंत्रण बोर्ड की भूमिका

(12.1) केन्द्रीय प्रदूषण नियंत्रण बोर्ड ऑनलाइन पोर्टल के माध्यम से दो से अधिक राज्यों में काम कर रहे उत्पादक, आयातक और ब्रांड मालिक और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं को रजिस्ट्रीकृत करेगा। केन्द्रीय प्रदूषण नियंत्रण बोर्ड प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अधीन पीआईबीओ के रजिस्ट्रीकृत के लिए मानक संचालन प्रक्रिया विहित करेगा।

(12.2) केन्द्रीय प्रदूषण नियंत्रण बोर्ड अपने द्वारा विहित प्रक्रिया के अनुसार रजिस्ट्रीकरण के लिए आवेदनों पर कार्यवाही के लिए फीस और विवरणी की कार्यवाही के लिए वार्षिक फीस ले सकता है। ऐसे मामले में, जहां उत्पादक, आयातक और ब्रांड मालिक, राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति की अधिकारिता में काम कर रहे हैं, केन्द्रीय प्रदूषण नियंत्रण बोर्ड इस प्रकार तय किए गए दिशानिर्देशों के अनुसार संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति के साथ आवेदन फीस साझा कर सकता है।

(12.3) रजिस्ट्रीकरण, उत्पादक, आयातक और ब्रांड मालिक द्वारा ऑनलाइन पूर्ण आवेदन जमा करने के दो सप्ताह के भीतर किया जाएगा। रजिस्ट्रीकरण की अवधि, प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अनुसार होगी।

(12.4) केन्द्रीय प्रदूषण नियंत्रण बोर्ड स्वयं या किसी नामनिर्दिष्ट अभिकरण, जैसा भी उचित समझा जाएगा, के माध्यम से निरीक्षण और आवधिक लेखापरीक्षा के माध्यम से उत्पादक, आयातक और ब्रांड मालिक के अनुपालन का सत्यापन करेगा। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, आवश्यकतानुसार, निरीक्षण और आवधिक लेखापरीक्षा के माध्यम से प्लास्टिक अपशिष्ट प्रोसेसर के अनुपालन का सत्यापन भी कर सकता है। प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता और राज्य या संघ राज्य क्षेत्र में काम करने वाले पीआईबीओ के मामले में, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, यदि आवश्यक हो, राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति को कार्रवाई करने का निर्देश दे सकता है। (12.5)

केन्द्रीय प्रदूषण नियंत्रण बोर्ड उन उत्पादक, आयातक और ब्रांड मालिक की सूची प्रकाशित करेगा जो अगले वित्तीय वर्ष की 30 सितम्बर तक वार्षिक आधार पर पूर्ववर्ती वित्तीय वर्ष में विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य और बाध्यताओं को पूरा करने में विफल रहे हैं।

(12.6) केन्द्रीय प्रदूषण नियंत्रण बोर्ड प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के अधीन प्लास्टिक के लिए विस्तारित उत्पादक उत्तरदायित्व बाध्यताओं की पूर्ति में अंतर्वलित पणधारियों के मध्य नियमित संवाद सुनिश्चित करने के लिए एक तंत्र स्थापित करेगा।

(12.7) केन्द्रीय प्रदूषण नियंत्रण बोर्ड, अर्ध-वार्षिक आधार पर प्लास्टिक अपशिष्ट के साथ-साथ प्लास्टिक पैकेजिंग सामग्री की विभिन्न श्रेणियों के अंश का अवधारण करने के लिए एकत्रित मिश्रित नगरीय अपशिष्ट का संघटनात्मक सर्वेक्षण करेगा।

(12.8) केन्द्रीय प्रदूषण नियंत्रण बोर्ड, विशेष रूप से खंड 7.6 के संबंध में तकनीकी-आर्थिक व्यवहार्यता और उपयुक्तता का पता लगाने के लिए प्लास्टिक पैकेजिंग और प्लास्टिक अपशिष्ट प्रबंधन से संबंधित प्रौद्योगिकियों की समीक्षा करेगा।

13. राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति की भूमिका

(13.1) संबंधित राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन पोर्टल के माध्यम से उत्पादक, आयातक और ब्रांड मालिक (एक या दो राज्यों में कार्यरत) और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं को रजिस्ट्रीकृत करेगी। रजिस्ट्रीकरण के लिए उपबंध विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) पोर्टल पर किया जाएगा। राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, स्वयं या नामनिर्दिष्ट अभिकरण के माध्यम से प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अनुसार अपनी अधिकारिता में उत्पादक, आयातक और ब्रांड मालिक के साथ-साथ प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं के निरीक्षण और आवधिक लेखा परीक्षा के माध्यम से उत्पादक, आयातक और ब्रांड मालिक के अनुपालन को सत्यापित करती है।

(13.2) राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, उन संस्थाओं (अपवाद रिपोर्ट) की सूची प्रस्तुत करेगा जिन्होंने वार्षिक आधार पर अपनी विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) जिम्मेदारियों को पूरा नहीं किया है और इसे अपनी वेबसाइट पर प्रकाशित करेंगे। राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति अपनी अधिकारिता में उत्पादक, आयातक और ब्रांड मालिक और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं द्वारा प्रस्तुत वार्षिक रिपोर्ट, केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रस्तुत करेगी और उसे ऑनलाइन विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) पोर्टल पर अपलोड करेगी।

(13.3) राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के अधीन प्लास्टिक के लिए विस्तारित उत्पादक उत्तरदायित्व बाध्यताओं को पूरा करने में अंतवर्लित सुसंगत पणधारियों के मध्य नियमित संवाद सुनिश्चित करने के लिए एक तंत्र स्थापित करेगी।

(13.4) राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, अर्ध-वार्षिक आधार पर प्लास्टिक अपशिष्ट के साथ-साथ प्लास्टिक पैकेजिंग सामग्री की विभिन्न श्रेणियों के अंश का अवधारण करने के लिए एकत्र किए गए मिश्रित नगरीय अपशिष्ट का एक संघटनात्मक सर्वेक्षण करेगी।

14. उत्पादक, आयातक और ब्रांड मालिक द्वारा प्लास्टिक पैकेजिंग अपशिष्ट संग्रहण प्रणाली

(14.1) उत्पादक, आयातक और ब्रांड मालिक, अपने विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) बाध्यताओं को पूरा करते हुए प्लास्टिक की श्रेणी के आधार पर आवश्यकतानुसार प्लास्टिक पैकेजिंग अपशिष्ट के संग्रहण और पृथक्करण के बुनियादी ढांचे का विकास कर सकता है। इसमें उत्पादक, आयातक और ब्रांड मालिक द्वारा अपनाए गए विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के कार्यान्वयन के तौर-तरीकों के आधार पर निम्नलिखित सम्मिलित हो सकते हैं:

(क) अपशिष्ट प्लास्टिक संग्रहण केन्द्रों और सामग्री रिकवरी सुविधाएं (एमआरएफ) स्थापित करना;

(ख) संग्रहण केन्द्रों से प्लास्टिक पैकेजिंग अपशिष्ट का संग्रहण सुनिश्चित करना, इसमें ऐसी आवृत्ति होनी चाहिए जो आच्छादित किए गए क्षेत्र और मात्रा के अनुपात में है;

(ग) यूएलबी, ग्राम पंचायतों, अन्य सार्वजनिक प्राधिकरणों या अपशिष्ट प्रबंधन करने वाले तीसरे पक्ष जैसी संस्थाओं से प्लास्टिक के संग्रहण की पेशकश करना, और उन सभी संस्थाओं से संग्रहण के लिए व्यवस्था प्रदान करना जिन्होंने उस प्रस्ताव का उपयोग किया है; संग्रहण और परिवहन के लिए आवश्यक व्यावहारिक व्यवस्था प्रदान करना;

(घ) यह सुनिश्चित करना कि संग्रहण केंद्रों से एकत्र किए गए प्लास्टिक पैकेजिंग अपशिष्ट को पश्चात्वर्ती किसी पुनर्चक्रणकर्ता द्वारा एक रजिस्ट्रीकृत सुविधा में पुनर्चक्रण के अधीन किया जाता है या सम्मानजनक रीति से इसके अंतिम उपयोग की अनुमति दी जाती है।

(14.2) उत्पादक, आयातक और ब्रांड मालिक यह सुनिश्चित करें कि संग्रहण केन्द्रों का नेटवर्क जनसंख्या के आकार, प्लास्टिक या पैकेजिंग अपशिष्ट की अपेक्षित मात्रा, पहुंच और अंतिम उपयोगकर्ताओं के लिए आसपास के क्षेत्रों को ध्यान में रखते हुए, उन क्षेत्रों तक सीमित नहीं होगा जहां संग्रहण और पश्चात् का प्रबंधन लाभदायक है।

(14.3) अपशिष्ट संग्रहण में अंतवर्लित संस्थाएं अपशिष्ट को शोधन और पुनर्चक्रण या पहचान किए गए अंतिम उपयोग हेतु सौंप देंगी।

(14.4) स्वैच्छिक संग्रहण केन्द्रों की भागीदारी - स्वैच्छिक संग्रहण केन्द्र प्लास्टिक पैकेजिंग अपशिष्ट को उनके शोधन और पुनर्चक्रण या उनके पहचाने गए अंतिम उपयोग की दृष्टि से पीआईबीओ या उनकी ओर से कार्य करने वाली तृतीय पक्ष अभिकरणों को सौंप देंगे।

15. विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) दायित्वों की पूर्ति

उत्पादक, आयातक और ब्रांड मालिक को ऑनलाइन पोर्टल पर वार्षिक विवरणी दाखिल करते समय अगले वित्तीय वर्ष की 30 जून तक मियाद समाप्ति के लिए भेजी गई मात्रा के विवरण के साथ केवल रजिस्ट्रीकृत पुनर्चक्रणकर्ताओं से प्राप्त पुनर्चक्रण प्रमाण पत्र का विवरण प्रदान करना होगा। उत्पादक, आयातक और ब्रांड मालिक और रजिस्ट्रीकृत प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं द्वारा प्रदान किए गए विवरण की ऑनलाइन पोर्टल द्वारा जांच की जाएगी। अंतर के मामले में, उत्पादक, आयातक और ब्रांड मालिक के विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) बाध्यता को पूरा करने के लिए निचले/कम आंकड़े पर विचार किया जाएगा। ऐसे प्रमाणपत्र केन्द्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, यथास्थिति, द्वारा सत्यापन के अधीन होंगे।

16. केंद्रीकृत ऑनलाइन पोर्टल

(16.1) केन्द्रीय प्रदूषण नियंत्रण बोर्ड, उत्पादक, आयातक रजिस्ट्रीकरण और ब्रांड मालिक, प्लास्टिक पैकेजिंग अपशिष्ट के प्लास्टिक अपशिष्ट के प्रसंस्करणकर्ताओं द्वारा रजिस्ट्रीकरण के साथ-साथ तारीख 31 मार्च 2022 तक विवरणियां (त्रैमासिक या वार्षिक) दाखिल करने के लिए एक ऑनलाइन प्रणाली तंत्र स्थापित करेगा:-

(16.2) उत्पादक, आयातक और ब्रांड मालिक, प्लास्टिक पैकेजिंग के प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं द्वारा रजिस्ट्रीकरण के साथ-साथ विवरणियां (त्रैमासिक/वार्षिक) दाखिल करने के लिए केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित की गई ऑनलाइन प्रणाली के द्वारा ऐसा कार्य तंत्र सुनिश्चित किया जाएगा जिसके अंतर्गत किसी वित्तीय वर्ष में प्लास्टिक पैकेजिंग सामग्री के विनिर्माता और पीआईबीओ द्वारा बाजार में लाए गए प्लास्टिक पैकेजिंग का सामग्री संतुलन परिलक्षित होता है। यह पीआईबीओ और प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रणकर्ताओं/अन्य अपशिष्ट प्रसंस्करणकर्ताओं की लेखा परीक्षा के बारे में विवरण भी दिखलाएगा।

(16.3)राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति भी पीआईबीओ के रजिस्ट्रीकरण के साथ-साथ पुनर्चक्रणकर्ताओं/अपशिष्ट प्रसंस्करणकर्ताओं के लिए एक ही वेब पोर्टल का उपयोग करेंगी। यह वेब पोर्टल प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के अधीन प्लास्टिक पैकेजिंग अपशिष्ट के लिए विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के कार्यान्वयन से संबंधित आदेशों और दिशानिर्देशों के संबंध में एकल बिंदु डेटा भंडार के रूप में कार्य करेगा। पीआईबीओ, यदि वे चाहें, तो ऑनलाइन वेब पोर्टल या प्लेटफॉर्म के विकास की सुविधा प्रदान कर सकते हैं।

(16.3) ऑनलाइन वेब पोर्टल विकसित होने तक प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के अधीन विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के कार्यान्वयन से संबंधित सभी क्रियाकलापों को ऑफलाइन रीति से संचालित किया जाएगा।

17. निगरानी

राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, राज्य/संघ राज्य क्षेत्र में उत्पादक, आयातक और ब्रांड मालिक (जिसमें प्लास्टिक पैकेजिंग सामग्री के उत्पादक सम्मिलित हैं) और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं द्वारा

विस्तारित उत्पादक उत्तरदायित्व की पूर्ति के संबंध में विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) पोर्टल पर वार्षिक रिपोर्ट केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रस्तुत करेंगे। यह रिपोर्ट प्लास्टिक अपशिष्ट प्रबंधन नियम 2016 के अधीन गठित राज्य स्तरीय निगरानी समिति को भी प्रस्तुत की जाएगी। राज्य प्रदूषण नियंत्रण बोर्ड, राज्य/संघ राज्य क्षेत्र में पुनर्चक्रण/मियाद समाप्ति के निपटान के संबंध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड को अगले वर्ष की 31 जुलाई तक वार्षिक रिपोर्ट भी प्रस्तुत करेगा।

18. प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम के अधीन विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के लिए समिति

(18.1) विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) दिशानिर्देशों में संशोधन सहित विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के प्रभावी कार्यान्वयन के लिए पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय को उपायों की सिफारिश करने के लिए अध्यक्ष, केंद्रीय प्रदूषण नियंत्रण बोर्ड की अध्यक्षता में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक समिति का गठन किया जाएगा। यह समिति विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के कार्यान्वयन की निगरानी करेगी और इसमें आने वाली कठिनाइयों को दूर करने के लिए आवश्यक उपाय भी करेगी। इस समिति को ऑनलाइन पोर्टल के मार्गदर्शन और पर्यवेक्षण का कार्य भी सौंपा जाएगा, जिसमें अपेक्षित प्ररूपों/प्रोफॉर्मों को अनुमोदित देना भी सम्मिलित है।

(18.2) इस समिति में संबंधित मंत्रालयों/विभागों के प्रतिनिधि जैसे आवासन और शहरी कार्य मंत्रालय, सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय, पेयजल और स्वच्छता विभाग, रसायन और पेट्रोकेमिकल विभाग, भारतीय मानक ब्यूरो, तीन राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समितियां, केंद्रीय प्लास्टिक अभियांत्रिकी और प्रौद्योगिकी संस्थान (सीपेट), राष्ट्रीय पर्यावरणीय अभियांत्रिकी अनुसंधान संस्थान (नीरी) और तीन औद्योगिक संघों, समिति के अध्यक्ष द्वारा तय किए गए अनुसार कोई भी अन्य आमंत्रित व्यक्ति सिम्मलित होंगे।

उपाबंध

खंड 7 के उदाहरण

विस्तारित उत्पादक उत्तरदायित्व के लक्ष्य और प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर [खंड 7.2 (क), (ख) और (ग), खंड 7.3 (क), (ख) और (ग), और खंड 7.4 (क), (ख) और (ग) देखें]

उदाहरण 1 :

वर्ष 2022-23	
बाजार में पेश की गई श्रेणी-वार प्लास्टिक पैकेजिंग (श्रेणी II लचीली प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
70% की दर से ईपीआर लक्ष्य	70 मीट्रिक टन
ईपीआर के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट पुनर्चक्रण का न्यूनतम स्तर की दर से कोई सीमा विहित नहीं है	वास्तविक आंकड़ों के अनुसार, ईपीआर के अधीन एकत्रित किए गए और पुनर्चक्रित प्लास्टिक पैकेजिंग अपशिष्ट की मात्रा वास्तविक आंकड़ों के अनुसार, ईपीआर के अधीन एकत्रित किए गए प्लास्टिक पैकेजिंग अपशिष्ट की मात्रा और ऊर्जा रिकवरी, सह-प्रसंस्करण, सड़क निर्माण, अपशिष्ट से तेल आदि के लिए उपयोग की गई मात्रा

उदाहरण 2 :

वर्ष 2024-25	
बाजार में पेश की गई श्रेणी-वार प्लास्टिक पैकेजिंग (श्रेणी II लचीली प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
100% की दर से ईपीआर लक्ष्य	100 मीट्रिक टन
ईपीआर के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट पुनर्चक्रण के न्यूनतम स्तर 30 प्रतिशत की दर से	ईपीआर के अधीन एकत्रित किए गए कम से कम 30 मीट्रिक टन प्लास्टिक पैकेजिंग अपशिष्ट को पुनर्चक्रित करने की आवश्यकता है। एकत्रित किए गए शेष प्लास्टिक पैकेजिंग अपशिष्ट (अधिकतम 70 मीट्रिक टन) का उपयोग ऊर्जा रिकवरी, सह-प्रसंस्करण, सड़क निर्माण, अपशिष्ट से तेल आदि के लिए किया जा सकता है।

उदाहरण 3 :

वर्ष 2028-29	
बाजार में पेश की गई श्रेणी-वार प्लास्टिक पैकेजिंग (श्रेणी II लचीली प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
100% की दर से ईपीआर लक्ष्य	100 मीट्रिक टन
ईपीआर के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट पुनर्चक्रण का न्यूनतम स्तर 60 प्रतिशत की दर से	ईपीआर के अधीन एकत्र किए गए कम से कम 60 मीट्रिक टन प्लास्टिक पैकेजिंग अपशिष्ट को पुनर्चक्रित करने की आवश्यकता है। एकत्रित किए गए शेष प्लास्टिक पैकेजिंग अपशिष्ट (अधिकतम 40 मीट्रिक टन) का उपयोग ऊर्जा रिकवरी, सह-प्रसंस्करण, सड़क निर्माण, अपशिष्ट से तेल आदि के लिए किया जा सकता है।

<u>पुन: उपयोग</u>

<u>[खंड 7.4 (ख) का संदर्भ लें]</u>

उदाहरण 4 :

वर्ष 2025-26 (पुन: उपयोग के लिए न्यूनतम बाध्यता लागू होती है)	
बाजार में श्रेणी-वार प्लास्टिक पैकेजिंग पेश की गई (श्रेणी I सख्त प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
श्रेणी I सख्त प्लास्टिक पैकेजिंग के पुन: उपयोग की मात्रा 0.9 लीटर या किलोग्राम के वजन या आयतन के बराबर या अधिक लेकिन 4.9 लीटर या किलोग्राम से कम	15 मीट्रिक टन (पुन: उपयोग 15% की दर से पुन: उपयोग के लिए न्यूनतम दायित्व 10%)
पेश की गई नई प्लास्टिक पैकेजिंग (क)	85 मीट्रिक टन

(क) के 100% अनुपालन के लिए ईपीआर लक्ष्य	85 मीट्रिक टन
60% की दर से ईपीआर के अधीन एकत्रित श्रेणी I प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर	ईपीआर के अधीन एकत्रित किए गए प्लास्टिक पैकेजिंग अपशिष्ट के न्यूनतम 51 मीट्रिक टन को पुनर्चक्रित करने की आवश्यकता है। एकत्रित किए गए अधिकतम 34 मीट्रिक टन प्लास्टिक पैकेजिंग अपशिष्ट का उपयोग ऊर्जा रिकवरी, सह-प्रसंस्करण, सड़क निर्माण, अपशिष्ट से तेल आदि के लिए किया जा सकता है।

उदाहरण 5 :

2022-23 के लिए	
बाजार में श्रेणी-वार प्लास्टिक पैकेजिंग पेश की गई (श्रेणी I सख्त प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
श्रेणी I सख्त प्लास्टिक पैकेजिंग के पुन: उपयोग की मात्रा या 0.9 लीटर या किलोग्राम के वजन या आयतन के बराबर या अधिक लेकिन 4.9 लीटर या किलोग्राम से कम	10 मीट्रिक टन
पेश की गई नई प्लास्टिक पैकेजिंग (क)	90 मीट्रिक टन
(क) के 35% अनुपालन के लिए ईपीआर लक्ष्य	31.5 मीट्रिक टन

<u>पुनर्चक्रित प्लास्टिक सामग्री का उपयोग</u>
<u>[खंड 7.2 (घ), 7.3 (घ) का संदर्भ लें]</u>

उदाहरण 6 :

वर्ष 2025-26	
बाजार में श्रेणी-वार प्लास्टिक पैकेजिंग पेश की गई (श्रेणी II लचीली प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
खण्ड 5.1 के अनुसार ईपीआर लक्ष्य 100% की दर से	100 मीट्रिक टन
पैकेजिंग में पुनर्चक्रित प्लास्टिक की न्यूनतम मात्रा 10% की दर से	पैकेजिंग में 10 मीट्रिक टन प्लास्टिक सामग्री को पुनर्चक्रित प्लास्टिक होना चाहिए। पैकेजिंग में 90 मीट्रिक टन वर्जिन प्लास्टिक सामग्री

[फा. सं. 17/2/2001-पार्ट ।-एचएसएमडी]

नरेश पाल गंगवार, अपर सचिव

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग ।। खंड 3 उपखंड (i) सा.का.नि. 320 (अ) दिनांक 18 मार्च, 2016 में प्रकाशित किए गए थे और तत्पश्चात् अधिसूचना संख्यांक सा.का.नि. 285 (अ) दिनांक 27 मार्च, 2018, सा.का.नि. 571 (अ) दिनांक 12 अगस्त 2021 और सा.का.नि. 647 (अ) दिनांक 17 सितंबर, 2021 द्वारा संशोधित किए गए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the16th February, 2022

G.S.R. 133(E).—In exercise of the powers conferred by sections 3, 6, and 25 of the Environment (Protection) Act 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Plastic Waste Management Rules, 2016, namely: -

1. (1) These rules may be called the Plastic Waste Management (Amendment) Rules, 2022.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Plastic Waste Management Rules, 2016 (hereinafter referred to as the said rules), in rule 9, in sub-rule (1), for the words "as per guidelines issued under these rules from time to time", the words "as per guidelines specified in SCHEDULE – II" shall substituted.

3. In the said rules, after SCHEDULE – I, the following Schedule shall be inserted namely:-

'SCHEDULE-II

[See Rule 9 (1)]

Guidelines on Extended Producer Responsibility for Plastic Packaging

1. **Background:**

(1.1) The Ministry of Environment, Forest and Climate Change (MoEFCC), (hereinafter referred to as 'The Ministry'), notified the Plastic Waste Management Rules, 2016 on 18th March, 2016. The Ministry also notified the Solid Waste Management Rules, 2016 on 8th April, 2016. As plastic waste is part of solid waste, therefore, both the rules apply to managing plastic waste in the country.

(1.2) The Plastic Waste Management Rules, 2016, mandate the generators of plastic waste to take steps to minimize generation of plastic waste, not to litter the plastic waste, ensure segregated storage of waste at source and hand over segregated waste in accordance with rules. The rules also mandate the responsibilities of local bodies, gram panchayats, waste generators, retailers and street vendors to manage plastic waste. (1.3) The Plastic Waste Management Rules, 2016 cast Extended Producer Responsibility on Producer, Importer, and Brand Owner. Extended Producer Responsibility shall be applicable to both pre-consumer and post-consumer plastic packaging waste. (1.4) These guidelines provides framework for implementation of Extended Producer Responsibility. The Guidelines provide the roles and responsibilities of Producers, Importers, Brand Owners, Central Pollution Control Board, State Pollution Control Board or Pollution Control Committees, recyclers and waste processors for effective implementation of Extended Producer Responsibility. The definitions given in Plastic Waste Management Rules, 2016, apply until, specifically mentioned in these guidelines;

2. Date of Coming into Effect:

These guidelines shall come into force with immediate effect. The on-going processes related to Extended Producer Responsibility obligations will be aligned with these guidelines.

3. Definitions:

(a) "**Biodegradable plastics**" means that plastics, other than compostable plastics, which undergoes complete degradation by biological processes under ambient environment (terrestrial or in water) conditions, in specified time periods, without leaving any micro plastics, or visible, distinguishable or toxic residue, which have adverse environment impacts, adhering to laid down standards of Bureau of Indian Standards and certified by Central Pollution Control Board.

(b) **"Brand Owner"** means a person or company who sells any commodity under a registered brand label or trade mark;

(c) "**Carry Bags**" (covered under Category II of plastic packaging – Clause (5.1) (II)) means bags made from plastic material or compostable plastic material, used for the purpose of carrying or dispensing commodities which have a self-carrying feature but do not include bags that constitute or form an integral part of the packaging in which goods are sealed prior to use ;

(d) "**End of Life disposal**" means using plastic waste for generation of energy and includes co-processing (e.g. in cement kilns) or waste to oil or for road construction as per Indian Road Congress guidelines, etc;

(e) "**Extended Producer Responsibility**" means the responsibility of a producer for the environmentally sound management of the product until the end of its life;

(f) "**Importer**" means a person who imports plastic packaging product or products with plastic packaging or carry bags or multilayered packaging or plastic sheets or like;

(g) "**Plastic**" means material which contains as an essential ingredient a high polymer such as polyethylene terephthalate, high density polyethylene, Vinyl, low density polyethylene, polypropylene, polystyrene resins, multi-materials like acrylonitrile butadiene styrene, polyphenylene oxide, polycarbonate, polybutylene terephthalate;

(h) "**Plastic Packaging**" means packaging material made by using plastics for protecting, preserving, storing and transporting of products in a variety of ways.

(i) "**Plastic Sheet**" means plastic sheet is the sheet made of plastic;

(j) "**Plastic Waste Processors**" means recyclers and entities engaged in using plastic waste for energy (waste to energy), and converting it to oil (waste to oil), industrial composting.

(k) "**Pre-consumer plastic packaging waste**" means plastic packaging waste generated in the form of reject or discard at the stage of manufacturing of plastic packaging and plastic packaging waste generated during the packaging of product including reject, discard, before the plastic packaging reaches the end-use consumer of the product.

(l) "**Post-consumer plastic packaging waste"** means plastic packaging waste generated by the end-use consumer after the intended use of packaging is completed and is no longer being used for its intended purpose.

(m) "**Producer**" means person engaged in manufacture or import of carry bags or multilayered packaging or plastic sheets or like, and includes industries or individuals using plastic sheets or like or covers made of plastic sheets or multilayered packaging for packaging or wrapping the commodity;

(n) "**Recyclers**" are entities who are engaged in the process of recycling of plastic waste;

(o) "**Recycling**" means the process of transforming segregated plastic waste into a new product or raw material for producing new products;

(p) "**Reuse**" means using an object or resource material again for either the same purpose or another purpose without changing the object's structure;

(q) "**Use of recycled plastic**" means recycled plastic, instead of virgin plastic, is used as raw material in the manufacturing process;

(r) "**Waste Management**" means the collection, storage, transportation reduction, re-use, recovery, recycling, composting or disposal of plastic waste in an environmentally sound manner;

(s) "**Waste to Energy**" means using plastic waste for generation of energy and includes co-processing (e.g. in cement kilns).

4. Obligated Entities:

The following entities shall be covered under the Extended Producer Responsibility obligations and provisions of these guidelines namely: -

(i) Producer (P) of plastic packaging;

(ii) Importer (I) of all imported plastic packaging and / or plastic packaging of imported products;

(iii) Brand Owners (BO) including online platforms/marketplaces and supermarkets/retail chains other than those, which are micro and small enterprises as per the criteria of Ministry of Micro, Small and Medium Enterprises, Government of India.;

(iv) Plastic Waste Processors

5. Coverage of Extended Producer Responsibility:

(5.1) The following plastic packaging categories are covers under Extended Producer Responsibility:

(i) **Category I**

Rigid plastic packaging;

(ii) **Category II**

Flexible plastic packaging of single layer or multilayer (more than one layer with different types of plastic), plastic sheets or like and covers made of plastic sheet, carry bags, plastic sachet or pouches;

(iii) **Category III**

Multilayered plastic packaging (at least one layer of plastic and at least one layer of material other than plastic);

(iv) **Category IV**

Plastic sheet or like used for packaging as well as carry bags made of compostable plastics.

(5.2) The Extended Producer Responsibility Guidelines covers the following with respect to plastic packaging namely: -

(i) Reuse;

(ii) Recycling;

(iii) Use of recycled plastic content;

(iv) End of life disposal.

6. Registration:

(6.1) (a)The following entities shall register on the centralized portal developed by Central Pollution Control Board namely: -

(i) Producer (P);

(ii) Importer (I);

(iii) Brand owner (BO);

(iv) Plastic Waste Processor engaged in (a) recycling, (b) waste to energy, (c) waste to oil, and (iv) industrial composting,

(b) Registration of Producers, Importers & Brand-Owners (operating in one or two states) and Plastic Waste processors shall be done by State Pollution Control Board or Pollution Control Committee through the centralized Extended Producer Responsibility portal developed by Central Pollution Control Board.

(c) After these guidelines have come into effect, with respect to, entities starting their business in a particular year and placing their products in market in that year, they shall have Extended Producer Responsibility target obligations from the next year.

(6.2) The entities covered under clause 6.1 shall not carry any business without registration obtained through on-line centralized portal developed by Central Pollution Control Board.

(6.3) The entities covered under clause (6.1) shall not deal with any entity not registered through on-line centralized portal developed by Central Pollution Control Board.

(6.4) In case, it is found or determined that any entity registered on the on-line portal has provided false information or has willfully concealed information or there is any irregularity or deviation from the conditions stipulated while obtaining registration under Extended Producer Responsibility guidelines, then the registration of such an entity would be revoked for a one -year period after giving an opportunity to be heard. The entities whose registration has been revoked shall not be able to register afresh for the period of revocation.

(6.5) In case any entity falls in more than one sub-category mentioned in the clause (6.1) then the entity shall register under each of those sub-categories separately. Further, in cases, where the entity has units in different states, in a particular sub-category mentioned in clause 6.1, then these units shall also be registered separately. However, only one registration under a sub category in a state would be needed, even if, more than one unit are located in a state. The registration shall be as per Standard Operating Procedure laid down by Central Pollution Control Board for the purpose, as per these Guidelines.

(6.6) While registering, the entities shall have to provide PAN Number, GST Number, CIN Number of the company and Aadhar Number and PAN Number of authorized person or representative and any other necessary information as required.

7. Targets for Extended Producer Responsibility and obligations of Producers, Importers & Brand-Owners:

(7.1) The Extended Producer Responsibility targets for the Producers, Importers & Brand-Owners shall be determined category-wise.

(7.2) Producer (P):

(a) Extended Producer Responsibility target (Refer example 1 to 3 in Annexure):

Eligible Quantity in MT (Q 1) shall be the average weight of plastic packaging material (category-wise) sold in the last two financial years (A) plus average quantity of pre-consumer plastic packaging waste in the last two financial years (B) minus the annual quantity (C) supplied to the entities covered under sub-clause 4 (iii) in the previous financial year as under: -

Q 1 (in MT) = (A + B) -

and the Extended Producer Responsibility target shall be determined category-wise , as given below

Extended Producer Responsibility target

	Year	Extended Producer Responsibility target (as a percentage of Q1 - category-wise)
I	**2021 - 22**	**25 %**
II	**2022 - 23**	**70 %**
III	**2023 - 24**	**100 %**

The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by Producer, as part of Action Plan on the centralized portal developed by Central Pollution Control Board.

(b) Obligation for recycling (Refer example 1 to 3 in Annexure):

The Producer shall ensure minimum level of recycling (excluding end of life disposal) of plastic packaging waste collected under Extended Producer Responsibility Target, category-wise, as given below namely: -

Minimum level of recycling (excluding end of life disposal) of plastic packaging waste

(% of Extended Producer Responsibility Target)

Plastic packaging category	2024-25	2025-26	2026-27	2027-28 and onwards
Category I	**50**	**60**	**70**	**80**
Category II	**30**	**40**	**50**	**60**
Category III	**30**	**40**	**50**	**60**
Category IV	**50**	**60**	**70**	**80**

In case of Category IV plastic packaging category (plastic sheet or like used for packaging and carry bags made of compostable plastics), the minimum level of recycling means processing plastic packaging waste for composting through industrial composting facilities.

(c) End of life disposal (refer examples 1 to 3 in Annexure):

(i) Only those plastics, which cannot be recycled will be sent for end of life disposal such as road construction, waste to energy, waste to oil, cement kilns (for co processing) etc. as per relevant guidelines issued by Indian Road Congress or Central Pollution Control Board from time to time.

(ii) The producers shall ensure end of life disposal of the plastic packaging waste only through methodologies specified in Rule 5 (1) (b) of Plastic Waste Management Rules, 2016,

(d) Obligation for use of recycled plastic content (Refer example 6 in Annexure)

The Producer shall ensure use of recycled plastic in plastic packaging category-wise as given below namely: -

Mandatory use of recycled plastic in plastic packaging

(% of plastic manufactured for the year)

Plastic packaging category	2025-26	2026-27	2027-28	2028-29 and onwards
Category I	30	40	50	60
Category II	10	10	20	20
Category III	5	5	10	10

In cases, where it is not possible to meet the obligation in respect of recycled plastic content on account of statutory requirements, the exemption will be granted by Central Pollution Control Board on case-to-case basis. However, in such cases, the Producers, Importers & Brand-Owners will have to fulfil its obligation of use of recycled content (in quantitative terms) through purchase of certificate of equivalent quantity from such Producers, Importers & Brand-Owners who have used recycled content in excess of their obligation. Central Pollution Control Board will develop mechanism for such exchange on the centralized online portal.

7.3 Importer (I):

(a) Extended Producer Responsibility Target (Refer example 1 to 3 in Annexure)

Eligible Quantity in MT (Q 2) shall be the average weight of all plastic packaging material and / or plastic packaging of imported products (category-wise) imported and sold in the last two financial years (A) plus average quantity of pre-consumer plastic packaging in the last two financial years (B) waste minus the annual quantity (C) supplied to the entities covered under sub-clause 4 (iii) in the previous financial years as under: -

Q 2 (in MT) = (A + B) - C
and the Extended Producer Responsibility target shall be determined, category-wise , as given below namely: -

	Year	Extended Producer Responsibility target (as a percentage of Q 2 - category-wise)
I	**2021 - 22**	**25 %**
II	**2022 - 23**	**70 %**
III	**2023 - 24**	**100 %**

The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by Importer as part of Action Plan on the centralized portal developed by Central Pollution Control Board.

(b) Obligation for recycling (Refer example 1 to 3 in Annexure)

The Importer shall ensure minimum level of recycling (excluding end of life disposal) of plastic packaging waste collected under extended producer responsibility Target, category-wise, as given below.

Minimum level of recycling (excluding end of life disposal) of plastic packaging waste

(% of extended producer responsibility Target)

Plastic packaging category	**2024-25**	**2025-26**	**2026-27**	**2027-28 and onwards**
Category I	**50**	**60**	**70**	**80**
Category II	**30**	**40**	**50**	**60**
Category III	**30**	**40**	**50**	**60**
Category IV	**50**	**60**	**70**	**80**

In case of Category IV plastic packaging category (plastic sheet or like used for packaging and carry bags made of compostable plastics), the minimum level of recycling means processing plastic packaging waste for composting through industrial composting facilities.

(c) End of life disposal (refer examples 1 to 3 in Annexure)

(i) Only those plastics, which cannot be recycled will be sent for end of life disposal such as road construction, waste to energy, waste to oil as per relevant guidelines issued by Indian Road Congress or Central Pollution Control Board from time to time.

(ii) The importer shall ensure end of life disposal of the plastic packaging waste only through methodologies specified in rule 5 (1) (b) of Plastic Waste Management Rules, 2016, as amended.

(d) Obligation for use of recycled plastic content (Refer example 6 in Annexure)

The Importer shall ensure use of recycled plastic in plastic packaging category-wise as given below.

Mandatory use of recycled plastic in plastic packaging

(% of imported plastic for the year)

Plastic packaging category	2025-26	2026-27	2027-28	2028-29 and onwards
Category I	30	40	50	60
Category II	10	10	20	20
Category III	5	5	10	10

Any recycled plastic used in imported material shall not be counted towards fulfilment of obligation. The importer will have to fulfil its obligation of use of recycled content (in quantitative terms) through purchase of certificate of equivalent quantity from such Producers, Importers & Brand-Owners who have used recycled content in excess of their obligation. Central Pollution Control Board will develop mechanism for such exchange on the centralized online portal.

7.4 Brand Owner (BO):

a) Extended Producer Responsibility target (refer examples 1 to 3 in Annexure)

Eligible Quantity in MT (Q 3) shall be the average weight of virgin plastic packaging material (category-wise) purchased and introduced in market in the last two financial years (A) plus average quantity of (B) of pre-consumer plastic packaging in the last two financial years as under: -

Q 3 (in MT) = A + B

The Extended Producer Responsibility target shall be determined, category-wise , as given below namely: -

	Year	Extended Producer Responsibility Target (as a percentage of Q3 - category-wise)
I	**2021 - 22**	**25 %**
II	**2022 - 23**	**70 %**
III	**2023 - 24**	**100 %**

The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by Brand Owner as part of the Action Plan on the centralized portal developed by Central Pollution Control Board.

(b) Obligation for reuse (refer examples 4 and 5 in Annexure):

I. The Brand Owner using Category I (rigid) plastic packaging for their products shall have minimum obligation to reuse such packaging as given below: -

Provided that the reuse of Category I rigid plastic packaging in food contact applications shall be subject to regulation of Food Safety and Standards Authority of India.

(II) Minimum obligation to reuse for Category I (rigid plastic packaging).

	Year	Target (as percentage of Category I rigid plastic packaging in products sold annually)

A	Category I rigid plastic packaging with volume or weight equal or more than 0.9 liter or kg but less than 4.9 litres or kg, as the case may be	
I	2025 – 26	10
II	2026 – 27	15
III	2027-28	20
IV	2028-29 and onwards	25
B	Category I rigid plastic packaging with volume of weight equal or more than 4.9 litres or kg.	
I	2025 – 26	70
II	2026 – 27	75
III	2027-28	80
IV	2028-29 and onwards	85

(III) The quantity of rigid packaging reused by brand Owner shall be calculated by reducing virgin plastic packaging manufactured/imported/purchased in that year from the sales of the Brand Owner. The brand owner shall provide this information on the centralized portal developed by Central Pollution Control Board.

(IV) The quantity of Category I rigid plastic packaging reused shall be reduced from the total plastic packaging used under Category I by the obligated entities (Brand Owners).

III. The quantity of Category I rigid plastic packaging reused during the year 2022 – 2023 and 2023-2024, shall be reduced from the total plastic packaging used under Category I.

(c) Obligation for recycling (refer examples 1 to 3 in Annexure):

The Brand Owner shall ensure minimum level of recycling (excluding end of life disposal) of plastic packaging waste collected under Extended Producer Responsibility target, category-wise, as given below.

Minimum level of recycling (excluding end of life disposal) of plastic packaging waste

(% of Extended Producer Responsibility Target)

Plastic packaging category	2024-25	2025-26	2026-27	2027-28 and onwards
Category I	**50**	**60**	**70**	**80**
Category II	**30**	**40**	**50**	**60**
Category III	**30**	**40**	**50**	**60**
Category IV	**50**	**60**	**70**	**80**

In case of Category IV plastic packaging category (plastic sheet or like used for packaging and carry bags made of compostable plastics), the minimum level of recycling means processing plastic packaging waste for composting through industrial composting facilities.

(d) End of life disposal (refer examples 1 to 3 in Annexure)

(i) Only those plastics, which cannot be recycled will be sent for end of life disposal such as road construction, waste to energy, waste to oil, as per relevant guidelines issued by Indian Road Congress or Central Pollution Control Board from time to time.

(ii) The Brand Owner shall ensure end of life disposal of the plastic packaging waste only through methodologies specified in rule 5 (1) (b) of the Plastic Waste Management Rules, 2016, as amended.

(e) Obligation for use of recycled plastic content (refer examples 6 in Annexure)

(i) The Brand Owner shall ensure use of recycled plastic in plastic packaging, category-wise, as given below namely:

Mandatory use of recycled plastic in plastic packaging

(% of manufactured plastic for the year)

Plastic packaging category	2025-26	2026-27	2027-28	2028-29 and onwards
Category I	30	40	50	60
Category II	10	10	20	20
Category III	5	5	10	10

(ii) In cases, where it is not possible to meet the obligation in respect of recycled plastic content on account of statutory requirements, the exemption will be granted by Central Pollution Control Board on case-to-case basis. However, in such cases, the Producers, Importers & Brand-Owners will have to fulfil its obligation of use of recycled content (in quantitative terms) through purchase of certificate of equivalent quantity from such Producers, Importers & Brand-Owners who have used recycled content in excess of their obligation. Central Pollution Control Board will develop mechanism for such exchange on the centralized online portal.

(iii) In case, where Brand Owner is also Producer and/or Importer of plastic packaging material, the clause 7.2 and 7.3 shall also apply for determining their Extended Producer Responsibility targets and obligations as Producer and /or Importer, respectively.

(7.5) The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by all Producers, Importers & Brand-Owners as part of Action Plan on the centralized portal developed by Central Pollution Control Board.

(7.6) The obligations for reuse, recycling of waste and use of recycled plastic content in packaging shall be reviewed every five years based upon available technologies for meeting the Targets specified.

(7.7) Extended Producer Responsibility on plastic packaging will promote sustainable packaging, as per guidelines prepared by Central Pollution Control Board, inter alia based on the following criteria,

(i) package designing promoting reuse;

(ii) package designing amenable for recycling;

(iii) recycled plastic content in plastic packaging material and; (iv) package designing for environment.

(7.8) In case, the obligated entity utilizes plastic packaging which is 100% biodegradable in the ambient environment leaving no traces of micro plastics or chemical residue or any other traces having adverse environmental and health impacts as certified by regulatory entities Central Pollution Control Board, Bureau of Indian Standards, Central Institute of Petrochemicals Engineering & Technology, the Extended Producer Responsibility target will not be applicable for such material.

8. Generation of surplus Extended Producer Responsibility certificates, carry forward and offsetting against previous year Extended Producer Responsibility targets and obligations, and sale and purchase of surplus Extended Producer Responsibility certificates:

(8.1) A Brand Owner who has fulfilled their Extended Producer Responsibility targets, category-wise, can use the surplus for the following namely: -

(i) Off setting previous year shortfall subject to clause 9.5;

(ii) Carry forward for use in succeeding year;

(iii) Sell it to other Producers, Importers & Brand-Owners.

(8.2) Surplus in one category can only be used for off-setting, carry forward and sale in the same category. A surplus under reuse can be used for against reuse, recycling and also end of life disposal. A surplus under recycling can be used for recycling and end of life disposal. A surplus under end of life disposal cannot be used for reuse or recycle.

(8.3) Producers, Importers & Brand-Owners can also meet their Extended Producer Responsibility obligations under a category by purchasing surplus Extended Producer Responsibility certificates from other Producers, Importers & Brand-Owners of the same category.

(8.4) Such transactions shall be recorded and submitted by the Producers, Importers & Brand-Owners on the online portal while filing annual returns under the Extended Producer Responsibility framework. Central Pollution Control Board will develop mechanism for such exchange on the centralized portal.

9. Imposition of Environmental Compensation:

(9.1) Environmental Compensation shall be levied based upon polluter pays principle, with respect to non-fulfilment of Extended Producer Responsibility targets by Producers, Importers &

Brand Owners, for the prupose of protecting and improving the quality of the environment and preventing, controlling and abating environment pollution .

(9.2) Central Pollution Control Board shall lay down guidelines for imposition and collection of environment compensation on Producers, Importers & Brand-Owners, recyclers and end of life processors, in case of non-fulfilment of obligations set out in these guidelines, and the same shall be notified. The Guidelines for Environmental Compensation shall be updated, as required.

(9.3) The Environment Compensation, as applicable, shall be levied by Central Pollution Control Board on the Producers, Importers & Brand-Owners operating in more than two states with respect to non-fulfillment of their Extended Producer Responsibility targets, responsibilities and obligations in these guidelines.

(9.4) The Environment Compensation, as applicable, shall be levied by respective State Pollution Control Board on the Producers, Importers & Brand-Owners operating in their jurisdiction (for Producers, Importers & Brand-Owners not operating in more than two states/Union Territory's), Plastic Waste Processors which includes recyclers and other waste processors – waste to energy, waste to oil, co-processors, with respect to non-fulfillment of their Extended Producer Responsibility targets or responsibilities and obligations set out under these guidelines. In case, the State Pollution Control Board or Pollution Control Committee does not take action in reasonable time, the Central Pollution Control Board shall issue directions to the State Pollution Control Board /Pollution Control Committee.

(9.5) Payment of environmental compensation shall not absolve the Producers, Importers & Brand-Owners of the obligations set out in these guidelines. The unfulfilled Extended Producer Responsibility obligations for a particular year will be carried forward to the next year for a period of three years. In case, the shortfall of Extended Producer Responsibility obligation is addressed within three years. The environmental compensation levied shall be returned to the Producers, Importers & Brand-Owners as given below, namely

(i) Within one year of levying of EC: 75% return;

(ii) Within two years 60% return;

(iii) Within three years 40% return,

After completion of three years on environmental compensation getting due the entire environmental compensation amount shall be forfeited. This arrangement shall allow for collection and recycling of plastic packaging waste by Producers, Importers & Brand-Owners in later years as well.

(9.6) The funds collected under environmental compensation shall be kept in a separate Escrow account by Central Pollution Control Board or State Pollution Control Board or Pollution Control Committee. The funds collected shall be utilized in collection, recycling and end of life disposal of uncollected and non-recycled or non- end of life disposal of plastic packaging waste, on which the environmental compensation is levied. Modalities for utilization of the funds for plastic waste management on an annual basis would be recommended by the Committee for Extended Producer Responsibility implementation and approved by the Competent Authority in the Ministry.

10. Role of Producers, Importers & Brand-Owners:

(10.1) The Producers, Importers & Brand-Owners shall have to register through the online centralized portal developed by Central Pollution Control Board. The certificate of registration shall be issued using the portal.

(10.2) Producers, Importers & Brand-Owners shall provide Action Plan containing information on the Extended Producer Responsibility Target, category-wise, where applicable, through the online centralized portal developed by Central Pollution Control Board, along with application for registration or renewal of registration under Plastic Waste Management Rules, 2016. The Action Plan shall cover tenure of the Registration as per the provisions of Plastic Waste Management Rules, 2016. The standard operating procedure for registration and the action plan pro forma shall be developed by Central Pollution Control Board as per these guidelines.

(10.3) Brand Owner covered under clause 4 (iii) shall provide details of plastic packaging purchased from Producers and/or Importers covered under clause 4 (i) and 4 (ii) separately. The quantities attributed to each Producer and Importer covered under clause 4 (i) and 4 (ii) obligated upon Brand Owner shall be deducted from the obligation of Producers and Importers. The record of such purchase including category-wise quantity purchased, shall be maintained separately by Brand Owner.

(10.4) The Producers and Importers covered under clauses 4 (i) and 4 (ii) will maintain the record of the quantity of plastic packaging material made available to Brand Owner covered under clause 4 (iii). The record of such sale including category-wise quantity sold, will be maintained separately by Producers and Importers. In case such records are not maintained, they will have to fulfil the complete Extended Producer Responsibility obligation. The online platform shall cross-check the declaration of transactions among Producers, Importers & Brand-Owners.

(10.5) In order to develop a separate waste stream for collection of plastic packaging waste for directly fulfilling Extended Producer Responsibility obligations, the Producers, Importers & Brand-Owners may operate schemes such as deposit refund system or buy back or any other model. This will prevent mixing of plastic packaging waste with solid waste.

(10.6) The Producers, Importers & Brand-Owners shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under Extended Producer Responsibility with the Central Pollution Control Board or concerned State Pollution Control Board or Pollution Control Committee as per pro forma prescribed by Central Pollution Control Board by the 30th June of the next financial year. Information on the reuse and/or recycled content used for packaging purposes will also be provided. The details of the registered recyclers from whom the recycled plastic has been procured will also be provided.

11. Role of Plastic Waste Processors (Recyclers or Other Waste Processors including industrial composting facilities)

(11.1) All plastic waste processors shall have to register with concerned State Pollution Control Board or Pollution Control Committee in accordance with provision 13(3) of Plastic Waste Management Rules, 2016 on the centralized portal developed by Central Pollution Control Board. Central Pollution Control Board shall lay down uniform procedure for registration within three months of the publication of these guidelines.

(11.2) The Plastic waste processors shall submit annual returns after end of every financial year by 30th April of the next financial year on the quantity of plastic waste processed category-wise as per prescribed pro forma on the centralized portal developed by Central Pollution Control Board.

(11.3) The total quantity of plastic waste processed by plastic waste processors and attributed to Producers, Importers & Brand-Owners, on an annual basis, will be made available on the centralized portal developed by Central Pollution Control Board as also on the website of Plastic waste processors.

(11.4) In case, at any stage it is found that the information provided by the plastic waste processor is false, the plastic waste processor shall be debarred by State Pollution Control Board, as per procedure laid down by Central Pollution Control Board , from operating under the Extended Producer Responsibility framework for a period of one year.

(11.5) Only plastic waste processors registered under Plastic Waste Management Rules, 2016, as amended**,** shall provide certificates for plastic waste processing, except in case of use of plastic waste in road construction. In case where plastic waste is used in road construction the Producers, Importers & Brand-Owners shall provide a self-declaration certificate in pro forma developed by Central Pollution Control Board. The certificate provided by only registered plastic waste processors shall be considered for fulfilment of Extended Producer Responsibility obligations by Producers, Importers & Brand-Owners.

(11.6) The pro forma for the certificate shall be developed by Central Pollution Control Board. In no case, the amount of plastic packaging waste recycled by the enterprise shall be more than installed capacity of the enterprise. The certificates will be for plastic packaging category-wise and shall include GST data of the enterprise.

(11.7) The certificate for plastic packaging waste provided by registered plastic waste processors shall be in the name of registered Producers, Importers & Brand-Owners or Local authorities, as applicable, based upon agreed modalities. Central Pollution Control Board will develop mechanism for issuance of such certificate on the centralized portal.

(11.8) The Plastic Waste Processors undertaking end-of-life disposal of plastic packaging waste viz. waste to energy, waste to oil, cement kilns (co processing) shall provide information on an annual basis as per prescribed pro forma, on the centralized portal developed by Central Pollution Control Board. These entities shall ensure the disposal of plastic packaging waste as per relevant rules, guidelines framed by regulatory bodies in an environmentally sound manner.

12. Role of Central Pollution Control Board

(12.1) The Central Pollution Control Board shall register Producers, Importers & Brand-Owners who are operating in more than two states and plastic waste processors, through online portal. Central Pollution Control Board shall prescribe the standard operating procedure for registration of Producers, Importers & Brand-Owners under Plastic Waste Management Rules, 2016.

(12.2) The Central Pollution Control Board may charge fee for processing of applications for registration and an annual fee for processing of returns, as per procedure prescribed by CPCB. In case, where Producers, Importers & Brand-Owners, are operating in the jurisdiction of a State Pollution Control Board or Pollution Control Committee, the Central Pollution Control Board as per guidelines so decided, will share the application fee with the concerned State Pollution Control Board or Pollution Control Committee.

(12.3) The registration shall be done within two weeks from the submission of a complete application online by the Producers, Importers & Brand-Owners. The tenure of registration shall be as per Plastic Waste Management Rules, 2016.

(12.4) Central Pollution Control Board by itself or through a designated agency shall verify compliance of Producers, Importers & Brand-Owners through inspection and periodic audit, as deemed appropriate. Central Pollution Control

Board, as required, can also verify compliance of Plastic Waste Processors through inspection and periodic audit. In case of plastic waste processors and Producers, Importers & Brand-Owners operating in a State or Union Territory, Central Pollution Control Board may, if required, direct State Pollution Control Board or Pollution Control Committee to take action.

(12.5) Central Pollution Control Board shall publish the list of Producers, Importers & Brand-Owners who have failed to meet Extended Producer Responsibility targets and obligations in the previous financial year, on an annual basis, by 30th September of the next financial year.

(12.6) The Central Pollution Control Board will establish a mechanism to ensure a regular dialogue between relevant stakeholders involved in the fulfilment of extended producer responsibility obligations for plastics under the Plastic Waste Management Rule, 2016.

(12.7) The Central Pollution Control Board shall carry out a compositional survey of collected mixed municipal waste to determine the share of plastic waste as well as different categories of plastics packaging material on a half-yearly basis.

(12.8) The Central Pollution Control Board shall carry out review of technologies related to plastic packaging and plastic waste management for techno-economic viability and feasibility specifically with respect to clause 7.6.

13. Role of State Pollution Control Board or Pollution Control Committee:

(13.1) The concerned State Pollution Control Board or Pollution Control Committee shall register Producers, Importers & Brand-Owners (operating in one or two states) and plastic waste processors, through the online portal developed by Central Pollution Control Board. Provision for registration shall be made on the Extended Producer Responsibility portal. State Pollution Control Board or Pollution Control Committee by itself or through a designated agency shall verify compliance of Producers, Importers & Brand-Owners through inspection and periodic audit, as deemed appropriate, of Producers, Importers & Brand-Owners as well as plastic waste processors in their jurisdiction as per the Plastic Waste Management Rule, 2016.

(13.2) The State Pollution Control Board or Pollution Control Committee shall bring out a list of entities (Exception Report) who have not fulfilled their Extended Producer Responsibility responsibilities on annual basis and publish the same on their website. The State Pollution Control Board or Pollution Control Committee shall submit the Annual Reports submitted by Producers, Importers & Brand-Owners and plastic waste processors in their jurisdiction to Central Pollution Control Board and upload the same on the online Extended Producer Responsibility portal.

(13.3) State Pollution Control Board or Pollution Control Committee will establish a mechanism to ensure a regular dialogue between relevant stakeholders involved in the fulfilment of extended producer responsibility obligations under the Plastic Waste Management Rule, 2016.

(13.4) State Pollution Control Board or Pollution Control Committee shall carry out a compositional survey of collected mixed municipal waste to determine the share of plastic waste as well as different categories of plastics packaging material on a half-yearly basis.

14. Plastic Packaging Waste Collection System by Producers, Importers & Brand-Owners

(14.1) Producers, Importers & Brand-Owners while fulfilling their Extended Producer Responsibility obligations may develop collection and segregation infrastructure of plastic packaging waste, as required, based on the category of plastics. It may include the following based on implementation modality of Extended Producer Responsibility adopted by Producers, Importers & Brand-Owners: -(a) establish waste plastic collection points and Material Recovery Facilities (MRFs);

(b) ensure the collection of the plastic packaging waste from the collection points, with a frequency that is proportionate to the area covered and the volume;

(c) offer the collection of plastic, from the entities like urban local bodies, gram panchayats, other public authorities or third parties carrying out waste management, and provide for the collection from all entities that have made use of that offer; provide for the necessary practical arrangements for collection and transport;

(d) ensure that the plastic packaging waste collected from the collection points are subsequently subject to recycling in a registered facility by a recycler or its permitted end use in the designated manner.

(14.2) Producers, Importers & Brand-Owners may ensure the network of collection points taking into account population size, expected volume of plastic or packaging waste, accessibility and vicinity to end-users, not being limited to areas where the collection and subsequent management is profitable.

(14.3) The entities involved in waste collection will hand over the waste for treatment and recycling or for identified end uses.

(14.4) Participation of voluntary collection points - voluntary collection points will hand over plastic packaging waste to the Producers, Importers & Brand-Owners or third party agencies acting on their behalf with a view to their treatment and recycling or their identified end use.

15. Fulfilment of Extended Producer Responsibility Obligations

The Producers, Importers & Brand-Owners shall have to provide the details of recycling certificate only from registered recyclers along with the details of quantity sent for end of life disposal, by 30th June of next financial year while filing annual returns on the online portal. The details provided by Producers, Importers & Brand-Owners and registered plastic waste processors will be cross-checked by the online portal. In case of difference, the lower figure would be considered towards fulfilment of Extended Producer Responsibility obligation of Producers, Importers & Brand-Owners. The certificates shall be subject to verification by Central Pollution Control Board or State Pollution Control Board or Pollution Control Committee, as the case may be.

16. Centralized Online Portal

(16.1) Central Pollution Control Board shall establish an online system for the registration as well as for filing of annual returns by Producers, Importers & Brand-Owners, plastic waste processors of plastic packaging waste by 31st March 2022:-

(16.2) The online system developed by Central Pollution Control Board for the registration as well as for filing of returns by Producers, Importers & Brand-Owners shall reflect the plastic packaging material introduced in the market Producers, Importers & Brand-Owners in a financial year. It shall also reflect the details regarding the audit of the Producers, Importers & Brand-Owners as well as recyclers or other waste processors of plastic packaging waste.

(16.3) The State Pollution Control Board or Pollution Control Committee shall also use the centralized portal developed by Central Pollution Control Board for registration of Producers, Importers & Brand-Owners as well as recyclers/waste processors. The centralized portal would act as the single point data repository with respect to orders and guidelines related to implementation of Extended Producer Responsibility for plastic packaging under Plastic Waste Management Rule, 2016 Producers, Importers & Brand-Owners may, if they so desire, facilitate the development of online web portal or platform.

(16.3) Till the online web portal is developed all activities related to implementation of Extended Producer Responsibility under the Plastic Waste Management Rules, 2016 will be done in an offline manner.

17. Monitoring

State Pollution Control Board or Pollution Control Committee shall submit annual report on Extended Producer Responsibility portal with respect to fulfilment of Extended Producer Responsibility by Producers, Importers & Brand-Owners (which include manufacturers of plastic packaging material) and plastic waste processors in the State/Union Territory to Central Pollution Control Board. The report shall also be submitted to the State Level Monitoring Committee constituted under the Plastic Waste Management Rules, 2016. State Pollution Control Board or Pollution Control Committee shall also submit annual report with respect to recyclers or end of life disposal in the State or Union Territory to Central Pollution Control Board by 31st July of the next year.

18. Committee for Extended Producer Responsibility under PWM Rules

(18.1) A committee shall be constituted by the Central Pollution Control Board under chairpersonship of Chairman, Central Pollution Control Board to recommend measures to Ministry of Environment, Forest and Climate Change for effective implementation of Extended Producer Responsibility including amendments to Extended Producer Responsibility guidelines. The committee shall monitor the implementations of Extended Producer Responsibility and also take such measures as required for removal of difficulties. The Committee shall also be tasked with the guiding and supervision of the online portal including approval of requisite forms or pro forma.

(18.2) The committee shall comprise of representative from concerned line Ministries/Departments such as Ministry of Housing and Urban Affairs, Ministry of Micro, Small and Medium Enterprises, Department of Drinking Water and Sanitation, Department of Chemical and Petrochemicals; Bureau of Indian Standards, three State Pollution Control Board or Pollution Control Committee, Central Institute of Plastic Engineering and Technology (CIPET), National Environmental Engineering Research Institute (NEERI), and three industry associations, and any other invitee as decided by the chairperson of the committee.

ANNEXURE

Examples for Clause 7

Extended Producer Responsibility Target and Minimum level of recycling of plastic packaging waste

[Refer Clause 7.2 (a), (b) & (c), Clause 7.3 (a), (b) & (c), and Clause 7.4 (a), (b) & (c)]

Example 1:

Year 2022-23	
Plastic packaging introduced in the market category-wise (Category II Flexible plastic packaging*)*	*100 MT*
Extended Producer Responsibility Target @ 70 %	*70 MT*
Minimum level of recycling of plastic packaging waste collected under Extended Producer Responsibility - no threshold has been prescribed	*Quantity of plastic packaging waste collected under Extended Producer Responsibility and recycled as per actuals* *Quantity of plastic packaging waste collected under Extended Producer Responsibility and used for energy recovery, co-processing, road construction, waste to oil etc. as per actuals*

Example 2:

Year 2024-25	
Plastic packaging introduced in the market category-wise (Category II Flexible plastic packaging*)*	*100 MT*
Extended Producer Responsibility Target @ 100 %	*100 MT*
Minimum level of recycling of plastic packaging waste collected under Extended Producer Responsibility @ 30%	*Minimum 30 MT of plastic packaging waste collected under Extended Producer Responsibility needs to be recycled.* *Remaining plastic packaging waste collected(Maximum 70 MT) may be used for energy recovery, co-processing, road construction, waste to oil etc.*

Example 3:

Year 2028-29	
Plastic packaging introduced in the market category-wise (Category II Flexible plastic packaging*)*	*100 MT*
Extended Producer Responsibility Target @ 100 %	*100 MT*
Minimum level of recycling of plastic packaging waste collected under Extended Producer Responsibility @ 60 %	*Minimum 60 MT of plastic packaging waste collected under Extended Producer Responsibility needs to be recycled.* *Remaining plastic packaging waste collected(Maximum 40 MT) may be used for energy recovery, co-processing, road construction, waste to oil etc.*

Reuse

[Refer Clause 7.4 (b)]

Example 4:

Year 2025 – 26 (Minimum obligation for reuse comes into effect)	
Plastic packaging introduced in the market category-wise (Category I Rigid Plastic Packaging)	*100 MT*
Reuse of Category I rigid plastic packaging with volume or weight equal or more than 0.9 litres or	*15 MT*

kilogrammes bUnion Territory less than 4.9 litres or kilogrammes	*(Reuse @ 15 %; minimum obligation for reuse 10 %)*
Fresh plastic packaging introduced (A)	*85 MT*
Extended Producer Responsibility target for compliance @ 100% of (A)	*85 MT*
Minimum level of recycling of Category I plastic packaging waste collected under Extended Producer Responsibility @ 60%	*Minimum 51 MT of plastic packaging waste collected under Extended Producer Responsibility needs to be recycled.* *A maximum of 34 MT plastic packaging waste collected may be used for energy recovery, co-processing, road construction, waste to oil etc.*

Example 5:

For Year 2022 - 23	
Plastic packaging introduced in the market category-wise (Category I Rigid Plastic Packaging)	*100 MT*
Reuse of Category I rigid plastic packaging with volume or weight equal or more than 0.9 litres or kilogrammes bUnion Territory less than 4.9 litres or kilogrammes	*10 MT*
Fresh plastic packaging introduced (A)	*90 MT*
Extended Producer Responsibility Target @ 35 % of (A)	*31.5 MT*

Use of recycled plastic content

[Refer Clause 7.2 (d), 7.3 (d)]

Example 6:

Year 2025-26	
Plastic packaging introduced in the market category-wise (Category II Flexible plastic packaging*)*	*100 MT*
Extended Producer Responsibility Target as per clause 5.1 @ 100 %	*100 MT*
Minimum content of recycled plastic in packaging @ 10%	*10 MT of plastic content in the packaging should be recycled plastic* *90 MT of virgin plastic content in packaging*

,

[F. No. 17/2/2001 – Part I - HSMD]

NARESH PAL GANGWAR, Addl. Secy.

Note : The principal rules were published in the Gazette of India, Extraordinary, Part II Section 3, Sub-Section (i) vide number G.S.R 320 (E) dated the 18th March, 2016 and subsequently amended *vide notification numbers G.S.R 285 (E) dated the 27th March, 2018, G.S.R. 571 (E) dated the 12th August, 2021 and G.S.R. 647 (E) dated the 17th September, 2021.*

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

ALOK KUMAR Digitally signed by ALOK KUMAR Date: 2022.02.17 21:58:49 +05'30'

GUIDANCE DOCUMENT

for

Centralized EPR Portal for Plastic Packaging

CENTRAL POLLUTION CONTROL BOARD, DELHI

February 2023

TABLE OF CONTENT

Contents

Chapter 1: Registration of Producer / Importer / Brand-owner (PIBO) 1
1.0 Background 1
1.1 Sign-up /Login 1
1.2 Filling up of the Application form (Part A, B, C& D) 4
1.2.1 Brand Owner 4
1.2.2 PRODUCER: 14
1.2.3 IMPORTER: 22
1.3 Late Fees Mechanism 24
Chapter 2: Registration of Plastic Waste Processors (PWPs) 25
2.0 Sign up & Login: Same as PIBO 25
2.1 Filling up of the Application form 25
2.1.1Company Details 25
2.1.2 GPS Location: 26
2.1.3 Authorized person Details 26
2.1.4 Industry details 27
2.1.5 Consents & Authorization 28
2.1.6 Picture/Video of the facility 28
2.1.7 Plant Machinery details 28
2.1.8 Industry Details 29
2.1.9 Waste Management & Others 29
Chapter 3: Generation & Transfer of Certificates by Plastic Waste Processors 31
3.0 Background 31
3.1 Physical Verification of PWPs 31
3.2 Generation & Transfer of EPR Certificates by PWPs 39
3.2.1 Add Procurement Details: 40
3.2.2 Add Production details 42
3.3 Inventory & Sales 50
3.4 Wallet: 56
3.5 SPCB / CPCB Dashboard 58
Chapter 4: Urban Local Bodies 60
4.0 Background 60
4.1 State Nodal Officer Login 60
4.2 Creation of Login Credential for ULBs 61

4.3 ULB Login & Dashboard 62
4.4 Mechanism 1: EPR Credit exchange with PIBOs/PWPs 63
4.5 Mechanism 2: Registration as PWP 66
Chapter 5: PIBO Operations, Credit Exchange & Annual Report (PIBO) 68
5.0 Background 68
5.1 Recording Procurement & Sales Operations 68
5.2 Generation & Transfer of Certificates 74
5.2.1 Types of Certificates 74
5.2.2 Generation of Certificates (PWP) 75
5.2.3 Transfer of certificates from PWP to PIBOs 76
5.2.4 Certificates generated by PIBOs 79
5.3 Wallet 84
5.3.1 Available details in Wallet 85
5.3.2 Wallet operations 85
5.4 Credit Exchange: 88
5.5 Consolidated available certificates: 90
5.6 Annual Fillings 91
5.6.1 Annual Plastic Consumption 91
5.6.2 State-wise PW Generation 92
5.6.3 Brand Owner (Cat 1 Plastic Packaging) 92
5.6.4 Check and Balance: 93
5.6.5 Submission of Annual Filings 93
5.7. Generation of Reuse / Use of Recycled Plastics (URep) Certificates 93
5.7.1 Reuse Certificates 93
5.7.2 URep Certificates 94
5.8 Annual report: 94
Chapter 6: Third Party Audit 97
6.0 Background 97
6.1 Manage Audit Agency 97
6.2 Manage Auditor 98
6.3 Audit Plan 99
6.4 Monitor Audit 101
6.5 Conduction of Audit 102
6.5.1 Login & Dashboard 102
6.5.2 Auditor's Dashboard 103
6.5.3 Access to Auditee's EPR data 105

6.5.4 Performing the Audit 106
Chapter 7: Environmental Compensation 113
7.0 Background 113
7.1 EC levying due to Non-compliance identified during Third Party Audit 113
7.2 Levying of EC for Shortfall in meeting EPR Target 117
7.3 EC Status (SPCB/PCC/CPCB) Dashboard 117
7.4 Cancellation / Revocation of Registration 117
7.5 EC Status (PIBO/PWP dashboard) 118

Chapter 1: Registration of Producer / Importer / Brand-owner (PIBO)

1.0 Background

Ministry of Environment, Forest and Climate Change, Government of India, in its fourth Amendment to the Plastic Waste Management Rules, dated February 16, 2022, notified 'Guidelines on Extended Producer Responsibility for Plastic Packaging' in the Schedule II of the Rules. CPCB has developed the Centralized EPR Portal for plastic packaging in accordance with provisions of the notified EPR Guidelines. This Guidance Document (Ver. 1.0) provides details of the EPR Portal. The document shall be subjected to periodic upgradation to enhance user friendly features.

The EPR Portal for Plastic Packaging provides provision for registration of PIBOs/ PWPS in accordance with the notified EPR Guidelines. This Chapter details the procedure for PIBO Registration on the EPR Portal.

1.1 Sign-up /Login

The user can go to the Sign-up page by clicking on "PIBO" &"Register" on the Homepage **(Figure 1.1)**. Sign-up form **(Figure 1.2)** shall open up

(a) The user shall provide the following information during Sign-up

(i) Applicant type

- Brand-Owner/Producer/Importer/ Plastic Waste Processor

(ii)Company Details: Following information to be provided

- Legal Name (As per GST)
- Trade Name (As per GST)
- Type of Business (Private/Public/ Proprietorship/ Co-operative etc.)
- Type of Company (Micro/ Small / Medium / large) and Supporting Document
- Registered Address of the entity
- Company PAN Card Number (validated on the Portal)
- Company CIN Number (Mandatory for companies registered under the Company Act and validated on the Portal)

(iii) **Authorized Person Details: Following information to be provided**

- Name & Designation of Authorized Person
- Mobile Number of Authorized Person
- PAN Details of Authorized person

- Aadhaar details of Authorized person (optional)

(iv) Login Details: Following to be provided

- Email ID of Authorized Person
- Create password and click on 'Register'

(b) **Document to be submitted during Sign up:** Document supporting category of industry (Small/Micro/Medium/Large)

(c) Brand-owners in Micro & Small Category exempted from EPR Registration

(d) Online platforms/marketplaces and supermarkets/retail chain are included in EPR Registration

(e) **Login the Portal:** After registration, user can enter e-mail address and password and click on "Sign in" on homepage **(Figure 1.1),** OTP shall be sent to the registered mobile number and E-mail ID entered during Sign-up. The user can key in the OTP to login to the application form

(f) **Change User Profile (if required)**

Applicant can change the user profile (registered mobile and email ID) as per details given below

- Click on the "user profile" to change the Mobile No / email ID of authorized person (**Figure 1.3**)
- Edit the required details,
- OTP shall be sent to the new user details (Email id/ Phone no.) to update the credentials. (**Figure 1.4**)

Figure: 1.1: Login in EPR portal

Figure 1.2: Signup page on EPR Portal

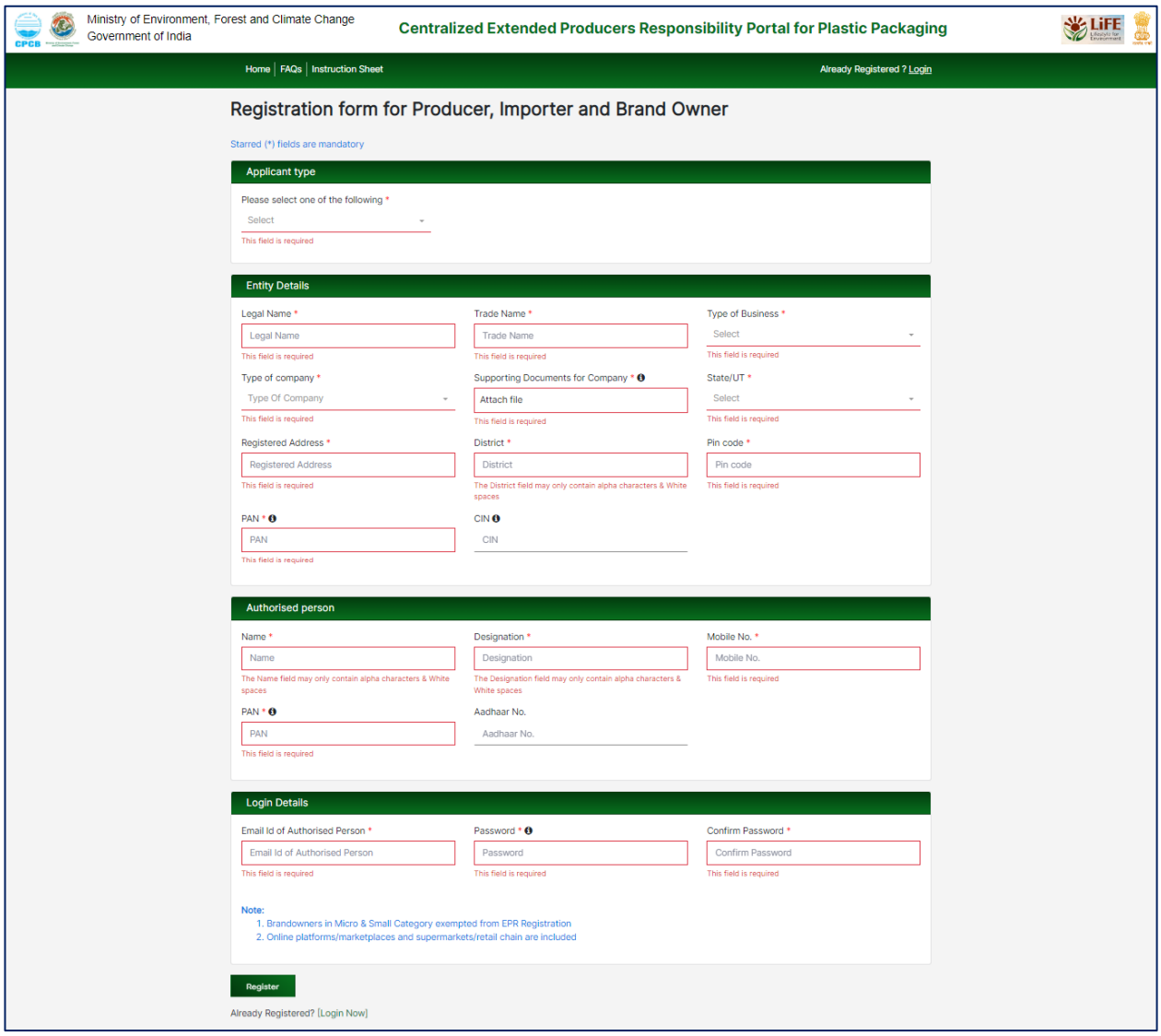


Figure 1.3: User profile

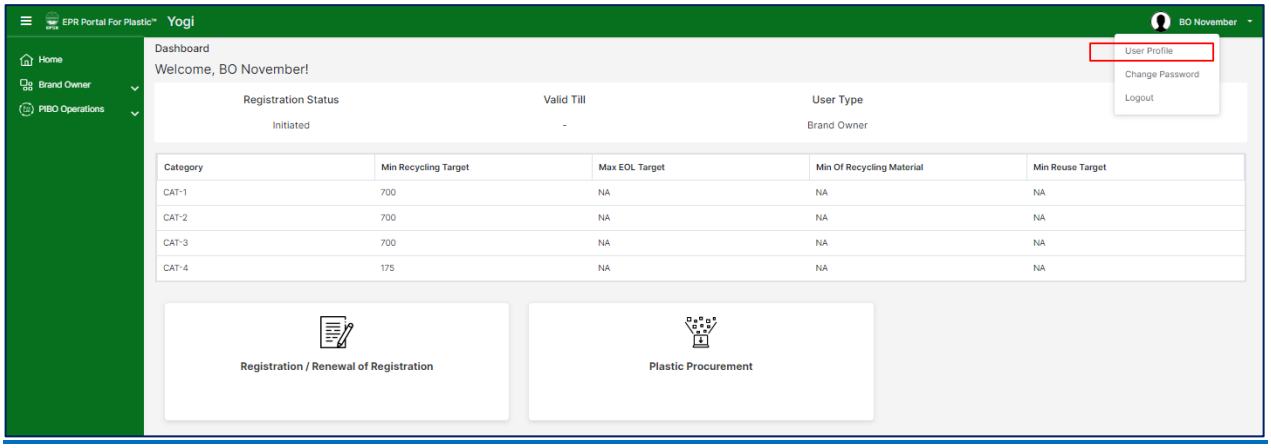
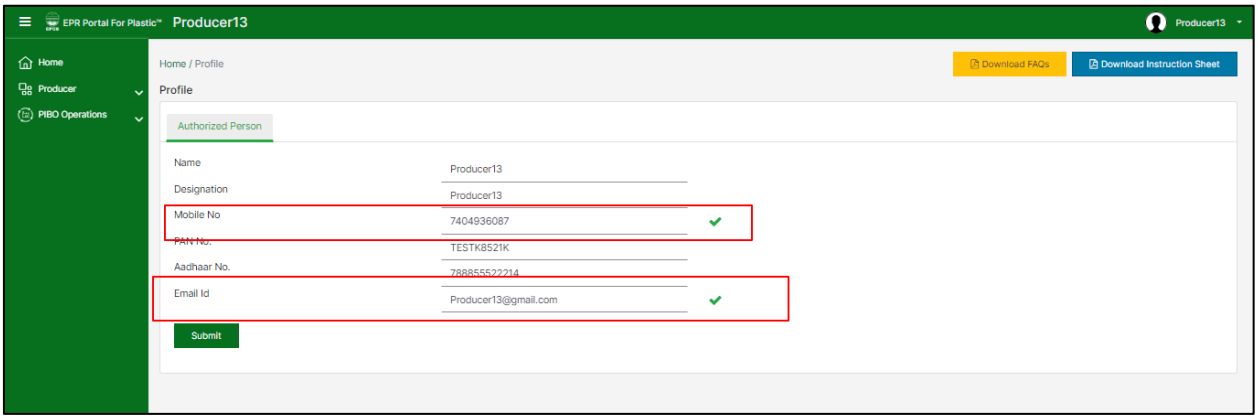


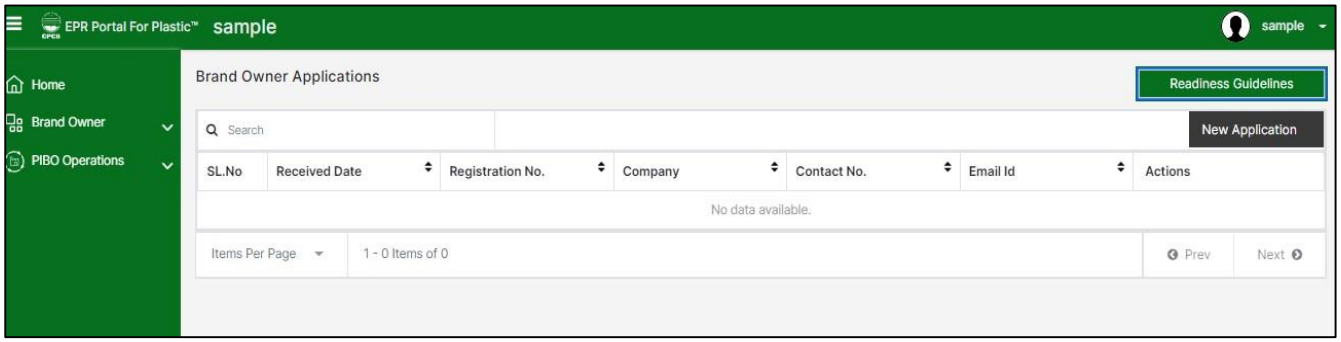
Figure: 1.4: Update credential of user profile



1.2 Filling up of the Application form (Part A, B, C& D)

1.2.1 Brand Owner

Figure 1.5: PIBO Dashboard (Unregistered)



1.2.1.1 Part A (General Information)

(a) After Login, PIBO's Dash Board shall appear **(Figure 1.5).** Click on "New Application" to fill the Application Form

(b) The proforma for PART A: General Information is given in **Figure 1.6.**

(c) Information provided during Login shall be auto fetched (Company Details : Legal/ Trade Name of Company/ Type of Company/ Type of Business/CIN/PAN/Registered Address & Authorized Person details: Name / Designation/ Aadhar/PAN/ Mobile no./Email ID)

(d) Information to be provided in this section shall include:

i. States/UTs where the PIBO is operational

ii. Confirmation, if the PIBO , has a production facility

iii. Year of Commencement of Operations

iv. Details of products produced

v. Representative Picture of Plastic Packaging /Plastic Packaging for Commodities covering different Categories

vi. Category-wise Plastic packaging consumed in the last two years

vii. Confirmation that the PIBO is not using / producing /selling banned SUP items

(e) **Documents to be submitted (Part A) Required:** The following document are required to be submitted during filing of Part A of the Application

- PDF copy of Company's PAN, CIN & GST(Max file size is 5MB)
- PDF copy of Authorized person PAN & Aadhar (Max file size is 5MB)
- PDF copy of Registration in case of renewal (if applicable) (Maxfilesizeis5 MB) Details (type& quantity) of products produced/marketed (Max file size is 5MB)
- Representative picture of Plastic packaging (Plastic packaging covering different EPR categories) (Max file size is 5MB)
- Registration Certificate of District Industries Centre of the State Government or Union Territory, if applicable. (Max file size is 5MB)

(f) **Checks & Balances**: If year of commencement of operation is previous to the current year, the portal shall not accept applications zero plastic waste consumption (Section 5c) and waste generation (Section 7)

1.2.1.2 PART B (Pertaining to Liquid Effluent & Gaseous Emissions)

a) Information under this section is to be provided only by those PIBOs who have production facility

b) The Proforma for Part B of the Application Pertaining to Liquid Effluent & Gaseous Emissions is given in **Figure 1.7**

c) The user will have to key in the Consent Application No. which will auto fetch the date of validity of the Consents (Air/ Water Act)

d) The user shall be able to proceed further with filing of application only if the Consents under Air & Water Act are valid on the date of filing of application.

e) **Documents required**: The user is required to upload the copy of Consents under this section.

1.2.1.3 PART C: Related to Wastes

a) Proforma for Sec 7 (Part C) is given in **Figure 1.8**

b) Statewise / category wise Pre-consumer & Post consumer plastic packaging waste, recycled plastic content is to be provided for the last two years in Section 7 of the application

c) The user can click on “Save” after keying in data for each row to avoid losing data

d) Pop-up Message shall be flashed if there is a discrepancy in the data

e) **Checks & Balances**: Category and year wise quantity of Total Pre and Post consumer plastic waste provided in section 7a should be less than or equal to the details provided in section 5c.

Figure 1.6: BRAND-OWNER PART A: General Information

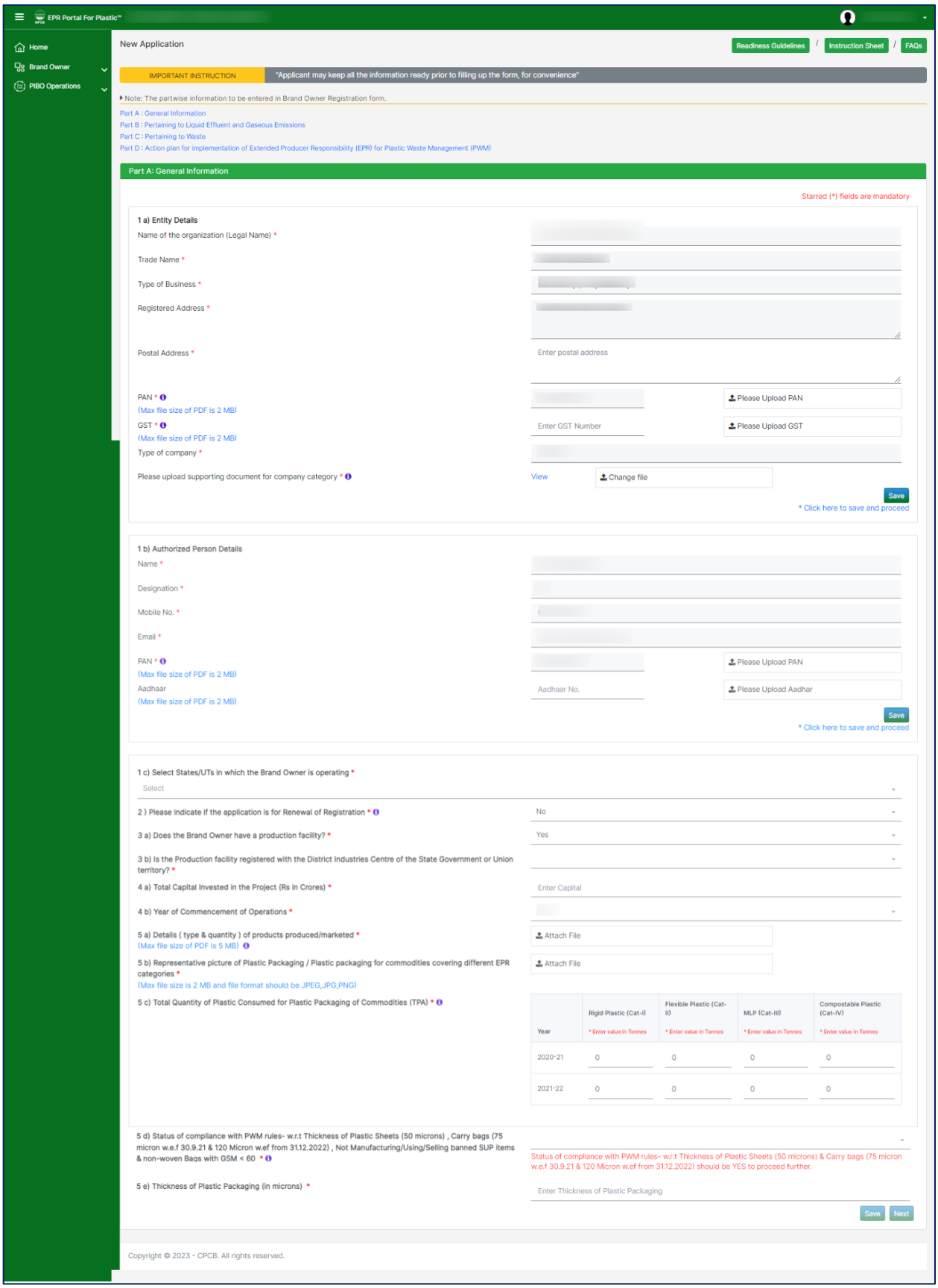


Figure 1.7: Part B: Pertaining to Liquid Effluent & Gaseous Emissions

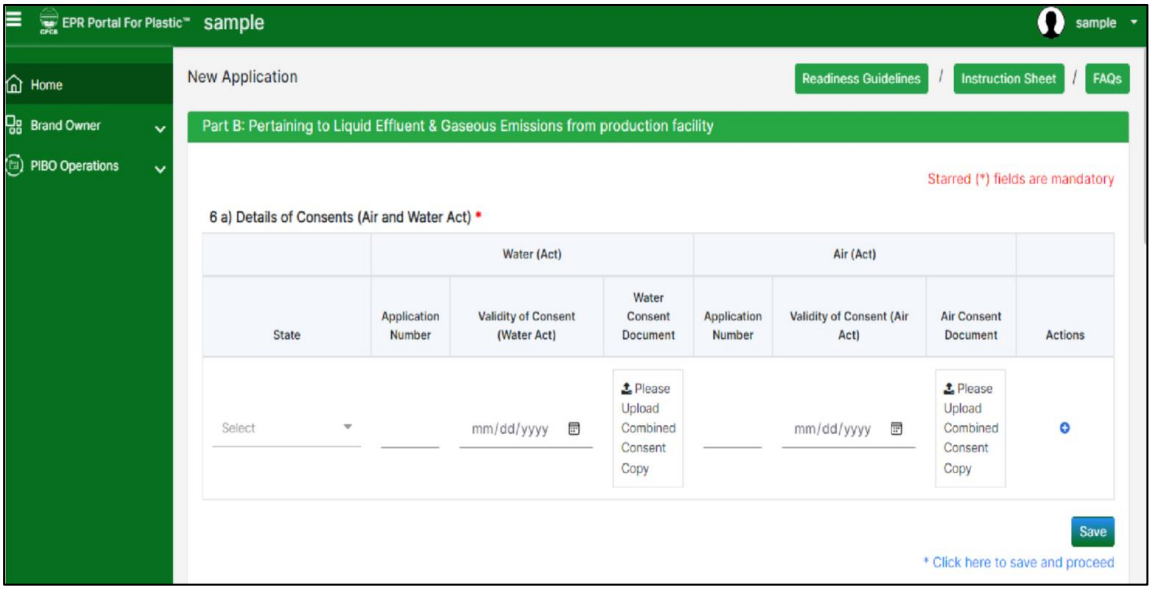
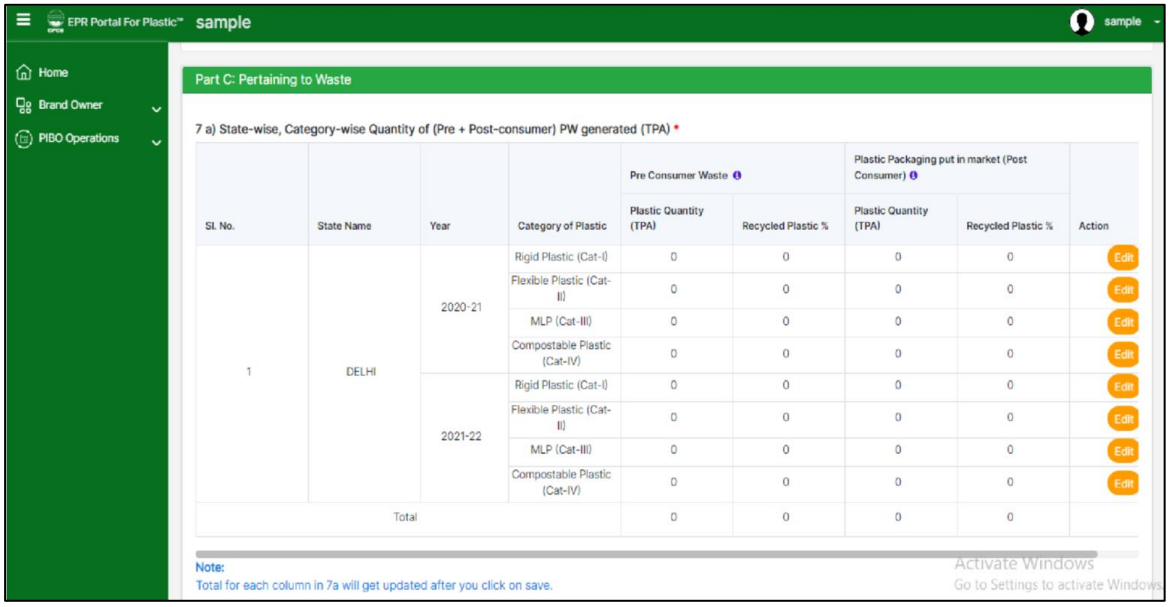


Figure 1.8: Part C: Pertaining to Wastes (Section 7)



1.2.1.4 Part C- Section 8: Filling of Procurement Details: Plastic packaging can be procured from Registered as well as unregistered entities (**Figure 1.9)**. The detail of information to be provided is given below:

(a) Procurement from registered entity: In case of procurement from Registered entity "EPR Invoice Number" generated from EPR Portal is to be keyed in and details shall be auto populated. (**Figure 1.10**).

(b) **Procurement from unregistered entity**: The applicant has the option of providing single invoice procurement details or bulk upload the details of procurement from single entity. The details of the same are given below:

Single invoice details: Proforma for filling in procurement details as illustrated in **Figure 1.11**.The various details which have to be provided include**:**

i. Name of entity
ii. Address
iii. Mobile No
iv. Year of procurement
v. Plastic material Type (Details of one invoice may be s
vi. Category of plastic (for CAT-I container size(>09L and <4.9L, >4.9L &<0.9L)to be selected)
vii. GST details of seller
viii. Total quantity to be procured –
ix. Percentage of recycled plastic
x. Invoice No.

The user can view & confirm the details prior to filing the Procurement details. Once the information 'submitted', data filled in this section cannot be edited and deleted by the applicant.

Bulk upload of procurement from an entity (Figure 1.11) : The user also has the option to bulk upload the procurement data from a single entity . The format as given in Section 1.10 shall be used for providing the information as per details given below:

- Total plastic quantity procured from the entity in last two years
- Total GST paid in the transactions with the entity in last two years
- Remaining details for any single invoice may be filled in the proforma
- One pdf document giving the following details has to uploaded in " Upload section" in pdf
    - Statement giving procurement from the entity , including date, category & qty of procurement
    - Invoice/GST e-invoice as available with the entity
- Self declaration of enterprise based upon Audited Statement (To be given in section 12 of the Application)

Figure 1.9: Part C(section 8)- Plastic Packaging Procurement

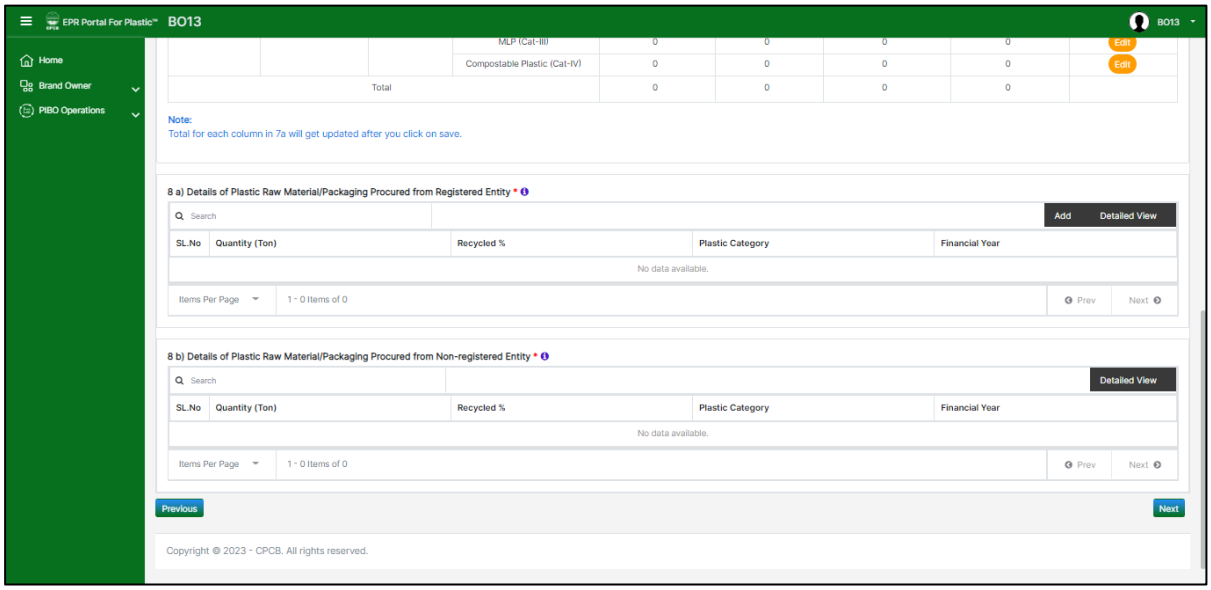


Figure 1.10: Procurement Details (Registered entity)

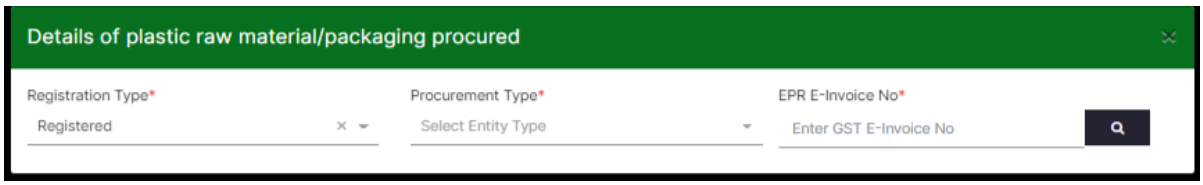
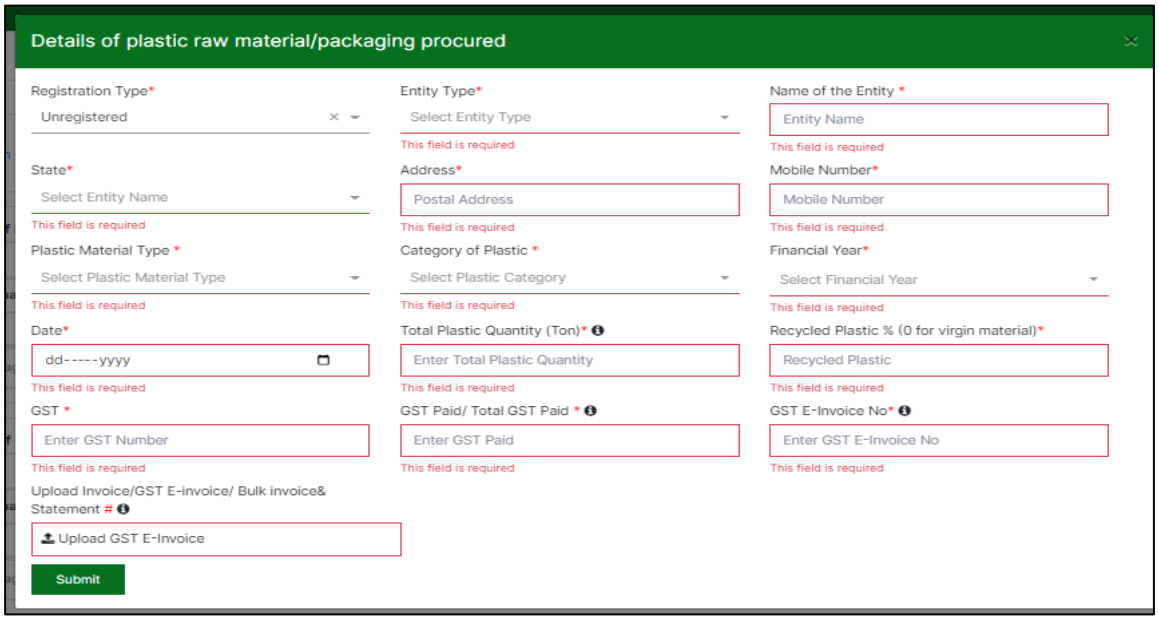


Figure 1.11: Procurement Details (Unregistered entity)



1.2.1.5 Part D: Action plan for implementation of Extended Producer Responsibility (EPR) for Plastic Waste Management (PWM)

(a) Category wise EPR Target Auto-generated on the Portal based on information provided in the Application **(Figure 1.12)**.

(b) Documents required to be submitted in Part D include the following:

- PDF copy of Covering letter (Max file sizeis5MB)
- Scanned copy of signature (Only png/jpeg/jpg/gif is allowed having Max file size of 150KB)
- Any other Information in PDF (Max file size is 5MB)

1.2.1.6 Saving /Confirming Information during Filing of Application

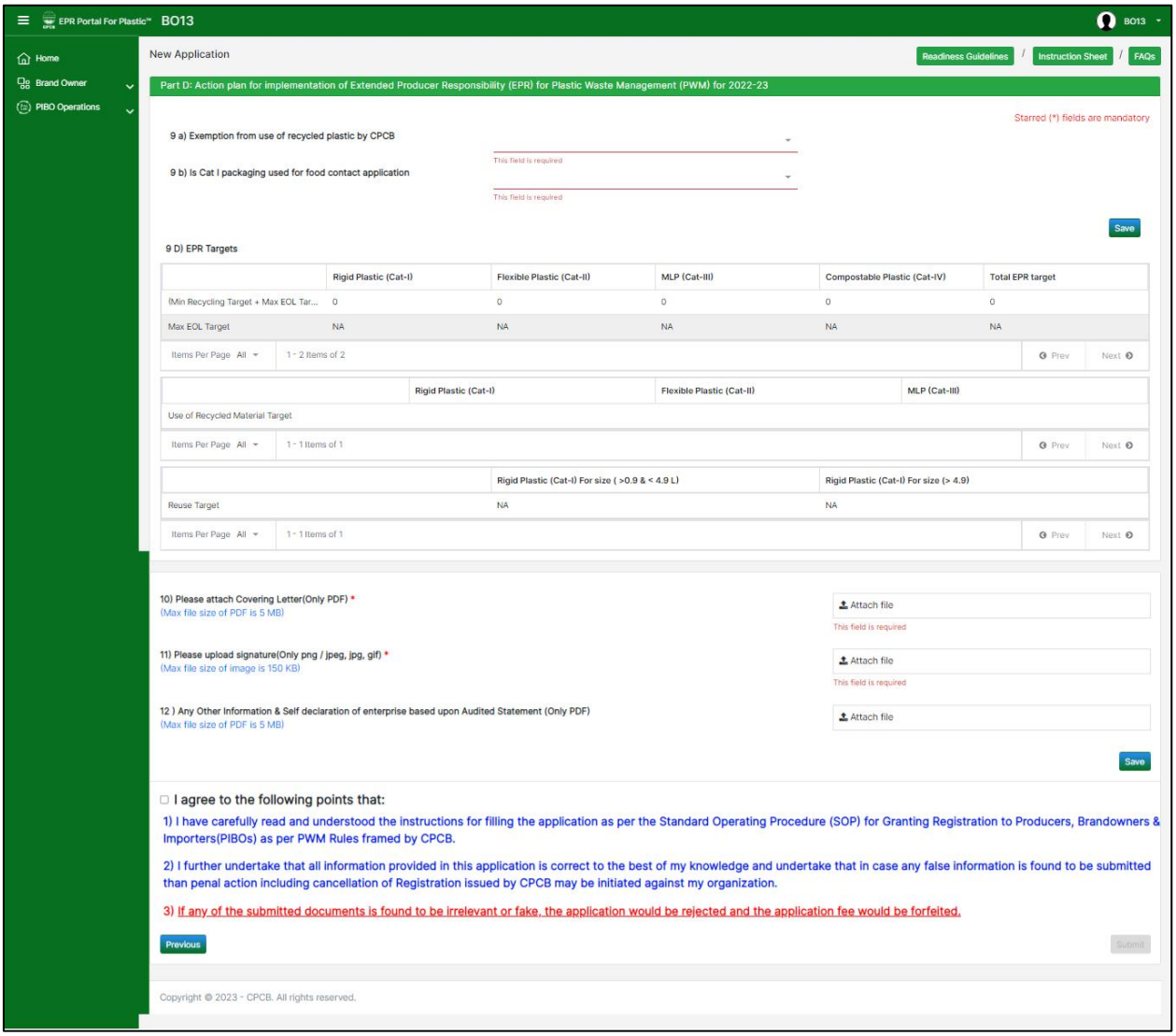
a) Applicant first may fill the Part-A, Part-B & Part-C (Form-I) of the application form and click on ‘save’ to save the data.

b) In case the applicant logs out of the session without conforming the submitted details, he can log back in

c) After filing in the application (Part A-D) , the applicant can click on “Confirm “ to submit application

d) Once the application has be confirmed and submitted it cannot be edited/ deleted

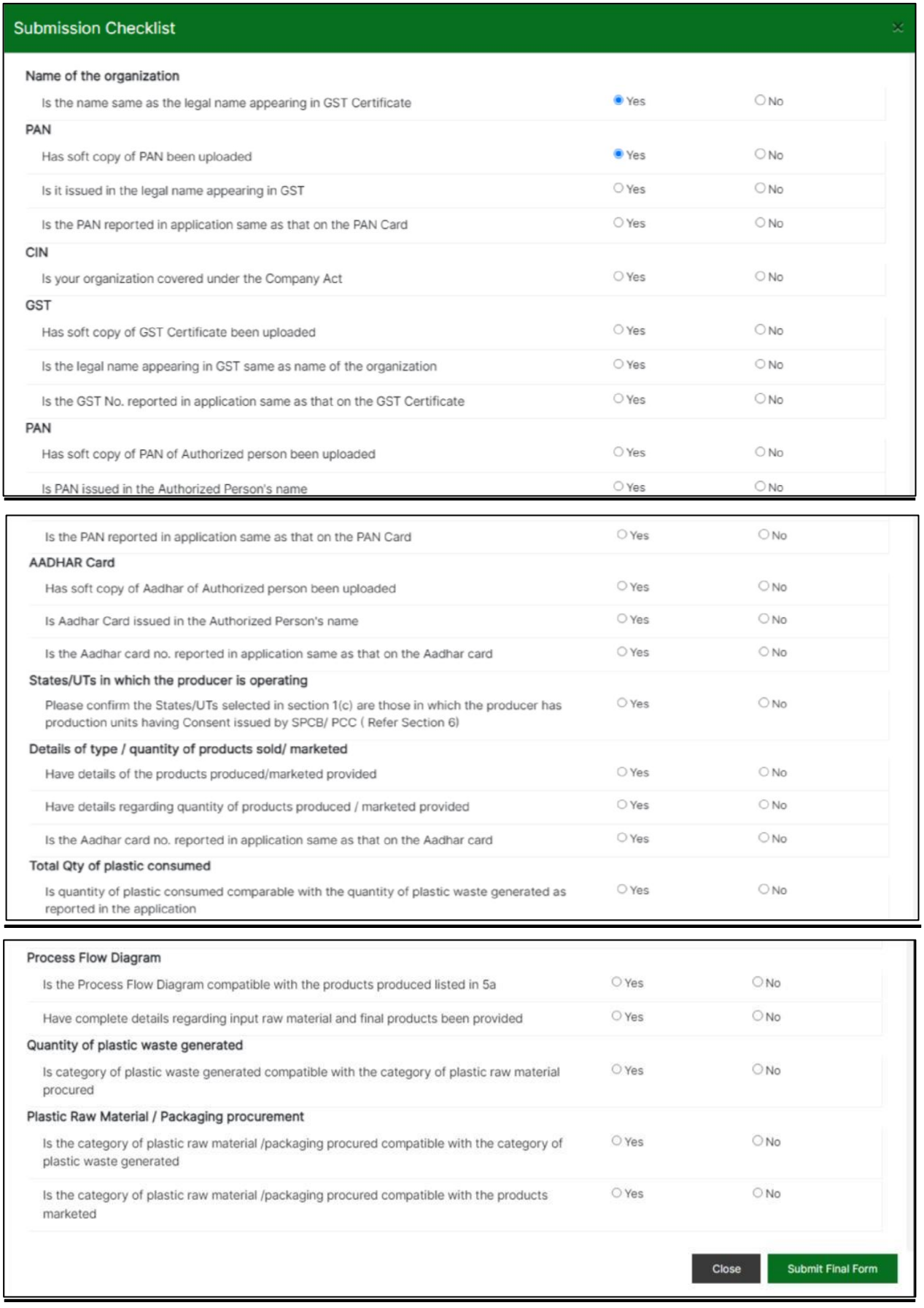
Figure1.12: Part D (Brand-owner)



1.2.1.7 Checklist

The user shall fill in the Checklist **(Figure 1.13)** prior to filing the application to ensure filing of error free application

Figure 1.13: Filling of Checklist

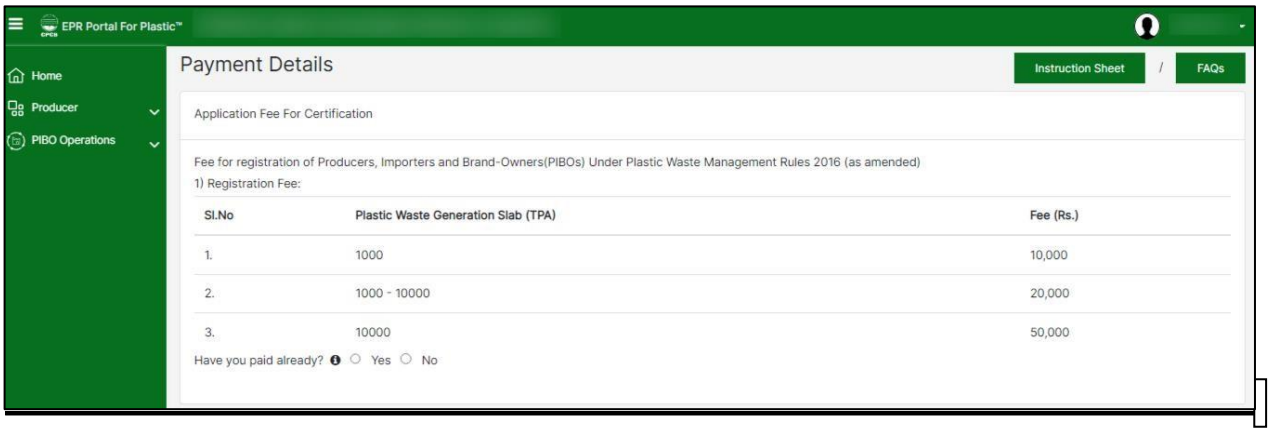


1.2.1.8 Payment of Application Fees

a) After final payment the application shall be submitted with concerned Authority for further review (**Figure 1.14).**

b) If an entity is required to register in different category (For example an Importer wants to register as brand-owner), it can register on portal with different email addresses for individual category type. Payment of application fees can be bypassed during registration of same entity in another category**.**

Figure: **1.14: Payment of Application Fees**



1.2.2 PRODUCER:

The application would be filled on similar lines as the Brand-owner except for the following difference

1.2.2.1 PARTA: General Information

(a) Following additional information is to be provided

- Production capacity (1(d))
  - Flow diagram of manufacturing process showing input and output in terms of products and waste generated including for captive power generation (5d). (Max file size is 5MB) Remaining documents same as Brand-owner. Proforma for Part A (Producer) is given at **Figure 1.15**

(b) **Additional Documents to be submitted:** Pdf copy of Process Flow Diagram

(c) **Producer with Multiple Units**: Only one state is to be selected in section 1c. Separate Application form is required to be filled in case of multiple manufacturing

units by changing email address. Payment of application fees can be bypassed during registration for other manufacturing units. .

1.2.2.2 Part B: Pertaining to Liquid & Gaseous Emissions No changes **(Figure 1.16)**

1.2.2.3 Part C: Pertaining to Waste

(a) Section 7 :Same as Brand-owner **(Figure 1.16)**

(b) Section 8 a& b (Procurement from Registered /Unregistered Entity) : Same as Brand-owner; Category of Plastic (Cat I/II/III & IV) has to be selected as the category of the final plastic packaging product **(Figure 1.9-1.11)**

(c) Section 8c & 8d **Filling of sales Details:** Plastic packaging can be sold to Registered as well as unregistered entities (**Figure 1.17-1.18)**. The applicant has the option of providing single invoice procurement sales details or bulk upload the details of sales from single entity. The details of the same are given below:

Single invoice details: Proforma for filling in sales details as illustrated in **Figure 1.17**.The various details which have to be provided include**:**

i. Name of entity
ii. Address
iii. Mobile No
iv. Year of sale
v. Plastic material Type
vi. Category of plastic (for CAT-I container size(>09L and <4.9L, >4.9L &<0.9L)to be selected)
vii. GST details of seller
viii. Total quantity to be procured –
ix. Percentage of recycled plastic
x. Invoice No.

In case of sales to registered entity, the entity's name can be selected from the drop-down menu. Contact details (Address & Phone no. shall get auto filled)

The user can view & confirm the details prior to filing the sales details. Once the information 'submitted', data filled in this section cannot be edited and deleted by the applicant.

Bulk upload of sales details to an entity (Figure 1.17): The user also has the option to bulk upload the sales data to a single entity. The format as given in n **Figure 1.18** shall be used for providing the information as per details given below:

- Total plastic quantity sold to the entity in last two years
- Total GST paid in the transactions with the entity in last two years
- Remaining details for any single invoice may be filled in the proforma
- One pdf document giving the following details has to uploaded in " Upload section" in pdf
  - Statement giving sales to the entity , including date, category & qty of sales
  - Invoice/GST e-invoice as available with the entity
- Self declaration of enterprise based upon Audited Statement

(To be given in section 12 of the Application)

(d) Provision to view & confirm before submission of details

(e) **Checks &Balances:**

- Category and year wise quantity of Total Pre and Post consumer plastic waste provided in section 7a should be less than or equal to the details provided in section 5c.
- Category and year wise quantity of Total Post consumer waste provided in section 7a should equal to the plastic material sold to registered and unregistered entity in section 8c& 8d.(For Producer & Importers)

1.2.2.4 Part D: EPR Action plan for implementation of PWM Rules (a) Additional Documents required (Figure 1.19)

- Geo tagged Picture of Facility
- Raw material storage Area
- Production Process
- Product Dispatch Area
- Plant Machinery Details

- Power Load of the plant (Electricity bill)
- Disaster Management Plan
- PDF copy of Covering letter (Max file size is 5 MB)
- Scanned copy of signature (Only png / jpeg/jpg/ gif is allowed having Max file size of 150 KB)
- Any other Information in PDF (Max file size is 5 MB)Figure 16 :Part A (Producer) **Remaining Sections same as Brand-owners**

Figure 1.15 (Part A) Producers

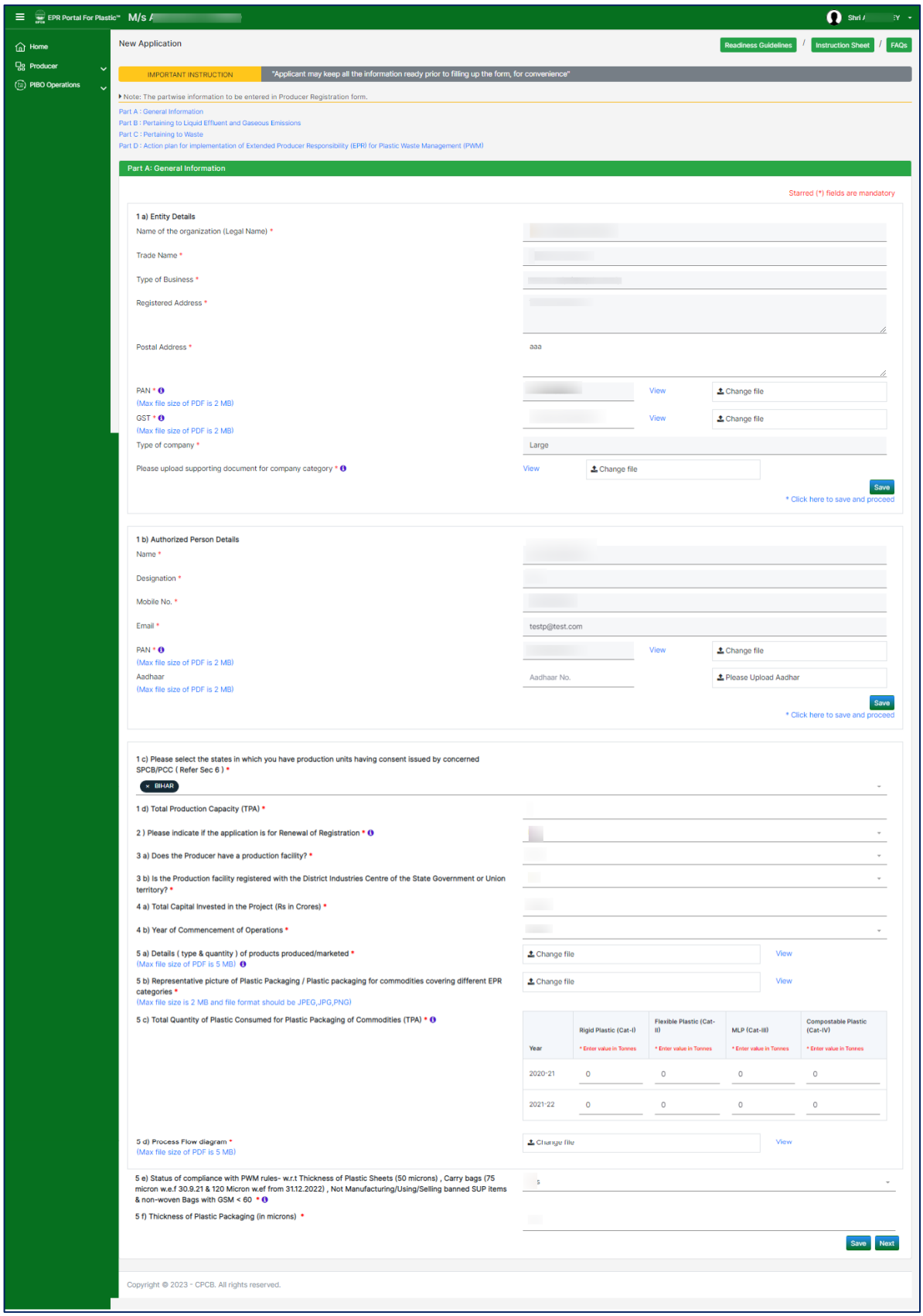


Figure 1.16: Part B &C Producer

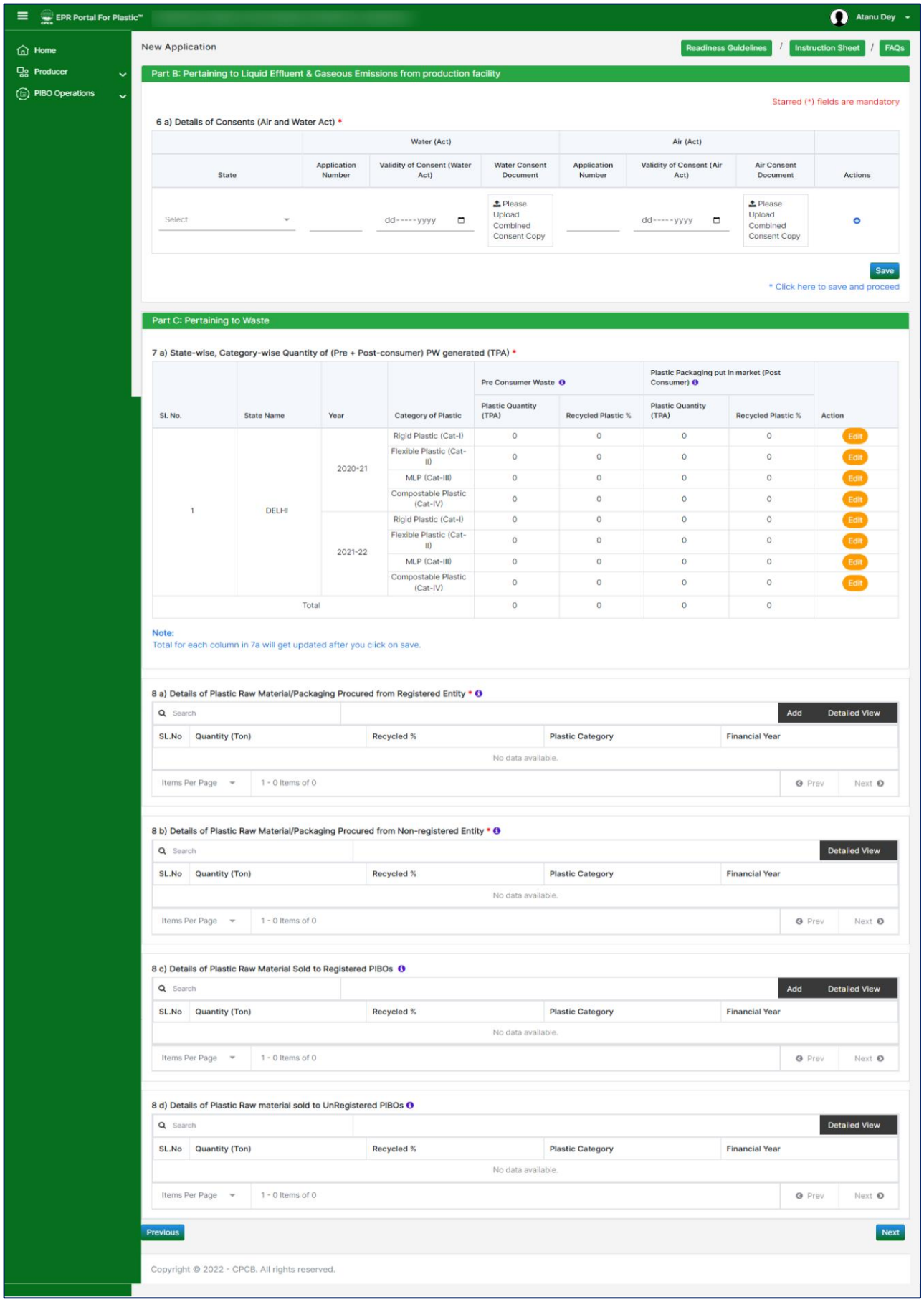


Figure 1.17: Plastic material sold (Registered entity)

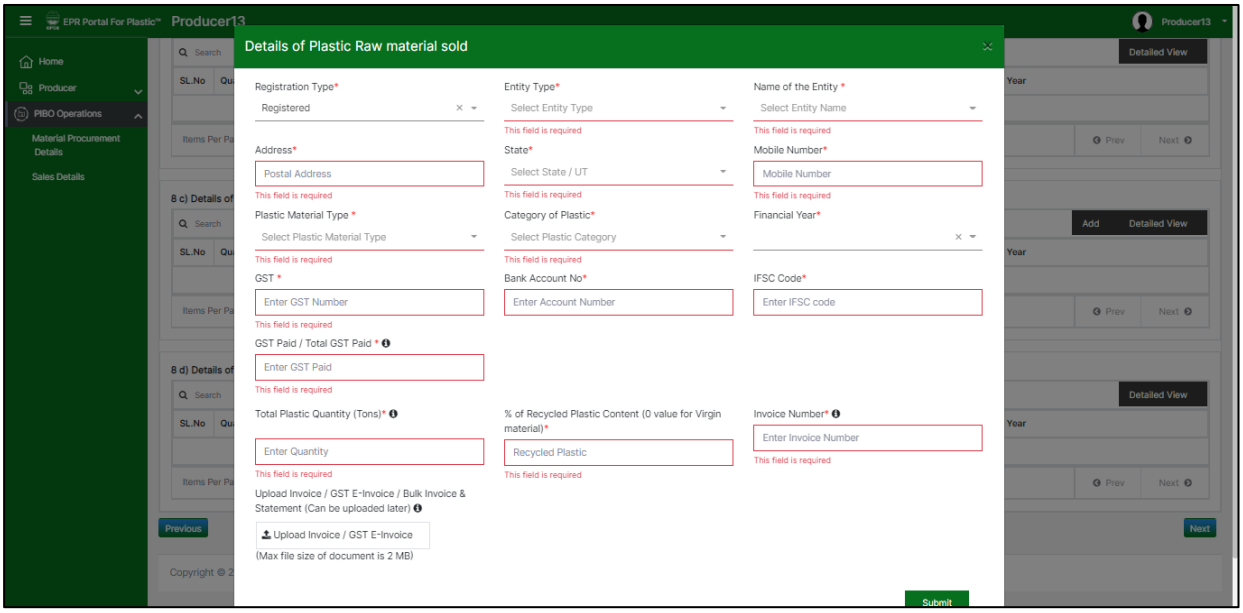


Figure 1.18: Plastic material sold (Unregistered entity)

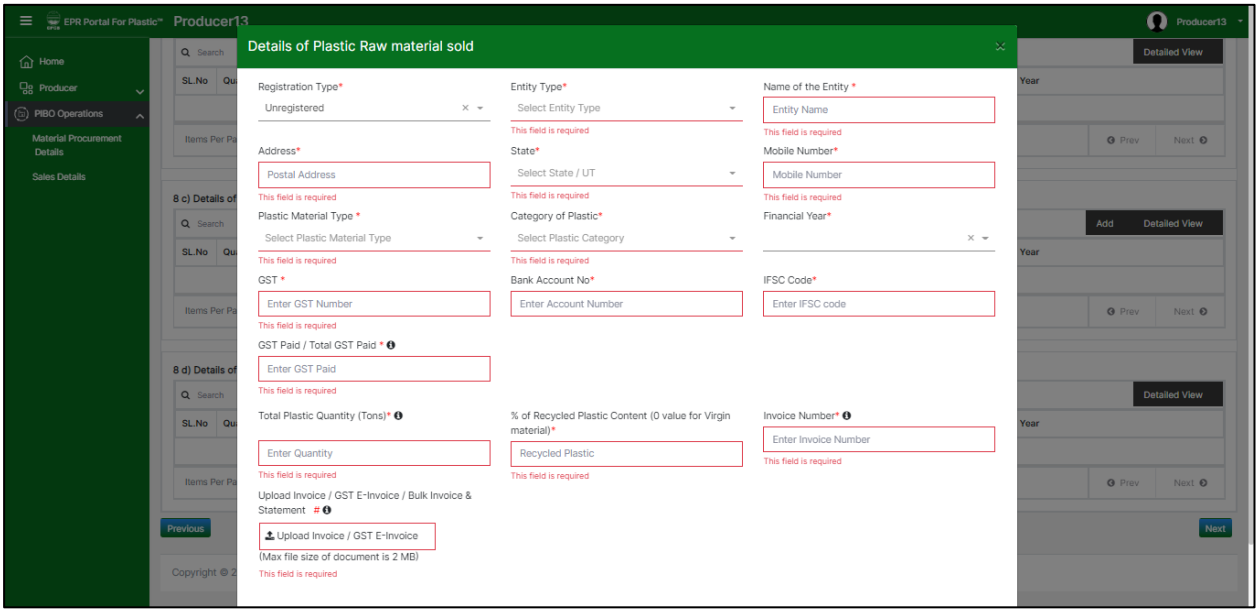
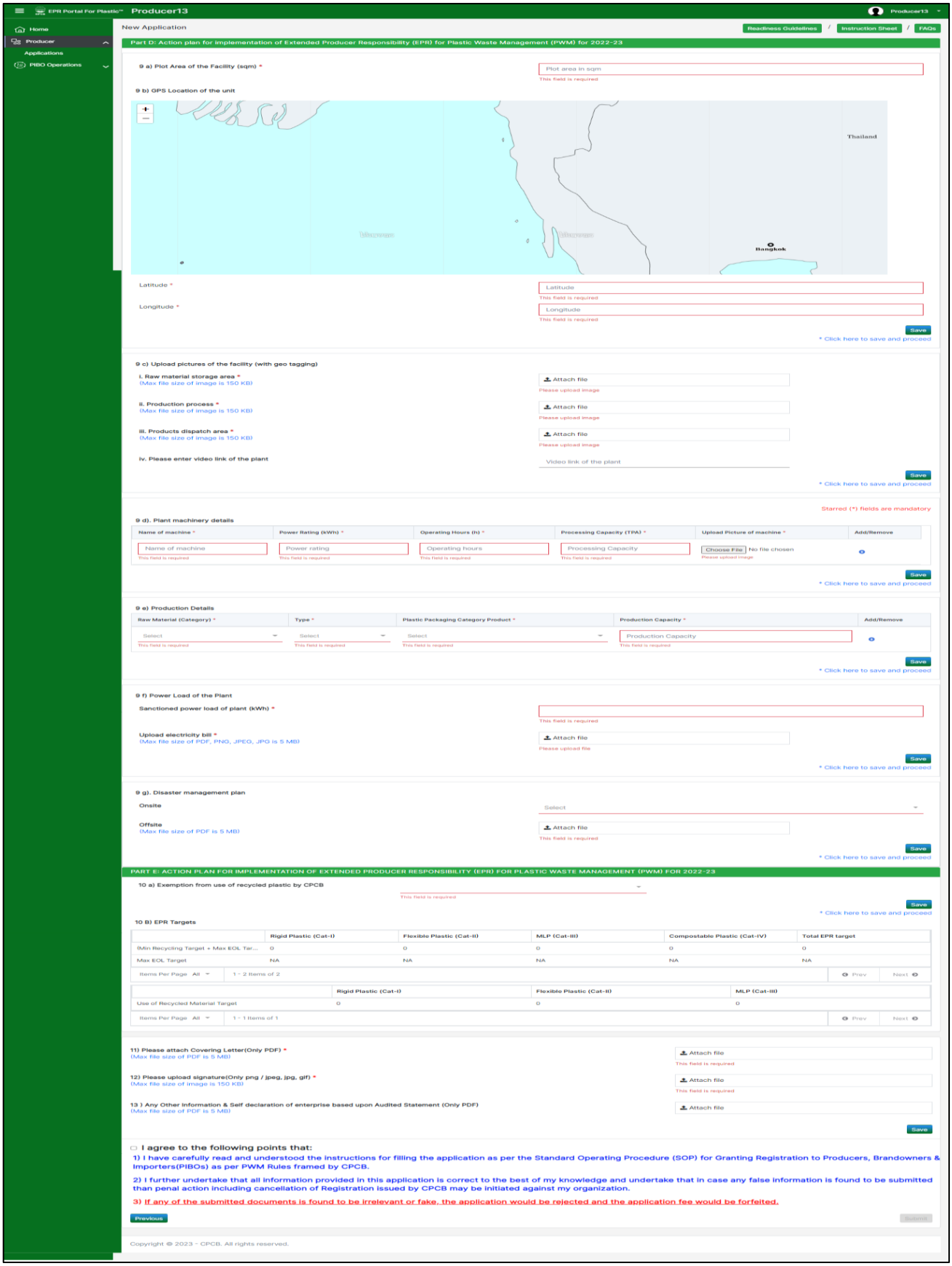


Figure 1.19: Part D (Producer)



1.2.3 IMPORTER:

1.2.3.1. PART A: General Information

(a) Same as Brand Owner except that IEC is required in Entity details **(Figure 1.20)**

(b) **Additional Document to be submitted**: Copy of IEC

1.2.3.2 Part B: Pertaining to Liquid & Gaseous Emissions

(a) Not applicable in case of Importer

1.2.3.3 Part C: Regarding Wastes

Same as Producer with the following changes

i. Country of Origin shall be mentioned in the Procurement Details **(Figure 1.21)**

ii. Recycled plastic content shall not be reported in Sales / Procurement transactions

1.2.3.4 EPR Action Plan & Remaining Sections: (a) Same as brand-owner

Figure 1.20 Part A Importer

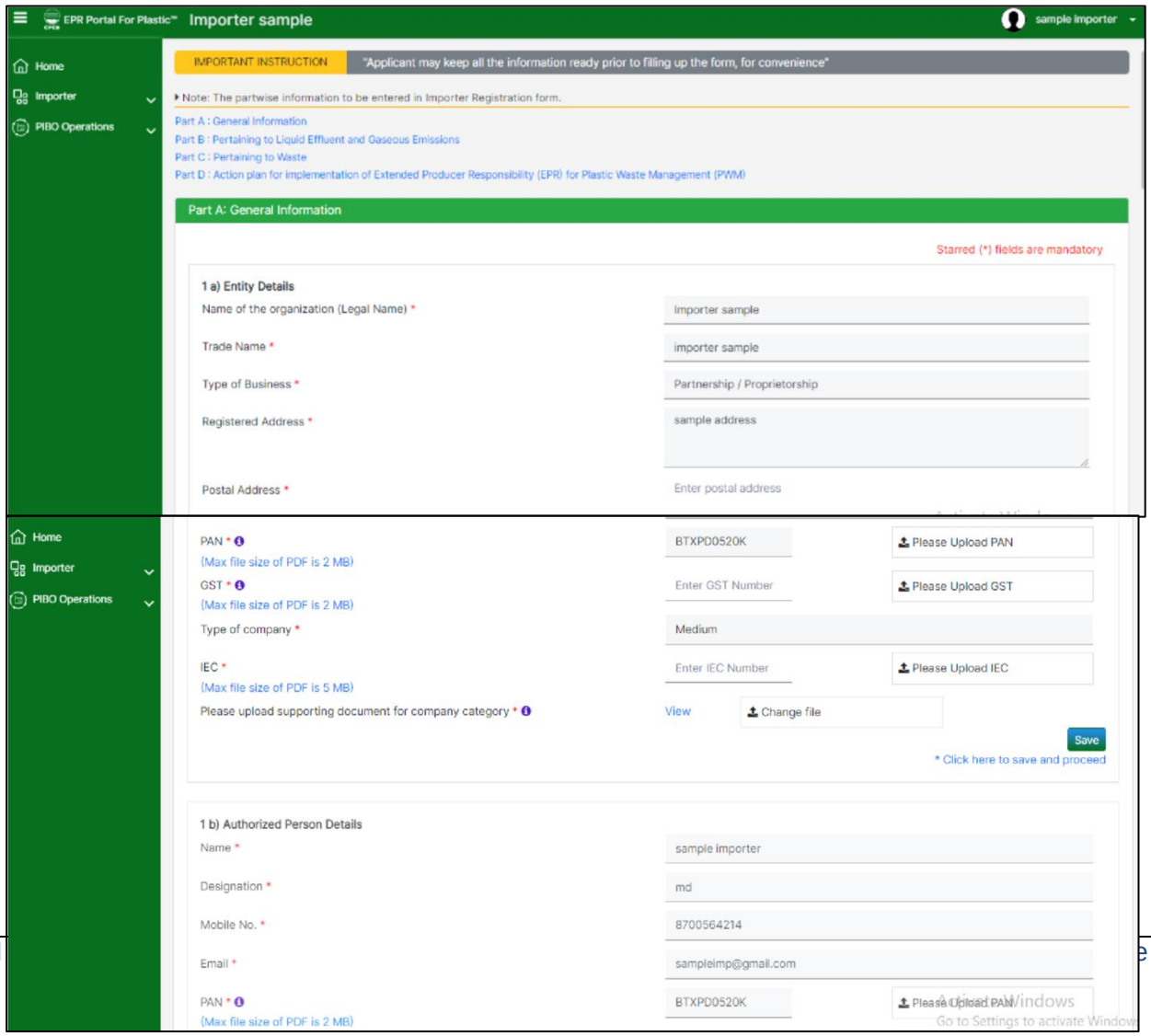


Figure 1.21:Procurement Details(Importer)

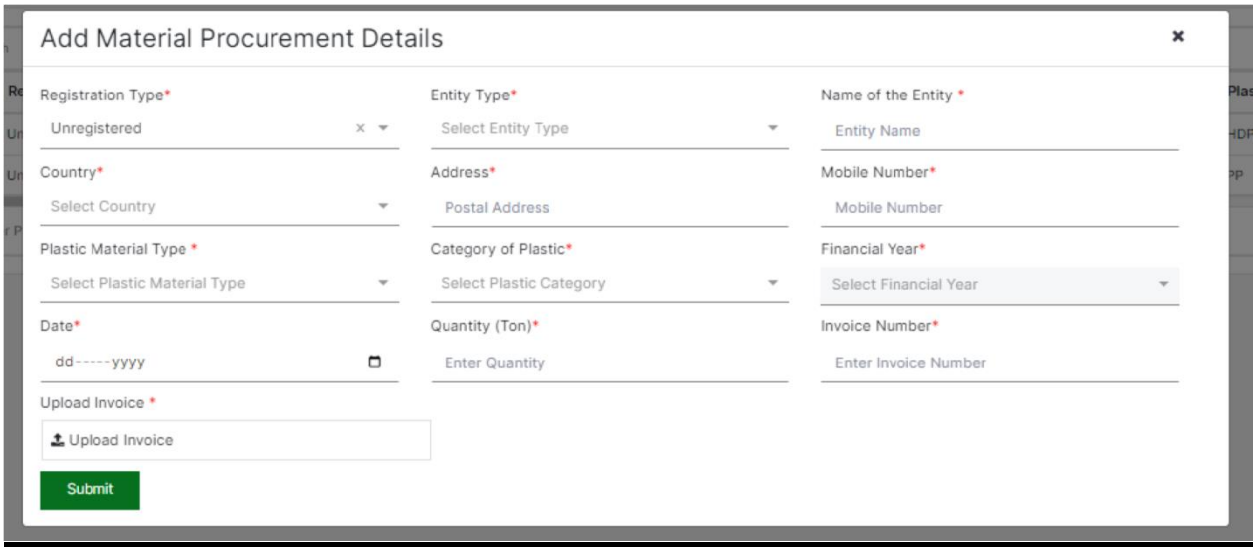


Figure1.22 Importer: Raw material sold (Registered entity)

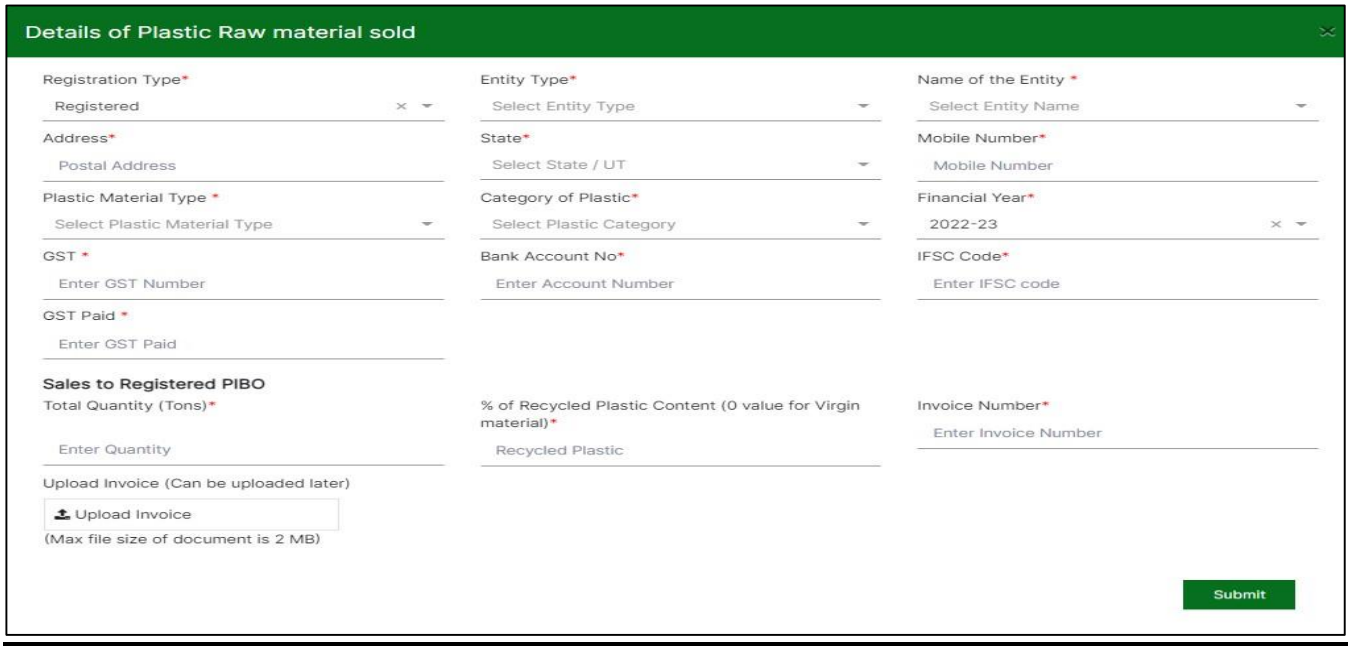
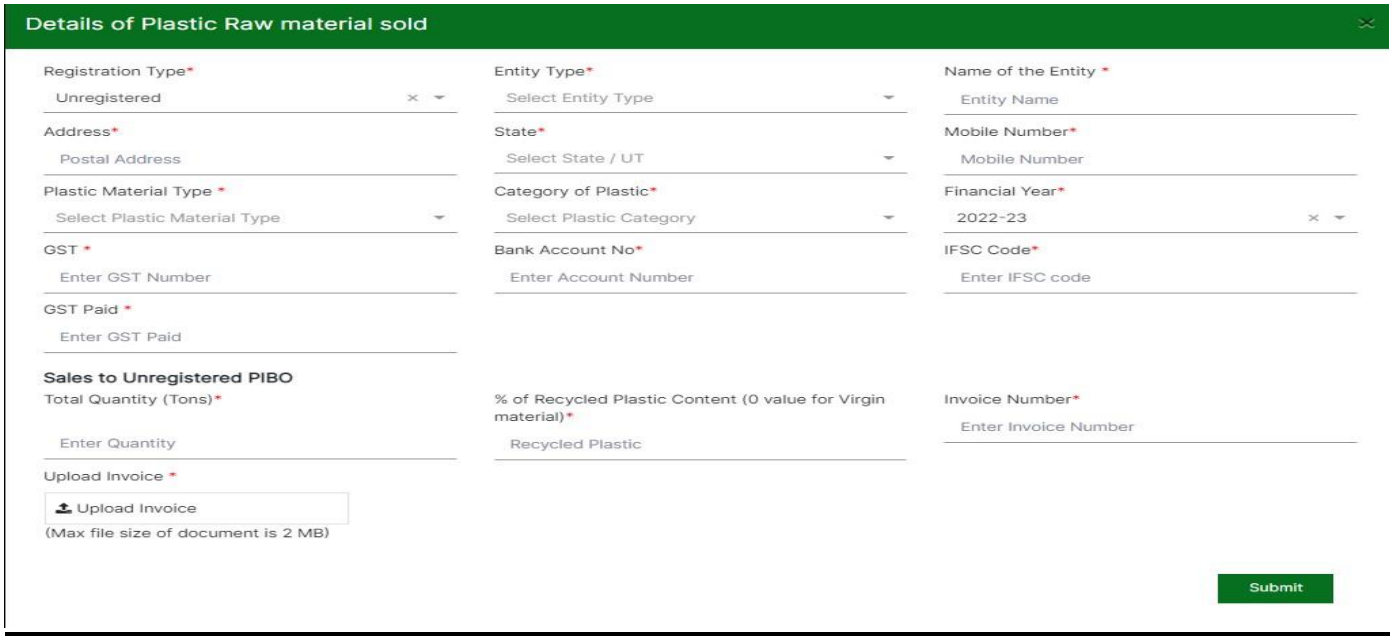


Figure 1.23: Importer Raw material sold (Unregistered entity)



1.3 Late Fees Mechanism

Once the application is submitted, it is reviewed by concerned authorities. In case the application is not approved, unit shall resubmit the application by clicking on "Resubmit**" (Figure 1.24)** within the specified time and application fees as per given late fee mechanism **(Figure 1.25)**

Figure 1.24: Resubmission of Application

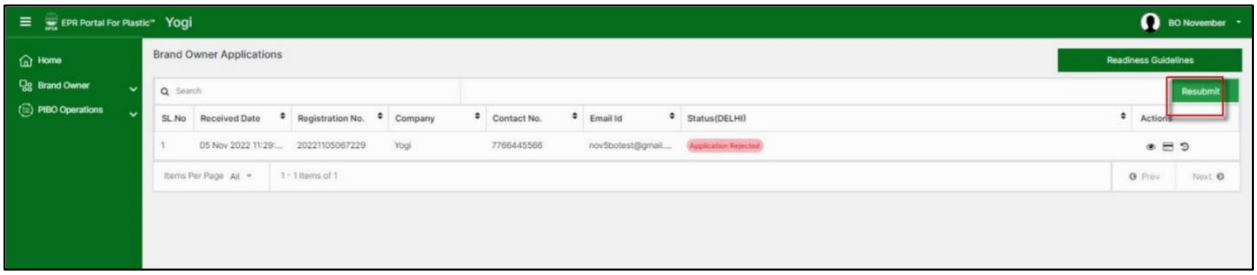
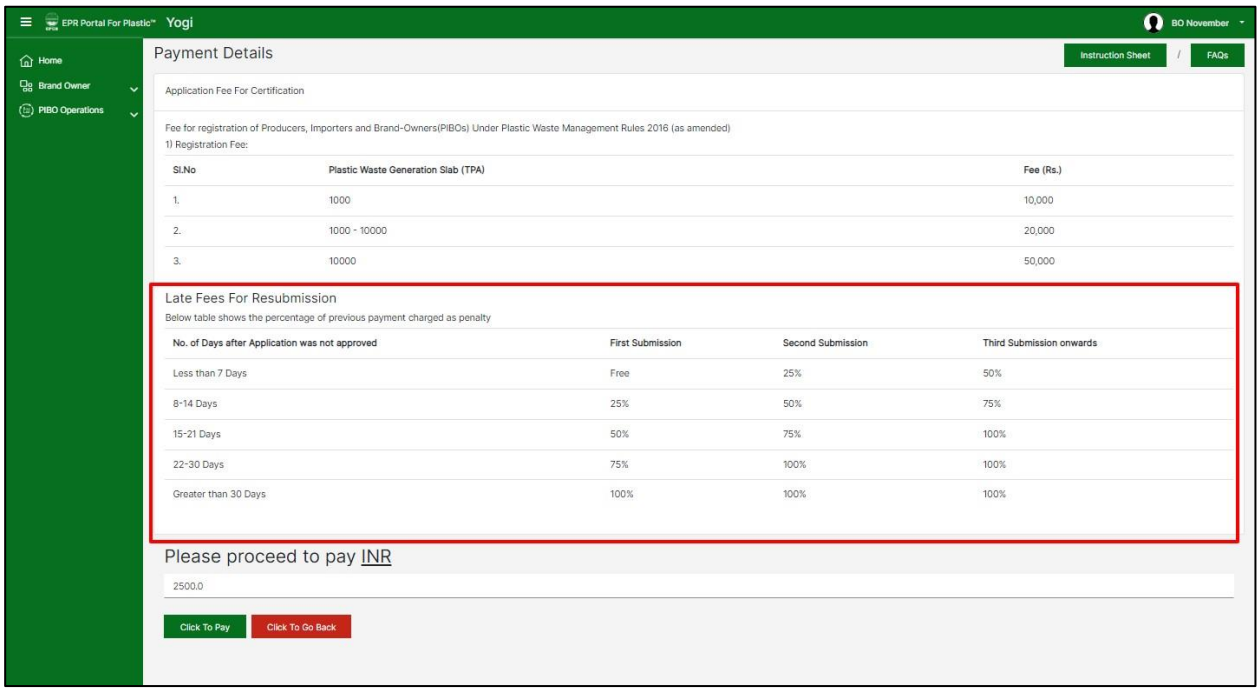


Figure 1.25: Late fees Mechanism



Chapter 2: Registration of Plastic Waste Processors (PWPs)

2.0 Sign up & Login: Same as PIBO

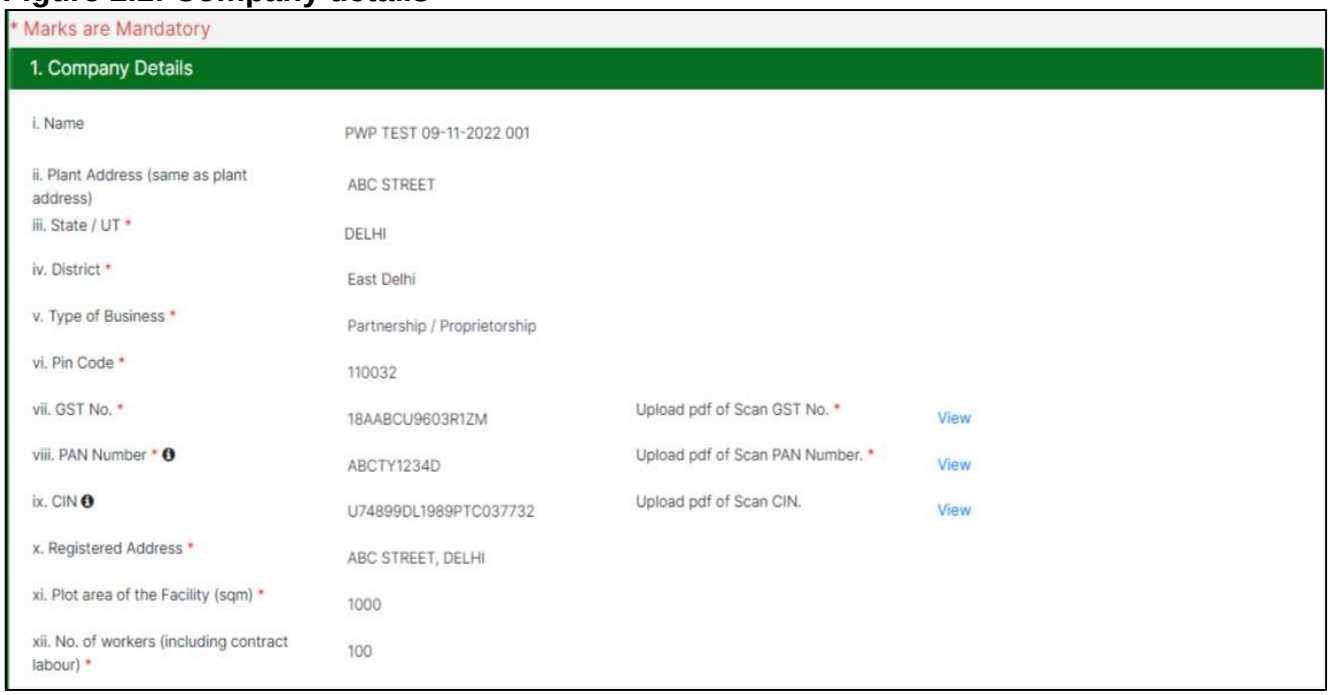
2.1 Filling up of the Application form

2.1.1Company Details

(a) Proforma given at **Figure 2.1**

(b) Documents required : Pdf copy of GST, CIN & PAN

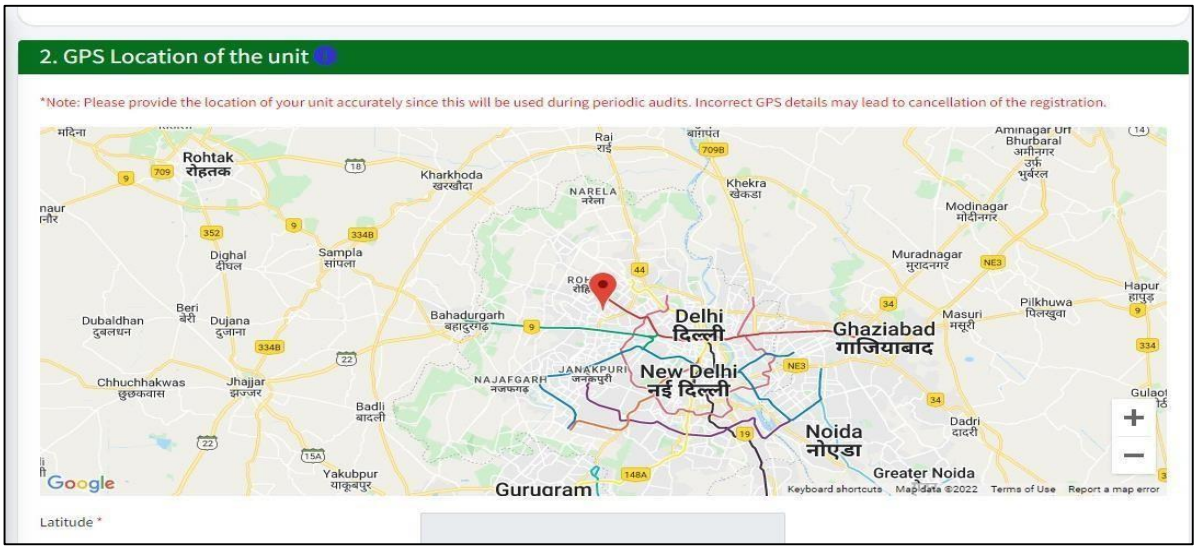
Figure 2.1: Company details



2.1.2 GPS Location:

GPS Location can be added by selecting location on the map or by adding Latitude & Longitude **(Figure 2.2)**

Figure 2.2: GPS Location of unit

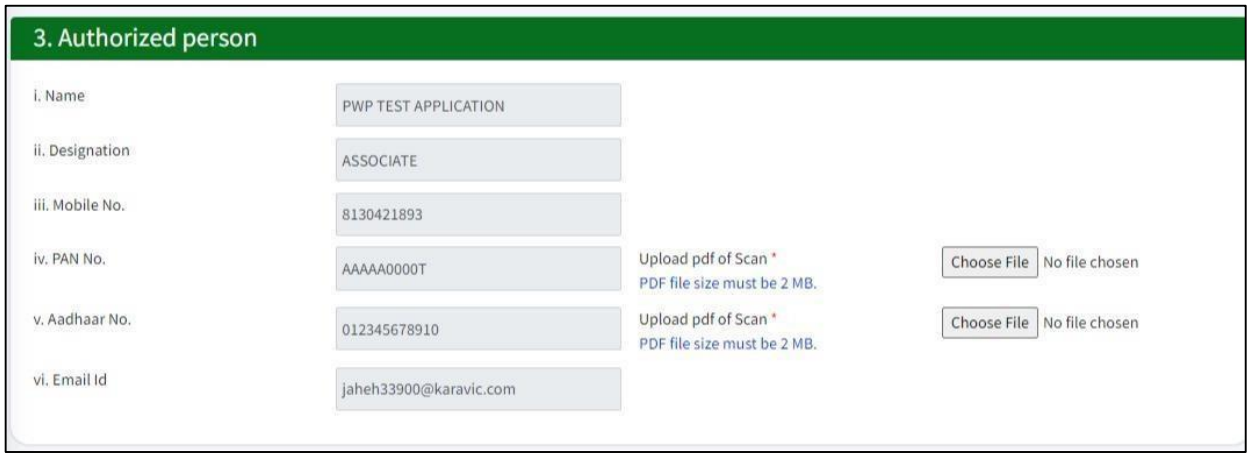


2.1.3 Authorized person Details

(a) Proforma given at **Figure 2.3**

(b) Documents required: PDF copy of Aadhar card & PAN card

Figure 2.3: Authorized Person details



2.1.4 Industry details

(a)Information to be provided includes

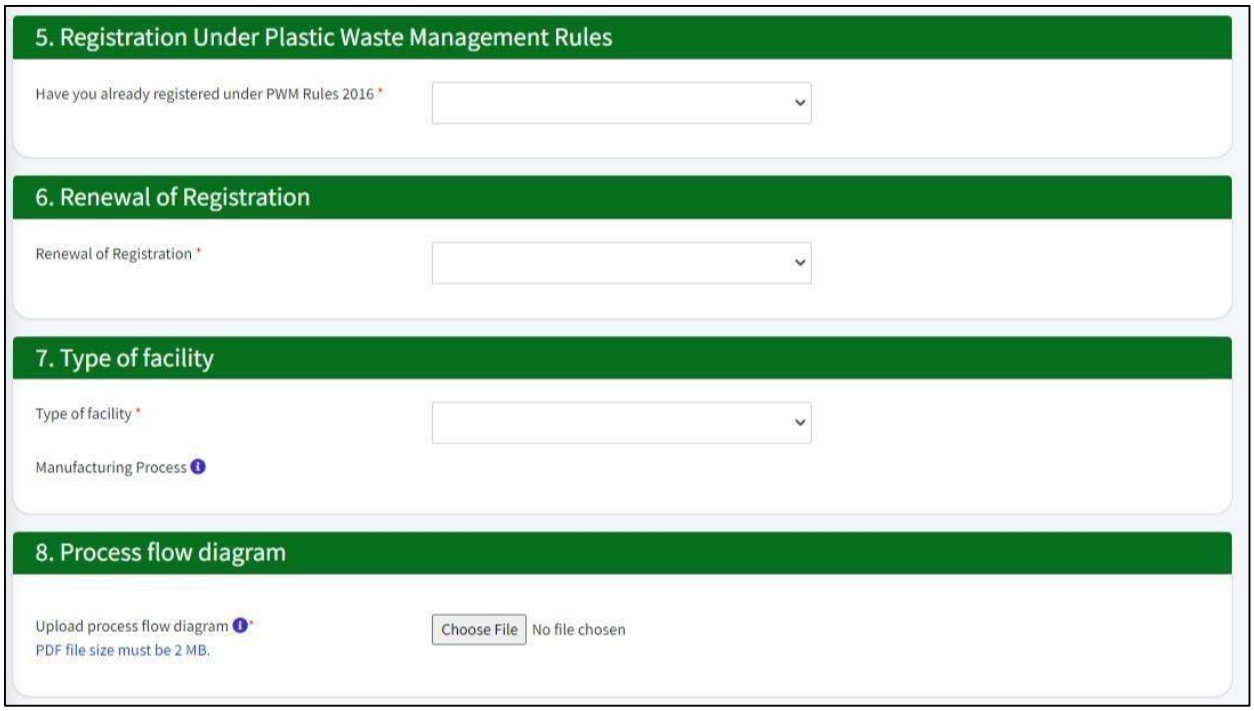
- Date of Commencement of Operations,
- Existing/Fresh Registration/ Renewal of Registration,
- Type of facility(Process Code as per SOP)
- Process Flow Diagram)

(b)Documents to be submitted:

Copy of existing Registration (as applicable)

(c) Proforma given at Figure 2.4

Figure 2.4: Industry details



2.1.5 Consents & Authorization

a) **Documents to be submitted:** Valid Consents & Authorization

b) **Proforrma given at Figure 2.5**

Figure 2.5: Consents & Authorization

2.1.6 Picture/Video of the facility

(a) **Document to be submitted**:

- Geo tagged pictures of raw material storage area, production area and product dispatch area
- Video link of plant

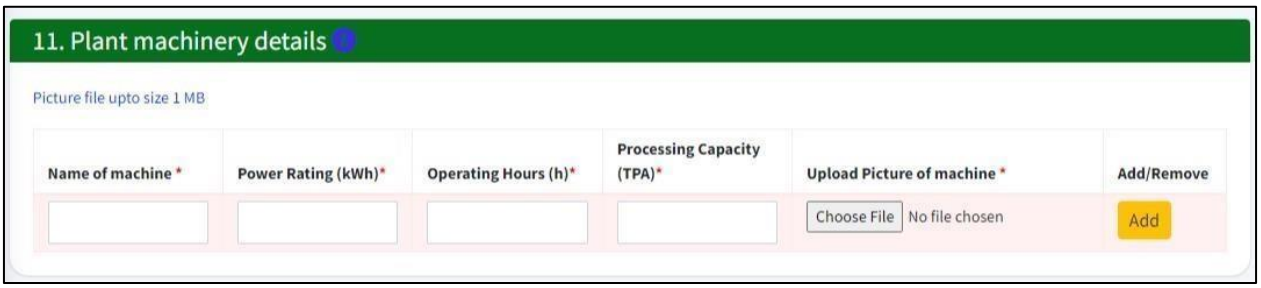
(b) Proforma given at **Figure 2.6**

Figure 2.6: Plant Pictures/Video

2.1.7 Plant Machinery details

Proforma given at **Figure 2.7**

Figure 2.7: Plant Machinery Details

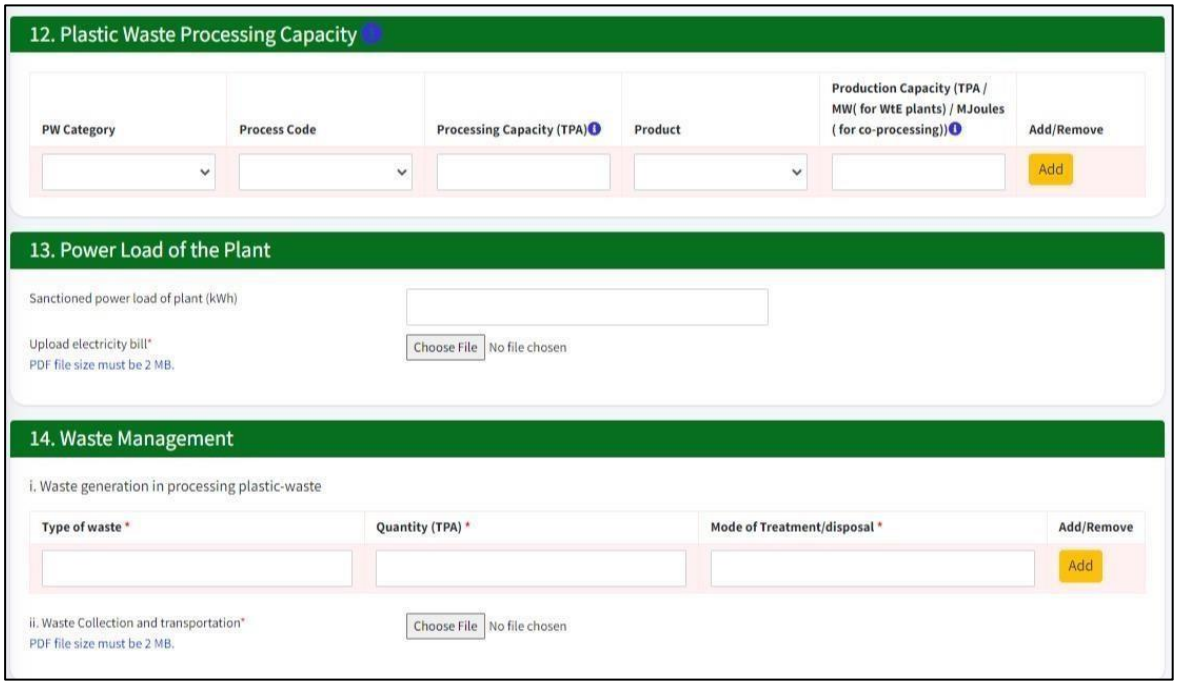


2.1.8 Industry Details

(a)Information to be provided: Plastic waste processing/Production capacity & Power Load of the Plant.

(b) Proforma given at **Figure 2.8**

Figure 2.8: Industry Details 2



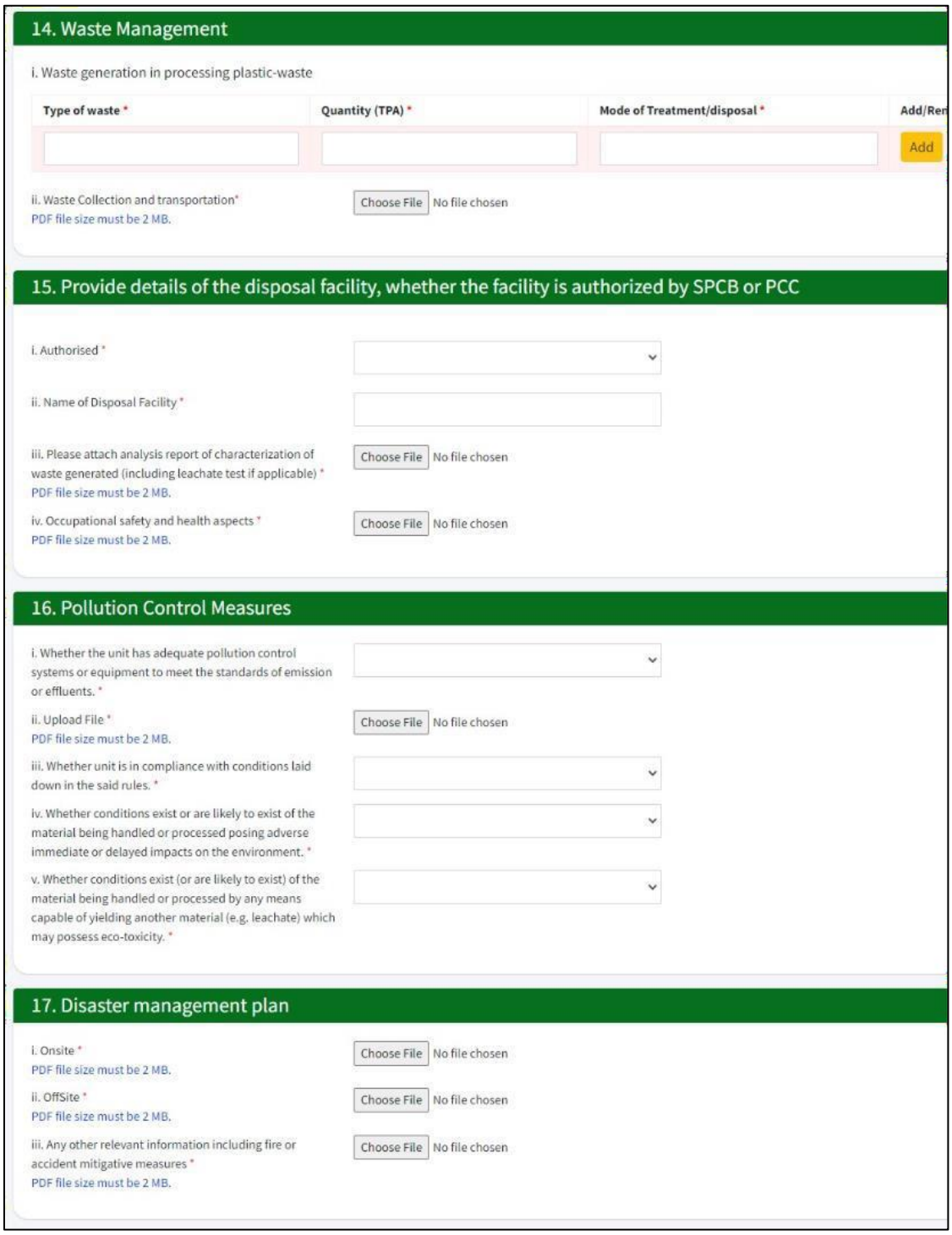
2.1.9 Waste Management & Others

(a) Proforma given at **Figure 2.9**

(b) Documents to be submitted

- Analysis report of characterization of waste generated
- Soft copy of documents giving Occupational safety and health aspects
- Soft copy of document giving details of pollution control measures
- Soft copy of onsite/offsite Disaster management plant
- Other documents :Same as PIBO

Figure 2.9: Waste Management & Others



Chapter 3: Generation & Transfer of Certificates by Plastic Waste Processors

3.0 Background

This chapter I comprises of two Sections

- Section 1: Physical Verification of PWPs by SPCBs/PCCs
- Section 2: Generation & Transfer of Certificates by PWPs

3.1 Physical Verification of PWPs

Physical verification of PWPs is to be done by SPCBs/PCCs after Registration of the PWP on the EPR Portal. PWP will be able to generate certificates only after approval of physical verification by the respective SPCB/PCC. The feature will remain disabled till the PWP facility gets physically verified.

SPCB/PCC (Designated officer) will get verification request on their login page as soon as they grant registration to a PWP. SPCB/PCC (DO) has to assign the PWP to concern SPCB/PCC (RO) for field verification. SPCB/PCC (RO) to conduct physical verification of PWP premises and verify facility as per a checklist **(Table 1)** and send the recommendations to SPCB/PCC (DO). SPCB/PCC (DO) can approve or reject verification of PWPs based on RO's recommendations. It is to be noted that

"Conversion factor" required for assessment of input plastic waste processed based on output quantity is to be confirmed by RO in this section.

The certificate generation feature will get enabled for PWP upon approval of physical verification. If SPCB/PCC rejects the application, then the certificate generation feature will not be enabled. PWP will then be required to upgrade their facility at their end. Once the PWP is ready for verification, they can re-submit request for the verification process through the portal.PWP will get the status of the verification process through SMS and email notifications. The Physical Verification Workflow is illustrated in **Figure 3.1**

Figure 1: Physical verification Workflow

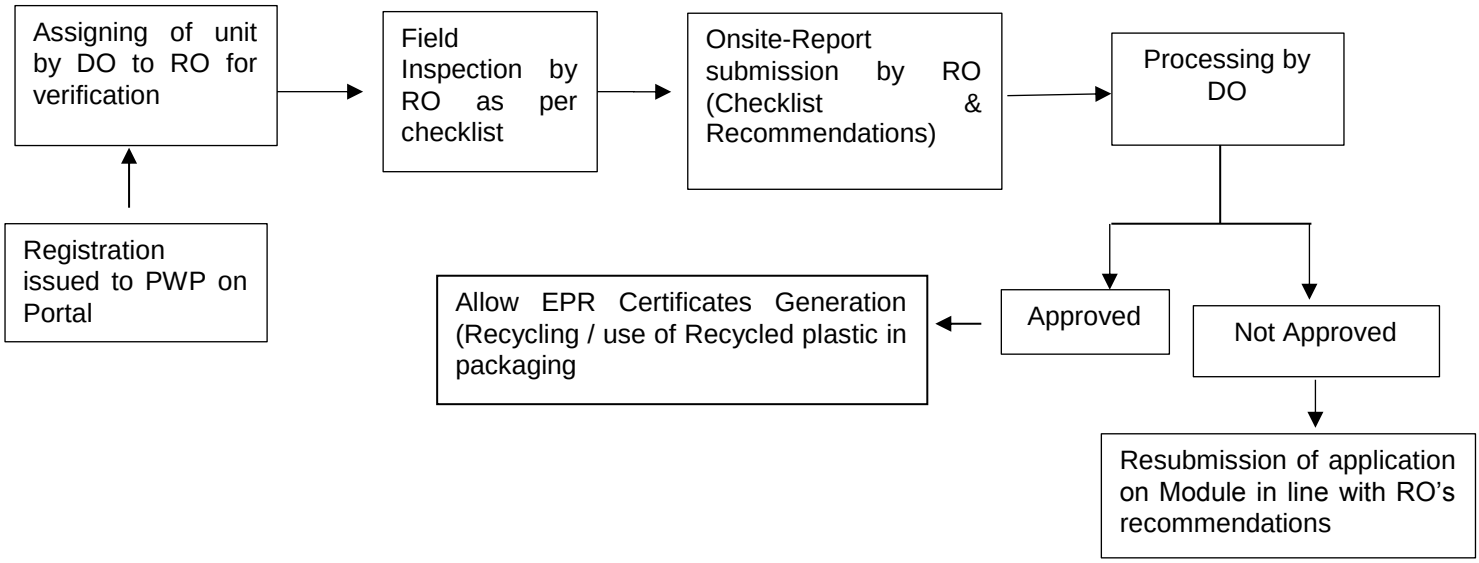


Table 1: PWP Physical Verification Checklist

1. Company Details	Yes/No	Remarks
• PAN		
• CIN (wherever applicable)		
• GST		
2. Plot Area		
3. No. of Workers		
4. GPS Location of unit		
5. Authorized person		
• PAN		
• Aadhar		
6. Registration (Fresh/Renewal)		
7. Process Flow Diagram		
8. Consent Valid (Yes/No)		
9. Authorization under Hazardous		

Waste Rules Valid (Yes/No/NA)		
10. Uploaded Pictures		
• Raw Material		
• Production Area		
• Packaging Area		

11. Plant Machinery Details

S.No	Machine		Power Rating		Processing Capacity	
	Given details	Y/N	Given details	Y/N	Given details	Y/N

12. Plastic Waste Processing / Packaging Material Production capacity

PWP	Processing Code		Capacity		Product		Production Capacity	
	Given details	Y/N	Given details	Y/N	Given details	Y/N	Given details	Y/N

13. Sanctioned Power load	Y/N	Remarks
Electricity Bill		
14. Waste Management Details		
15. Pollution Control Measures		
16. Disaster Management Plan		
Onsite		
Offsite		
17. Overall Recommendation		

Note:

- **Checklist shall autofetch Auto fetch details from application form**
- **Report shall capture GPS location of field officer**
- **Conversion Factor for Generation of Certificates shall be confirmed through Field Verification**

The various steps involved in Physical verification include the following:

Step 1: Creation of Login Credentials of SPCB/PCC's Regional office (RO) by Designated Officer (DO) (**Figure 3.2**)

Step 2: Assignment of Registered PWP by DO to concerned RO for Physical verification (**Figure 3.3**)

Step 3: Conduction of onsite physical verification by RO & Online Filing of Checklist by RO (**Figure 3.4 &3.5**)

Step 4: Communication of Recommendations of RO to DO **(Figure 3.6)**

Step 5: Approval /Rejection of Physical Verification of PWPs by DO based on RO's recommendations **(Figure 3.7)**

Step 6: Activation of Certification Generation function of PWP based on approval of Physical Verification

Figure 3.2: Creation of Login Credentials by DO (DO Dashboard)

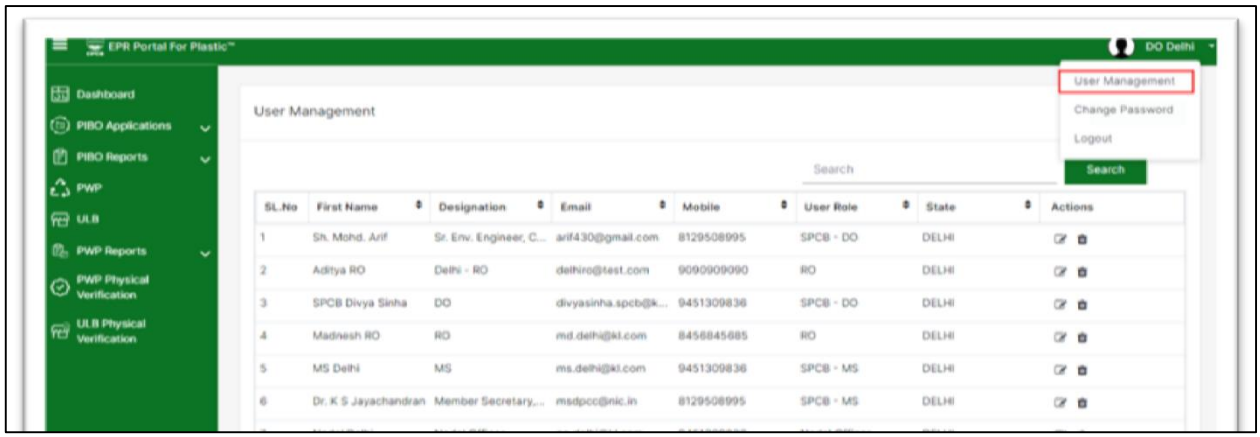


Figure 3.3: Assignment of Registered PWP by DO to concerned RO

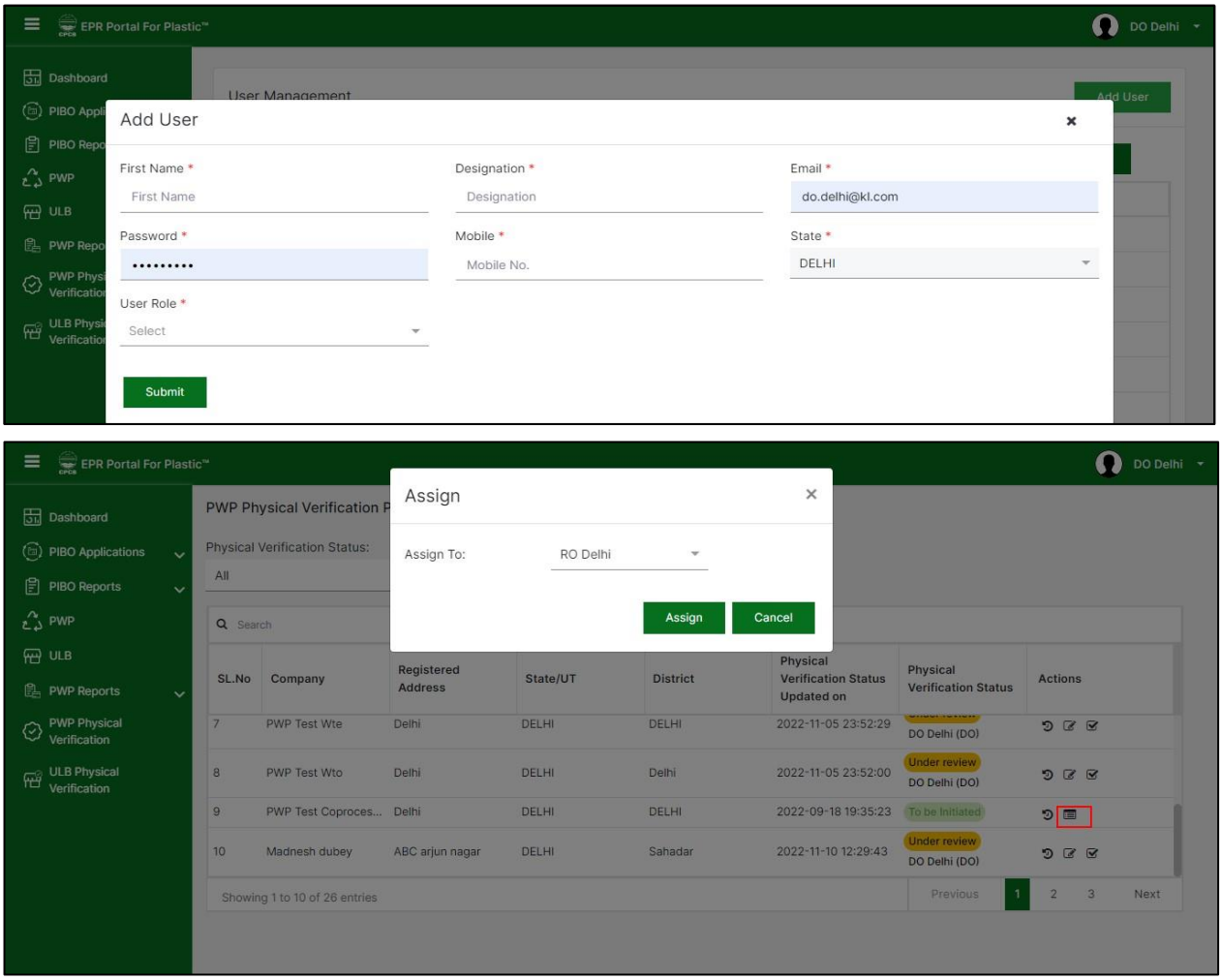


Figure 3.4: Conduction of onsite physical verification by RO & Online Filing of Checklist by RO

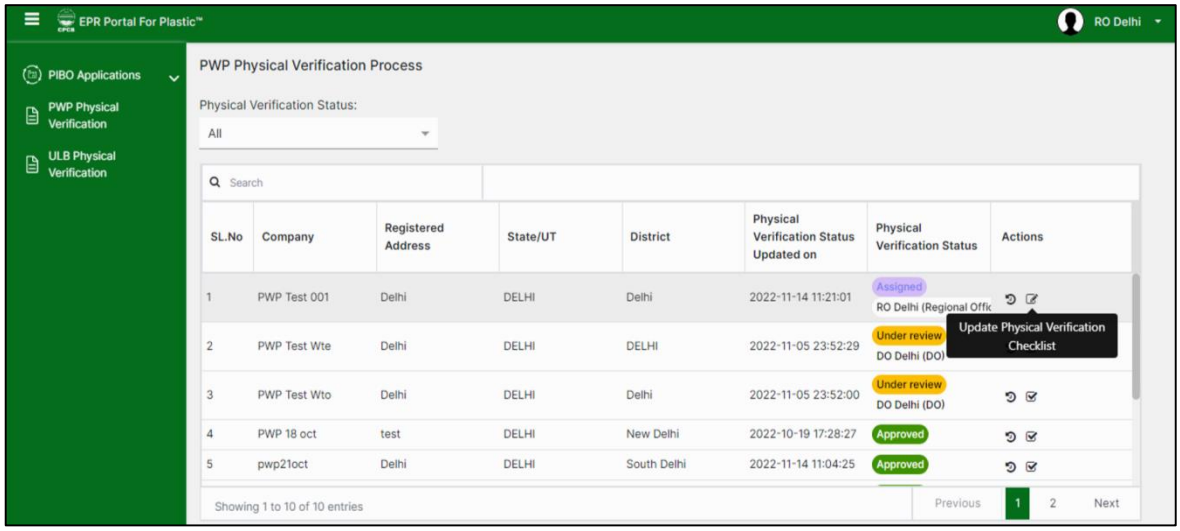
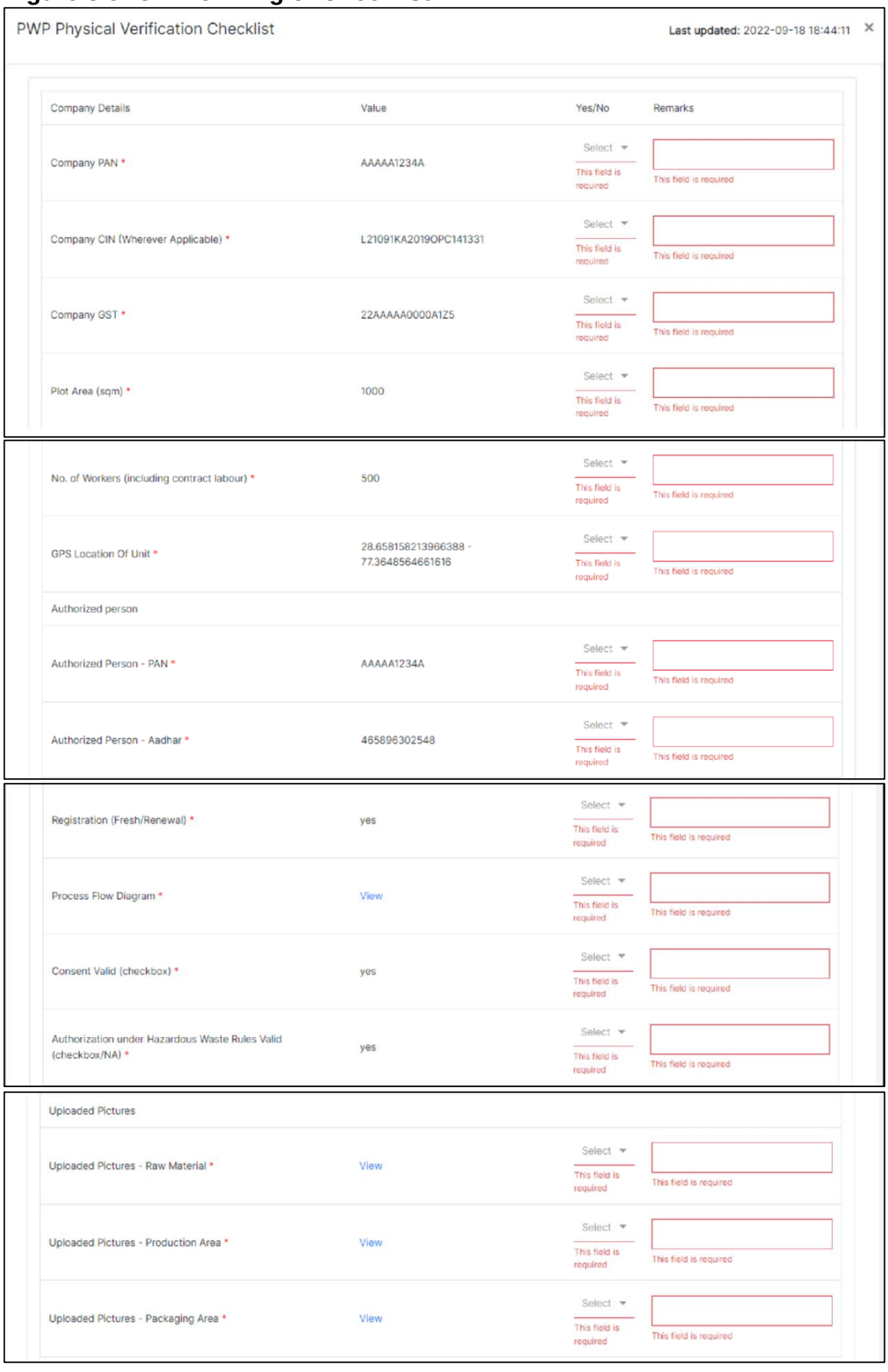


Figure 3.5: Online Filing of Checklist



Plant Machinery Details

S.No	Machine		Power Rating (kWh)		Processing Capacity (TPA)	
	Given details *	Y/N *	Given details *	Y/N *	Given details *	Y/N *
1	MachineA	Select	100	Select	500	Select

Plastic Waste Processing / Packaging Material Production capacity

PWP	Processing Code		Capacity (TPA)		Product		Production Capacity (TPA / MW(for WtE plants) / MJoules (for co-processing))	
	Given details *	Y/N *	Given details *	Y/N *	Given details *	Y/N *	Given details *	Y/N *
CAT-I	R1 - Recycl	Select	100.0000	Select	HDPE	Select	100.0000	Select

Conversion Factor

Category	Process Code	Application Conversion Factor	Conversion Factor
CAT-I	R1 - Recycling - Pellets / Chips (CAT-I)	1.00	

Sanctioned Power load (kWh) *	100.0000	Select This field is required	This field is required
Electricity Bill *	View	Select This field is required	This field is required
Waste Management Details *	Waste Type A	Select This field is required	This field is required

Pollution Control Measures *	yes	Select This field is required	This field is required
Disaster Management Plan			
Disaster Management Plan - Onsite *	View	Select This field is required	This field is required
Disaster Management Plan - Offsite *	View	Select This field is required	This field is required
Overall Recommendation *		Select This field is required	This field is required

Submit Close

Figure 3.6: Communication of Recommendations of RO to DO

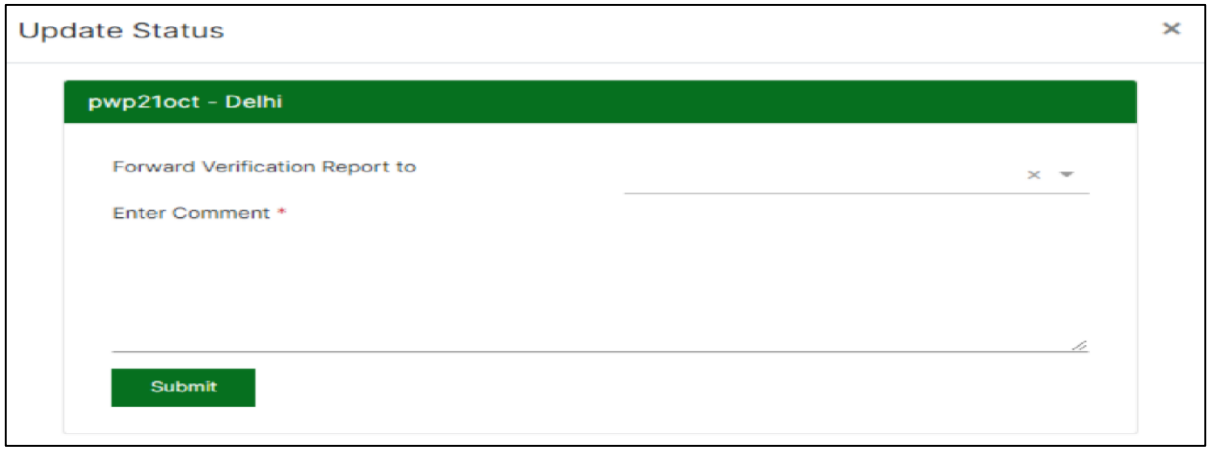
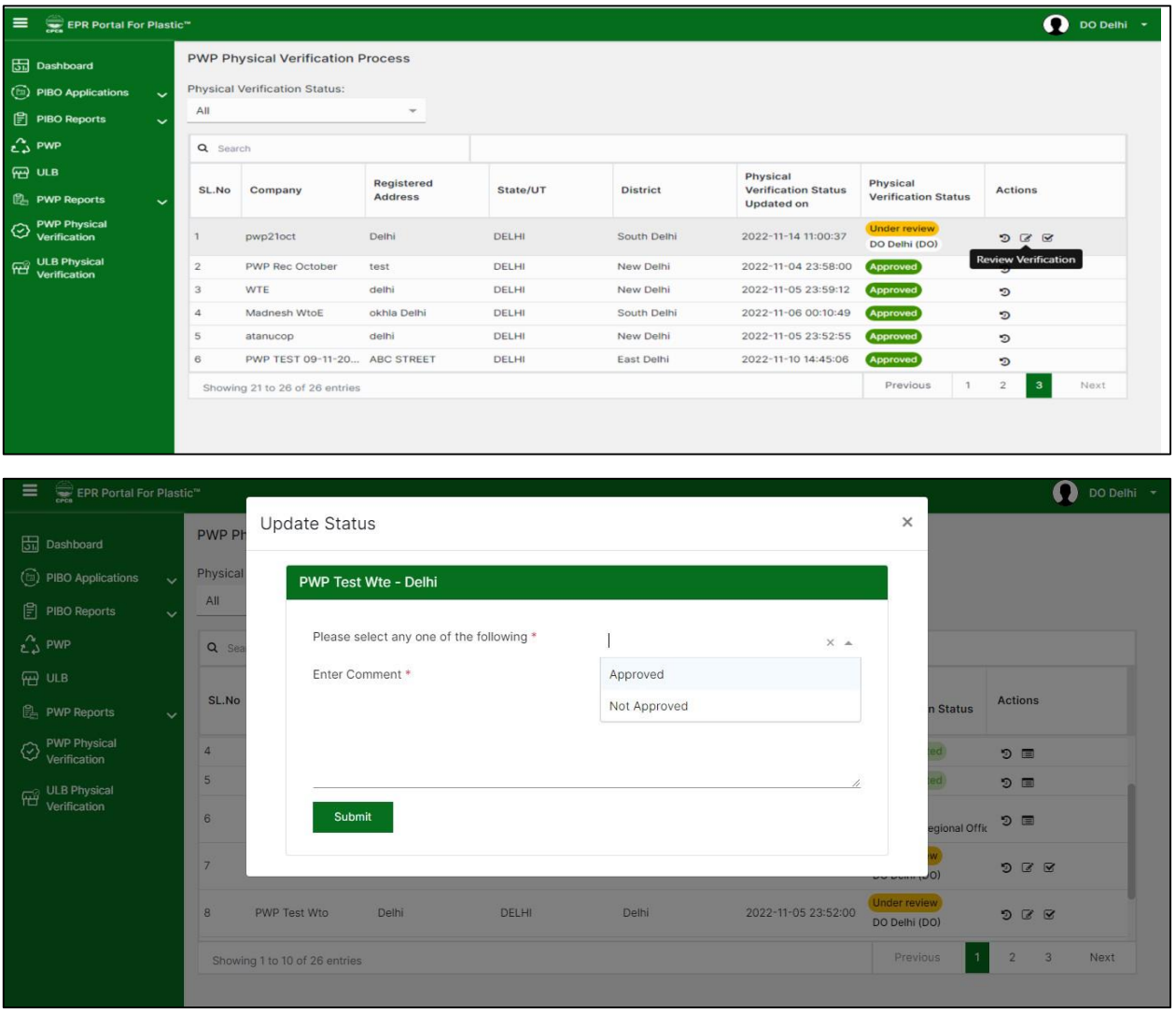


Figure 3.7: Approval /Rejection of Physical Verification of PWPs by DO based on RO's recommendations



3.2 Generation & Transfer of EPR Certificates by PWPs

This section will essential consist of various segments as given below:

(a) Plastic Waste Procurement

(b) Production

(c) Inventory & Sales

(d) Wallet : Certificate Potential, Certificate Generation & Transfer

The PWP shall provide requisite details in - Procurement & Production segments – based on which inventory of items shall be generated. Sales items can be selected from the

inventory and Certificate generation potential shall be generated by applying conversion factor (confirmed during the physical verification), which shall be reflected in the wallet. The PWPs can generate certificates of various denominations of 1, 10, 50 , 100 , 500 & 1000 T based on requirement and transfer it to PIBOs in the Certificate Generation & Transfer Section. The information flow of Module 3 is given in **Figure 3.8**

This section covers different categories of PWPs including Recyclers, Waste to Energy Plants, Waste to Oil plants and Co-processors.

Figure 3.8: Information Flow for Module 3 (Certification Generation & Transfer by PWP)

There are interlinkages between different sections and checks & balances in place which shall be detailed in the subsequent sections

3.2.1 Add Procurement Details:

a) The PWP's Dashboard after login shall appear as illustrated in **Figure 3.9**.
b) The user can click on "PWP Operations "and then select "Procurement Details" **(Figure 3.10)** to add details related to Procurement of plastic waste.
c) Addition of Procurement details can be done by clicking on "Single Entry "at the right side corner
(**Figure 3.10**).
d) Proforma for filling in Plastic PW Procurement details is as illustrated in **Figure 3.11**. The various details which have to be provided include:
   i. Name & Address of PW Supplier

ii. Category (I/II/III/IV) & Quantity of PW supplied (Kg/T)

iii. Date of Procurement of PW/ Date of Entry

iv. GST of Supplier (If GST is not available then PAN/Aadhar of Supplier has to be provided).

Providing GST details of Supplier is mandatory for WtE/WtO & Co-processors.

Remaining details are same for all categories of PWPs

e) The user can click **"Submit** " to confirm the Entry and add another Entry, if required, by clicking on " Single Entry"

f) It is to be noted that "**Submit"** Button shall get activated only after complete details are filled in the proforma.

g) **Checks** : The PWP to ensure that adequate entries for PW procurement has been made before proceeding to the Procurement Section

h) **Documents**: Copy of invoice/GST e-invoice (as applicable as per GST Act 2017(as amended)) is to be uploaded

Figure 3.9: PWP Dashboard

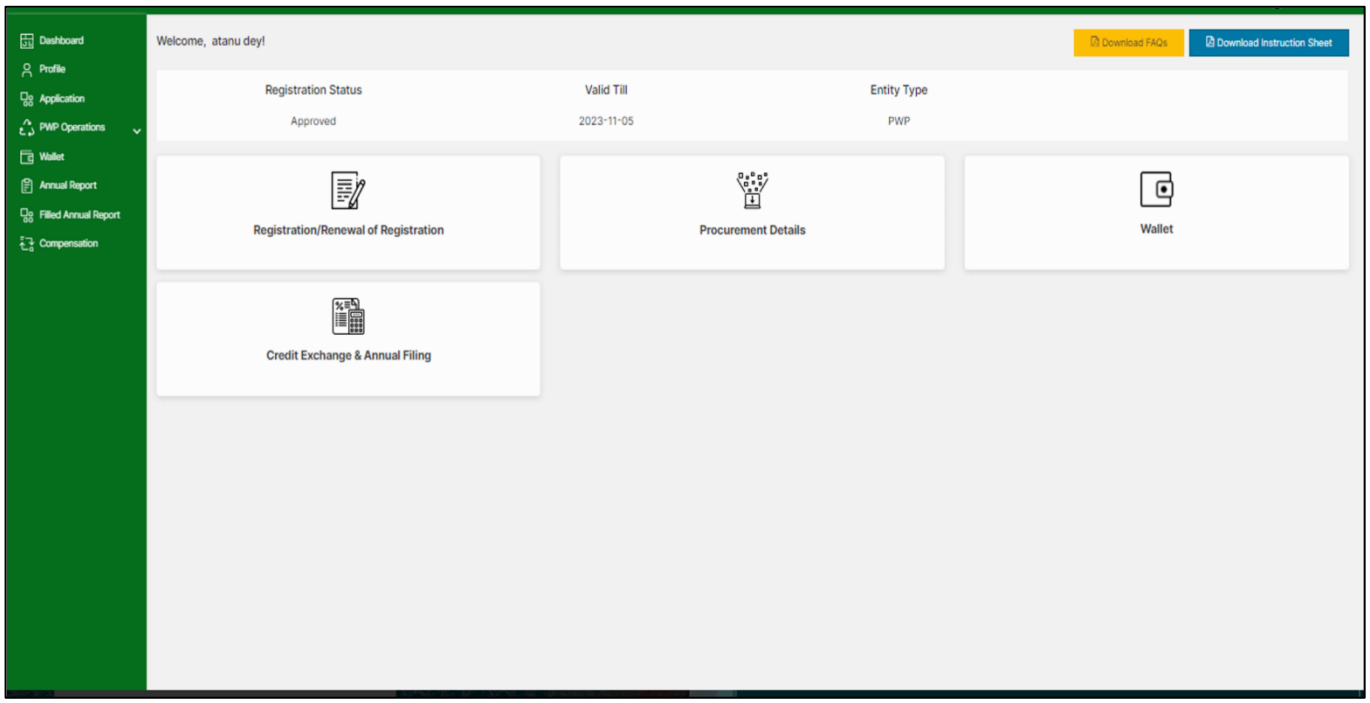


Figure 3.10: Proceeding to Procurement Section

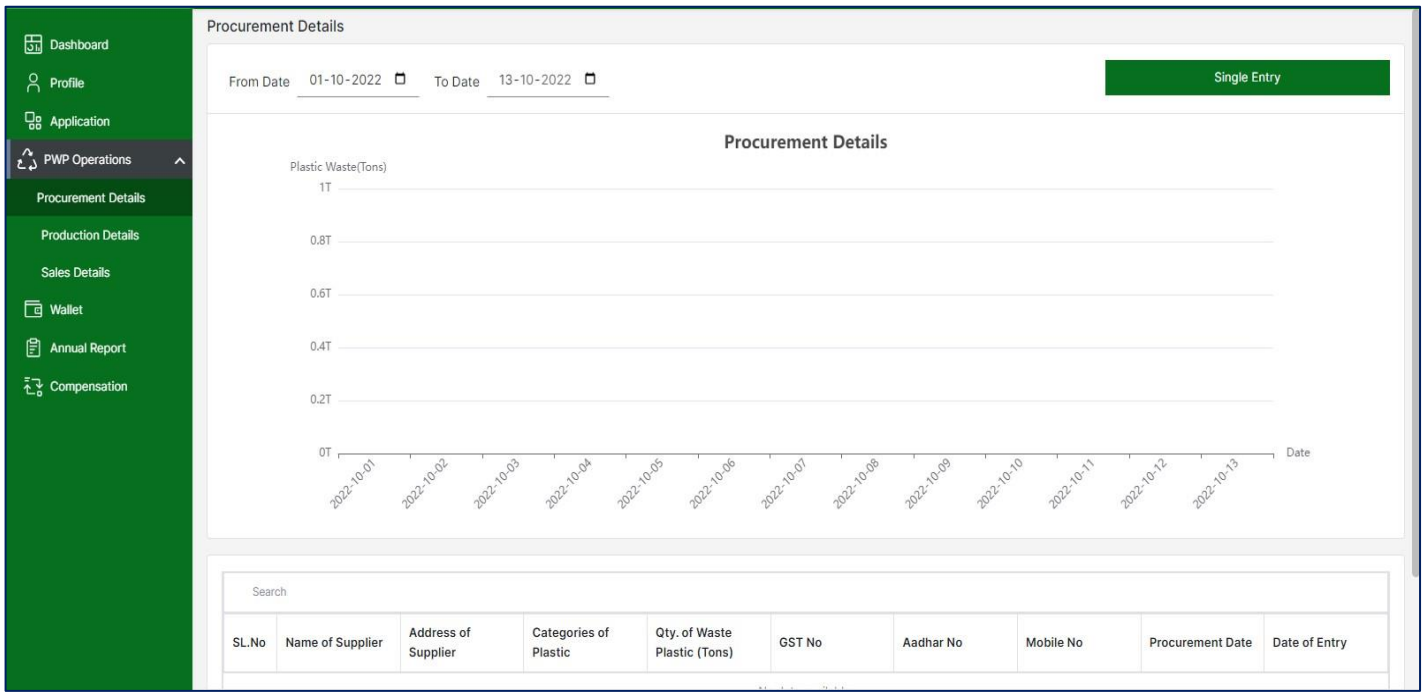
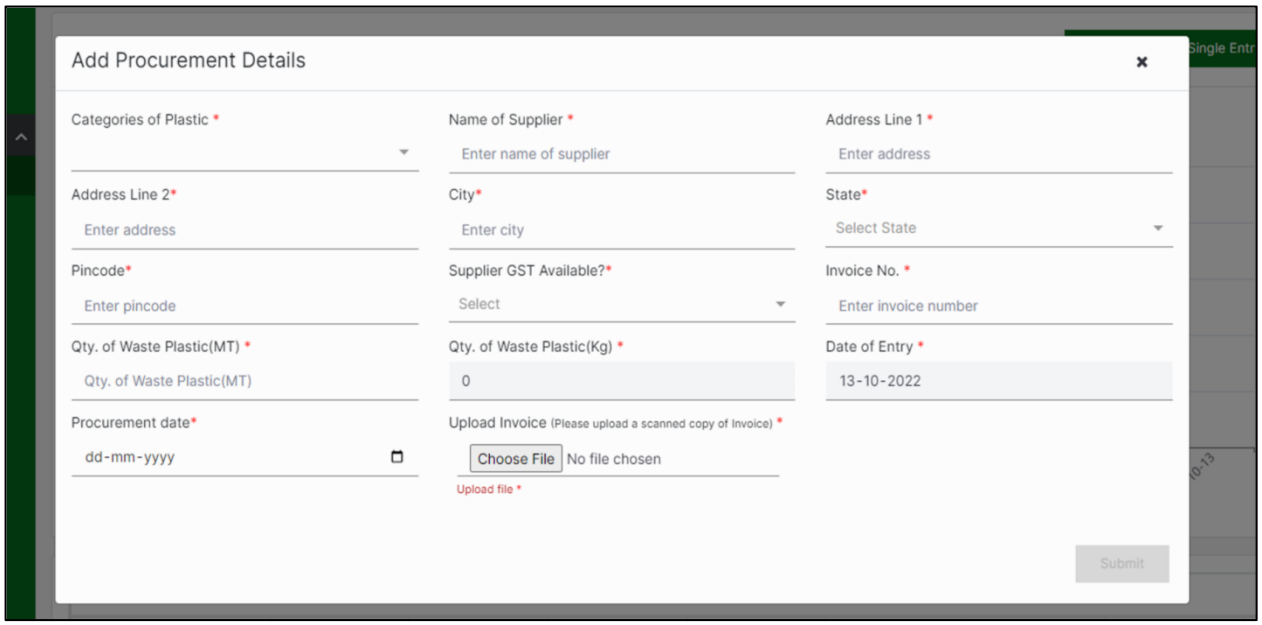


Figure 3.11: Proforma for Addition of PW Procurement details



3.2.2 Add Production details

a) The user can click on “PWP Operations “and then select “Production Details” (**Figure 3.12**) to add Production details related to Production.

b) Addition of Production details can be done by clicking on “Single Entry “ at the right side corner (**Figure 3.12**).

c) Production details format are different for various class of PWP

3.2.2.1: PWP (Recycler)

a) Proforma for addition of Production details for Recycler is given in **Figure 3.13**. Input shall include the following:
   i. Process Code
   ii. Product (Type & Quantity)
   iii. Plastic Waste Category (I/II/III/IV)
   iv. Percentage of recycled plastic in the product
   v. Production date

b) Plastic Waste Quantity category shall be auto-calculated as per the confirmed conversion factor during Physical Verification

c) The user can click “Submit “ to confirm the Entry and add another Entry, if required, by clicking on “ Single Entry”

3.2.2.2 Waste to Energy

a. **Proforma** for providing production details is given in **Figure 3.14**
b. Input shall include details related to power generation during a specified period and shall include:
   i. Dates (From,/ To)
   ii. Meter Reading at Start & End of the Specified period along with pictures
   iii. Supporting Document issued by concerned Authority related to claimed power generation
c. **Output**: The system shall auto-calculate the following:
   i. Power Generated during the specified period
   ii. Qualifying Energy & Qualifying feed
   iii. Corresponding categorywise quantity plastic waste processed during the period.
d. **Test Report**: Prior to filling in the Production details, the PWP shall have to update the test report of feed as given in **Figure 3.15**. It includes calorific value of the feed and the percentage composition of different category of plastic waste. The Energy conversion factor of the Boiler shall be as confirmed during the Physical Verification of the Plant

3.2.2.3 Waste to Oil

a) Proforma for filling in Production details in Waste to Oil is given in **Figure 3.16**

b) Prior to filling in the Production details, the PWP shall have to update the test report of feed in **Figure 3.17**. The test report includes calorific value of the feed and the percentage composition of different category of plastic waste in the feed.

c) Energy required per ton of Oil, as reported in the WtO report, is as confirmed during Physical Verification report.

d) The PWP is required to key in the quantity of oil produced. The quantity of different categories plastic is auto-calculated using the information provided in the Test report

3.2.2.4 Co-processing

a) Proforma for filling in Production details in Co-processing is given in **Figure 3.18**.

b) Prior to filling in the Production details, the PWP shall have to update the test report as per details given in **Figure 3.19**. It includes calorific value of the feed and the percentage composition of different category of plastic waste.

c) Energy required per ton of clinker, as reported in the WtO test report, is as confirmed in the Physical Verification report.

d) The following shall be the input to the proforma

   i. Clinker Production (T)

   ii. Percentage of Energy contributed by Alternate Fuel (Plastics)

e) The Quantity of different quantity of plastic processed shall be calculated based on the above two values as well as the Test Report

3.2.2.5 Waste to Compost

a) Proforma for filling in Production details in Waste to Compost is given in **Figure 3.20**.

b) Prior to filling in the Production details, the PWP shall have to update the test report of feed in **Figure 3.21**. The test report includes quality of feed (Tons) required per ton of compost, percentage composition of category IV (compostable) category of plastic waste in the feed.

c) Fee required per ton of compost, as reported in the Test report, is confirmed during Physical Verification report.

d) The PWP is required to key in the quantity of compost produced. The quantity of Cat IV plastic is auto-calculated using the information provided in the Test report.

3.2.2.5 Checks & Balances in Production Section

a) Adequate entries for PW procurement should been made prior to production. There shall be a deduction in the procured waste quantity corresponding to its consumption in Production Section. Eg: If production shows 100 T of Plastic waste, then procurement equal or more than 100 T should have been made. Further, if a procurement of 200 T of Plastic waste has been made and 100 T of plastic waste has been consumed in production , then available plastic waste after production shall be 100 T.

b) PWP Process Code shall be as per the Registration granted. The plastic waste processed & the product manufactured are linked with the Process code for which the registration is granted. For example , if a PWP is registered under R1 Code(Recycler

– Cat 1 Waste to Pellets/Chips), then the processing shall be restricted to Category 1 Plastic waste and production shall be limited to pellets and chips

c) Cumulative Plastic Waste Processed should not exceed Processing capacity as per Registration. For example, if the processing capacity of the unit is 1000 T of plastic waste, then processing of plastic waste cannot exceed 1000 T during the financial year.

d) Type & Quantity of Product to be limited by the Production capacity as per the Registration granted. For example, if production capacity of unit is 800 T of pellets, then production of pellets cannot exceed 800 T during the financial year

The system shall display a message, if any discrepancy is observed as per the above listed points

Figure 3.12: Proceeding to "Production Section"

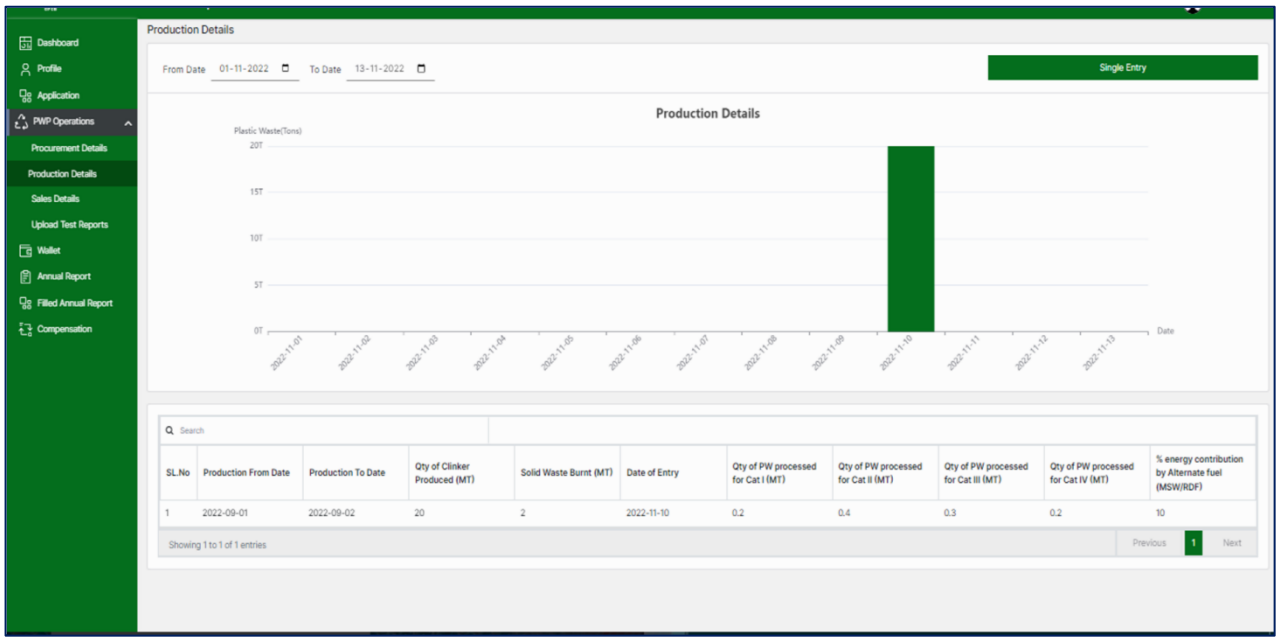


Figure 3.13: Proforma for filing Production details (Recycler)

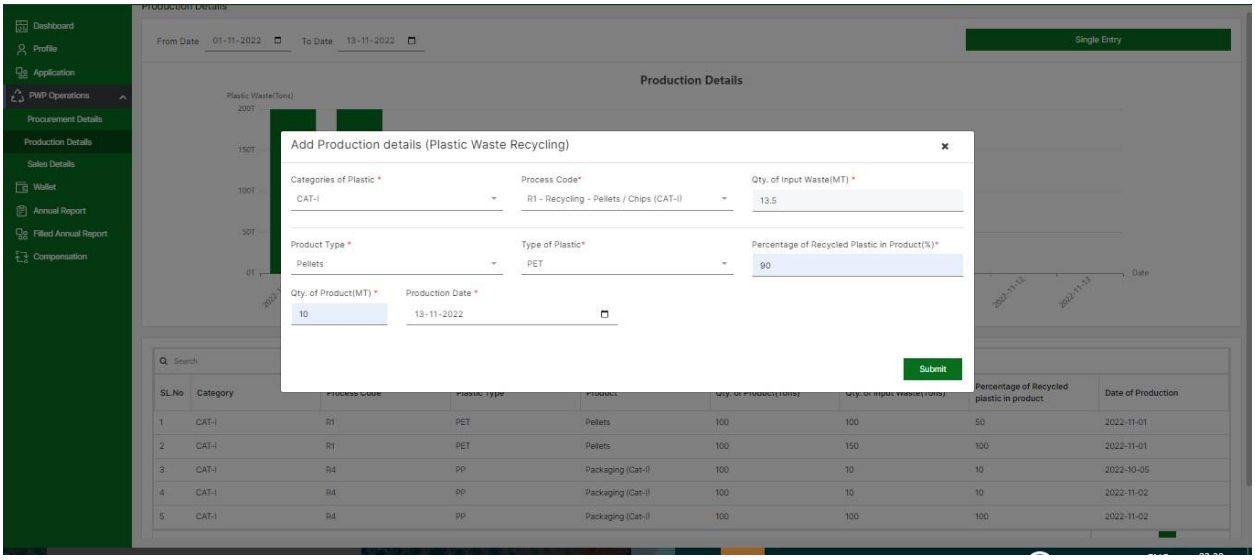


Figure 3.14: Proforma for Production details (WtE)

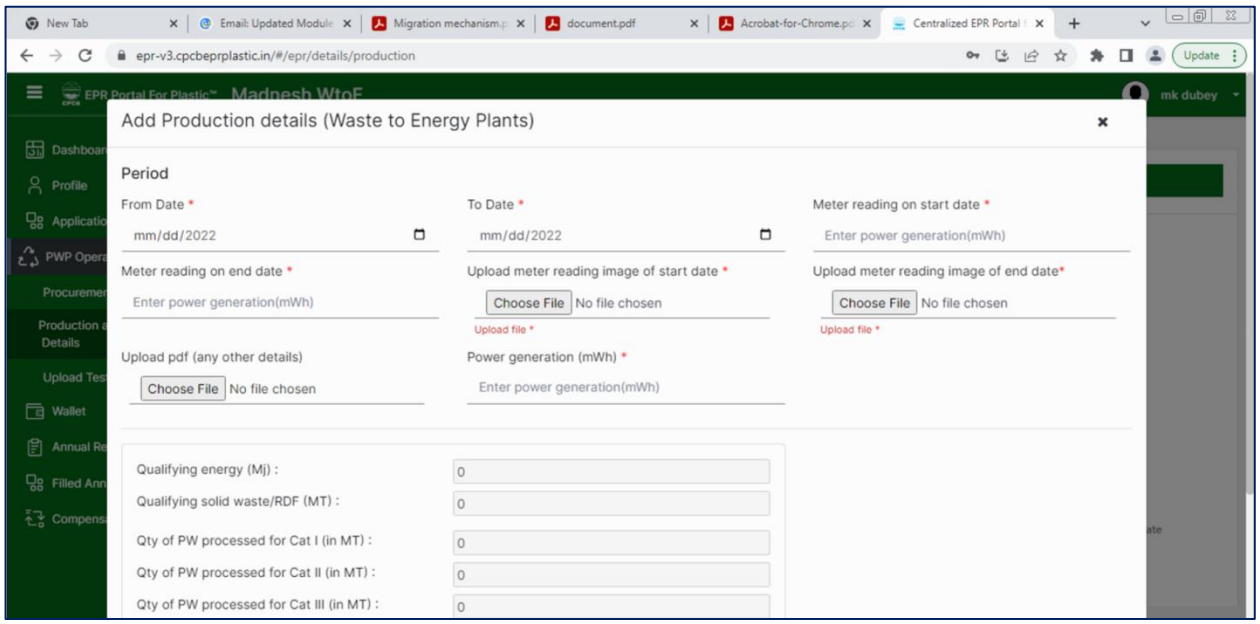


Figure 3.15: Proforma for Test Report (WtE)

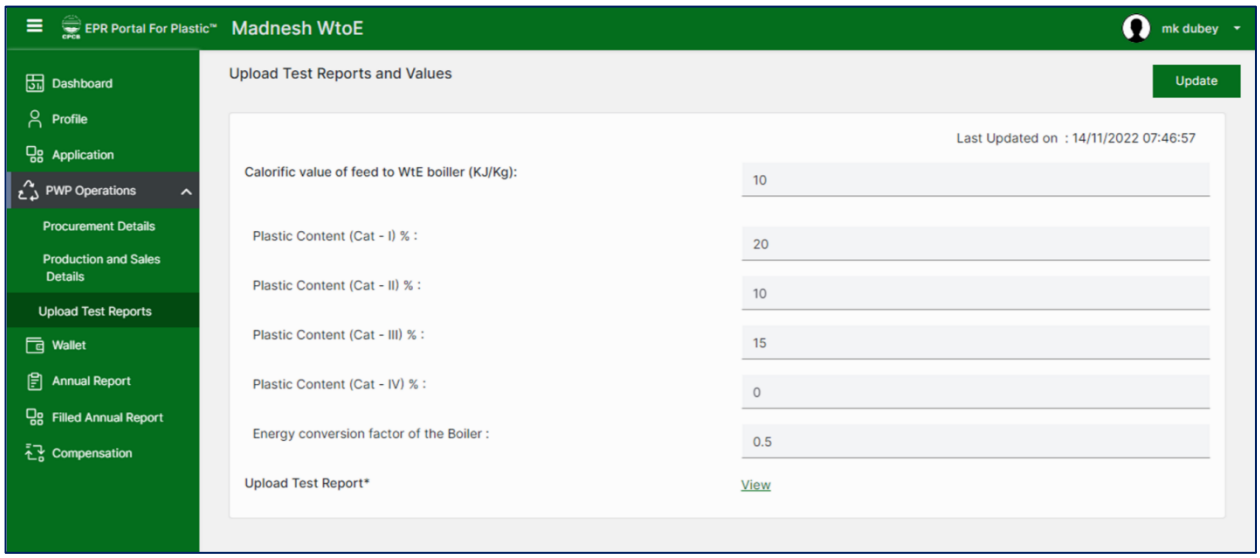


Figure: 3.16 : Proforma for filing Production details (WtO)

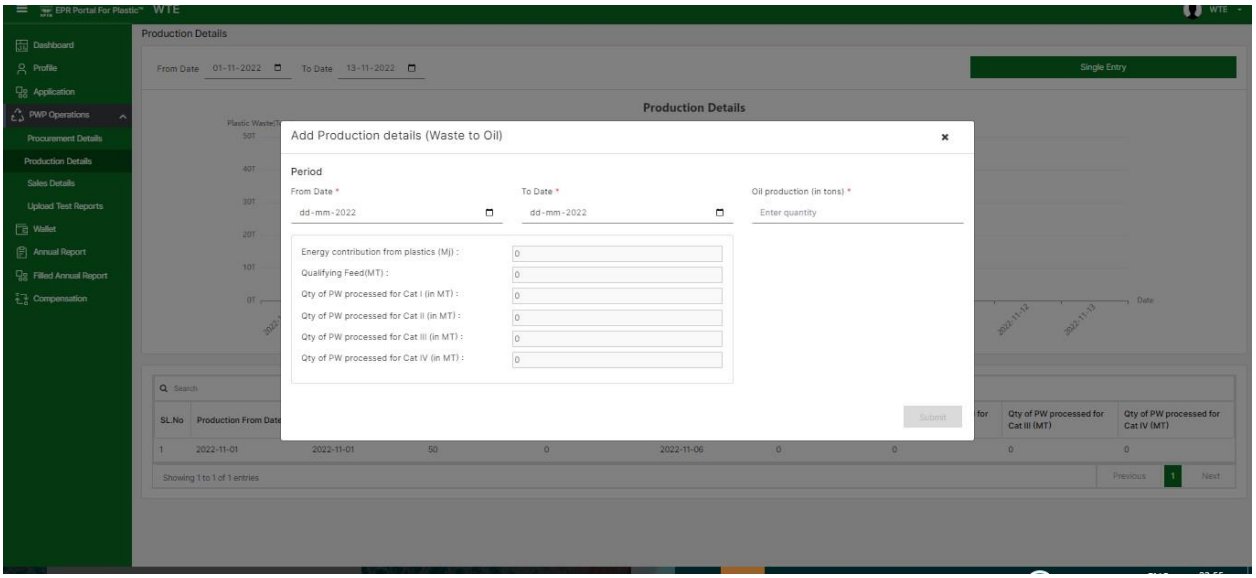


Figure 3.17 : Upload Test Report (WtO)

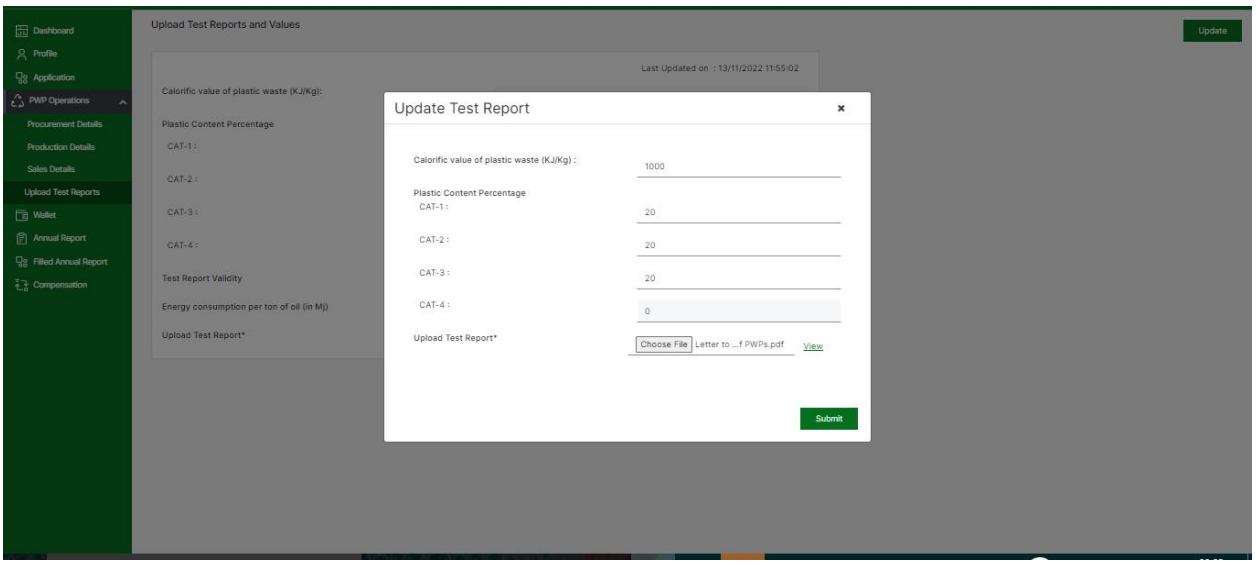


Figure 3.18: Proforma for filing Production details (Coprocessor)

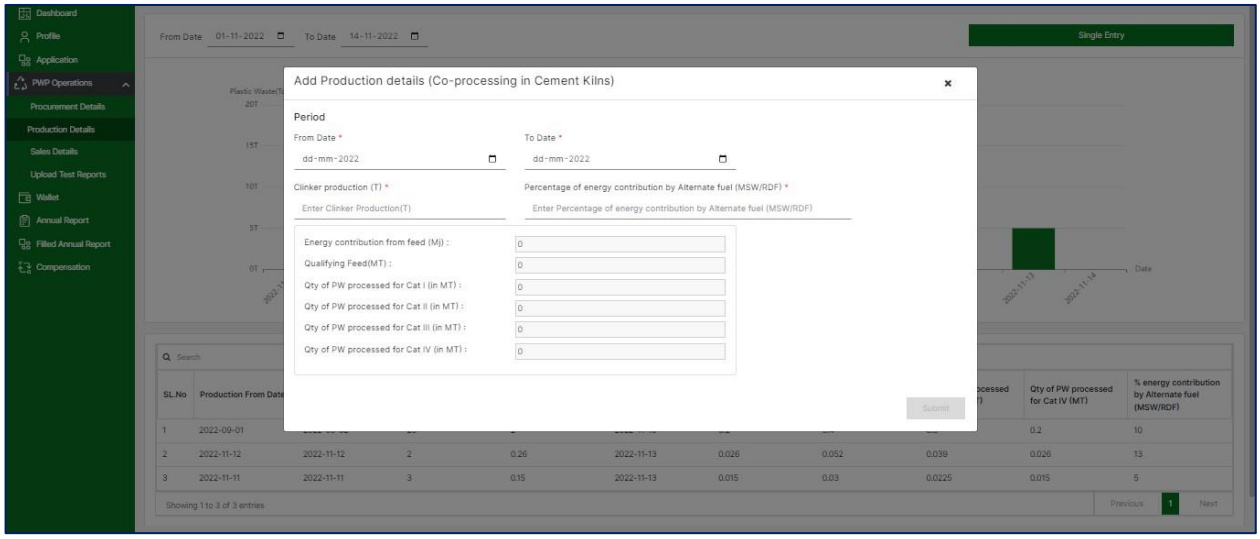


Figure 3.19: Upload Test Report (Coprocessor)

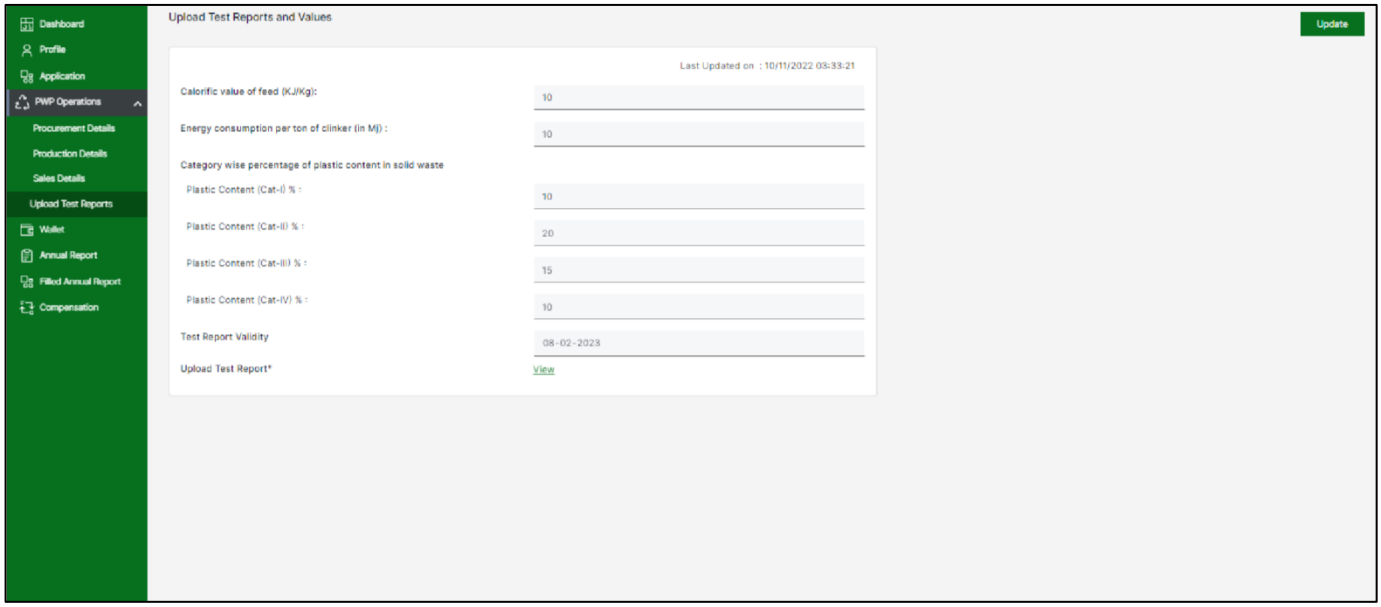


Figure 3.20: Proforma for Production details (composting)

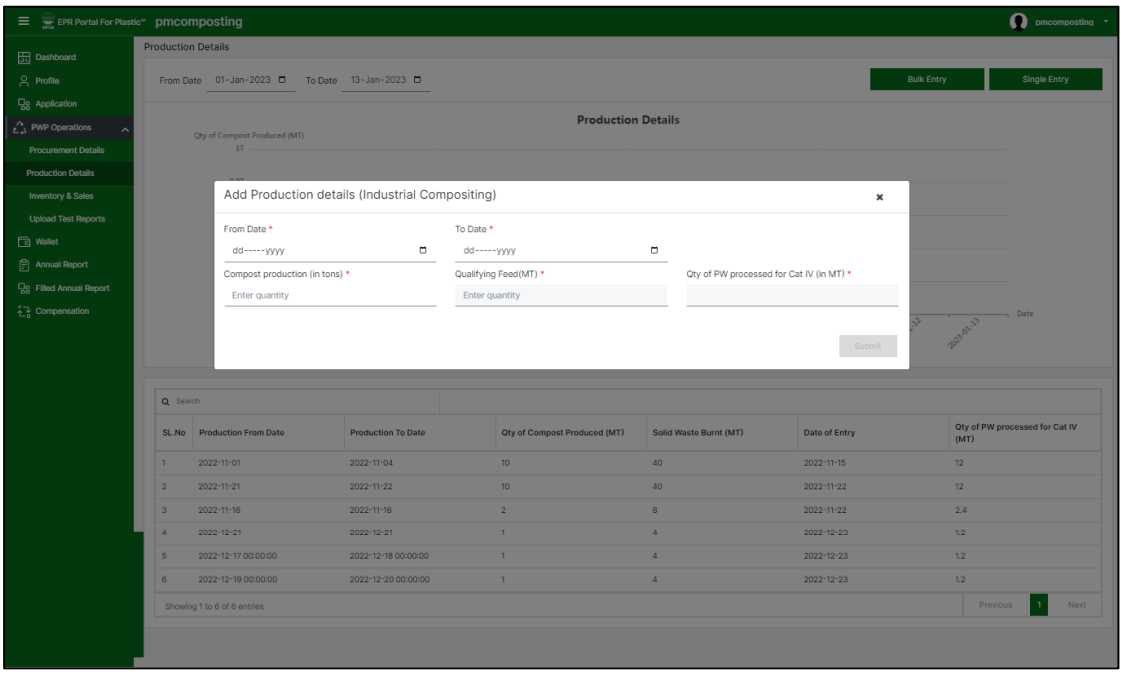
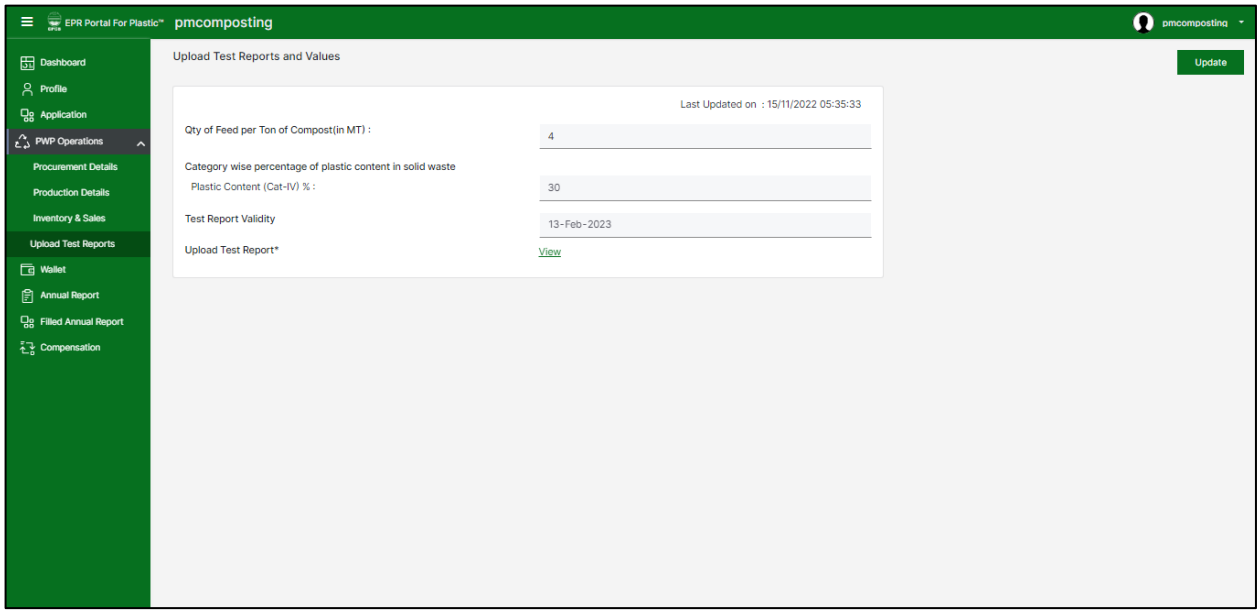


Figure 3.21: Upload Test Report (Industrial-composting)



3.3 Inventory & Sales

a) The user can click on “PWP Operations“, and then select “Sales Details” **(Figure 3.22)** to add Sales details.

b) Addition of Sales details can be done by clicking on “Add New “at the right side corner **(Figure 3.22).**

c) This Sales Details page shall have three sections:

i. Production Inventory: Details of Production consignments giving details of product manufactured & corresponding Certificate potential in different category shall be displayed in this section. For example if 50 T of Product 1 with 60% recycled plastic and 60 T of Product 2 with 70% recycled plastic is manufactured,, then they will be listed as two separate items in the inventory section**.**

ii. Add Sales Quantity: Sales items from different consignments can be selected from the

"Available Qty" in the Production inventory. Actual sales quantity will have to be keyed in this section. For example from inventory detailed given at (i) above, 10 T of Product 1 and 20 T of Product 2 can be selected for sales. The format of Production inventory &Add Sales Quantity for Recycling, WtO, Co-processing& Industrial composting is given in **Figure 3.23 a, 3.23 b & 3.23 c & 3.23 d** respectively

iii. Generate Invoice The PWP will have to key in the following details):

- Production type & Qty
- GST Details
- Bank Account details

The user can click "Generate EPR Invoice " to confirm the Entry and add another Entry, if required, by selecting additional items in"Add Sales Quantity". The proforma for Invoice Generation for Recycler, WtO, Co-processing & composting is given in **Figure 3.24 a, b, c & d** respectively.

For the cement / clinker sales, an additional parameter- Final product Cement /Clinker has to be selected and qty of clinker in the final product has to be added. It has to be further checked that the clinker sales in the "Generate Invoice Section" is same as that in the Ädd Sales Qty"

d) EPR Invoice No. generation button shall be activated only after complete information has been provided in the proforma.

e) Certificate Potential shall be generated after GST e-invoice (as applicable as per GST Act

2017 (as amended)) is uploaded in the "Sales Details section" (**Figure 3.22**). EPR invoice No. has to be indicated on the invoice.

f) **Checks** & **Balances**

- The Inventory of different items is linked to the Production section

- The PWP shall ensure that Quantity of Product sold from different consignments in Ädd Sales details" is equal to the total product quantity sold in the Invoice Generation Section. "Generate invoice Button" be enabled only after all complete details in the Invoice proforma have been correctly filled in

Figure 3.22: Proceeding to Sales Section

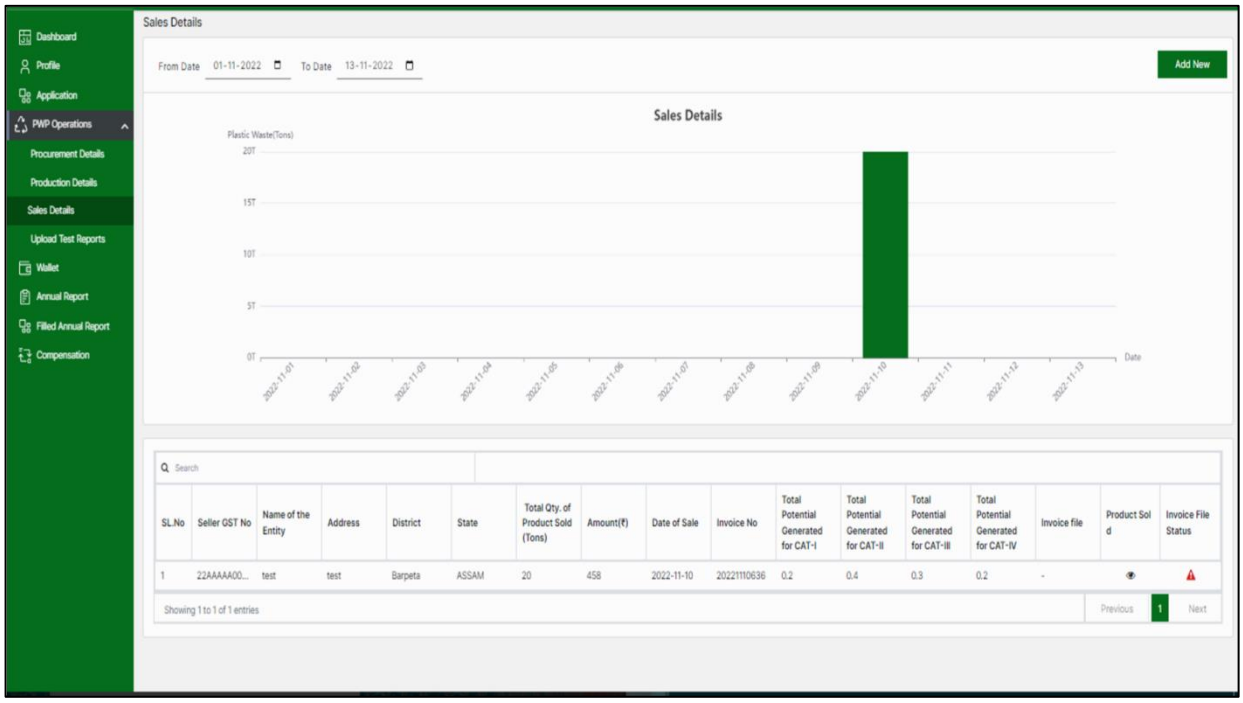


Figure 3.23(a): Inventory Details (Recycler)

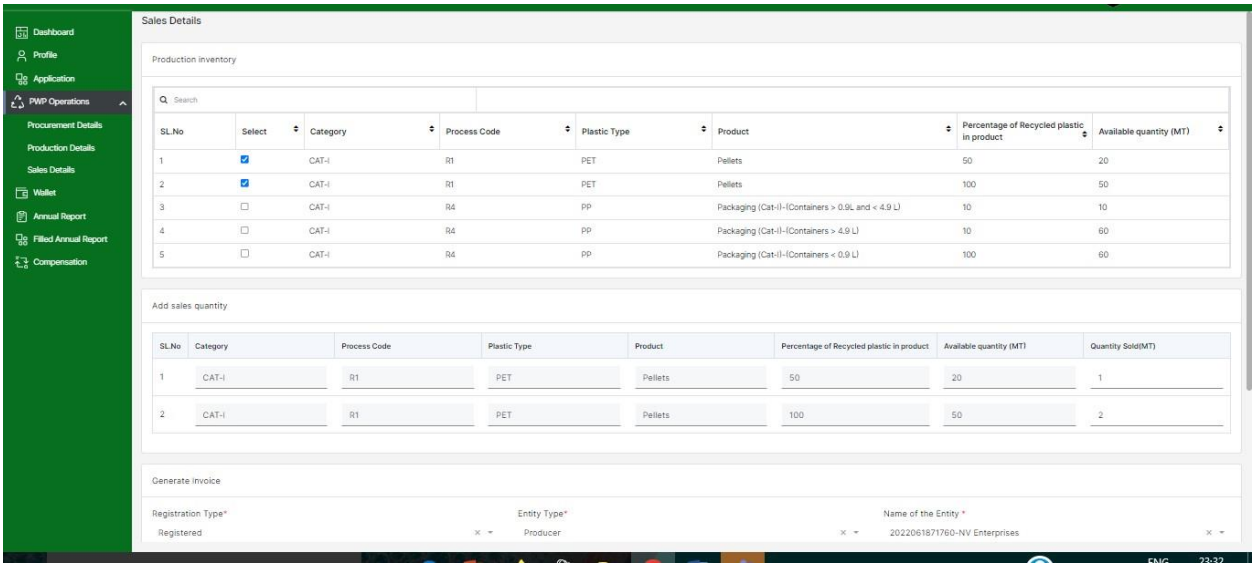


Figure 3.23(b): Inventory Details (WtO)

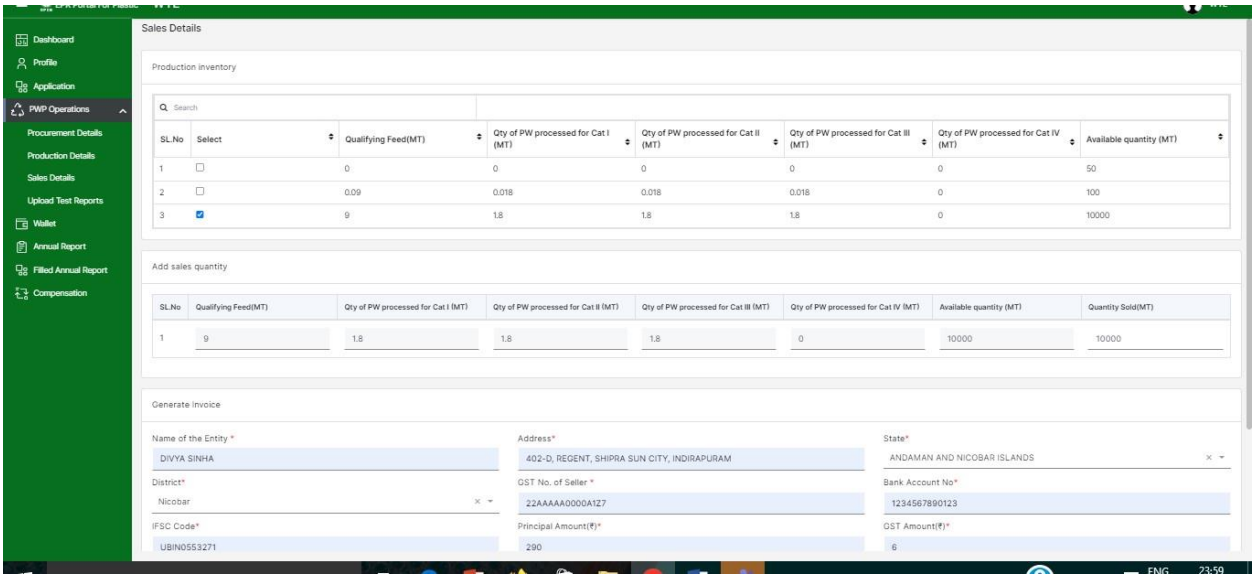


Figure 3.23(c): Inventory Details (Coprocessor)

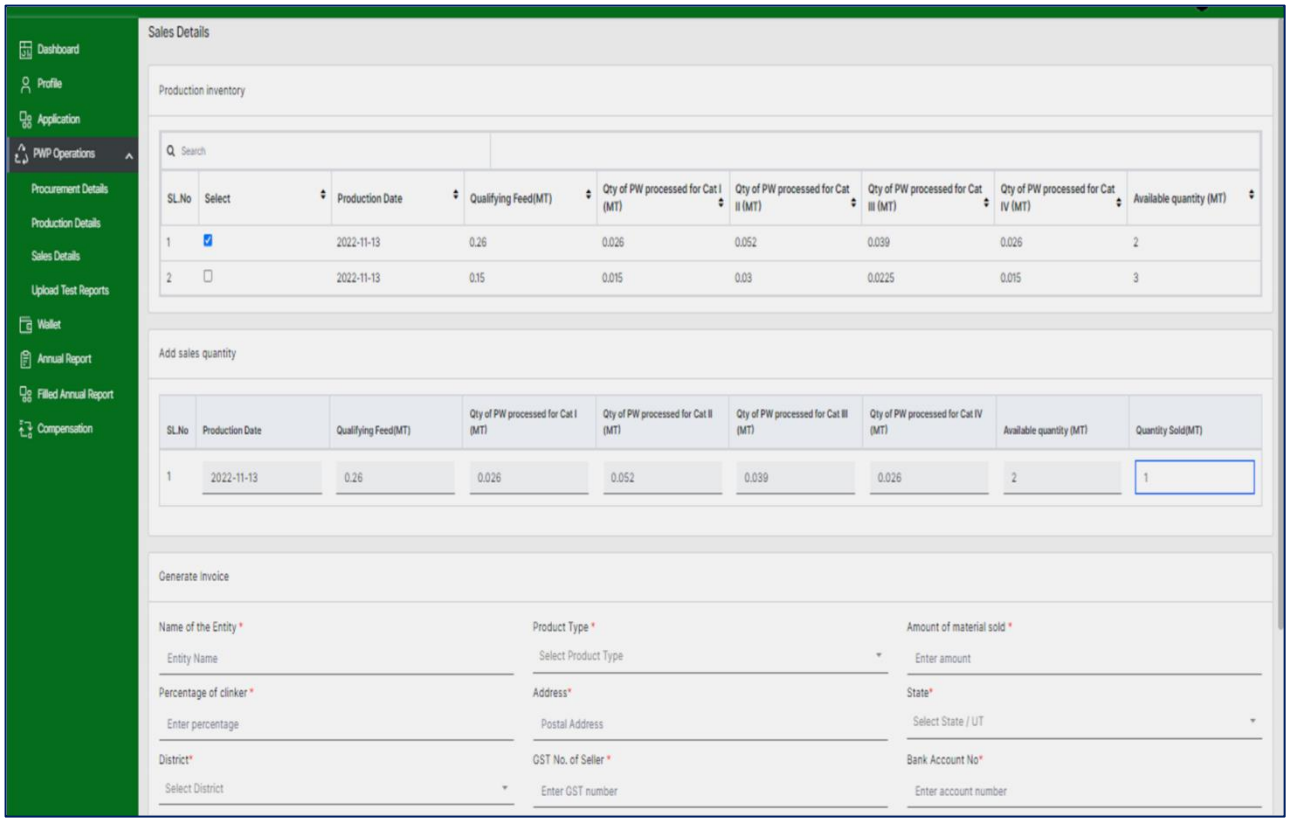


Figure 3.23(d): Inventory Details (Industrial composting)

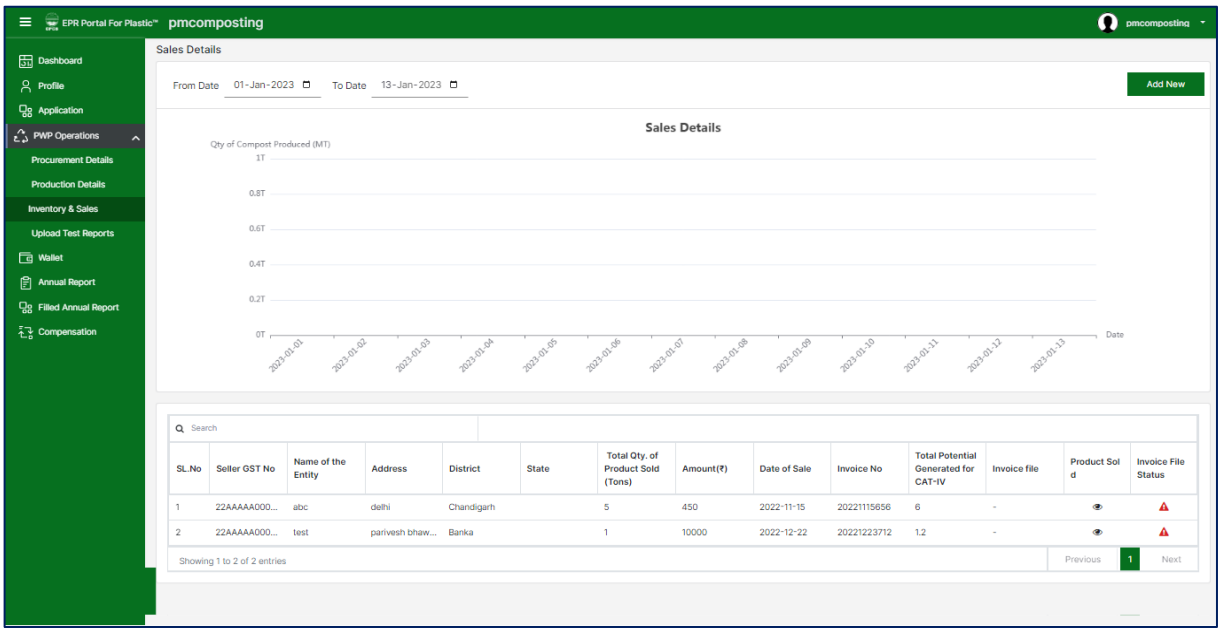


Figure 3.24(a): Proforma for Generating Invoice (Recycler)

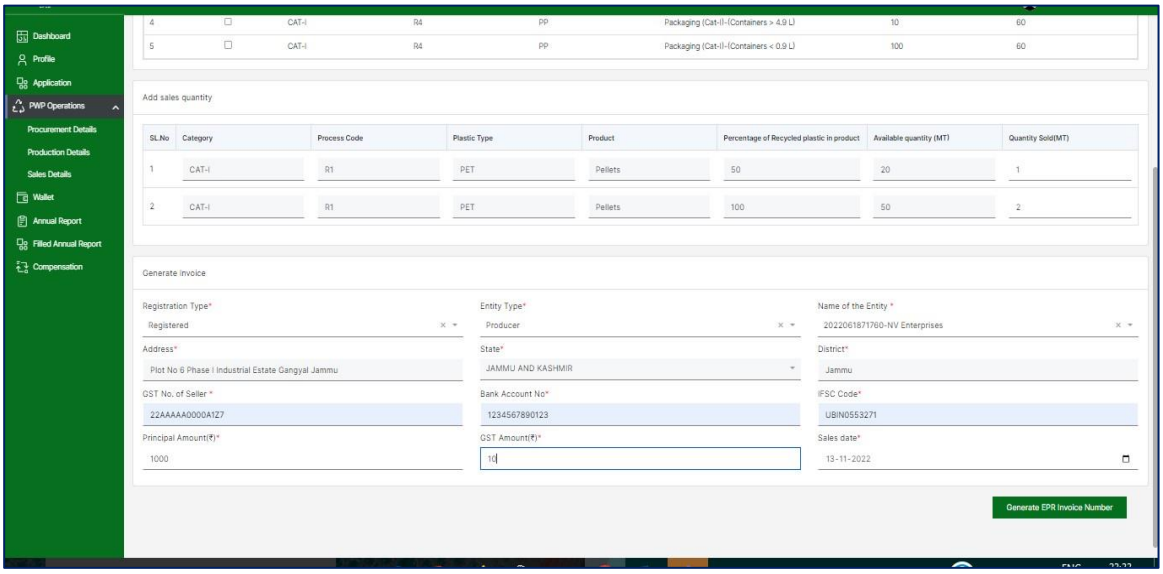


Figure 3.24(b) : Proforma for Generating Invoice (WtO)

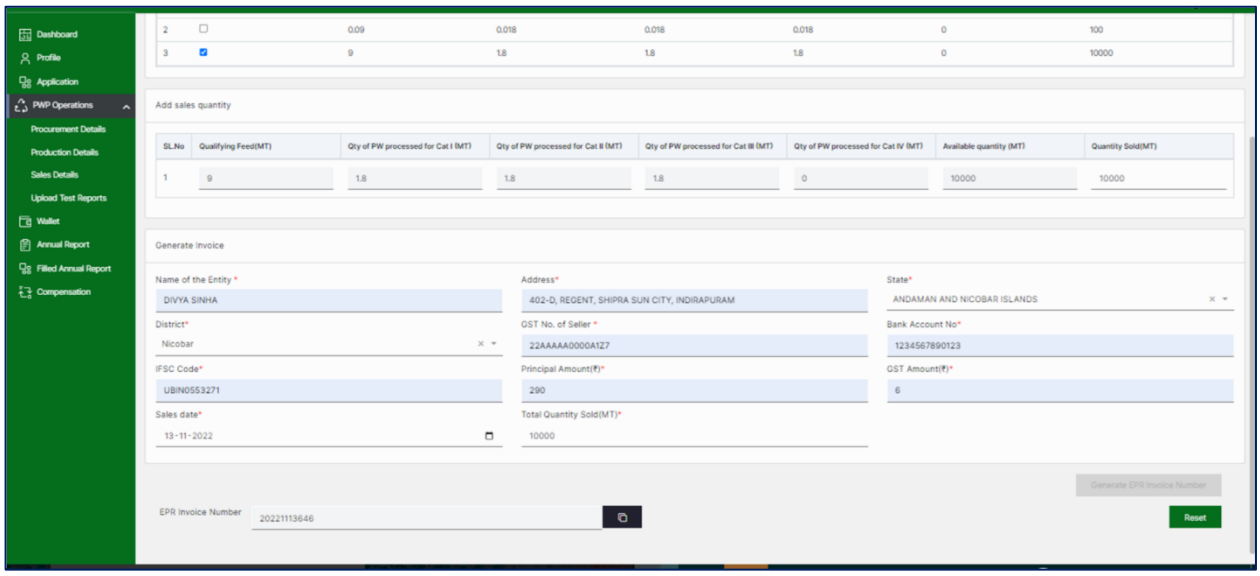


Figure 3.24(c) : Proforma for Generating Invoice(Coprocessor)

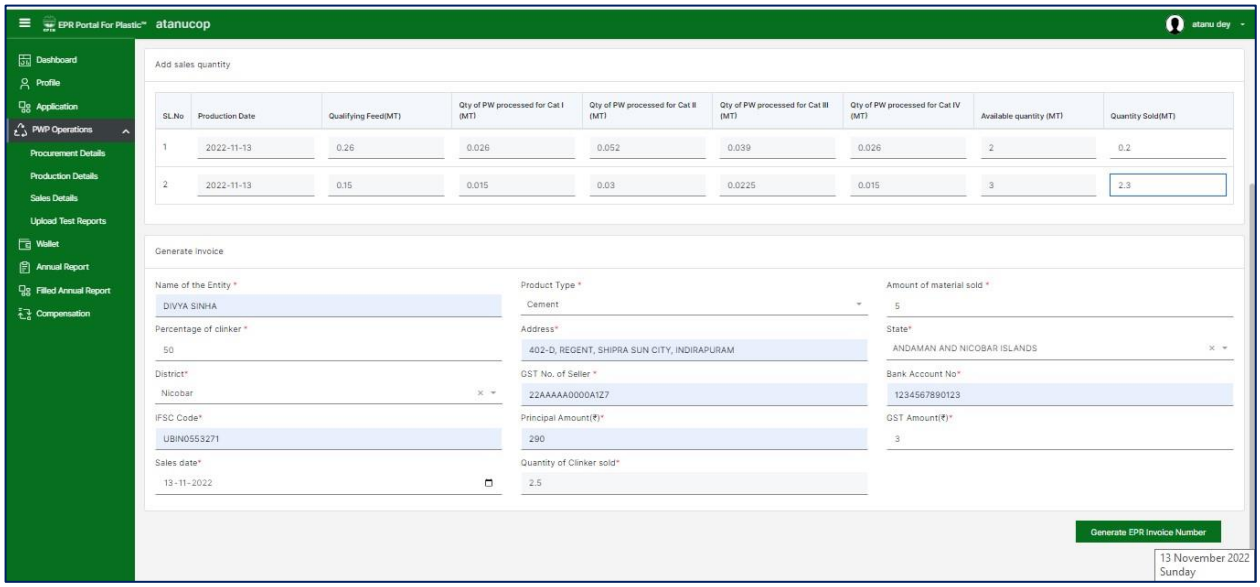
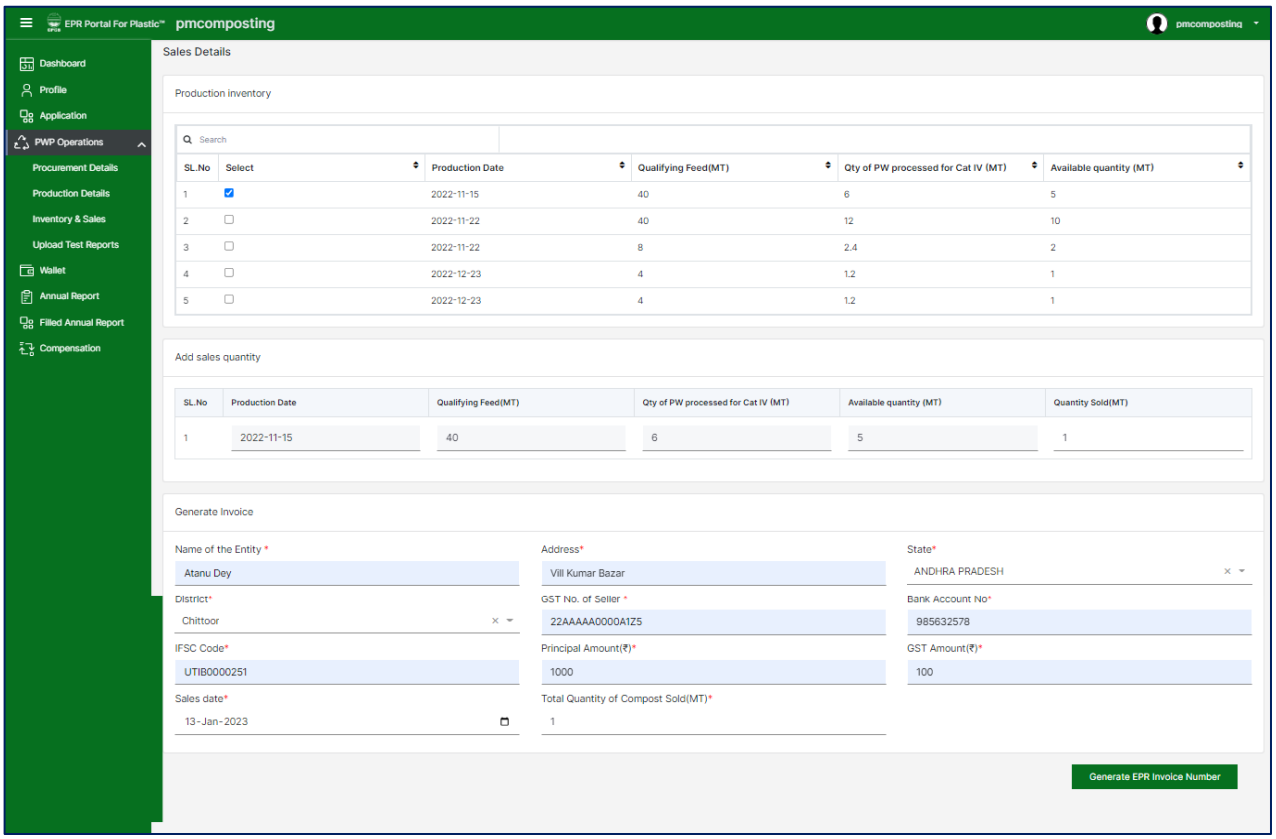


Figure 3.24(d) : Proforma for Generating Invoice(Industrial Composting)



3.4 Wallet:

a) The PWP can proceed to the “Wallet “section by clicking on ““Wallet” on the Dashboard. Wallet shall display Available / Used Certificate generation potential corresponding to the sales for different categories of Waste.(**Figure 3.25**)

b) **Certificate Generation**: The PWP can generate Certificate by clicking on “ Generate Certificates” Certificates of different denominations (1, 10, 50, 100, 500 & 1000 T) of different categories can be generated on the portal. **(Figure 3.26)**. Category of
Certificates and Certificate value shall have to be keyed in by the PWP

c) **Certificate Transfer**: The PWP can transfer the generated certificates by clicking on “Transfer Certificate**”(Figure 3.27) to the Registered PIBO.** Type of certificate, certificate value, entity type & name to which the certificate has to be transferred , has to be entered and specific denominations selected for transfer of certificates

d) **Certificate Details**: The PWP can view details related to generated, transferred & available certificates in this section by clicking on “Generated”, “Transferred “ & “Available” in this section (**Figure 3.28**). Certificate details (ID / Category/ Value/ Type/Cumulative, Used & Available Potential/ Time of generation, validity etc) can be viewed in this section.

Figure 3.25: Wallet

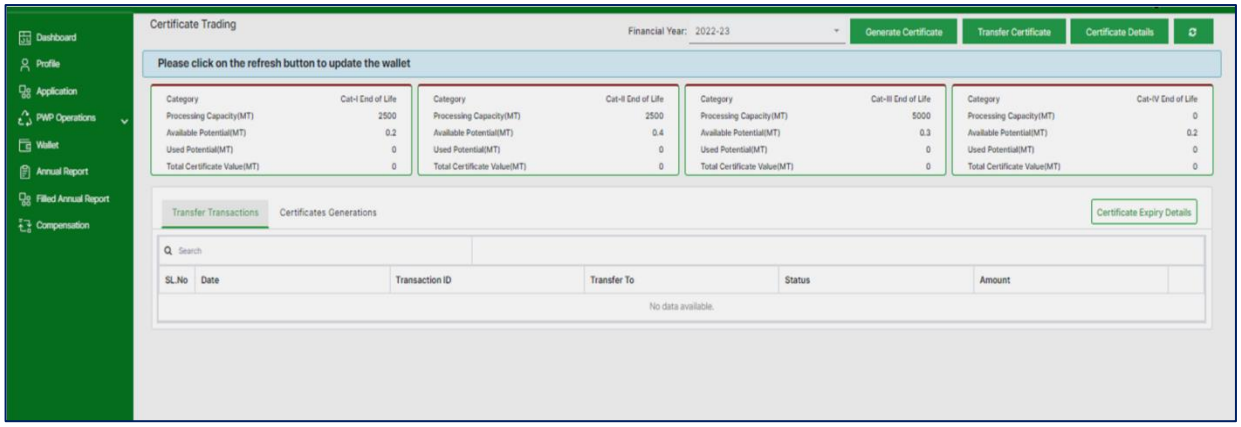


Figure 3.26 : Generate Certificate

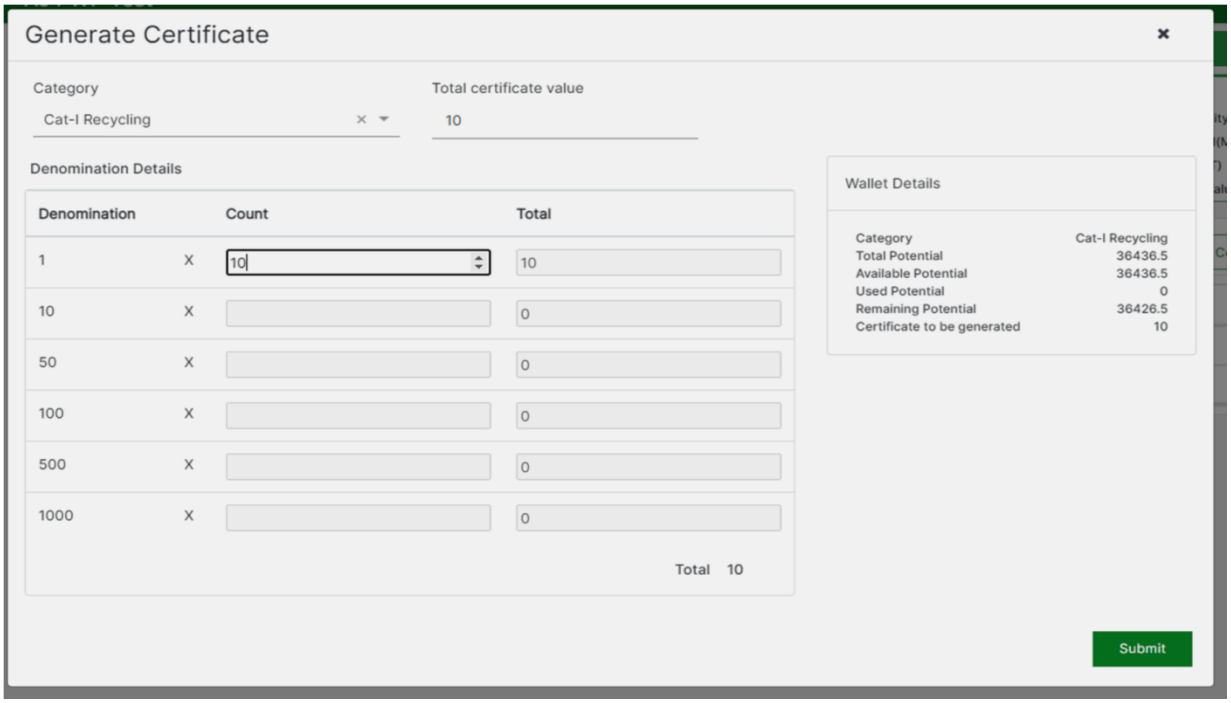


Figure 3.27: Transfer Certificate

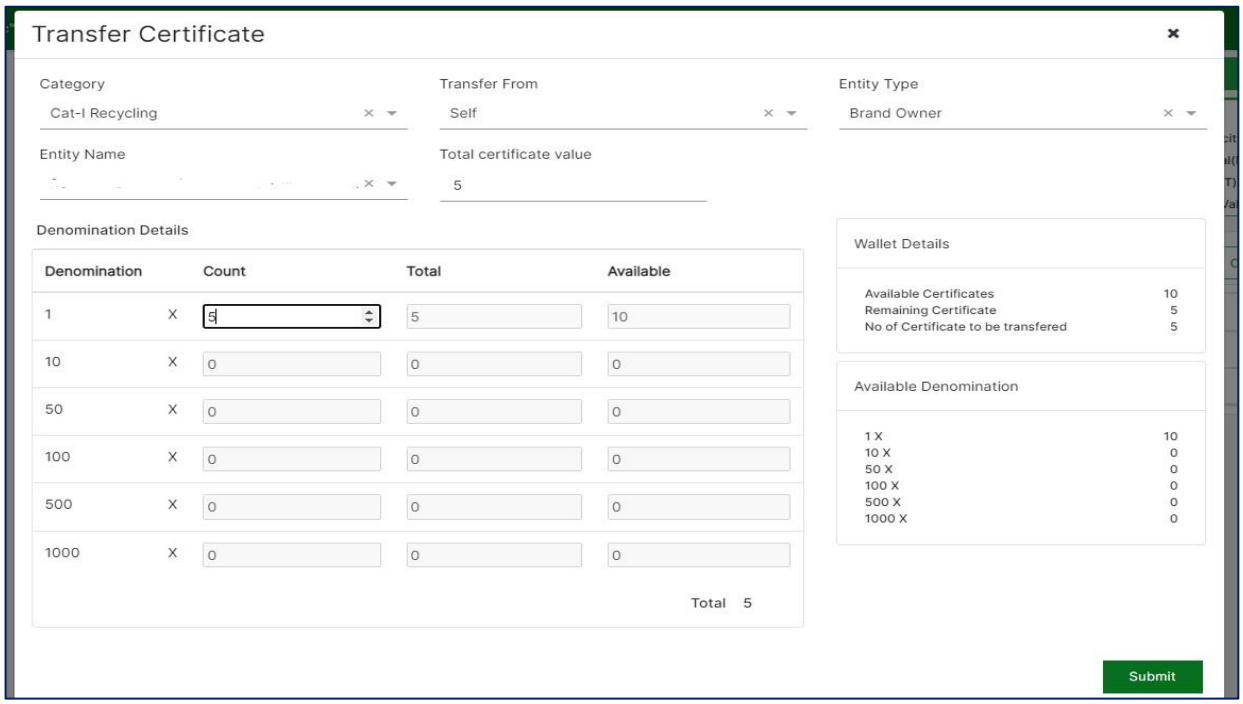
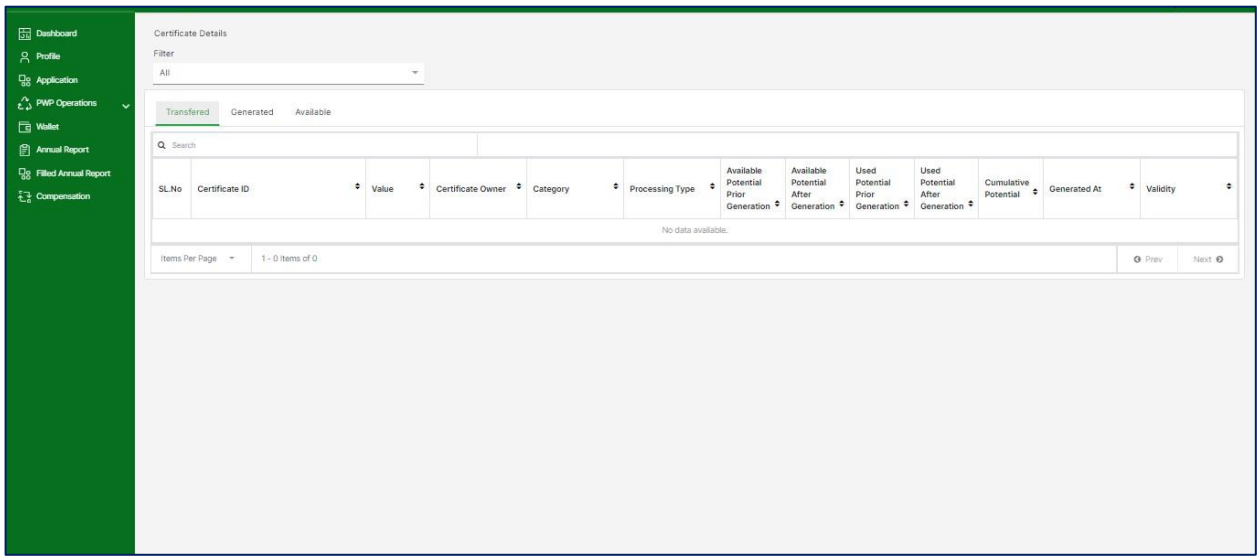


Figure 3.28: Certificate Details



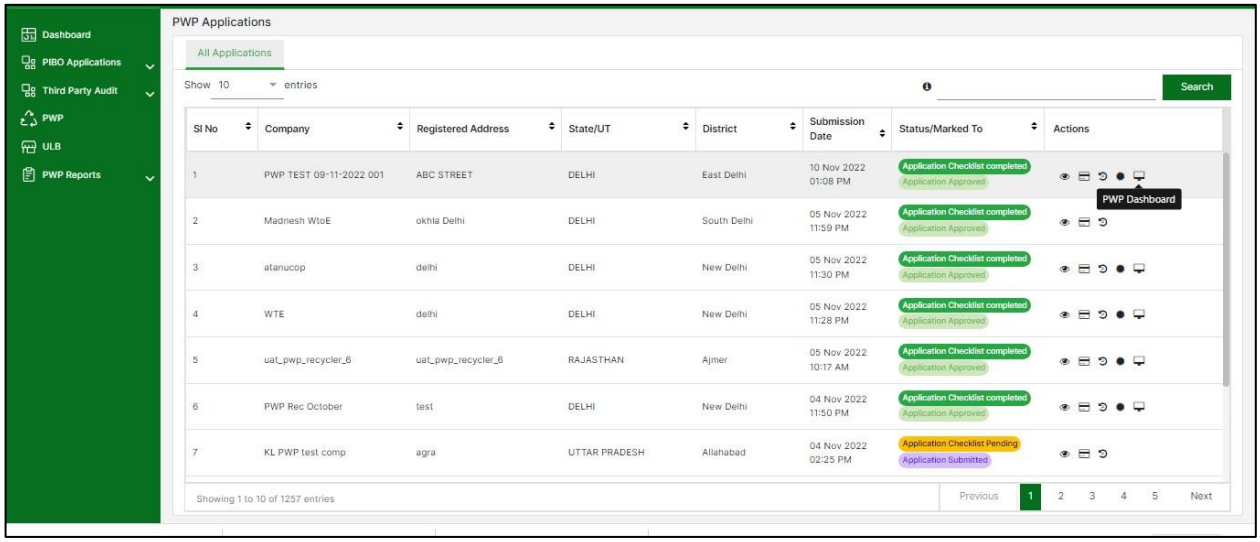
3.5 SPCB / CPCB Dashboard

a. The PIBOs/PWP's dashboard can be accessed by CPCB and the concerned SPCB/PCC which has registered the Entity (**Figure 3.29).**

b. The dashboard can be accessed only after issue of Registration Certificate.

c. The dashboard can be accessed by clicking on the monitor logo on the dashboard

Figure 3.29: SPCB/CPCB Dashboard showing PWP Dashboard



Chapter 4: Urban Local Bodies

4.0 Background

The Plastic Waste Management Rules cast the responsibility of collection, transportation and disposal of plastic waste on the local bodies. The Local bodies can engage in the EPR framework following the two mechanisms described below:

(i) Local Bodies provide resources (Plastic Waste / Material Recovery facility/ Transportation facility etc.) to PWPs. PWPs issue certificates to Local Bodies in lieu of facilities provided. Local Bodies can trade these certificates with PIBOs to fulfill their EPR liability

(ii) Local Bodies can set up PWP facility and generate EPR Certificates which can be transferred to PIBO to fulfill their EPR liability

In this context, provision for creating Login Credential for State Nodal Officers by CPCB and creation of Login Credentials for ULBs by State Nodal officers has been made on the EPR Portal. Further, the following provisions have been made on the EPR Portal

Mechanism 1:

- Procurement of EPR Certificates from PWP
- Transfer of EPR Certificate to PIBO

Mechanism 2

- Registration as PWP
- Generation of EPR Certificate
- Transfer of EPR Certificate to PIBO

The details of the aforementioned provisions have been detailed in this section

4.1 State Nodal Officer Login

The Login Credentials of the State Nodal officer shall be created by CPCB. The same can be used by State Nodal Officer for login to the Portal **(Figure 4.1)**. Details of the Registered ULBs can be viewed on the State Nodal Officer's dashboard **(Figure 4.2)**

Figure 4.1 State Nodal Officer Login

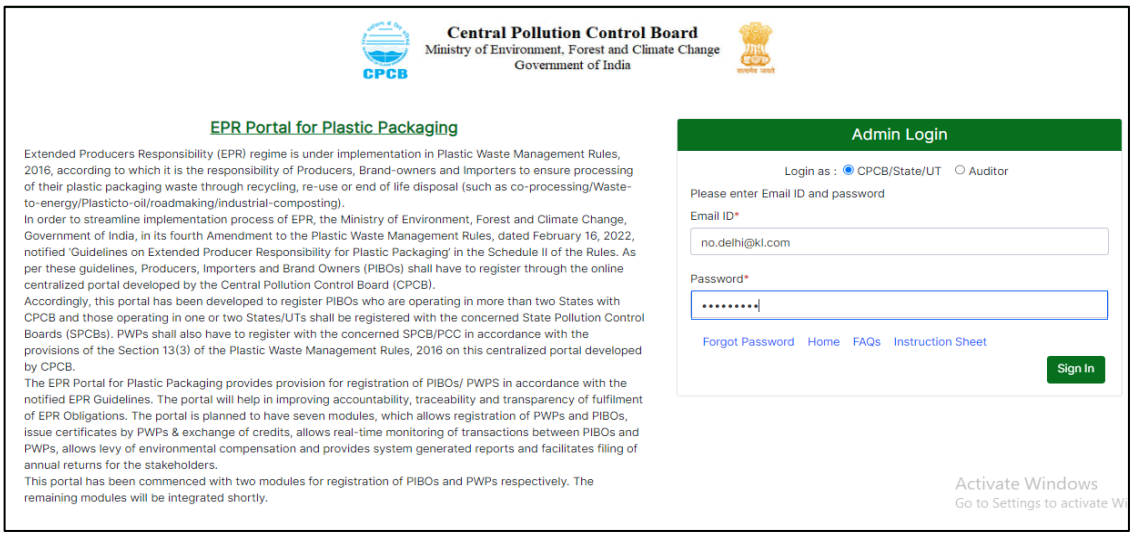
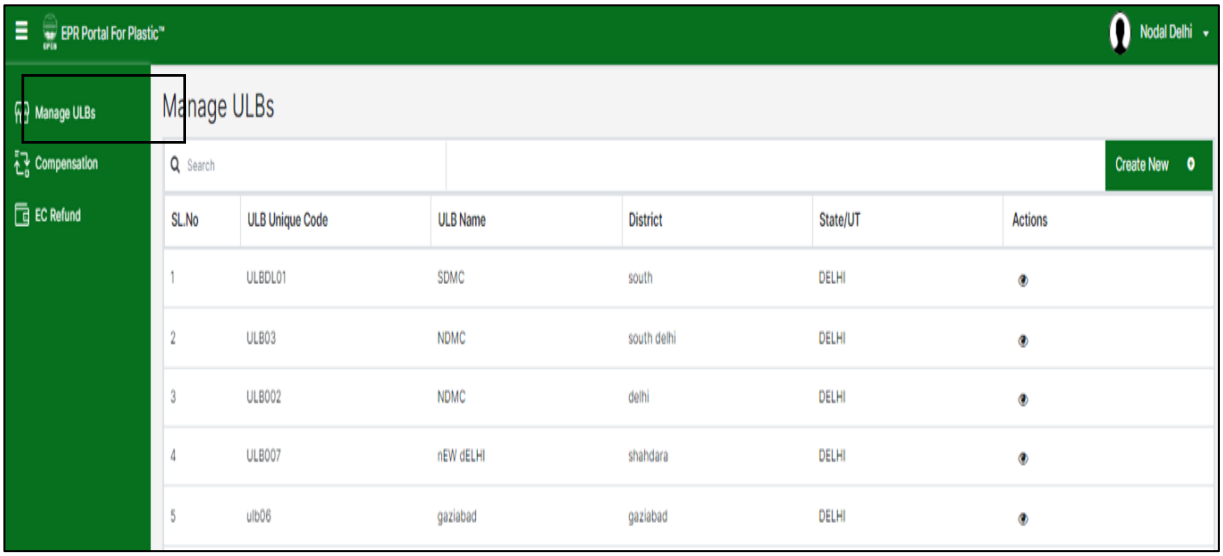


Figure 4.2: Nodal officer Dashboard



4.2 Creation of Login Credential for ULBs

The State nodal officer can create login credentials for the Local bodies by providing requisite information including Unique code nos. , ULB coordinators name designation etc. **(Figure 4.3).** The list of State ULBs can be viewed on the dashboard **(Figure 4.4).**

Figure 4.3 Creation of Login Credentials of Local body

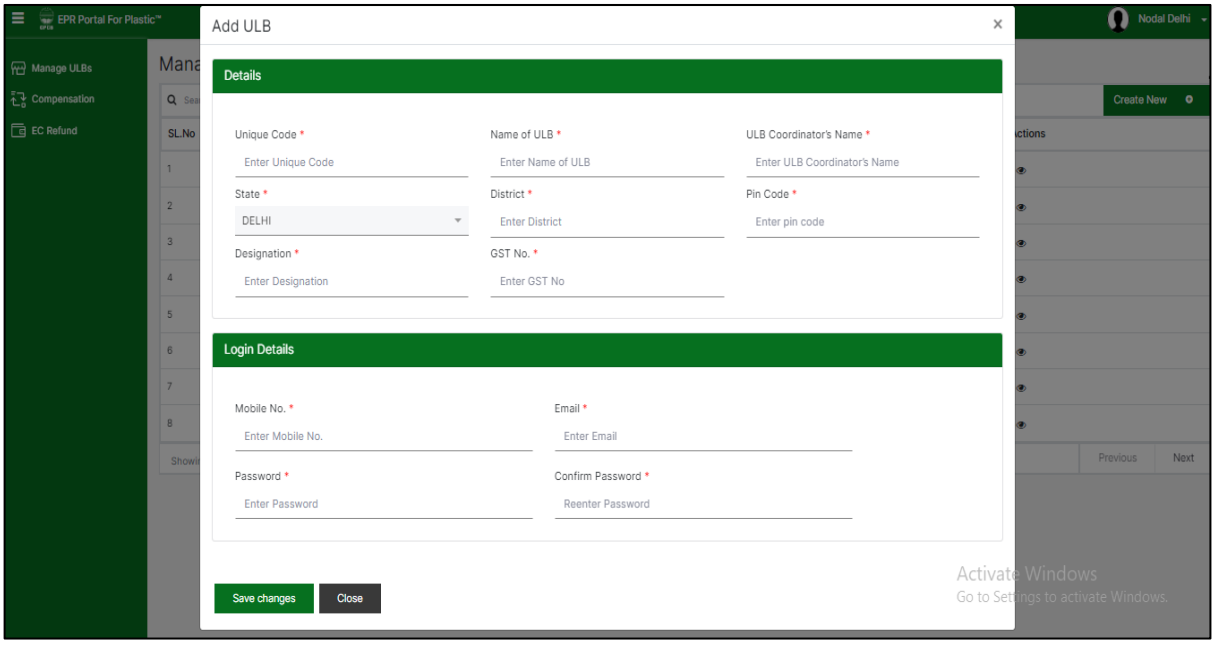
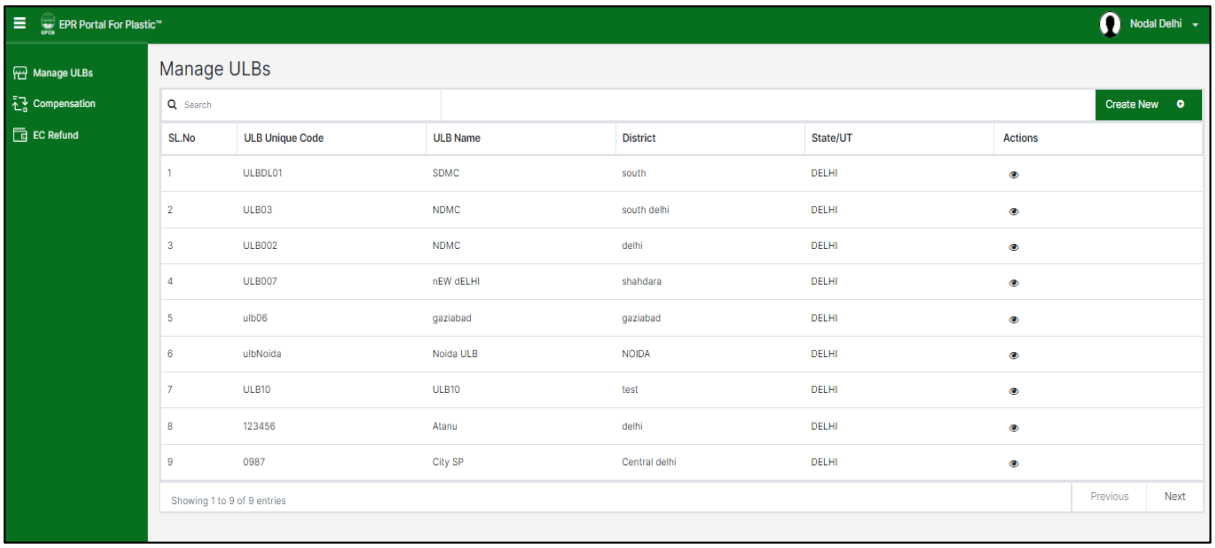


Figure 4.4 : List of ULBs created by State Nodal Officer



4.3 ULB Login & Dashboard

The Local bodies can login using the login credentials created by State Nodal Officer **(Figure 4.5)**. The ULB Dashboard shall have the Wallet, Registration status etc **(Figure 4.6)**

Figure 4.5: ULB Login

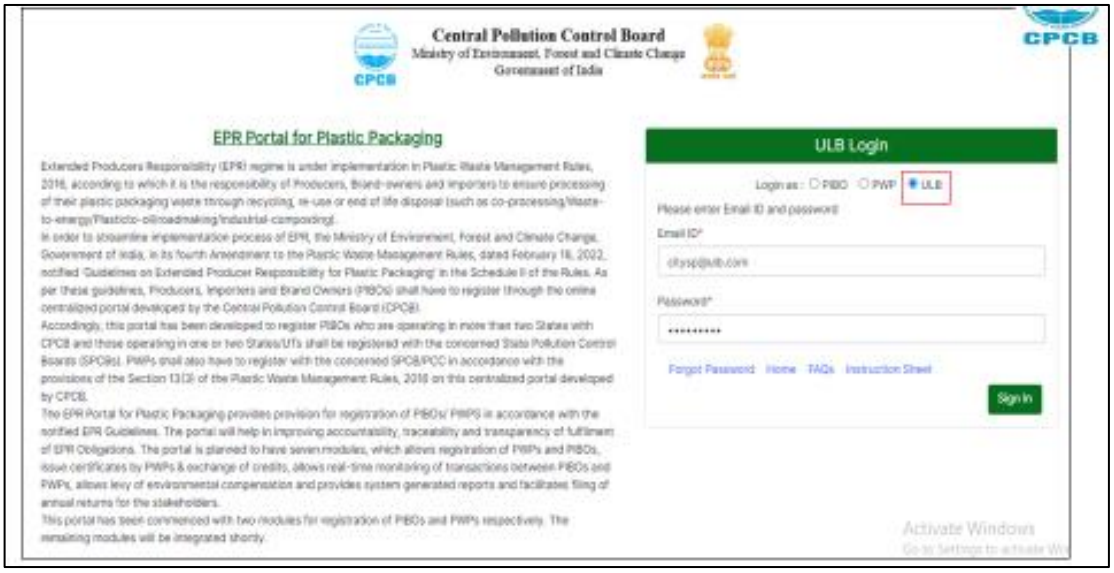
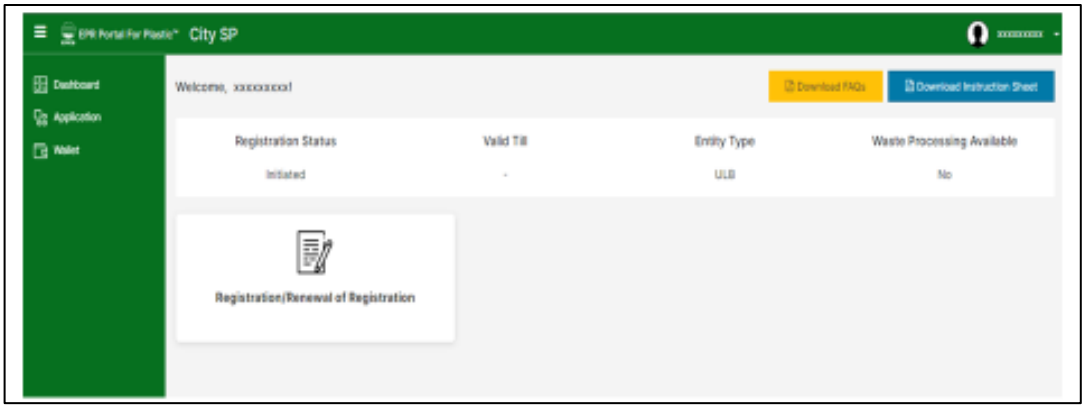


Figure 4.6: ULB Dashboard



4.4 Mechanism 1: EPR Credit exchange with PIBOs/PWPs

The Wallet **(Figure 4.6A)** gives the different category certificates available with the Local Body. The ULB can transfer certificates in this section. PWPs can transfer EPR Certificates to ULB in lieu of services provided by ULB to the PWP. **Figure 4.7** illustrates certificate transfer from PWP and **Figure 4.8** highlights the corresponding increase in the EPR certificate in the specified category. ULB can transfer the EPR Certificates to PIBOs **(Figure 4.9)** and there is a corresponding decrease in the EPR Certificate in the specified category which has been highlighted in **Figure4.10**. For details of certificate transfer, Chapter 3 on Certificate generation and transfer may please be referred to. It may be noted that PIBOs can trade certificates between April and June every year, ULBs can trade certificates throughout whole year. Certificate

generation procedure shall be the same as PWP and Chapter 3 may be referred to for further details. ‘

Figure 4.6A ULB Wallet

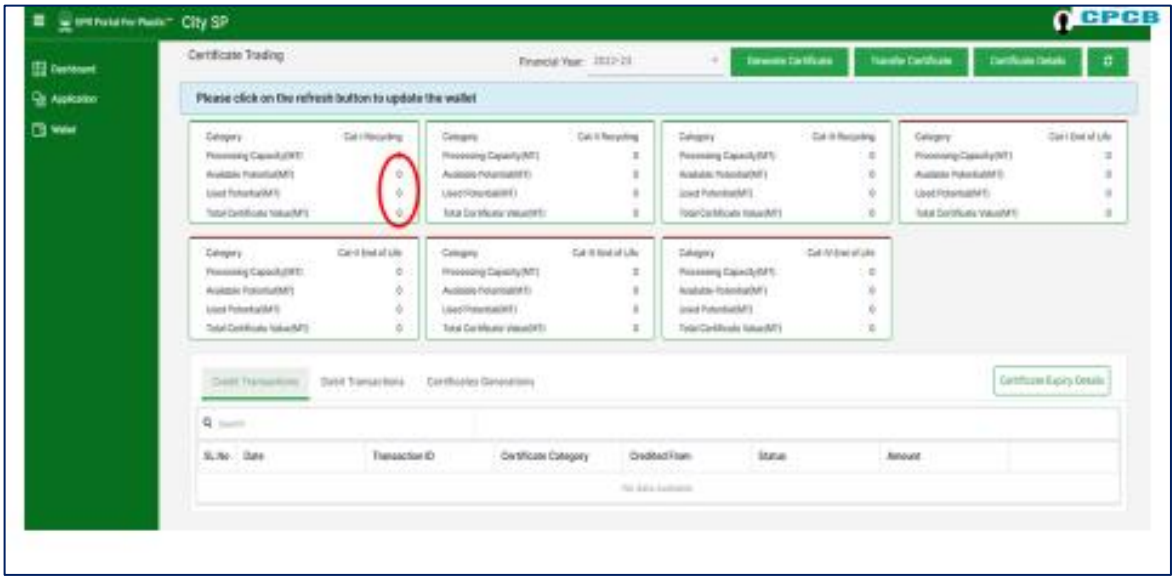


Figure 4.7: PWP credit transfer to ULB

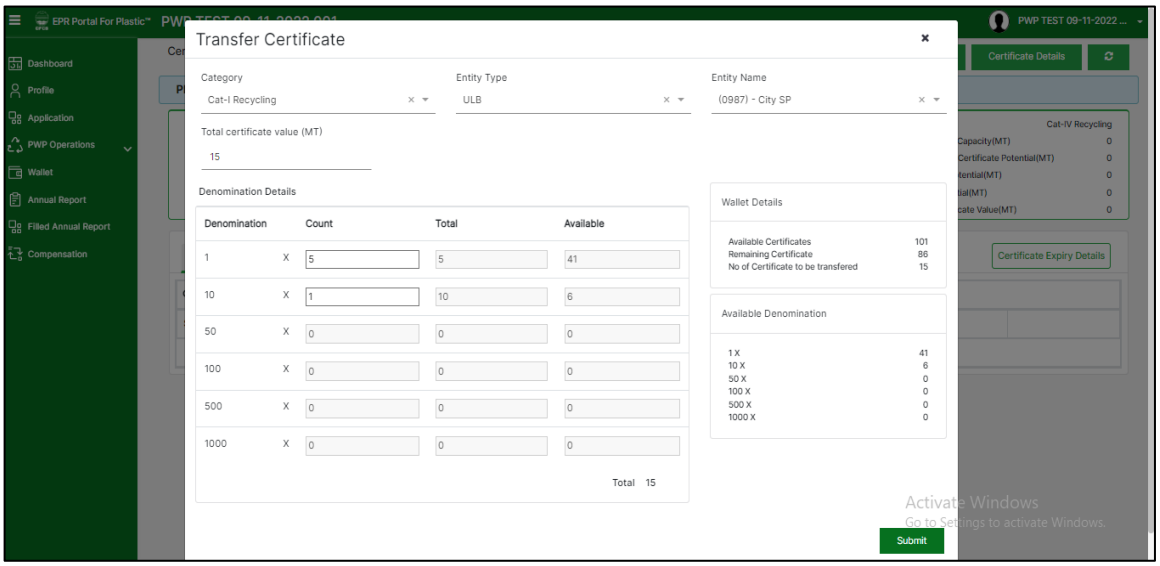


Figure 4.8: ULB Wallet (After Transfer)

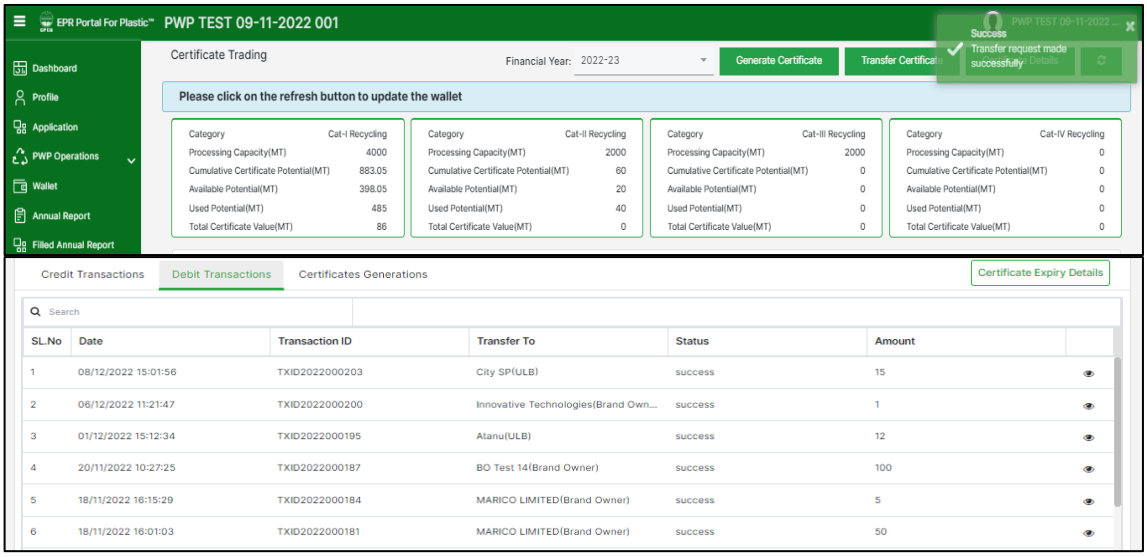


Figure 4.9: Transfer of Certificates to PIBOs

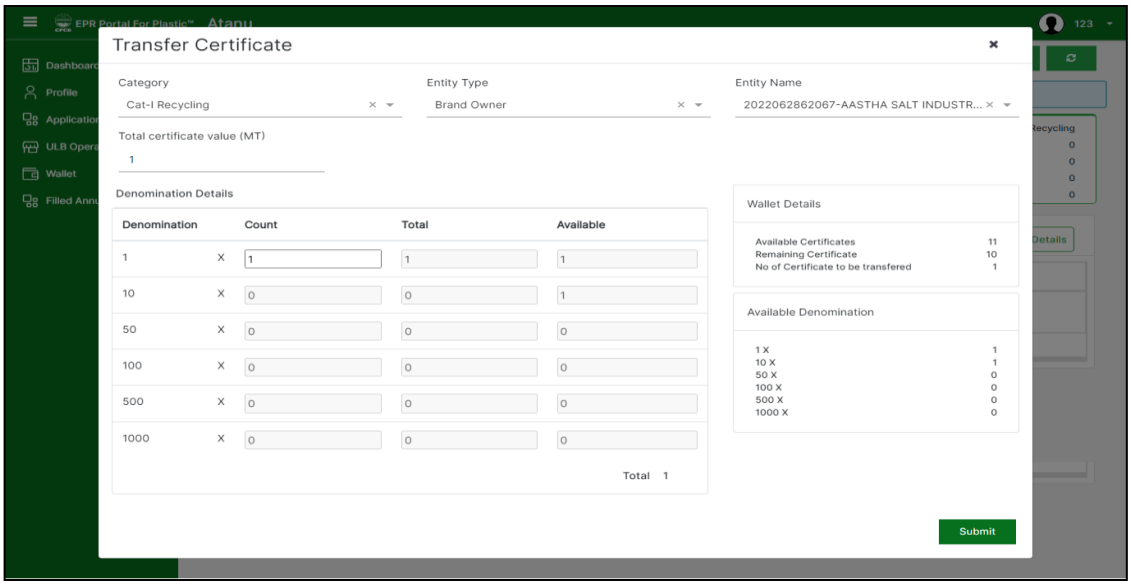
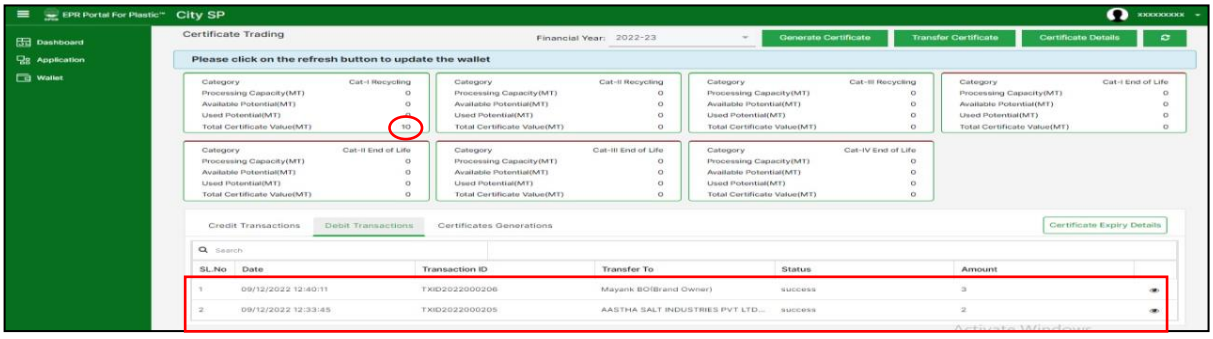


Figure 4.10: ULB Wallet (After transfer to PIBO) (decrease in EPR Credits)



4.5 Mechanism 2: Registration as PWP

Application filing can be initiated by ULB by clicking on Application. (**Figure 4.11**) Requisite information including Unique code etc.has to be provided. Authorized person PAN & Aadhar details are not to be provided in case of ULB registration as PWP. Remaining details are the same as PWP (**Figure 4.12-4.13**) Details in Chapter 2 on Registration of PWP may be referred to, Certificate generation function shall be activated after completion of Physical Verification by concerned State Boards (**Figure 4.14**).

Figure 4.11: Initiating Filing of Application

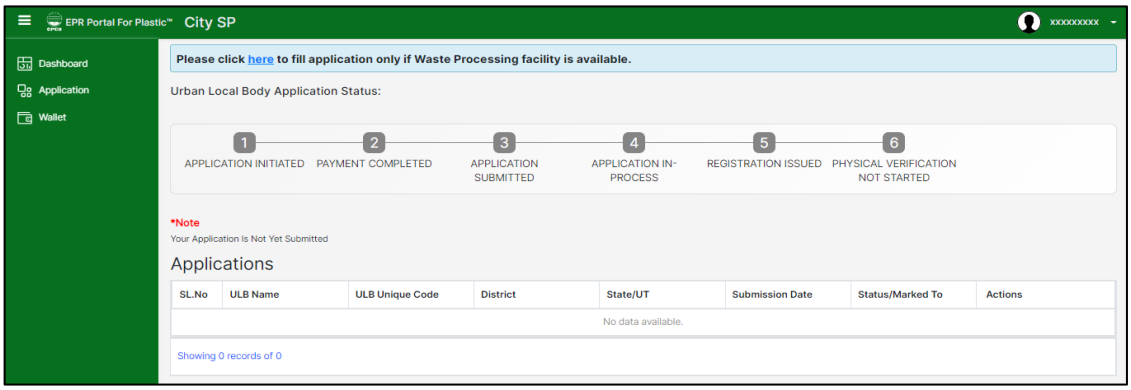


Figure 4.12 : Filing of Application as PWP (Part I)

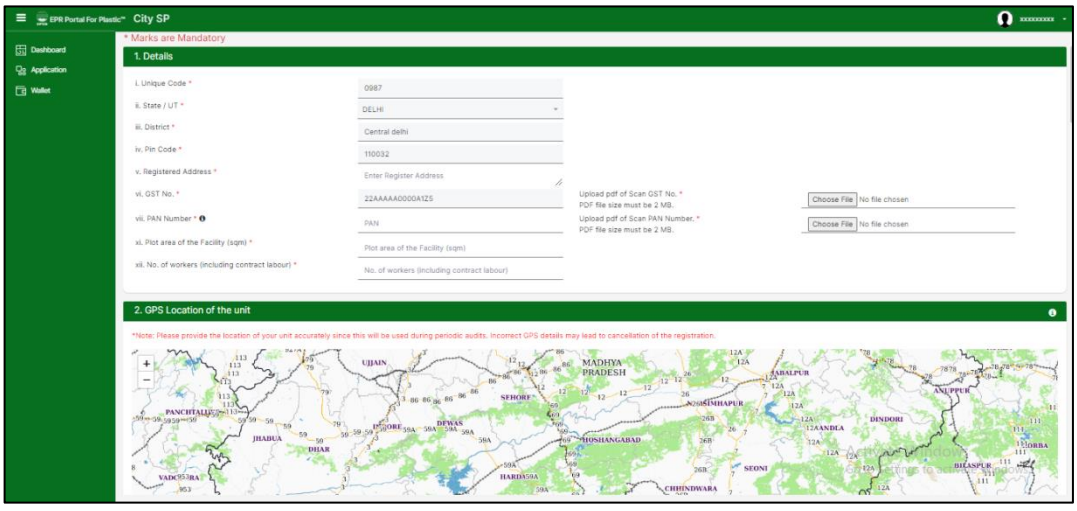


Figure 4.13: Filing of Application as PWP (Part II)

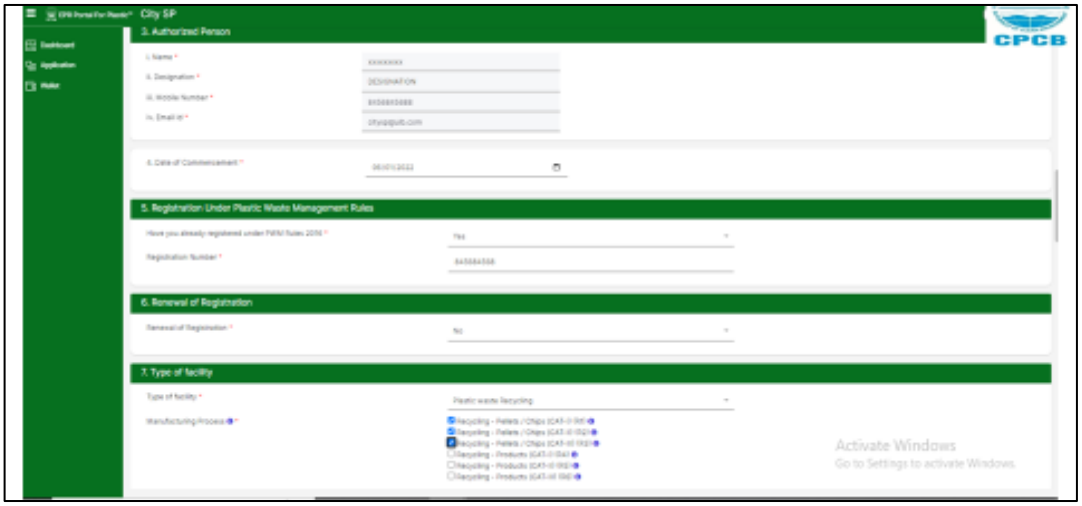
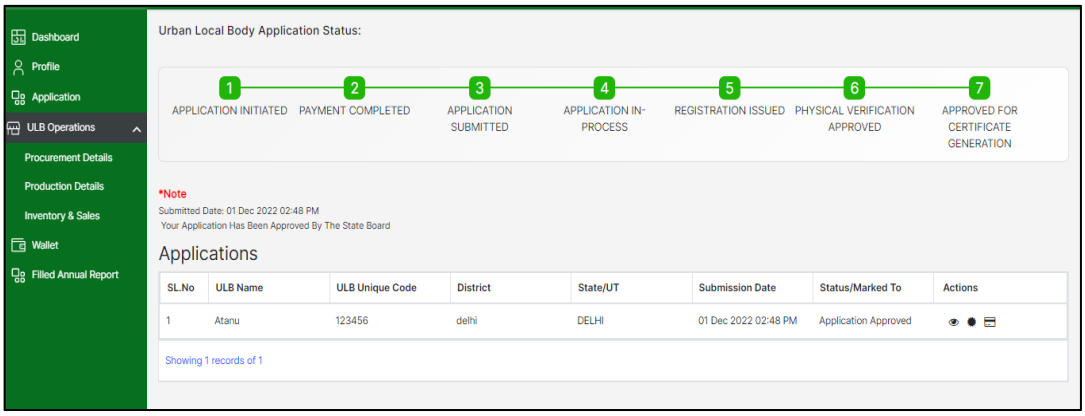


Figure 4.14: Certificate Generation after Physical Verification



Chapter 5: PIBO Operations, Credit Exchange & Annual Report (PIBO)

5.0 Background

This section details the operations which are to be carried out by PIBOs post-registration on the Centralized EPR portal on Plastic Packaging. The PIBO's operations can broadly be divided into the following categories:

a. Recording Procurement & Sales Transactions
b. Transfer of EPR Certificates & Wallet
c. Certificate Generation
d. Annual Filings
e. Credit Exchange & Consolidated Report

This document details the features of each of the above categories

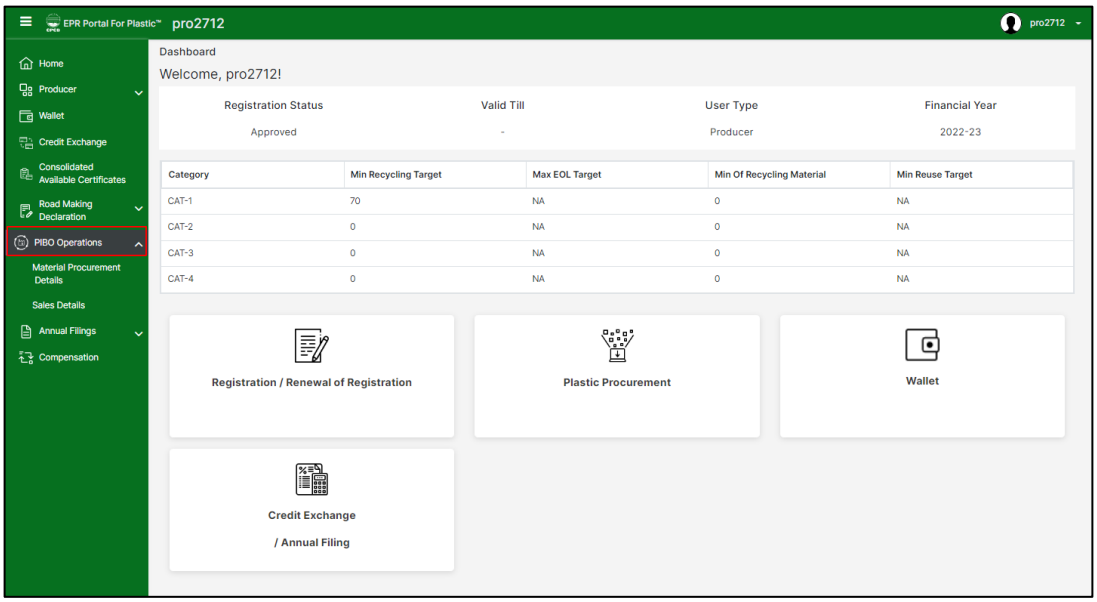
5.1 Recording Procurement & Sales Operations

The Producers & Importers are required to enter the Procurement & Sales transactions for raw material for producing plastic packaging or plastic packaging for the current financial year. The Brand-owners are required to enter only the Procurement details of plastic packaging.

The following steps are to be followed for addition of Procurement Details:

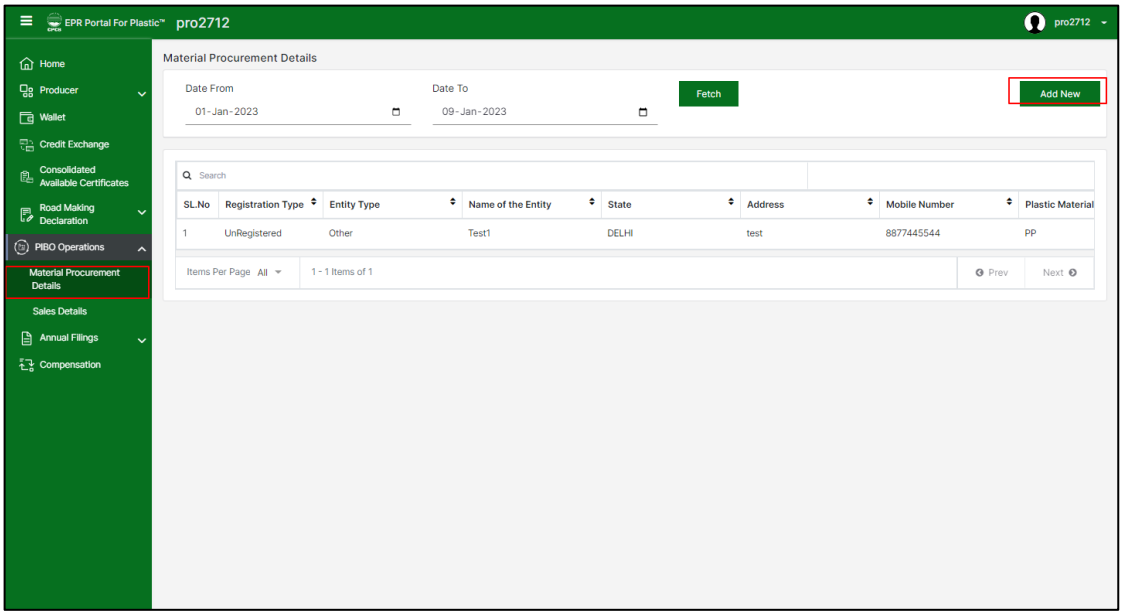
Step 1: The PIBOs can make entries in this section by clicking on "PIBO Operations/Material Procurement Details" on their dashboard **(Figure 5.1).**

Figure 5.1: PIBOs Dashboard



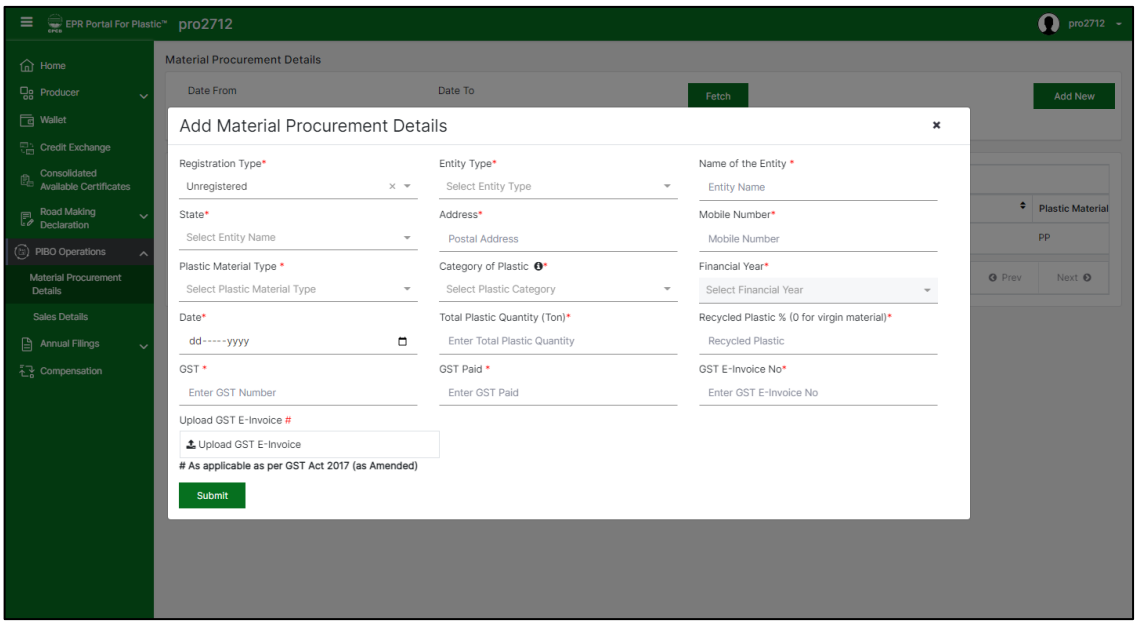
Step 2: Each Procurement details of each transaction by clicking on "Add New" **(Figure 5.2).**

Figure 5.2: Materials procurement details



Step 3: The following details have to be entered for each procurement transaction **(Figure 5.3).**

Figure 5.3: Procurement transaction details



(a) **Registration type** :"Registered/Unregistered" of seller of plastic material has to be selected from the dropdown menu

(b) **Entity type:** "PWP/Producer/Importer/ Brand Owner/Manufacturer/ Others" of seller has to be selected from the drop down menu (Brand Owner has to be included in Registered entity)

(c) **Contact details**: Name, Address, State & Mobile no. of the seller has to be keyed in. Importers have to key in the Country of Import instead of State.

(d) **Plastic Material Type**: Type of plastic material procured "HDPE/ PET/PP/PS/LDPE/MLP/Others" has to be selected from the drop down menu. In case "Others" has been selected, then Plastic Material Type has to provided.

(e) **Category of Plastic**: "Cat I/Cat II/Cat III/Cat IV" of the plastic material procured to be selected from the drop down menu. If producers are procuring raw material which is being used for making plastic packaging – Cat I /Cat II/Cat III/ IV – then the same is to be selected in this section

(f) **Financial Year**: This section shall be frozen as Procurement details have to be provided for the current financial year

(g) **Date**: Date of Procurement to be provided

(h) Qty of plastic: Quantity of plastic material procured to be indicated in Tonnes.

(i) Recycled Plastic %: Percentage of recycled plastic, if any, in the plastic material procured has to be provided

(j) GST: GST No. of the Seller has to be keyed in

(k) GST Paid : Amount of GST paid to the seller by the register PIBO has to be keyed in

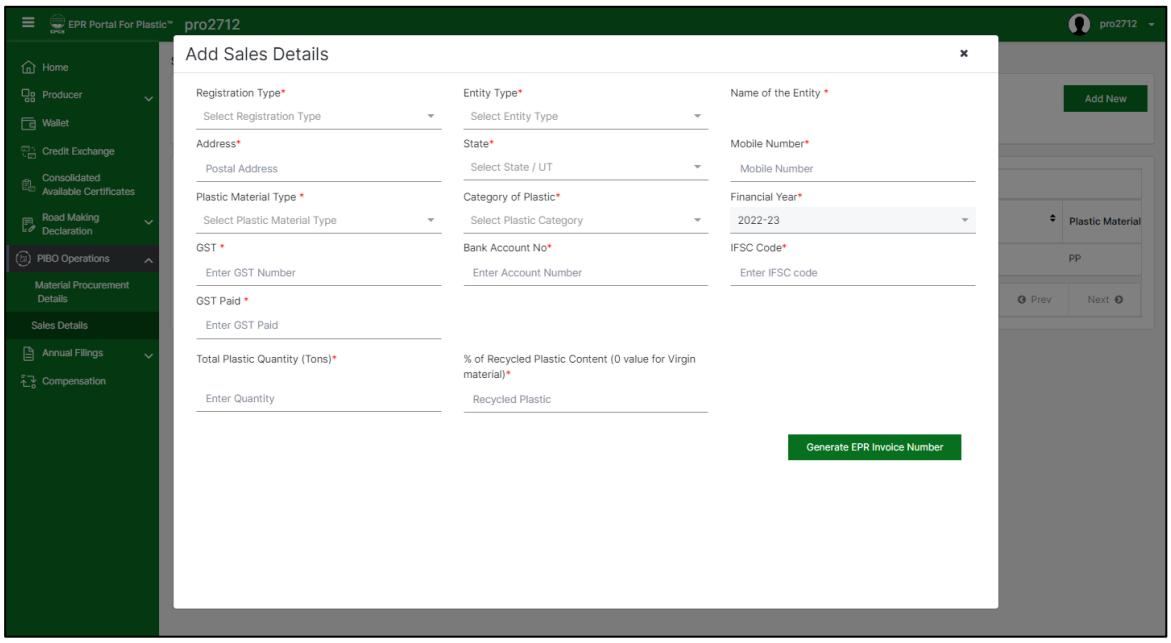
(l) Invoice no. : It has to be keyed in by the registered PIBO

(m) Upload GST e-invoice: E-invoice of the Procurement transaction has to be submitted

The Procurement transaction details can be submitted by clicking on "Submit**"**

Step 4: The following details have to be entered for each sales transaction **(Figure 5.4).**

Figure 5.4: Add sales details



(a) Registration type :"Registered/Unregistered" of consumer of plastic material has to be selected from the dropdown menu

(b) Entity type: "Producer/Importer/ Brand Owner" of consumer has to be selected from the drop down menu

(c) Contact details: Name, Address, State & Mobile no. of the consumer has to be keyed in. In case of sales to Registered entity- Address, State & Mobile no of the Registered entity shall be autofilled

(d) Plastic Material Type: Type of plastic material sold "HDPE/ PET/PP/PS/LDPE/MLP/PLA/PBAT/Others" has to be selected from the drop down menu.

(e) Category of Plastic : "Cat I/Cat II/Cat III/Cat IV " of the plastic material sold to be selected from the drop down menu

(f) Financial Year: This section shall be frozen as Sales details have to be provided for the current financial year

(g) Date: Date of Sales has to be keyed in

(h) Qty of plastic : Quantity of plastic material sold to be indicated in Tonnes

(i) Recycled Plastic %: Percentage of recycled plastic, if any, in the plastic material sold has to be keyed in

(j) GST: GST No. of the Registered PIBO has to be keyed in

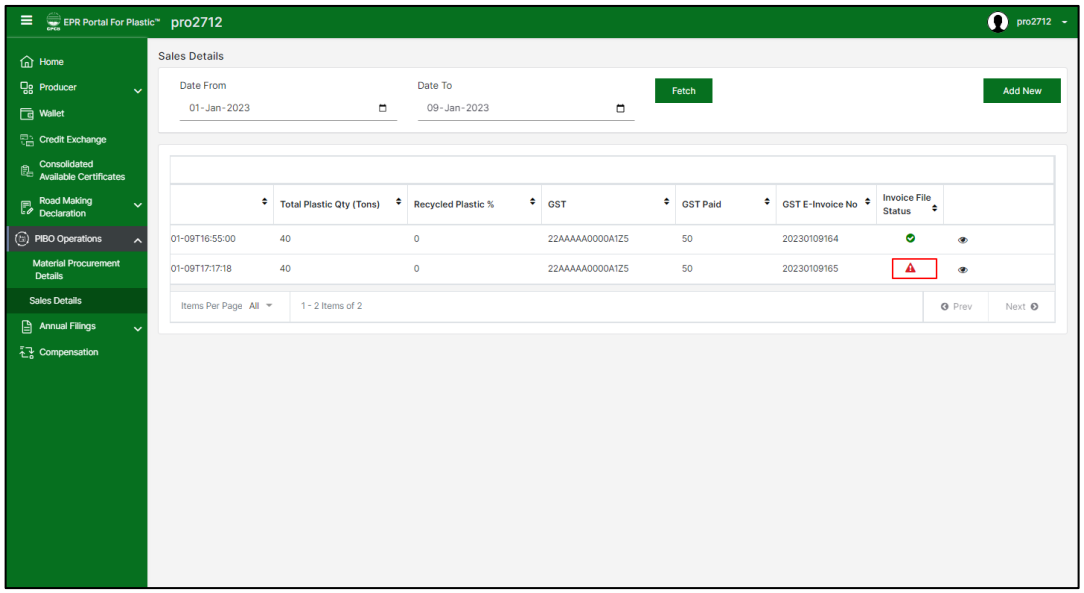
(k) GST Paid : Amount of GST paid to the register PIBO has to be keyed in

(l) Bank Account No. / IFSC code. of the seller (in this case the registered PIBO) has to be keyed in by the registered PIBO

(m) Generate EPR invoice no. : Click on "**Generate EPR invoice no"** after providing the above details

(n) Uploading GST e-invoice: The above details including the EPR Invoice no., plastic packaging quantity and the Percentage of recycled plastic have to be included in the GST e-invoice. The GST e-invoice has to be uploaded by clicking on the "Red triangle" in the last column of the "Sales Details" table. The color of the triangle shall turn green upon uploading of the GST e-invoice **(Figure 5.5).**

Figure 5.5: GST invoice details



Step 5: Viewing Procurement & Sales Details

Complete Procurement & Sales Details, including those for previous years, can be seen in the table displayed in **Figure 5.6** & **Figure 5.7** respectively.

Figure 5.6: Material Procurement details of PIBOs operation

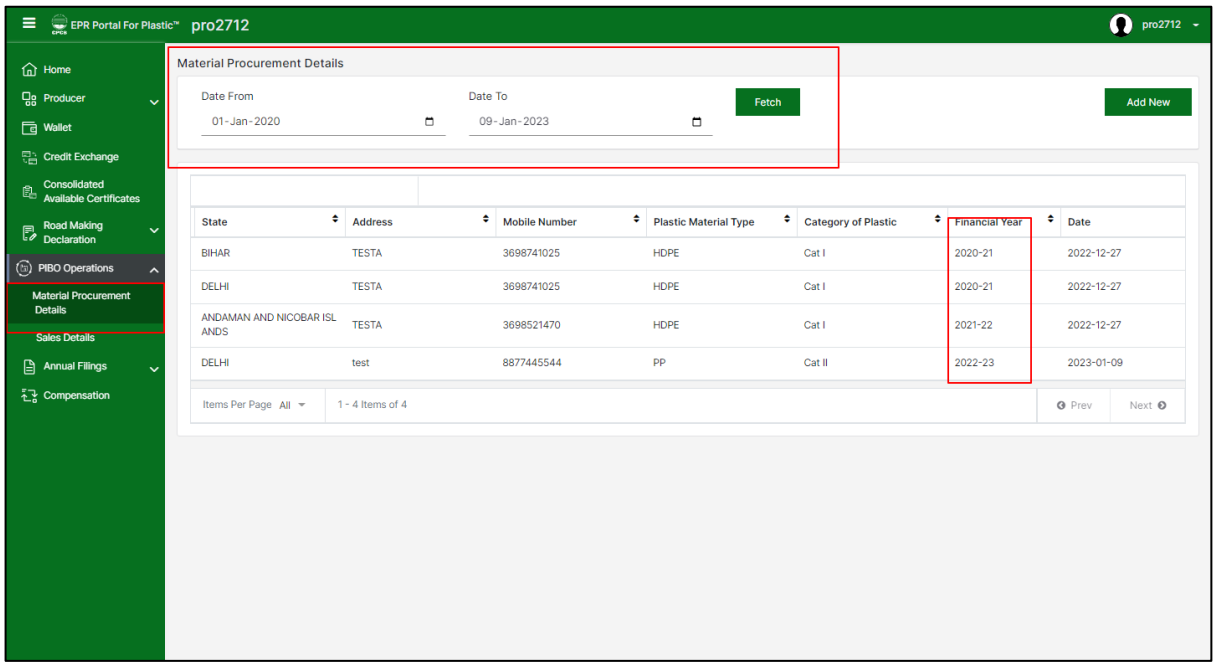
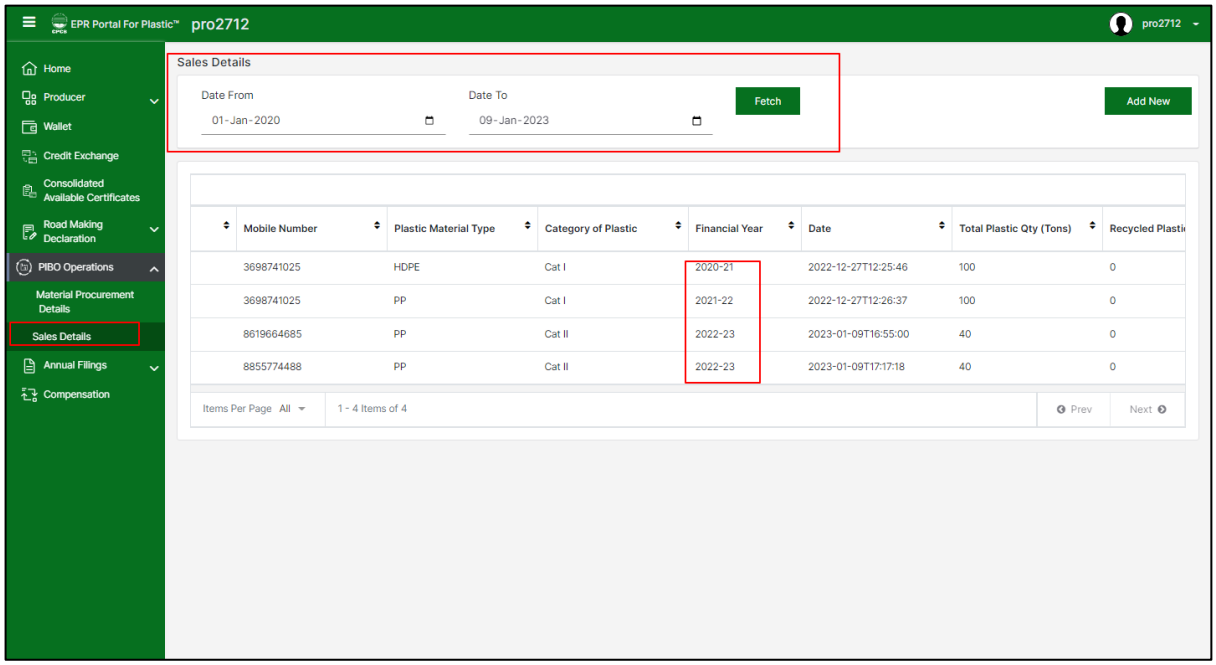


Figure 5.7: Sales Details of PIBOs operation



Procurement & Sales details for a particular period can be filtered by keying in “From” & “To” date and clicking on “Fetch” on

The following points are to be noted:

a) Sales/ Procurement transaction details have to be provided only for the current financial year

b) Only details related to plastic packaging/ plastic raw material(for producers) used for plastic packaging have to be provided

c) A maximum of four entries are permitted for each invoice

d) Details have to be keyed in on a monthly basis and have to be completed by last day of each month. For the year 2022-23. Invoice uploading can be completed till March 31, 2023.

e) Recycled plastic percentage details are not to be provided by the importers

f) For procurement of plastic material by Registered PIBOs from Registered entities (PWP, Producers, Importers) the Procurement details shall be auto filled.

g) GST e-invoice has to be uploaded for all transactions by all PIBOs and EPR Invoice no., plastic packaging quantity and the Percentage of recycled plastic have to be included in the GST e-invoice.

5.2 Generation & Transfer of Certificates

5.2.1 Types of Certificates

The different category of Certificates which can be procured from PWPs include the following:

(i) Cat I (Recycling)

(ii) Cat II (Recycling)

(iii) Cat III (Recycling)

(iv) Cat I (End of Life(EoL))

(v) Cat II (End of Life)

(vi) Cat III (End of Life)

(vii) Cat IV (EoL)

(viii) Cat I (Use of recycled plastic (UReP)

(ix) Cat II URep

(x) Cat III URep

(xi) Cat I Reuse (0.9 - 4.9 L)

(xii) Cat II Reuse (> 4.9 L)

In additions, PIBOs can generate EoL certificates (Cat I/II/Cat III) if they have provided plastic waste for Road construction based on self declaration. Different categories of Plastic Waste Processors/PIBO registered on Centralized EPR

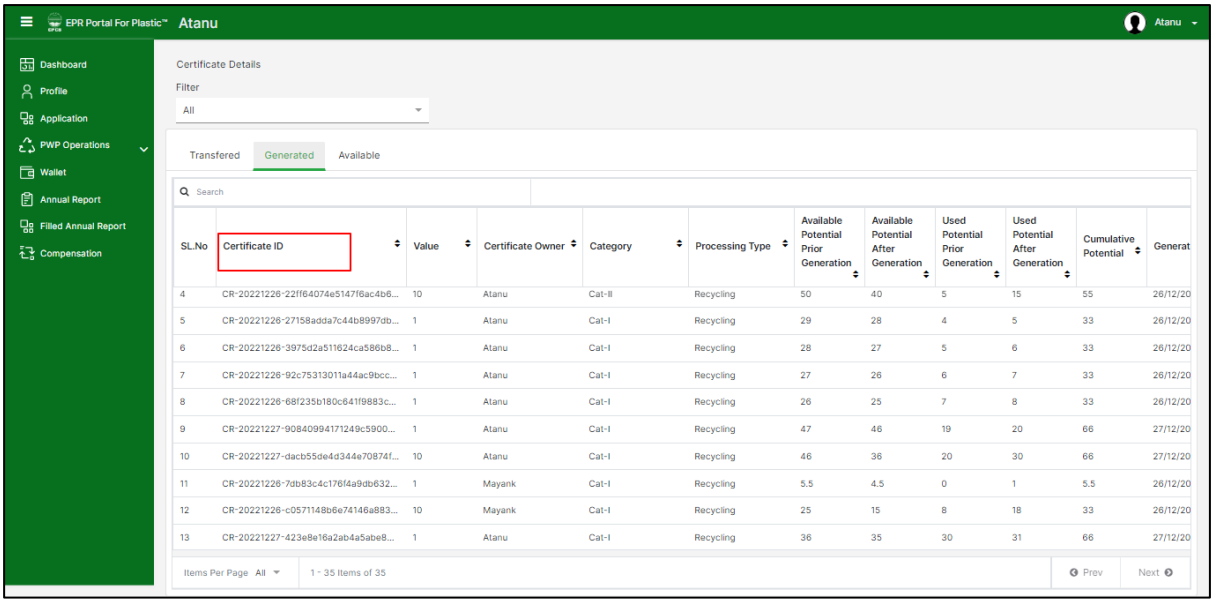
Portal and the type of Certificates which they can generate is delineated in Table 1.0

TABLE 1.0 : PWP CLASS & TYPE OF EPR CERTIFICATES GENERATED		
Sl. No	Class	Type of EPR Certificate
1	PWP (Recycler)	Recycling (Cat I, II, III)
2	Industrial Composting	Composting (Cat IV)
2	PWP (Cement Co-processor)	EoL (Cat I, II,III, IV)
3	PWP (Waste to Energy)	EoL (Cat I, II, III, IV)
4	PWP (Waste to Oil)	EoL (Cat I, II & III)
5	Producer	UReP (Cat I, II & III), EoL(Road making) (Cat I, II & III)
6	Brandowner	UReP (Cat I/II/III) and Reuse (Cat I (>4.9 L and 0.9- 4.9 L) ; EoL(Road making) (Cat I, II & III)
7	Importer	EoL(Road making) (Cat I, II & III)

5.2.2 Generation of Certificates (PWP)

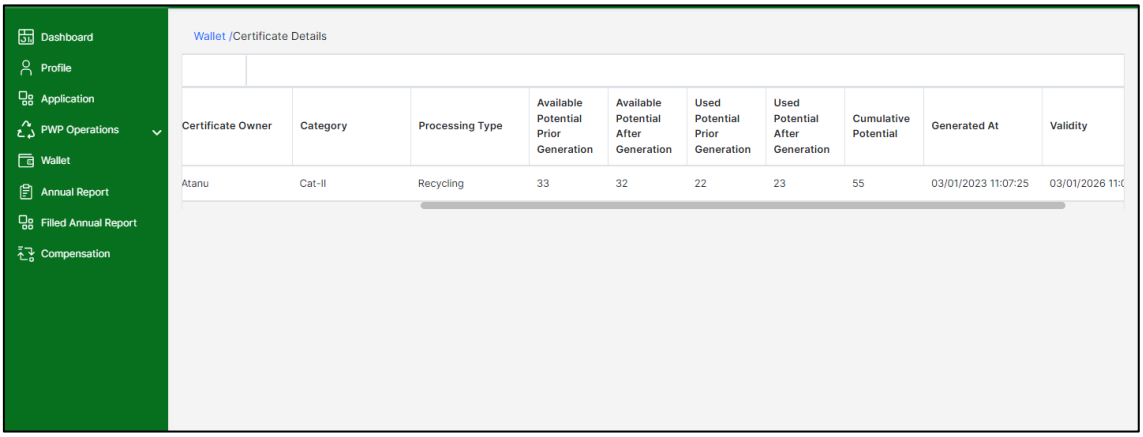
- The certificates listed at Sl. No 1-5 in Table 1.0 shall be generated by the PWPs on the EPR Portal.
- Each certificate shall have specific Certificate no. generated from the Portal and specific attributes associated with its generation **(Figure 5.8)**

Figure 5.8: Certificate Details



- Specific attributes associated with each Certificate shall include the category of certificate, PWP class, Certificate denomination (1T, 10 T, 50 T, 100 T, 500 T.). Source of generation as well as transfer details for each certificate can also be viewed in the Certificate details **(Figure 5.8A)**

Figure 5.8A: Certificate details section



5.2.3 Transfer of certificates from PWP to PIBOs

- The details of EPR Certificates generated by PWPs shall be displayed on the EPR Portal **(Figure 5.9 & 5.9A)**

Figure 5.9: Certificates viewing section on the National Dashboard

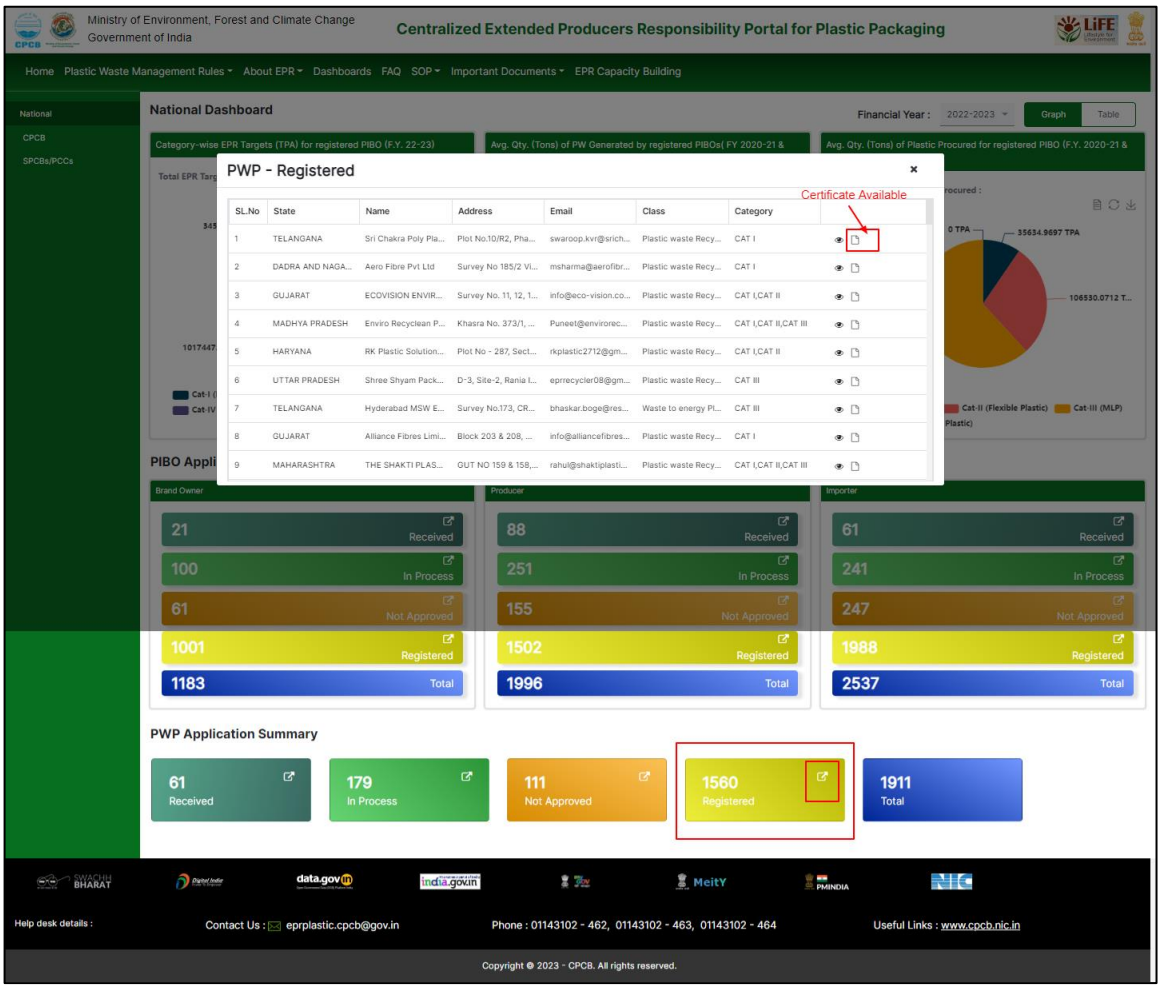
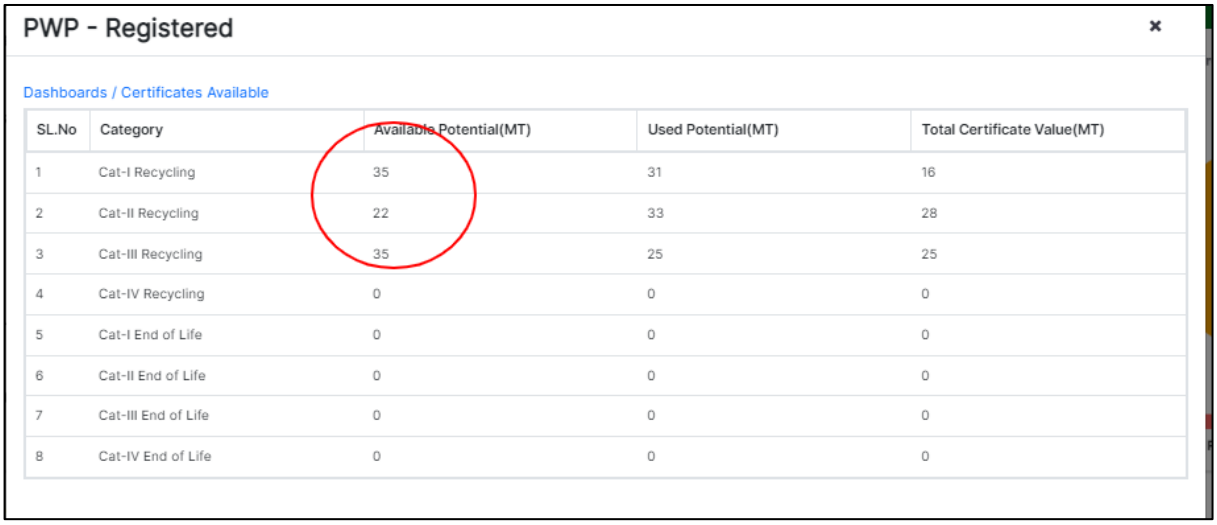


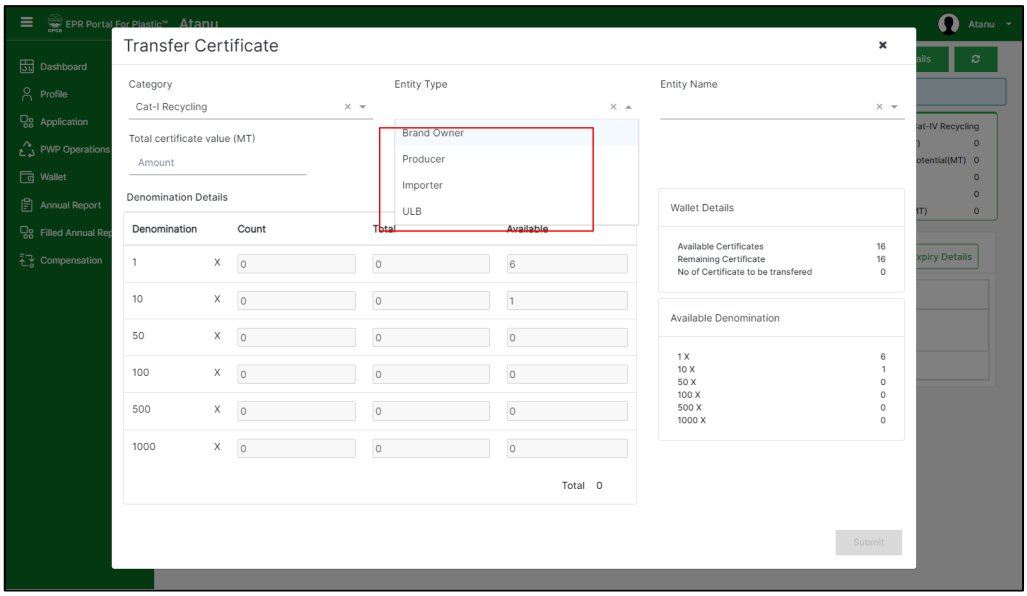
Figure 5.9A: Detailed view of PWP generated certificate



SL.No	Category	Available Potential(MT)	Used Potential(MT)	Total Certificate Value(MT)
1	Cat-I Recycling	35	31	16
2	Cat-II Recycling	22	33	28
3	Cat-III Recycling	35	25	25
4	Cat-IV Recycling	0	0	0
5	Cat-I End of Life	0	0	0
6	Cat-II End of Life	0	0	0
7	Cat-III End of Life	0	0	0
8	Cat-IV End of Life	0	0	0

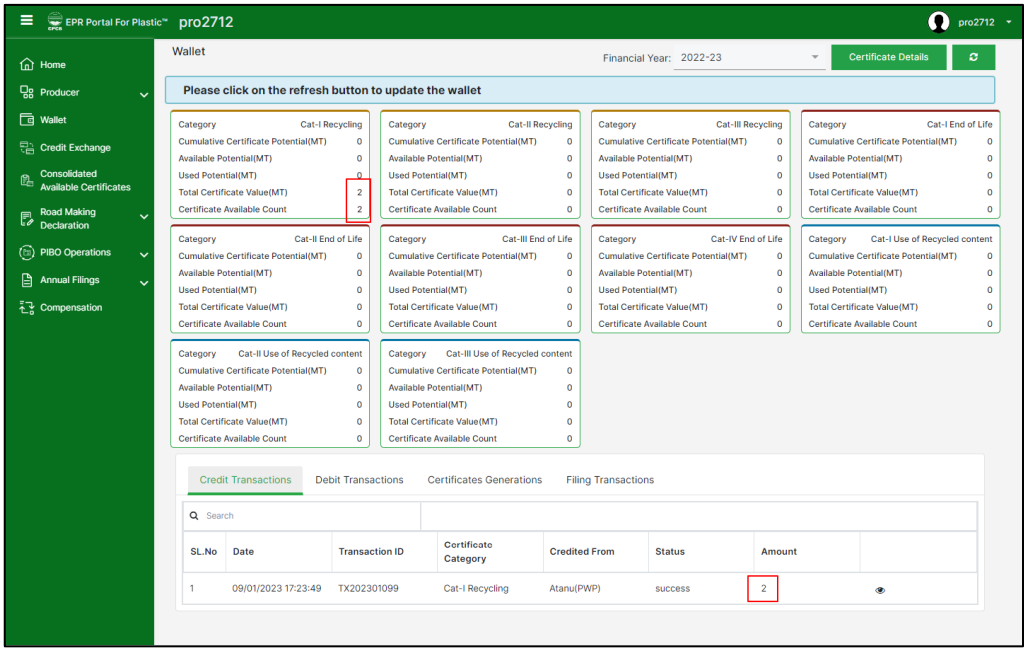
- The concerned PWPs may be contacted by the PIBOs for transfer of certificate of desired category and denomination required as per the assigned EPR target.
- The certificates can be transferred online by PWPs **(Figure 5.10)** to PIBOs

Figure 5.10: Certificates transfer section of PWPs to PIBOs



- The transferred certificates of certificates of different categories shall be reflected in the PIBO wallet **(Figure 5.11).** Details of the same shall have been reflected in the subsequent Sections.

Figure 5.11: Wallet of PIBOs



5.2.4 Certificates generated by PIBOs

The following certificates can be generated by PIBOs:

(i) Self-declaration (Road making)

(ii) Use of recycled plastic (By producer /brand-owners)

(iii) Reuse of Rigid plastic (By Cat I Brand-owners)

Certificate listed at (ii) & (iii) shall be generated after the financial year closing on March 31. They shall be discussed in Section 5.8**.** Procedure for generating EPR Certificate based on Self declaration (Road making) is discussed in this section.

Plastic waste can be used road making in the country. PIBO can provide plastic waste for road making and generate certificate of corresponding category & quantity of plastic. The procedure is divided into two sections

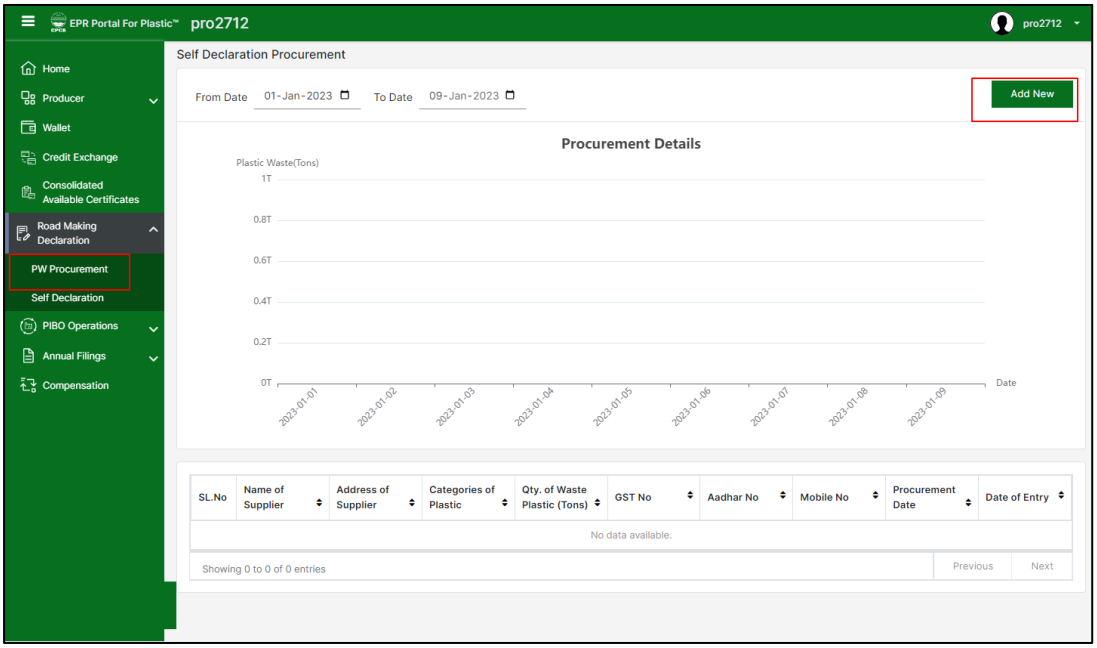
a) Plastic Waste Procurement section

b) Self-declaration

5.2.4.1 Plastic Waste Procurement

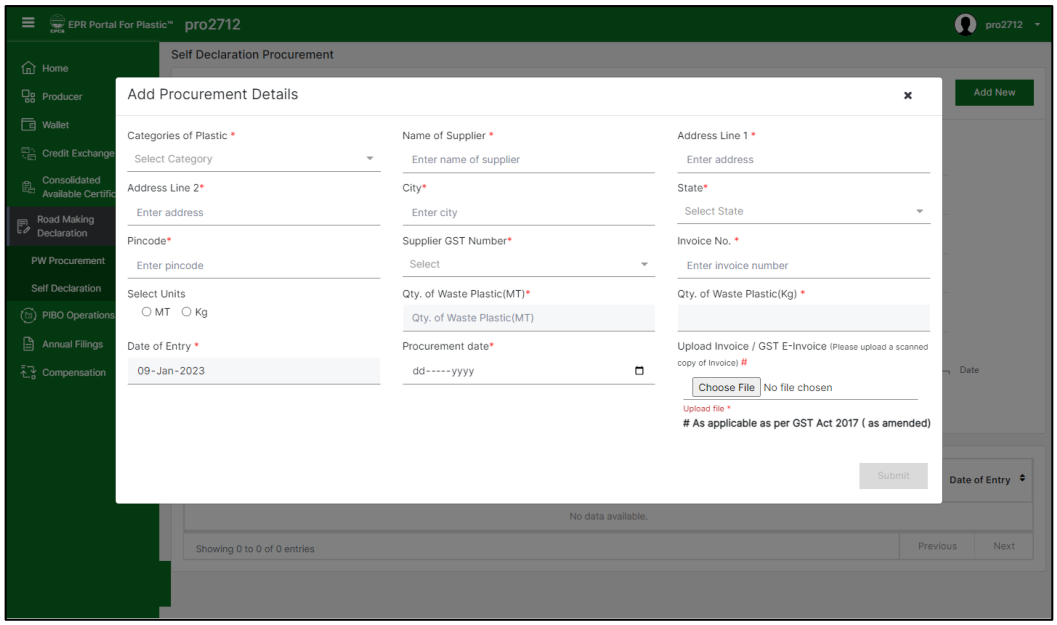
PIBO needs to click on “Road making declaration/PW Procurement” to add details of procurement of plastic waste. PIBO can click on “Ädd New” to add the details of plastic waste procurement transaction **(Figure 5.12)**.

Figure 5.12: Procurement Section of PIBOs for Road Construction



The following details have to be provided in the Procurement Section **(Figure 5.13)**:

Figure 5.13: Add Procurement details for road construction

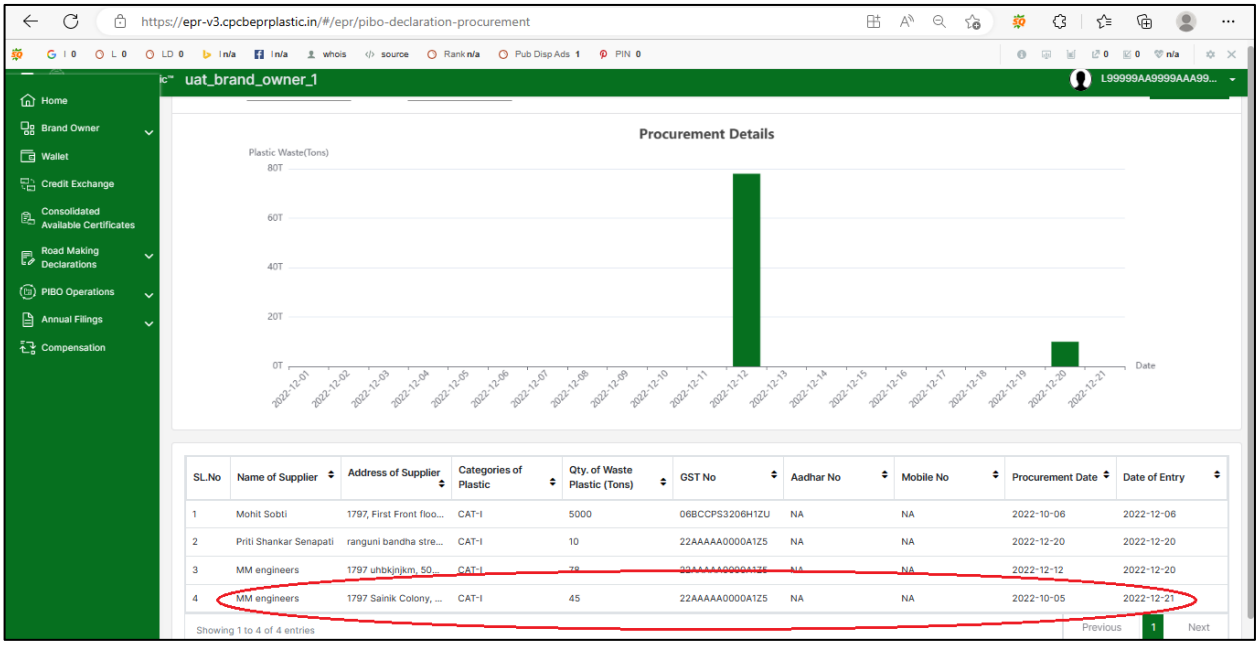


- Category of plastic (CAT I, CAT II & CAT III) to be selected using dropdown menu
- Name of plastic waste supplier
- Address, city, state & pin code of supplier

- Availability of Supplier GST number has to be confirmed by selecting “Yes/No” in the dropdown menu. GST No, if available, has to be provided. Alternatively, mobile no. / Aadhar no. of supplier has to be provided
- Invoice number
- Quantity of waste plastic is to be provide either in Tonnes/ Kg (as applicable)
- Procurement date
- Invoice pdf to be uploaded

Submitted procurement details can be seen in the Road Making PW procurement dashboard **(Figure 5.14)**

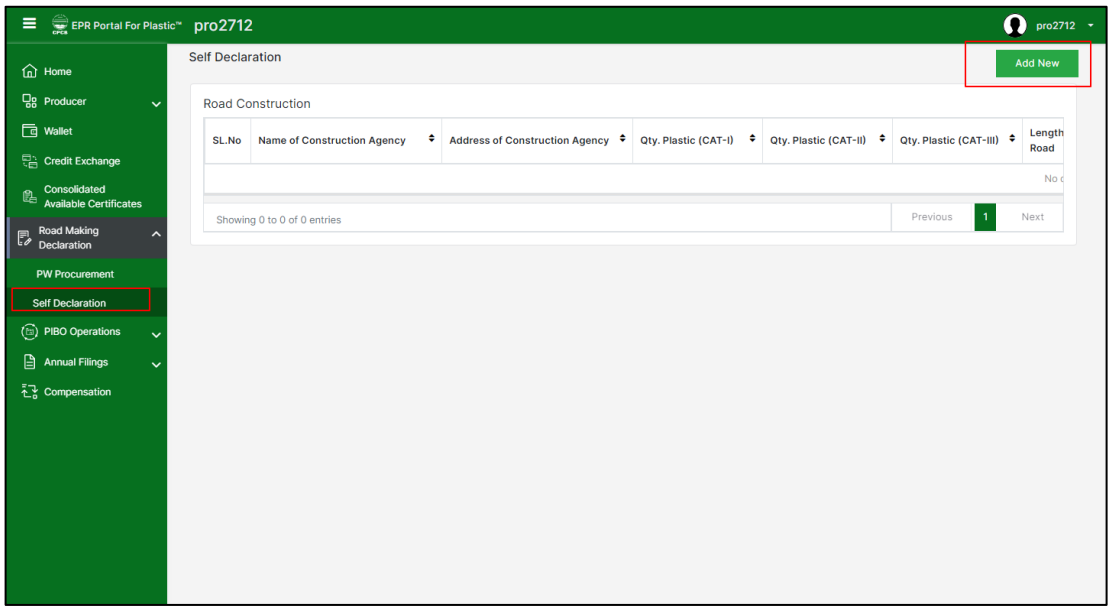
Figure 5.14: Detailed view of procurement section for road construction



5.2.4.2 Self-Declaration:

PIBO can make entries in this section by clicking on “Self declaration” under “Road making declaration “and then on “ Add New**” (Figure 5.15).**

Figure 5.15: Self Declaration section for road construction



The following details have to be provided in the “Self Declaration” Section :

a) **Details of Plastic used**: Quantity of Plastic consumed in each category has to be provided in this section

b) Details of Construction Authority

- Name of Construction Authority
- Contact Address
- Authorised Signatory details (Name/Designation/email/Phone no.)

c) Description of Road Construction

- Length (m)
- Depth (m)
- Width (m)
- Quantity of Bitumen used (T/m3)
- Qty of Aggregate used (T/m3)
- Percentage of Bitumen (p)
- GPS location of Road constructed
- Geotagged Pictures of Road constructed

d) Pdf of Certificate issued by Construction Authority to be uploaded (Format given at Annexure I).

Above details are illustrated in **Figure 5.16-5.18.**

Figure 5.16 : Self declaration section I

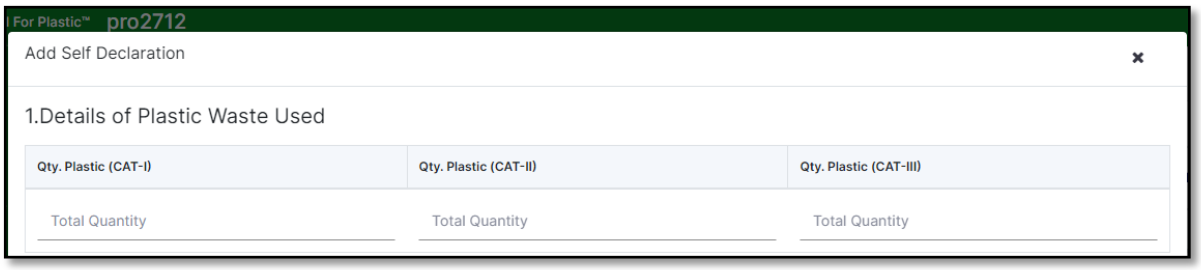


Figure 5.17: Self Declaration section II

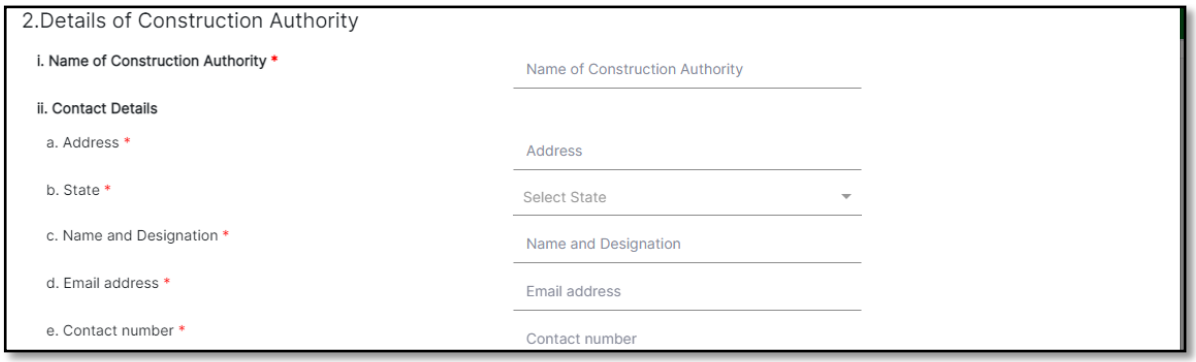
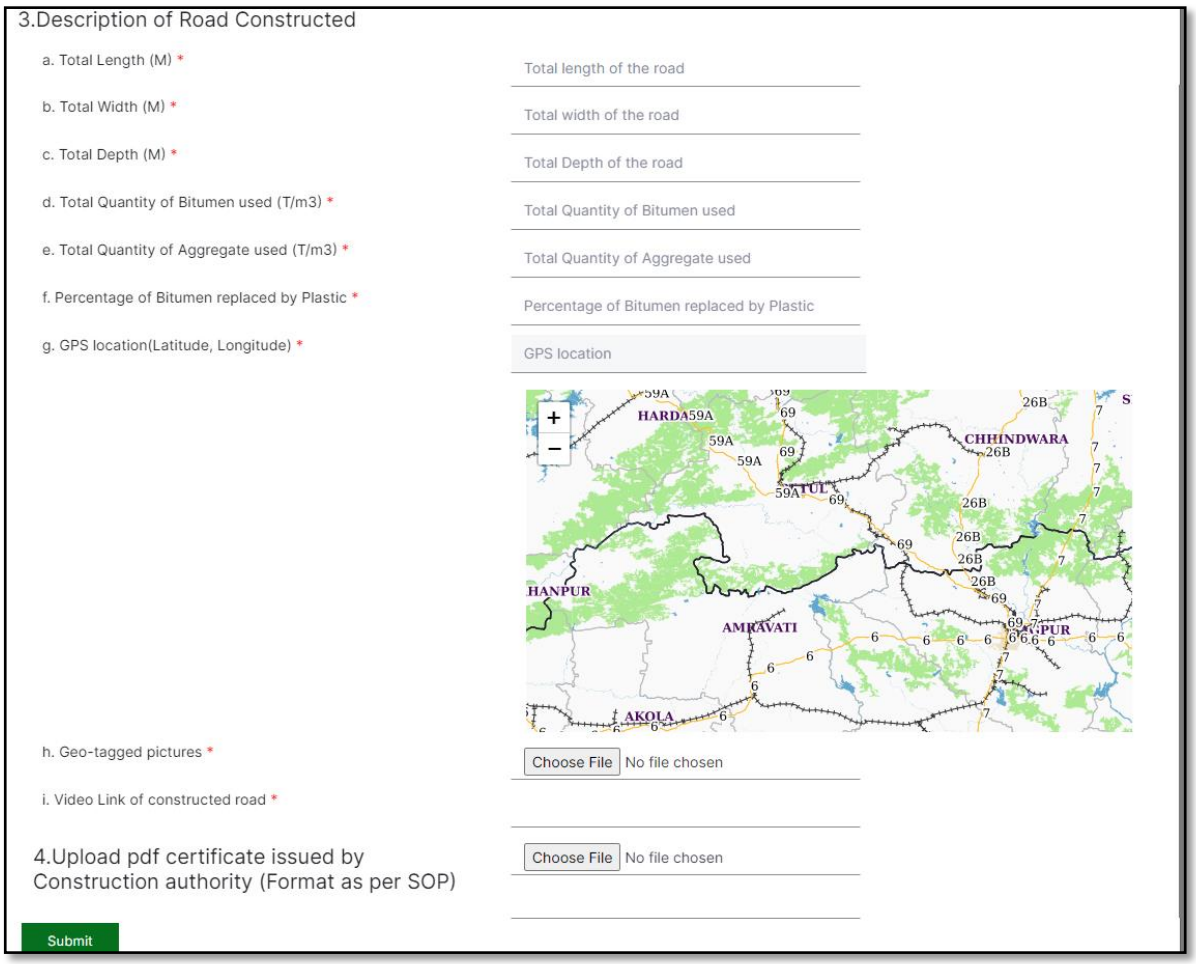
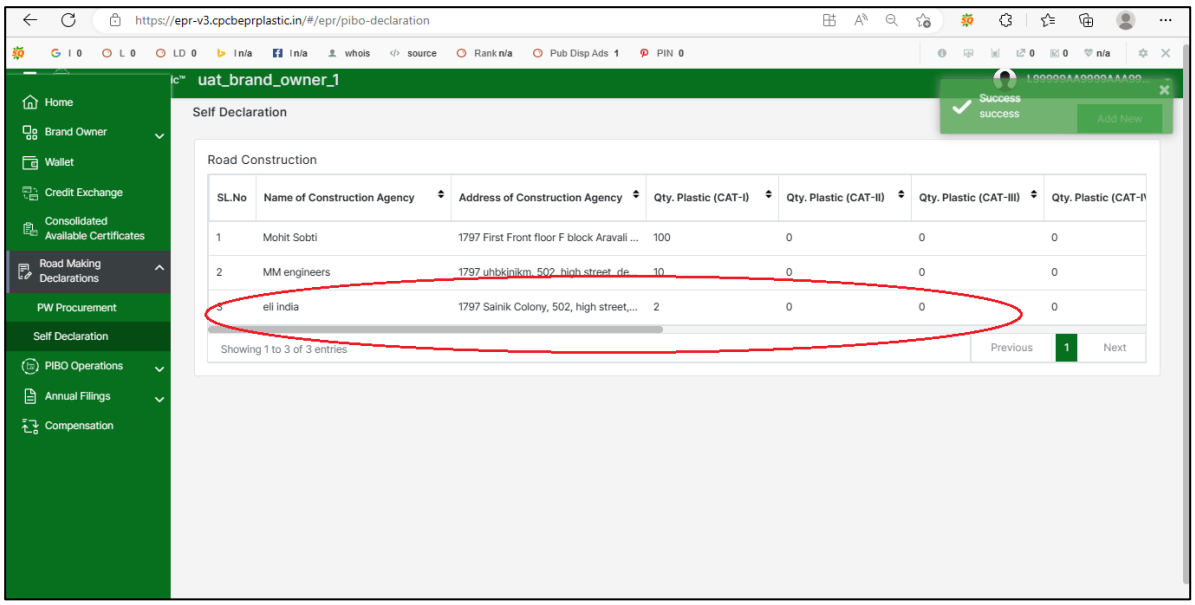


Figure 5.18: Self Declaration section III



After submitting above details, the details can be viewed in Self declaration dashboard as shown in **Figure 5.19.**

Figure 5.19: Dash board of self-declaration section



5.2.4.3Checks & Balance

- Cumulative plastic used in the plastic waste quantity used in the “Self declaration “ section should be more than the cumulative plastic procured in the Plastic waste in the plastic waste procured
- The amount of plastic waste shown to be used should in “Self declaration “should be less than or equal to actual quantity of plastic used in the road

Sigma Cat 1-4 (tons) <= a*b*p/100

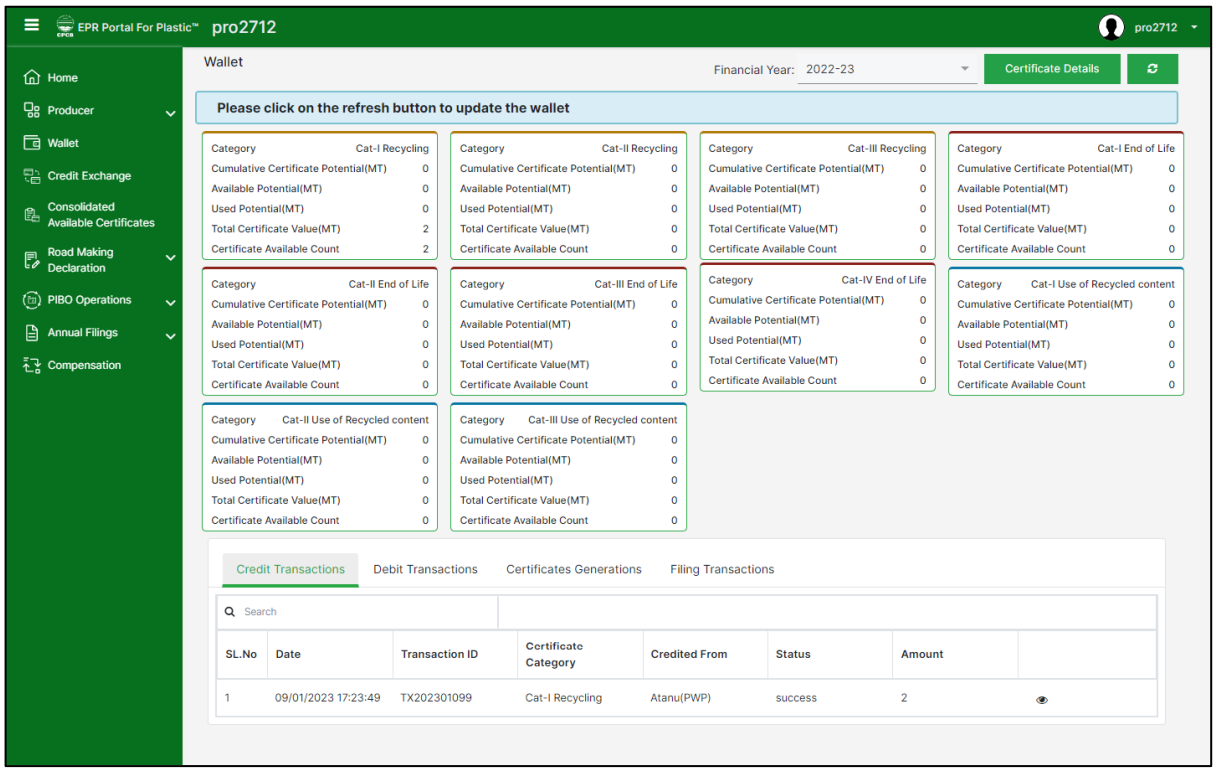
- Percentage of bitumen replaced by plastic <= 8

Note: The quantity of plastic shown to be used in road construction after the above validations shall get reflected as “Available Potential” in the Wallet section in the Wallet Section.

5.3 Wallet

Details of EPR certificates procured from PWP, potential generated due to use of plastic in road making, reuse & use of recycled plastic (discussed in subsequent sections) are provided in the wallet **(Figure 5.20)**

Figure 5.20: Wallet of PIBOs



5.3.1 Available details in Wallet

The following details are available for different category of certificates in the wallet

- Cumulative Potential (for generating certificates)
- Available Potential (for generating certificates)
- Used Potential (for generating certificates)
- Total Certificate Value
- Certificate No (Available Count) .

5.3.2 Wallet operations

The following operations can be carried out in the wallet:

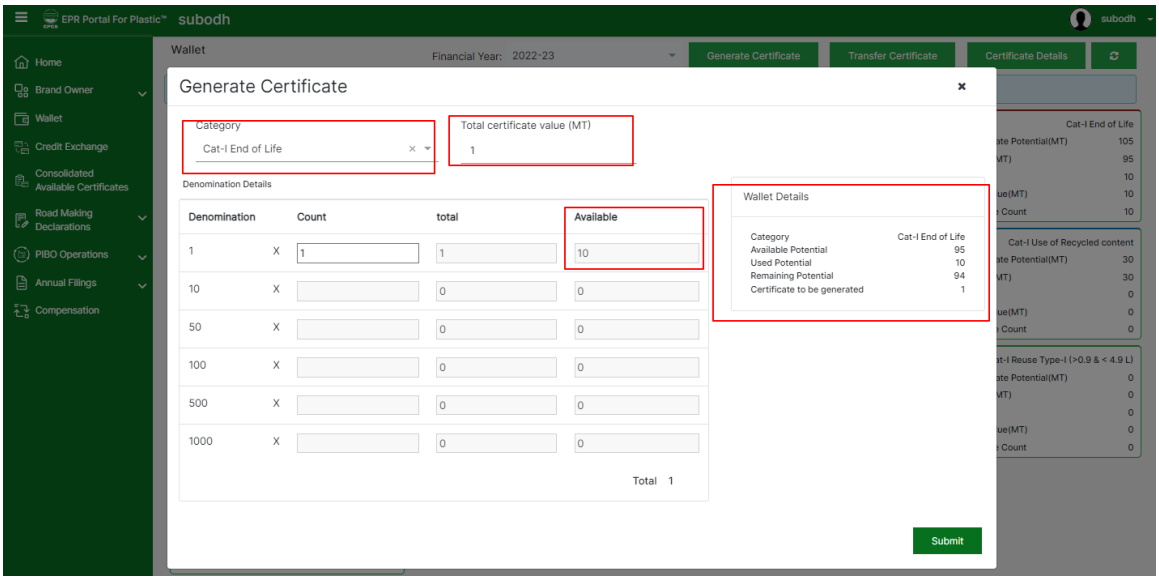
a) Generation of Certificate

b) Transfer of Certificates

5.3.2.1 Generation of Certificates

Potential can be generated due to use of plastic in road making, reuse & use of recycled plastic (discussed in subsequent sections). EPR Certificates can be generated from the available certificates using the following steps **(Figure 5.21).**

Figure 5.21: Certificate Generation by PIBOs



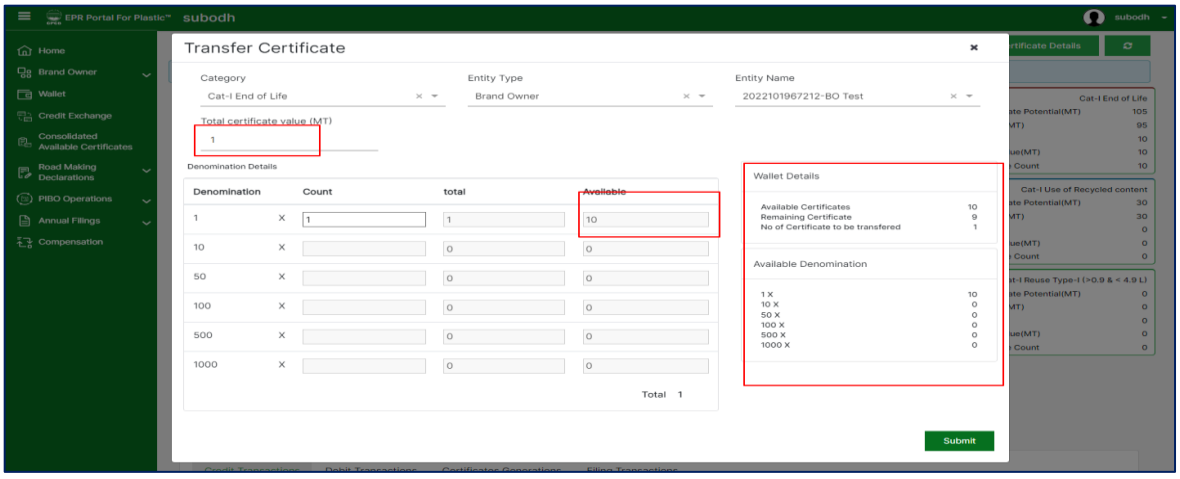
- Select category of certificate from the Drop down menu
- Based on the Available potential in the selected Category of Certificate and the requirement, the PIBO can key in the Certificate value.
- The PIBO can key in the desired Certificate denomination and then click on “Submit” to generated certificate.

The Generated certificates shall be visible in the “Available Certificates” Section. There shall be a corresponding reduction in the “Available Potential” and increase in the “Used Potential”. The cumulative potential shall remain the same.

5.3.2.2Transfer of Certificates

The PIBOs can transfer surplus EPR certificates to other PIBOs at the end of the Financial year using the following steps **(Figure 5.22)**

Figure 5.22: Transfer certificate by PIBOs



- Select category of certificate from the Drop down menu
- Select Type of Entity (PIBO) from the Drop down menu
- Select name of the Entity to whom the certificate has to be transferred
- Based on the Available certificates in the selected Category of Certificate and the requirement, the PIBO can key in the Certificate value to be transferred.
- The PIBO can key in the desired Certificate denomination and then click on “Submit” to generated certificate.

The transferred certificates shall be deducted from in the “Available Certificates” Section and shall be visible in the “Available Certificates “ of the PIBO to whom the certificates have been transferred to.

The certificate details section shows the details of “Generated certificates“ / “Transferred certificates” and “Available certificates” at any point of time **(Figure 5.23 & Figure 5.23A)**

Figure 5.23: Certificate details section of PIBOs

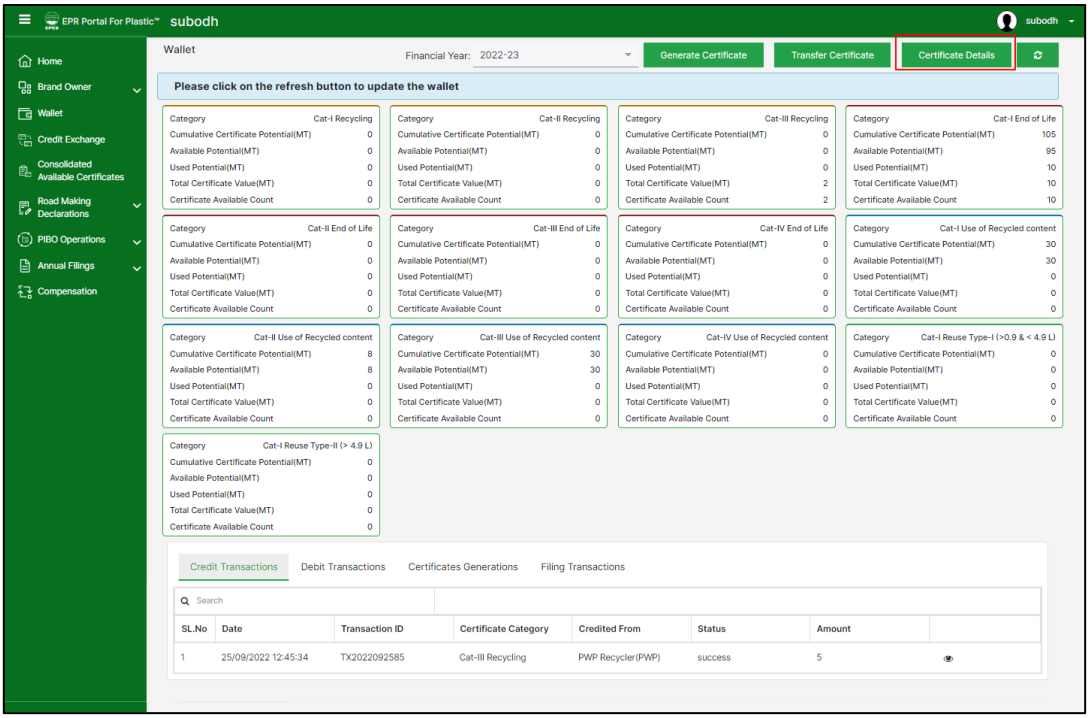
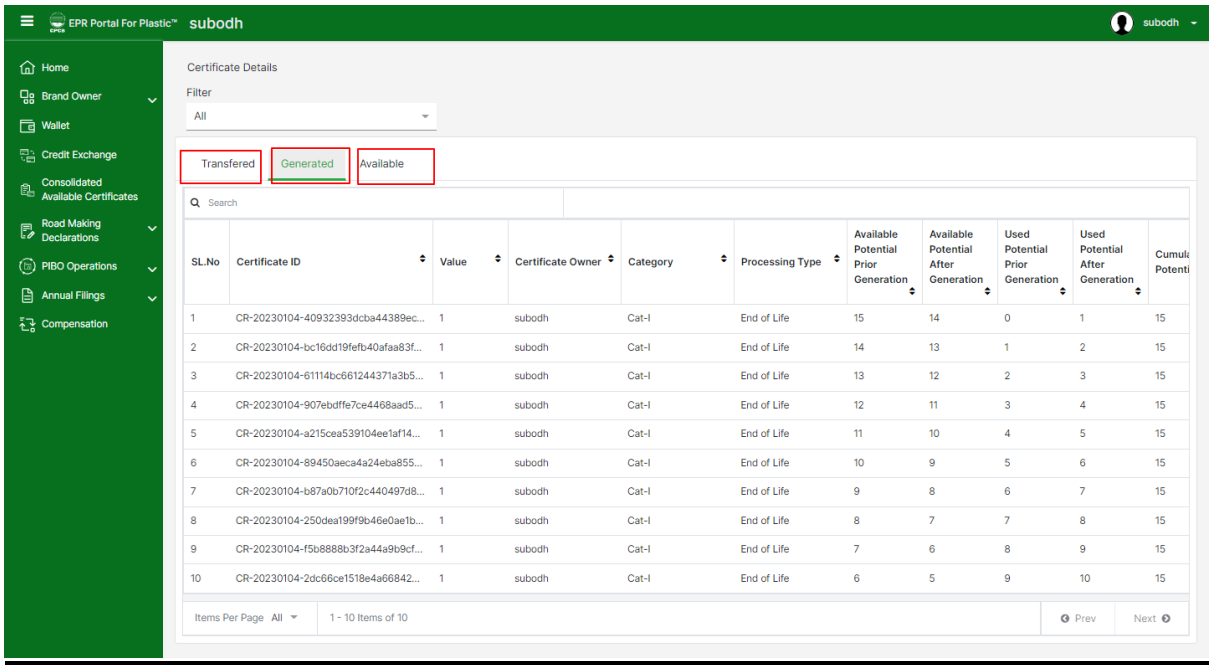


Figure 5.23A: Detailed view of certificate details section



5.4 Credit Exchange:

This sections facilitates utilization of EPR Certificates available in the Wallet for meeting the following requirements

- Fulfilling EPR Target in Annual report,
- Offsetting unfulfilled EPR target for the previous (selected) financial year.
- Change in type of Certificates (Reuse category certificates can be converted to Recycle/EoL; Recycle certificates can be converted to End of Life).

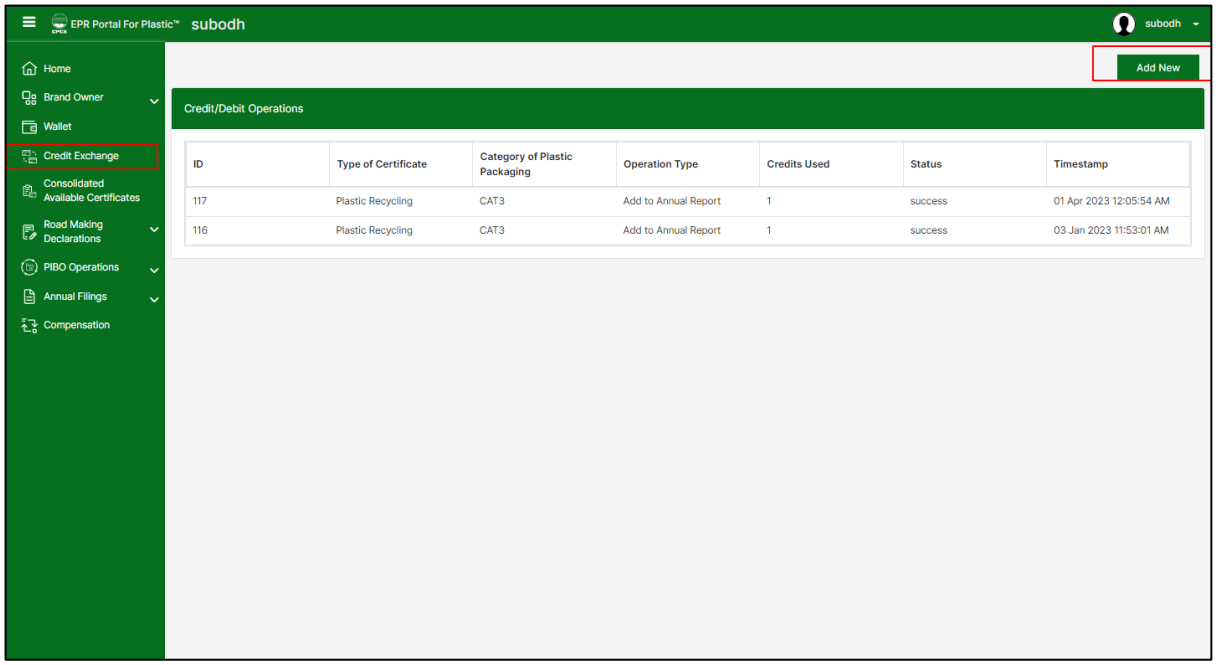
The following points are to be noted

- Reverse conversion i,e from EoL to Recycling & Recycling to Reuse is not possible.
- No change in type of EPR certificate "Use of recycled plastic " certificate is feasible
- Change in category (Cat I/II/III/IV) of EPR Certificates is not feasible
- Change in type of certificate is possible only after Certificates have been generated from the Available Potential

The following steps are to be followed to carry out operations in this section

Step 1: Click on "Credit Exchange" on the dashboard to enter the Section & then on "Add New" to add a credit exchange operation **(Figure 5.24).**

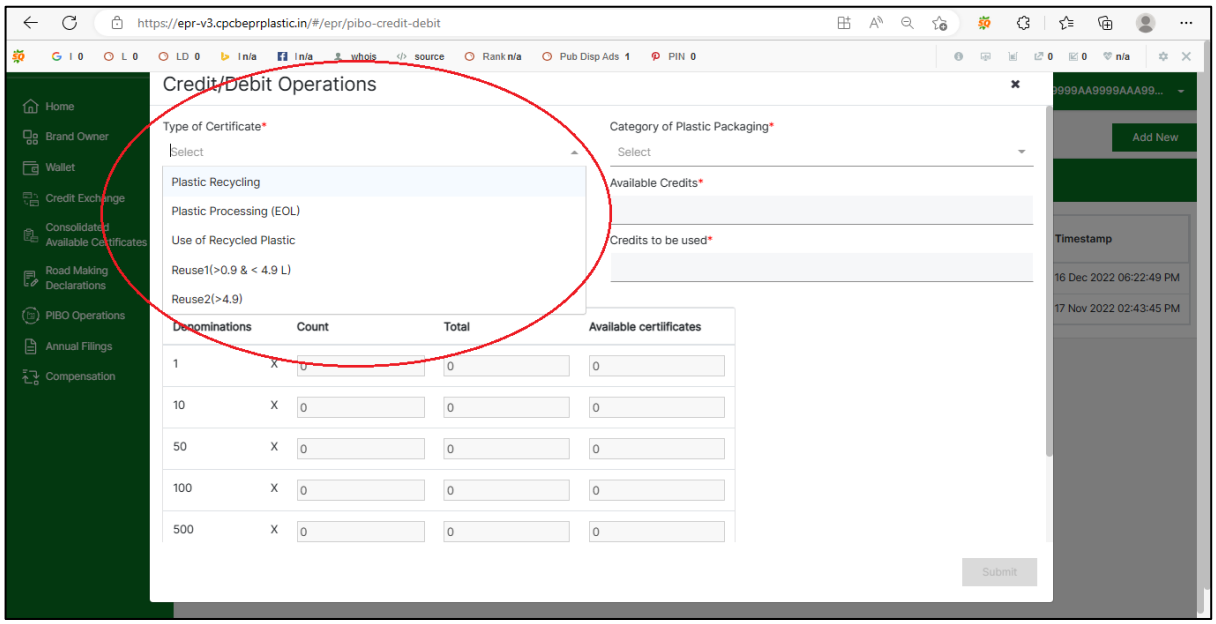
Figure 5.24: Credit/ debit operation section



Step 2 : Fill in the information in the pop-up including the following

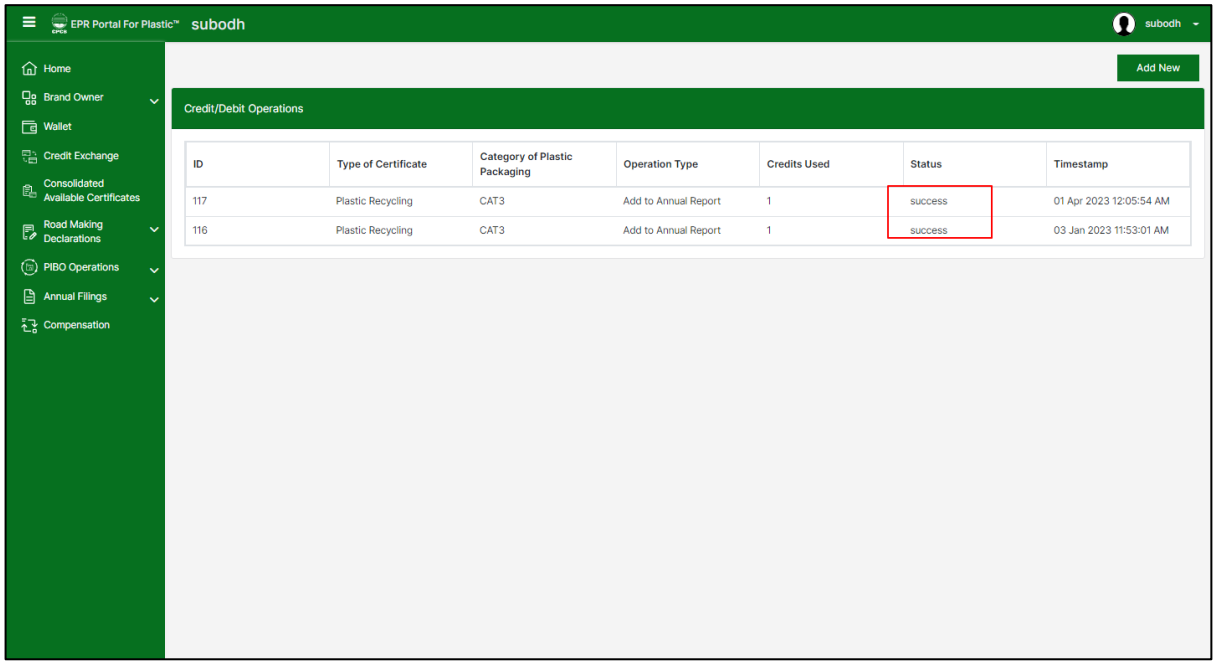
- Type of certificate (from Drop Down) (Recycling/EoL/URep/reuse)
- Category of Certificate (I/II/III/IV) from Drop down
- Type of Operations (Filing of AR/ EC offset/Change in category) from Drop down
- Available Credits shall be displayed and Value of Credit to be transferred will have to be entered
- The denominations of certificates to be transferred can be selected and then click on “Submit “for final submission (**Figure 5.25**)

Figure 5.25: Detailed view of Credit exchange operation section



Step 3: Details of operations carried out is given in the table **(Figure 5.26).** Exchanged credits can be seen in Credit exchange dashboard with success status.

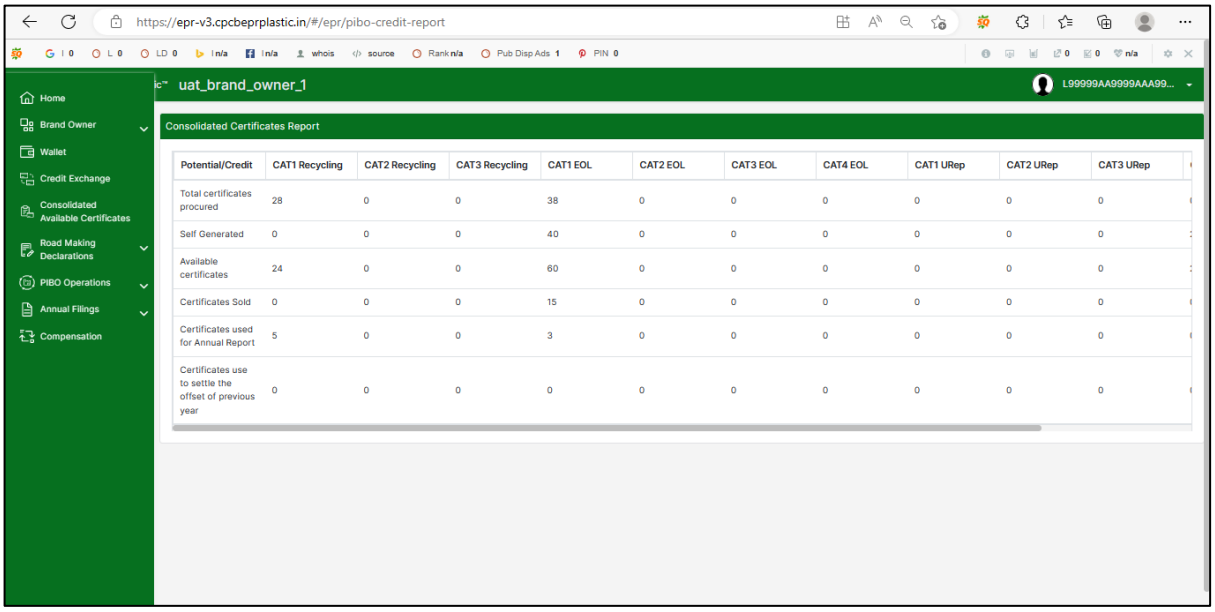
Figure 5.26: Credit exchange dashboard



5.5 Consolidated available certificates:

This section provide Details of Available certificates in various categories and its utilization for various sections **(Figure 5.27)**

Figure 5.27: Consolidated section of Available certificates



5.6 Annual Fillings

The following information is to be provided in this section

- Annual Plastic Consumption (Categorywise)
- Statewise /Categorywise Annual Plastic Waste Generation
- Annual Report

5.6.1 Annual Plastic Consumption

Click on “Annual Consumption” and then click on “Add New” to provide plastic packaging consumption in each category **(Figure 5.28 & 5.29)**

Figure 5.28: Annual filling of PIBOs

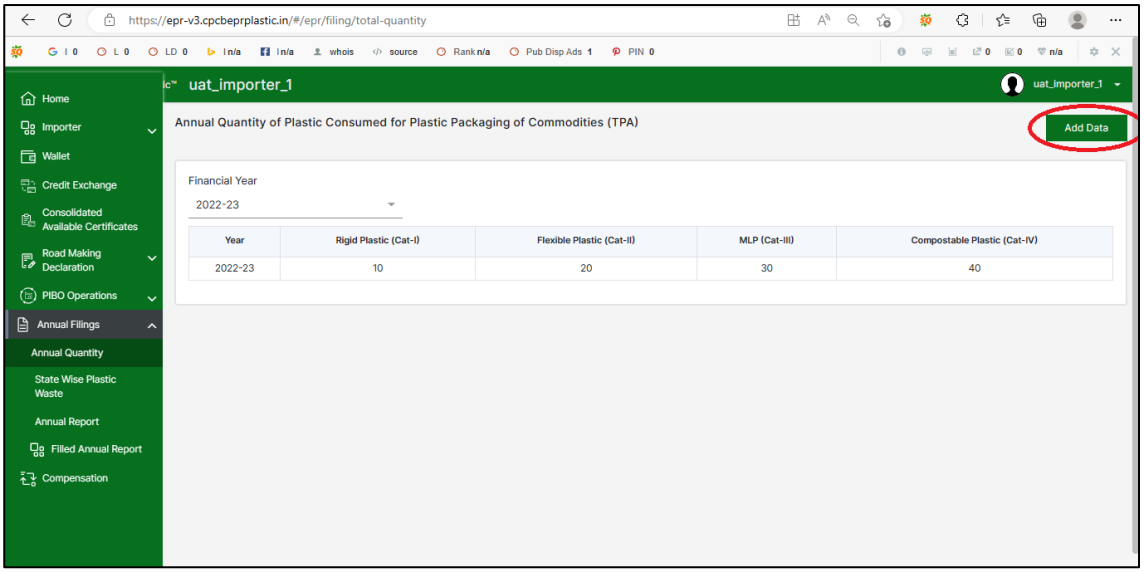
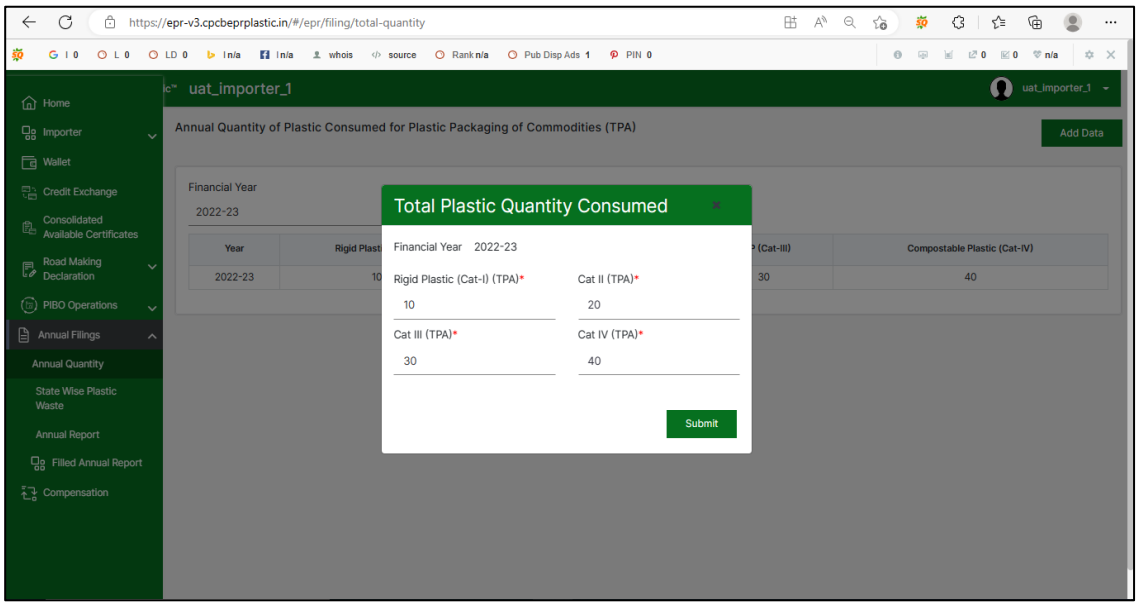


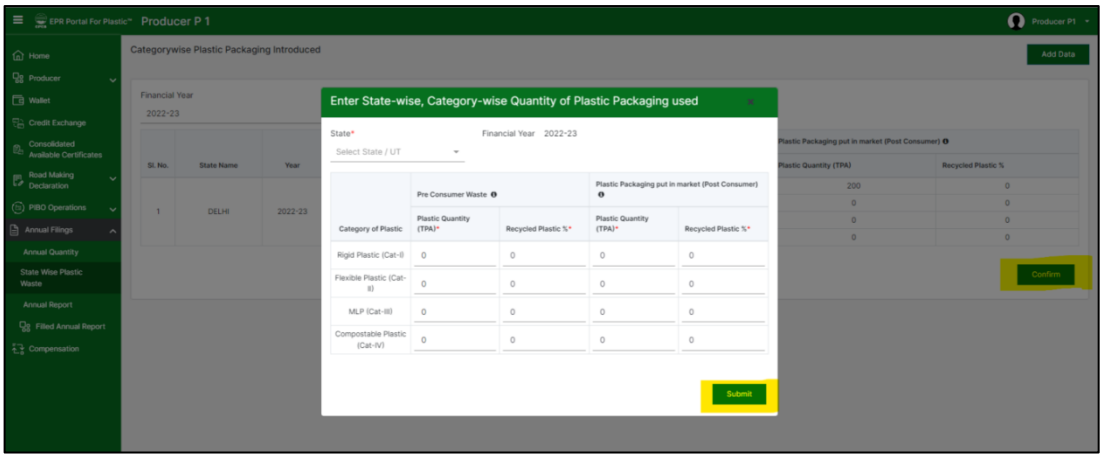
Figure 5.29: Filling of total plastic consumption



5.6.2 State-wise PW Generation

PIBOs are required to fill state-wise plastic waste generated through out the year by clicking “Add new” and providing statewise /category wise pre &post consumer plastic packaging waste generated as well as the recycled plastic content in the packaging. The user has to click on “Confirm” to submit the information **(Figure 5.30)**

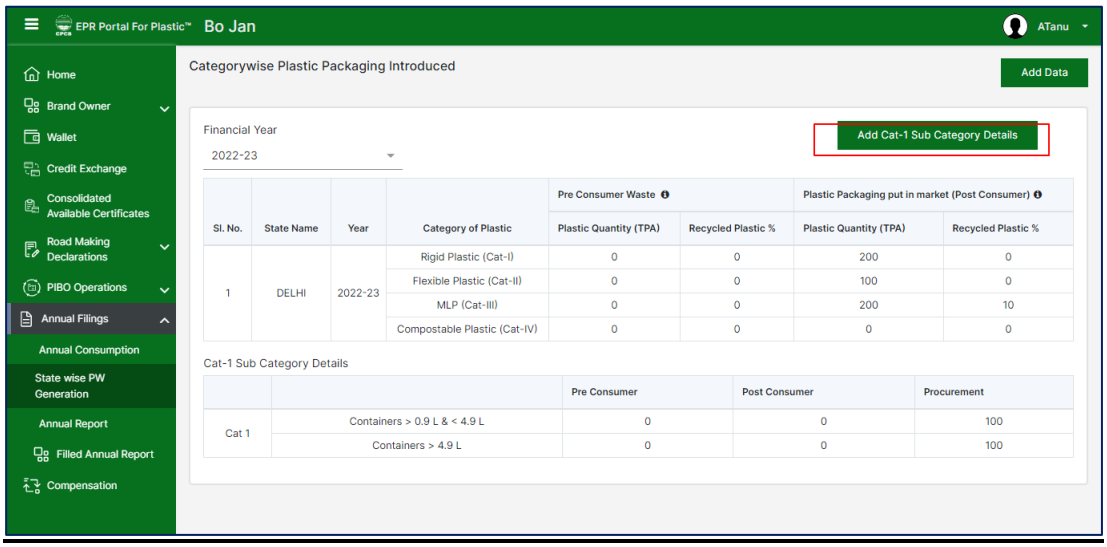
Figure 5.30: Filling of state wise, category wise PW generation



5.6.3 Brand Owner (Cat 1 Plastic Packaging)

Brand-owner using Cat I are further required to provide information related to pre & post –consumer plastic packaging waste generated in two categories viz. > 0.9 L &< 4.9 L & Containers > 4.9 L of Cat-I. **(Figure 5.31)**

Figure 5.31: Add Cat I sub-category details



The user needs to confirm the details entered after filling in the requisite details at the year end closing

5.6.4 Check and Balance:

- Category wise Details provided in the Annual consumption should be equal to the total state-wise and category wise (Cat-II,III &IV) plastic waste generation.
- Total quantity of recycled plastic used in pre and post plastic packaging should be equal to the quantity of recycled plastic material procured.
- Total Quantity of Pre and post plastic waste generated in subcategory (Cat I for BOs) for Containers > 0.9 L &< 4.9 L & Containers > 4.9 L of Cat-I shall be equal to the statewise total quantity of Cat-I provided.
- 20% variation is permissible between Total plastic packaging quantity procurement and total Plastic waste generation (Pre +Post).

5.6.5 Submission of Annual Filings

Click on " Submit" button to for final submission of Annual Filings.

5.7. Generation of Reuse / Use of Recycled Plastics (URep) Certificates

Reuse / Use of Recycled Plastics (URep) potential shall be generated after the Annual Filing details (Section 3.6) are confirmed

5.7.1 Reuse Certificates

Reuse potential is calculated using the following formula as per EPR Guidelines

Reuse = Total Sales - Procurement + Pre-consumer waste

For eg: If Total sales for a BO is 100, Procurement is 80 T and Pre-consumer waste is 10 T them Qty of plastic reused-= 100-80+ 10= 30 T. A total potential of 30 T (Cat I Reuse) shall be reflected in the Wallet Section. Certificates can be generated /transferred using this potential

5.7.2 URep Certificates

URep certificates shall be generated based on the recycled plastic content in the plastic packaging sold in the market. Till 2025, there are no EPR target for URep. Hence entire quantity of recycled plastic shall get reflected in the Wallet as potential for URep certificates. Beyond 2025, the mandated EPR Target shall get deducted and the balance shall get reflected as URep potential. For example if PIBO is using 100 T of recycled plastic and beyond 2025 its EPR Target (URep) is 50 T , then before 2025, its URep Potential shall be 100 T and beyond 2025 the corresponding potential shall be 50 T.

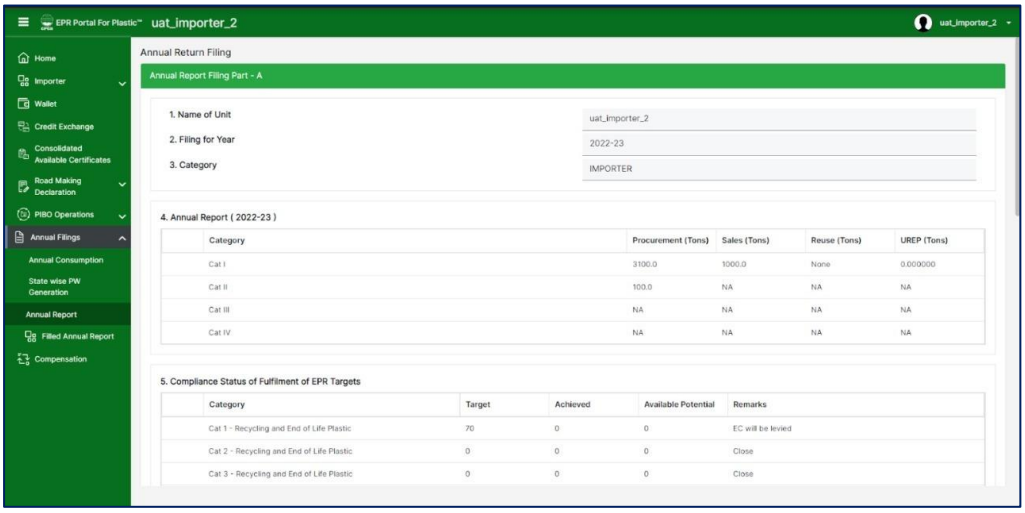
5.8 Annual report:

Provision for filing Annual Report for the current financial year will enabled on April 01 of the next financial year. PIBOs are required to submit Annual report by June 30 every financial year, post which EC as per EC guidelines prepared by shall be levied. Annual report shall be Auto filled by July 15.

The annual report shall have the following sections

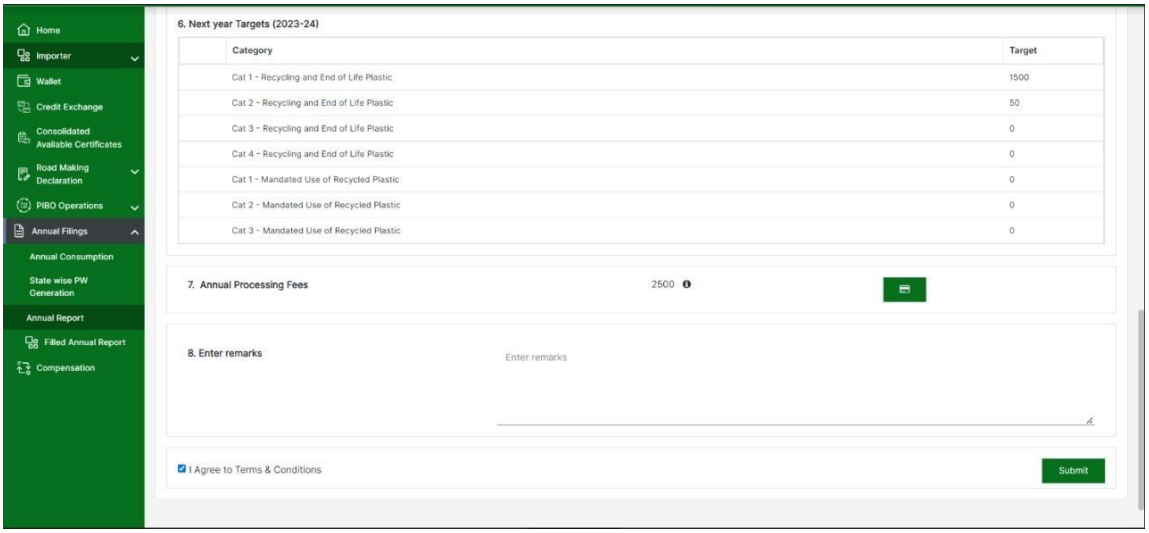
- **Overview of Procurement / Sales**: Annual category wise plastic packaging/raw material procurement, plastic packaging sales, reuse and use of recycled plastic quantity shall be displayed in this section. The data in this section will be auto generated from the Annual Filing Section
- **Compliance Status**: Category-wise EPR Target, EPR Certificates achieved, available Potential and likely EC to be levied shall be displayed in this section. The data in this section will be auto generated from the Annual filing Section as well as the certificates generated/ procured by the PIBO **(Figure 5.32).** The user shall have the option of procuring additional EPR Certificates from PWP/PIBOs to reduce the shortfall in EC target.

Figure 5.32: Annual filling section of PIBOs



- **Next year targets** Based on procurement /sales of plastic packaging made by the PIBOs during the current financial year and the categorywise, EPR targets for the next financial year shall be generated **(Figure 5.33).**

Figure 5.33: Next year target section of PIBOs



- **Confirmation of Annual Report & Payment of Annual Processing Fees:** The User can confirm submission of the Annual Report after the EPR Target fulfilment is final at his/her end. The user will have to make a payment towards the Annual Processing fees for submission of the Annual Report. SOP for Registration of PIBOs/PWPs may please be referred to for details of the fees to be payment.

Organization Letter Head

Annexure-I

Certificate for Road Making issued by the Construction Authority

This is to certify that M/s. *(PIBOs Name & Address)* with EPR Registration No... …..has provided plastic waste for utilization in construction of Road at Village -…, Distt.-…, State -…… The Construction of road has been completed on date …….. The details of the same are given below:

Qty. Plastic Utilized (Tons)	Cat-I : Cat-II : Cat-III:
Total Length (M) of Road	
Total Width (M) of Road	
Total Depth (M) of Road	
Total Quantity of Bitumen used (T/m3)	
GPS location	Latitude: Longitude:
Cost of the Project	

The above mentioned details have been verified by the technical professionals of our department/authority during the site inspection dated -------.

(Signature)

Name

Designation

Chapter 6: Third Party Audit

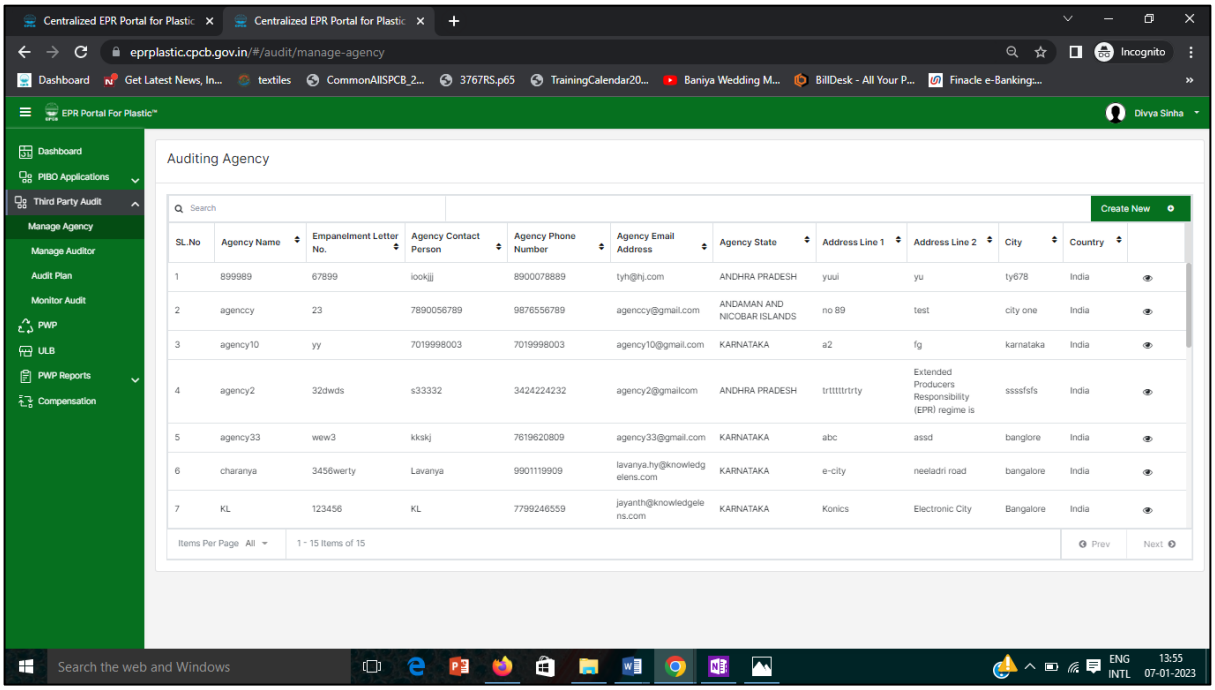
6.0 Background

Audit of Registered PIBOs/PWP shall be conducted on a periodic basis by the Auditors empanelled by CPCB. The Auditors shall be empanelled in offline mode following office procedures. Data base of empanelled Auditing Agency/ empanelled Auditors shall be created on the EPR Portal. They shall carry out Audit of PIBOs/PWP selected on the EPR Portal. The Auditors shall conduct the Audit and submit the Report online which can be monitored by the concerned SPCB/PCC/CPCB. The details of these activities have been delineated in this chapter.

6.1 Manage Audit Agency

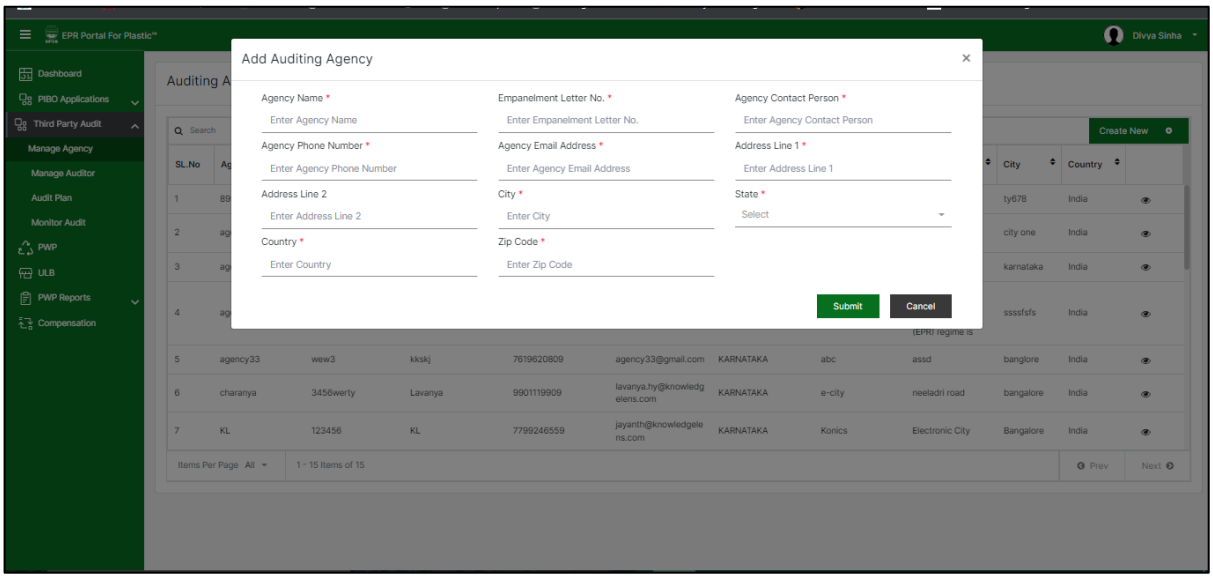
Data base of empanelled Auditing Agency shall be created on the Centralized EPR Portal. The same can be viewed by clicking on “Third Party Audit” and then on “Manage Agency**” (Figure 6.1)**

Figure 6.1 Third Party Audit (Manage Agency)



Information related to new Agency can be added by clicking on “Create New” and providing the necessary details in format **(Figure 6.2).**

Figure 6.2: Third Party Audit (Add Agency)



6.2 Manage Auditor

Details of the Auditors affiliated with the Auditing agency can be keyed in by clicking on "Manage Auditor/ Add Auditor" **(Figure 6.3).** The details of the Auditors added shall be visible **(Figure 6.4)**

Figure 3: Manage Auditor (Add Auditor)

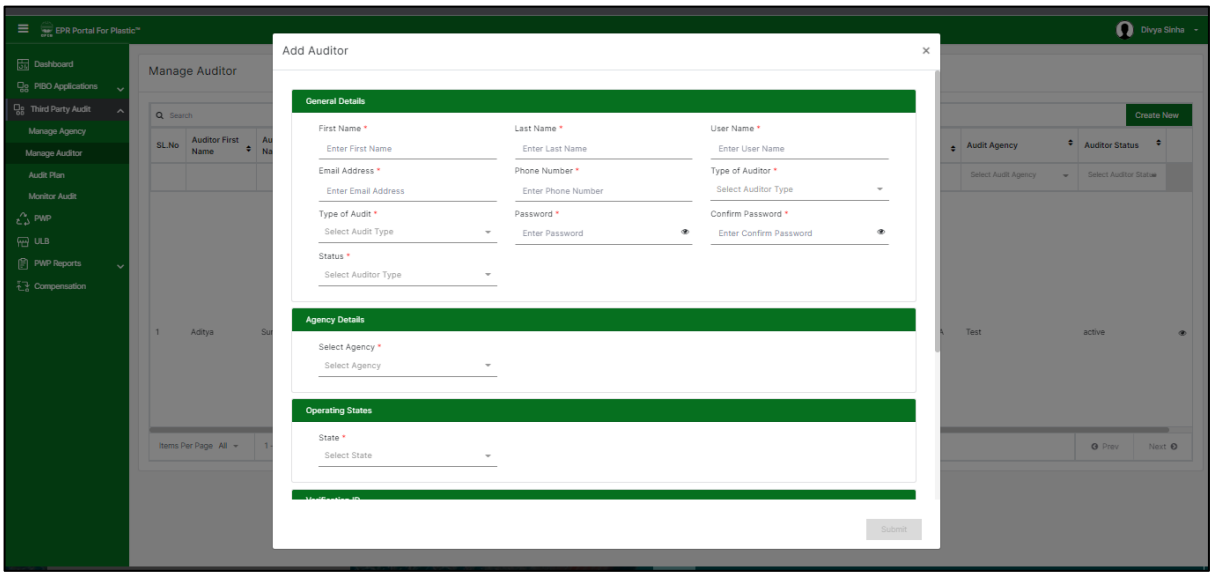
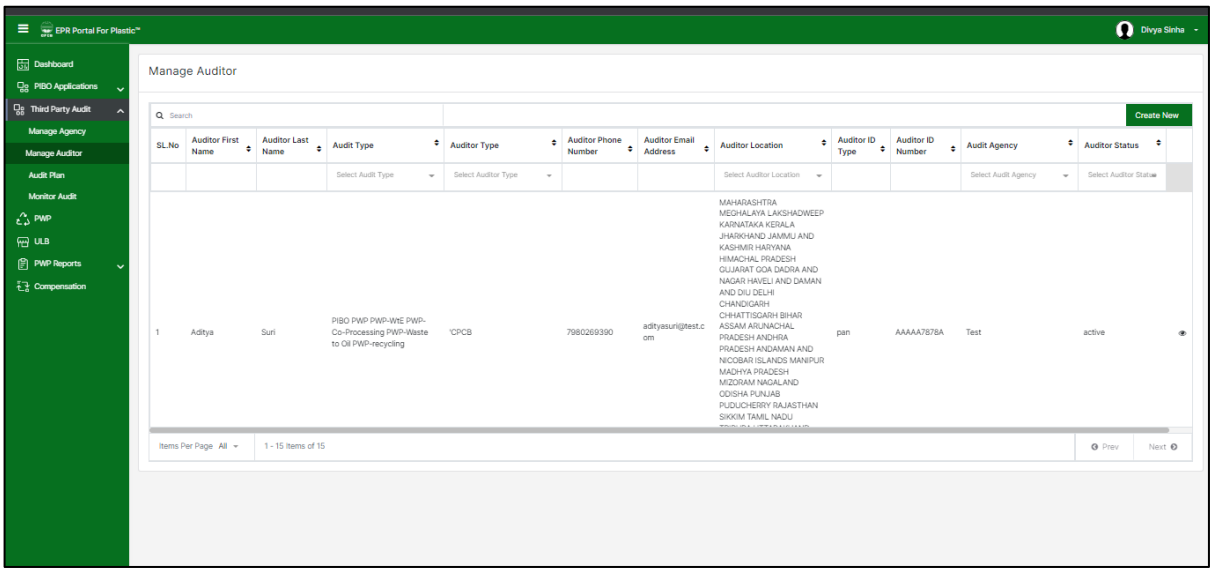


Figure 6.4: Auditor Data Base



6.3 Audit Plan

The Audit Plan for a particular quarter can be prepared by selecting the entities to be audited and assignment of the same to the empanelled auditors for conduction of audit. The following steps have to be followed:

(a) Click on “Third Party Audit/ Audit Plan”

(b) Select the “Year “ & “Quarter” for which the “Audit Plan is to be created **(Figure 6.5)**.

(c) Click on “Schedule for Audit” & key in the percentage of units to be audited in each category (PIBO/PWP). The total number of Registered entities, the number of entities audited during last and the number of entities not audited in each category shall be displayed in each category.

(d) Assign number of entities to be audited each criteria for PIBO **(Figure 6.6)** & PWP **(Figure 6.7).**The criteria for selection of PIBOs/PWP include the following:

PIBO

- Entities which have submitted Road making EPR certificates
- Entities which have reported Use of recycled plastic > 20%
- Entities which have reported Use of recycled plastic < 20%
- Entities which have reported Zero plastic packaging consumption and number of years operation > 2 yrs
- Specific entities to be audited based on VIP Complaint etc.

PWP

- No. of units not re-audited in last 12 months

- No. of units not audited so far
- No, of units audited
- Specific entities to be audited based on VIP Complant etc.

The remaining number of units shall be selected through random selection. Selection of entities is illustrated in the example below:

- Total number of registered units in a particular category = 1000
- Percentage assigned for audit = 10
- Then Number of units to be audited = 100
- If No. of units to be audited selected on specified criteria = 40
- Then No. of units selected on basis = 60

(e) The Audit Plan can be reset by clicking on " Reset". Once the Audit Plan is final, click on

"Submit" to confirm the Audit Plan, following which the entities shall be assigned to the empanelled Auditors based on the Type of Auditor, type of Audit and the State/UT in which the Audit is to be conducted.

Figure 6.5 :Preparation of Audit Plan

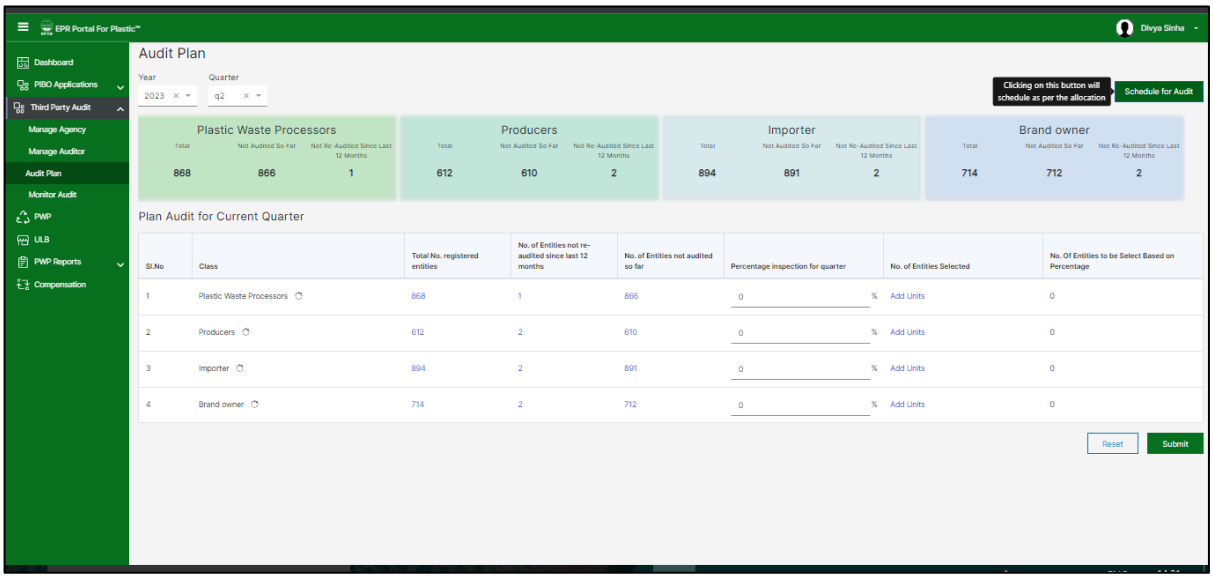


Figure 6.6: Criteria based selection of PIBOs

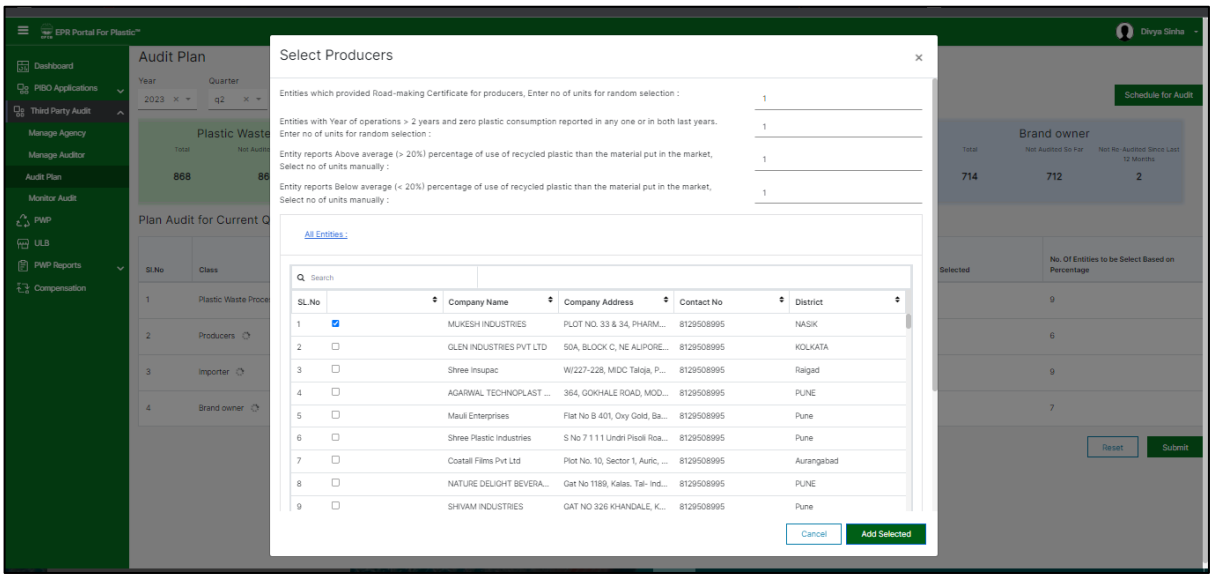
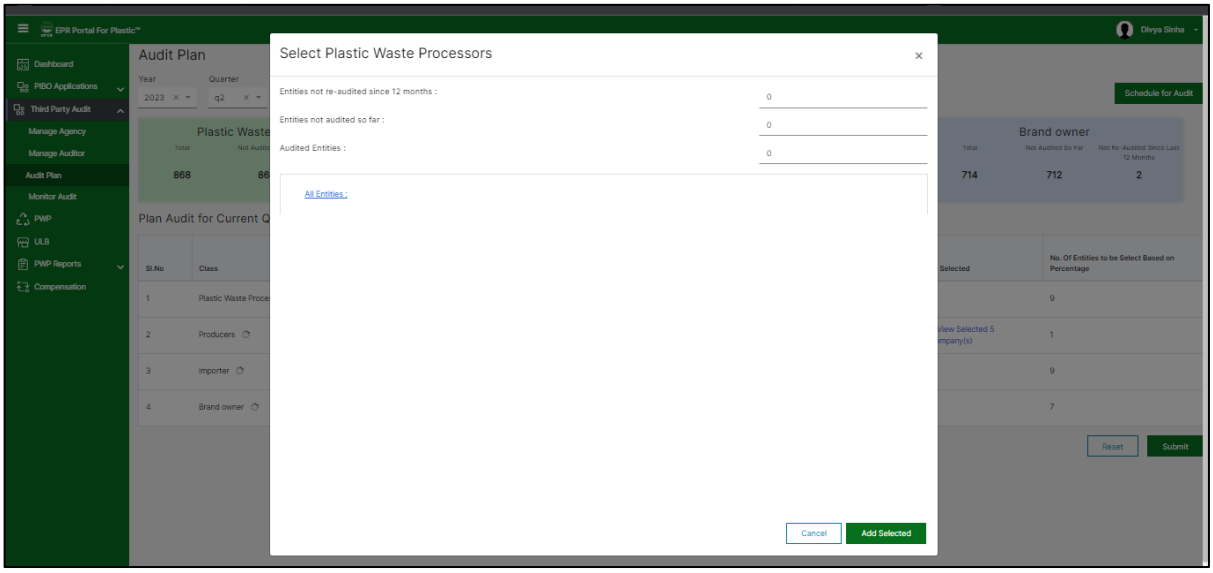


Figure 6.7: Criteria based selection of PWP

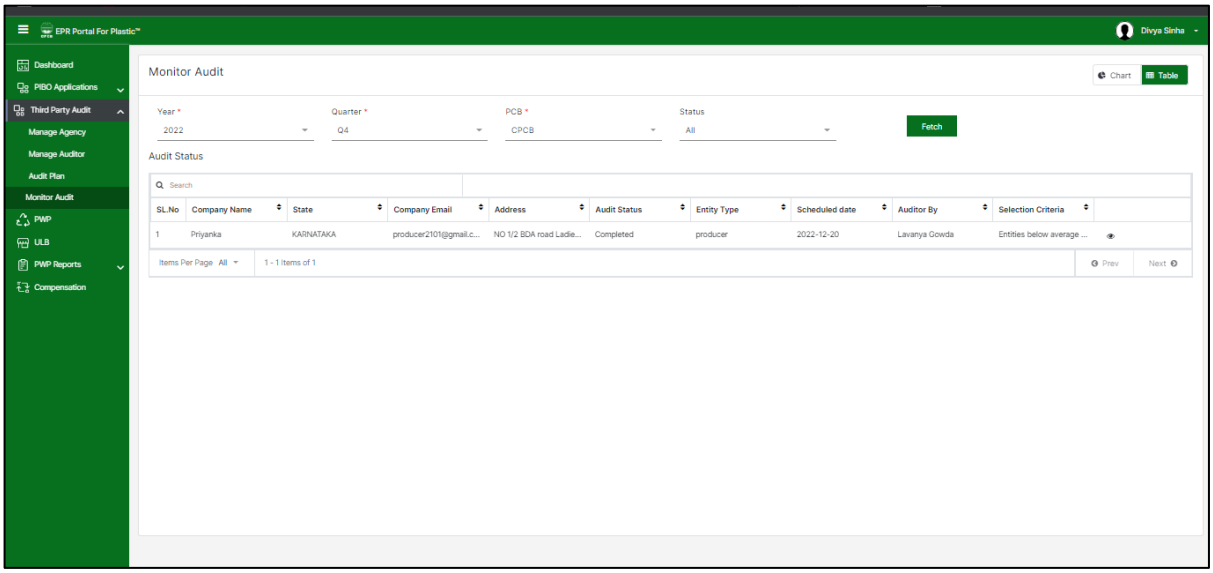


6.4 Monitor Audit

The Auditors shall conduct the audit of the entities assigned to them (Discussed in Section 6.4) and submit the Audit report. The status of Audit conducted (Initiated/In-progress/ Completed) and the Audit Report (of completed Audit) shall be available under the “Monitor Audit” section. The pictorial graph can be viewed by selecting the Year/ Quarter / CPCB/SPCB and then clicking on “Graph”. Pie Chart displaying no. of Audits Open/ Scheduled/ In-progress/ Completed can be viewed in this section **(Figure 6.8)**. The Audit status in tabular form can be viewed by clicking on “Table” **(Figure 6.9)**. Audit report of completed Audit can be viewed in this section.

Figure 6.8: Pictorial Status of conduction of Audit

Figure 6.9: Tabular status of conduction of Audit

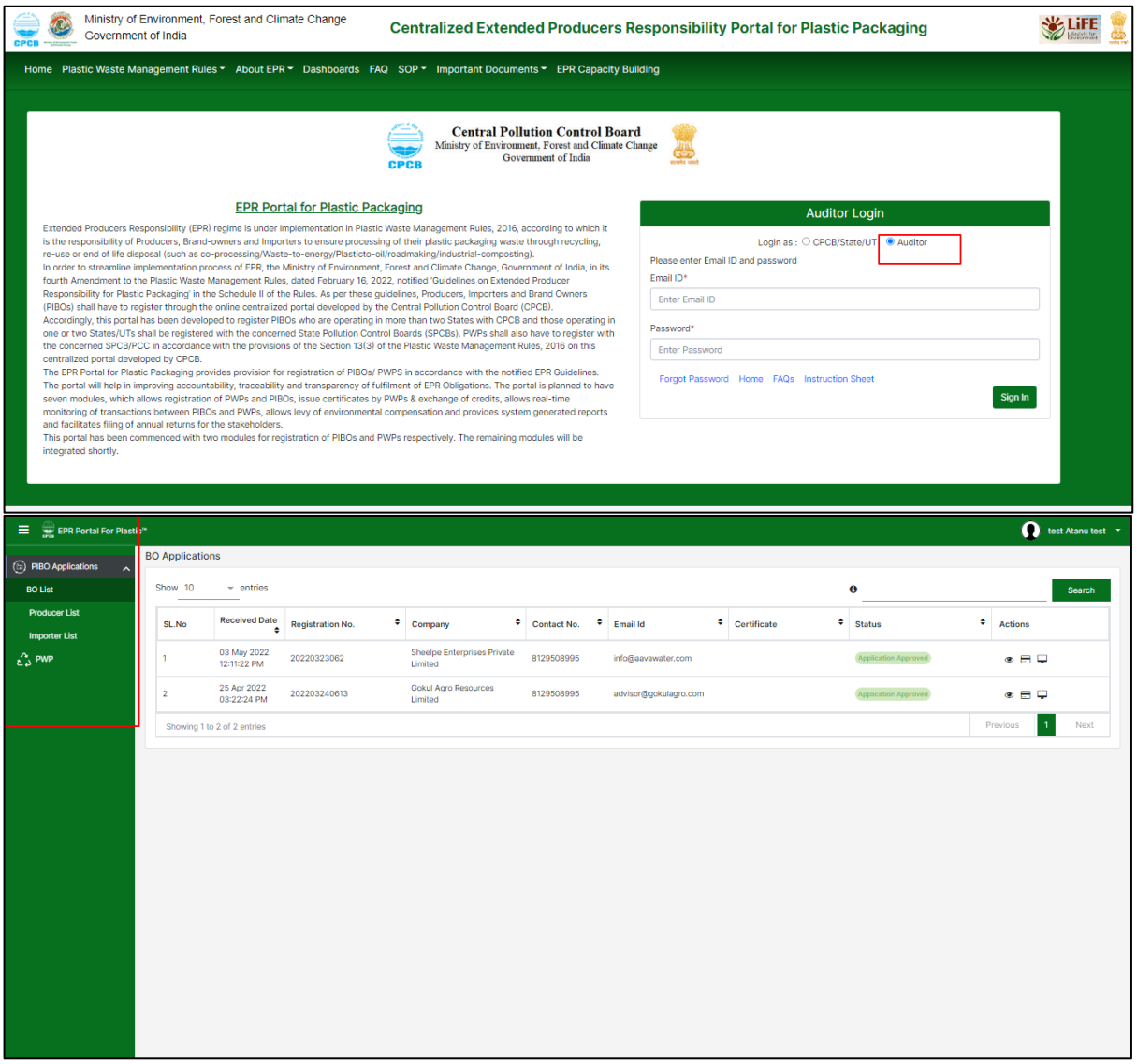


6.5 Conduction of Audit

6.5.1 Login & Dashboard

The login credentials for Auditor shall be created by CPCB. The Auditor can login under the Admin section **(Figure 6.10)** EPR data of entities assigned to the Auditor can be seen upon login.

Figure 6.10: Auditor Login



6.5.2 Auditor's Dashboard

The following information can be viewed on the Auditors' Dashboard

(a) Open Entities (Figure 6.11): Entities assigned but yet to be acknowledged by the Auditor. The Auditor can acknowledge the entity assigned for Audit by clicking on the "Acknowledgement" button on the Screen

(b) Scheduled Audit (Figure 6.12): Entities acknowledged by the Auditor along with the schedule (How is the schedule fixed) for inspection shall be listed in this Section. The Auditor can reschedule the Audit by clicking on the "Reschedule" button (??)

(c) In progress (Figure 6.13): Entities for which the Audit is in progress shall be listed in this section. Percentage Audit completed shall also be displayed in this section. The Auditor can continue with the Audit by clicking on " Continue"

(d) Completed (Figure 6.14) : Entities for which the Audit has been completed shall be displayed in this Section. Audit report of such entities can also be viewed in this section.

Figure 6.11 : Auditor's Dashboard (Open Entities)

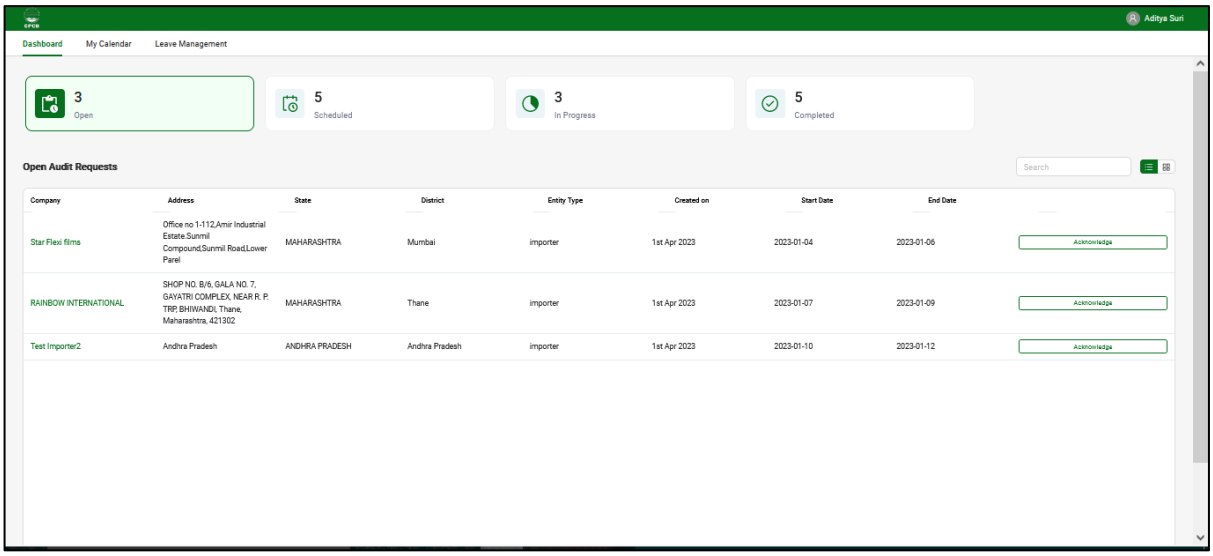


Figure 6.12 : Auditor's Dashboard (Scheduled Entities)

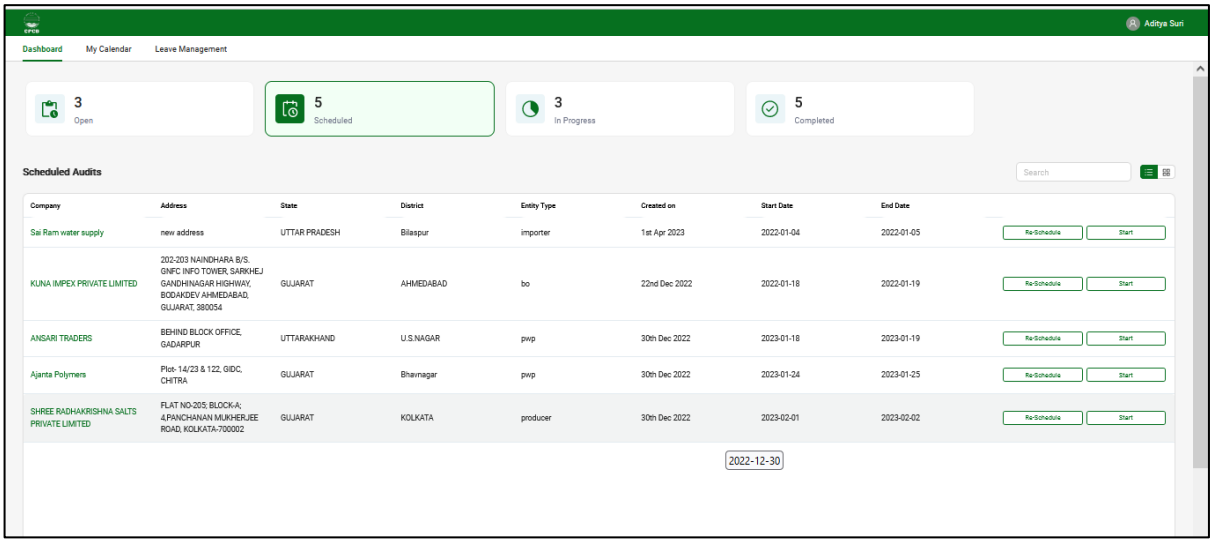


Figure 6.13 : Auditor's Dashboard (In Progress Entities)

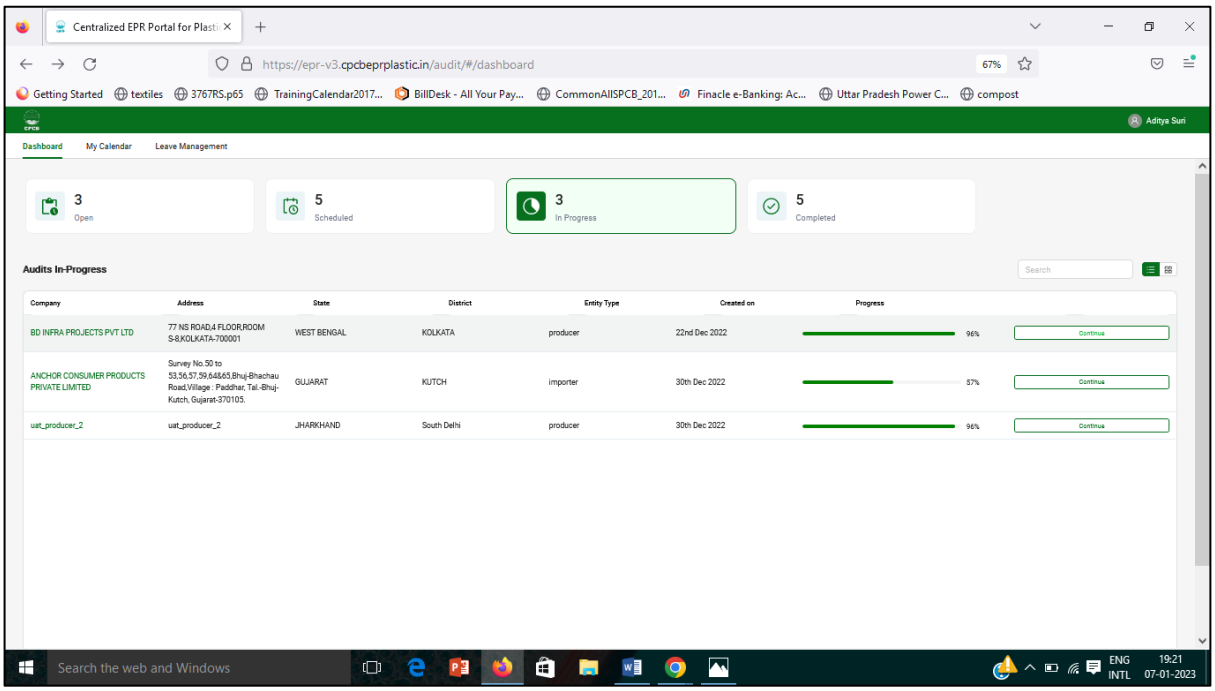
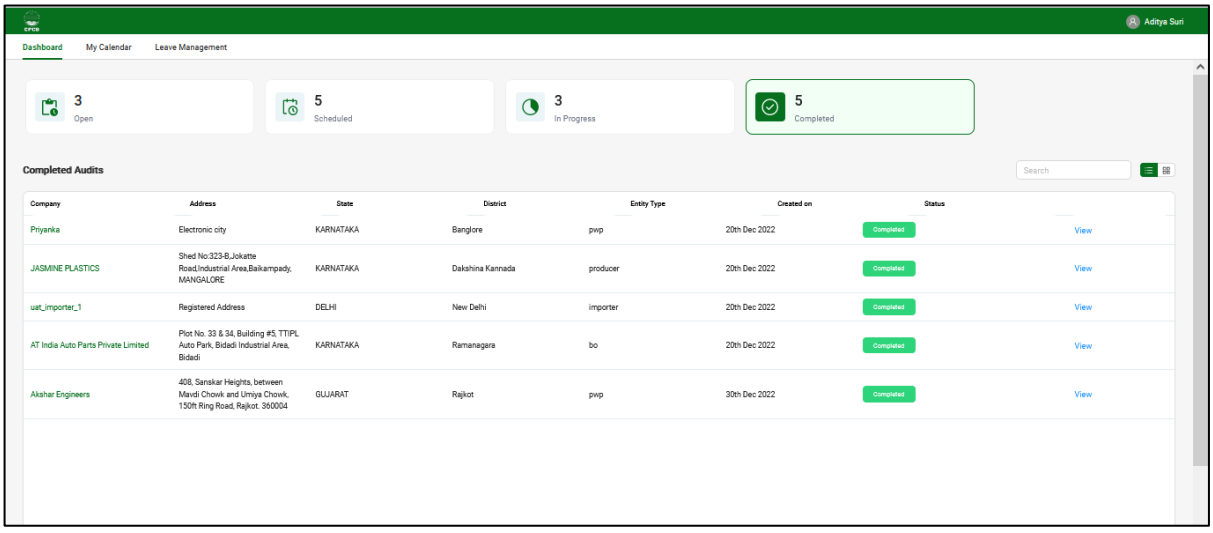


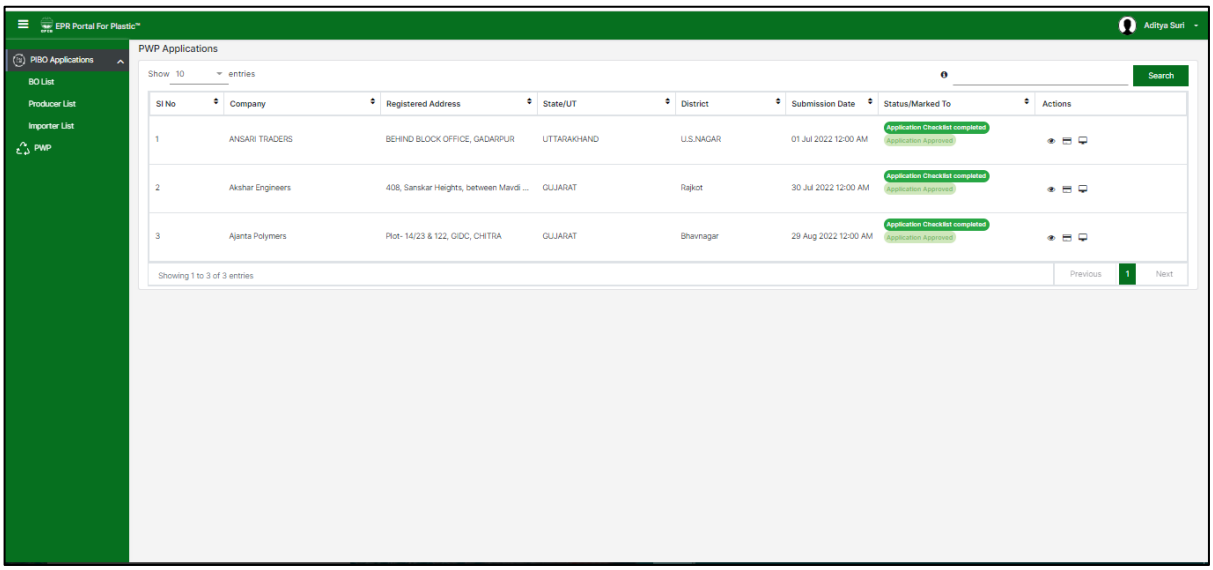
Figure 6.14: Auditor's Dashboard (Completed Entities)



6.5.3 Access to Auditee's EPR data

The Auditor shall have access to Auditee entity's EPR data. This can be viewed on the dashboard **(Figure 6.15)**. The application form can be viewed by clicking on the "eye" logo against the entity's name. The entities dashboard can be accessed by clicking on the "monitor" logo.

Figure 6.15: Auditor's Dashboard (Entities EPR data)



6.5.4 Performing the Audit

The Audit shall include document as well as field verification of the information provided by the Auditee entity assigned to the Auditor. The Audit shall be conducted onsite. The Audit can be initiated by clicking on the "Start" button listed against the Auditee entity's name in the Scheduled Audit list **(Figure 6.12)** following which the Auditor can start filling information in the Report. The Auditor's GPS location at the start and end of the Audit shall be recorded in the Audit report when the Auditor clicks on the "Start" & "End" button respectively.

The Audit Report for PIBO is broadly divided into 4 sections

(a) Company details

(b) Authorized Person details

(c) Site Plant Operations

(d) Audit Summary

(e) Additional Plant Information (Producers & PWPs)

The Auditor shall verify the online information provided by the Auditee entity with the actual information available onsite and fill in the information in the formats provided (**Figure 6.16- 6.21**). The information provided in the Audit report shall be as per details given in **Table 6.1**. The Auditor can save a partially complete /draft report by clicking on "Save". The final complete report can be submitted by clicking on "Submit". The complete reports can be viewed on CPCB/SPCB/PCC (dashboard in the "Monitor Audit Section" and in the "Complete" section of the Auditor's dashboard. The Auditor report

can be viewed on the dashboard of the SPCB/PCC with which the Auditee agency is registered.'

Table 6.1: Information to be provided in the Audit Report

Sl. No	**Details [Upon clicking each detail – auto fetch application data in a window]**	**verification**	**Remarks**
Section 1: Company details			
1	PAN	Supporting documents & Checks	Yes/ No
2	CIN	-do-	Yes/ No
3	GST	-do-	Yes/ No
Section 2: Authorized Person			
1	PAN	-do-	Yes/ No
2	Aadhar	-do-	Yes/ No
Section 3: Site /Plant Operations			
1	Year of Commencement of Operations (Section 4(b)	Supporting documents to be checked – Assessed year	Misreporting observed. If Yes, please assess Cat/Qty/ Recycled plastic percentage for the corresponding period – enter assessed value
2.	Production details of commodities (Section 5a)	Supporting documents to be checked	Enter assessed value as per "3" above
3	Product packaging details (Section 5 (b)	Actuals to be verified along with photographs	Yes/No
4	Plastic Consumption (Section 5 ©)	Assessment for consumption figures to be verified	Enter assessed value as per "3" above

Sl. No	Details [Upon clicking each detail – auto fetch application data in a window]	verification	Remarks
5	Plastic Procurement (Section 8)	Random Selection of records (Both Registered & Unregistered entity to be verified); GST , eway bill, einvoiceetc to be checked	Discrepancy reported (Yes/No)
6	Annual quantity of Packaging material placed on market (sold with commodities) (State-wise) (MT – category wise)	Assessment for sales figures to be verified	Enter assessed value as per “3” above
7	Usage of Single Use Plastic Items	Check & confirm	Yes/ No
8	Physical visit to the Facility (Production / warehouse/ if applicable) for confirmation of above details	Please attach documentary evidence including transaction receipts, source of procurement, transportation details etc. along with photographs/ videos	Attachment (2-3 photographs) Add remarks
9	Reuse Plan (Rigid category)	Data related to Collection, transportation, processing prior to reuse, cleaning mechanism, , facility inspection for cleaning of containers prior to reuse to be checked.	Misreporting observed. If Yes, please assess discrepancy in Cat/Qty/ Reuse plastic reported for the corresponding period
10	Recycled plastic content in Plastic packaging sold	Check for requisite	

Sl. No	Details [Upon clicking each detail – auto fetch application data in a window]		verification	Remarks
			labeling on the product. Testing of a random sample of packaging material with recycled plastic content.	Yes/No. Upload sample test report
11	Certificate Generation (Mandate use of recycled plastic)		Details of procurement / sales to be cross verified using information in previous sections & actual certificates generated	Misreporting observed. If Yes, please assess discrepancy in Cat/Qty/ Reuse plastic reported for the corresponding period
12	Certificate Generation (Reuse)		Do	-do-
13	Self-Declaration on road construction			Misreporting observed. If Yes, please assess Cat/Qty/ Recycled plastic percentage for the corresponding period – enter assessed value
Section 4: **Summary of Auditor Report**				
	Type of NC observed: (to be linked to EC module #5)			
	1	Misreporting in quantity of plastic packaging placed on market	Yes/No	Deviation in quantity
	2	Misreporting in use of recycled plastics/ reuse of plastics	Yes/No	Deviation in quantity
	3	False information	Yes/No	Remarks

Sl. No	Details [Upon clicking each detail – auto fetch application data in a window]		verification	Remarks
	4	Non-compliance of conditions stipulated in registration certificate	Yes/No	Remarks
	5	Overall Summary	[text that can support up to 1200 words]	

Figure 6.16 Audit Report (Company details)

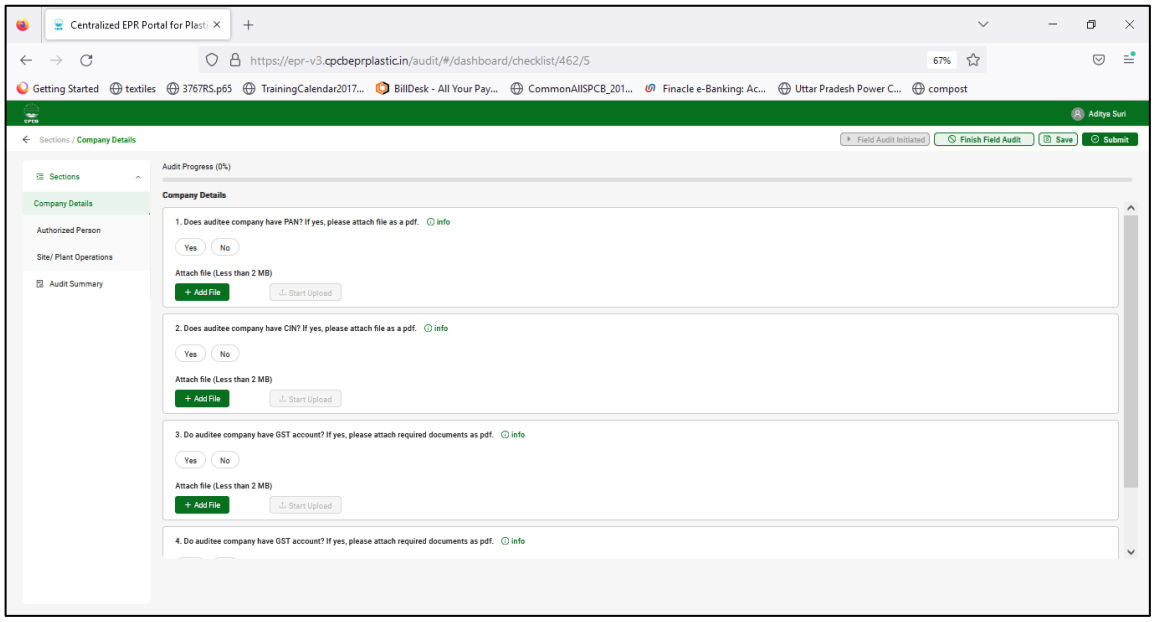


Figure 6.17: Audit Report (Authorized Person details)

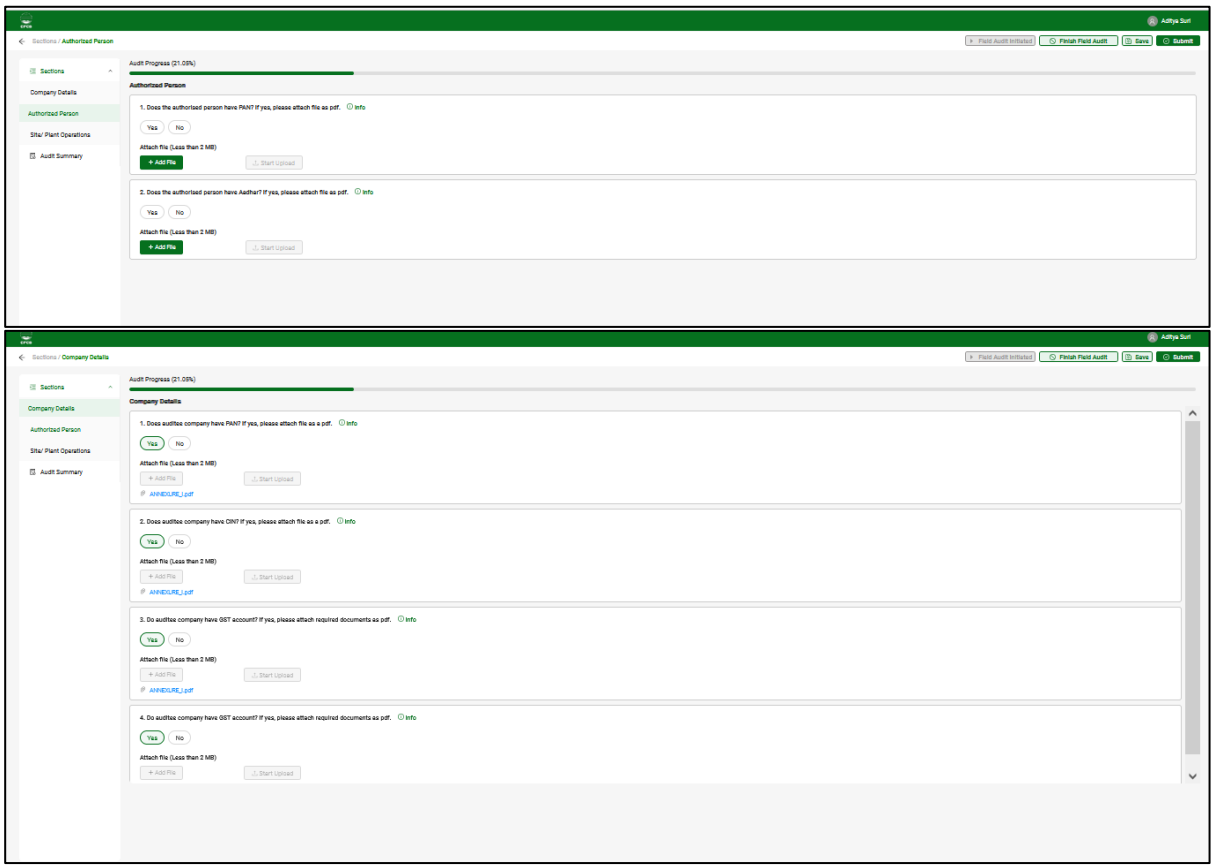


Figure 6.18: Audit Report (Site /Plant operations-I)

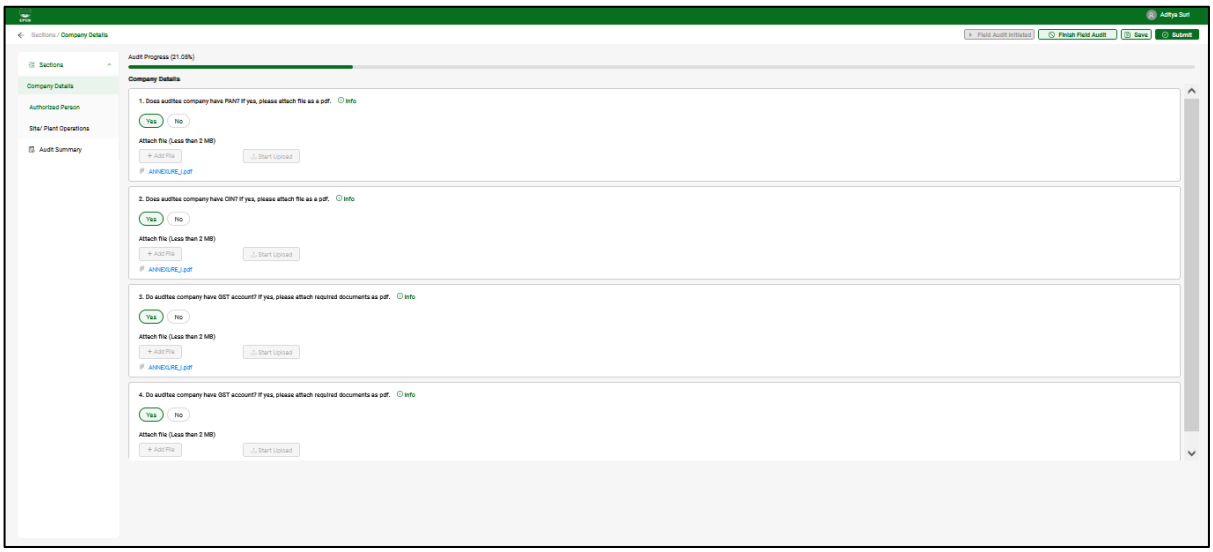


Figure 6.19: Audit Report (Site /Plant operations-II)

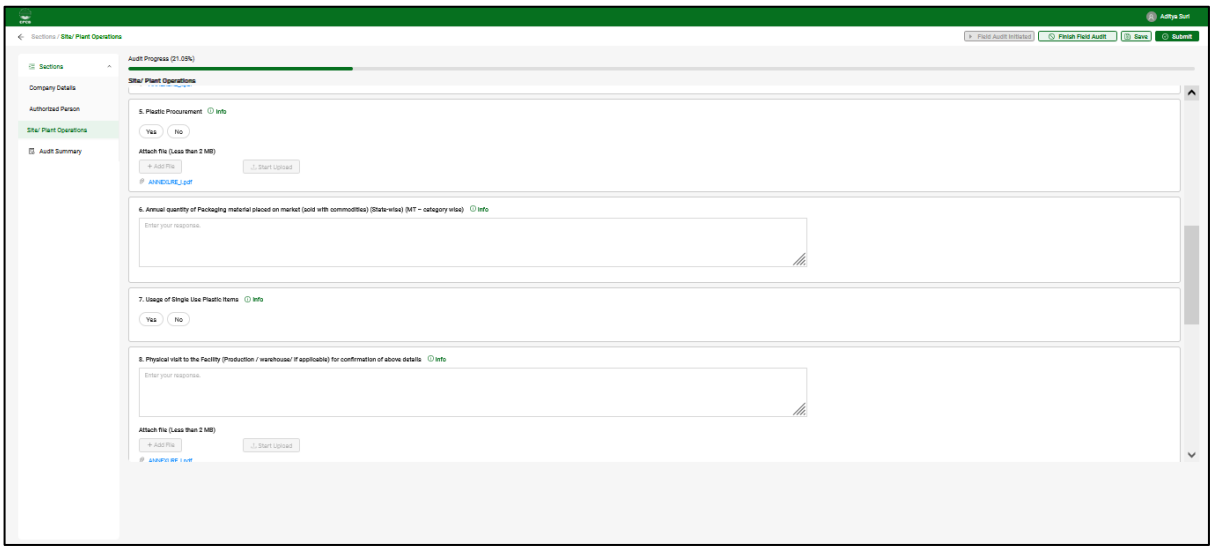
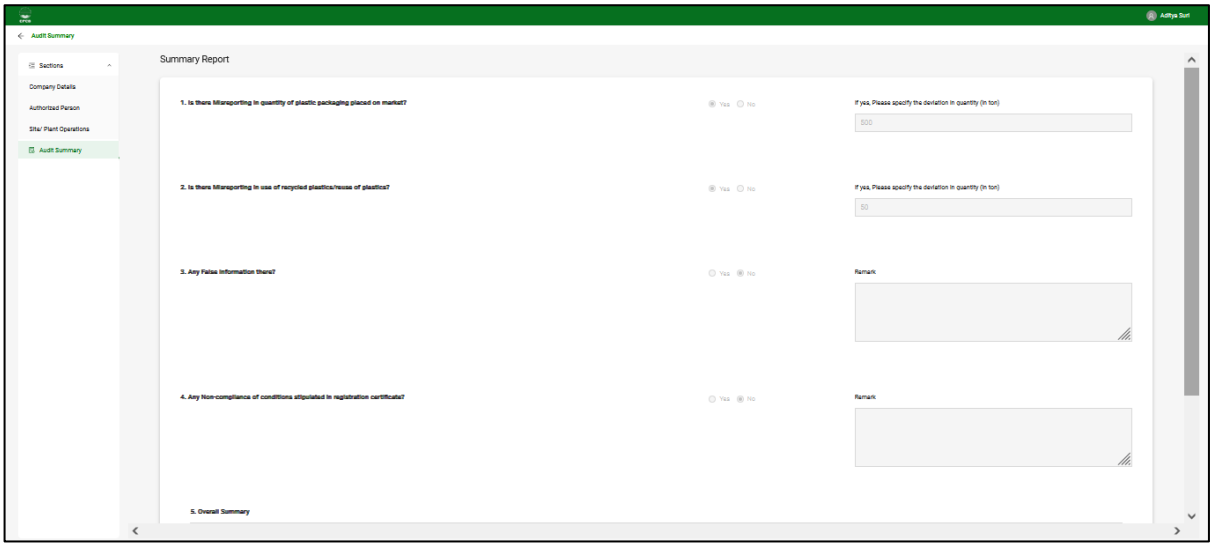


Figure 6.20: Audit Report (Site /Plant operations-III)

6.21: Audit Report – Audit Summary



Chapter 7: Environmental Compensation

7.0 Background

Environmental Compliance (EC) shall be levied on PIBO/PWP in accordance with provisions of EPR Guidelines notified by MoEF&CC and Guidelines for EC Assessment for violation of PWM Rules prepared by CPCB. EC shall be levied on defaulting PIBOs/PWPs both on account of non-compliances identified during Audit as well as shortfall in fulfilling EPR target. The mechanism for levying EC on the EPR Portal is detailed in this section

7.1 EC levying due to Non-compliance identified during Third Party Audit

The completed audit report can be viewed on the CPCB/SPCB/PCC dashboard with which the Auditee entity is registered. It can be viewed in the Monitor Audit Section of SPCB/PCC/CPCB DO Dashboard **(Figure 7.1).** The following steps are to be followed for levying of EC

- **Viewing of Audit Report**: Under the Third Party/ Monitor Audit Section- select “Year-Quarter- CPCB/SPCB/PCC- Table View”- the list of Audit Entities whose Audit has been completed shall be listed. The Audit report can be viewed by clicking on “Eye”logo **(Figure 7.2)**
- **Non-compliance identification**: Non-compliances, if any, shall be reported in the Summary Section of the Audit Report. Quantity of plastic packaging for which EC is to be levied shall be indicated against the reported non-compliances. Click on Levy EC **(Figure 7.3)** .
- **EC Assessment**: Assess the EC to be levied on the basis of identified non-compliance , fill in the remarks and “Save “ the entry. **(Figure 7.4)**
- **Issue of Show Cause Notice(SCN) :** SCN shall be issued to the unit for identified non-compliances through office procedures**.** EC shall be levied on the Auditee Entity with approval of Competent Authority. Click on “Confirm “ button to confirm levying of proposed EC**(Figure 7.5).** Post confirmation, the confirmed EC can be viewed in the EC report **(Figure 7.6)** and shall also reflect on the CPCB/SPCB/PCC’s (as applicable**)(Figure 7.7)**as well as the entity’s dashboard**(Figure 7.8)** .

Figure 7.1 : SPCB/PCC/CPCB DO Dashboard

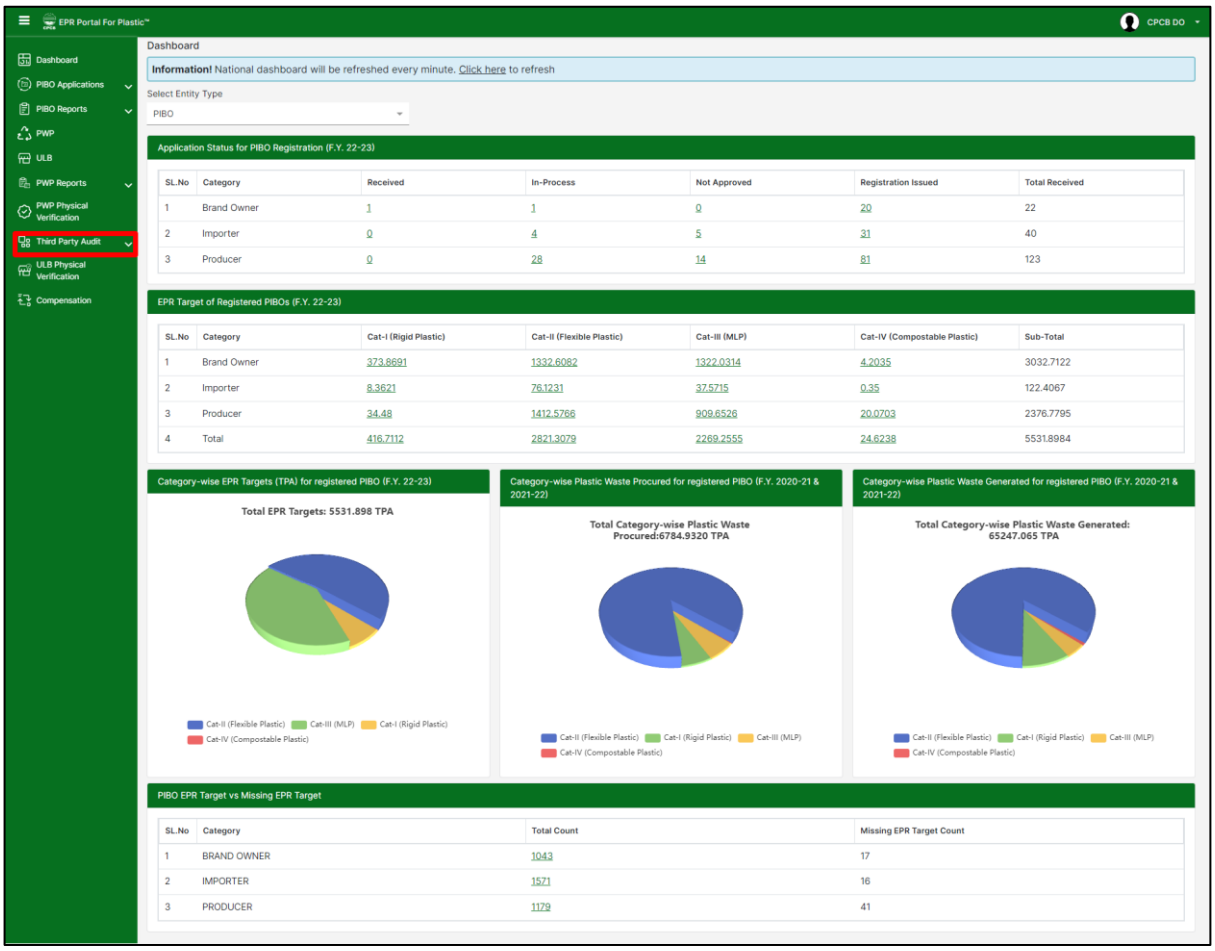


Figure 7.2: Viewing of Audit Report

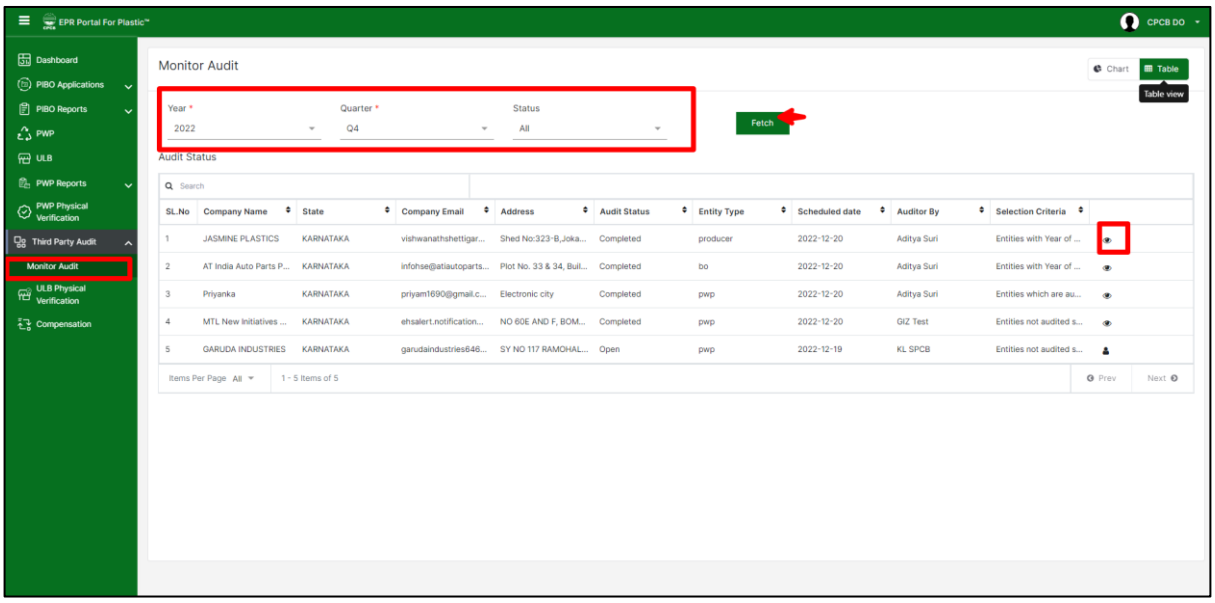


Figure 7.3 : Identification of non-compliance for levying EC

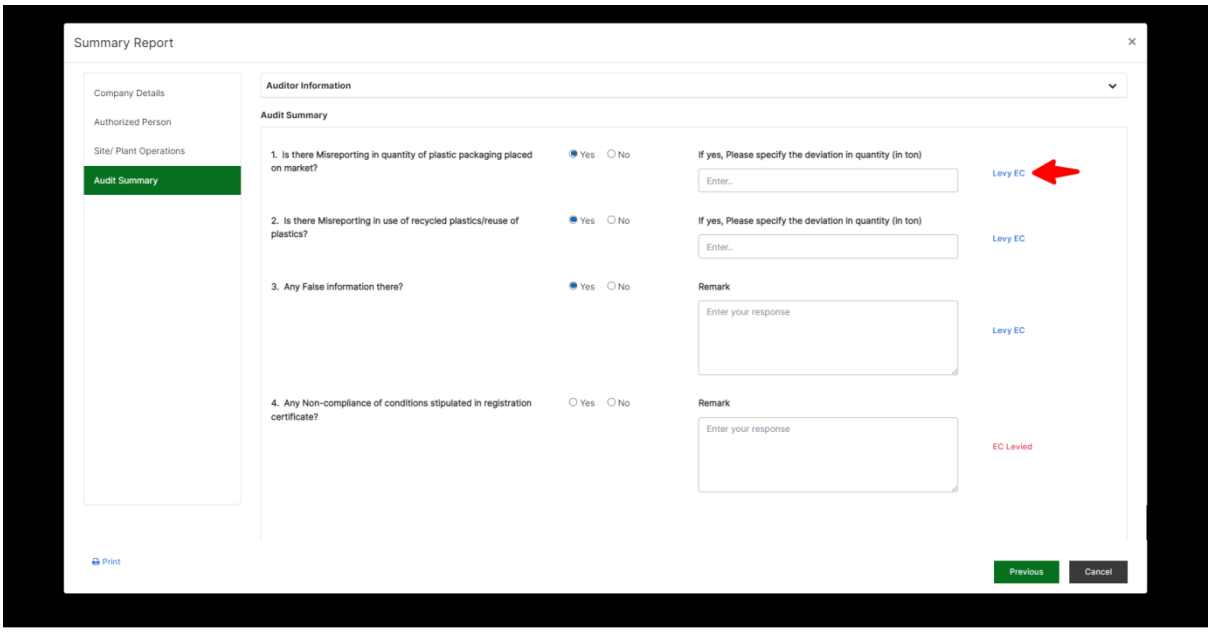


Figure 7.4: Assessment of EC to be levied

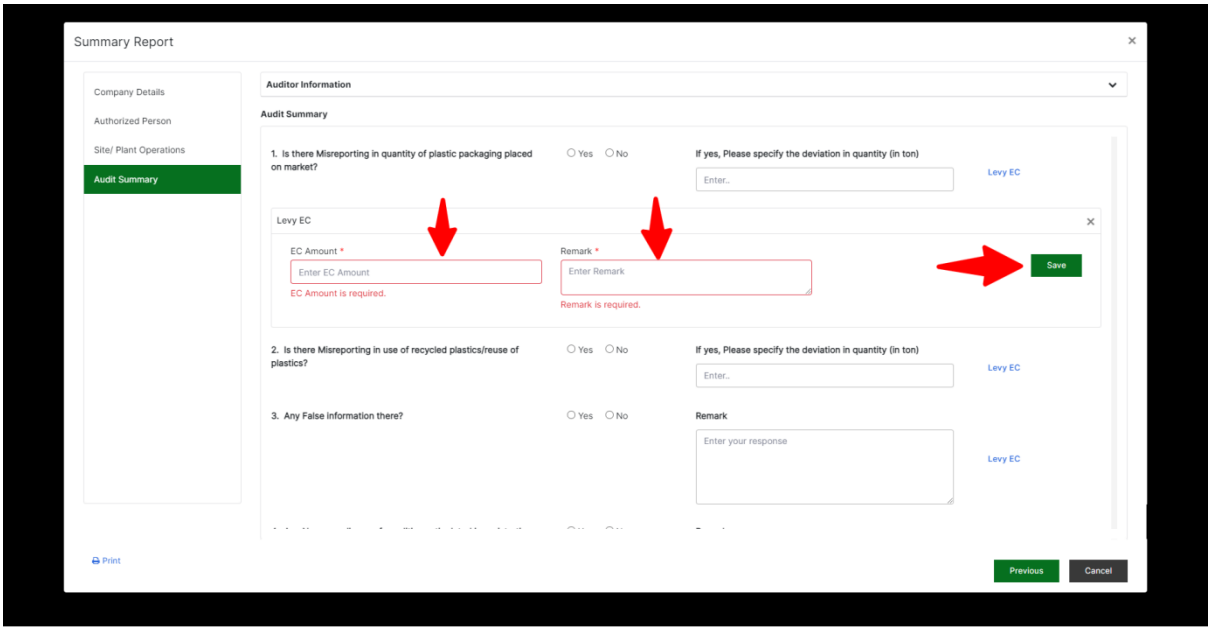


Figure 7.5: Confirmation of EC to be levied

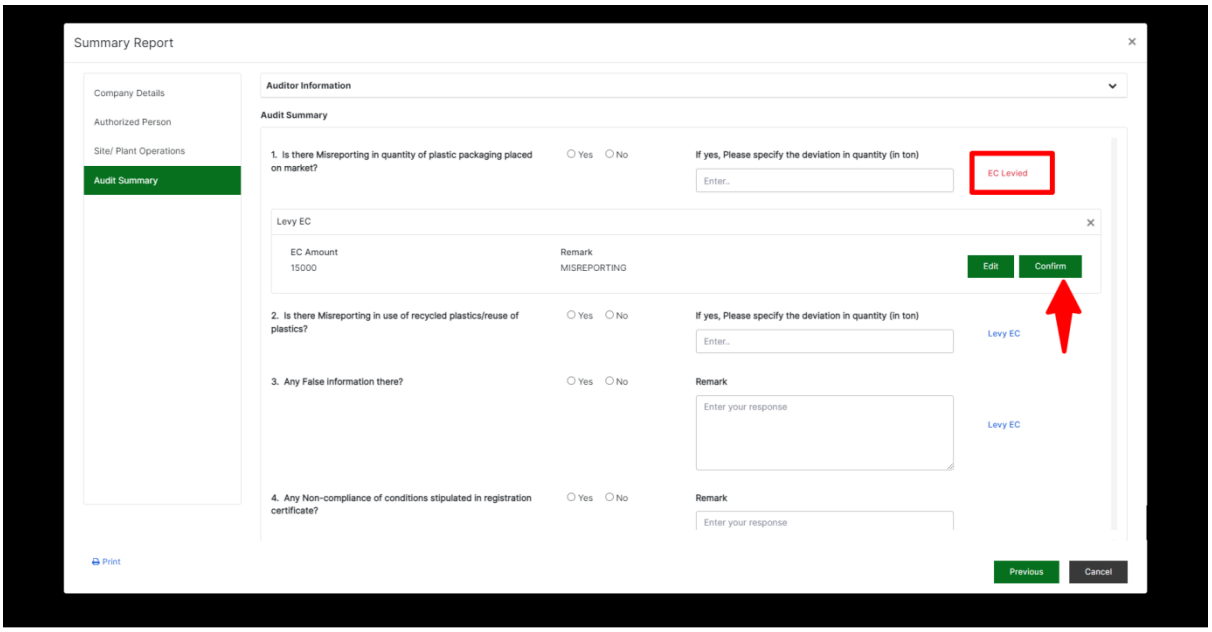


Figure 7.6: Viewing of EC levied in EC Report

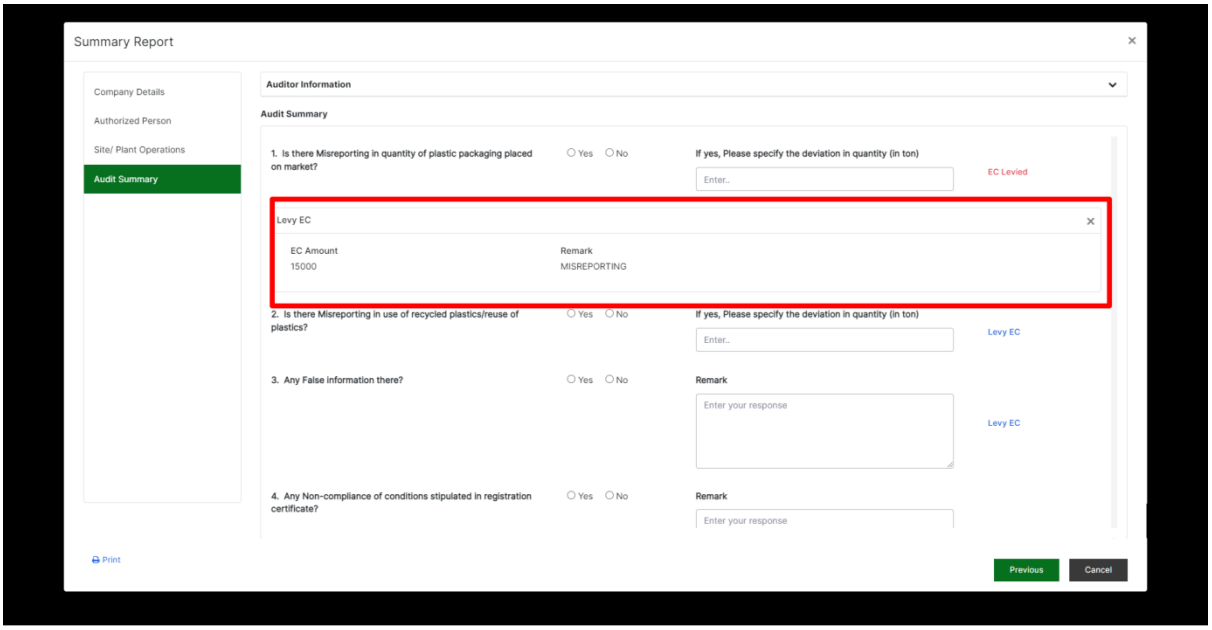
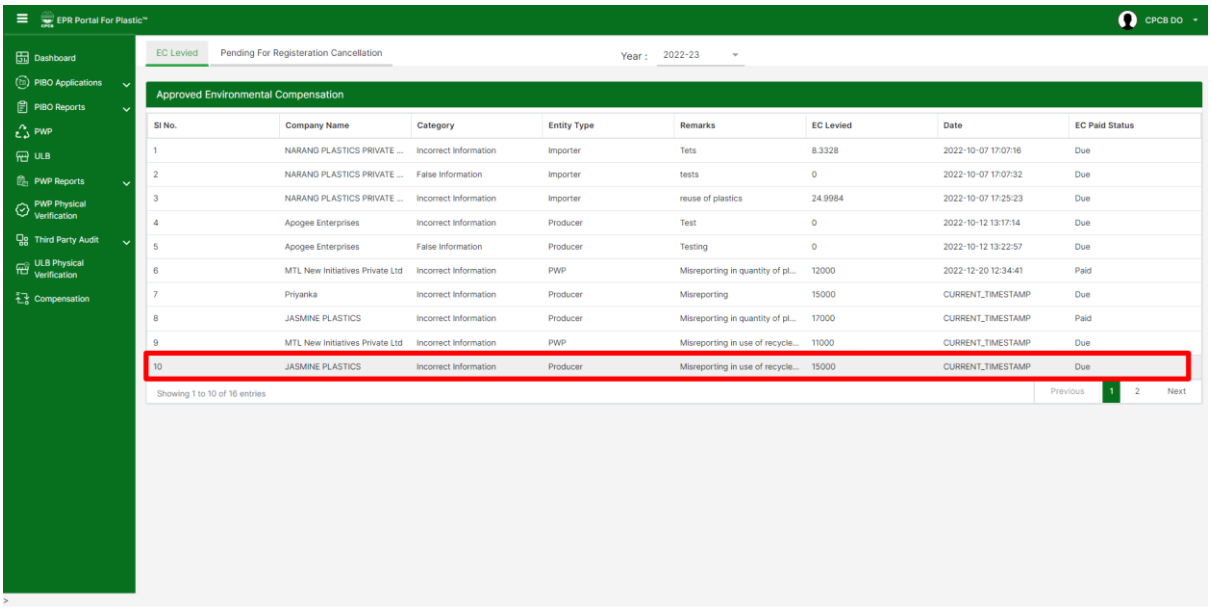


Figure 7.7: Consolidated status of EC Levied on CPCB/SPCB/PCC Dashboard



7.2 Levying of EC for Shortfall in meeting EPR Target

EC shall be levied if a PIBO fails to meet the EPR Target or PIBO/PWP fails to file the Annual Report within the stipulated time frame. The same has been discussed in Chapter 5.0. (Section 5.8). EC shall be levied by default in such cases and no Show Cause Notice shall be issued prior to levying of EC in such cases.

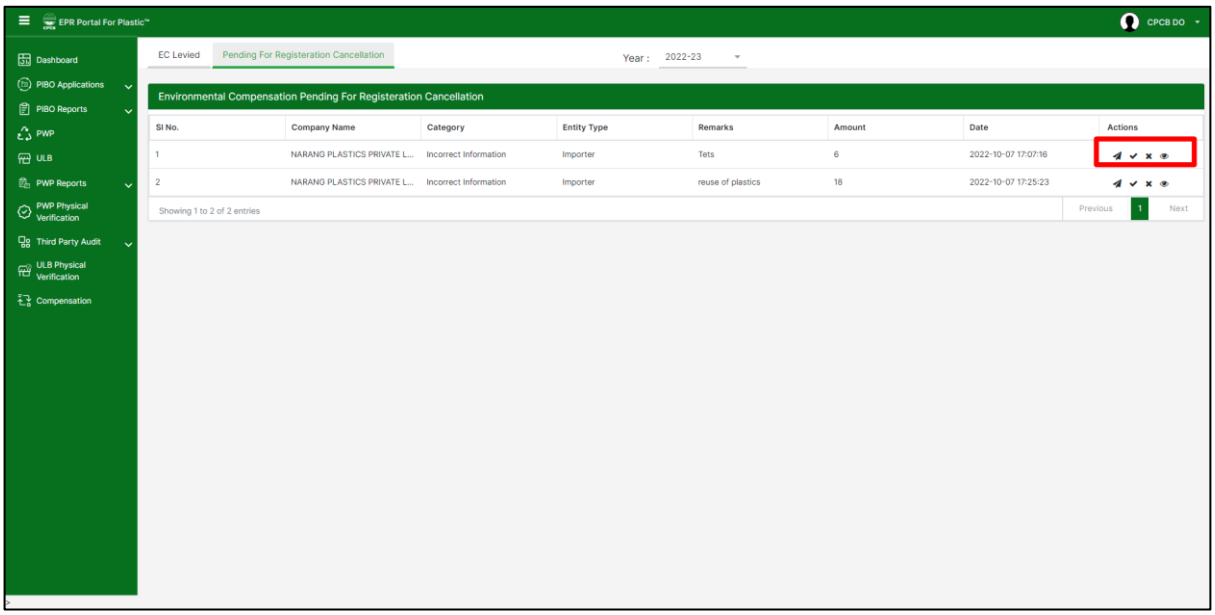
7.3 EC Status (SPCB/PCC/CPCB) Dashboard

As discussed in the above sections EC shall be levied for failure to meet the EPR target not filing Annual Report, non-compliance identified during Third Party Audit etc. Details of EC levied can be viewed on the CPCB/SPCB/ PCC dashboard by clicking on “Compensation / EC levied” on the dashboard. Category and amount of EC levied, payment status of EC and other details shall be displayed against the audited entity’s name **(Figure 7.7).**

7.4 Cancellation / Revocation of Registration

Show cause notice / Directions for Cancellation (other than that associated with Annual returns) to be issued before levying EC/ cancellation shall be done through e-office. Cancellation of Registration shall be done on the EPR Portal. Cancellation of Registration can be done by clicking on “Cancel” and the closure can be revoked by Clicking on “Revoke” in the Compensation/Cancellation- Revocation of Registration section**. (Figure 7.8)**

Figure 7.8: Cancellation / Revocation of Registration



7.5 EC Status (PIBO/PWP dashboard)

Details of EC levied on the PIBO/PWP can be viewed by clicking on “Compensation / Active “on the Dashboard. Category of EC levied, Amount of EC etc. can be viewed in this section **(Figure 7.9).** Further details of EC levied can be viewed by clicking on the “Eye” logo **(Figure 7.10)**. EC can be paid by clicking on the “Payment” logo **(Figure 7.11).** Non-compliances for which EC has been levied and paid can be seen in “Compensation/ Completed” section **(Figure 7.12)**. (Show Cause Notice may be deleted from this Section)

Figure 7.9: Details of EC levied/paid (PIBO/PWP dashboard)

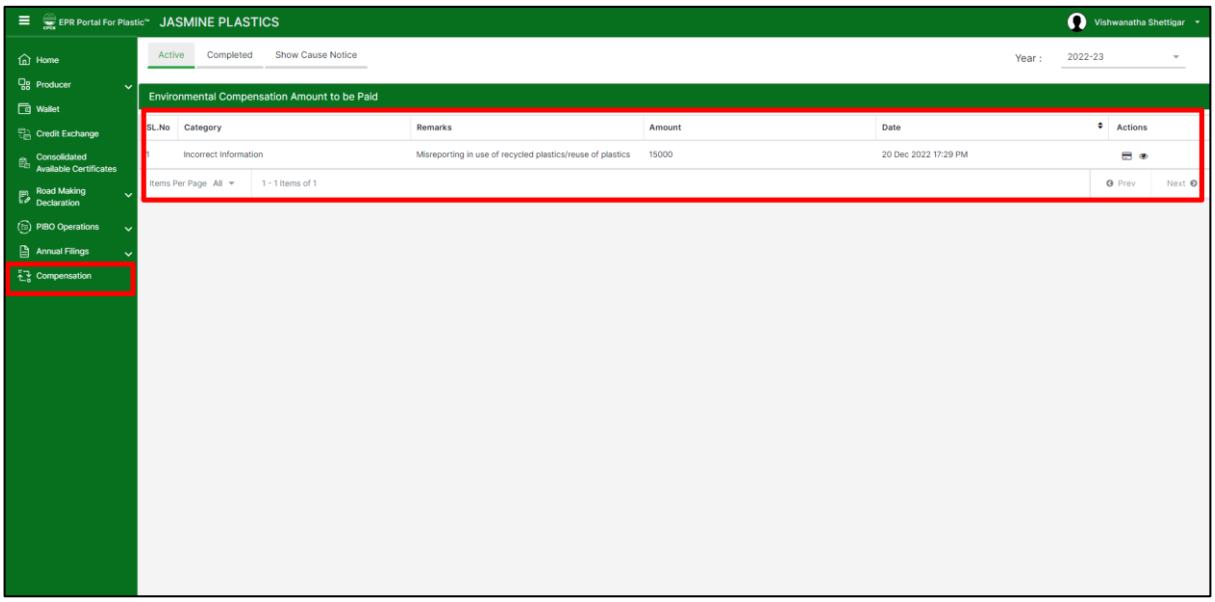


Figure 7.10: Details of EC Levied

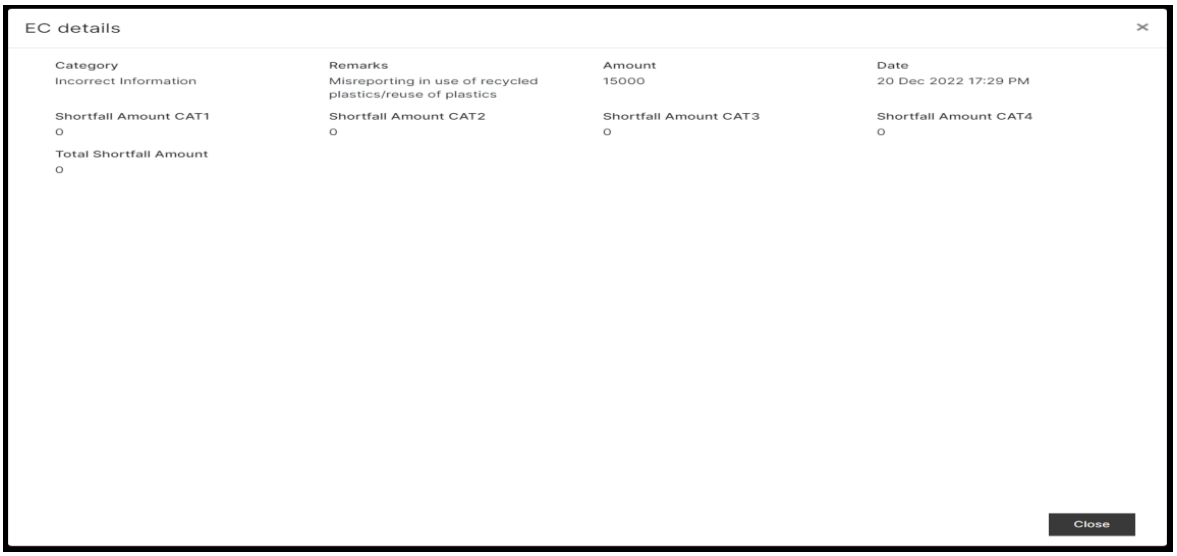


Figure 7.11: Payment of EC

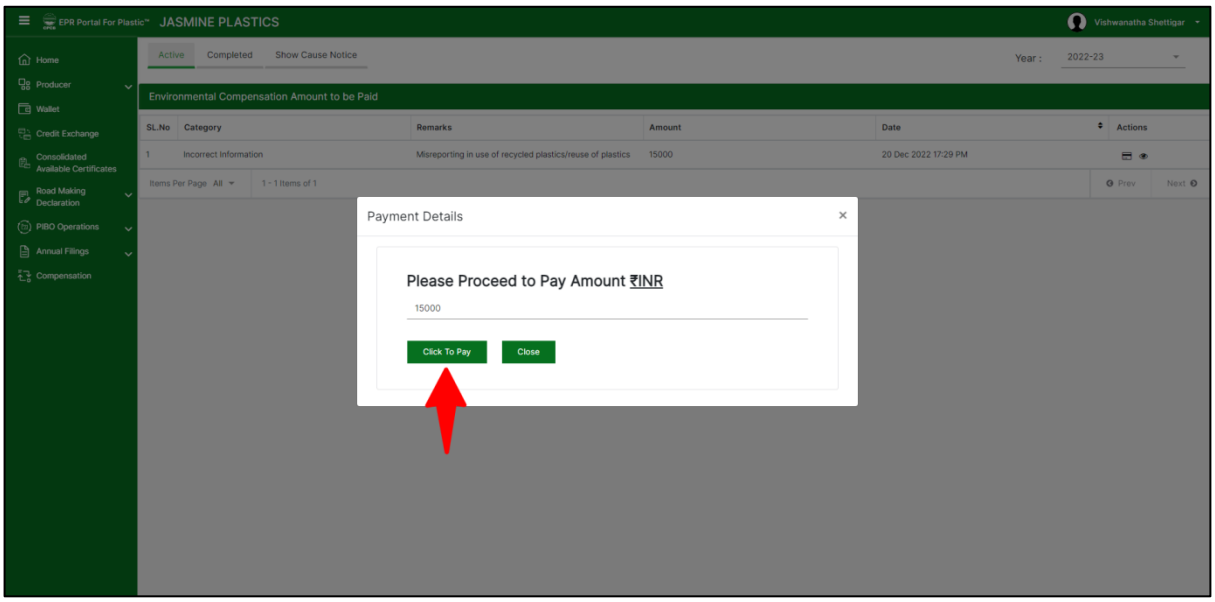
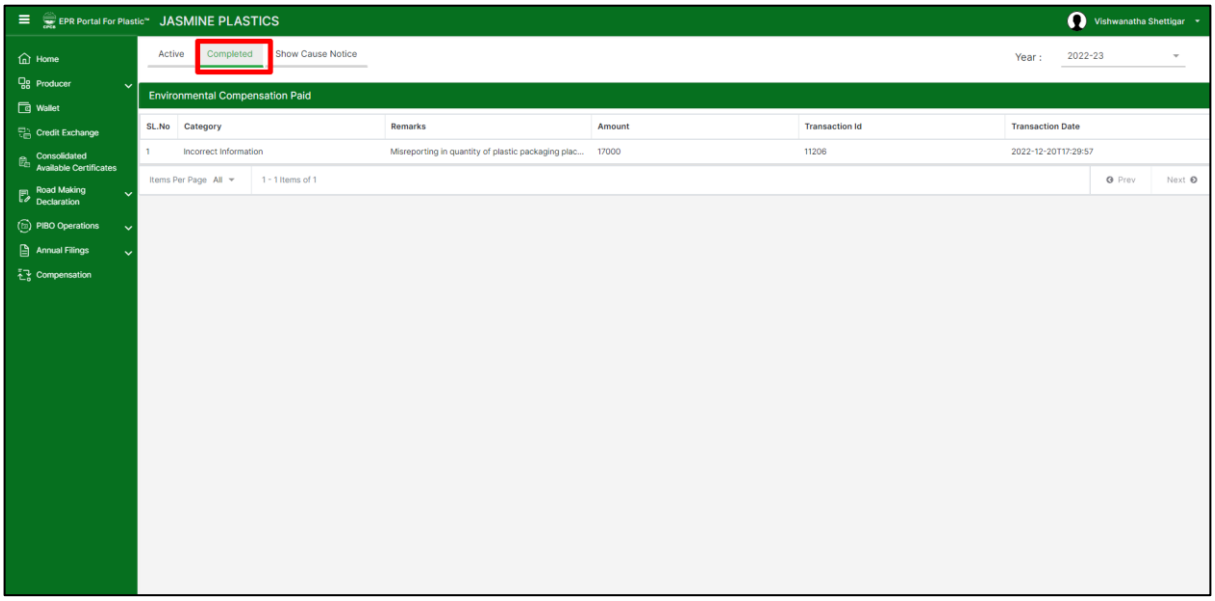


Figure 7.12: Details for Non-compliances for which EC Payment is Complete



केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

F. No. CP-20/14/2022-UPC-II-HO-CPCB-HO

May 13, 2024

NOTICE

Sub: - **Registration of Producers, Importers & Brand-Owners (PIBOs)and Plastic Waste Processors (PWPs) on Centralized Extended Producer Responsibility (EPR) Portal for Plastic Packaging**

1.0 This is in continuation of Notice dated March 14, 2024 issued by CPCB on the subject as per which all concerned PIBOs & PWPs were required to submit complete Registration application on the EPR Portal on or before March 31, 2024.

2.0 However, EPR Portal was under updation during March 18-April 24,2024 for enhancement of security features. In view of the prevalent Force majeure conditions, this is to inform all concerned PIBOs & PWPs that a window until May 31, 2024 is now being provided to enable all concerned PIBOs & PWPs to submit complete Registration application on the EPR Portal.

3.0 Further the concerned stakeholders (including SPCBs/PCCs/ PIBOs & PWPs) are required to take necessary action for compliance of the following:

a. SPCBs/PCCs are required to grant fresh/ renew existing Consent to Operate to the Producers / PWPs only after registration of the said entities on the EPR Portal. The SPCBs/PCCs are further required to include the Registration no. issued to the Producers/ PWPs in the Consent granted to such entities.

b. The Producers/Importers and Recyclers shall not sell plastic packaging/ commodities in plastic packaging or recycled plastic to Brand-owners (excluding Brand-owners falling in MSME category) who are not registered on the EPR Portal. They are further required to include the Registration no. issued to the said Brand-owners in the GST E-invoice of such transactions.

4.0 It is to be noted that as per Clause 2.0 of the EPR Guidelines notified on 16.2.22 by MoEFCC as IV Amendment to PWM Rules, the guidelines had come into force with immediate effect, that is w.e.f 16.2.22. The PIBOs and PWPs were required to register on the EPR Portal as per Clause 6.0 of the EPR Guidelines. Accordingly, delay in Registration on the EPR Portal shall not absolve the PIBOs of fulfilling their EPR obligations for the intervening period.

(Bharat Kumar Sharma)
Member Secretary

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

F. No. CP-20/14/2022-UPC-II-HO-CPCB-HO Date: 25.06.2024

NOTICE

Sub: - Registration of Producers, Importers & Brand-Owners (PIBOs) and Plastic Waste Processors (PWPs) on Centralized Extended Producer Responsibility (EPR) Portal for Plastic Packaging

1.0 This is in continuation of Notice dated May 13, 2024 issued by CPCB on the subject as per which all concerned PIBOs & PWPs were required to submit complete Registration application on the EPR Portal on or before May 31, 2024.

2.0 However, it is observed that several such PIBOs & PWPs are yet to register on EPR Portal in compliance with provision of EPR Guidelines.

3.0 In view of the above, this is to inform all concerned PIBOs & PWPs to submit complete application for registration on Centralized EPR Portal for Plastic Packaging on or before June 30, 2024, failing which necessary action shall be taken against them by concerned authorities, in accordance with provisions of PWM Rules, 2016.

(Bharat Kumar Sharma)
Member Secretary

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/8/2024-UPC-II-HO-CPCB-HQ 11132-11167 March 14, 2024

To,

The Chairman
SPCBs/PCCs - All States/UTs

Sub: - Directions under Section 5 of the EPA, 1986 regarding compliance of various provisions under Schedule-II of Plastic Waste Management Rules, 2016, i.e., Guidelines on Extended Producer Responsibility (EPR)

WHEREAS, the Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management Rules, 2016, in exercise of the powers conferred under sections 3, 6 & 25 of the Environment (Protection) Act, 1986 vide Notification No. G.S.R 320 (E) dated March 18, 2016; and

WHEREAS, Guidelines for Extended Producers Responsibility for Plastic packaging were notified by MoEF&CC on February 16, 2022 as Schedule-II of the Plastic Waste Management Rules, 2016; and

WHEREAS, as per Section 6.1(a) of the EPR Guidelines, *"The following entities shall register on the centralized portal developed by Central Pollution Control Board namely: - (i) Producer (P); (ii) Importer (1); (iii) Brand owner (BO), (iv) Plastic Waste Processor engaged in (a) recycling, (b) co-processing (c) waste to energy, (d) waste to oil, and (e) industrial composting;* and

WHEREAS, as per section 6.2 of the above Guidelines, "*The entities covered under clause 6.1 shall not carry any business without registration obtained through online Centralized Portal developed by Central Pollution Control Board";* and

WHEREAS, as per section 10.1 of the above Guidelines, "*The Producers, Importers & Brand Owners shall have to register through the online centralized portal developed by Central Pollution Control Board. The certificate of registration shall be issued using the portal*; and

WHEREAS, as per section 10.6 of the above Guidelines, *"The Producers, Importers & Brand-Owners shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under Extended Producer Responsibility with the Central Pollution Control Board or concerned State Pollution Control Board or Pollution Control Committee as per pro forma prescribed by Central Pollution Control Board by the 30th June of the next financial year. Information on the reuse and/or recycled content used for packaging purposes will also be provided. The details of the*

registered recyclers from whom the recycled plastic has been procured will also be provided"; and

WHEREAS, as per Section 11.1 of the EPR Guidelines, *"All plastic waste processors shall have to register with concerned State Pollution Control Board or Pollution Control Committee in accordance with provisions of 13(3) of Plastic Waste Management Rules, 2016 on the centralized portal developed by Central Pollution Control Board. Central Pollution Control Board shall lay down uniform procedure for registration within three months of the publication of these guidelines";* and

WHEREAS, as per Section 11.2 of EPR Guidelines, *"The Plastic waste processors shall submit annual returns after end of every financial year by 30th April of the next financial year on the quantity of plastic waste processed category-wise as per prescribed pro forma on the centralized portal developed by Central Pollution Control Board";* and

WHEREAS, CPCB has developed the Centralized EPR portal for registration of Producers, Importers and Brand-owners (PIBOs) & Plastic Waste Processors (PWPs) that has been formally launched on April 05, 2022; and

WHEREAS, 36228 PIBOs (Producers: 3988, Importer: 29807 and Brand Owners: 2433) and 2351 Plastic Waste Processors (PWPs) have already been registered on the EPR portal; and

WHEREAS, it has been observed that several PIBOs/PWPs are continuing with their operations without obtaining registration on the Centralized EPR Portal, which is in violation of Plastic Waste Management Rules, 2016, as amended; and

WHEREAS, in the matter of CWP No. 2369 of 2018 titled 'Suleman and others vs. Union of India', vide order dated 01.03.2024 (**Annexure I**), the Hon'ble High court of Himachal Pradesh has made the following observations:

> *"However, we find that very few industries have been registered and, therefore, have impressed upon her to collect the relevant data of the industries registered in the various States and U.T.s from the relevant authorities, so that industries falling under the PWM Rules essentially get registered under the PWM Rules, 2016, be it with the Central Pollution Control Board or else the respective State Pollution Control Boards, as the case may be. The Officer has assured us that the needful shall be done before the next date of hearing."*

WHEREAS, CPCB has issued letters to department of Industries/State Authorities dated 06.03.2024 **(Annexure - II)** to provide the list of industries involved in introducing/processing of plastic packaging under their jurisdiction and to further ensure that all such entities register themselves on the centralized EPR portal in compliance of the PWM Rules, 2016, as amended; and

WHEREAS, CPCB has issued a public notice dated 14/03/2024 **(Annexure III)** informing all PIBOs & PWPs to register on the centralized EPR portal on or before 31.03.24; and

NOW THEREFORE, in compliance of above and in exercise of powers vested under Section 5 of Environment (Protection) Act, 1986 to the Chairman, CPCB, the following directions are hereby issued to all SPCBs/PCCs for compliance:

a. To issue a public notice on the SPCBs/PCCs website informing all PIBOs & PWPs in your jurisdiction to register on the centralized EPR portal on or before 31.03.24.

b. To publish the aforesaid notice in the regional newspaper in English as well as in local languages.

c. To follow-up with the department of Industries / State authorities to provide necessary information as per letter dated 06.03.2024 **(Annexure II)** to CPCB.

You are hereby directed to take necessary action for compliance of aforesaid directions and submit the action taken report to this office within 10 days of receipt of this direction.

18/3/24

(Tanmay Kumar)
Chairman

Copy to:

1. Additional Secretary, HSMD, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan Jorbagh Road, New Delhi – 110 003 : for kind information, please

2. Regional Directors, All CPCB Regional Directorates : for kind information and follow up with SPCBs/PCCs in your jurisdiction

3. DH (IT) : for uploading on CPCB website, please

(Bharat Kumar Sharma)
Member Secretary

D/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय भारत सरकार
MINISTRY OF ENVIRONMENT FOREST & CLIMATE CHANGE GOVT OF INDIA

F.No.CP-20/8/2024-UPC-II-HO-CPCB-HQ 11132-11167 March 14, 2024

To,

The Chairman
SPCBs/PCCs - All States/UTs

Sub: - Directions under Section 5 of the EPA, 1986 regarding compliance of various provisions under Schedule-II of Plastic Waste Management Rules, 2016, i.e., Guidelines on Extended Producer Responsibility (EPR)

WHEREAS, the Ministry of Environment, Forest & Climate Change (MoEF&CC) has notified Plastic Waste Management Rules, 2016, in exercise of the powers conferred under sections 3, 6 & 25 of the Environment (Protection) Act, 1986 vide Notification No. G.S.R 320 (E) dated March 18, 2016; and

WHEREAS, Guidelines for Extended Producers Responsibility for Plastic packaging were notified by MoEF&CC on February 16, 2022 as Schedule-II of the Plastic Waste Management Rules, 2016; and

WHEREAS, as per Section 6.1(a) of the EPR Guidelines, *"The following entities shall register on the centralized portal developed by Central Pollution Control Board namely: - (i) Producer (P); (ii) Importer (1); (iii) Brand owner (BO), (iv) Plastic Waste Processor engaged in (a) recycling, (b) co-processing (c) waste to energy, (d) waste to oil, and (e) industrial composting;* and

WHEREAS, as per section 6.2 of the above Guidelines, "*The entities covered under clause 6.1 shall not carry any business without registration obtained through online Centralized Portal developed by Central Pollution Control Board";* and

WHEREAS, as per section 10.1 of the above Guidelines, "*The Producers, Importers & Brand Owners shall have to register through the online centralized portal developed by Central Pollution Control Board. The certificate of registration shall be issued using the portal*; and

WHEREAS, as per section 10.6 of the above Guidelines, *"The Producers, Importers & Brand-Owners shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under Extended Producer Responsibility with the Central Pollution Control Board or concerned State Pollution Control Board or Pollution Control Committee as per pro forma prescribed by Central Pollution Control Board by the 30th June of the next financial year. Information on the reuse and/or recycled content used for packaging purposes will also be provided. The details of the*

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
दूरभाष/Tel : 43102030, 22305792, वेबसाईट/Website : www.cpcb.nic.in

registered recyclers from whom the recycled plastic has been procured will also be provided"; and

WHEREAS, as per Section 11.1 of the EPR Guidelines, *"All plastic waste processors shall have to register with concerned State Pollution Control Board or Pollution Control Committee in accordance with provisions of 13(3) of Plastic Waste Management Rules, 2016 on the centralized portal developed by Central Pollution Control Board. Central Pollution Control Board shall lay down uniform procedure for registration within three months of the publication of these guidelines";* and

WHEREAS, as per Section 11.2 of EPR Guidelines, *"The Plastic waste processors shall submit annual returns after end of every financial year by 30th April of the next financial year on the quantity of plastic waste processed category-wise as per prescribed pro forma on the centralized portal developed by Central Pollution Control Board";* and

WHEREAS, CPCB has developed the Centralized EPR portal for registration of Producers, Importers and Brand-owners (PIBOs) & Plastic Waste Processors (PWPs) that has been formally launched on April 05, 2022; and

WHEREAS, 36228 PIBOs (Producers: 3988, Importer: 29807 and Brand Owners: 2433) and 2351 Plastic Waste Processors (PWPs) have already been registered on the EPR portal; and

WHEREAS, it has been observed that several PIBOs/PWPs are continuing with their operations without obtaining registration on the Centralized EPR Portal, which is in violation of Plastic Waste Management Rules, 2016, as amended; and

WHEREAS, in the matter of CWP No. 2369 of 2018 titled 'Suleman and others vs. Union of India', vide order dated 01.03.2024 (**Annexure I**), the Hon'ble High court of Himachal Pradesh has made the following observations:

> *"However, we find that very few industries have been registered and, therefore, have impressed upon her to collect the relevant data of the industries registered in the various States and U.T.s from the relevant authorities, so that industries falling under the PWM Rules essentially get registered under the PWM Rules, 2016, be it with the Central Pollution Control Board or else the respective State Pollution Control Boards, as the case may be. The Officer has assured us that the needful shall be done before the next date of hearing."*

WHEREAS, CPCB has issued letters to department of Industries/State Authorities dated 06.03.2024 **(Annexure - II)** to provide the list of industries involved in introducing/processing of plastic packaging under their jurisdiction and to further ensure that all such entities register themselves on the centralized EPR portal in compliance of the PWM Rules, 2016, as amended; and

WHEREAS, CPCB has issued a public notice dated 14/03/2024 **(Annexure III)** informing all PIBOs & PWPs to register on the centralized EPR portal on or before 31.03.24; and

NOW THEREFORE, in compliance of above and in exercise of powers vested under Section 5 of Environment (Protection) Act, 1986 to the Chairman, CPCB, the following directions are hereby issued to all SPCBs/PCCs for compliance:

a. To issue a public notice on the SPCBs/PCCs website informing all PIBOs & PWPs in your jurisdiction to register on the centralized EPR portal on or before 31.03.24.

b. To publish the aforesaid notice in the regional newspaper in English as well as in local languages.

c. To follow-up with the department of Industries / State authorities to provide necessary information as per letter dated 06.03.2024 **(Annexure II)** to CPCB.

You are hereby directed to take necessary action for compliance of aforesaid directions and submit the action taken report to this office within 10 days of receipt of this direction.

18/3/24

(Tanmay Kumar)
Chairman

Copy to:

1. Additional Secretary, HSMD, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan Jorbagh Road, New Delhi – 110 003 : for kind information, please

2. Regional Directors, All CPCB Regional Directorates : for kind information and follow up with SPCBs/PCCs in your jurisdiction

3. DH (IT) : for uploading on CPCB website, please

(Bharat Kumar Sharma)
Member Secretary

D/C

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

F. No. CP-20/14/2022-UPC-II-HO-CPCB-HO Date: 25.06.2024

NOTICE

Sub: - Registration of Producers, Importers & Brand-Owners (PIBOs) and Plastic Waste Processors (PWPs) on Centralized Extended Producer Responsibility (EPR) Portal for Plastic Packaging

1.0 This is in continuation of Notice dated May 13, 2024 issued by CPCB on the subject as per which all concerned PIBOs & PWPs were required to submit complete Registration application on the EPR Portal on or before May 31, 2024.

2.0 However, it is observed that several such PIBOs & PWPs are yet to register on EPR Portal in compliance with provision of EPR Guidelines.

3.0 In view of the above, this is to inform all concerned PIBOs & PWPs to submit complete application for registration on Centralized EPR Portal for Plastic Packaging on or before June 30, 2024, failing which necessary action shall be taken against them by concerned authorities, in accordance with provisions of PWM Rules, 2016.

(Bharat Kumar Sharma)
Member Secretary

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

SPEED-POST / E-MAIL

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

File No. CP-20/139/2021-UPC-II-HO-CPCB-HO Date: 06.03.2024

To,

Director/ Commissioner,
Department of Industries / State Authorities
(All States/UTs – As per list)

Sub: - Registration of Producers, Importers, Brand owners & Plastic Waste Processors as per Plastic Waste Management Rules, 2016, as amended - reg

Sir/Madam,

Central Pollution Control Board (CPCB) has developed the Centralized EPR Portal for Plastic Packaging for implementation of Extended Producer Responsibility (EPR) in accordance with the Guidelines on Plastic Packaging issued vide MoEFCC's Fourth Amendment to PWM Rules, 2016 dated February 16, 2022 (Annexure I).

As per the clause 6.1 of the EPR guidelines Producers, Importers, Brand owners (PIBOs) who introduce plastic packaging in the market and Plastic waste processors (PWPs) (recycling, co-processing, waste to energy, waste to oil, and industrial composting) have to register on the EPR portal.

Till date, 36228 PIBOs (Producers: 3988, Importer: 29807 and Brand Owner: 2433) and 2351 PWPs have been registered on the centralized EPR portal. Further, it has been observed that several such PIBOs/PWPs are continuing with their operations without obtaining registration on the Centralized EPR Portal, which is in violation of Plastic Waste Management Rules, 2016, as amended.

Further, vide order dated 01.03.2024 **in the matter of CWP No. 2369 of 2018 titled 'Suleman and others vs. Union of India'**, the Hon'ble High Court of Himachal Pradesh made the following observations **(Annexure II).**

"However, we find that very few industries have been registered and, therefore, have impressed upon her to collect the relevant data of the industries registered in the various States and U.T.s from the relevant authorities, so that industries falling under the PWM Rules essentially get registered under the PWM Rules, 2016, be it with the Central Pollution Control Board or else the respective State Pollution Control Boards, as the case may be. The Officer has assured us that the needful shall be done before the next date of hearing"

Contd.

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032
Parivesh Bhawan, East Arjun Nagar, New Delhi - 110032
दूरभाष/Tel: 43102030, 22305792, वेबसाईट/Website : www.cpbc.nic.in

In view of the above, it is requested a list of all such entities involved in introducing/processing of plastic packaging into the market may be provided to CPCB along with their address and email. It is further requested to ensure that all such entities register themselves on the centralized EPR portal in compliance of the PWM Rules, 2016, as amended. The aforementioned information be provided to CPCB within 10 days, to enable us to take further necessary action.

The matter be taken on priority being compliance of the Hon'ble High Court order.

This issues with approval of Competent Authority.

Yours sincerely,

(Divya Sinha)
Director & In charge, UPC-II

Copy for Information to: -

1. PS to CCB
2. AO to MS

(Divya Sinha)

o/c

State/UT	Address of Department of Industries/State Authorities
Andhra Pradesh	Commissioner of Industries, Government of Andhra Pradesh, 8th Floor, APIIC Towers, Auto Nagar, Mangalagiri, Guntur District Andhra Pradesh, Pin code: - 522503 Email:- apmsefcinds@gmail.com
Arunachal Pradesh	Director of Industries, Government of Arunachal Pradesh, Udyog Sadan, Itanagar Arunachal Pradesh Pin code: - 791111
Assam	Commissioner of Industries, Government of Assam, Udyog Bhawan, Bamuni Maidan, Industrial Estate, Guwahati, Assam, Pin Code: - 781021
Bihar	Director of Industries, Department of Industries, Govt of Bihar, 2Nd Floor, Vikas Bhawan, Bailey Road, Jawaharlal Nehru Marg, Patna, Bihar, 800015 Email:- Dir.Ind-Bih@Nic.In
Delhi	Commissioner of Industries, Government of Nct of Delhi, Plot No. 419, Patparganj Industrial Area, Delhi - 110092 Email:- delhiold@test.com
Himachal Pradesh	Director of Industries, Government of Himachal Pradesh, Udyog Bhavan, Bemloe, Shimla Himachal Pradesh Pincode:- 171001
Jammu & Kashmir	Director, Industries & Commerce, Government of Jammu & Kashmir, Civil Secretariat, Jammu - 180001 Email: Jkindcom@Gmail.Com

State/UT	Address of Department of Industries/State Authorities
Jharkhand	Director of Industries, Government of Jharkhand, 3Rd Floor, Nepal House, Doranda, Ranchi-834002, Jharkhand Email:- jhr-doi@nic.in
Karnataka	Director of Industries & Commerce, Department of Industries and Commerce, Government of Karnataka, 49, Khanija Bhavan, South Block, First Floor, Race Course Road, Bengaluru - 560001 Karnataka Email:- msefcblr22@gmail.Com
Kerala	Director of Industries & Commerce, Government of Kerala, Vikas Bhavan P.O, Thiruvananthapuram, Kerala - 695033
Madhya Pradesh	Commissioner of Industries, Government of Madhya Pradesh, 4Th Floor, Directorate of Industries, Vindhyachal Bhawan, Bhopal, Madhya Pradesh Pincode:- 462004 Email:- mp-msefc@mp.gov.In
Manipur	Director of Industries & Commerce, Government of Manipur Head office of Directorate of Trade, Commerce & Industries, Lamphelapt, Imphal West State:- Manipur Pincode:- 795001 Email:- dcimanipur@gmail.com
Mizoram	Director of Industries & Commerce, Government of Mizoram Department of Industries Government of Mizoram, Aizawl - 796190, Mizoram

State/UT	Address of Department of Industries/State Authorities
Punjab	Director of Industries Commerce, Government of Punjab, O/O General Manager, District Industries Centre, Mission Road, Malikpur, Pathankot State:- Punjab Pincode:- 145001 Email:- pathankot.msefc@gmail.Com
Tamil Nadu	Industries Commissioner and Director of Industries and Commerce, Department of Industries and Commerce, Government of Tamil Nadu, Sidco Corporate office Building, 3Rd Floor, Thiru-Vi-Ka Industrial Estate, Guindy, Chennai 600 032, Tamil Nadu
Tripura	Director of Industries & Commerce, Government of Tripura, Shilpa Udyog Bhawan, Directorate of Industries & Commerce, Khejurbagan, Agartala, Tripura (W) State:- Tripura Pincode:- 799006 Email:- industrytripura@gmail.com
Uttar Prdesh	Chairman, Uttar Pradesh Micro Small and Medium Enterprises, Facilitation Council, Sarvodaya Nagar, G.T. Road, Kanpur - 208005 Uttar Pradesh Email:- facilitation.council@gmail.Com
Pondicherry	Chairman-Cum-Director, Directorate of Industries & Commerce, Thattanchavady, Puducherry State:- Puducherry Pincode:- 605009 Email:- ind.pon@nic.In
Goa	Deputy Director (Industries), Industry Directorate, Trade and Commerce, Government of Goa, Udyog Bhawan, Panaji, Goa - 403 001. E-Mail: Dir-Indu.Goa@Nic.In

State/UT	Address of Department of Industries/State Authorities
A&N	Director Directorate of Industries, Udhyog Parishar, Middle Point, Port Blair State:- andaman and Nicobar Islands Pincode:- 744101 Email:- dirind.and@nic.In
odisha	Director Directorate of Industries, Killa Maidan, Buxi Bazar-753001 Cuttack, Odisha
daman & Diu	Director Department of Industries, District Industries Centre, Udyog Bhawan, 1St Floor, Bhenslore, Nani Daman State:- Daman and Diu Pincode:- 396210 Email:- dic-dd@nic.In
chandigarh	Director of Industries, Chandigarh Administration, 39- Industrial Area, Phase-II, Ram Darbar State:- Chandigarh Pincode:- 160001
Chhattisgarh	Director Directorate of Industries, Udyog Bhawan, Ring Road No.1.Telibandha Raipur, C.G. State:- Chhattisgarh Pincode:- 492001 Email:- dtic-directorate.cg@gov.In
Gujarat	Commissioner Office of MSME Commissionerate Block No. 1, 4Th Floor, Udyog Bhavan, Gandhinagar 382 010, Gujarat Pincode:- 382010 Email:- comm-msefc-gnr@gujarat.gov.in

State/UT	Address of Department of Industries/State Authorities
haryana	Director Directorate of Industries & Commerce, 1St Floor, 30 Bays Building, Sector17, Chandigarh Haryana - 134114 Email: Ipcharyana@Yahoo.Com Help@Hryindustries@Gmail.Com
LAKSHADWEEP	Director of Industries, Ut Administration of Lakshadweep, Kavaratti, Lakshadweep Pincode:- 682555
Maharashtra	Development Commissioner (Industries) Government of Maharashtra Directorate of Industries, New Administrative Building, 2Nd Floor, Madame Cama Road, Opp. Mantralaya, Mumbai – 400032 Email: didci@maharashtra.gov.In
Meghalaya	Director Commerce and Industries Department, Meghalaya 2Nd Floor, Administrative Building, Lower Lachumiere, Shillong-793001, Meghalaya Email:- industries-meg@gov.In
Nagaland	Director Directorate of Industries & Commerce, Kohima Nagaland Nagaland- 797001 Email:- industrynaga@gmail.com

State/UT	Address of Department of Industries/State Authorities
Rajashthan	Director Industries & Commerce Department Udhyog Bhawan Tilak Marg Jaipuir Rajasthan, Pincode:- 302001 Email:- indrajfc@rajasthan.gov.In
Sikkim	Director of Industries, Government of Sikkim, Gangtok Secretariat Annexe-1, S. T. Marg, Gangtok, Sikkim Pincode:- 737001
Telangana	Commissioner, Commissionerate of Industries Government of Telangana Chirag Ali Lane, Abids, Hyderabad, Telangana 500001
UTTARAKHAND	Director, Directorate of Industries, Uttarakhand Industrial Area, Patel Nagar, Dehradun, Uttarakhand Email:- mpr@doiuk.org
West Bengal	Director of Industries, West Bengal 4, Abanindranath Tagore Sarani, Kolkata-700016 Email:-adiat.di-wb@bangla.gov.in

REVISED GUIDELINES FOR ASSESSMENT OFENVIRONMENT COMPENSATION TOBE LEVIED FOR VIOLATION OF PLASTIC WASTE MANAGEMENT RULES, 2016

AUGUST, 2024

CENTRAL POLLUTION CONTROL BOARD DELHI

Contents

1.0 Background 2
2.0 Provisions of Plastic Waste Management Rules 2
3.0 Approach for Assessment of Environment compensation 8
4.0 Action to be Taken for Non- Compliance of PWM Rules 8
5.0 EC charges for Delay in EC deposition 34
6.0 Modalities for Expenditure of EC funds 35

1.0 Background

Plastic Waste Management (PWM) is a major problem in India, where urbanization, industrialization, and economic growth have resulted in increased plastic waste (PW) generation. The burgeoning population and the improvement in living standards has only compounded this problem. Ministry of Environment, Forests and Climate Change (MoEF&CC) notified Plastic Waste Management Rules, 2011 and revamped the Rules in 2016 to ensure proper plastic waste management in India.

CPCB in compliance of Hon'ble NGT order dated 10.09.20 in O.A. No. 247/2017, framed the regime for levying EC for violation of PWM Rules. Hon'ble NGT vide order dated 08.01.2021 Hon'ble had directed that "*EC and penal action regime proposed by the CPCB may be duly implemented by the CPCB, State PCBs/PCCs, State Level Monitoring Committees and all other concerned authorities".*

Four Amendments to PWM Rules have recently been notified by Mo EF&CC through notification dated August 12,2021 (**Annexure-I**), September 17,2021 (**Annexure-II**), February 16,2022 (**Annexure-III**), & July 06, 2022 (**Annexure-IV**) respectively.

As per provision 9.2 of Schedule-II notified through Amendments to PWM Rules dated February 16,2022 "*Central Pollution Control Board shall lay down guidelines for imposition and collection of environment compensation (EC) on Producers, Importers & Brand-Owners, recyclers and end of life processors, in case of nonfulfillment of obligations set out in these guidelines, and the same shall be notified. The Guidelines for Environmental Compensation shall be updated, as required*".

As per provision 18 notified through Amendments to PWM Rules dated July 06, 2022, "*The Environmental Compensation shall be levied based upon polluter pays principle, on persons who are not complying with the provisions of these rules, as per guidelines notified by the Central Pollution Control Board*."
The EC regime framed has been updated in accordance with Amendments dated August 12, 2021, February 16, 2022 & July 06, 2022 to Plastic Waste Management Rules. The document details the EC regime to be levied on the violators in accordance with provisions of PWM Rules.

2.0 Provisions of Plastic Waste Management Rules

Environmental Compensation is to be levied for the non-compliance of the following provisions of the PWM Rules, in which frequent non-compliance is observed is given in Table 1.0

Table 1.0: Provision of PWM Rules for which EC is to be levied

Rule	Provisions
4(1)(c)	Carry bag made of virgin or recycled plastic, shall not be less than seventy-five microns in thickness with effect from the 30th September, 2021 and one hundred twenty (120) microns in thickness with effect from the 31st December, 2022.
4(1)(d)	Plastic sheet or like, which is not an integral part of multi-layered packaging and cover made of plastic sheet used for packaging, wrapping the commodity shall not be less than fifty microns in thickness except as specified by the Central Government where the thickness of such plastic sheets impair the functionality of the product.
4(1)(e)	The manufacturer shall not sell or provide or arrange plastic to be used as raw material to a producer, not having valid registration from the concerned State Pollution Control Boards or Pollution Control Committee.
4(1)(f)	Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala.
4(1)(h)	The manufacturers of compostable plastic and biodegradable plastics carry bags or commodities or both shall obtain a certificate from the Central Pollution Control Board before marketing or selling.
4(1)(i)	Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms.
4(1)(j)	Non-woven plastic carry bag shall not be less than 60 Gram Per Square Meter (GSM).
4(2)	Manufacture, import, stocking, distribution, sale and use of following single use plastic, including polystyrene and expanded polystyrene, commodities shall be prohibited: (a) ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration; (b) plates, cups, glasses, cutlery such as forks, spoons, knives, straw, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100 micron, stirrers.
6(1)&(7)	Every local body shall be responsible for development and setting up of infrastructure for segregation, collection, storage, transportation, processing and disposal of the plastic waste either on its own or by engaging agencies or producers.

Rule	Provisions
6(2)(a)&7(1)(a)	Ensuring segregation, collection, storage, transportation, plastic waste and channelization of recyclable plastic waste fraction to recyclers having valid registration; ensuring that no damage is caused to the environment during this process; and ensuring that open burning of plastic waste does not take place.
6(2)(g)&7(c)	Ensuring that open burning of plastic waste does not take place.
6(4)	The local body to frame bye-laws incorporating the provisions of these rules.
8(1)(a)	The waste generator shall take steps to minimize generation of plastic waste and segregate plastic waste at source.
8(1)(b)	The waste generator shall not litter the plastic waste.
10(5)	As a transitory measure, provisional certificate for biodegradable plastics, shall be issued by the Central Pollution Control Board, in cases, where an interim test report is submitted, for an on-going test, which covers the first component of the IS 17899 T:2022 relating to biodegradability given at Sl. No. (i) or Sl. No. (ii) of Table 1 or Sl. No. (i) of Table 2 of the IS 17899 T:2022:
10(6)	The interim test report shall be obtained from the Central Institute of Petrochemical Engineering and Technology or a laboratory recognized under the Laboratory Recognition Scheme, 2020, of the Bureau of Indian Standards or laboratories accredited for this purpose by the National Accreditation Board for Testing and Calibration Laboratories, and they shall certify the bio-degradation of plastic is in line with IS 17899 T:2022. Provided that where testing of biodegradable plastic had commenced prior to the registration of a laboratory, and the report is in conformity with IS 17899 T:2022, the Central Pollution Control Board shall ask the applicant for re-testing and permit the production or usage of such biodegradable plastic, till the period the test report is received from duly recognized laboratorysubject to furnishing of bank guarantee equal to the amount of Environment Compensation leviable under rule 18: Provided further that the bank guarantee shall be forfeited if the result of such test does not conform to IS 17899 T:2022.

Rule	Provisions
11(1)	Name, registration number of the producer or brand owner and thickness in case of carry bag and plastic packaging: Provided that this provision shall not be applicable, for plastic packaging used for imported goods: for cases falling under rule 26 of the Legal Metrology Packaged Commodities Rules, 2011, after the approval of the Central Pollution Control Board; for cases where it is technically not feasible to print the requisite information mandated under this Rule, as per specificationsgiven in the — Guidelines for use of Standard Mark and labelling requirements under BIS Compulsory Registration Scheme for Electronic and IT Products after the approval of the Central Pollution Control Board; name and registration number of the producer or brand owner in case of multi-layered packaging, excluding multi-layered packaging used for imported goods: and name and certificate number of producer [Rule 4(h)] in case of carry bags made from compostable plastic. the importer or producer or brand owner of imported carry bags or multi-layered packaging or plastic packaging, alone or along with the products shall adhere to clause (a) and (b).
13(1)&13(2)	(1) No person shall manufacture carry bags or recycle plastic bags or multi-layered packaging unless the person has obtained registration from, - i. the concerned State Pollution Control Board or Pollution Control Committee of the Union territory, if operating in one or two states or Union territories; or ii. the Central Pollution Control Board, if operating in more thantwo States or Union territories. (2) Every producer or brand-owner shall, for the purpose of registration or for renewal of registration, make an application as per the guidelines specified in Schedule -II in Form-I (**ANNEXURE-III**) to: i. "The concerned State Pollution Control Board or Pollution Control Committee of the Union territory, if operating one or two States or Union Territories"; or ii. "The Central Pollution Control Board, if operating in more than two States or Union Territories**".**

Rule	Provisions
13(3)	Every person recycling or processing waste or proposing to recycle or process plastic waste shall make an application to the State Pollution Control Board or the Pollution Control Committee, for grant of registration or renewal of registration for the recycling unit, in Form II as per the guidelines specified in Schedule –II (**ANNEXURE-III**).
13(4)	Every manufacturer engaged in manufacturer of plastic to be used as raw material by the producer shall make an application to the State Pollution Control Board or the Pollution Control Committee of the Union territory concerned, for the grant of registration or for the renewal of registration, in Form III.
14(1)	Retailers or street vendors shall not sell or provide commodities to consumer in carry bags or plastic sheet or multi-layered packaging, which are not manufactured and labelled or marked, as per prescribed under these rules.
17(1)	Every person engaged in recycling or processing of plastic waste shall prepare and submit an annual report in Form-IV to the local body concerned under intimation to the concerned State Pollution Control Board or Pollution Control Committee by the 30th April, of every year.
17(2)	Every local body shall prepare and submit an annual report in Form –V to the concerned Secretary-in-charge of the Urban Development Department under intimation to the concerned State Pollution Control Board or Pollution Control Committee by the 30th June, every year.
17(3)	Each State Pollution Control Board or Pollution Control Committee shall prepare and submit an annual report in Form VI to the CPCB on the implementation of these rules by the 31st July, of every year.

Schedule-II of PWM Rules: Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging	
9.1	Environmental Compensation shall be levied based upon polluter pays principle, with respect to nonfulfillment of Extended Producer Responsibility targets by Producers, Importers & Brand Owners.
10.1	The Producers, Importers & Brand-Owners shall have to register through the online centralized portal developed by Central Pollution Control Board. The certificate of registration shall be issued using the portal.

10.6	The Producers, Importers & Brand-Owners shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under Extended Producer Responsibility with the Central Pollution Control Board or concerned State Pollution Control Board or Pollution Control Committee as per pro forma prescribed by Central Pollution Control Board by the 30th June of the next financial year.
11.1	All plastic waste processors shall have to register with concerned State Pollution Control Board or Pollution Control Committee in accordance with provision 13(3) of Plastic Waste Management Rules, 2016 on the centralized portal developed by Central Pollution Control Board.
11.2	The Plastic waste processors shall submit annual returns after end of every financial year by 30th April of the next financial year on the quantity of plastic waste processed category-wise as per prescribed pro forma on the centralized portal developed by Central Pollution Control Board.
11.4	In case, at any stage it is found that the information provided by the plastic waste processor is false, the plastic waste processor shall be debarred by State Pollution Control Board, as per procedure laid down by Central Pollution Control Board, from operating under the Extended Producer Responsibility framework for a period of one year.
11.6	The pro forma for the certificate shall be developed by Central Pollution Control Board. In no case, the amount of plastic packaging waste recycled by the enterprise shall be more than installed capacity of the enterprise.
11.8	The Plastic Waste Processors undertaking end-of-life disposal of plastic packaging waste viz. waste to energy, waste to oil, cement kilns (co processing) shall provide information on an annual basis as per prescribed pro forma, on the centralized portal developed by Central Pollution Control Board. These entities shall ensure the disposal of plastic packaging waste as per relevant rules, guidelines framed by regulatory bodies in an environmentally sound manner.
12.4	Central Pollution Control Board by itself or through a designated agency shall verify compliance of Producers, Importers & Brand-Owners through inspection and periodic audit, as deemed appropriate. Central Pollution Control Board as required, can also verify compliance of Plastic Waste Processors through inspection and periodic audit.
13.1	State Pollution Control Board or Pollution Control Committee by itself or through a designated agency shall verify compliance of Producers, Importers & Brand-Owners through inspection and periodic audit, as deemed appropriate, of Producers, Importers & Brand-Owners as well as plastic waste processors in their jurisdiction as per the Plastic Waste Management Rule, 2016.

Approach for Assessment of Environment compensation as per Plastic Packaging Category

3.0 Approach for Assessment of Environment compensation

3.1 EC Assessment for Plastic Waste Management

Assessment of cost incurred in plastic waste management has been made based on the inputs provided by various local bodies. The cost incurred on management of plastic waste management shall essentially be divided into the following components:

i. **Collection & Transportation of Plastic waste**: Average cost incurred for collection and transportation of solid waste is Rs.2000/- per ton of waste.

ii. **Setting up of Material Recovery Facility (MRF)**: Average cost of setting up of Material Recovery of 100 TPD plastic is Rs. 7 crores. Accordingly, corresponding cost for setting up of 1 TPD plant is Rs.7 lakhs. Considering15 years life of the plant – cost incurred for setting up of MRF Rs.150/-per ton of plastic waste.

iii. **Setting up of RDF facility**: Average cost of setting up of Refused Derived Fuel of 100 TPD capacity is Rs. 12.5 crore. Accordingly, corresponding cost for setting up of 1 TPD plant is Rs.12.5 lakh. Considering 15 years' life of the plant – cost incurred for setting up of RDF for is Rs.270/- per ton of plastic waste.

iv. **O&M Cost of RDF facility**: Operational cost of RDF is Rs. 1200/- per Ton and Transportation cost is Rs. 300/- per ton of plastic waste.

Based on the above assessment cost incurred on management of one ton of plastic waste is approximately Rs.4000/- per ton.

PWM Rules entrust the responsibility of development and setting up of infrastructure for segregation, collection, storage, transportation, processing and disposal of the plastic waste on the Local bodies as well as the Producers/Brand owners, the cost to be incurred on PWM shall be distributed equally (i.e., Rs.2000/- per ton of plastic waste on Local bodies& Rs.2000/- per ton of plastic waste on Producers) for the purpose of assessment of Environmental Compensation

To ensure that EC levied acts as deterrent for violation of PWM Rules, deterrent factor of 2.5 is applied and EC of 2.5 times the cost calculated as per aforementioned points i.e Rs.5000/- per Ton of plastic waste shall be levied on the Local Bodies and the Producers/Importers and Brand owners (PIBOs) respectively

3.2 EC for Plastic Packaging Waste (w.r.t violation of EPR Guidelines)

EC charges for Plastic packaging waste has been assessed on the basis of the following factors

a) As per Assessment in Section 3.1, cost incurred on management of one ton of plastic waste is approximately Rs. 4000/- per ton of which Rs. 2000/- per Ton is towards collection and transportation and Rs. 2000/- per ton is towards processing

of plastic waste. Accordingly, Rs.2500/- is the EC Charges towards collection and transportation of plastic waste and Rs-2500/- is towards processing of plastic waste.

b) It is further observed that Collection & Transportation cost varies for different category of Plastic Packaging Waste, being higher for the flexible / Multilayer Plastic (MLP packaging). However, the processing cost is more or less the same for all categories of Plastic Packaging Waste as similar process steps are followed for processing of different categories of plastic packaging. Accordingly, EC charges towards processing of plastic waste i.e Rs.2500/- per ton shall remain constant for all categories of plastic packaging and EC Charges towards collection & transportation shall vary with the category of plastic packaging.

c) It is observed that the owing to relative difficulty in segregation, collection and transportation of different categories of plastic packaging, quantity of different plastic packaging present at the final disposal point varies significantly. In view of above, the collection factor for different categories of plastic shall vary accordingly, the details of which are given below:

- **Collection Vs Generation of Plastic Packaging Waste:** Collection of Plastic packaging waste shall be directly proportional to the quantity of plastic packaging generated in each category- higher the generation, higher shall be the collection and vice versa. As per the information available with CPCB on the Centralized EPR Plastic Portal for Plastic Packaging, the ratio of plastic packaging waste generated i.e Cat I: Cat II: Cat III is 5:8:2
- **Collection Vs Plastic Packaging Waste available at disposal point:** Collection of Plastic packaging waste shall be inversely proportional to the quantity of plastic packaging available at disposal point- higher availability shall indicate low collection and vice versa. As per the information available with CPCB, the ratio plastic packaging at final disposal i.e Cat I: Cat II: Cat III is 1:10: 5.5

Environmental Compensation: The EC factor shall be inversely proportional to collection of each category of plastic packaging waste i.e., higher EC for low collection and vice versa. The EC for Cat I, Cat II & Cat III plastic packaging waste shall accordingly be Rs. 2900/-, Rs.5000/- and Rs.7900/- respectively. Owing to difficulty faced in identification & segregation of compostable plastics, EC for Cat IV plastic packaging is considered the same as Cat III Plastic Packaging i.e. Rs. 7900 / T of PW. The details of the computations are given in **Table 1A.**

Table 1 A: EC for Plastic Packaging Waste						
Category of Plastic Packaging	**Generation factor Ratio (A)**	**Availability factor Ratio at disposal point (B)**	**Collection Factor Ratio (C= A/B)**	**EC Factor Ratio (D=1/C)**	**EC (Towards collection & Transportation) deterrent Cost**	**EC (Total PWM Cost + Deterrent Cost) (Rs. Per Ton of PW)**
Cat I	**5**	**1**	**5**	**0.2**	**400**	**2900**
Cat II	**8**	**10**	**0.8**	**1.25**	**2500**	**5000**
Cat III	**2**	**5.5**	**0.37**	**2.7**	**5400**	**7900**
Cat IV	**-**	**-**	**-**	**-**	**-**	**7900**

4.0 Action to be Taken for Non- Compliance of PWM Rules

(a) EC Assessment & Penal Action

Details of Environmental Compensation to be levied and the penal action to be taken for non-compliance of PWM Rules, along with the nature of violation and the violator (concerned person/organization), is given in **TABLE 2.0.**

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
4 (c) & 4(j)	(c) Carry bag made of virgin or recycled plastic, shall not be less than seventy five microns in thickness with effect from the 30th September, 2021 and one hundred twenty (120) microns in thickness with effect from the 31st December, 2022; (j) non-woven plastic carry bag shall not be less than 60 Gram Per Square Meter (GSM)	Producer	Manufacturing bags not meeting specifications	i. Seizure of manufactured products & closure of unit ii. EC to be levied @ Rs.5000/- per ton of plastic bags manufactured from the date of inception of the unit or date of notification of PWM Rules (March 18, 2016) whichever is later (EC to be levied @ Rs.10000/- per ton for 2nd violation and @ Rs.20000/- per ton for 3rd violation) iii. Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023 as applicable.
4 (d)	Plastic sheet or like, which is not an integral part of multi-layered packaging andcover made of plastic sheetused for packaging, wrapping the commodity shall not be less than fifty	Producer	Manufacturing sheets not meeting specifications	i. Seizure of manufactured products & closure of Unit ii. EC to be levied @ Rs.5000/- per ton of packaging products from the date of inception of the unit or date of notification

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	microns in thickness except as specified by the Central Government where the thickness of such plastic sheets impair the functionality of the product.			of PWM Rules (March 18, 2016) whichever is later (EC to be levied @ Rs.10000/- per ton for 2nd violation and @ Rs.20000/- per ton for 3rd violation) iii. Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable
4(f) & 4(i)	(f)Sachets using plastic material shall not be used for storing, packing or selling gutkha, tobacco and pan masala; (i)Plastic material, in any form including Vinyl Acetate - Maleic Acid - Vinyl Chloride Copolymer, shall not be used in any package for packaging gutkha, pan masala and tobacco in all forms.	Producer	Using plastic material for packaging	i. Seizure of products & closure of Unit ii. EC to be levied @ Rs.5000/- per ton of plastic used in packaging of tobacco products from the date of inception of the unit or date of notification of PWM Rules (March 18, 2016) whichever is later (EC to be levied @ Rs.10000/- per ton for 2nd violation and @

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
				Rs.20000/- per ton for 3rd violation) Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable time
4(h)	The manufacturers or seller of compostable plastic and biodegradable plastics carrybags or commodities or both shall obtain a certificate from the Central Pollution Control Board before marketing or selling; and	Manufacturer	Certificate not obtained	EC to be levied @ Rs.7900/- per ton of compostable and biodegradable plastic produced from the date of inception of the unit or date of notifications of PWM Rules (March 18, 2016 and July 06,2022 respectively) whichever is later
			Not complying with conditions specified in Certificate issued by CPCB	i. Cancellation of CPCB Certificate and closure of Unit (*In case the violation is found w.r.t raw material used/ product manufactured, EC to be levied as per violation of Rule 13(2).*

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
				Penalty for non-compliance of remaining condition shall be taken in accordance with relevant section of the PWM Rules) ii. Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable iii. EC to be levied @ Rs.7900/- per ton of compostable and biodegradable plastic produced for the period of violation or from the date of issue of certificate under 4(h) PWM Rules. (EC to be levied @ Rs.15800/- per ton for 2nd violation and @ Rs.23700/- per ton for 3rd violation)

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
4(2) & 14(1)	4(2) Manufacturer, import, stocking, distribution, sale and use of following single use plastic, including polystyrene and expanded polystyrene, commodities shall be prohibited. (a) ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration; (b) plates, cups, glasses, cutlery such as forks, spoons, knives, straw, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100 micron, stirrers 14(1) Retailers or street vendors shall not sell or provide commodities to	Producer	Production of prohibited SUP items	i. EC to be levied @ Rs.5000/- per ton of plastic SUP items produced from the date of inception of the unit or July 01,2022 whichever is later. (EC to be levied @ Rs.10000/- per ton for 2nd violation and @ Rs.20000/- per ton for 3rd violation) ii. Revocation of Consent
		Stockist/distributors	Stocking and distribution of prohibited SUP items or Selling products in plastic bags which are not complying with provisions of PWM Rules	i. Seizure of SUP products or bags/sheets ii. Cancellation of Commercial licence by concerned Local Authority. iii. <u>Fine Rs.2000/- (I violation); Rs.5000/- (II violation);Rs. 10,000/- (Third incident)</u> *Above is minimum EC to be levied for the said violation by the Local body. Local already imposing fine to*

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	consumer in carry bags or plastic sheet or multi-layered packaging, which are not manufactured and labelled or marked, as per prescribed under these rules			*continue doing so; if the fines are more than the minimum specifiedfines as per details given above*
		Importer	Import of prohibited SUP items	i. Seizure of imported SUP products ii. Cancellation of Registration Certificate by Custom Authorities. iii. Fine Rs.2000/- (I violation); Rs.5000/- (II violation); Rs.10,000/- (Third incident)
		Commercial establishments	Selling of prohibited SUP items or Selling products in plastic bags which are not complying with provisions of PWM Rules	i. Seizure of SUP products or bags/sheets ii. Cancellation of Commercial licence by concerned Local Authority. iii. Fine Rs.2000/- (I violation); Rs.5000/- (II violation); Rs.10,000/- (Third incident)

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
				Above is minimum EC to be levied for the said violation by the Local body. Local already imposing fine to continue doing so; if the fines are more than the minimum specified fines as per details given above
		Street vendor	Selling of prohibited SUP items or Selling products in plastic bags which are not complying with provisions of PWM Rules	Street vendor: Seizure of banned SUP items or bags/sheets ; Fine Rs.200/- (I violation); Rs.500/- (II violation) ; Rs.1000/- (Third incident & seizure of trade documents for violation thereafter.) *Above is minimum EC to be levied for the said violation by the Local body. Local already imposing fine to continue doing so; if the fines are more than the minimum specified fines as per details given above-*

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
6(1) & (7); 6(2)(a) & 7(a)	Every local body shall be responsible for development and setting up of infrastructure for segregation, collection, storage, transportation, processing and disposal of the plastic waste either on its own or by engaging agencies or producers. Ensuring segregation, collection, storage, transportation, plastic waste and channelization of recyclable plastic waste fraction to recyclers having valid registration; ensuring that no damage is caused to the environment during this process; and ensuring that open burning of plastic waste does not take place.	Municipal Commissioner, Village Panchayat,	Adequate facilities for plastic waste management (PWM) not provided	i. EC to be levied @ Rs.5000/-per ton of plastic waste. EC to be levied for mismanagement in the PW qty w.e.f March 18, 2016-date of notification of these Rules) ii. EC to be levied @ Rs.10000/- per ton for 2nd violation and @ Rs.20000/- per ton for 3rd violation) Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable
6(2)(g) & 7 (c)	Ensuring that open burning of plastic waste does not take place	Person responsible for plastic burning Industries	Burning plastic	i. Fine per incident of burning: Rs.5000/-

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
				ii. Fine per incident of bulk burning Rs.25000/- Above is minimum EC to be levied for the said violation by the Local body. Local already imposing fine to continue doing so; if the fines are more than the minimum specified fines as per details given above Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable
6(4)	The local body to frame bye-laws incorporating the provisions of these rules.	Local body	Not framing bye-laws	Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable
8(1)(a)	The waste generator shall take steps to minimize generation of plastic waste and segregate plastic waste at source	Waste generator	Waste not segregated	iii. Waste generator: Spot fine - Rs.500/- (I violation); Rs.1000/- (II violation); Rs.2,000/- (Third violation & thereafter) iv. Institutional Waste Generator: Spot fine Rs.5000/- (I violation);

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
				Rs. 10,000/- (II violation); Rs. 20,000/- (Third violation & thereafter) *Above is minimum EC to be levied for the said violation by the Local body. Local already imposing fine to continue doing so; if the fines are more than the minimum specified fines as per details given above* iii. Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable
8(1)(b)	The waste generator shall Not litter the plastic waste	Waste generator	Waste littered	i. Waste generator: Spot fine - Rs.500/- (I violation); Rs.1000/- (II violation);Rs. 2,000/- (Third violation & thereafter) ii. Institutional Waste Generator: Spot fine Rs.5000/- (I violation); Rs.10,000/- (II violation);

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
				Rs. 20,000/- (Third violation & thereafter) *Above is minimum EC to be levied for the said violation by the Local body. Local already imposing fine to continue doing so; if the fines are more than the minimum specified fines as per details given above* iii. Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable
10(6)	The interim test report shall be obtained from the Central Institute of Petrochemical Engineering and Technology or a laboratory recognized under the Laboratory Recognition Scheme, 2020, of the	Manufacturer	Failure of final testing of the sample as per IS:17899 T:2022	To be determined after finalization of standards for biodegradable plastic by BIS. Until then, EC will be assessed on a case-by-case basis, similar to other plastic categories.

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	Bureau of Indian Standards or laboratories accredited for this purpose by the National Accreditation Board for Testing and Calibration Laboratories, and they shall certify the bio-degradation of plastic is in line with IS 17899 T:2022. "Provided that where testing of biodegradable plastic had commenced prior to the registration of a laboratory, and the report is in conformity with IS 17899 T:2022, the Central Pollution Control Board shall ask the applicant forre-testing and permit the production or usage of such biodegradable plastic, till the period the test report is received from duly recognized laboratory subject to furnishing of bank			

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	guarantee equal to the amount of Environment Compensation leviable under rule 18: Provided further that the bank guarantee shall be forfeited if the result of such test does not conform to IS 17899 T:2022."			
11(1)	Marking or labelling. -(1) Each plastic carry bag "plastic packaging" and multi-layered packaging shall have the following information printed in English namely, - a. name, registration number of the producer or brand owner and thickness in case of carry bag and plastic packaging. b. name and registration number of the manufacturer	Manufacturer/Producer/Brand owner		i. Cancellation of Registration/CPCB certificate. ii. Fine Rs.2000/- (I violation); Rs.5000/- (II violation); Rs. 10,000/- (Third incident)

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	producer or brand owner in case of multi-layered packaging, excluding multi-layered packaging used for imported goods: and c. name and certificate number of producers [Rule 4(h)] in case of carry bags made from compostable plastic d. the importer or producer or brand owner of imported carry bags or multi-layered packaging or plastic packaging, alone or along with the products shall adhere to clause (a) and (b).			
13 (2)	Every producer or Importer or brand-owner shall, for the purpose of registration or for renewal of registration, make an application as per the guidelines specified in Schedule -II in Form-I to	Producer, Brand Owner & Importers	Registration not obtained Shortfall in EPR Target Misreporting in quantity of plastic packaging placed on market and use of recycled plastics Not filling Annual returns	i. EC to be levied as per EC provision for **Schedule-II**

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	i. "The concerned State Pollution Control Board or Pollution Control Committee of the Union territory, if operating one or two States or Union Territories"; or ii. "The Central Pollution Control Board, if operating in more than two States or Union Territories".		Submission of False information Non-compliance of conditions stipulated in Certificate	
13(3)	Every person recycling or processing waste or proposing to recycle or process plastic waste shall make an application to the State Pollution Control Board or the Pollution Control Committee, for grant of registration or renewal of registration for the recycling unit, in Form II as per the guidelines specified in Schedule –II	Plastic Waste Processors	Registration not obtained Misreporting in quantity of plastic packaging placed on market and use of recycled plastics Not filling Annual Returns Submission of False information Non-compliance of conditions stipulated in Certificate	1. EC to be levied as per EC provision for **Schedule-II**

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
13(4) & 4(e)	13(4) Every manufacturer engaged in manufacturer of plastic to be used as raw material by the producer shall make an application to the State Pollution Control Board or the Pollution Control Committee of the Union territory concerned, for the grant of registration or for the renewal of registration, in Form III.	Manufacturer	Unit operating without Registration	i. Closure of unit ii. EC to be levied @ Rs.2500/- per ton of plastic raw material manufactured from the date of inception of the unit or date of notification of PWM Rules (March 18, 2016) whichever is later (EC to be levied @Rs.5000/- per ton for 2nd violation and @ Rs.10000/- per ton for 3rd ~~violation & violation~~ thereafter) iii. Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable
	4(e) The manufacturer shall not sell or provide orarrange plastic to be used as raw material to a producer, not having valid registration from the	Manufacturer	Raw material sold to producers not having registration from SPCB	i. EC to be levied @ Rs.2500/- per ton of plastic raw material sold to unregistered producers from the date of notification of PWM Rules (March 18,

TABLE 2.0: DETAILS OF EC TO BE LEVIED & PENAL ACTION TO BE TAKEN FOR NON-COMPLIANCE OF PWM RULES				
Rule	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	concerned State Pollution Control Boards or Pollution Control Committee;			2016) whichever is later (EC to be levied @ Rs.5000/- per ton for 2nd violation and @ Rs.10000/- per ton for 3rd violation & Closure of unit thereafter)
17(2)	Every local body shall prepare and submit an annual report in Form –V to the concerned Secretary-in-charge of the Urban Development Department under intimation to the concerned State Pollution Control Board or Pollution Control Committee by the 30th June, every year;	Municipal Commissioner	Non submission/incomplete information for Annual report with in stipulated time frame	Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable.
17(3)	Each State Pollution Control Board or Pollution Control Committee shall prepare and submit an annual report in Form VI to the CPCB on the implementation of these rules by the 31st July, of every year; and	Member Secretary	Non-submission/incomplete information for Annual report with in stipulated time frame	Penalty as per Section 15 of EPA 1986 / The Jan Vishwas (Amendment of Provisions) Act, 2023as applicable.

Schedule-II of PWM Rules: Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging				
Provisions	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
9.1	Environmental Compensation shall be levied based upon polluter pays principle, with respect to nonfulfillment of ExtendedProducer Responsibility targets by Producers, Importers & Brand Owners	Producers, Importers & Brand Owners	Shortfall in EPR Target in following types 1. Recycling 2. End of Life Recycling 3. Mandated Use of recycled plastic 1. Reuse of Plastic (Cat I)	EC to be levied considering the category wise shortfall in EPR target, as per below: Cat I: Rs.2900 / T Cat II: Rs.5000 / T Cat III & IV: Rs.7900 / T For 2nd time default EC to be levied 2x times per ton in each category and for 3rd time default EC to be levied 3x times per ton in each category. EC can be carried forward up to 3 years as per EPR guidelines.[1]
10.6	The Producers, Importers & Brand-Owners shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under Extended	Producers, Importers & Brand Owners	Annual returns not filed	i. Notice will be issued for 5 days after the last date of AR Filing; ii. Thereafter Rs. 5000/ - as EC shall be levied for next

[1] **Note:**

1. **Payment of environmental compensation shall not absolve the Producers, Importers & Brand-Owners of the obligations set out.**

The unfulfilled EPR obligations for a particular year will be carried forward to the next year for a period of three years. In case, the shortfall of EPR obligation is addressed within three years. The environmental compensationlevied shall be returned to the Producers, Importers & Brand-Owners as given below, namely

i. **Within one year of levying of EC: 75% return;**
ii. **Within two years 60% return;**
iii. **Within three years 40% return,**

After completion of three years on EC getting due the entire environmental compensation amount shall be forfeited.

2. **EC charges to be reviewed every six-months and to be kept higher (~15-20%) than the prevailing EPR Credit charges from market to ensure that it acts as deterrent.**

Schedule-II of PWM Rules: Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging				
Provisions	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	Producer Responsibility with the Central Pollution Control Board or concerned State Pollution Control Board or Pollution Control Committee as per pro forma prescribed by Central Pollution Control Board by the 30th June of the next financial year			5 days (Rs.10000/- for 2nd time default and Rs.20000/- for 3rd time default) iii. Rs. 10,000/- as EC shall be levied for next 10 days (Rs.20000/- for 2nd time default and Rs.40000/- for 3rd time default) iv. Thereafter Annual Reportto be Auto filed on the EPR Portal and EC to be levied on shortfall in fulfilling EPR target, if any. If due to force majeure conditions, the PIBOs are not able to file Annual Report during the aforementioned (Point i-iv) period of 20 days after the last date of AR filing, then the final decision regarding levying of EC shall be taken by the Committee constituted by CPCB for the purpose.

<table>
<tr><th colspan="5">Schedule-II of PWM Rules: Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging</th></tr>
<tr><th>Provisions</th><th>Provisions</th><th>Violator</th><th>Violation</th><th>Environmental compensation</th></tr>
<tr><td>11.2</td><td>The Plastic waste processors shall submit annual returns after end of every financial year by 30th April of the next financial year on the quantity of plastic waste processed category-wise as per prescribed pro forma on the centralized portal developed by Central Pollution Control Board.</td><td>Plastic Waste Processors</td><td>Annual returns not filed</td><td>i. Notice will be issued for 5 days after the last date of AR Filing;
ii. Thereafter EC @ Rs. 200/ - per day for next 15 days and @ Rs. 400/- per day for the next 10 days shall be levied
iii. Thereafter Annual Report shall be Auto filed on the EPR Portal. EC shall be submitted at the time of renewal of Consent to the concerned State Board for late filing of Annual Return in such cases as per slabs as given below:
<table>
<tr><th>Plant Capacity (TPA)</th><th>EC to be levied</th></tr>
<tr><td><200 TPA</td><td>5,000</td></tr>
<tr><td>200-2000 TPA</td><td>20,000</td></tr>
<tr><td>> 2000 TPA</td><td>50,000</td></tr>
</table></td></tr>
</table>

Schedule-II of PWM Rules: Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging				
Provisions	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
				iv. If due to force majeure conditions, the PWPs are not able to file Annual Report during the aforementioned (Point i-iii) period of 30 days after the last date of AR filing, then the final decision regarding levying of EC shall be taken by the Committee constituted by CPCB for the purpose.
12.4, 13.1 & 11.6	12.4: Central Pollution Control Board by itself or through a designated agency shall verify compliance of Producers, Importers & Brand-Owners through inspection and periodic audit, as deemed appropriate. Central Pollution Control Board as required, can also verify compliance of Plastic Waste Processors through inspection and periodic audit. 13.1: State Pollution Control Board or Pollution Control Committee by	Producers, Importers & Brand Owners	Misreporting in quantity of plastic packaging placed on market and use of recycled plastics	Increased EPR target and EC proportional to the Penalty up to Rs 1,00,000/- (For 1st default - EC of double ofapplication fees, for 2nd time default -EC of four times the application fees and 3rd time default -EC of eight times the application fees)

Schedule-II of PWM Rules: Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging				
Provisions	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	itself or through a designated agency shall verify compliance of Producers, Importers & Brand-Owners through inspection and periodic audit, as deemed appropriate, of Producers, Importers & Brand-Owners as well as plastic waste processors in their jurisdiction as per the Plastic Waste Management Rule, 2016 11.6: The pro forma for the certificate shall be developed by Central Pollution Control Board. In no case, the amount of plastic packaging waste recycled by the enterprise shall be more than installed capacity of the enterprise.			
		Plastic Waste Processors	Misreporting in quantity of plastic procured, EPR certificate generated	EC to be levied considering the category wise plastic weight misreported, as per below: Cat I: Rs.2900 / T Cat II: Rs.5000 / T Cat III & IV: Rs.7900 / T For 2nd time default EC to be levied 2x times per ton in each

				category and for 3rd time default EC to be levied 3x times per ton in each category

Schedule-II of PWM Rules: Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging				
Provisions	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
10.1 & 11.4	10.1: The Producers, Importers & Brand-Owners shall have to register through the online centralized portal developed byCentral Pollution Control Board. The certificate of registration shall be issued using the portal. 11.4: In case, at any stage it isfound that the information provided by the plastic waste processor is false, the plastic waste processor shall be debarred by State Pollution Control Board, as per procedurelaid down by Central PollutionControl Board , from operating under the Extended Producer Responsibility framework for a period of one year	Producers, Importers & Brand Owners Plastic Waste Processors	Submission of False information	Cancellation of Registration and & EC of double of Application fees proportionate Penalty up to Rs. 1,00,000/- (For 2nd time default EC of four times the application fees and 3rd time default EC of eight times the application fees)
			Do not get registered on Centralized Portal	EC to be levied considering plastic produced from the date of inception of the unit or date of notification of PWM Rules(March 18, 2016) whichever is later. EC will be levied as per below: Cat I: Rs.2900 / T Cat II: Rs.5000 / T Cat III & IV: Rs.7900 / T

Schedule-II of PWM Rules: Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging				
Provisions	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
10.1 & 11.1	10.1: The Producers, Importers & Brand-Owners shall have to register through the online centralized portal developed by Central Pollution Control Board. The certificate of registration shall be issued using the portal. 11.1: All plastic waste processors shall have to register with concerned State Pollution Control Board or Pollution Control Committee in accordance with provision 13(3) of Plastic Waste Management Rules, 2016 on the centralized portal developed by Central Pollution Control Board.	Producers, Importers & Brand Owners Plastic Waste Processors	Non-compliance of conditions stipulated in Certificate	Cancellation of Registration
11.8	The Plastic Waste Processors undertaking end-of-life disposal of plastic packaging waste viz. waste to energy, waste to oil, cement kilns	Plastic Waste Processors & Producers	Non-compliance of Environmental Norms	EC to be levied based on "Report of the CPCB In-house Committee on Methodology for Assessing Environmental

Schedule-II of PWM Rules: Guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging				
Provisions	**Provisions**	**Violator**	**Violation**	**Environmental compensation**
	(co processing) shall provide information on an annual basis as per prescribed pro forma, on the centralized portal developed by Central Pollution Control Board. These entities shall ensure the disposal of plastic packaging waste as per relevant rules, guidelines framed by regulatory bodies in an environmentally sound manner			Compensation and Action Plan to Utilize the Fund" (**Annexure-V**)

(b) Minimum & Maximum Amount of EC to be levied

The minimum and maximum value of EC to be levied for violation of specific provisions of Rules (Refer Table 2 above) is given in Table 3.0. The above values have been assessed based on the estimated range of plastic waste and the minimum (20% for Producers/Brand owners/ Local bodies) & maximum estimated percentage violation (100% for all categories) for the different category of violators.

TABLE 3.0: Minimum & Maximum EC for violation of PWM Rules

Rule	**Violator**	**Min Population**	**Max Population**	**Minimum EC (Rs. per Annum)**	**Maximum EC (Rs. per Annum)**
6(1) &7	Village Panchayat	1000(avg.)	-	5,000	50,000
	Cities & Towns	5000	99999	50,000	2 crores
	Cities & Towns	100000	999999	5 lakhs	10 crores
	Cities & Towns	>1000000	-	50 lakhs	1000 crore
Rule	**Violator**	**Min Capacity (TPA)**	**Max Capacity (TPA)**	**Minimum EC value (Rs. per annum) (At first time violation)**	**Maximum EC value (Rs. per annum) (At third time violation)**
4 (c), 4 (d), 4(f), 4(i), 13(2),13(3)	Producer, Brand Owner, Importer & Plastic waste Processors	50	100000	0.05	200
13 (4) & 4(e)	Manufacturer	60000	4500000	2 crores	500 crores

5.0 EC charges for Delay in EC deposition

The Environmental Compensation Charges and Financial Penalty shall be deposited by the violating facility within the stipulated time period specified under directions issued by CPCB/SPCB/PCC. In case, such facility does not submit the same within the stipulated time frame the amount will be exponentially increased as per details given in **Table 4.0.**

Table 4.0: EC Charges and Financial Penalty w.r.t. non-timely submission

Sl. No.	Amount Deposition time period	Environmental Compensation and Financial Penalty Amount
1.	Within one month from the stipulated time period as directed by CPCB/SPCB/PCC	Original amount with interest @ 12% per annum for number of days delayed after the stipulated date of amount deposition
2.	After one month but within 03 months after the stipulated time period as directed by CPCB/SPCB/PCC	Original amount with interest @ 24% per annum for number of days delayed after one month of the stipulated date of amount deposition
3.	After 03 months	a. Closure of unit/facility b. Seizure of trade documents *c.* Action as per Section 15 (1) of EPA *Action, as applicable, to be taken by Local bodies for Clause 8(1)(a), 8(1)(b) and 14(1) and for the remaining clauses action has to be taken by the concerned SPCB/ PCC/ CPCB*

6.0 Modalities for Expenditure of EC funds

As per provision 9.6 of Schedule-II notified through Amendments to PWM Rules datedFebruary 16, 2022, "*The funds collected under environmental compensation shall be kept in a separate Escrow account by Central Pollution Control Board or State Pollution Control Board or Pollution Control Committee. The funds collected shall be utilized in collection, recycling and end of life disposal of uncollected and non-recycledor non- end of life disposal of plastic packaging waste, on which the environmental compensation is levied. Modalities for utilization of the funds for plastic waste management on an annual basis would be recommended by the Committee for Extended Producer Responsibility implementation and approved by the Competent Authority in the Ministry".*

रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-12082021-228947
CG-DL-E-12082021-228947

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 459] नई दिल्ली, बृहस्पतिवार, अगस्त 12, 2021/श्रावण 21, 1943
No. 459] NEW DELHI, THURSDAY, AUGUST 12, 2021/SHRAVANA 21, 1943

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 12 अगस्त, 2021

सा.का.नि. 571(अ).—प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 को संशोधन करने के लिए भारत के राजपत्र, असाधारण में अधिसूचना संख्या सा.का.नि. 169 (अ) द्वारा तारीख 11 मार्च, 2021 में प्रारूप नियम प्रकाशित किए गए थे, जिसमें उन सभी लोगों से, जो उन नियमों से प्रभावित हो सकते हैं, उक्त प्रारूप नियम को अंतर्विष्ट करने वाले राजपत्र की प्रतियां जनता को उपलब्ध कराए जाने की तारीख से साठ दिन की अवधि के भीतर आक्षेप और सुझाव आमंत्रित किए गए थे;

और, उक्त प्रारूप नियमों को अंतर्विष्ठ करने वाले राजपत्र की प्रतियां जनता को तारीख 11 मार्च, 2021 को उपलब्ध कराई गई थी;

और, उपर्युक्त अवधि के भीतर प्राप्त आक्षेपों और सुझावों पर केंद्रीय सरकार द्वारा सम्यक रूप से विचार किया गया है;

अत:, अब केन्द्रीय सरकार पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6, धारा 8 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, एतद्वारा प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 में संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात्:-

1. (1) इन नियमों का संक्षिप्त नाम प्लास्टिक अपशिष्ट प्रबंधन (संशोधन) नियम, 2021 कहा है।

(2) वे राजपत्र में उनके प्रकाशन की तारीख को प्रवृत्त होंगे।

2. प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 (इसमें इसके पश्चात् उक्त नियमों को कहा गया है) में, नियम 2 में, उप-नियम (1) में, ''आयातकों'' शब्द के पश्चात् ''ब्राण्ड स्वामी, प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता (पुनर्चक्रक, सह-प्रसंस्करणकर्ता आदि)'' शब्द अंत:स्थापित किया जाएगा।

उक्त नियमों में, नियम 3 में –

(i) खंड (ढ) के पश्चात, निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात् -

'(ढ क) "बिना बुने प्लास्टिक बैग" – से अभिप्रेत है जो यांत्रिक अथवा थर्मल अथवा रासायनिक साधनों द्वारा एक-साथ बंधे हुए जटिल प्लास्टिक फाइबरों या तंतुओं (और छिद्रित फिल्मों द्वारा) की प्लास्टिक की शीट अथवा वेब आकार के कपड़े से बने हुए बिना बुने प्लास्टिक के बैग और "बिना बुने कपड़े" से अभिप्रेत है जिसमें एक समतल अथवा गुच्छेदार छिद्रयुक्त शीट जो सीधे प्लास्टिक फाइबरों, पिघले हुए प्लास्टिक अथवा प्लास्टिक की फिल्मों से बनाया जाता है;

(ii) खंड (थ) के पश्चात, निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात् -

'(थ क) "प्लास्टिक अपशिष्ट प्रसंस्करण" – से अभिप्रेत है जिससे कोई ऐसी प्रक्रिया जिसके द्वारा प्लास्टिक अपशिष्ट को पुन:उपयोग, पुनर्चक्रण, सह-प्रसंस्करण अथवा नए उत्पादों में परिवर्तन के प्रयोजन के लिए प्रबंधित किया जाता है; ';

(iii) खंड (फ) के पश्चात, निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात् -

'(फ क) "एकल प्रयोग प्लास्टिक से बनी वस्तु" का अर्थ है – जिससे प्लास्टिक की मद, जिसके निपटान अथवा पुनर्चक्रण से पहले उसे एक ही प्रयोजन के लिए एक बार ही उपयोग किया जाना है;

(फ ख) "थर्मोसेट प्लास्टिक" से अभिप्रेत है जिसमें ऐसा प्लास्टिक जो गर्म करने पर अपरिवर्तनीय रूप से कठोर हो जाता है और इसलिए इसे वांछित आकार में नहीं बदला जा सकता है;

(फ ग) "थर्मोप्लास्टिक" से अभिप्रेत है जिसमें ऐसा प्लास्टिक जो गर्म करने पर नरम हो जाता है और इसे वांछित आकार में ढाला जा सकता है;'

4. उक्त नियमों में, नियम 4 में –

(क) उप-नियम (1) में, - (i) "आयातक भंडारण" शब्दों के स्थान पर "आयात, भंडारण" शब्द रखें जाएंगे;

(ii) खंड (ग) में, "पचास माइक्रोन की मोटाई", शब्दों के स्थान पर, शब्द आंकड़े, अक्षर और कोष्ठक "30 सितम्बर 2021 से पचहत्तर माइक्रोन की मोटाई और 31 दिसम्बर, 2022 से एक सौ बीस (120) माइक्रोन की मोटाई" शब्द रखे जाएंगे;

(iii) खंड (ज), "कैरी बैगों", शब्दों के बाद, "और वस्तु" शब्द अंतर्विष्ट किए जाएंगे;

(iv) खंड (ज), "कंपोस्ट योग्य प्लास्टिक कैरी बैगों", शब्दों के बाद, "या वस्तु या दोनों" शब्द अंतर्विष्ट किए जाएंगे;

(v) खंड (झ) के पश्चात, निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात् -

"(ञ) 30 सितम्बर, 2021 की तारीख से गैर-बुना हुआ प्लास्टिक कैरी बैग 60 ग्राम प्रति वर्ग मीटर (जीएसएम) से कम नहीं होगा।";

(ख) उप-नियम (1) के पश्चात, निम्नलिखित उप-नियम अंत:स्थापित किया जाएगा, अर्थात् -

"(2)" 1 जुलाई, 2022 की तारीख से पोलीस्टाइरीन और विस्तारित पोलीस्टाइरीन वस्तुओं सहित निम्नलिखित एकल-प्रयोग-प्लास्टिक वस्तुओं के विनिर्माण, आयात, भंडारण, वितरण, बिक्री और उपयोग का निषेध किया जाएगा:-

(क) प्लास्टिक स्टिक युक्त ईयर बड्स, गुब्बारों के लिए प्लास्टिक की डंडिया, प्लास्टिक के झंडे, कैंडी स्टिक, आइसक्रीम की डंडिया, पोलीस्टाइरीन (थर्मोकोल) की सजावटी सामग्री;

(ख) प्लेटें, कप, गिलास, कांटे, चम्मच, चाकू, स्ट्रॉ, ट्रे जैसे कटलरी, मिठाई के डिब्बों के इर्द-गिर्द लपेटने या पैक करने वाली फिल्में, निमंत्रण कार्ड और सिगरेट पैकेट, 100 माइक्रोन से कम मोटाई वाले प्लास्टिक या पीवीसी बैनर, स्ट्रिर।

(3) उप-नियम (2) (ख) के उपाबंध, कंपोस्ट योग्य प्लास्टिक से बनी हुई वस्तुओं पर लागू नहीं होंगे।

(4) इस अधिसूचना के बाद कैरी बैग, प्लास्टिक शीट या समान प्रकार की सामग्री या प्लास्टिक शीट और बहु-परतीय पैकेजिंग से बने कवर और पोलिस्टाइरीन और विस्तारित पोलिस्टाइरीन, वस्तुओं सहित एकल प्रयोग के प्लास्टिक के विनिर्माण, आयात, भण्डारण, वितरण, विक्रय और उपयोग को निषिद्ध करने के संबंध में, जारी की गई कोई भी अधिसूचना, इस अधिसूचना के प्रकाशन की तारीख से दस वर्ष की अवधि समाप्त होने के पश्चात लागू होगी।

5. उक्त नियमों में, नियम 5 में, उप-नियम (1) में, खण्ड (घ) में "2000" अंकों के स्थान पर "2016" रखा जाएगा।

6. उक्त नियमों, में, नियम 6 में, उप-नियम (2) में, खण्ड (क) के पश्चात निम्नलिखित खण्ड अंत-स्थापित किया जाएगा, अर्थात्:-

"(क क) सुनिश्चित करना कि इन यथा संशोधित नियमों के उपबंधों का अनुपालन किया जाए।

7. उक्त नियमों में नियम 7 में, उप-नियम (1) में, खण्ड (क) के पश्चात निम्नलिखित खण्ड अंत:स्थापित किया जाएगा, अर्थात्:-

"(क क) सुनिश्चित करना कि इन यथा संशोधित नियमों के उपबंधों का अनुपालन किया जाए।

8. उक्त नियमों में, नियम 9 में, उप-नियम (1) में, "संबंधित स्थानीय निकाय" शब्दों के पश्चात, "इन नियमों के अंतर्गत समय-समय पर जारी किए गए दिशानिर्देशों के अनुसार" शब्द अंत:स्थापित किए जाएंगे।

9. नियम 11 में, उप-नियम (1), -

(i) "प्लास्टिक कैरी बैग" शब्दों के पश्चात, "प्लास्टिक पैकिंग" शब्द अंत:स्थापित किए जाएंगे;

(ii) खंड (क) में "विनिर्माता" शब्द के पश्चात, "उत्पादक" या ब्रैंड स्वामी" शब्द जोड़े जाएंगे, और "कैरी बैग" शब्द के बाद, "और ब्रैंड के स्वामी द्वारा उपयोग प्लास्टिक पैकिंग" शब्द अंत:स्थापित किए जाएंगे;

(iii) खंड (ख), "बहु-परतीय पैकिंग" शब्दों के पश्चात, "आयातित सामग्री के लिए उपयोग बहु-परतीय पैकिंग को छोडकर" अंत:स्थापित किया जाएगा।

(iv) खंड (ग) में, "नाम और प्रमाणपत्र सं." शब्दों के पश्चात, "उत्पादक का" अंत:स्थापित किया जाएगा।

10. नियम 12 में, -

(i) उप-नियम (2) में, "अपशिष्ट जनक" शब्दों के पश्चात, "पर प्रतिबंध या निषेध" शब्द अंत:स्थापित किए जाएंगे;

(ii) उप-नियम (3) में, "अपशिष्ट जनक" शब्दों के पश्चात, "पर प्रतिबंध या निषेध" शब्द अंत:स्थापित किए जाएंगे।

11. नियम 13, में उप-नियम (1) में, "संबंधित संघ राज्यक्षेत्र" शब्दों के पश्चात, "या केंद्रीय प्रदूषण नियंत्रण बोर्ड" अंत:स्थापित किया जाएगा।

[फा. सं. 17-2/2001(पार्ट)पार्ट I-एचएसएमडी]

नरेश पाल गंगवार, संयुक्त सचिव

टिप्पण: मूल नियम, भारत के राजपत्र, असाधारण, भाग-II, खंड 3, उपखंड (i) में सा.का.नि. 320(अ) तारीख 18 मार्च, 2016 द्वारा प्रकाशित किए गए थे और तत्पश्चात इनमें अधिसूचना संख्या सा.का.नि. 285(अ) तारीख 27 मार्च, 2018 के द्वारा संशोधन किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 12th August, 2021

G.S.R. 571(E).—Whereas the draft rules to amend the Plastics Waste Management Rules, 2016, were published in the Gazette of India, Extraordinary, dated the 11th March, 2021 vide notification number GSR 169 (E), inviting objections and suggestions from all persons likely to be affected thereby within a period of sixty days from the date copies of the Gazette containing the said draft rules were made available to the public;

And whereas, copies of the Gazette containing the said draft rules were made available to the public on the 11th March, 2021;

And whereas, objections and suggestions received within the aforesaid period have been duly considered by the Central Government;

Now, therefore, in exercise of the powers conferred by sections 6, 8 and 25 of Environment (Protection) Act 1986, (29 of 1986), the Central Government hereby makes the following rules to amend the Plastic Waste Management Rules, 2016, namely :-

1. (1) These rules may be called Plastic Waste Management (Amendment) Rules, 2021.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Plastic Waste Management Rules,2016 (hereinafter referred to as the said rules), in rule 2, in sub-rule (1), after the word "Importers", the words, "brand-owner, plastic waste processor (recycler, co-processor, etc.)" shall be inserted.

3. In the said rules, in rule 3,

(i) after clause (n), the following clause shall be inserted, namely :-

'(na) "Non-woven plastic bag" means Non-woven plastic bag made up of plastic sheet or web structured fabric of entangled plastic fibers or filaments (and by perforating films) bonded together by mechanical or thermal or chemical means, and the "non-woven fabric" means a flat or tufted porous sheet that is made directly from plastic fibres, molten plastic or plastic films;'

(ii) after clause (q), the following clause shall be inserted, namely: -

'(qa) "Plastic waste processing" means any process by which plastic waste is handled for the purpose of reuse, recycling, co-processing or transformation into new products;'

(iii) after clause (v), the following clauses shall be inserted, namely: -

'(va) "Single-use plastic commodity" mean a plastic item intended to be used once for the same purpose before being disposed of or recycled;'

'(vb) "Thermoset plastic" means a plastic which becomes irreversibly rigid when heated and hence cannot be remoulded into desired shape;'

'(vc) "Thermoplastic" means a plastic which softens on heating and can be moulded into desired shape;'.

4. In the said rules, in rule 4, -

(a) in sub-rule (1),−

(i) for the words "importer stocking", the words "import, stocking" shall be substituted;

(ii) in clause (c), for the words "fifty microns in thickness" , the words, figures, letters and brackets "seventy five microns in thickness with effect from the 30th September, 2021and one hundred and twenty (120) microns in thickness with effect from the 31st December, 2022" shall be substituted;

(iii) in clause (h), after the words, "carry bags", the words "and commodities" shall be inserted;

(iv) in clause (h), after the words, "compostable plastic carry bags", the words "or commodities or both" shall be inserted;

(v) after clause (i), following clause shall be inserted, namely: -

" (j) non-woven plastic carry bag shall not be less than 60 Gram Per Square Meter (GSM) with effect from the 30th September, 2021.";

(b) after sub-rule (1), the following sub-ules shall be inserted, namely:-

"(2) The manufacture, import, stocking, distribution, sale and use of following single-use plastic, including polystyrene and expanded polystyrene, commodities shall be prohibited with effect from the 1st July, 2022:-

(a) ear buds with plastic sticks, plastic sticks for balloons, plastic flags, candy sticks, ice-cream sticks, polystyrene [Thermocol] for decoration;

(b) plates, cups, glasses, cutlery such as forks, spoons, knives, straw, trays, wrapping or packing films around sweet boxes, invitation cards, and cigarette packets, plastic or PVC banners less than 100 micron, stirrers.

(3) The provisions of sub-rule (2) (b) shall not apply to commodities made of compostable plastic.

(4) Any notification prohibiting the manufacture, import, stocking, distribution, sale and use of carry bags, plastic sheets or like, or cover made of plastic sheets and multi-layered packaging and single-use plastic, including polystyrene and expanded polystyrene, commodities, issued after this notification, shall come into force after the expiry of ten years, from the date of its publication".

5. In the said rules, in rule 5, in sub-rule (1), in clause (d), for the figures "2000", the figures "2016" shall be substituted.

6. In the said rules, in rule 6, in sub-rule (2), after clause (a), following clause shall be inserted, namely: -

"(aa) ensuring that the provisions of these rules, as amended, are adhered to;".

7. In the said rules, in rule 7, in sub-rule (1), after clause (a), following clause shall be inserted, namely : -

"(aa) ensuring that the provisions of these rules, as amended, are adhered to;".

8. In the said rules, in rule 9, in sub-rule (1), after the words, "local body concerned", the words "as per guidelines issued under these rules from time to time" shall be inserted.

9. In rule 11, sub-rule (1), −

(i) after the words "plastic carry bag", the words, "plastic packaging" shall be inserted;

(ii) in clause (a), after the word "manufacturer", the words "producer or brand-owner" shall be inserted, and after the words "carry bag", the words "and plastic packaging used by the brand owner" shall be inserted;

(iii) in clause (b), after the words "multilayered packaging", the words "excluding multi-layered packaging used for imported goods" shall be inserted;

(iv) in clause (c), after the words "name and certificate number", the words "of producer" shall be inserted.

10. In rule 12, −

(i) in sub-rule (2), after the words "waste generator," ,the words "restriction or prohibition on" shall be inserted;

(ii) in sub-rule (3), after the words "waste generator," ,the words "

restriction or prohibition on" shall be inserted.

11. In rule 13, in sub-rule (1), after the words "Union Territory concerned", the words "or the Central Pollution Control Board" shall be inserted.

[F. No. 17-2-2001 (Pt)-Part I -HSMD]

NARESH PAL GANGAWAR, Jt. Secy.

Note : The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number GSR 320 (E), dated the 18th March, 2016 and subsequently amended vide notification number GSR 285 (E), dated the 27th March, 2018.

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.
ALOK KUMAR
Digitally signed by ALOK KUMAR
Date: 2021.08.12 22:57:47 +05'30'

रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-22092021-229867
CG-DL-E-22092021-229867

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 531] नई दिल्ली, बुधवार, सितम्बर 22, 2021/भाद्र 31, 1943
No. 531] NEW DELHI, WEDNESDAY, SEPTEMBER 22, 2021/BHADRA 31, 1943

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 17 सितंबर, 2021

सा.का.नि. 647(अ) .—यत: प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 को पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय द्वारा अधिसूचना संख्या सा.का.नि. 320 (अ), तारीख 18 मार्च, 2016 द्वारा अधिसूचित किया गया था;

उक्त नियमों के नियम 4 के उप-नियम (1) के खंड (ख) में उपाबंध किया गया है कि पुनर्चक्रित प्लास्टिक से निर्मित कैरी बैगों या पुनर्चक्रित प्लास्टिक से निर्मित उत्पादों का उपयोग तत्काल खाने या पीने योग्य खाद्य पदार्थों के भण्डारण, वहन, प्रबंधन या पैकिंग के लिए नहीं किया जाएगा;

खाद्य सुरक्षा और मानक अधिनियम, 2006 (2006 का 34) वह अधिनियम है जिसका उद्देश्य खाद्य से संबंधित कानूनों को सुदृढ़ता प्रदान करना और खाद्य सामग्री के लिए विज्ञान आधारित मानक अधिकथित करना तथा उनके विनिर्माण, भण्डारण, वितरण, विक्रय और आयात को विनियमित करना तथा मानव उपभोग के लिए सुरक्षित और स्वास्थ्यवर्धक खाद्य की उपलब्धता सुनिश्चित करना और उससे संबंधित अथवा उसके आनुषंगिक मामलों का निपटान करने के लिए भारतीय खाद्य सुरक्षा और मानक प्राधिकरण की स्थापना करना है;

अत: अब, केंद्रीय सरकार पर्यावरण (संरक्षण) नियम, 1986 के नियम 5 के उप-नियम (4) के साथ पठित पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6, धारा 8 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग

करते हुए, उक्त नियम के नियम 5 के उप-नियम (3) के खंड (क) के तहत नोटिस की आवश्यकता को लोक हित में समाप्त करने के पश्चात्, एतद् द्वारा प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 में और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :-

1. (1) इन नियमों का संक्षिप्त नाम प्लास्टिक अपशिष्ट प्रबंधन (दूसरा संशोधन) नियम, 2021 है।

(2) वे राजपत्र में उनके प्रकाशन की तारीख को प्रवृत्त होंगे ।

2. प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 में, नियम 4 में, उप-नियम (1) में, खंड (ख) के स्थान पर निम्नलिखित खंड रखा जाएगा, अर्थात् :-

"(ख) पुनर्चक्रित प्लास्टिक से निर्मित कैरी बैगों या पुन: चक्रित प्लास्टिक से निर्मित उत्पादों का उपयोग तत्काल खाने या पीने योग्य खाद्य पदार्थों के भंडारण, वहन, प्रबंधन या पैकिंग के लिए भारतीय खाद्य सुरक्षा और मानक प्राधिकरण द्वारा खाद्य सुरक्षा और मानक अधिनियम, 2006 (2006 का 34) के तहत उपयुक्त मानकों और समुचित विनियमन के संबंध में जारी अधिसूचना के अधीन किया जा सकता है;"।

टिप्पण: मूल नियमों को अधिसूचना संख्या सा.का.नि. 320 (अ), तारीख 18 मार्च, 2016 द्वारा भारत के राजपत्र में प्रकाशित किया गया था और तत्पश्चात् अधिसूचना संख्या सा.का.नि. 285 (अ), तारीख 27 मार्च, 2018 द्वारा संशोधित किया गया था और उसमें अंतिम संशोधन अधिसूचना संख्या सा.का.नि. 571 (अ), तारीख 12 अगस्त, 2021 द्वारा किया गया।

[फा.सं. 17/17/2021-एचएसएमडी]

नरेश पाल गंगवार, संयुक्त सचिव

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 17th September, 2021

G.S.R. 647(E).—Whereas, the Plastic Waste Management Rules, 2016 were notified by the Ministry of Environment, Forest and Climate Change vide notification number G.S.R. 320 (E), dated the 18th March, 2016;

Whereas clause (b) of sub-rule (1) of rule 4 of the said rules provides that carry bags made of recycled plastic or products made of recycled plastic shall not be used for storing, carrying, dispensing or packaging ready to eat or drink food stuff;

Whereas, Food Safety and Standards Act, 2006 (34 of 2006) is an Act to consolidate the laws relating to food and to establish the Food Safety and Standards Authority of India for laying down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import, to ensure availability of safe and wholesome food for human consumption and for matters connected therewith or incidental thereto;

Now therefore, in exercise of powers conferred by sections 6, 8 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), read with sub-rule (4) of rule 5 of the Environment (Protection) Rules, 1986, the Central Government after having dispensed with the requirement of notice under clause (a) of sub-rule (3) of rule 5 of the said rule in public interest, hereby makes the following rules to further amend the Plastic Waste Management Rules, 2016, namely:-

1. (1) These rules may be called the Plastic Waste Management (Second Amendment) Rules, 2021.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Plastic Waste Management Rules, 2016, in rule 4, in sub-rule (1), for clause (b), the following clause shall be substituted, namely: -

"(b) carry bags made of recycled plastic or products made of recycled plastic can be used for storing, carrying, dispensing, or packaging ready to eat or drink food stuff subject to the notification of appropriate standards and regulation under the Food Safety and Standards Act, 2006 (34 of 2006) by the Food Safety and Standards Authority of India;".

Note: The principal rules were published in the Gazette of India, vide number G.S.R 320 (E), dated the 18th March, 2016 and subsequently amended vide notification number G.S.R 285 (E), dated the 27th March, 2018 and last amended vide notification number G.S.R. 571 (E), dated the 12th August, 2021.

[F. No. 17/17/2021 -HSMD]

NARESH PAL GANGAWAR, Jt. Secy.

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

ALOK KUMAR Digitally signed by ALOK KUMAR Date: 2021.09.22 20:07:46 +05'30'

Annexure III

रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-17022022-233568
CG-DL-E-17022022-233568

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 131] नई दिल्ली, बुधवार, फरवरी 16, 2022/माघ 27, 1943
No. 131] NEW DELHI, WEDNESDAY, FEBRUARY 16, 2022/MAGHA 27, 1943

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 16 फरवरी, 2022

सा.का.नि. 133(अ).—केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3, धारा 6, धारा 8 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है अर्थात् :-

1. (1) इन नियमों का संक्षिप्त नाम प्लास्टिक अपशिष्ट प्रबंधन (संशोधन) नियम, 2022 है।

(2) ये राजपत्र में प्रकाशन की तारीख से लागू होंगे।

2. प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 (जिन्हें इसमें इसके पश्चात उक्त नियम कहा गया है) के नियम 9 के उपनियम (1) में 'इन नियमों के अंतर्गत समय-समय पर जारी किए गए दिशानिर्देशों के अनुसार' शब्दों के स्थान पर ''अनुसूची-।। में विनिर्दिष्ट दिशा निर्देशों के अनुसार'' शब्द रखे जाएंगे।

3. उक्त नियमों में, अनुसूची-। के पश्चात्, निम्नलिखित अनुसूची अंत:स्थापित की जाएगी, अर्थात् :-

अनुसूची-।।

(नियम 9 (1) देखें)

प्लास्टिक पैकेजिंग के लिए विस्तारित उत्पादक उत्तरदायित्व संबंधी दिशानिर्देश

1. पृष्ठभूमि:

(1.1) पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय (एमओईएफएंडसीसी), (जिसे इसमें इसके पश्चात् 'मंत्रालय' कहा गया है) ने 18 मार्च 2016 को प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 को अधिसूचित किया था। मंत्रालय ने 8 अप्रैल, 2016 को ठोस अपशिष्ट प्रबंधन नियम, 2016 को भी अधिसूचित किया था। चूंकि प्लास्टिक अपशिष्ट ठोस अपशिष्ट का हिस्सा है, इसलिए ये दोनों नियम देश में प्लास्टिक अपशिष्ट के प्रबंधन पर लागू होते हैं।

(1.2) प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016, प्लास्टिक अपशिष्ट उत्पन्न करने वालों को प्लास्टिक अपशिष्ट कम उत्पन्न कम करने, प्लास्टिक अपशिष्ट को न फैलाने, स्रोत पर ही अपशिष्ट का अलग भंडारण सुनिश्चित करने और नियमों के अनुसार अपशिष्ट को सौंपने की आज्ञा देते हैं। ये नियम प्लास्टिक अपशिष्ट के प्रबंधन के लिए स्थानीय निकायों, ग्राम पंचायतों, अपशिष्ट उत्पन्न करने वालों, खुदरा विक्रेताओं और रेहड़ी-पटरी वालों के उत्तरदायित्वों को भी आज्ञापित करते हैं।

(1.3) प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 ने प्लास्टिक पैकेजिंग अपशिष्ट के संग्रहण और पुनर्चक्रण के लिए उत्पादक, आयातक, ब्रांड स्वामी पर विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) डाला है। विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) पूर्व-उपभोक्ता और पश्च उपभोक्ता के प्लास्टिक पैकेजिंग अपशिष्ट दोनों पर लागू होगा।

(1.4) ये दिशानिर्देश विस्तारित उत्पादक उत्तरदायित्व के कार्यान्वयन के लिए रूपरेखा प्रदान करते हैं। विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) के प्रभावी कार्यान्वयन के लिए दिशानिर्देश उत्पादकों, आयातकों, ब्रांड स्वामियों, केन्द्रीय प्रदूषण नियंत्रण बोर्ड या राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समितियों, पुनर्चक्रणकर्ताओं और अपशिष्ट प्रसंस्करणकर्ताओं की भूमिकाओं और उत्तरदायित्वों को निर्धारित करते हैं। प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 में दी गई परिभाषाएं इन दिशानिर्देशों में विशेष रूप से उल्लिखित होने तक लागू होती हैं।

2. प्रभावी होने की तारीख :

ये दिशानिर्देश तत्काल प्रभाव से लागू होंगे। विस्तारित उत्पादक उत्तरदायित्वों से संबंधित चल रही प्रक्रियाओं को इन दिशानिर्देशों के साथ जोड़ा जाएगा।

3. परिभाषाएं :

(क) "**जैव-अवक्रमणीय प्लास्टिक**" से कम्पोस्टेबल प्लास्टिक से भिन्न ऐसा प्लास्टिक अभिप्रेत है जो भारतीय मानक ब्यूरो द्वारा अधिकथित और केन्द्रीय प्रदूषण नियंत्रण ब्यूरो द्वारा प्रमाणित मानकों का अनुपालन करते हुए कोई भी माइक्रो प्लास्टिक, या दृश्य, विशिष्ट या विषाक्त अवशिष्ट, जिसके प्रतिकूल पर्यावरणीय प्रभाव पड़ते हों, छोड़े बिना विविनिर्दिष्ट समयाविधियों में परिवेशी पर्यावरणीय (स्थलीय या जल में) परिस्थितियों में जैविक प्रक्रियाओं द्वारा पूर्ण अवक्रमण की प्रक्रिया से होकर गुजरता है;

(ख) **"ब्रांड स्वामी"** से ऐसा व्यक्ति या कंपनी अभिप्रेत है जो किसी रजिस्ट्री ब्रांड लेबल या व्यापार चिन्ह से कोई वस्तु बेचता है;

(ग) **"कैरी बैग्स"** (प्लास्टिक पैकेजिंग की कोटि II के अंतर्गत आने वाले - खंड 5.1 (II)) से प्लास्टिक सामग्री या कंपोस्ट हो सकने योग्य प्लास्टिक सामग्री से बने बैग अभिप्रेत हैं, जिनका उन वस्तुओं को ले जाने या वितरित करने के उद्देश्य से उपयोग किया जाता है, जिनमें स्वयं ले जाने की सुविधा होती है, किन्तु इसमें ऐसे बैग शामिल नहीं है जो पैकेजिंग का एक अभिन्न अंग हो जिसमें उपयोग करने से पहले माल को सील कर दिया जाता है;

(घ) **"समय अवसान होने पर निपटान"** से ऊर्जा उत्पादन के लिए प्लास्टिक अपशिष्ट का उपयोग करना अभिप्रेत है और इसमें सह-प्रसंस्करण (जैसे सीमेंट भट्टों में) या अपशिष्ट से तेल या भारतीय सड़क कांग्रेस के दिशानिर्देशों के अनुसार सड़क निर्माण आदि के लिए उपयोग करना शामिल हैं।

(ड.) **"विस्तारित उत्पादक** उत्तरदायित्व (ईपीआर)**"** से उत्पाद के समय अवसान तक पर्यावरण के अनुकूल प्रबंधन के लिए एक उत्पादक का उत्तरदायित्व अभिप्रेत है;

(च) **"आयातक"** से वह व्यक्ति अभिप्रेत है जो प्लास्टिक पैकेजिंग उत्पाद या प्लास्टिक पैकेजिंग या कैरी बैग या मल्टीलेयर पैकेजिंग या प्लास्टिक शीट या इसी तरह के उत्पादों का आयात करता है;

(छ) **"प्लास्टिक"** से ऐसी सामग्री अभिप्रेत है जिसमें एक आवश्यक घटक के रूप में एक उच्च बहुलक होता है जैसे पॉलीइथाइलीन टेरेफ्थेलेट, उच्च घनत्व वाला पॉलीइथाइलीन, विनाइल, कम घनत्व वाला पॉलीइथाइलीन, पॉलीप्रोपाइलीन, पॉलीस्टाइन रेजिन और एक्रिलोनिट्राइल ब्यूटाडीन स्टाइरीन, पॉलीफेनिलीन ऑक्साइड, पॉली कार्बोनेट, पॉलीब्यूटिलीन टेरेफ्थेलेट जैसी बहु-सामग्री होती हैं;

(ज) **''प्लास्टिक पैकेजिंग''** से विभिन्न तरीकों से उत्पादों की सुरक्षा, परिरक्षण, भंडारण और परिवहन करने के लिए प्लास्टिक का प्रयोग करके बनायी गई पैकेजिंग सामग्री अभिप्रेत है।

(झ) **"प्लास्टिक शीट"** से ऐसी प्लास्टिक शीट अभिप्रेत है जो प्लास्टिक से बनी शीट होती है;

(ञ) **"प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता"** से ऊर्जा के लिए प्लास्टिक अपशिष्ट का उपयोग (अपशिष्ट से ऊर्जा) और इसे तेल (अपशिष्ट से तेल), औद्योगिक कम्पोस्टिंग में परिवर्तित करने में लगे पुनर्चक्रणकर्ता और संस्थाएं अभिप्रेत हैं।

(ट) **"पूर्व-उपभोक्ता प्लास्टिक पैकेजिंग अपशिष्ट"** से प्लास्टिक पैकेजिंग के विनिर्माण के चरण में रिजेक्ट या डिस्कार्ड के रूप में उत्पन्न प्लास्टिक पैकेजिंग अपशिष्ट और उत्पादक के अंतिम-उपयोगकर्ता उपभोक्ता तक प्लास्टिक पैकेजिंग के पहुंचने से पहले अस्वीकृत करने और फेंकने सहित उत्पाद की पैकेजिंग के दौरान उत्पन्न प्लास्टिक पैकेजिंग अपशिष्ट अभिप्रेत है।

(ठ) **"पश्च-उपभोक्ता प्लास्टिक पैकेजिंग अपशिष्ट"** से अंतिम-उपयोगकर्ता उपभोक्ता द्वारा पैकेजिंग का इच्छित उपयोग पूर्ण होने और अपने आशयित प्रयोजन के लिए और अधिक प्रयोग न किए जाने के पश्चात् उत्पन्न प्लास्टिक पैकेजिंग अपशिष्ट अभिप्रेत है।

(ड) **"उत्पादक"** से कैरी बैग या मल्टीलेयर पैकेजिंग या प्लास्टिक शीट या इसी तरह के विनिर्माण या आयात में लगा व्यक्ति अभिप्रेत है और इसमें पैकेजिंग या वस्तु को लपेटने के लिए पैकेजिंग के लिए प्लास्टिक शीट या समान सामग्री या प्लास्टिक शीट या मल्टीलेयर पैकेजिंग से बने कवर का उपयोग करने वाले उद्योग या व्यक्ति शामिल हैं;

(ढ) **"पुनर्चक्रणकर्ता"** वे संस्थाएं हैं जो प्लास्टिक अपशिष्ट के पुनर्चक्रण की प्रक्रिया में लगी हुई हैं;

(ण) **"पुनर्चक्रण"** से अलग-अलग प्लास्टिक अपशिष्ट को नए उत्पाद या कच्चे माल में नए उत्पादों के उत्पादन के लिए बदलने की प्रक्रिया अभिप्रेत है;

(त) **"पुन: उपयोग"** से किसी वस्तु या संसाधन सामग्री का फिर से उसी उद्देश्य या किसी अन्य उद्देश्य के लिए वस्तु की संरचना को बदले बिना उपयोग करना अभिप्रेत है;

(थ) **"पुनर्चक्रित प्लास्टिक का उपयोग"** से वर्जिन प्लास्टिक के बजाय पुनर्चक्रित प्लास्टिक को, विनिर्माण प्रक्रिया में कच्चे माल के रूप में उपयोग किया जाना अभिप्रेत है;

(द) **"अपशिष्ट प्रबंधन"** से पर्यावरण की दृष्टि से सुरक्षित रीति में प्लास्टिक अपशिष्ट का संग्रहण, भंडारण, परिवहन में कमी, पुन: उपयोग, पुनर्प्राप्ति, पुनर्चक्रण, खाद बनाना या निपटान करना अभिप्रेत है;

(ध) **"अपशिष्ट से ऊर्जा"** से ऊर्जा उत्पादन के लिए प्लास्टिक अपशिष्ट का उपयोग करना अभिप्रेत है और इसमें सह-प्रसंस्करण (जैसे सीमेंट भट्टों में) शामिल है।

4. बाध्यकारी इकाइयां

निम्नलिखित ईकाइयों को विस्तारित उत्पादक दायित्वों और इस अधिसूचना के उपबंधों के अंतर्गत रखा जाएगा अर्थात्:

(i) प्लास्टिक पैकेजिंग के उत्पादक (पी);

(ii) सभी आयातित प्लास्टिक पैकेजिंग और/या आयातित उत्पादों की प्लास्टिक पैकेजिंग का आयातक (आई);

(iii) ब्रांड स्वामी (बीओ) जिसमें ऐसे ऑनलाइन प्लेटफॉर्म / मार्केटप्लेस और सुपरमार्केट / खुदरा श्रृंखला शामिल है, जो सूक्ष्म, लघु, और मध्यम उद्यम मंत्रालय, भारत सरकार के मानदंडों के अनुसार सूक्ष्म, लघु, और मध्यम उद्यम से भिन्न हैं।

(iv) प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता

5. विस्तारित उत्पादक दायित्व की व्याप्ति

(5.1) निम्नलिखित प्लास्टिक पैकेजिंग कोटि विस्तारित उत्पादक दायित्व के अंतर्गत आती हैं,

(i) कोटि I

सख्त प्लास्टिक पैकेजिंग

(ii) कोटि II

सिंगल लेयर या मल्टीलेयर (विभिन्न प्रकार की प्लास्टिक के साथ एक से अधिक लेयर) की लचीली प्लास्टिक पैकेजिंग, प्लास्टिक शीट या समान सामग्री और प्लास्टिक शीट से बने कवर, कैरी बैग, प्लास्टिक सैशे या पाउच

(iii) कोटि III

मल्टीलेयर प्लास्टिक पैकेजिंग (प्लास्टिक की कम से कम एक परत और प्लास्टिक भिन्न अन्य सामग्री की कम से कम एक परत)

(iv) कोटि IV

पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या समान सामग्री के साथ-साथ कम्पोस्टेबल प्लास्टिक से बने कैरी बैग।

(5.2) प्लास्टिक पैकेजिंग के संबंध में विस्तारित उत्पादक दायित्व दिशानिर्देश में निम्नलिखित शामिल हैं, अर्थात् :

I. पुन: उपयोग

II. पुनर्चक्रण

III. पुनर्चक्रित प्लास्टिक सामग्री का उपयोग

IV. समय अवसान सीमा होने पर निपटान।

6. रजिस्ट्रीकरण

(6.1) (क) निम्नलिखित संस्थाएं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर रजिस्ट्रीकृत होंगी :

(i) उत्पादक (पी)

(ii) आयातक (आई)

(iii) ब्रांड स्वामी (बीओ)

(iv) प्लास्टिक अपशिष्ट के प्रसंस्करणकर्ता जो (क) पुनर्चक्रण, (ख) अपशिष्ट से ऊर्जा, (ग) अपशिष्ट से तेल बनाने और (iv) औद्योगिक कम्पोस्टिंग के काम में लगे हैं,

(ख) उत्पादक, आयातक और ब्रांड स्वामियों (एक या दो राज्यों में काम कर रहे) और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं का रजिस्ट्रीकरण राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत विस्तारित उत्पादक दायित्व पोर्टल के माध्यम से किया जाएगा। उत्पादक, आयातक और ब्रांड स्वामियों (दो राज्यों से अधिक में काम कर रहे) का रजिस्ट्रीकरण केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत विस्तारित उत्पादक उत्तदायित्व पोर्टल के माध्यम से किया जाएगा।

(ग) इन दिशानिर्देशों के प्रभावी होने के पश्चात् किसी वर्ष विशेष में अपना व्यवसाय शुरू करने और उसी वर्ष में बाजार में अपने उत्पादों को उतारने वाली इकाइयों के संबंध में उनकी विस्तारित उत्पादक उत्तरदायित्व लक्ष्य की बाध्यताएं अगले वर्ष से होंगी।

(6.2) खंड (6.1) के अंतर्गत आने वाली संस्थाएं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन केंद्रीकृत पोर्टल के माध्यम से रजिस्ट्रीकरण प्राप्त किए बिना कोई व्यवसाय नहीं करेंगी।

(6.3) खंड (6.1) के अंतर्गत आने वाली संस्थाएं केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन केंद्रीकृत पोर्टल के माध्यम से प्राप्त रजिस्ट्रीकृत किसी भी इकाई के साथ काम नहीं करेंगी।

(6.4) ऐसे मामले, जिसमें यह पाया या अभिनिर्धारित किया जाता है कि ऑनलाइन पोर्टल पर रजिस्ट्रीकृत किसी इकाई ने विस्तारित उत्पादक उत्तरदायित्व दिशानिर्देशों के अधीन रजिस्ट्रीकरण कराते समय गलत सूचना दी है या जानबूझकर सूचना छिपायी है या विविनिर्दिष्ट शर्तों के अनुपालन में कोई अनियमितता पायी गई या उनसे विचलन किया गया है, तब ऐसी इकाई का रजिस्ट्रीकरण, सुनवाई का एक अवसर दिए जाने के पश्चात्, एक वर्ष की अवधि के लिए प्रतिसंहृत कर दिया जाएगा। इकाइयां, जिनका रजिस्ट्रीकरण प्रतिसंहृत कर दिया गया है, प्रतिसंहरण की अवधि तक नया रजिस्ट्रीकरण कराने में समर्थ नहीं रहेंगी।

(6.5) यदि कोई संस्था खंड (6.1) में उल्लिखित एक से अधिक उप-कोटि में आती है, तो ऐसी संस्था उन प्रत्येक उप-कोटियों के अधीन अलग से रजिस्ट्रीकृत होगी। इसके अलावा, ऐसे मामलों में, जहां संस्था की खंड 6.1 में उल्लिखित एक विशेष उप-कोटि में अलग-अलग राज्यों में इकाइयां हैं, तो इन इकाइयों को भी अलग से रजिस्ट्रीकृत किया जाएगा। तथापि, एक राज्य में एक उपकोटि के अधीन केवल एक रजिस्ट्रीकरण की आवश्यकता होगी, भले ही, एक राज्य में एक से अधिक इकाइयां स्थित हों। यह रजिस्ट्रीकरण, इन दिशानिर्देशों के अनुसार, इस उद्देश्य के लिए केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा अधिकथित मानक संचालन प्रक्रिया के अनुसार होगा।

(6.6) रजिस्ट्रीकरण करते समय, संस्थाओं को पैन संख्या, जीएसटी संख्या, कम्पनी का सीआईएन संख्या और आधार संख्या और प्राधिकृत व्यक्ति या प्रतिनिधि के पैन संख्या और यथा अपेक्षित कोई अन्य आवश्यक जानकारी प्रदान करनी होगी।

7. विस्तारित उत्पादक उत्तरदायित्व के लिए लक्ष्य और उत्पादकों, आयातकों और ब्रांड स्वामियों की बाध्यताएं :

(7.1) उत्पादकों, आयातकों और ब्रांड स्वामियों के लिए विस्तारित उत्पादक उत्तरदायित्व लक्ष्य कोटि-वार निर्धारित किए जाएंगे

(7.2) उत्पादक (पी)

(क) विस्तारित उत्पादक उत्तरदायित्व लक्ष्य (उपाबंध में उदाहरण 1 से 3 देखें)

मीट्रिक टन (पहली तिमाही) में पात्र मात्रा पिछले दो वित्तीय वर्षों में बेची गई प्लास्टिक पैकेजिंग सामग्री (कोटि-वार) का औसत वजन होगा (क) इसमें पिछले दो वित्तीय वर्षों में पूर्व-उपभोक्ता प्लास्टिक पैकेजिंग अपशिष्ट की औसत मात्रा को जोड़ा जाएगा और (ख) पिछले वित्तीय वर्ष में उप-खंड 4 (iii) के अंतर्गत आने वाली संस्थाओं को आपूर्ति की गई वार्षिक मात्रा (ग) निम्नानुसार घटाई जाएगी :

क्यू 1 (एमटी में) = (क + ख) - ग

विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य, कोटि-वार निर्धारित किया जाएगा, जैसा कि नीचे दिया गया है:

सारणी - विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य

	वर्ष	विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य (पहली तिमाही के प्रतिशत के रूप में - कोटि-वार)
I.	**2021 - 22**	**25 %**
II.	**2022 - 23**	**70 %**
III.	**2023 - 24**	**100 %**

कोटि-वार मीट्रिक टन में विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य, जैसा भी लागू हो, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर कार्य योजना के हिस्से के रूप में उत्पादक द्वारा प्रदान किया जाएगा।

(ख) पुनर्चक्रण के लिए बाध्यता (उपाबंध में उदाहरण 1 से 3 देखें)

उत्पादक नीचे दिए गए अनुसार विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा होने पर निपटान को छोड़कर) सुनिश्चित करेगा, अर्थात्:-

प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा होने पर निपटान को छोड़कर)

(**विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य का** %)

प्लास्टिक पैकेजिंग की कोटि	**2024-25**	**2025-26**	**2026-27**	**2027-28 और उसके पश्चात्**
कोटि I	50	60	70	80
कोटि II	30	40	50	60
कोटि III	30	40	50	60
कोटि IV	50	60	70	80

कोटि IV प्लास्टिक पैकेजिंग कोटि (पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या समान सामग्री और कम्पोस्टेबल प्लास्टिक से बने कैरी बैग) के मामले में पुनर्चक्रण के न्यूनतम स्तर से, औद्योगिक कम्पोस्टिंग सुविधाओं के माध्यम से कम्पोस्टिंग के लिए प्लास्टिक पैकेजिंग अपशिष्ट का प्रसंस्करण करना अभिप्रेत है।

(ग) समय अवसान सीमा होने पर निपटान (उपाबंध में उदाहरण 1 से 3 देखें)

(i) केवल ऐसी प्लास्टिक, जिनका पुनर्चक्रण नहीं किया जा सकता है, को ही सड़क निर्माण, अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सीमेंट भट्टों (सह प्रसंस्करण के लिए) आदि जैसे समय अवसान सीमा निपटान के लिए समय-समय पर भारतीय सड़क कांग्रेस अथवा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी प्रासंगिक दिशा-निर्देशों के अनुसार भेजा जाएगा।

(ii) उत्पादक यह सुनिश्चित करेंगे कि प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के नियम 5(1)(ख) में विनिर्दिष्ट तरीके से ही प्लास्टिक पैकेजिंग अपशिष्ट का अंतिम निपटान हो।

(घ) पुनर्चक्रित प्लास्टिक सामग्री के उपयोग के लिए बाध्यता (उपाबंध में उदाहरण 6 देखें)

उत्पादक नीचे दिए गए अनुसार कोटि-वार प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का उपयोग सुनिश्चित करेगा, अर्थात्:-

प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का आज्ञापक उपयोग

(वर्ष में विनिर्मित प्लास्टिक का %)

प्लास्टिक पैकेजिंग की कोटि	2025-26	2026-27	2027-28	2028-29 और उसके पश्चात्
कोटि I	30	40	50	60
कोटि II	10	10	20	20
कोटि III	5	5	10	10

ऐसे मामलों में, जहां वैधानिक अपेक्षाओं के कारण पुनर्चक्रित प्लास्टिक सामग्री के संबंध में बाध्यता को पूरा करना संभव नहीं है, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा मामला-दर-मामला आधार पर छूट प्रदान की जाएगी। तथापि, ऐसे मामलों में, उत्पादक, आयातक और ब्रांड स्वामी को ऐसे उत्पादक, आयातक और ब्रांड स्वामी से समकक्ष मात्रा के प्रमाण पत्र की खरीद के माध्यम से पुनर्चक्रित सामग्री (मात्रात्मक निबंधनों में) के उपयोग की अपनी बाध्यता को पूरा करना होगा, जिन्होंने अपने बाध्यता से अधिक पुनर्चक्रित सामग्री का उपयोग किया है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड केंद्रीकृत ऑनलाइन पोर्टल पर इस तरह के आदान-प्रदान के लिए तंत्र विकसित करेगा।

7.3 आयातक (आई)

(क) विस्तारित उत्पादक उत्तरदायित्व लक्ष्य (उपाबंध में उदाहरण 1 से 3 देखें)

मीट्रिक टन (दूसरी तिमाही) में पात्र मात्रा पिछले दो वित्तीय वर्षों में बेची गई प्लास्टिक पैकेजिंग सामग्री और/या आयात किए गए उत्पादों की प्लास्टिक पैकेजिंग (कोटि-वार) का औसत वजन होगा (क) इसमें पिछले दो वित्तीय वर्षों में पूर्व-उपभोक्ता प्लास्टिक पैकेजिंग अपशिष्ट की औसत मात्रा को जोड़ा जाएगा और (ख) पिछले वित्तीय वर्ष में उप-खंड 4(iii) के अंतर्गत आने वाली संस्थाओं को आपूर्ति की गई वार्षिक मात्रा में से अपशिष्ट की मात्रा (ग) निम्नानुसार घटाई जाएगी।

क्यू 2 (एमटी में) = (क + ख) – ग

और विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य, कोटि-वार निर्धारित किया जाएगा, जैसा कि नीचे दिया गया है, अर्थात् :-

	वर्ष	विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य (दूसरी तिमाही के प्रतिशत के रूप में - कोटि-वार)
I.	2021 - 22	25 %
II.	2022 - 23	70 %
III.	2023 - 24	100 %

मीट्रिक टन में कोटि-वार विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य, जैसा भी लागू हो, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर कार्य योजना के हिस्से के रूप में आयातक द्वारा प्रदान किया जाएगा।

(ख) पुनर्चक्रण के लिए बाध्यता (उपाबंध में उदाहरण 1 से 3 देखें)

आयातक, विस्तारित उत्पादक उत्तरदायित्व लक्ष्य के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा निपटान को छोड़कर) सुनिश्चित करेगा, जैसा कि नीचे दिया गया है, अर्थात्:-

प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा निपटान को छोड़कर)

(विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य का %)

प्लास्टिक पैकेजिंग की कोटि	2024-25	2025-26	2026-27	2027-28 और उसके पश्चात् से
कोटि I	50	60	70	80
कोटि II	30	40	50	60
कोटि III	30	40	50	60
कोटि IV	50	60	70	80

कोटि IV प्लास्टिक पैकेजिंग कोटि (पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या समान सामग्री और कम्पोस्टेबल प्लास्टिक से बने कैरी बैग) के मामले में पुनर्चक्रण के न्यूनतम स्तर से, औद्योगिक कम्पोस्टिंग सुविधाओं के माध्यम से कम्पोस्टिंग के लिए प्लास्टिक पैकेजिंग अपशिष्ट का प्रसंस्करण करना अभिप्रेत है।

(ग) समय अवसान सीमा पर निपटान (उपाबंध में उदाहरण 1 से 3 देखें)

(i) केवल ऐसी प्लास्टिक, जिनका पुनर्चक्रण नहीं किया जा सकता है, को ही सड़क निर्माण, अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सीमेंट भट्टों (सह प्रसंस्करण के लिए) आदि जैसे मियाद समाप्ति निपटान के लिए समय-समय पर भारतीय सड़क कांग्रेस अथवा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी प्रासंगिक दिशा-निर्देशों के अनुसार भेजा जाएगा।

(ii) उत्पादक, यह सुनिश्चित करेंगे कि प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के नियम 5(1)(ख) में विनिर्दिष्ट तरीके से ही प्लास्टिक पैकेजिंग अपशिष्ट का अंतिम निपटान हो।

(घ) पुनर्चक्रित प्लास्टिक सामग्री के उपयोग के लिए बाध्यता (उपाबंध में उदाहरण 6 देखें)

उत्पादक नीचे दिए गए अनुसार कोटि-वार प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का उपयोग सुनिश्चित करेगा, अर्थात्:-

प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का आज्ञापक उपयोग

(वर्ष में आयातित प्लास्टिक का %)

प्लास्टिक पैकेजिंग की कोटि	2025-26	2026-27	2027-28	2028-29 और उसके पश्चात्
कोटि I	30	40	50	60
कोटि II	10	10	20	20
कोटि III	5	5	10	10

आयातित सामग्री में प्रयुक्त किसी भी पुनर्चक्रित प्लास्टिक को दायित्व की पूर्ति के लिए नहीं गिना जाएगा। आयातक को ऐसे उत्पादक, आयातक, ब्रांड स्वामी से समकक्ष मात्रा के प्रमाण पत्र की खरीद के माध्यम से पुनर्चक्रित सामग्री (मात्रात्मक निबंधनों में) के उपयोग के अपनी बाध्यता को पूरा करना होगा, जिन्होंने अपनी बाध्यता से अधिक पुनर्चक्रित सामग्री का

उपयोग किया है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड केंद्रीकृत ऑनलाइन पोर्टल पर इस तरह के आदान-प्रदान के लिए तंत्र विकसित करेगा।

7.4 ब्रांड स्वामी (बीओ)

(क) विस्तारित उत्पादक उत्तरदायित्व लक्ष्य (उपाबंध में उदाहरण 1 से 3 देखें)

मीट्रिक टन में (तीसरी तिमाही) में पात्र मात्रा पिछले दो वित्तीय वर्षों में बाजार में खरीदी और पेश की गई ताजा प्लास्टिक पैकेजिंग सामग्री (कोटि-वार) का औसत वजन होगा (क) इसमें पिछले दो वित्तीय वर्षों में उपभोक्ता पूर्व प्लास्टिक पैकेजिंग की (ख) औसत मात्रा निम्नानुसार जोड़ी जाएगी।

क्यू 3 (एमटी में) = क + ख

विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य, कोटि-वार नीचे दिए गए अनुसार निर्धारित किया जाएगा :

	वर्ष	**विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य (तीसरी तिमाही के प्रतिशत के रूप में - कोटि-वार)**
I.	2021 - 22	25 %
II.	2022 - 23	70 %
III.	2023 - 24	100 %

मीट्रिक टन में कोटि-वार विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य, जैसा भी लागू हो, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर कार्य योजना के हिस्से के रूप में ब्रांड स्वामी द्वारा प्रदान किया जाएगा।

(ख) पुन: उपयोग के लिए बाध्यता (उपाबंध में उदाहरण 4 और 5 देखें)

I. अपने उत्पादों के लिए कोटि I (सख्त) प्लास्टिक पैकेजिंग का उपयोग करने वाले ब्रांड स्वामी पर नीचे दिए गए अनुसार ऐसी पैकेजिंग का पुन: उपयोग करने की न्यूनतम बाध्यता होगी।

परंतु कि फूड कॉन्टेक्ट एप्लीकेशन में कोटि I सख्त प्लास्टिक पैकेजिंग का पुन: प्रयोग भारतीय खाद्य सुरक्षा और मानक प्राधिकरण के विनियमन के अधीन होगा।

(II) कोटि I (सख्त प्लास्टिक पैकेजिंग) के लिए पुन: उपयोग के लिए न्यूनतम बाध्यता।

	वर्ष	**लक्ष्य (वर्ष में बेचे जाने वाले उत्पाद में कोटि I के सख्त प्लास्टिक पैकेजिंग के प्रतिशत के रूप में)**
क	कोटि I सख्त प्लास्टिक पैकेजिंग यथास्थिति, जिसकी मात्रा या वजन 0.9 लीटर या किग्रा के बराबर या अधिक लेकिन 4.9 लीटर या किग्रा से कम हो।	
I.	2025 – 26	10
II.	2026 – 27	15
III.	2027 – 28	20
IV.	2028 – 29 और उसके पश्चात्	25

ख	कोटि I की सख्त प्लास्टिक पैकेजिंग जिसका वजन 4.9 लीटर या किग्रा से अधिक या बराबर है।	
I.	2025 – 26	70
II.	2026 – 27	75
III.	2027 – 28	80
IV.	2028 – 29 और उसके पश्चात्	85

(III) ब्रांड स्वामी द्वारा पुन: उपयोग की जाने वाली सख्त पैकेजिंग की मात्रा की गणना ब्रांड स्वामी की बिक्री से उस वर्ष में निर्मित/आयातित/खरीदी गई ताजा प्लास्टिक पैकेजिंग को कम करके की जाएगी। ब्रांड स्वामी यह जानकारी केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर उपलब्ध कराएगा।

(IV) कोटि I की सख्त प्लास्टिक पैकेजिंग की पुन: उपयोग की मात्रा को बाध्य संस्थाओं (ब्रांड स्वामी) द्वारा कोटि I के अधीन उपयोग की जाने वाली कुल प्लास्टिक पैकेजिंग से कम किया जाएगा।

III. वर्ष 2022-23 और 2023-24 के दौरान पुन: उपयोग की गई कोटि I सख्त प्लास्टिक पैकेजिंग की मात्रा कोटि I के अधीन उपयोग की जाने वाली कुल प्लास्टिक पैकेजिंग से कम हो जाएगी।

(ग) पुनर्चक्रण के लिए बाध्यता (उपाबंध में उदाहरण 1 से 3 देखें)

ब्रांड स्वामी विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा होने पर किए गए निपटान को छोड़कर) सुनिश्चित करेगा, जैसा कि नीचे दिया गया है।

प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर (समय अवसान सीमा होने पर किए गए निपटान को छोड़कर)

(विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य का %)

प्लास्टिक पैकेजिंग की कोटि	2024-25	2025-26	2026-27	2027-28 और उसके पश्चात्
कोटि I	50	60	70	80
कोटि II	30	40	50	60
कोटि III	30	40	50	60
कोटि IV	50	60	70	80

कोटि IV प्लास्टिक पैकेजिंग कोटि (पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या समान सामग्री और कम्पोस्टेबल प्लास्टिक से बने कैरी बैग) के मामले में पुनर्चक्रण के न्यूनतम स्तर से, औद्योगिक कम्पोस्टिंग सुविधाओं के माध्यम से कम्पोस्टिंग के लिए प्लास्टिक पैकेजिंग अपशिष्ट का प्रसंस्करण करना अभिप्रेत है।

(घ) समय अवसान सीमा पर निपटान (उपाबंध में उदाहरण 1 से 3 देखें)

(i) केवल ऐसी प्लास्टिक, जिनका पुनर्चक्रण नहीं किया जा सकता है, को ही सड़क निर्माण, अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सीमेंट भट्टों (सह प्रसंस्करण के लिए) आदि जैसे समय अवसान सीमा निपटान के लिए समय-समय पर भारतीय सड़क कांग्रेस अथवा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जारी प्रासंगिक दिशा-निर्देशों के अनुसार भेजा जाएगा।

(ii) ब्रांड स्वामी यह सुनिश्चित करेगा कि, प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के नियम 5(1)(ख) में विनिर्दिष्ट तरीके से ही प्लास्टिक पैकेजिंग अपशिष्ट का अंतिम निपटान हो।

(ङ) पुनर्चक्रित प्लास्टिक सामग्री के उपयोग के लिए दायित्व (उपाबंध में उदाहरण 6 देखें)

(i) ब्रांड स्वामी कोटि-वार प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का उपयोग नीचे दिए अनुसार सुनिश्चित करेगा।

प्लास्टिक पैकेजिंग में पुनर्चक्रित प्लास्टिक का आज्ञापक उपयोग

(वर्ष में विनिर्मित प्लास्टिक का %)

प्लास्टिक पैकेजिंग की कोटि	2025-26	2026-27	2027-28	2028-29 और उसके पश्चात्
कोटि I	30	40	50	60
कोटि II	10	10	20	20
कोटि III	5	5	10	10

(ii) ऐसे मामलों में, जहां वैधानिक अपेक्षाओं के कारण पुनर्चक्रित प्लास्टिक सामग्री के संबंध में बाध्यता को पूरा करना संभव नहीं है, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा मामला-दर-मामला आधार पर छूट प्रदान की जाएगी। तथापि, ऐसे मामलों में, उत्पादक, आयातक, ब्रांड स्वामी को ऐसे उत्पादक आयातक ब्रांड स्वामी से समकक्ष मात्रा के प्रमाण पत्र की खरीद के माध्यम से पुनर्चक्रित सामग्री (मात्रात्मक निबंधनों में) के उपयोग की अपनी बाध्यता को पूरा करना होगा, जिन्होंने अपनी बाध्यता से अधिक पुनर्चक्रित सामग्री का उपयोग किया है। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, केंद्रीकृत ऑनलाइन पोर्टल पर इस तरह के आदान-प्रदान के लिए तंत्र विकसित करेगा।

(iii) ऐसे मामले में, जहां ब्रांड स्वामी प्लास्टिक पैकेजिंग सामग्री का उत्पादक और/या आयातक भी है, तो खंड 7.2 और 7.3 भी क्रमशः उत्पादक और/या आयातक के रूप में उनके विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्यों और बाध्यताओं को निर्धारित करने के लिए लागू होंगे।

(7.5) मीट्रिक टन में कोटि-वार विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्य, जैसा भी लागू हो, सभी उत्पादकों, आयातकों और ब्रांड स्वामियों द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर कार्य योजना के हिस्से के रूप में प्रदान किया जाएगा।

(7.6) विनिर्दिष्ट लक्ष्यों को पूरा करने के लिए उपलब्ध प्रौद्योगिकियों के आधार पर पुन: उपयोग, अपशिष्ट के पुनर्चक्रण और पैकेजिंग में पुनर्नवीनीकरण प्लास्टिक सामग्री के उपयोग की बाध्यताओं का पुनर्विलोकन प्रत्येक पांच वर्ष में किया जाएगा।

(7.7) प्लास्टिक पैकेजिंग पर विस्तारित उत्पादक उत्तरदायित्व (ईपीआर), अन्य बातों के साथ-साथ, निम्नलिखित मानदंडों के आधार पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा तैयार किए गए दिशानिर्देशों के अनुसार टिकाऊ पैकेजिंग को बढ़ावा देगा :

(i) पुन: उपयोग को बढ़ावा देने वाली पैकेज डिजाइनिंग,

(ii) पुनर्चक्रण के लिए उपयुक्त पैकेज डिजाइनिंग,

(iii) प्लास्टिक पैकेजिंग सामग्री में पुनर्चक्रित प्लास्टिक मात्रा और (iv) पर्यावरण के लिए पैकेज डिजाइनिंग।

(7.8) यदि बाध्य संस्था ऐसी प्लास्टिक पैकेजिंग का उपयोग करती है जो परिवेशी वातावरण में 100% जैव अपघटनीय है, और उसका स्वास्थ्य या पर्यावरण पर कोई प्रतिकूल प्रभाव नहीं पड़ता है, या कोई सूक्ष्म प्लास्टिक या रासायनिक अवशेष या कोई भी अन्य निशान नहीं रहता है, जो केन्द्रीय प्रदूषण नियंत्रण बोर्ड, भारतीय मानक ब्यूरो, केन्द्रीय पेट्रो रसायन इंजीनियरिंग और प्रौद्योगिकी संस्थान जैसी नियामक संस्थाओं द्वारा प्रमाणित है। ऐसी सामग्री के लिए विस्तारित उत्पादक उत्तरदायित्व लक्ष्य लागू नहीं होगा।

8. अधिशेष विस्तारित उत्पादक उत्तरदायित्व प्रमाणपत्रों को बनाना, पिछले वर्ष के विस्तारित उत्पादक उत्तरदायित्व लक्ष्यों और दायित्वों की तुलना में अग्रेषित और मुजरा करना, और अधिशेष विस्तारित उत्पादक उत्तरदायित्व प्रमाणपत्रों की बिक्री और खरीद करना

(8.1) ऐसा ब्रांड स्वामी जिसने अपने विस्तारित उत्पादक उत्तरदायित्व (विस्तारित उत्पादक) लक्ष्यों को कोटि-वार पूरा कर लिया है, निम्नलिखित के लिए अधिशेष का उपयोग कर सकता है, अर्थात् :-

(i) खंड 9.5 के अधीन पिछले वर्ष की कमी की मुजराई,

(ii) आगामी वर्ष में उपयोग के लिए अग्रेषित करना

(iii) इसे अन्य उत्पादकों, आयातकों और ब्रांड स्वामियों को बेचना

(8.2) एक कोटि में अधिशेष का उपयोग केवल उसी कोटि में मुजराई, अग्रेषण और बिक्री के लिए किया जा सकता है। पुन: उपयोग के अंतर्गत अधिशेष का उपयोग पुन: उपयोग, पुनर्चक्रण और समय अवसान सीमा होने पर निपटान के लिए उपरोक्त के लिए किया जा सकता है। पुनर्चक्रण के अंतर्गत अधिशेष का उपयोग पुनर्चक्रण और समय अवसान सीमा होने पर निपटान के लिए किया जा सकता है। समय अवसान सीमा होने वाले किसी अधिशेष का पुन: उपयोग या पुनर्चक्रण के लिए उपयोग नहीं किया जा सकता है।

(8.3) कोई उत्पादक, आयातक और ब्रांड स्वामी उसी कोटि के अन्य उत्पादकों, आयातकों और ब्रांड स्वामियों से अधिशेष विस्तारित उत्पादक उत्तरदायित्व प्रमाणपत्र खरीदकर एक कोटि के अधीन अपने विस्तारित उत्पादक उत्तरदायित्व बाध्यता को भी पूरा कर सकता है।

(8.4) विस्तारित उत्पादक उत्तरदायित्व ढांचे के अंतर्गत वार्षिक विवरणी फाइल करते समय ऐसे संव्यवहार को उत्पादकों, आयातकों और ब्रांड स्वामियों द्वारा ऑनलाइन पोर्टल पर अभिलिखित और प्रस्तुत किया जाएगा। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, केंद्रीकृत पोर्टल पर इस तरह के आदान-प्रदान के लिए तंत्र विकसित करेगा।

9. पर्यावरणीय प्रतिकर का अधिरोपण

(9.1) पर्यावरण की गुणवत्ता को बनाए रखने और उसमें सुधार करने तथा पर्यावरण प्रदूषण के निवारण, नियंत्रण और उपशमन के प्रयोजन के लिए उत्पादकों, आयातकों और ब्रांड मालिकों द्वारा ईपीआर लक्ष्यों को पूरा न कर पाने के संबंध में 'प्रदूषणकर्ता द्वारा भुगतान' के सिद्धांत के आधार पर पर्यावरणीय क्षतिपूर्ति उद्गृहीत की जाएगी।

(9.2) केन्द्रीय प्रदूषण नियंत्रण बोर्ड इन दिशानिर्देशों में संघ राज्य क्षेत्रों के द्वारा निर्धारित बाध्यताओं को पूरा न करने के मामले में उत्पादकों, आयातकों और ब्रांड मालिकों, पुनर्चक्रणकर्ताओं और मियाद समाप्ति निपटान करने वाले प्रसंस्करणकर्ता पर पर्यावरण क्षतिपूर्ति के अधिरोपण और संग्रहण के लिए दिशानिर्देश अधिकथित करेगा और इन्हें अधिसूचित किया जाएगा। पर्यावरणीय क्षतिपूर्ति संबंधी दिशानिर्देशों को अपेक्षित अनुसार अद्यतन किया जाएगा।

(9.3) इन दिशानिर्देशों में संघ राज्य क्षेत्र द्वारा निर्धारित विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्यों, उत्तरदायित्वों और बाध्यताओं को पूरा न करने के संबंध में दो से अधिक राज्यों में संचालित उत्पादकों, आयातकों और ब्रांड मालिकों पर केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा पर्यावरण क्षतिपूर्ति, यथा लागू, उद्गृहीत की जाएगी।

(9.4) पर्यावरण क्षतिपूर्ति संबंधित राज्य प्रदूषण नियंत्रण बोर्ड द्वारा उनकी अधिकारिता में काम कर रहे उत्पादकों, आयातकों और ब्रांड मालिकों (दो से अधिक राज्यों/संघ राज्य क्षेत्रों में काम नहीं कर रहे उत्पादकों, आयातकों और ब्रांड मालिकों के लिए), प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता जिसमें पुनर्चक्रणकर्ता और अन्य अपशिष्ट प्रसंस्करणकर्ता - अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सह-प्रसंस्करणकर्ताओं पर उस स्थिति में लगाया जाएगा, जब वे इन दिशानिर्देशों के अधीन निर्धारित किए गए अपने विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्यों/उत्तरदायित्वों और बाध्यताओं को पूरा नहीं करते हैं। यदि राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति उचित समय पर कार्रवाई नहीं करती है तो केन्द्रीय प्रदूषण नियंत्रण बोर्ड, राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति को निर्देश जारी करेगा।

(9.5) पर्यावरणीय क्षतिपूर्ति के भुगतान से उत्पादक, आयातक और ब्रांड मालिक इन दिशानिर्देशों में निर्धारित बाध्यता से मुक्त नहीं होगा। किसी विशेष वर्ष के लिए अपूर्ण विस्तारित उत्पादक उत्तरदायित्व बाध्यता अगले वर्ष के लिए तीन वर्ष

की अवधि के लिए आगे बढ़ाया जाएगा। ऐसे मामले में, विस्तारित उत्पादक उत्तरदायित्व बाध्यता की कमी को पश्चातवर्ती के वर्षों के भीतर तीन वर्षों के भीतर पूरा किया जाता है। लगाई गई पर्यावरणीय क्षतिपूर्ति उत्पादकों, आयातकों और ब्रांड मालिकों को निम्नानुसार वापस कर दी जाएगी, अर्थात् :-

(i) ईसी लगाने के एक वर्ष के भीतर : 75% रिटर्न

(ii) दो वर्ष के भीतर 60% रिटर्न

(iii) तीन वर्ष के भीतर 40% रिटर्न

पर्यावरणीय क्षतिपूर्ति के देय होने पर 3 वर्ष पूरे होने के पश्चात् पर्यावरणीय क्षतिपूर्ति की पूरी रकम अभिग्रहण कर ली जाएगी। यह व्यवस्था पश्चात्वर्ती वर्षों में भी उत्पादकों, आयातकों और ब्रांड मालिकों द्वारा प्लास्टिक पैकेजिंग अपशिष्ट के संग्रहण और पुनर्चक्रण की अनुमति देगी।

(9.6) पर्यावरण क्षतिपूर्ति के अधीन एकत्र की गई निधि को केन्द्रीय प्रदूषण नियंत्रण बोर्ड या राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति द्वारा एक अलग एस्क्रो खाते में रखा जाएगा। एकत्र की गई निधि का उपयोग प्लास्टिक पैकेजिंग अपशिष्ट के असंग्रहीत और गैर-पुनर्चक्रित या मियाद समाप्ति निपटान के संग्रहण और पुनर्चक्रण/मियाद समाप्ति में उपयोग किया जाएगा, जिस पर पर्यावरणीय क्षतिपूर्ति लगाई जाती है। प्लास्टिक अपशिष्ट प्रबंधन के लिए वार्षिक आधार पर निधियों के उपयोग के तौर-तरीकों की सिफारिश विस्तारित उत्पादक उत्तरदायित्व कार्यान्वयन समिति द्वारा की जाएगी और इसे मंत्रालय में सक्षम प्राधिकारी द्वारा अनुमोदन दिया जाएगा।

10. उत्पादकों, आयातकों और ब्रांड मालिकों की भूमिका

(10.1) उत्पादकों, आयातकों और ब्रांड मालिकों को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन केंद्रीकृत पोर्टल के माध्यम से रजिस्ट्रीकरण कराना होगा। रजिस्ट्रीकरण का प्रमाण पत्र पोर्टल का उपयोग करके जारी किया जाएगा।

(10.2) उत्पादक, आयातक और ब्रांड मालिक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन केंद्रीकृत पोर्टल के माध्यम से प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अधीन रजिस्ट्रीकरण या नवीनीकरण के लिए आवेदन के साथ विस्तारित उत्पादक उत्तरदायित्व लक्ष्य, श्रेणी-वार जहां लागू हो, पर जानकारी युक्त कार्य योजना प्रदान करेगा। यह कार्य योजना प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के उपबंधों के अनुसार रजिस्ट्रीकरण की अवधि को कवर करेगी। रजिस्ट्रीकरण के लिए मानक संचालन प्रक्रिया और कार्य योजना प्रोफॉर्मा इन दिशानिर्देशों के अनुसार केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित किया जाएगा।

(10.3) खंड 4(iii) के अधीन आने वाला ब्रांड मालिक किसी उत्पादक और/या आयातक से खरीदी गई प्लास्टिक पैकेजिंग का विवरण खंड 4(i) और 4(ii) के अधीन अलग से प्रदान करेगा। ब्रांड मालिक पर लागू होने वाला खंड 4(i) और 4(ii) के अधीन आने वाले प्रत्येक उत्पादक और आयातक के लिए मात्रा को उत्पादक और आयातक की बाध्यता से घटाया जाएगा। ब्रांड मालिक द्वारा खरीदी गई श्रेणी-वार मात्रा सहित ऐसी खरीद का रिकॉर्ड अलग से रखा जाएगा।

(10.4) खंड 4(i) और 4(ii) के अधीन आने वाले उत्पादक और आयातक खंड 4(iii) के अधीन आने वाले ब्रांड मालिक को उपलब्ध कराई गई प्लास्टिक पैकेजिंग सामग्री की मात्रा का रिकॉर्ड रखना होगा। श्रेणीवार विक्रीत मात्रा सहित ऐसे विक्रय का रिकॉर्ड उत्पादक और आयातक द्वारा अलग-अलग रखा जाएगा। यदि ऐसे रिकॉर्ड नहीं बनाए जाते हैं, तो उन्हें पूरा विस्तारित उत्पादक उत्तरदायित्व बाध्यता पूरा करना होगा। ऑनलाइन प्लेटफॉर्म उत्पादक, आयातक और ब्रांड मालिक के बीच संव्यवहार की घोषणा को क्रॉस-चेक करेगा।

(10.5) विस्तारित उत्पादक उत्तरदायित्व बाध्याताओं को सीधे पूरा करने के लिए प्लास्टिक पैकेजिंग अपशिष्ट के संग्रहण के लिए एक अलग अपशिष्ट धारा विकसित करने के लिए, उत्पादक, आयातक और ब्रांड मालिक जमा

वापसी प्रणाली या पुन: खरीद (बाय बैक) या कोई अन्य मॉडल जैसी योजना संचालित कर सकता है। यह कदम प्लास्टिक पैकेजिंग अपशिष्ट को ठोस अपशिष्ट के साथ मिलाने से रोकेगा।

(10.6) उत्पादक, आयातक और ब्रांड मालिक अगले वित्तीय वर्ष के 30 जून (अप्रैल-विलोपित) तक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विहित प्रोफार्मा के अनुसार संबंधित केन्द्रीय प्रदूषण नियंत्रण बोर्ड या राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति के साथ विस्तारित उत्पादक उत्तरदायित्व के अधीन बाध्यताओं को पूरा करने के लिए एकत्र और प्रसंस्कृत प्लास्टिक पैकेजिंग अपशिष्ट पर वार्षिक विवरणी दाखिल करेगा। पैकेजिंग उद्देश्यों के लिए उपयोग किए जाने वाले पुन: उपयोग और/या पुनर्चक्रित सामग्री के बारे में भी जानकारी प्रदान की जाएगी। उन रजिस्ट्रीकृत पुनर्चक्रणकर्ताओं का विवरण भी दिया जाएगा जिनसे पुनर्चक्रित प्लास्टिक की खरीद की गई है।

11. प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं की भूमिका (औद्योगिक कम्पोस्टिंग सुविधाओं सहित पुनर्चक्रणकर्ता या अन्य अपशिष्ट प्रसंस्करणकर्ता) :

(11.1) सभी प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं को केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के उपबंध 13(3) के अनुसार संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति के साथ रजिस्ट्रीकरण कराना होगा। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, इन दिशानिर्देशों के प्रकाशन के तीन महीने के भीतर रजिस्ट्रीकरण के लिए एक समान प्रक्रिया अधिकथित करेगा।

(11.2) प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता प्रत्येक वित्तीय वर्ष की समाप्ति के पश्चात् अगले वित्तीय वर्ष की 30 अप्रैल तक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर विहित प्रोफार्मा के अनुसार प्रसंस्कृत प्लास्टिक अपशिष्ट की मात्रा की श्रेणी-वार वार्षिक विवरणी प्रस्तुत करेंगे।

(11.3) प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता द्वारा प्रसंस्कृत और उत्पादक, आयातक और ब्रांड मालिक की प्लास्टिक अपशिष्ट की कुल मात्रा, वार्षिक आधार पर, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता की वेबसाइट पर भी उपलब्ध कराई जाएगी।

(11.4) यदि किसी भी स्तर पर यह पाया जाता है कि प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता द्वारा प्रदान की गई जानकारी झूठी है, तो प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता को राज्य प्रदूषण नियंत्रण बोर्ड द्वारा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा अधिकथित प्रक्रिया के अनुसार, विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) ढांचे के अधीन संचालन से एक वर्ष की अवधि के लिए प्रतिबंधित कर दिया जाएगा।

(11.5) प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अधीन रजिस्ट्रीकृत प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता, सड़क निर्माण में प्लास्टिक अपशिष्ट के उपयोग के मामले को छोड़कर, प्लास्टिक अपशिष्ट प्रसंस्करण के लिए प्रमाण पत्र प्रदान करेगा। ऐसे मामले में जहां सड़क निर्माण में प्लास्टिक अपशिष्ट का उपयोग किया जाता है, उत्पादक, आयातक और ब्रांड मालिक केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित प्रोफॉर्मा में एक स्व-घोषणा प्रमाण पत्र प्रदान करेगा। उत्पादक, आयातक और ब्रांड मालिक द्वारा विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) बाध्यताओं को पूरा करने के लिए केवल रजिस्ट्रीकृत प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता द्वारा प्रदान किया गया प्रमाण पत्र मान्य होगा।

(11.6) प्रमाण पत्र के लिए प्रोफार्मा केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित किया जाएगा। किसी भी मामले में, उद्यम द्वारा पुनर्चक्रित प्लास्टिक पैकेजिंग अपशिष्ट की मात्रा उद्यम की स्थापित क्षमता से अधिक नहीं होगी। प्रमाण पत्र प्लास्टिक पैकेजिंग श्रेणी-वार होंगे और इसमें उद्यम का जीएसटी डेटा सम्मिलित होगा।

(11.7) रजिस्ट्रीकृत प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता द्वारा प्रदान किए गए प्लास्टिक पैकेजिंग अपशिष्ट के लिए प्रमाण पत्र रजिस्ट्रीकृत उत्पादक, आयातक और ब्रांड मालिक या स्थानीय अधिकारियों के नाम पर, जैसा लागू हो, सहमत तौर-तरीकों के आधार पर होना चाहिए। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, ऐसे प्रमाण पत्र को केंद्रीकृत पोर्टल पर जारी करने के लिए तंत्र विकसित करेगा।

(11.8) प्लास्टिक पैकेजिंग अपशिष्ट की मियाद समाप्ति पर निपटान अर्थात अपशिष्ट से ऊर्जा, अपशिष्ट से तेल, सीमेंट भट्टे (सह प्रसंस्करण) का कार्य करने वाले प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित केंद्रीकृत पोर्टल पर वार्षिक आधार पर विहित प्रोफॉर्मा के अनुसार जानकारी प्रदान करेंगे। ये संस्थाएं पर्यावरणीय रूप से सुदृढ़ रीति से नियामक निकायों द्वारा बनाए गए दिशानिर्देशों, सुसंगत नियमों के अनुसार प्लास्टिक पैकेजिंग अपशिष्ट का निपटान सुनिश्चित करेंगी।

12. केन्द्रीय प्रदूषण नियंत्रण बोर्ड की भूमिका

(12.1) केन्द्रीय प्रदूषण नियंत्रण बोर्ड ऑनलाइन पोर्टल के माध्यम से दो से अधिक राज्यों में काम कर रहे उत्पादक, आयातक और ब्रांड मालिक और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं को रजिस्ट्रीकृत करेगा। केन्द्रीय प्रदूषण नियंत्रण बोर्ड प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अधीन पीआईबीओ के रजिस्ट्रीकृत के लिए मानक संचालन प्रक्रिया विहित करेगा।

(12.2) केन्द्रीय प्रदूषण नियंत्रण बोर्ड अपने द्वारा विहित प्रक्रिया के अनुसार रजिस्ट्रीकरण के लिए आवेदनों पर कार्यवाही के लिए फीस और विवरणी की कार्यवाही के लिए वार्षिक फीस ले सकता है। ऐसे मामले में, जहां उत्पादक, आयातक और ब्रांड मालिक, राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति की अधिकारिता में काम कर रहे हैं, केन्द्रीय प्रदूषण नियंत्रण बोर्ड इस प्रकार तय किए गए दिशानिर्देशों के अनुसार संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति के साथ आवेदन फीस साझा कर सकता है।

(12.3) रजिस्ट्रीकरण, उत्पादक, आयातक और ब्रांड मालिक द्वारा ऑनलाइन पूर्ण आवेदन जमा करने के दो सप्ताह के भीतर किया जाएगा। रजिस्ट्रीकरण की अवधि, प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अनुसार होगी।

(12.4) केन्द्रीय प्रदूषण नियंत्रण बोर्ड स्वयं या किसी नामनिर्दिष्ट अभिकरण, जैसा भी उचित समझा जाएगा, के माध्यम से निरीक्षण और आवधिक लेखापरीक्षा के माध्यम से उत्पादक, आयातक और ब्रांड मालिक के अनुपालन का सत्यापन करेगा। केन्द्रीय प्रदूषण नियंत्रण बोर्ड, आवश्यकतानुसार, निरीक्षण और आवधिक लेखापरीक्षा के माध्यम से प्लास्टिक अपशिष्ट प्रोसेसर के अनुपालन का सत्यापन भी कर सकता है। प्लास्टिक अपशिष्ट प्रसंस्करणकर्ता और राज्य या संघ राज्य क्षेत्र में काम करने वाले पीआईबीओ के मामले में, केन्द्रीय प्रदूषण नियंत्रण बोर्ड, यदि आवश्यक हो, राज्य प्रदूषण नियंत्रण बोर्ड या प्रदूषण नियंत्रण समिति को कार्रवाई करने का निर्देश दे सकता है। (12.5)

केन्द्रीय प्रदूषण नियंत्रण बोर्ड उन उत्पादक, आयातक और ब्रांड मालिक की सूची प्रकाशित करेगा जो अगले वित्तीय वर्ष की 30 सितम्बर तक वार्षिक आधार पर पूर्ववर्ती वित्तीय वर्ष में विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) लक्ष्य और बाध्यताओं को पूरा करने में विफल रहे हैं।

(12.6) केन्द्रीय प्रदूषण नियंत्रण बोर्ड प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के अधीन प्लास्टिक के लिए विस्तारित उत्पादक उत्तरदायित्व बाध्यताओं की पूर्ति में अंतर्वलित पणधारियों के मध्य नियमित संवाद सुनिश्चित करने के लिए एक तंत्र स्थापित करेगा।

(12.7) केन्द्रीय प्रदूषण नियंत्रण बोर्ड, अर्ध-वार्षिक आधार पर प्लास्टिक अपशिष्ट के साथ-साथ प्लास्टिक पैकेजिंग सामग्री की विभिन्न श्रेणियों के अंश का अवधारण करने के लिए एकत्रित मिश्रित नगरीय अपशिष्ट का संघटनात्मक सर्वेक्षण करेगा।

(12.8) केन्द्रीय प्रदूषण नियंत्रण बोर्ड, विशेष रूप से खंड 7.6 के संबंध में तकनीकी-आर्थिक व्यवहार्यता और उपयुक्तता का पता लगाने के लिए प्लास्टिक पैकेजिंग और प्लास्टिक अपशिष्ट प्रबंधन से संबंधित प्रौद्योगिकियों की समीक्षा करेगा।

13. राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति की भूमिका

(13.1) संबंधित राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित ऑनलाइन पोर्टल के माध्यम से उत्पादक, आयातक और ब्रांड मालिक (एक या दो राज्यों में कार्यरत) और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं को रजिस्ट्रीकृत करेगी। रजिस्ट्रीकरण के लिए उपबंध विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) पोर्टल पर किया जाएगा। राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, स्वयं या नामनिर्दिष्ट अभिकरण के माध्यम से प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम, 2016 के अनुसार अपनी अधिकारिता में उत्पादक, आयातक और ब्रांड मालिक के साथ-साथ प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं के निरीक्षण और आवधिक लेखा परीक्षा के माध्यम से उत्पादक, आयातक और ब्रांड मालिक के अनुपालन को सत्यापित करती है।

(13.2) राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, उन संस्थाओं (अपवाद रिपोर्ट) की सूची प्रस्तुत करेगा जिन्होंने वार्षिक आधार पर अपनी विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) जिम्मेदारियों को पूरा नहीं किया है और इसे अपनी वेबसाइट पर प्रकाशित करेंगे। राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति अपनी अधिकारिता में उत्पादक, आयातक और ब्रांड मालिक और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं द्वारा प्रस्तुत वार्षिक रिपोर्ट, केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रस्तुत करेगी और उसे ऑनलाइन विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) पोर्टल पर अपलोड करेगी।

(13.3) राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के अधीन प्लास्टिक के लिए विस्तारित उत्पादक उत्तरदायित्व बाध्यताओं को पूरा करने में अंतवर्लित सुसंगत पणधारियों के मध्य नियमित संवाद सुनिश्चित करने के लिए एक तंत्र स्थापित करेगी।

(13.4) राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, अर्ध-वार्षिक आधार पर प्लास्टिक अपशिष्ट के साथ-साथ प्लास्टिक पैकेजिंग सामग्री की विभिन्न श्रेणियों के अंश का अवधारण करने के लिए एकत्र किए गए मिश्रित नगरीय अपशिष्ट का एक संघटनात्मक सर्वेक्षण करेगी।

14. उत्पादक, आयातक और ब्रांड मालिक द्वारा प्लास्टिक पैकेजिंग अपशिष्ट संग्रहण प्रणाली

(14.1) उत्पादक, आयातक और ब्रांड मालिक, अपने विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) बाध्यताओं को पूरा करते हुए प्लास्टिक की श्रेणी के आधार पर आवश्यकतानुसार प्लास्टिक पैकेजिंग अपशिष्ट के संग्रहण और पृथक्करण के बुनियादी ढांचे का विकास कर सकता है। इसमें उत्पादक, आयातक और ब्रांड मालिक द्वारा अपनाए गए विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के कार्यान्वयन के तौर-तरीकों के आधार पर निम्नलिखित सम्मिलित हो सकते हैं:

(क) अपशिष्ट प्लास्टिक संग्रहण केन्द्रों और सामग्री रिकवरी सुविधाएं (एमआरएफ) स्थापित करना;

(ख) संग्रहण केन्द्रों से प्लास्टिक पैकेजिंग अपशिष्ट का संग्रहण सुनिश्चित करना, इसमें ऐसी आवृत्ति होनी चाहिए जो आच्छादित किए गए क्षेत्र और मात्रा के अनुपात में है;

(ग) यूएलबी, ग्राम पंचायतों, अन्य सार्वजनिक प्राधिकरणों या अपशिष्ट प्रबंधन करने वाले तीसरे पक्ष जैसी संस्थाओं से प्लास्टिक के संग्रहण की पेशकश करना, और उन सभी संस्थाओं से संग्रहण के लिए व्यवस्था प्रदान करना जिन्होंने उस प्रस्ताव का उपयोग किया है; संग्रहण और परिवहन के लिए आवश्यक व्यावहारिक व्यवस्था प्रदान करना;

(घ) यह सुनिश्चित करना कि संग्रहण केंद्रों से एकत्र किए गए प्लास्टिक पैकेजिंग अपशिष्ट को पश्चात्वर्ती किसी पुनर्चक्रणकर्ता द्वारा एक रजिस्ट्रीकृत सुविधा में पुनर्चक्रण के अधीन किया जाता है या सम्मानजनक रीति से इसके अंतिम उपयोग की अनुमति दी जाती है।

(14.2) उत्पादक, आयातक और ब्रांड मालिक यह सुनिश्चित करें कि संग्रहण केन्द्रों का नेटवर्क जनसंख्या के आकार, प्लास्टिक या पैकेजिंग अपशिष्ट की अपेक्षित मात्रा, पहुंच और अंतिम उपयोगकर्ताओं के लिए आसपास के क्षेत्रों को ध्यान में रखते हुए, उन क्षेत्रों तक सीमित नहीं होगा जहां संग्रहण और पश्चात् का प्रबंधन लाभदायक है।

(14.3) अपशिष्ट संग्रहण में अंतवर्लित संस्थाएं अपशिष्ट को शोधन और पुनर्चक्रण या पहचान किए गए अंतिम उपयोग हेतु सौंप देंगी।

(14.4) स्वैच्छिक संग्रहण केन्द्रों की भागीदारी - स्वैच्छिक संग्रहण केन्द्र प्लास्टिक पैकेजिंग अपशिष्ट को उनके शोधन और पुनर्चक्रण या उनके पहचाने गए अंतिम उपयोग की दृष्टि से पीआईबीओ या उनकी ओर से कार्य करने वाली तृतीय पक्ष अभिकरणों को सौंप देंगे।

15. विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) दायित्वों की पूर्ति

उत्पादक, आयातक और ब्रांड मालिक को ऑनलाइन पोर्टल पर वार्षिक विवरणी दाखिल करते समय अगले वित्तीय वर्ष की 30 जून तक मियाद समाप्ति के लिए भेजी गई मात्रा के विवरण के साथ केवल रजिस्ट्रीकृत पुनर्चक्रणकर्ताओं से प्राप्त पुनर्चक्रण प्रमाण पत्र का विवरण प्रदान करना होगा। उत्पादक, आयातक और ब्रांड मालिक और रजिस्ट्रीकृत प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं द्वारा प्रदान किए गए विवरण की ऑनलाइन पोर्टल द्वारा जांच की जाएगी। अंतर के मामले में, उत्पादक, आयातक और ब्रांड मालिक के विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) बाध्यता को पूरा करने के लिए निचले/कम आंकड़े पर विचार किया जाएगा। ऐसे प्रमाणपत्र केन्द्रीय प्रदूषण नियंत्रण बोर्ड/राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, यथास्थिति, द्वारा सत्यापन के अधीन होंगे।

16. केंद्रीकृत ऑनलाइन पोर्टल

(16.1) केन्द्रीय प्रदूषण नियंत्रण बोर्ड, उत्पादक, आयातक रजिस्ट्रीकरण और ब्रांड मालिक, प्लास्टिक पैकेजिंग अपशिष्ट के प्लास्टिक अपशिष्ट के प्रसंस्करणकर्ताओं द्वारा रजिस्ट्रीकरण के साथ-साथ तारीख 31 मार्च 2022 तक विवरणियां (त्रैमासिक या वार्षिक) दाखिल करने के लिए एक ऑनलाइन प्रणाली तंत्र स्थापित करेगा:-

(16.2) उत्पादक, आयातक और ब्रांड मालिक, प्लास्टिक पैकेजिंग के प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं द्वारा रजिस्ट्रीकरण के साथ-साथ विवरणियां (त्रैमासिक/वार्षिक) दाखिल करने के लिए केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा विकसित की गई ऑनलाइन प्रणाली के द्वारा ऐसा कार्य तंत्र सुनिश्चित किया जाएगा जिसके अंतर्गत किसी वित्तीय वर्ष में प्लास्टिक पैकेजिंग सामग्री के विनिर्माता और पीआईबीओ द्वारा बाजार में लाए गए प्लास्टिक पैकेजिंग का सामग्री संतुलन परिलक्षित होता है। यह पीआईबीओ और प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रणकर्ताओं/अन्य अपशिष्ट प्रसंस्करणकर्ताओं की लेखा परीक्षा के बारे में विवरण भी दिखलाएगा।

(16.3)राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति भी पीआईबीओ के रजिस्ट्रीकरण के साथ-साथ पुनर्चक्रणकर्ताओं/अपशिष्ट प्रसंस्करणकर्ताओं के लिए एक ही वेब पोर्टल का उपयोग करेंगी। यह वेब पोर्टल प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के अधीन प्लास्टिक पैकेजिंग अपशिष्ट के लिए विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के कार्यान्वयन से संबंधित आदेशों और दिशानिर्देशों के संबंध में एकल बिंदु डेटा भंडार के रूप में कार्य करेगा। पीआईबीओ, यदि वे चाहें, तो ऑनलाइन वेब पोर्टल या प्लेटफॉर्म के विकास की सुविधा प्रदान कर सकते हैं।

(16.3) ऑनलाइन वेब पोर्टल विकसित होने तक प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 के अधीन विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के कार्यान्वयन से संबंधित सभी क्रियाकलापों को ऑफलाइन रीति से संचालित किया जाएगा।

17. निगरानी

राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समिति, राज्य/संघ राज्य क्षेत्र में उत्पादक, आयातक और ब्रांड मालिक (जिसमें प्लास्टिक पैकेजिंग सामग्री के उत्पादक सम्मिलित हैं) और प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं द्वारा

विस्तारित उत्पादक उत्तरदायित्व की पूर्ति के संबंध में विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) पोर्टल पर वार्षिक रिपोर्ट केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रस्तुत करेंगे। यह रिपोर्ट प्लास्टिक अपशिष्ट प्रबंधन नियम 2016 के अधीन गठित राज्य स्तरीय निगरानी समिति को भी प्रस्तुत की जाएगी। राज्य प्रदूषण नियंत्रण बोर्ड, राज्य/संघ राज्य क्षेत्र में पुनर्चक्रण/मियाद समाप्ति के निपटान के संबंध में केन्द्रीय प्रदूषण नियंत्रण बोर्ड को अगले वर्ष की 31 जुलाई तक वार्षिक रिपोर्ट भी प्रस्तुत करेगा।

18. प्लास्टिक अपशिष्ट प्रबंधन (पीडब्ल्यूएम) नियम के अधीन विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के लिए समिति

(18.1) विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) दिशानिर्देशों में संशोधन सहित विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के प्रभावी कार्यान्वयन के लिए पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय को उपायों की सिफारिश करने के लिए अध्यक्ष, केंद्रीय प्रदूषण नियंत्रण बोर्ड की अध्यक्षता में केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा एक समिति का गठन किया जाएगा। यह समिति विस्तारित उत्पादक उत्तरदायित्व (ईपीआर) के कार्यान्वयन की निगरानी करेगी और इसमें आने वाली कठिनाइयों को दूर करने के लिए आवश्यक उपाय भी करेगी। इस समिति को ऑनलाइन पोर्टल के मार्गदर्शन और पर्यवेक्षण का कार्य भी सौंपा जाएगा, जिसमें अपेक्षित प्ररूपों/प्रोफॉर्मों को अनुमोदित देना भी सम्मिलित है।

(18.2) इस समिति में संबंधित मंत्रालयों/विभागों के प्रतिनिधि जैसे आवासन और शहरी कार्य मंत्रालय, सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय, पेयजल और स्वच्छता विभाग, रसायन और पेट्रोकेमिकल विभाग, भारतीय मानक ब्यूरो, तीन राज्य प्रदूषण नियंत्रण बोर्ड/प्रदूषण नियंत्रण समितियां, केंद्रीय प्लास्टिक अभियांत्रिकी और प्रौद्योगिकी संस्थान (सीपेट), राष्ट्रीय पर्यावरणीय अभियांत्रिकी अनुसंधान संस्थान (नीरी) और तीन औद्योगिक संघों, समिति के अध्यक्ष द्वारा तय किए गए अनुसार कोई भी अन्य आमंत्रित व्यक्ति सिम्मलित होंगे।

उपाबंध

खंड 7 के उदाहरण

विस्तारित उत्पादक उत्तरदायित्व के लक्ष्य और प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर [खंड 7.2 (क), (ख) और (ग), खंड 7.3 (क), (ख) और (ग), और खंड 7.4 (क), (ख) और (ग) देखें]

उदाहरण 1 :

वर्ष 2022-23	
बाजार में पेश की गई श्रेणी-वार प्लास्टिक पैकेजिंग (श्रेणी II लचीली प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
70% की दर से ईपीआर लक्ष्य	70 मीट्रिक टन
ईपीआर के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट पुनर्चक्रण का न्यूनतम स्तर की दर से कोई सीमा विहित नहीं है	वास्तविक आंकड़ों के अनुसार, ईपीआर के अधीन एकत्रित किए गए और पुनर्चक्रित प्लास्टिक पैकेजिंग अपशिष्ट की मात्रा वास्तविक आंकड़ों के अनुसार, ईपीआर के अधीन एकत्रित किए गए प्लास्टिक पैकेजिंग अपशिष्ट की मात्रा और ऊर्जा रिकवरी, सह-प्रसंस्करण, सड़क निर्माण, अपशिष्ट से तेल आदि के लिए उपयोग की गई मात्रा

उदाहरण 2 :

वर्ष 2024-25	
बाजार में पेश की गई श्रेणी-वार प्लास्टिक पैकेजिंग (श्रेणी II लचीली प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
100% की दर से ईपीआर लक्ष्य	100 मीट्रिक टन
ईपीआर के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट पुनर्चक्रण के न्यूनतम स्तर 30 प्रतिशत की दर से	ईपीआर के अधीन एकत्रित किए गए कम से कम 30 मीट्रिक टन प्लास्टिक पैकेजिंग अपशिष्ट को पुनर्चक्रित करने की आवश्यकता है। एकत्रित किए गए शेष प्लास्टिक पैकेजिंग अपशिष्ट (अधिकतम 70 मीट्रिक टन) का उपयोग ऊर्जा रिकवरी, सह-प्रसंस्करण, सड़क निर्माण, अपशिष्ट से तेल आदि के लिए किया जा सकता है।

उदाहरण 3 :

वर्ष 2028-29	
बाजार में पेश की गई श्रेणी-वार प्लास्टिक पैकेजिंग (श्रेणी II लचीली प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
100% की दर से ईपीआर लक्ष्य	100 मीट्रिक टन
ईपीआर के अधीन एकत्रित प्लास्टिक पैकेजिंग अपशिष्ट पुनर्चक्रण का न्यूनतम स्तर 60 प्रतिशत की दर से	ईपीआर के अधीन एकत्र किए गए कम से कम 60 मीट्रिक टन प्लास्टिक पैकेजिंग अपशिष्ट को पुनर्चक्रित करने की आवश्यकता है। एकत्रित किए गए शेष प्लास्टिक पैकेजिंग अपशिष्ट (अधिकतम 40 मीट्रिक टन) का उपयोग ऊर्जा रिकवरी, सह-प्रसंस्करण, सड़क निर्माण, अपशिष्ट से तेल आदि के लिए किया जा सकता है।

<u>पुन: उपयोग</u>

[खंड 7.4 (ख) का संदर्भ लें]

उदाहरण 4 :

वर्ष 2025-26 (पुन: उपयोग के लिए न्यूनतम बाध्यता लागू होती है)	
बाजार में श्रेणी-वार प्लास्टिक पैकेजिंग पेश की गई (श्रेणी I सख्त प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
श्रेणी I सख्त प्लास्टिक पैकेजिंग के पुन: उपयोग की मात्रा 0.9 लीटर या किलोग्राम के वजन या आयतन के बराबर या अधिक लेकिन 4.9 लीटर या किलोग्राम से कम	15 मीट्रिक टन (पुन: उपयोग 15% की दर से पुन: उपयोग के लिए न्यूनतम दायित्व 10%)
पेश की गई नई प्लास्टिक पैकेजिंग (क)	85 मीट्रिक टन

(क) के 100% अनुपालन के लिए ईपीआर लक्ष्य	85 मीट्रिक टन
60% की दर से ईपीआर के अधीन एकत्रित श्रेणी I प्लास्टिक पैकेजिंग अपशिष्ट के पुनर्चक्रण का न्यूनतम स्तर	ईपीआर के अधीन एकत्रित किए गए प्लास्टिक पैकेजिंग अपशिष्ट के न्यूनतम 51 मीट्रिक टन को पुनर्चक्रित करने की आवश्यकता है। एकत्रित किए गए अधिकतम 34 मीट्रिक टन प्लास्टिक पैकेजिंग अपशिष्ट का उपयोग ऊर्जा रिकवरी, सह-प्रसंस्करण, सड़क निर्माण, अपशिष्ट से तेल आदि के लिए किया जा सकता है।

उदाहरण 5 :

2022-23 के लिए	
बाजार में श्रेणी-वार प्लास्टिक पैकेजिंग पेश की गई (श्रेणी I सख्त प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
श्रेणी I सख्त प्लास्टिक पैकेजिंग के पुन: उपयोग की मात्रा या 0.9 लीटर या किलोग्राम के वजन या आयतन के बराबर या अधिक लेकिन 4.9 लीटर या किलोग्राम से कम	10 मीट्रिक टन
पेश की गई नई प्लास्टिक पैकेजिंग (क)	90 मीट्रिक टन
(क) के 35% अनुपालन के लिए ईपीआर लक्ष्य	31.5 मीट्रिक टन

<u>पुनर्चक्रित प्लास्टिक सामग्री का उपयोग</u>
<u>[खंड 7.2 (घ), 7.3 (घ) का संदर्भ लें]</u>

उदाहरण 6 :

वर्ष 2025-26	
बाजार में श्रेणी-वार प्लास्टिक पैकेजिंग पेश की गई (श्रेणी II लचीली प्लास्टिक पैकेजिंग)	100 मीट्रिक टन
खण्ड 5.1 के अनुसार ईपीआर लक्ष्य 100% की दर से	100 मीट्रिक टन
पैकेजिंग में पुनर्चक्रित प्लास्टिक की न्यूनतम मात्रा 10% की दर से	पैकेजिंग में 10 मीट्रिक टन प्लास्टिक सामग्री को पुनर्चक्रित प्लास्टिक होना चाहिए। पैकेजिंग में 90 मीट्रिक टन वर्जिन प्लास्टिक सामग्री

[फा. सं. 17/2/2001-पार्ट I-एचएसएमडी]

नरेश पाल गंगवार, अपर सचिव

टिप्पण : मूल नियम भारत के राजपत्र, असाधारण, भाग II खंड 3 उपखंड (i) सा.का.नि. 320 (अ) दिनांक 18 मार्च, 2016 में प्रकाशित किए गए थे और तत्पश्चात् अधिसूचना संख्यांक सा.का.नि. 285 (अ) दिनांक 27 मार्च, 2018, सा.का.नि. 571 (अ) दिनांक 12 अगस्त 2021 और सा.का.नि. 647 (अ) दिनांक 17 सितंबर, 2021 द्वारा संशोधित किए गए थे।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the16th February, 2022

G.S.R. 133(E).—In exercise of the powers conferred by sections 3, 6, and 25 of the Environment (Protection) Act 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Plastic Waste Management Rules, 2016, namely: -

1. (1) These rules may be called the Plastic Waste Management (Amendment) Rules, 2022.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Plastic Waste Management Rules, 2016 (hereinafter referred to as the said rules), in rule 9, in sub-rule (1), for the words "as per guidelines issued under these rules from time to time", the words "as per guidelines specified in SCHEDULE – II" shall substituted.

3. In the said rules, after SCHEDULE – I, the following Schedule shall be inserted namely:-

'SCHEDULE-II

[See Rule 9 (1)]

Guidelines on Extended Producer Responsibility for Plastic Packaging

1. **Background:**

(1.1) The Ministry of Environment, Forest and Climate Change (MoEFCC), (hereinafter referred to as 'The Ministry'), notified the Plastic Waste Management Rules, 2016 on 18th March, 2016. The Ministry also notified the Solid Waste Management Rules, 2016 on 8th April, 2016. As plastic waste is part of solid waste, therefore, both the rules apply to managing plastic waste in the country.

(1.2) The Plastic Waste Management Rules, 2016, mandate the generators of plastic waste to take steps to minimize generation of plastic waste, not to litter the plastic waste, ensure segregated storage of waste at source and hand over segregated waste in accordance with rules. The rules also mandate the responsibilities of local bodies, gram panchayats, waste generators, retailers and street vendors to manage plastic waste. (1.3) The Plastic Waste Management Rules, 2016 cast Extended Producer Responsibility on Producer, Importer, and Brand Owner. Extended Producer Responsibility shall be applicable to both pre-consumer and post-consumer plastic packaging waste. (1.4) These guidelines provides framework for implementation of Extended Producer Responsibility. The Guidelines provide the roles and responsibilities of Producers, Importers, Brand Owners, Central Pollution Control Board, State Pollution Control Board or Pollution Control Committees, recyclers and waste processors for effective implementation of Extended Producer Responsibility. The definitions given in Plastic Waste Management Rules, 2016, apply until, specifically mentioned in these guidelines;

2. Date of Coming into Effect:

These guidelines shall come into force with immediate effect. The on-going processes related to Extended Producer Responsibility obligations will be aligned with these guidelines.

3. Definitions:

(a) "**Biodegradable plastics**" means that plastics, other than compostable plastics, which undergoes complete degradation by biological processes under ambient environment (terrestrial or in water) conditions, in specified time periods, without leaving any micro plastics, or visible, distinguishable or toxic residue, which have adverse environment impacts, adhering to laid down standards of Bureau of Indian Standards and certified by Central Pollution Control Board.

(b) **"Brand Owner"** means a person or company who sells any commodity under a registered brand label or trade mark;

(c) "**Carry Bags**" (covered under Category II of plastic packaging – Clause (5.1) (II)) means bags made from plastic material or compostable plastic material, used for the purpose of carrying or dispensing commodities which have a self-carrying feature but do not include bags that constitute or form an integral part of the packaging in which goods are sealed prior to use ;

(d) "**End of Life disposal**" means using plastic waste for generation of energy and includes co-processing (e.g. in cement kilns) or waste to oil or for road construction as per Indian Road Congress guidelines, etc;

(e) "**Extended Producer Responsibility**" means the responsibility of a producer for the environmentally sound management of the product until the end of its life;

(f) "**Importer**" means a person who imports plastic packaging product or products with plastic packaging or carry bags or multilayered packaging or plastic sheets or like;

(g) "**Plastic**" means material which contains as an essential ingredient a high polymer such as polyethylene terephthalate, high density polyethylene, Vinyl, low density polyethylene, polypropylene, polystyrene resins, multi-materials like acrylonitrile butadiene styrene, polyphenylene oxide, polycarbonate, polybutylene terephthalate;

(h) "**Plastic Packaging**" means packaging material made by using plastics for protecting, preserving, storing and transporting of products in a variety of ways.

(i) "**Plastic Sheet**" means plastic sheet is the sheet made of plastic;

(j) "**Plastic Waste Processors**" means recyclers and entities engaged in using plastic waste for energy (waste to energy), and converting it to oil (waste to oil), industrial composting.

(k) "**Pre-consumer plastic packaging waste**" means plastic packaging waste generated in the form of reject or discard at the stage of manufacturing of plastic packaging and plastic packaging waste generated during the packaging of product including reject, discard, before the plastic packaging reaches the end-use consumer of the product.

(l) "**Post-consumer plastic packaging waste"** means plastic packaging waste generated by the end-use consumer after the intended use of packaging is completed and is no longer being used for its intended purpose.

(m) "**Producer**" means person engaged in manufacture or import of carry bags or multilayered packaging or plastic sheets or like, and includes industries or individuals using plastic sheets or like or covers made of plastic sheets or multilayered packaging for packaging or wrapping the commodity;

(n) "**Recyclers**" are entities who are engaged in the process of recycling of plastic waste;

(o) "**Recycling**" means the process of transforming segregated plastic waste into a new product or raw material for producing new products;

(p) "**Reuse**" means using an object or resource material again for either the same purpose or another purpose without changing the object's structure;

(q) "**Use of recycled plastic**" means recycled plastic, instead of virgin plastic, is used as raw material in the manufacturing process;

(r) "**Waste Management**" means the collection, storage, transportation reduction, re-use, recovery, recycling, composting or disposal of plastic waste in an environmentally sound manner;

(s) "**Waste to Energy**" means using plastic waste for generation of energy and includes co-processing (e.g. in cement kilns).

4. Obligated Entities:

The following entities shall be covered under the Extended Producer Responsibility obligations and provisions of these guidelines namely: -

(i) Producer (P) of plastic packaging;

(ii) Importer (I) of all imported plastic packaging and / or plastic packaging of imported products;

(iii) Brand Owners (BO) including online platforms/marketplaces and supermarkets/retail chains other than those, which are micro and small enterprises as per the criteria of Ministry of Micro, Small and Medium Enterprises, Government of India.;

(iv) Plastic Waste Processors

5. Coverage of Extended Producer Responsibility:

(5.1) The following plastic packaging categories are covers under Extended Producer Responsibility:

(i) **Category I**

Rigid plastic packaging;

(ii) **Category II**

Flexible plastic packaging of single layer or multilayer (more than one layer with different types of plastic), plastic sheets or like and covers made of plastic sheet, carry bags, plastic sachet or pouches;

(iii) **Category III**

Multilayered plastic packaging (at least one layer of plastic and at least one layer of material other than plastic);

(iv) **Category IV**

Plastic sheet or like used for packaging as well as carry bags made of compostable plastics.

(5.2) The Extended Producer Responsibility Guidelines covers the following with respect to plastic packaging namely: -

(i) Reuse;

(ii) Recycling;

(iii) Use of recycled plastic content;

(iv) End of life disposal.

6. Registration:

(6.1) (a)The following entities shall register on the centralized portal developed by Central Pollution Control Board namely: -

(i) Producer (P);

(ii) Importer (I);

(iii) Brand owner (BO);

(iv) Plastic Waste Processor engaged in (a) recycling, (b) waste to energy, (c) waste to oil, and (iv) industrial composting,

(b) Registration of Producers, Importers & Brand-Owners (operating in one or two states) and Plastic Waste processors shall be done by State Pollution Control Board or Pollution Control Committee through the centralized Extended Producer Responsibility portal developed by Central Pollution Control Board.

(c) After these guidelines have come into effect, with respect to, entities starting their business in a particular year and placing their products in market in that year, they shall have Extended Producer Responsibility target obligations from the next year.

(6.2) The entities covered under clause 6.1 shall not carry any business without registration obtained through on-line centralized portal developed by Central Pollution Control Board.

(6.3) The entities covered under clause (6.1) shall not deal with any entity not registered through on-line centralized portal developed by Central Pollution Control Board.

(6.4) In case, it is found or determined that any entity registered on the on-line portal has provided false information or has willfully concealed information or there is any irregularity or deviation from the conditions stipulated while obtaining registration under Extended Producer Responsibility guidelines, then the registration of such an entity would be revoked for a one -year period after giving an opportunity to be heard. The entities whose registration has been revoked shall not be able to register afresh for the period of revocation.

(6.5) In case any entity falls in more than one sub-category mentioned in the clause (6.1) then the entity shall register under each of those sub-categories separately. Further, in cases, where the entity has units in different states, in a particular sub-category mentioned in clause 6.1, then these units shall also be registered separately. However, only one registration under a sub category in a state would be needed, even if, more than one unit are located in a state. The registration shall be as per Standard Operating Procedure laid down by Central Pollution Control Board for the purpose, as per these Guidelines.

(6.6) While registering, the entities shall have to provide PAN Number, GST Number, CIN Number of the company and Aadhar Number and PAN Number of authorized person or representative and any other necessary information as required.

7. Targets for Extended Producer Responsibility and obligations of Producers, Importers & Brand-Owners:

(7.1) The Extended Producer Responsibility targets for the Producers, Importers & Brand-Owners shall be determined category-wise.

(7.2) Producer (P):

(a) Extended Producer Responsibility target (Refer example 1 to 3 in Annexure):

Eligible Quantity in MT (Q 1) shall be the average weight of plastic packaging material (category-wise) sold in the last two financial years (A) plus average quantity of pre-consumer plastic packaging waste in the last two financial years (B) minus the annual quantity (C) supplied to the entities covered under sub-clause 4 (iii) in the previous financial year as under: -

Q 1 (in MT) = (A + B) -

and the Extended Producer Responsibility target shall be determined category-wise , as given below

Extended Producer Responsibility target

	Year	Extended Producer Responsibility target (as a percentage of Q1 - category-wise)
I	**2021 - 22**	**25 %**
II	**2022 - 23**	**70 %**
III	**2023 - 24**	**100 %**

The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by Producer, as part of Action Plan on the centralized portal developed by Central Pollution Control Board.

(b) Obligation for recycling (Refer example 1 to 3 in Annexure):

The Producer shall ensure minimum level of recycling (excluding end of life disposal) of plastic packaging waste collected under Extended Producer Responsibility Target, category-wise, as given below namely: -

Minimum level of recycling (excluding end of life disposal) of plastic packaging waste

(% of Extended Producer Responsibility Target)

Plastic packaging category	2024-25	2025-26	2026-27	2027-28 and onwards
Category I	**50**	**60**	**70**	**80**
Category II	**30**	**40**	**50**	**60**
Category III	**30**	**40**	**50**	**60**
Category IV	**50**	**60**	**70**	**80**

In case of Category IV plastic packaging category (plastic sheet or like used for packaging and carry bags made of compostable plastics), the minimum level of recycling means processing plastic packaging waste for composting through industrial composting facilities.

(c) End of life disposal (refer examples 1 to 3 in Annexure):

(i) Only those plastics, which cannot be recycled will be sent for end of life disposal such as road construction, waste to energy, waste to oil, cement kilns (for co processing) etc. as per relevant guidelines issued by Indian Road Congress or Central Pollution Control Board from time to time.

(ii) The producers shall ensure end of life disposal of the plastic packaging waste only through methodologies specified in Rule 5 (1) (b) of Plastic Waste Management Rules, 2016,

(d) Obligation for use of recycled plastic content (Refer example 6 in Annexure)

The Producer shall ensure use of recycled plastic in plastic packaging category-wise as given below namely: -

Mandatory use of recycled plastic in plastic packaging

(% of plastic manufactured for the year)

Plastic packaging category	2025-26	2026-27	2027-28	2028-29 and onwards
Category I	30	40	50	60
Category II	10	10	20	20
Category III	5	5	10	10

In cases, where it is not possible to meet the obligation in respect of recycled plastic content on account of statutory requirements, the exemption will be granted by Central Pollution Control Board on case-to-case basis. However, in such cases, the Producers, Importers & Brand-Owners will have to fulfil its obligation of use of recycled content (in quantitative terms) through purchase of certificate of equivalent quantity from such Producers, Importers & Brand-Owners who have used recycled content in excess of their obligation. Central Pollution Control Board will develop mechanism for such exchange on the centralized online portal.

7.3 Importer (I):

(a) Extended Producer Responsibility Target (Refer example 1 to 3 in Annexure)

Eligible Quantity in MT (Q 2) shall be the average weight of all plastic packaging material and / or plastic packaging of imported products (category-wise) imported and sold in the last two financial years (A) plus average quantity of pre-consumer plastic packaging in the last two financial years (B) waste minus the annual quantity (C) supplied to the entities covered under sub-clause 4 (iii) in the previous financial years as under: -

Q 2 (in MT) = (A + B) - C
and the Extended Producer Responsibility target shall be determined, category-wise , as given below namely: -

	Year	Extended Producer Responsibility target (as a percentage of Q 2 - category-wise)
I	**2021 - 22**	**25 %**
II	**2022 - 23**	**70 %**
III	**2023 - 24**	**100 %**

The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by Importer as part of Action Plan on the centralized portal developed by Central Pollution Control Board.

(b) Obligation for recycling (Refer example 1 to 3 in Annexure)

The Importer shall ensure minimum level of recycling (excluding end of life disposal) of plastic packaging waste collected under extended producer responsibility Target, category-wise, as given below.

Minimum level of recycling (excluding end of life disposal) of plastic packaging waste

(% of extended producer responsibility Target)

Plastic packaging category	**2024-25**	**2025-26**	**2026-27**	**2027-28 and onwards**
Category I	**50**	**60**	**70**	**80**
Category II	**30**	**40**	**50**	**60**
Category III	**30**	**40**	**50**	**60**
Category IV	**50**	**60**	**70**	**80**

In case of Category IV plastic packaging category (plastic sheet or like used for packaging and carry bags made of compostable plastics), the minimum level of recycling means processing plastic packaging waste for composting through industrial composting facilities.

(c) End of life disposal (refer examples 1 to 3 in Annexure)

(i) Only those plastics, which cannot be recycled will be sent for end of life disposal such as road construction, waste to energy, waste to oil as per relevant guidelines issued by Indian Road Congress or Central Pollution Control Board from time to time.

(ii) The importer shall ensure end of life disposal of the plastic packaging waste only through methodologies specified in rule 5 (1) (b) of Plastic Waste Management Rules, 2016, as amended.

(d) Obligation for use of recycled plastic content (Refer example 6 in Annexure)

The Importer shall ensure use of recycled plastic in plastic packaging category-wise as given below.

Mandatory use of recycled plastic in plastic packaging

(% of imported plastic for the year)

Plastic packaging category	2025-26	2026-27	2027-28	2028-29 and onwards
Category I	30	40	50	60
Category II	10	10	20	20
Category III	5	5	10	10

Any recycled plastic used in imported material shall not be counted towards fulfilment of obligation. The importer will have to fulfil its obligation of use of recycled content (in quantitative terms) through purchase of certificate of equivalent quantity from such Producers, Importers & Brand-Owners who have used recycled content in excess of their obligation. Central Pollution Control Board will develop mechanism for such exchange on the centralized online portal.

7.4 Brand Owner (BO):

a) Extended Producer Responsibility target (refer examples 1 to 3 in Annexure)

Eligible Quantity in MT (Q 3) shall be the average weight of virgin plastic packaging material (category-wise) purchased and introduced in market in the last two financial years (A) plus average quantity of (B) of pre-consumer plastic packaging in the last two financial years as under: -

Q 3 (in MT) = A + B

The Extended Producer Responsibility target shall be determined, category-wise , as given below namely: -

	Year	Extended Producer Responsibility Target (as a percentage of Q3 - category-wise)
I	**2021 - 22**	**25 %**
II	**2022 - 23**	**70 %**
III	**2023 - 24**	**100 %**

The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by Brand Owner as part of the Action Plan on the centralized portal developed by Central Pollution Control Board.

(b) Obligation for reuse (refer examples 4 and 5 in Annexure):

I. The Brand Owner using Category I (rigid) plastic packaging for their products shall have minimum obligation to reuse such packaging as given below: -

Provided that the reuse of Category I rigid plastic packaging in food contact applications shall be subject to regulation of Food Safety and Standards Authority of India.

(II) Minimum obligation to reuse for Category I (rigid plastic packaging).

	Year	Target (as percentage of Category I rigid plastic packaging in products sold annually)

A	Category I rigid plastic packaging with volume or weight equal or more than 0.9 liter or kg but less than 4.9 litres or kg, as the case may be	
I	2025 – 26	10
II	2026 – 27	15
III	2027-28	20
IV	2028-29 and onwards	25
B	Category I rigid plastic packaging with volume of weight equal or more than 4.9 litres or kg.	
I	2025 – 26	70
II	2026 – 27	75
III	2027-28	80
IV	2028-29 and onwards	85

(III) The quantity of rigid packaging reused by brand Owner shall be calculated by reducing virgin plastic packaging manufactured/imported/purchased in that year from the sales of the Brand Owner. The brand owner shall provide this information on the centralized portal developed by Central Pollution Control Board.

(IV) The quantity of Category I rigid plastic packaging reused shall be reduced from the total plastic packaging used under Category I by the obligated entities (Brand Owners).

III. The quantity of Category I rigid plastic packaging reused during the year 2022 – 2023 and 2023-2024, shall be reduced from the total plastic packaging used under Category I.

(c) Obligation for recycling (refer examples 1 to 3 in Annexure):

The Brand Owner shall ensure minimum level of recycling (excluding end of life disposal) of plastic packaging waste collected under Extended Producer Responsibility target, category-wise, as given below.

Minimum level of recycling (excluding end of life disposal) of plastic packaging waste

(% of Extended Producer Responsibility Target)

Plastic packaging category	2024-25	2025-26	2026-27	2027-28 and onwards
Category I	**50**	**60**	**70**	**80**
Category II	**30**	**40**	**50**	**60**
Category III	**30**	**40**	**50**	**60**
Category IV	**50**	**60**	**70**	**80**

In case of Category IV plastic packaging category (plastic sheet or like used for packaging and carry bags made of compostable plastics), the minimum level of recycling means processing plastic packaging waste for composting through industrial composting facilities.

(d) End of life disposal (refer examples 1 to 3 in Annexure)

(i) Only those plastics, which cannot be recycled will be sent for end of life disposal such as road construction, waste to energy, waste to oil, as per relevant guidelines issued by Indian Road Congress or Central Pollution Control Board from time to time.

(ii) The Brand Owner shall ensure end of life disposal of the plastic packaging waste only through methodologies specified in rule 5 (1) (b) of the Plastic Waste Management Rules, 2016, as amended.

(e) Obligation for use of recycled plastic content (refer examples 6 in Annexure)

(i) The Brand Owner shall ensure use of recycled plastic in plastic packaging, category-wise, as given below namely:

Mandatory use of recycled plastic in plastic packaging

(% of manufactured plastic for the year)

Plastic packaging category	2025-26	2026-27	2027-28	2028-29 and onwards
Category I	30	40	50	60
Category II	10	10	20	20
Category III	5	5	10	10

(ii) In cases, where it is not possible to meet the obligation in respect of recycled plastic content on account of statutory requirements, the exemption will be granted by Central Pollution Control Board on case-to-case basis. However, in such cases, the Producers, Importers & Brand-Owners will have to fulfil its obligation of use of recycled content (in quantitative terms) through purchase of certificate of equivalent quantity from such Producers, Importers & Brand-Owners who have used recycled content in excess of their obligation. Central Pollution Control Board will develop mechanism for such exchange on the centralized online portal.

(iii) In case, where Brand Owner is also Producer and/or Importer of plastic packaging material, the clause 7.2 and 7.3 shall also apply for determining their Extended Producer Responsibility targets and obligations as Producer and /or Importer, respectively.

(7.5) The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by all Producers, Importers & Brand-Owners as part of Action Plan on the centralized portal developed by Central Pollution Control Board.

(7.6) The obligations for reuse, recycling of waste and use of recycled plastic content in packaging shall be reviewed every five years based upon available technologies for meeting the Targets specified.

(7.7) Extended Producer Responsibility on plastic packaging will promote sustainable packaging, as per guidelines prepared by Central Pollution Control Board, inter alia based on the following criteria,

(i) package designing promoting reuse;

(ii) package designing amenable for recycling;

(iii) recycled plastic content in plastic packaging material and; (iv) package designing for environment.

(7.8) In case, the obligated entity utilizes plastic packaging which is 100% biodegradable in the ambient environment leaving no traces of micro plastics or chemical residue or any other traces having adverse environmental and health impacts as certified by regulatory entities Central Pollution Control Board, Bureau of Indian Standards, Central Institute of Petrochemicals Engineering & Technology, the Extended Producer Responsibility target will not be applicable for such material.

8. Generation of surplus Extended Producer Responsibility certificates, carry forward and offsetting against previous year Extended Producer Responsibility targets and obligations, and sale and purchase of surplus Extended Producer Responsibility certificates:

(8.1) A Brand Owner who has fulfilled their Extended Producer Responsibility targets, category-wise, can use the surplus for the following namely: -

(i) Off setting previous year shortfall subject to clause 9.5;

(ii) Carry forward for use in succeeding year;

(iii) Sell it to other Producers, Importers & Brand-Owners.

(8.2) Surplus in one category can only be used for off-setting, carry forward and sale in the same category. A surplus under reuse can be used for against reuse, recycling and also end of life disposal. A surplus under recycling can be used for recycling and end of life disposal. A surplus under end of life disposal cannot be used for reuse or recycle.

(8.3) Producers, Importers & Brand-Owners can also meet their Extended Producer Responsibility obligations under a category by purchasing surplus Extended Producer Responsibility certificates from other Producers, Importers & Brand-Owners of the same category.

(8.4) Such transactions shall be recorded and submitted by the Producers, Importers & Brand-Owners on the online portal while filing annual returns under the Extended Producer Responsibility framework. Central Pollution Control Board will develop mechanism for such exchange on the centralized portal.

9. Imposition of Environmental Compensation:

(9.1) Environmental Compensation shall be levied based upon polluter pays principle, with respect to non-fulfilment of Extended Producer Responsibility targets by Producers, Importers &

Brand Owners, for the prupose of protecting and improving the quality of the environment and preventing, controlling and abating environment pollution .

(9.2) Central Pollution Control Board shall lay down guidelines for imposition and collection of environment compensation on Producers, Importers & Brand-Owners, recyclers and end of life processors, in case of non-fulfilment of obligations set out in these guidelines, and the same shall be notified. The Guidelines for Environmental Compensation shall be updated, as required.

(9.3) The Environment Compensation, as applicable, shall be levied by Central Pollution Control Board on the Producers, Importers & Brand-Owners operating in more than two states with respect to non-fulfillment of their Extended Producer Responsibility targets, responsibilities and obligations in these guidelines.

(9.4) The Environment Compensation, as applicable, shall be levied by respective State Pollution Control Board on the Producers, Importers & Brand-Owners operating in their jurisdiction (for Producers, Importers & Brand-Owners not operating in more than two states/Union Territory's), Plastic Waste Processors which includes recyclers and other waste processors – waste to energy, waste to oil, co-processors, with respect to non-fulfillment of their Extended Producer Responsibility targets or responsibilities and obligations set out under these guidelines. In case, the State Pollution Control Board or Pollution Control Committee does not take action in reasonable time, the Central Pollution Control Board shall issue directions to the State Pollution Control Board /Pollution Control Committee.

(9.5) Payment of environmental compensation shall not absolve the Producers, Importers & Brand-Owners of the obligations set out in these guidelines. The unfulfilled Extended Producer Responsibility obligations for a particular year will be carried forward to the next year for a period of three years. In case, the shortfall of Extended Producer Responsibility obligation is addressed within three years. The environmental compensation levied shall be returned to the Producers, Importers & Brand-Owners as given below, namely

(i) Within one year of levying of EC: 75% return;

(ii) Within two years 60% return;

(iii) Within three years 40% return,

After completion of three years on environmental compensation getting due the entire environmental compensation amount shall be forfeited. This arrangement shall allow for collection and recycling of plastic packaging waste by Producers, Importers & Brand-Owners in later years as well.

(9.6) The funds collected under environmental compensation shall be kept in a separate Escrow account by Central Pollution Control Board or State Pollution Control Board or Pollution Control Committee. The funds collected shall be utilized in collection, recycling and end of life disposal of uncollected and non-recycled or non- end of life disposal of plastic packaging waste, on which the environmental compensation is levied. Modalities for utilization of the funds for plastic waste management on an annual basis would be recommended by the Committee for Extended Producer Responsibility implementation and approved by the Competent Authority in the Ministry.

10. Role of Producers, Importers & Brand-Owners:

(10.1) The Producers, Importers & Brand-Owners shall have to register through the online centralized portal developed by Central Pollution Control Board. The certificate of registration shall be issued using the portal.

(10.2) Producers, Importers & Brand-Owners shall provide Action Plan containing information on the Extended Producer Responsibility Target, category-wise, where applicable, through the online centralized portal developed by Central Pollution Control Board, along with application for registration or renewal of registration under Plastic Waste Management Rules, 2016. The Action Plan shall cover tenure of the Registration as per the provisions of Plastic Waste Management Rules, 2016. The standard operating procedure for registration and the action plan pro forma shall be developed by Central Pollution Control Board as per these guidelines.

(10.3) Brand Owner covered under clause 4 (iii) shall provide details of plastic packaging purchased from Producers and/or Importers covered under clause 4 (i) and 4 (ii) separately. The quantities attributed to each Producer and Importer covered under clause 4 (i) and 4 (ii) obligated upon Brand Owner shall be deducted from the obligation of Producers and Importers. The record of such purchase including category-wise quantity purchased, shall be maintained separately by Brand Owner.

(10.4) The Producers and Importers covered under clauses 4 (i) and 4 (ii) will maintain the record of the quantity of plastic packaging material made available to Brand Owner covered under clause 4 (iii). The record of such sale including category-wise quantity sold, will be maintained separately by Producers and Importers. In case such records are not maintained, they will have to fulfil the complete Extended Producer Responsibility obligation. The online platform shall cross-check the declaration of transactions among Producers, Importers & Brand-Owners.

(10.5) In order to develop a separate waste stream for collection of plastic packaging waste for directly fulfilling Extended Producer Responsibility obligations, the Producers, Importers & Brand-Owners may operate schemes such as deposit refund system or buy back or any other model. This will prevent mixing of plastic packaging waste with solid waste.

(10.6) The Producers, Importers & Brand-Owners shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under Extended Producer Responsibility with the Central Pollution Control Board or concerned State Pollution Control Board or Pollution Control Committee as per pro forma prescribed by Central Pollution Control Board by the 30th June of the next financial year. Information on the reuse and/or recycled content used for packaging purposes will also be provided. The details of the registered recyclers from whom the recycled plastic has been procured will also be provided.

11. Role of Plastic Waste Processors (Recyclers or Other Waste Processors including industrial composting facilities)

(11.1) All plastic waste processors shall have to register with concerned State Pollution Control Board or Pollution Control Committee in accordance with provision 13(3) of Plastic Waste Management Rules, 2016 on the centralized portal developed by Central Pollution Control Board. Central Pollution Control Board shall lay down uniform procedure for registration within three months of the publication of these guidelines.

(11.2) The Plastic waste processors shall submit annual returns after end of every financial year by 30th April of the next financial year on the quantity of plastic waste processed category-wise as per prescribed pro forma on the centralized portal developed by Central Pollution Control Board.

(11.3) The total quantity of plastic waste processed by plastic waste processors and attributed to Producers, Importers & Brand-Owners, on an annual basis, will be made available on the centralized portal developed by Central Pollution Control Board as also on the website of Plastic waste processors.

(11.4) In case, at any stage it is found that the information provided by the plastic waste processor is false, the plastic waste processor shall be debarred by State Pollution Control Board, as per procedure laid down by Central Pollution Control Board , from operating under the Extended Producer Responsibility framework for a period of one year.

(11.5) Only plastic waste processors registered under Plastic Waste Management Rules, 2016, as amended**,** shall provide certificates for plastic waste processing, except in case of use of plastic waste in road construction. In case where plastic waste is used in road construction the Producers, Importers & Brand-Owners shall provide a self-declaration certificate in pro forma developed by Central Pollution Control Board. The certificate provided by only registered plastic waste processors shall be considered for fulfilment of Extended Producer Responsibility obligations by Producers, Importers & Brand-Owners.

(11.6) The pro forma for the certificate shall be developed by Central Pollution Control Board. In no case, the amount of plastic packaging waste recycled by the enterprise shall be more than installed capacity of the enterprise. The certificates will be for plastic packaging category-wise and shall include GST data of the enterprise.

(11.7) The certificate for plastic packaging waste provided by registered plastic waste processors shall be in the name of registered Producers, Importers & Brand-Owners or Local authorities, as applicable, based upon agreed modalities. Central Pollution Control Board will develop mechanism for issuance of such certificate on the centralized portal.

(11.8) The Plastic Waste Processors undertaking end-of-life disposal of plastic packaging waste viz. waste to energy, waste to oil, cement kilns (co processing) shall provide information on an annual basis as per prescribed pro forma, on the centralized portal developed by Central Pollution Control Board. These entities shall ensure the disposal of plastic packaging waste as per relevant rules, guidelines framed by regulatory bodies in an environmentally sound manner.

12. Role of Central Pollution Control Board

(12.1) The Central Pollution Control Board shall register Producers, Importers & Brand-Owners who are operating in more than two states and plastic waste processors, through online portal. Central Pollution Control Board shall prescribe the standard operating procedure for registration of Producers, Importers & Brand-Owners under Plastic Waste Management Rules, 2016.

(12.2) The Central Pollution Control Board may charge fee for processing of applications for registration and an annual fee for processing of returns, as per procedure prescribed by CPCB. In case, where Producers, Importers & Brand-Owners, are operating in the jurisdiction of a State Pollution Control Board or Pollution Control Committee, the Central Pollution Control Board as per guidelines so decided, will share the application fee with the concerned State Pollution Control Board or Pollution Control Committee.

(12.3) The registration shall be done within two weeks from the submission of a complete application online by the Producers, Importers & Brand-Owners. The tenure of registration shall be as per Plastic Waste Management Rules, 2016.

(12.4) Central Pollution Control Board by itself or through a designated agency shall verify compliance of Producers, Importers & Brand-Owners through inspection and periodic audit, as deemed appropriate. Central Pollution Control

Board, as required, can also verify compliance of Plastic Waste Processors through inspection and periodic audit. In case of plastic waste processors and Producers, Importers & Brand-Owners operating in a State or Union Territory, Central Pollution Control Board may, if required, direct State Pollution Control Board or Pollution Control Committee to take action.

(12.5) Central Pollution Control Board shall publish the list of Producers, Importers & Brand-Owners who have failed to meet Extended Producer Responsibility targets and obligations in the previous financial year, on an annual basis, by 30th September of the next financial year.

(12.6) The Central Pollution Control Board will establish a mechanism to ensure a regular dialogue between relevant stakeholders involved in the fulfilment of extended producer responsibility obligations for plastics under the Plastic Waste Management Rule, 2016.

(12.7) The Central Pollution Control Board shall carry out a compositional survey of collected mixed municipal waste to determine the share of plastic waste as well as different categories of plastics packaging material on a half-yearly basis.

(12.8) The Central Pollution Control Board shall carry out review of technologies related to plastic packaging and plastic waste management for techno-economic viability and feasibility specifically with respect to clause 7.6.

13. Role of State Pollution Control Board or Pollution Control Committee:

(13.1) The concerned State Pollution Control Board or Pollution Control Committee shall register Producers, Importers & Brand-Owners (operating in one or two states) and plastic waste processors, through the online portal developed by Central Pollution Control Board. Provision for registration shall be made on the Extended Producer Responsibility portal. State Pollution Control Board or Pollution Control Committee by itself or through a designated agency shall verify compliance of Producers, Importers & Brand-Owners through inspection and periodic audit, as deemed appropriate, of Producers, Importers & Brand-Owners as well as plastic waste processors in their jurisdiction as per the Plastic Waste Management Rule, 2016.

(13.2) The State Pollution Control Board or Pollution Control Committee shall bring out a list of entities (Exception Report) who have not fulfilled their Extended Producer Responsibility responsibilities on annual basis and publish the same on their website. The State Pollution Control Board or Pollution Control Committee shall submit the Annual Reports submitted by Producers, Importers & Brand-Owners and plastic waste processors in their jurisdiction to Central Pollution Control Board and upload the same on the online Extended Producer Responsibility portal.

(13.3) State Pollution Control Board or Pollution Control Committee will establish a mechanism to ensure a regular dialogue between relevant stakeholders involved in the fulfilment of extended producer responsibility obligations under the Plastic Waste Management Rule, 2016.

(13.4) State Pollution Control Board or Pollution Control Committee shall carry out a compositional survey of collected mixed municipal waste to determine the share of plastic waste as well as different categories of plastics packaging material on a half-yearly basis.

14. Plastic Packaging Waste Collection System by Producers, Importers & Brand-Owners

(14.1) Producers, Importers & Brand-Owners while fulfilling their Extended Producer Responsibility obligations may develop collection and segregation infrastructure of plastic packaging waste, as required, based on the category of plastics. It may include the following based on implementation modality of Extended Producer Responsibility adopted by Producers, Importers & Brand-Owners: -(a) establish waste plastic collection points and Material Recovery Facilities (MRFs);

(b) ensure the collection of the plastic packaging waste from the collection points, with a frequency that is proportionate to the area covered and the volume;

(c) offer the collection of plastic, from the entities like urban local bodies, gram panchayats, other public authorities or third parties carrying out waste management, and provide for the collection from all entities that have made use of that offer; provide for the necessary practical arrangements for collection and transport;

(d) ensure that the plastic packaging waste collected from the collection points are subsequently subject to recycling in a registered facility by a recycler or its permitted end use in the designated manner.

(14.2) Producers, Importers & Brand-Owners may ensure the network of collection points taking into account population size, expected volume of plastic or packaging waste, accessibility and vicinity to end-users, not being limited to areas where the collection and subsequent management is profitable.

(14.3) The entities involved in waste collection will hand over the waste for treatment and recycling or for identified end uses.

(14.4) Participation of voluntary collection points - voluntary collection points will hand over plastic packaging waste to the Producers, Importers & Brand-Owners or third party agencies acting on their behalf with a view to their treatment and recycling or their identified end use.

15. Fulfilment of Extended Producer Responsibility Obligations

The Producers, Importers & Brand-Owners shall have to provide the details of recycling certificate only from registered recyclers along with the details of quantity sent for end of life disposal, by 30th June of next financial year while filing annual returns on the online portal. The details provided by Producers, Importers & Brand-Owners and registered plastic waste processors will be cross-checked by the online portal. In case of difference, the lower figure would be considered towards fulfilment of Extended Producer Responsibility obligation of Producers, Importers & Brand-Owners. The certificates shall be subject to verification by Central Pollution Control Board or State Pollution Control Board or Pollution Control Committee, as the case may be.

16. Centralized Online Portal

(16.1) Central Pollution Control Board shall establish an online system for the registration as well as for filing of annual returns by Producers, Importers & Brand-Owners, plastic waste processors of plastic packaging waste by 31st March 2022:-

(16.2) The online system developed by Central Pollution Control Board for the registration as well as for filing of returns by Producers, Importers & Brand-Owners shall reflect the plastic packaging material introduced in the market Producers, Importers & Brand-Owners in a financial year. It shall also reflect the details regarding the audit of the Producers, Importers & Brand-Owners as well as recyclers or other waste processors of plastic packaging waste.

(16.3) The State Pollution Control Board or Pollution Control Committee shall also use the centralized portal developed by Central Pollution Control Board for registration of Producers, Importers & Brand-Owners as well as recyclers/waste processors. The centralized portal would act as the single point data repository with respect to orders and guidelines related to implementation of Extended Producer Responsibility for plastic packaging under Plastic Waste Management Rule, 2016 Producers, Importers & Brand-Owners may, if they so desire, facilitate the development of online web portal or platform.

(16.3) Till the online web portal is developed all activities related to implementation of Extended Producer Responsibility under the Plastic Waste Management Rules, 2016 will be done in an offline manner.

17. Monitoring

State Pollution Control Board or Pollution Control Committee shall submit annual report on Extended Producer Responsibility portal with respect to fulfilment of Extended Producer Responsibility by Producers, Importers & Brand-Owners (which include manufacturers of plastic packaging material) and plastic waste processors in the State/Union Territory to Central Pollution Control Board. The report shall also be submitted to the State Level Monitoring Committee constituted under the Plastic Waste Management Rules, 2016. State Pollution Control Board or Pollution Control Committee shall also submit annual report with respect to recyclers or end of life disposal in the State or Union Territory to Central Pollution Control Board by 31st July of the next year.

18. Committee for Extended Producer Responsibility under PWM Rules

(18.1) A committee shall be constituted by the Central Pollution Control Board under chairpersonship of Chairman, Central Pollution Control Board to recommend measures to Ministry of Environment, Forest and Climate Change for effective implementation of Extended Producer Responsibility including amendments to Extended Producer Responsibility guidelines. The committee shall monitor the implementations of Extended Producer Responsibility and also take such measures as required for removal of difficulties. The Committee shall also be tasked with the guiding and supervision of the online portal including approval of requisite forms or pro forma.

(18.2) The committee shall comprise of representative from concerned line Ministries/Departments such as Ministry of Housing and Urban Affairs, Ministry of Micro, Small and Medium Enterprises, Department of Drinking Water and Sanitation, Department of Chemical and Petrochemicals; Bureau of Indian Standards, three State Pollution Control Board or Pollution Control Committee, Central Institute of Plastic Engineering and Technology (CIPET), National Environmental Engineering Research Institute (NEERI), and three industry associations, and any other invitee as decided by the chairperson of the committee.

ANNEXURE

Examples for Clause 7

Extended Producer Responsibility Target and Minimum level of recycling of plastic packaging waste

[Refer Clause 7.2 (a), (b) & (c), Clause 7.3 (a), (b) & (c), and Clause 7.4 (a), (b) & (c)]

Example 1:

Year 2022-23	
Plastic packaging introduced in the market category-wise (Category II Flexible plastic packaging*)*	*100 MT*
Extended Producer Responsibility Target @ 70 %	*70 MT*
Minimum level of recycling of plastic packaging waste collected under Extended Producer Responsibility - no threshold has been prescribed	*Quantity of plastic packaging waste collected under Extended Producer Responsibility and recycled as per actuals* *Quantity of plastic packaging waste collected under Extended Producer Responsibility and used for energy recovery, co-processing, road construction, waste to oil etc. as per actuals*

Example 2:

Year 2024-25	
Plastic packaging introduced in the market category-wise (Category II Flexible plastic packaging*)*	*100 MT*
Extended Producer Responsibility Target @ 100 %	*100 MT*
Minimum level of recycling of plastic packaging waste collected under Extended Producer Responsibility @ 30%	*Minimum 30 MT of plastic packaging waste collected under Extended Producer Responsibility needs to be recycled.* *Remaining plastic packaging waste collected(Maximum 70 MT) may be used for energy recovery, co-processing, road construction, waste to oil etc.*

Example 3:

Year 2028-29	
Plastic packaging introduced in the market category-wise (Category II Flexible plastic packaging*)*	*100 MT*
Extended Producer Responsibility Target @ 100 %	*100 MT*
Minimum level of recycling of plastic packaging waste collected under Extended Producer Responsibility @ 60 %	*Minimum 60 MT of plastic packaging waste collected under Extended Producer Responsibility needs to be recycled.* *Remaining plastic packaging waste collected(Maximum 40 MT) may be used for energy recovery, co-processing, road construction, waste to oil etc.*

Reuse

[Refer Clause 7.4 (b)]

Example 4:

Year 2025 – 26 (Minimum obligation for reuse comes into effect)	
Plastic packaging introduced in the market category-wise (Category I Rigid Plastic Packaging)	*100 MT*
Reuse of Category I rigid plastic packaging with volume or weight equal or more than 0.9 litres or	*15 MT*

kilogrammes bUnion Territory less than 4.9 litres or kilogrammes	*(Reuse @ 15 %; minimum obligation for reuse 10 %)*
Fresh plastic packaging introduced (A)	*85 MT*
Extended Producer Responsibility target for compliance @ 100% of (A)	*85 MT*
Minimum level of recycling of Category I plastic packaging waste collected under Extended Producer Responsibility @ 60%	*Minimum 51 MT of plastic packaging waste collected under Extended Producer Responsibility needs to be recycled.* *A maximum of 34 MT plastic packaging waste collected may be used for energy recovery, co-processing, road construction, waste to oil etc.*

Example 5:

For Year 2022 - 23	
Plastic packaging introduced in the market category-wise (Category I Rigid Plastic Packaging)	*100 MT*
Reuse of Category I rigid plastic packaging with volume or weight equal or more than 0.9 litres or kilogrammes bUnion Territory less than 4.9 litres or kilogrammes	*10 MT*
Fresh plastic packaging introduced (A)	*90 MT*
Extended Producer Responsibility Target @ 35 % of (A)	*31.5 MT*

Use of recycled plastic content

[Refer Clause 7.2 (d), 7.3 (d)]

Example 6:

Year 2025-26	
Plastic packaging introduced in the market category-wise (Category II Flexible plastic packaging*)*	*100 MT*
Extended Producer Responsibility Target as per clause 5.1 @ 100 %	*100 MT*
Minimum content of recycled plastic in packaging @ 10%	*10 MT of plastic content in the packaging should be recycled plastic* *90 MT of virgin plastic content in packaging*

,

[F. No. 17/2/2001 – Part I - HSMD]

NARESH PAL GANGWAR, Addl. Secy.

Note : The principal rules were published in the Gazette of India, Extraordinary, Part II Section 3, Sub-Section (i) vide number G.S.R 320 (E) dated the 18th March, 2016 and subsequently amended *vide notification numbers G.S.R 285 (E) dated the 27th March, 2018, G.S.R. 571 (E) dated the 12th August, 2021 and G.S.R. 647 (E) dated the 17th September, 2021.*

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

ALOK KUMAR Digitally signed by ALOK KUMAR Date: 2022.02.17 21:58:49 +05'30'

रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-07072022-237182
CG-DL-E-07072022-237182

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)
PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 484] नई दिल्ली, बृहस्पतिवार, जुलाई 7, 2022/आषाढ़ 16, 1944
No. 484] NEW DELHI, THURSDAY, JULY 7, 2022/ASHADHA 16, 1944

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 6 जुलाई, 2022

सा.का.नि. 522(अ).—प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 का और संशोधन करने के लिए प्रारूप नियम अधिसूचना सं. सा.का.नि. 22(अ) तारीख 18 जनवरी, 2022 *द्वारा* भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (i) में तारीख 18 जनवरी, 2022 को प्रकाशित की गई थी, जिसमें उन सभी व्यक्तियों से जिनकी प्रभावित होने की संभावना उक्त प्रारूप नियमों को अंतर्विष्ट करने वाले राजपत्र की प्रतियां जनता को उपलब्ध कराई गई थी जिसके साठ दिनों के भीतर आपत्तियां और सुझाव आमंत्रित किए गए थे;

और, उक्त प्रारूप नियमों अंतर्विष्ट करने वाले राजपत्र की प्रतियां जनता को तारीख 18 जनवरी, 2022 को उपलब्ध कराई गईं;

और, उपरोक्त अवधि के भीतर प्राप्त आपत्तियों एवं सुझावों पर केंद्रीय सरकार द्वारा सम्यक रूप से विचार किया गया है;

अत: अब, केंद्रीय सरकार पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3, धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात:-

1. संक्षिप्त नाम और प्रारंभ:- (1) इन नियमों का संक्षिप्त नाम प्लास्टिक अपशिष्ट प्रबंधन (द्वितीय संशोधन) नियम, 2022 है।

(2) वे राजपत्र में अपने प्रकाशन की तारीख से प्रवृत्त होंगे।

2. प्लास्टिक अपशिष्ट प्रबंधन नियम, 2016 (जिसे इसके पश्चात् उक्त नियम कहा गया है), नियम 3 में,-

(i) खंड (कख) के पश्चात्, निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात्:-

'(कग) "जैव-अवक्रमणीय प्लास्टिकों" से, कंपोस्टेबल प्लास्टिक के सिवाय ऐसे प्लास्टिक अभिप्रेत है, जो केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रमाणित और भारतीय मानके ब्यूरो के अधिकांशत: मानकों का अनुपालन करते हुए, किन्हीं माइक्रो प्लास्टिकों, या स्पष्ट रूप से दृश्य या अलग करने योग्य या विषाक्त अवशेष, जिनका पर्यावरण पर प्रतिकूल प्रभाव पड़ता है, छोड़े बिना, परिवेशी पर्यावरणीय (स्थलीय या जलीय) दशाओं के अधीन जैविक प्रक्रियाओं द्वारा अवक्रमित हो जाता है-;';

(ii) खण्ड (ख) में, "ब्रांड लेवल्स;" शब्द, के पश्चात् "और ट्रेडमार्क।" शब्द अंत:स्थापित किया जाएगा;

(iii) खंड (ग) में "अर्थात् तैयार की गई थैलियां" शब्दों से पूर्व "(अनुसूची-2 में दिए गए खंड (5.1) (ii) – प्लास्टिक पैकेजिंग की श्रेणी-।। के अधीन शामिल)" शब्द और कोष्ठक अंत:स्थापित किए जाएंगे।

(iv) खण्ड (छक) को "(छख)" के रूप में पुन:संख्यांकित किया जाएगा और इस प्रकार पुन:क्रमांकित किए गए खंड (छख) से पूर्व निम्नलिखित खण्ड अंत:स्थापित किया जाएगा, अर्थात्:-

'(छक) "उपयोग की अवधि समाप्त होने पर निपटान" से प्रवृत्त सुसंगत दिशानिर्देशों के अध्यधीन ऊर्जा उत्पादन के लिए प्लास्टिक अपशिष्ट का उपयोग, जिसमें सह-प्रसंस्करण (उदाहरण के लिए सीमेंट, इस्पात या कोई अन्य ऐसे उद्योग में) या अपशिष्ट से तेल उत्पादन, उन मामलों को छोड़कर जिनमें फीडस्टॉक रसायनों का उत्पादन प्लास्टिक के उत्पादन में पुन: उपयोग हेतु किया जाता है जिस पर पुनर्चक्रण के अधीन विचार किया जा सकता है, या भारतीय सड़क कांग्रेस द्वारा जारी मार्गदर्शी सिद्धांतों के अनुसार सड़क निर्माण के लिए उपयोग संबंधित है।"

(v) खण्ड (ट) के स्थान पर निम्न खंड रखा जाएगा, अर्थात् :-

'(ट) "आयातक" से वह व्यक्ति अभिप्रेत है जो प्लास्टिक पैकेजिंग या प्लास्टिक पैकेजिंग वाले उत्पादों या कैरी बैगों या बहु-परतीय पैकेजिंग या प्लास्टिक शीटों या इस प्रकार की अन्य सामग्रियों का आयात करता है;' ;

(vi) खण्ड (ण) के पश्चात्, निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात्:-

'णक' "प्लास्टिक पैकेजिंग" से विभिन्न तरीकों से उत्पादों का संरक्षण करने, उनका परिरक्षण करने, भंडारण करने, परिवहन करने के लिए प्लास्टिकों का प्रयोग करके बनाई गई पैकेजिंग सामग्री अभिप्रेत है;' ;

(vii) खण्ड (थक) के पश्चात् निम्नलिखित खण्ड अंत:स्थापित किया जाएगा, अर्थात्:-

'(थख) "प्लास्टिक अपशिष्ट प्रसंस्करणकर्ताओं" से ऊर्जा के लिए (अपशिष्ट से ऊर्जा उत्पादन) प्लास्टिक अपशिष्ट का उपयोग करने में लगी इकाइयों के साथ प्लास्टिक अपशिष्ट का पुनर्चक्रण अभिप्रेत है। जिसमें सह-प्रसंस्करण या प्लास्टिक अपशिष्ट को तेल में परिवर्तित करना (अपशिष्ट से तेल उत्पादन), उन मामलों को छोड़कर जिनमें फीडस्टॉक रसायनों का उत्पादन प्लास्टिक के उत्पादन में पुन: उपयोग हेतु किया जाता है जिस पर पुनर्चक्रण करने, औद्योगिक खाद बनाने के अधीन विचार किया जा सकता है;' ;

(viii) खंड (थख) के पश्चात् निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात्:-

'(थग) "पश्च-उपभोक्ता प्लास्टिक पैकेजिंग का अपशिष्ट" से उत्पाद का अंतिम उपयोग करने वाले उपभोक्ता द्वारा, पैकेजिंग का आशयित उपयोग पूर्ण होने के पश्चात् सृजित किया गया प्लास्टिक पैकेजिंग अपशिष्ट अभिप्रेत है और अब इसका उपयोग अपने आशयित प्रयोजन के लिए नहीं किया जा रहा है;' ;

(ix) खंड (द) के पश्चात्, निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात्:-

'(दक) "पश्च–उपभोक्ता प्लास्टिक पैकेजिंग अपशिष्ट" से प्लास्टिक पैकेजिंग के विनिर्माण के चरण पर अस्वीकार या पृथक किए जाने के रूप में सृजित प्लास्टिक पैकेजिंग अपशिष्ट और उत्पाद का अंतिम उपयोग करने वाले उपभोक्ता तक प्लास्टिक पैकेजिंग पहुंचने से पूर्व, उत्पाद की पैकेजिंग के दौरान सृजित प्लास्टिक पैकेजिंग अपशिष्ट अभिप्रेत है जिसमें अस्वीकृत, पृथक किए गए उत्पाद सम्मिलित हैं;' ;

(x) खंड (ध) के पश्चात्, निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात्:-

'(धक) ''पुनर्चक्रक'' वे इकाईयां हैं जो प्लास्टिक अपशिष्ट के पुनर्चक्रण की प्रक्रिया में कार्यरत हैं;';

(xi) खंड (प) के पश्चात्; निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात्:-

(पक) ''पुन: उपयोग से किसी सामान की संरचना में परिवर्तन किए बिना समान प्रयोजन या अन्य प्रयोजन के लिए कोई प्रयोग किया जाने वाला सामान या संसाधन सामग्री अभिप्रेत है;'',

(xii) खंड (ब) के पश्चात् निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात्:-

'(बक) ''पुन:चक्रित प्लास्टिक का प्रयोग'' से, विनिर्माण प्रक्रिया में कच्चे माल के रूप में वर्जिन प्लास्टिक के बजाय प्रयुक्त पुनर्चक्रित प्लास्टिक अभिप्रेत है;' ;

(xiii) खंड (कक) के पश्चात् निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात्:-

'(ककख) ''अपशिष्ट से ऊर्जा उत्पादन'' से, ऊर्जा के उत्पादन के लिए प्लास्टिक अपशिष्ट का प्रयोग करना अभिप्रेत है और इसमें सह-प्रसंस्करण (अर्थात् सीमेंट, इस्पात या कोई अन्य ऐसे उद्योग में) सम्मिलित है;'

3. उक्त नियम के नियम 4 में, -

(i) उप-नियम (1) में,

(क) खंड (घ) में, ''-के सिवाय मोटाई'' शब्दों के पश्चात् ''केंद्रीय सरकार द्वारा यथा विनिर्दिष्ट'' शब्द अंत:स्थापित किए जाएंगे''

(ख) उप-नियम (1) में, खंड (ज) में,-

(क) ''कम्पोस्टेबल प्लास्टिक से निर्मित'' शब्दों के पश्चात् ''और जैव-अवक्रमणीय प्लास्टिकों'' शब्द अंतस्थापित किए जाएंगे;

(ख) ''आईएस 17088:2008'' शब्दों और आंकड़ों के स्थान पर ''आईएस/आईएसओ 17088:2021'' शब्द और आंकड़े रखे जाएंगे

(ग) ''कम्पोस्टेबल प्लास्टिक के विक्रेता'' शब्दों के पश्चात् ''और जैव-अवक्रमणीय प्लास्टिकों'' शब्द अंतस्थापित किए जाएंगे;-

(ii) उप-नियम (3) में, ''कम्पोस्टेबल प्लास्टिक'' शब्दों के पश्चात् ''और जैव-अवक्रमणीय प्लास्टिकों।'' शब्द अंतस्थापित किए जाएंगे।

4. उक्त नियम के नियम 9 में, -

(i) उप-नियम (1) के स्थान पर, निम्नलिखित उप-नियम रखा जाएगा, अर्थात्-

''(1) उत्पादक, आयातक और ब्राण्ड मालिक अनुसूची-II में विनिर्दिष्ट दिशा-निर्देशों के अनुसार प्लास्टिक पैकेजिंग हेतु विस्तारित उत्पादक उत्तरदायित्व को पूरा करेंगे।''

(ii) उप नियम (2) में, ''एकत्रण की योजना'' शब्दों से आरंभ होने वाले और ''इसके पश्चात् दो वर्ष-'' से अंत होने वाले।'' शब्दों का लोप किया जाएगा;

(iii) उप-नियम (4) में,- ''प्रदूषण नियंत्रण बोर्ड'' शब्दों से पूर्व ''केंद्रीय प्रदूषण नियंत्रण बोर्ड और राज्य'' शब्द अंत:स्थापित किए जाएंगे।-;

(iv) उप-नियम (5) में,

(क) ''रजिस्ट्रीकरण फॉर्म के बिना'' शब्दों के पश्चात् ''केंद्रीय प्रदूषण नियंत्रण बोर्ड यदि दो से अधिक राज्यों या संघ राज्य क्षेत्रों में प्रचालन कर रहा हो'' शब्द अंतस्थापित किए जाएंगे।

(ख) ''प्रदूषण नियंत्रण समितियों-'' शब्दों के पश्चात् ''नियम 13 का उप-नियम (2) के अनुसार।'' शब्द अंतस्थापित किए जाएंगे।

5. उक्त नियम के नियम 10 के स्थान पर, निम्नलिखित नियम रखा जाएगा, अर्थात्.-

"10 कंपोस्टेबल और जैवअवक्रमणीय प्लास्टिक सामग्रियों के लिए नयाचार.- (1) प्लास्टिक सामग्री की अवक्रमणीयता के परिमाण और अपघटन के परिमाण का अवधारण अनुसूची I में सूचीबद्ध भारतीय मानकों के नयाचारों के अनुसार होगा।

(2) कंपोस्टेबल प्लास्टिक सामग्रियां, आईएस/आईएसओ 17088:2021, समय-समय पर यथासंशोधित, के अनुरूप होंगी।

(3) जैवअवक्रमणीय प्लास्टिक, भारतीय मानक ब्यूरो द्वारा अधिसूचित और केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा प्रमाणित किए गए इन मानकों के अनुरूप होगा।

(4) जब तक भारतीय मानक ब्यूरो द्वारा उप-नियम (3) में निर्दिष्ट मानक अधिसूचित नहीं किया जाता, तब तक जैव-अवक्रमणीय प्लास्टिक भारतीय मानक ब्यूरो द्वारा यथाअधिसूचित अनंतिम भारतीय मानक आईएस 17899 टी:2022 के अनुरूप होंगे।

(5) एक अस्थायी उपाय के रूप में, जैव अवक्रमणीय प्लास्टिकों के लिए उन मामलों में, जहां किसी वर्तमान परीक्षण के लिए अंतरिम परीक्षण रिपोर्ट प्रस्तुत की जाती है, केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा अनंतिम प्रमाण पत्र जारी किया जाएगा, जिसमें आईएस 17899 टी:2022 की टी 1 में क्र.सं. (i) या क्र.सं. (ii) या टी 2 की क्र. सं. (i) पर दिए गए जैव-अवक्रमणीय संबंधी आईएस 17899 टी:2022 का पहला घटक सम्मिलित होगा:-

परंतु जैवअवक्रमणीय प्लास्टिक का उत्पादन या आयात दिनांक 31 मार्च, 2023 के बाद बंद हो जाएगा इस शर्त के साथ अनंतिम प्रमाणपत्र 30 जून, 2023 तक वैध रहेगा।

(6) अंतरिम परीक्षण रिपोर्ट केन्द्रीय पेट्रो-रासायनिक अभियंत्रण और प्रौद्योगिकी या भारतीय मानक ब्यूरो की प्रयोगशाला मान्यता स्कीम, 2020 के अधीन मान्यता प्राप्त किसी प्रयोगशाला से या प्रयोगशालाओं के परीक्षण एवं अंशाकन हेतु राष्ट्रीय प्रत्यायन बोर्ड द्वारा इस प्रयोजन हेतु मान्यता प्राप्त प्रयोगशालाओं से प्राप्त की जाएगी, और वे यह प्रमाणित करेंगे कि प्लास्टिक का जैव-अवक्रमण आईएस 17899 टी:2022 के अनुरूप है।

6. उक्त नियम के नियम 11 के उप-नियम (1) में ,–

(i) खंड (क) के स्थान पर, निम्नलिखित खंड रखा जाएगा, अर्थात्:-

"(क) उत्पादक या ब्राण्ड मालिक का नाम, रजिस्ट्रीकरण संख्या और कैरी बैग तथा प्लास्टिक पैकेजिंग के मामले में मोटाई।

परंतु, यह उपबंध लागू नहीं होगा,-

(i) आयातित वस्तुओं के लिए प्रयुक्त प्लास्टिक पैकेजिंग हेतु

(ii) केंद्रीय प्रदूषण नियंत्रण बोर्ड के अनुमोदन के पश्चात्, विधिक माप विज्ञान पैकेज्ड सामग्री नियम, 2011 के नियम 26 के अंतर्गत आने वाले मामलों के लिए:

(iii) उन मामलों में, जहां इस संबंध में केंद्रीय प्रदूषण नियंत्रण बोर्ड के अनुमोदन के पश्चात् "इलैक्ट्रॉनिक और आईटी उत्पादों हेतु बीआईएस अनिवार्य रजिस्ट्रीकरण स्कीम के अधीन मानक चिन्ह के उपयोग और लेबल लगाने की अपेक्षाओं के लिए मार्गदर्शी सिद्धांतों" में दिए गए विनिर्देशों के अनुसार, इस नियम के अधीन अधिदेशित अपेक्षित सूचना को मुद्रित करना तकनीकी रूप से साध्य नहीं है।

(ii) खंड (ख) में, '1 जनवरी, 2023 से' "विनिर्माता" शब्द के स्थान पर "उत्पादक या ब्रांड स्वामी" शब्द रखे जाएंगे।

(iii) खंड (ग) के बाद, निम्नलिखित खंड अंत:स्थापित किया जाएगा, अर्थात्:-

"(घ) आयातित कैरी बैगों या बहु-परतीय पैकेजिंग या प्लास्टिक पैकेजिंग का आयातकर्ता या उत्पादक या ब्रांड स्वामी, एक मात्र रूप से या उत्पादों सहित खंड (क) और (ख) का पालन करेगा।"

7. उक्त नियम के नियम 12 के उप-नियम (1) में,- "राज्य प्रदूषण नियंत्रण बोर्ड" शब्दों से पहले "केंद्रीय प्रदूषण नियंत्रण बोर्ड या" शब्द अंत:स्थापित किए जाएंगे।

8. उक्त नियम के नियम 13 में,-

(i) उप-नियम (1) के स्थान पर, निम्नलिखित उप-नियम रखा जाएगा, अर्थात.-

"(1) कोई भी व्यक्ति कैरी बैगों या पुनर्चक्रित प्लास्टिक बैगों या बहुपरतीय पैकेजिंग का तब तक विनिर्माण नहीं करेगा जब तक कि उस व्यक्ति ने निम्नलिखित से रजिस्ट्रीकरण प्राप्त न कर लिया हो,-

(i) संबंधित राज्य प्रदूषण नियंत्रण बोर्ड या संघ राज्य क्षेत्र की प्रदूषण नियंत्रण समिति, यदि एक या दो राज्यों या संघ राज्य क्षेत्रों में प्रचालन कर रहे हों; या

(ii) केंद्रीय प्रदूषण नियंत्रण बोर्ड, यदि दो से अधिक राज्यों या संघ राज्य क्षेत्रों में प्रचालन कर रहे हों,"

(ii) उप-नियम (2) में,

(क) "उत्पादक" शब्द के पश्चात्, ",-या आयातकर्ता" शब्द अंत:स्थापित किए जाएंगे;

(ख) "आवेदन करना" शब्दों के पश्चात्, "अनुसूची-2 में विनिर्दिष्ट मार्गदर्शी सिद्धांतों के अनुसार" शब्द और अंक अंत:स्थापित किए जाएंगे।

(iii) उप-नियम (3) में, "प्रपत्र 2 में" शब्दों-, और अंकों के पश्चात्, "अनुसूची-2 में विनिर्दिष्ट मार्गदर्शी सिद्धांतों के अनुसार" शब्द अंक अंत:स्थापित किए जाएंगे-;

(iv) उप-नियम (6) का लोप किया जाएगा।

(v) उप-नियम (7) में, अंत में आने वाले "पंजीकरण निबंधन" शब्दों के पश्चात्, "और पंजीकरण, अनुसूची-2 में विनिर्दिष्ट प्लास्टिक पैकेजिंग हेतु विस्तारित उत्पादक उत्तरदायित्व से संबंधी मार्गदर्शी सिद्धांतों के अनुसार बाध्यताओं को पूरा करने के अध्यधीन होगा" शब्द और अंक अंत:स्थापित किए जाएंगे।

9. उक्त नियम के नियम 17 के बाद, निम्नलिखित नियम अंत:स्थापित किया जाएगा, अर्थात्,-:-

"18. पर्यावरणीय प्रतिकर का अधिरोपण - पर्यावरणीय प्रतिकर का अधिरोपण उन व्यक्तियों पर, जो केंद्रीय प्रदूषण नियंत्रण बोर्ड द्वारा अधिसूचित मार्गदर्शी सिद्धांतों के अनुसार इन नियमों के उपबंधों का अनुपालन नहीं कर रहे हैं/ रहे हैं, प्रदूषक द्वारा संदाय किए जाने के सिद्धांत के आधार पर उद्ग्रहीत किया जाएगा"।

10. उक्त नियम की अनुसूची 1 के स्थान पर, निम्नलिखित रखा जाएगा :-

"अनुसूची-1

[नियम 10 देखें]

(1)	(2)
1	आईएस/आईएसओ 14851:2019 जलीय माध्यम में प्लास्टिक सामग्रियों की अंतिम वायुजीवी जैवअवक्रमणीयता का अवधारण- किसी बंद रेस्पिरोमीटर में ऑक्सीजन मांग को मापने की पद्धति (प्रथम पुनरीक्षण)
2	आईएस/आईएसओ 14852:1999 जलीय माध्यम में प्लास्टिक वस्तुओं की अंतिम एरोबिक जैव-अवक्रमणीयता का अवधारण- विकसित कार्बनडाईऑक्साइड के विश्लेषण द्वारा मापने की पद्धति
3	आईएस/आईएसओ 14853:2016 प्लास्टिक- जलीय माध्यम में प्लास्टिक सामग्रियों की अंतिम वायुजीवी जैव-अवक्रमणीयता का अवधारण- बायोगैस उत्पादन द्वारा मापने की पद्धति (प्रथम संशोधन)
4	आईएस/आईएसओ 14855-1:2012 प्लास्टिक- नियंत्रित कम्पोस्टिंग दशाओं में प्लास्टिक सामग्रियों की अंतिम वायुजीवी जैव-अवक्रमणीयता का अवधारण- विकसित कार्बनडाईऑक्साइड के विश्लेषण द्वारा मापने की पद्धति: भाग 1 सामान्य पद्धति (प्रथम संशोधन)
5	आईएस/आईएसओ 14855-2:2018 प्लास्टिक- नियंत्रित कम्पोस्टिंग दशाओं में प्लास्टिक सामग्रियों की अंतिम वायुजीवी जैव-अवक्रमणीयता का अवधारण- विकसित कार्बनडाईऑक्साइड के विश्लेषण द्वारा मापने की पद्धति: भाग 2 प्रयोगशाला- पैमाना परीक्षण में विकसित कार्बनडाईऑक्साइड की ग्रेवीमेट्रिक माप (प्रथम संशोधन)
6	आईएस/आईएसओ 15985:2014 प्लास्टिक- उच्च ठोस अवायुजीवी- आत्मसात्करण दशाओं में अंतिम अवायुजीवी जैव-अवक्रमणीयता का अवधारण- निर्मुक्त बायोगैस के विश्लेषण से मापने की पद्धति (प्रथम संशोधन)

7	आईएस/आईएसओ 16929:2019 प्लास्टिक- प्रायोगिक पैमाना परीक्षण में परिभाषित कंपोस्टिंग दशाओं में प्लास्टिक सामग्रियों के विघटन की डिग्री का अवधारण (द्वितीय संशोधन)
8	आईएस/आईएसओ 17556:2019 प्लास्टिक- किसी रेस्पिरोमीटर में ऑक्सीजन की माप या विकसित कार्बनडाईऑक्साइड की मात्रा द्वारा मृदा में प्लास्टिक सामग्रियों की अंतिम वायुजीवी जैव-अवक्रमणीयता का अवधारण (द्वितीय संशोधन)
9	आईएस/आईएसओ 20200:2015 प्लास्टिक- प्रयोगशाला पैमाना परीक्षण में अनुकरण की गई कंपोस्टिंग दशाओं में प्लास्टिक सामग्रियों के विघटन की डिग्री का अवधारण (प्रथम संशोधन)''

11. उक्त नियमों के, प्रपत्र 1 में,-

(i) ''1. उत्पादक'' उपशीर्ष में क्रम संख्यांक 11 और उससे संबंधित प्रविष्टियों के स्थान पर निम्नलिखित रखा जाएगा, अर्थात् :-

''11.	अनुसूची-2 में विनिर्दिष्ट मार्गदर्शी सिद्धांतों के अनुरूप कार्य योजना''।

(ii) 'उपशीर्ष ''2 ब्रांड स्वामी'' क्रम संख्यांक 9 के लिए और उससे संबंधित प्रविष्टियों स्थान पर निम्नलिखित रखा जाएगा, अर्थात्-

''9.	अनुसूची-2 में विनिर्दिष्ट मार्गदर्शी सिद्धांतों के अनुरूप कार्य योजना''।

(iii) उपशीर्षक ''2 ब्रांड स्वामियों'' और उससे संबंधित प्रविष्टियों के पश्चात् निम्नलिखित अंत:स्थापित किया जाएगा, अर्थात:-

''3. आयातकर्ता :

भाग-क साधारण		
1.	नाम, पता और संपर्क करने के लिए नंबर	
2.	नवीकरण के मामले में, पूर्वतर रजिस्ट्रीकरण संख्या और रजिस्ट्रीकरण की तारीख	
3.	क्या इकाई, राज्य सरकार या संघ राज्य क्षेत्र के जिला उद्योग केंद्र में रजिस्ट्रीकृत है? यदि हां, तो प्रति संलग्न करें।	
4.(क)	परियोजना में निवेश की गई कुल पूंजी	
(ख)	उत्पादन प्रारंभ करने का वर्ष	
5.(क)	उत्पादों और उप-उत्पादों की सूची और मात्रा	
(ख)	प्रयुक्त कच्ची सामग्री की सूची और मात्रा	
6.(क)	आयातित या आयात किए जाने वाले उत्पादों की पैकेजिंग के लिए प्रयुक्त प्लास्टिक शीट या वैसे ही प्लस्टिक शीट की मात्रा	
(ख)	आगे और आपूर्ति या स्व उपयोग के लिए पैकेजिंग हेतु प्रयुक्त प्लास्टिक शीट या वैसे ही प्लास्टिक की मात्रा	
(ग)	आगे और आपूर्ति या स्व उपयोग के लिए बहु-परतीय पैकेजिंग की मात्रा	

	भाग-ख द्रव बहि:स्राव और गैसीय उत्सर्जनों से संबंधित	
7.	क्या इकाई के पास, जल (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1974 (1974 का 6) के अधीन वैध सहमति है? यदि हां, तो प्रति संलग्न करें	
8.	क्या इकाई के पास, वायु (प्रदूषण निवारण एवं नियंत्रण) अधिनियम, 1981 (1981 का 14) के अधीन वैध सहमति है? यदि हां, तो प्रति संलग्न करें	
	भाग-ग अपशिष्ट से संबंधित	
9.	ठोस अपशिष्ट या अवशिष्ट : (क) उत्पन्न अपशिष्ट की कुल मात्रा (ख) संयंत्र के भीतर भण्डारण का ढंग (ग) अपशिष्टों के निपटान के लिए की गई व्यवस्था	
10.(क)	(i) पैकेजिंग के लिए प्रयुक्त आयातित (i) प्लास्टिक शीट या वैसे ही प्लास्टिक शीट और (ii) बहुपरतीय पैकेजिंग की आपूर्ति कराने वाले व्यक्ति की सूची संलग्न करें या उपलब्ध कराएं	
(ख)	(i) आगे और आपूर्ति या स्व उपयोग के लिए प्रयुक्त मात्रा सहित पैकेजिंग के लिए प्रयुक्त आयातित (i) प्लास्टिक शीट या वैसे ही प्लास्टिक शीट और (ii) आगे और आपूर्ति या स्व उपयोग के लिए प्रयुक्त मात्रा सहित आयातित बहुपरतीय पैकेजिंग की मात्रा	
11.	अनुसूची-2 में निर्दिष्ट मार्गदर्शी सिद्धांतों के अनुसार कार्य योजना	
	नाम और हस्ताक्षर पदनाम तारीख : स्थान : ”	

12. उक्त नियम के प्रपत्र 4 में, क्रम संख्या (9) और उससे संबंधित प्रविष्टियों के पश्चात् निम्नलिखित अंतस्थापित किया जाएगा, अर्थात् :-

“(10). अनुसूची-2 में निर्दिष्ट मार्गदर्शी सिद्धांतों के अनुसार, संबंधित राज्य प्रदूषण नियंत्रण बोर्ड और प्रदूषण नियंत्रण समिति को प्रत्येक वर्ष तारीख 30 अप्रैल तक उपलब्ध कराए जाने वाले आंकड़े”

13. उक्त नियम के, प्रपत्र 5 में, तालिका के पश्चात् निम्नलिखित टिप्पण अंत:स्थापित की जाएगी:-

“टिप्पण: केन्द्रीय प्रदूषण नियंत्रण बोर्ड को प्रत्येक वर्ष तारीख 30 अप्रैल तक निम्नलिखित सूचनाएं उपलब्ध कराई जाएगी, अर्थात् :-

(क) कैरी बैग, पुनर्चक्रित प्लास्टिक बैग, बहुपरतीय पैकेजिंग का विनिर्माता (नियम 13के उप-निमय (1) के खंड (i) के अधीन रजिस्ट्रीकृत)

(ख) उत्पादक, आयातकर्ता, ब्रांड का स्वामी (नियम 13 के उप-निमय (1) के खंड (i) के अधीन रजिस्ट्रीकृत)

(ग) पुनर्चक्रणकर्ता और प्लास्टिक अपशिष्ट का प्रसंस्करणकर्ता (नियम 13के उप-निमय (1) के खंड (i) के अधीन रजिस्ट्रीकृत)''

14. उक्त नियम की अनुसूची-2 के पैरा (3) का लोप किया जाएगा।

उक्त नियम की अनुसूची 2 में, उप- पैरा (7.8) के स्थान पर निम्नलिखित का रखा जाएगा, अर्थात्:-

''(7.8) यदि बाध्य इकाई जैवअवक्रमणीयता प्लास्टिक से बनी प्लास्टिक पैकेजिंग का उपयोग करती है, तो नियम 10 के उपबंध लागू होंगे और विस्तारित उत्पादक उत्तरदायित्व लक्ष्य लागू नहीं होगा।''

[फा. सं. 17/24/2021-एचएसएमडी]

नरेश पाल गंगवार, अपर सचिव

टिप्पणी : मूल नियम भारत के राजपत्र में सा.का.नि. 320(अ), तारीख 18 मार्च, 2016 द्वारा प्रकाशित किए गए थे और तत्पश्चात् उनमें अधिसूचना संख्या सा.का.नि. 285(अ), तारीख 27 मार्च, 2018 और अधिसूचना संख्या सा.का.नि. 571(अ), तारीख 12 अगस्त, 2021 और अधिसूचना संख्या सा.का.नि. 647(अ), तारीख 17 अगस्त, 2021 के द्वारा संशोधन और अधिसूचना संख्या सा.का.नि. 133(अ), तारीख 16 फरवरी, 2022 के द्वारा अंतिम बार संशोधन किया गया था।

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

NOTIFICATION

New Delhi, the 6th July, 2022

G.S.R. 522(E).—Whereas the draft rules further to amend the Plastics Waste Management Rules, 2016, were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) dated the 18th January, 2022, *vide* notification number G.S.R. 22 (E) dated the 18th January, 2022, inviting objections and suggestions from all persons likely to be affected thereby within a period of sixty days from the date copies of the Gazette containing the said draft rules were made available to the public;

And whereas, copies of the Gazette containing the said draft rules were made available to the public on the 18th January, 2022 ;

And whereas, objections and suggestions received within the aforesaid period have been duly considered by the Central Government;

Now, therefore, in exercise of the powers conferred by sections 3, 6, and 25 of the Environment (Protection) Act 1986, (29 of 1986), the Central Government hereby makes the following rules further to amend the Plastic Waste Management Rules, 2016, namely :-

1. Short title and commencement.- (1) These rules may be called the Plastic Waste Management (Second Amendment) Rules, 2022.

(2) They shall come into force on the date of their publication in the Official Gazette.

2. In the Plastic Waste Management Rules, 2016 (hereinafter referred to as the said rules), in rule 3,-

(i) after clause (ab), the following clause shall be inserted, namely:-

'(ac) "Biodegradable plastics" means plastics, other than compostable plastics, which undergoes degradation by biological processes under ambient environment (terrestrial or in water) conditions, without leaving any micro plastics, or visible, or distinguishable or toxic residue, which has adverse environment impacts, adhering to laid down standards of Bureau of Indian Standards and certified by the Central Pollution Control Board;';

(ii) in clause (b), after the words "brand labels", the words "or trademark" shall be inserted;

(iii) in clause (c), before the words "means bags made" the following words and brackets "(covered under Category II of plastic packaging – Clause (5.1) (II), given in Schedule – II)" shall be inserted.

(iv) clause (ga), shall be renumbered as "(gb)" thereof and before clause (gb) as so renumbered,the following clause shall be inserted, namely :-

'(ga) "End of Life disposal" means using plastic waste for generation of energy subject to relevant guidelines in force, which includes co-processing (e.g. in cement, steel or any other such industry) or waste to oil, except in cases where feedstock chemicals are produced for further use in the production of plastic which may then be considered under recycling or for road construction as per Indian Road Congress guidelines etc.';

(v) for clause (k),the following clause shall be substituted, namely:-

'(k)"Importer" means a person who imports plastic packaging or products with plastic packaging or carry bags or multilayered packaging or plastic sheets or like;';

(vi) after clause (o), the following clause shall be inserted, namely :-

'(oa) Plastic Packaging" means packaging material made by using plastics for protecting, preserving, storing, and transporting of products in a variety of ways;' ;

(vii) after clause (qa), the following clause shall be inserted, namely :-

'(qb) "Plastic Waste Processors" means recyclers of plastic waste as well as entities engaged in using plastic waste for energy (waste to energy) including in coprocessing or converting plastic waste to oil (waste to oil) except in cases where feedstock chemicals are produced for further use in the production of plastic which may then be considered under recycling , industrial composting;';

(viii) after clause (qb), the following clause shall be inserted, namely:-

'(qc) "Post-consumer plastic packaging waste" means plastic packaging waste generated by the end-use consumer after the intended use of packaging is completed and is no longer being used for its intended purpose;';

(ix) after Clause (r), the following clause shall be inserted, namely:-

'(ra) "Pre-consumer plastic packaging waste" means plastic packaging waste generated in the form of reject or discard at the stage of manufacturing of plastic packaging and plastic packaging waste generated during the packaging of product including reject, discard, before the plastic packaging reaches the end-use consumer of the product;';

(x) after clause (s), the following clause shall be inserted, namely :-

'(sa) "Recyclers" are entities who are engaged in the process of recycling of plastic waste;';

(xi) after clause (u), the following clause shall be inserted, namely:-

'(ua) "Reuse" means using an object or resource material again for either the same purpose or another purpose without changing the object's structure;';

(xii) after clause (w), the following clause shall be inserted, namely :-

'(wa) "Use of recycled plastic" means recycled plastic used as raw material, instead of virgin plastic, in the manufacturing process;';

(xiii) after clause (aa), the following clause shall be inserted, namely :-

'(aab) "Waste to Energy" means using plastic waste for generation of energy and includes co-processing (e.g. in cement, steel or any other such industry);'.

3. In in rule 4 of the said rules, , -

(i) in sub-rule (1),

(a) in clause (d), after the words "thickness except", the words " as specified by the Central Government" shall be inserted;

(b) in clause (h),-

(A) after the words "made up of compostable plastic", the words "and biodegradable plastics" shall be inserted;

(B) for the letters and figures "IS 17088:2008,", the letters and figures "IS / ISO 17088:2021" shall be substituted;

(C) after the words "seller of compostable plastic", the words "and biodegradable plastics" shall be inserted;

(ii) in sub-rule (3), after the words "compostable plastic", the words "and biodegradable plastics" shall be inserted.

4. In rule 9 of the said rules, -

(i) for sub-rule (1), the following sub-rule shall be substituted, namely:-

"(1) The Producers, Importers and Brand Owners shall fulfil Extended Producers Responsibility for Plastic Packaging as per guidelines specified in Schedule -II.";

(ii) in sub-rule (2), the portion beginning with the words "This plan of collection" and ending with the words "two years thereafter" shall be omitted;

(iii) in sub-rule (4), before the words "Pollution Control Board", the words, "Central Pollution Control Board and State" shall be inserted;

(iv) in sub-rule (5), -

(A) after the words "without registration from" the words "Central Pollution Control Board if operating in more than two states or Union territories," shall be inserted;

(B) after the words "Pollution Control Committees", the words, brackets and figures " as per sub-rule (2) of rule 13" shall be inserted.

5. For rule 10 of the said rules, the following rule shall be substituted, namely.-

" 10. Protocols for compostable and biodegradable plastic materials.- (1) Determination of the degree of degradability and degree of disintegration of plastic material shall be as per the protocols of the Indian Standards listed in Schedule I.

(2)The compostable plastic materials shall conform to the IS / ISO 17088:2021, as amended from time to time.

(3) The biodegradable plastics shall conform to the standard notified by the Bureau of Indian Standards and certified by the Central Pollution Control Board.

(4) Until a standard referred to in sub-rule (3) is notified by the Bureau of Indian Standards, biodegradable plastics shall conform to tentative Indian Standard IS 17899 T:2022 as notified by the Bureau of Indian Standards.

(5) As a transitory measure, provisional certificate for biodegradable plastics, shall be issued by the Central Pollution Control Board, in cases, where an interim test report is submitted, for an ongoing test, which covers the first component of the IS 17899 T:2022 relating to biodegradability given at Sl. No. (i) or Sl. No. (ii) of Table 1 or Sl. No. (i) of Table 2 of the IS 17899 T:2022:

Provided that the provisional certificate shall be valid till 30th June 2023 with the condition that production or import of biodegrdable plastics shall cease after the 31st day of March, 2023.

(6) The interim test report shall be obtained from the Central Institute of Petrochemical Engineering and Technology or a laboratory recognised under the Laboratory Recognition Scheme, 2020, of the Bureau of Indian Standards or laboratories accredited for this purpose by the National Accreditation Board for Testing and Calibration Laboratories, and they shall certify the bio-degradation of plastic is in line with IS 17899 T:2022.

6. In sub-rule (1) of rule 11 of the said rules,-

(i) for clause (a), the following clause shall be substituted, namely:-

"(a) name, registration number of the producer or brand owner and thickness in case of carry bag and plastic packaging :

Provided that this provision shall not be applicable,-

(i) for plastic packaging used for imported goods:

(ii) for cases falling under rule 26 of the Legal Metrology Packaged Commodities Rules, 2011, after the approval of the Central Pollution Control Board:

(iii) for cases where it is technically not feasible to print the requisite information mandated under this Rule, as per specifications given in the "Guidelines for use of Standard Mark and labelling requirements under BIS Compulsory Registration Scheme for Electronic and IT Products" after the approval of the Central Pollution Control Board .";

(ii) in clause (b), "with effect from the 1st January, 2023" for the word "manufacturer", the words "producer or brand owner" shall be substituted.

(iii) after clause (c), the following clause shall be inserted, namely:-

"(d) the importer or producer or brand owner of imported carry bags or multi-layered packaging or plastic packaging, alone or along with the products shall adhere to clause (a) and (b)."

7. In rule 12 of the said rules, in sub-rule (1), before the words, "State Pollution Control Board" the words, "Central Pollution Control Board or" shall be inserted.

8. In rule 13 of the said rules, -

(i) for sub-rule (1), the following sub-rule shall be substituted, namely:-

"(1) No person shall manufacture carry bags or recycle plastic bags or multilayered packaging unless the person has obtained registration from,-

(i) the concerned State Pollution Control Board or Pollution Control Committee of the Union territory, if operating in one or two states or Union territories; or

(ii) the Central Pollution Control Board, if operating in more than two States or Union territories.";

(ii) in sub-rule (2),-

(A) after the word "producer", the words "or importer" shall be inserted;

(B) after the words "make an application" , the words and figures "as per the guidelines specified in Schedule -II," shall be inserted;

(iii) in sub-rule (3), after the words "in Form II", the words and figures "as per the guidelines specified in Schedule –II" shall be inserted.

(iv) Sub-rule (6) shall be omitted;

(v) in sub-rule (7), after the words "terms of registration" occurring at the end, the words and figures " and the registration shall be subject to fulfilment of obligations in accordance with the guidelines on Extended Producer Responsibility for Plastic Packaging specified in Schedule -II." shall be inserted.

9. After rule 17 of the said rules, the following rule shall be inserted, namely:-

"18. Imposition of Environmental Compensation.- The Environmental Compensation shall be levied based upon polluter pays principle, on personswho are not complying with the provisions of these rules, as per guidelines notified by the Central Pollution Control Board.".

10. For Schedule I of the said rules, the following shall be substituted, namely:-

"SCHEDULE-I

[See rule 10]

(1)	(2)
1	IS / ISO 14851: 2019 Determination of the Ultimate Aerobic Biodegradability of Plastic Materials in an Aqueous Medium — method by measuring the Oxygen demand in a closed respirometer (First Revision)
2	IS / ISO 14852: 1999 Determination of the ultimate aerobic biodegradability of plastic materials in an aqueous medium—method by analysis of evolved Carbon dioxide
3	IS / ISO 14853: 2016 Plastics — Determination of the ultimate anaerobic biodegradation of plastic materials in an aqueous system —method by measurement of biogas production (First Revision)
4	IS /ISO 14855-1: 2012 Determination of the ultimate aerobic biodegradability of plastic materials under controlled composting conditions — method by analysis of evolved Carbon dioxide: Part 1 General method (First Revision)
5	IS / ISO 14855-2: 2018 Determination of the ultimate aerobic biodegradability of plastic materials under controlled composting conditions — method by analysis of evolved carbon dioxide: Part 2 Gravimetric measurement of Carbon dioxide evolved in a laboratory- scale test (First Revision)
6	IS / ISO 15985: 2014 Plastics — Determination of the ultimate anaerobic biodegradation under high-solids anaerobic-digestion conditions — methods by analysis of released biogas (First Revision)
7	IS /ISO 16929: 2019 Plastics — Determination of the Degree of Disintegration of Plastic Materials under Defined Composting Conditions in a Pilot-Scale Test (Second Revision)
8	IS / ISO 17556: 2019 Plastics — Determination of the Ultimate Aerobic Biodegradability of plastic materials in soil by measuring the Oxygen demand in a Respirometer or the amount of Carbon Dioxide Evolved (Second Revision)
9	IS / ISO 20200 : 2015 Plastics — Determination of degree of disintegration of plastic materials under simulated composting conditions in a laboratory - Scale test (First Revision)"

11. In the said rules, in Form I,-

(i) in the sub-heading "1.Producers", for serial number 11 and the entries relating thereto, the following shall be substituted, namely:-

" 11.	Action plan in line with the guidelines specified in Schedule -II".	

(ii) in sub-heading "II Brand Owners", for serial number 9 and the entries relating thereto, the following shall be substituted, namely:-

"9.	Action plan in line with the guidelines specified in Schedule -II".	

(iii) after sub-heading "II. Brand Owners" and the entries relating thereto, the following shall be inserted, namely:-

" III- Importers

PART – A **GENERAL**		
1.	Name, Address and Contact number	
2	In case of renewal, previous registration number and date of registration	
3	Is the unit registered with the District Industries Centre of the State Government or Union Territory? If yes, attach a copy.	
4.(a)	Total capital invested on the project	
(b)	Year of commencement of production	
5. (a)	List and quantum of products and by-products	
(b)	List and quantum of raw materials used	
6 (a)	Quantity of plastic sheet or like used for packaging of imported or to be imported products	
(b)	Quantity of plastic sheet or like used for packaging for further supply or self-use	
(c)	Quantity of multilayered packaging for further supply or self-use	
PART – B **PERTAINING TO LIQUID EFFLUENT AND GASEOUS EMISSIONS**		
7.	Does the unit have a valid consent under the Water (Prevention and control of Pollution) Act, 1974 (6 of 1974)? If yes, attach a copy	
8.	Does the unit have a valid consent under the Air (Prevention and Control of Pollution) Act, 1981 (14 of 1981)? If yes, attach a copy	
PART – C **PERTAINING TO WASTE**		
9.	Solid Wastes or rejects: (a)Total quantum of waste generated (b)Mode of storage within the plant (c) Provision made for disposal of wastes	
10. (a)	Attach or provide list of person supplying imported (i) plastic sheet or like used for packaging, (ii) multilayered packaging	
(b)	Quantity of imported (i) plastic sheet or like used for packaging along with the quantity used for further supply or self use, (ii) multilayered packaging along with the quantity used for further supply or self use	
11.	Action Plan in line with Guidelines specified in Schedule - II	
		Name and Signature Designation
Date : Place :".		

12. In Form IV of the said rules, after serial number (9) and the entries thereto, the following shall be inserted, namely:-

"(10). Data to be provided as per guidelines specified in Schedule -II by 30th April of every year to the concerned State Pollution Control Board or Pollution Control Committee"

13. In Form VI of the said rules, after the table, the following note shall be inserted:-

"Note: The following informations shall be provided to the Central Pollution Control Board by 30th April of every year, namely:-(a) Manufacturer of carry bag, recycled plastic bag, multilayered packaging (Registered under clause (i) of sub-rule (1) of rule 13;

(b) Producer, Importer, Brand Owner (Registered under clause (i) of sub-rule (2) of rule 13;(c)Recycler and plastic waste processor (Registered under clause (i) of sub-rule (3) of rule 13".

14. Paragraph 3 of Schedule – II of the said rules shall be omitted. 15. In Schedule II of the said rules, for sub-- paragraph (7.8), the following shall be substituted, namely:-

"(7.8) In case, the obligated entity utilizes plastic packaging made from biodegradable plastics, the provisions of rule 10 shall be applicable and the Extended Producer Responsibility target shall not be applicable."

[F. No. 17/24/2021-HSMD]

NARESH PAL GANGWAR, Addl. Secy.

Note : The principal rules were published in the Gazette of India, vide number G.S.R. 320(E), dated the 18th March, 2016 and subsequently amended vide notification number G.S.R. 285(E), dated the 27th March, 2018, vide notification number G.S.R. 571(E), dated the 12th August, 2021, vide notification number G.S.R. 647(E), dated the 17th August, 2021 and last amended vide notification number G.S.R. 133(E) , dated the 16th February 2022.

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

ALOK KUMAR Digitally signed by ALOK KUMAR Date: 2022.07.07 22:42:18 +05'30'

Report of the CPCB In-house Committee on Methodology for Assessing Environmental Compensation and Action Plan to Utilize the Fund

CENTRAL POLLUTION CONTROL BOARD
"Parivesh Bhawan", East Arjun Nagar,
Delhi-110032

Table of Contents

Chapter-I: Environment Compensation to be levied on Industrial Units 3

1.1 Background 3

1.2 Constitution of the Committee 3

1.3 Methodology for Assessing Environmental Compensation 3

1.4 Action Plan for Utilization of Environmental Compensation Fund 6

1.5 Recommendations 7

Chapter-II: Environmental Compensation to be levied on all violations of Graded Response Action Plan (GRAP) in Delhi-NCR. 9

2.1 Background 9

2.2 Action Plan for Utilization of Environmental Compensation Fund 9

Chapter-III: Environmental Compensation to be levied in case of failure of preventing the pollutants being discharged in water bodies and failure to implement waste management rules 10

3.1 Background 10

3.2 Ideology of Environmental Compensation Formula 10

3.3 Environment Compensation for Discharge of Untreated/Partially Treated Sewage by Concerned Individual/Authority: 12

3.4 Environment Compensation to be Levied on Concerned Individual/Authority for Improper Solid Waste Management: 14

3.3 Action Plan for Utilization of Environmental Compensation Fund 15

3.4 Recommendations 15

Chapter-IV: Environmental Compensation in Case of Illegal Extraction of Ground Water 17

4.1 Background 17

4.2 Constitution of the Committee 17

4.3 Methodology for Assessing Environmental Compensation 17

4.4 Ideology of Environmental Compensation w.r.to illegal extraction of ground water 17

4.5 Formula for Environmental Compensation for illegal extraction of ground water 18

4.6 Environmental Compensation Rate (ECR_{GW}) for illegal use of Ground Water 18

4.7 Relaxation 21

4.8 Recommendations 21

Annexure-I 22

Annexure-II 28

Annexure-III 31

Annexure-IV 34

Annexure-V 36

Annexure-VI 40

References 41

Abstract

Environmental compensation is a policy instrument for the protection of the environment which works on the Polluter Pay Principal. Environmental compensation has already been implemented in various countries, although limited in scope. Experiences from these implementations are mixed and tend to stress the importance of certain principles in order to achieve the overall objective of protection of the environment.

The Hon'ble National Green Tribunal through its various judgments has empowered the Central Pollution Control Board to lay down the methodology to assess and recover compensation for damage to the environment and utilize such amount in terms of an action plan for protection of the environment.

An attempt has been made by the CPCB in-house Committee to develop a methodology for assessing environmental compensation to be levied on concerned industry, authority, individual etc. for the protection of environment. Expert institutions/ NGOs like The Energy and Resources Institute, Centre for Science and Environment-India, Institute of Economic Growth etc. were also consulted to finalize the report. Overall objective is to develop self-sense of responsibility towards the environment and to make defaulters realize their mistake by imposing compensation, which will be utilized for the protection/restoration of the environment.

Although, this is the first attempt in India towards development of methodology for assessing environmental compensation, however, efforts have been made to simplifying the process so that regulatory institutions can easily adopt the methodology for implementation.

Chapter-I: Environment Compensation to be levied on Industrial Units

1.1 Background

The Hon'ble National Green Tribunal (NGT), Principal Bench in the matter of OA No. 593/2017 (WP (CIVIL) No. 375/2012, Paryavaran Suraksha Samiti & Anr. Vs. Union of India & Ors. directed Central Pollution Control Board (CPCB) that:

> *"The CPCB may take penal action for failure, if any, against those accountable for setting up and maintaining STPs, CETPs and ETPs. CPCB may also assess and recover compensation for damage to the environment and said fund may be kept in a separate account and utilized in terms of an action plan for protection of the environment. Such action plan may be prepared by the CPCB within three months"* ***(Annexure-I).***

1.2 Constitution of the Committee

In this context, Chairman, CPCB constituted a Committee under the Chairmanship of Shri A. Sudhakar, I/c WQM-I with Shri A. K. Vidyarthi, I/c WQM-II, Shri P. K. Gupta, I/c IPC-VI, Shri Nazimuddin I/c IPC-II and Dr. S. K. Paliwal, Scientist 'D' as members. The Committee was asked to deliberate on this issue and come up with a draft formulation before 15.9.2018.

1.3 Methodology for Assessing Environmental Compensation

The Committee discussed the issue on 4.9.2018, 13.9.2018,17.9.2018 and 09.10.2018. A meeting was also held with Senior Officers of CPCB Head Office and Regional Directorates through video conferencing on 28.09.2018 to discuss the draft report and to seek comments/feedbacks. The comments/feedbacks received and deliberations of the Committee on the same are given in **Annexure-II.**

As per the Hon'ble NGT suggestion, CPCB has invited comments of 3 expert institution, namely, Centre for Science and Environment (CSE), Institute of Economic Growth (IEG) and The Energy Research Institute (TERI). A meeting to incorporate the comments of the expert institutions and to finalize the report, was held on 27/03/2019. The CPCB in-house committee on Environmental Compensation has deliberated on the comments and finalized the report accordingly. The Committee's deliberations are attached as **Annexure-III.**

It was deliberated for developing a formula for imposing environmental compensation on industrial units for violation of directions issued by regulatory bodies and this is the first attempt made. The committee discussed that environmental compensation should be based on "Polluter Pay Principle". The Committee decided to list the instances for taking cognizance of cases fit for violation and levy environmental compensation.

Cases considered for levying Environmental Compensation (EC):

a) Discharges in violation of consent conditions, mainly prescribed standards / consent limits.
b) Not complying with the directions issued, such as direction for closure due to non-installation of OCEMS, non-adherence to the action plans submitted etc.
c) Intentional avoidance of data submission or data manipulation by tampering the Online Continuous Emission / Effluent Monitoring systems.
d) Accidental discharges lasting for short durations resulting into damage to the environment.
e) Intentional discharges to the environment -- land, water and air resulting into acute injury or damage to the environment.
f) Injection of treated/partially treated/ untreated effluents to ground water.

1.3.1 In the instances as mentioned at *a, b and c* above, Pollution Index may be used as a basis to levy the Environmental Compensation. CPCB has published guidelines for categorization of industries into Red, Orange, Green and White based on concept of Pollution Index (PI). The Pollution Index is arrived after considering quantity & quality of emissions/ effluents generated, types of hazardous wastes generated and consumption of resources. Pollution Index of an industrial sector is a numerical number in the range of 0 to 100 and can be represented as follows:

PI = *f* (Water Pollution Score, Air Pollution Score & HW Generation Score)

*Pollution Ind*ex is a number from 0 to 100 and increasing value of PI denotes the increasing degree of pollution *hazard from the industrial sector.*

CPCB has issued directions to all SPCBs/PCCs on 07.03.2016 to adopt the methodology and follow guidelines prepared by CPCB for categorization of industrial sectors into Red, Orange, Green and White.

The concept of Pollution Index, which was deliberated widely with all stakeholders and agreed, shall be used for calculating Environmental Compensation. This may help in implementation of such provision throughout the country, a successful initiative in vital field of industrial pollution control.

After considering various factors including the policy implementation issues, Committee has come up with following formula for levying the Environmental Compensation in instances as mentioned at a, b and c including non-compliance of the environmental standards / violation of directions.

The Environmental Compensation shall be based on the following formula:

$$EC = PI \times N \times R \times S \times LF$$

Where,

EC is Environmental Compensation in ₹
PI = Pollution Index of industrial sector
N = Number of days of violation took place
R = A factor in Rupees (₹) for EC
S = Factor for scale of operation
LF = Location factor

The formula incorporates the anticipated severity of environmental pollution in terms of Pollution Index, duration of violation in terms of number of days, scale of operation in terms of micro & small/medium/large industry and location in terms of proximity to the large habitations.

Note:

a. The industrial sectors have been categorized into Red, Orange and Green, based on their Pollution Index in the range of 60 to 100, 41 to 59 and 21 to 40, respectively. It was suggested that the average pollution index of 80, 50 and 30 may be taken for calculating the Environmental Compensation for Red, Orange and Green categories of industries, respectively.
b. N, number of days for which violation took place is the period between the day of violation observed/due date of direction's compliance and the day of compliance verified by CPCB/SPCB/PCC.
c. R is a factor in Rupees, which may be a minimum of 100 and maximum of 500. It is suggested to consider R as 250, as the Environmental Compensation in cases of violation.
d. S could be based on small/medium/large industry categorization, which may be 0.5 for micro or small, 1.0 for medium and 1.5 for large units.
e. LF**,** could be based on population of the city/town and location of the industrial unit. For the industrial unit located within municipal boundary or up to 10 km distance from the municipal boundary of the city/town, following factors (LF) may be used:

Table No. 1.1: Location Factor Values

S. No.	Population* (million)	Location Factor# (LF)
1	1 to <5	1.25
2	5 to <10	1.5
3	10 and above	2.0

**Population of the city/town as per the latest Census of India*
#LF will be 1.0 in case unit is located >10km from municipal boundary
LF is presumed as 1 for city/town having population less than one million.

For notified Ecologically Sensitive areas, for beginning, LF may be assumed as 2.0. However, for critically Polluted Areas, LF may be explored in future.

f. In any case, minimum Environmental Compensation shall be ₹ 5000/day.
g. In order to include deterrent effect for repeated violations, EC may be increased on exponential basis, i.e. by 2 times on 1st repetition, 4 times on 2nd repetition and 8 times on further repetitions.
h. If the operations of the industry are inevitable and violator continues its operations beyond 3 months then for deterrent compensation, EC may be increased by 2, 4 and 8 times for 2nd, 3rd and 4th quarter, respectively. Even if the operations are inevitable beyond 12 months, violator will not be allowed to operate.
i. Besides EC, industry may be prosecuted or closure directions may be issued, whenever required.

A sample calculation for Environmental Compensation (without deterrent factor) is given at Table No. 1.2. It can be noticed that for all instances, EC for Red, Orange and Green category of industries varies from 3,750 to 60,000 ₹/day.

Table No. 1.2: A sample calculation for Environmental Compensation

Industrial Category	Red	Orange	Green
Pollution Index (PI)	60-100	41-59	21-40
Average PI	80	50	30
R-Factor	250		
S-Factor	0.5-1.5		
L-Factor	1.00-2.00		
Environmental Compensation (₹/day)	**10,000-60,000**	**6,250-37,500**	**5,000-22,500**

1.3.2 In other instances i.e. *d, e and f*, the environmental compensation may contain two parts – one requires providing immediate relief and other long-term measures such as remediation. In all these cases, detailed investigations are required from expert institutions/organizations based on which environmental compensation will be decided. CPCB shall list the expert institutions for this purpose.

In such cases, comprehensive plan for remediation of environmental pollution may be prepared and executed under the supervision of a committee with representatives of SPCB, CPCB and expert institutions/organizations.

1.4 Action Plan for Utilization of Environmental Compensation Fund

The Committee discussed about the utilization of funds, which will be received by imposing Environmental Compensation. The following Action Plan is proposed to utilize the fund for protection of the environment.

1.4.1. When Environmental Compensation is calculated through the Pollution Index:

The amount received by imposing the Environmental Compensation to the industries / organization non-complying with the environmental standards / violating any CPCB's directions shall be deposited in a separate bank account. The amount accumulated will be utilized for Protection of Environment. The following schemes were identified, which may be considered for utilization of Environmental Compensation Fund:

a. Industrial Inspections for compliance verification
b. Installation of Continuous water quality monitoring stations / Continuous ambient air quality monitoring stations for strengthening of existing monitoring network
c. Preparation of Comprehensive Industry Documents on Industrial Sectors / clean technology
d. Investigations of environmental damages, preparation of DPRs
e. Remediation of contaminated sites
f. Infrastructure augmentation of Urban Local Bodies (ULBs) /capacity building of SPCBs/PCCs

The above proposed list may include other schemes also, depending upon the requirement.
Considering the availability of accumulated funds, CPCB will finalize the scheme, keeping in mind the priority, to utilize the funds of Environmental Compensation.

1.4.2. When Environmental Compensation is assessed based on actual damage to the environment by Expert Organization/ Agency:

The amount of Environmental Compensation under this case will be remediation costs, measures requiring immediate and short-term actions, compensation towards loss of ecology, etc., and will be utilized exclusively for the purpose at specific site, based on the detailed investigations by the Expert Organizations/ agencies.

1.5 Recommendations

The Committee made following recommendations:

1.5.1 To begin with, Environmental Compensation may be levied by CPCB only when CPCB has issued the directions under the Environment (Protection) Act, 1986. In case of a, b and c, Environmental Compensation may be calculated based on the formula "EC = PI x N x R x S x LF", wherein, PI may be taken as 80, 50 and 30 for red, orange and green category of industries, respectively, and R may be taken as 250. S and LF may be taken as prescribed in the preceding paragraphs.

1.5.2 In case of d, e and f, the Environmental Compensation may be levied based on the detailed investigations by Expert Institutions/Organizations.

1.5.3 The Hon'ble Supreme Court in its order dated 22.02.2017 in the matter of Paryavaran Suraksha Samiti and another v/s Union of India and others (Writ Petition (Civil) No. 375 of 2012), directed that all running industrial units which require "consent to operate" from concerned State Pollution Control Board, have a primary effluent treatment plant in place. Therefore, no industry requiring ETP, shall be allowed to operate without ETP.

1.5.4 EC is not a substitute for taking actions under EP Act, Water Act or Air Act. In fact, units found polluting should be closed/prosecuted as per the Acts and Rules.

*****

Chapter-II: Environmental Compensation to be levied on all violations of Graded Response Action Plan (GRAP) in NCR.

2.1 Background

The CPCB In-house Committee also discussed that the EC shall also be levied on all violations of Graded Response Action Plan (GRAP) in NCR. The implementing agencies for each activity have been identified and the EC will be levied on these agencies. These violations attract graded amounts of EC depending on the state of ambient air quality, which is given in table below:

Table No. 2.1: Environmental Compensation to be levied on all violations of Graded Response Action Plan (GRAP) in Delhi-NCR.

Activity	State Of Air Quality	Environmental Compensation ()
Industrial Emissions	Severe +/Emergency	Rs 1.0 Crore
	Severe	Rs 50 Lakh
	Very Poor	Rs 25 Lakh
	Moderate to Poor	Rs 10 Lakh
Vapour Recovery System (VRS) at Outlets of Oil Companies		
i. Not installed	Target Date	Rs 1.0 Crore
ii. Non-functional	Very poor to Severe +	Rs 50.0 Lakh
	Moderate to Poor	Rs 25.0 Lakh
Construction sites (Offending plot more than 20,000 Sq.m.)	Severe +/Emergency	Rs 1.0 Crore
	Severe	Rs 50 Lakh
	Very Poor	Rs 25 Lakh
	Moderate to Poor	Rs 10 Lakh
Solid waste/ garbage dumping in Industrial Estates	Very poor to Severe +	Rs 25.0 Lakh
	Moderate to Poor	Rs 10.0 Lakh
Failure to water sprinkling on unpaved roads		
a) Hot-spots	Very poor to Severe +	Rs 25.0 Lakh
b) Other than Hot-spots	Very poor to Severe +	Rs 10.0 Lakh

2.2 Action Plan for Utilization of Environmental Compensation Fund

EC levied on all violations of Graded Response Action Plan (GRAP) in Delhi NCR will be deposited in the same fund and will be utilized in the same manner as mentioned in para 1.4.1 of Chapter-I of this report.

******

Chapter-III: Environmental Compensation to be levied in case of failure of preventing the pollutants being discharged in water bodies and failure to implement waste management rules

3.1 Background

The Hon'ble Supreme Court in its order dated 22.02.2017 in the matter of Paryavaran Suraksha Samiti and another v/s Union of India and others (Writ Petition (Civil) No. 375 of 2012), directed State Governments (including the concerned Union Territories) to set-up Sewage Treatment Plants (STPs), which are already under implementation, within the time lines already postulated. Further, the STPs, which are yet to set-up, to be completed within a period of three years, from today, i.e. by 22.02.2020.

The Hon'ble NGT in its order dated 06.12.2018 **(Annexure-III)** in the matter of Court of its own motion v/s State of Karnataka (Original Application No. 125/2017 and M.A. No. 1337/2018) has given following directions:

> *"Since failure of preventing the pollutants being discharged in water bodies (including lakes) and failure to implement solid and other waste management rules are too frequent and widespread, the CPCB must lay down specific guidelines to deal with the same, throughout India, including the scale of compensation to be recovered from different individuals/authorities, in addition to or as alternative to prosecution. The scale may have slabs, depending on extent of pollution caused, economic viability, etc. Deterrent effect for repeated wrongs may also be provided."*

3.2 Ideology of Environmental Compensation Formula

In compliance of the directions of the Hon'ble Tribunal**,** the Committee deliberated on the issue of environmental compensation to be recovered from individuals/authorities in case of failure of preventing the pollutants being discharged in water bodies and failure to implement solid and other waste management rules. The Committee has suggested that environmental compensation in these cases should be comprised of two components i.e.

1. Cost saved/benefits achieved by the concerned individual/authority by not having proper waste/sewage management system; and
2. Cost to the environment (environmental externality) due to untreated/partially treated waste/sewage because of insufficient capacity of waste/sewage management/treatment facility.

Cost saved/benefits achieved by not having proper waste/sewage management system includes the interest on capital cost of the waste/sewage management facility and daily operation and maintenance (O&M) cost associated with the facility.

The Committee suggested that annual interest rate as 10% on loan amount, borrowed by concerned individual/authority for setting-up waste/sewage management facility, may be assumed as Capital Cost Factor for calculation of environment compensation. Further, as whole O&M cost is saved by concerned individual/authority for not managing required waste/sewage management system, 100% of the O&M cost saved may be considered as O&M cost factor.

Therefore, generalized formula for Environmental Compensation may be described as:

EC= Capital Cost Factor x Marginal Average Capital Cost for Establishment of Waste or Sewage Management or Treatment Facility x (Waste or Sewage Management or Treatment Capacity Gap) + O&M Cost Factor x Marginal Average O&M Cost x (Waste or Sewage Management or Treatment Capacity Gap) x No. of Days for which facility was not available + Environmental Externality

Cost to the environment due to untreated/partially treated waste/sewage discharge by concerned individual/authority may be assumed as recommended by the committee, which is mentioned below:

Table No. 3.1: Environmental externality for untreated/partially treated sewage discharge

Sewage Treatment Capacity Gap (MLD)	Marginal Cost of Environmental Externality (Rs. per MLD/day)	Minimum and Maximum value of Environmental Externality recommended by the Committee (Lacs Rs. Per Day)
Up to 200	75	Min. 0.05, Max. 0.10
201-500	85	Min. 0.25, Max. 0.35
501 and above	90	Min. 0.60, Max. 0.80

Table No. 3.2: Environmental externality for improper municipal solid waste management

Municipal Solid Waste Management Capacity Gap (TPD)	Marginal Cost of Environmental Externality (Rs. per ton per day)	Minimum and Maximum value of Environmental Externality recommended by the Committee (Lacs Rs. Per Day)
Up to 200	15	Min. 0.01, Max. 0.05
201-500	30	Min. 0.10, Max. 0.15
501-1000	35	Min. 0.25, Max. 0.35
1001-2000	40	Min. 0.50, Max. 0.60
Above 2000	Max. 0.80	

The Committee further decided to fix a cap for minimum and maximum cost for capital and O&M component for Environmental Compensation, which are given in below tables:

Table No. 3.3: Minimum and Maximum EC to be levied for untreated/partially treated sewage discharge

Class of the City/Town	Mega-City	Million-plus City	Class-I City/Town and others
Minimum and Maximum values of EC (Total Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 2000 Max. 20000	Min. 1000 Max. 10000	Min. 100 Max. 1000
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./day)	Min. 2 Max. 20	Min. 1 Max. 10	Min. 0.5 Max. 5

Table No. 3.4: Minimum and Maximum EC to be levied for improper municipal solid waste management

Class of the City/Town	Mega-City	Million-plus City	Class-I City/Town and others
Minimum and Maximum values of EC (Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 1000 Max. 10000	Min. 500 Max. 5000	Min. 100 Max. 1000
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./day)	Min. 1.0 Max. 10.0	Min. 0.5 Max. 5.0	Min. 0.1 Max. 1.0

The application of formula for calculation of EC may be further understood with the example of two typical cases.

3.3 Environment Compensation for Discharge of Untreated/Partially Treated Sewage by Concerned Individual/Authority:

BIS IS-1172:1993 suggests that for communities with population above 100,000, minimum of 150 to 200 lpcd of water demand is to be supplied. Further, 85% of return rate (CPHEEO Manual on Sewerage and Sewage Treatment Systems, 2013), may be considered for calculation of total sewage generation in a city. CPCB Report on "Performance evaluation of sewage treatment plants under NRCD, 2013", describes that the capital cost for 1 MLD STP ranges from 0.63 Cr. to 3 Cr. and O&M cost is around Rs. 30,000 per month. After detail deliberations, the Committee suggested to assume capital cost for STPs as Rs. 1.75 Cr/MLD (marginal average cost). Further, expected cost for conveyance system is assumed as Rs. 5.55 Cr./MLD (marginal average cost) and annual O&M cost as 10% of the combined capital cost. Population of the city may be taken as per the latest Census of India. Based on these assumptions, Environmental Compensation to be levied on concerned ULB may be calculated with the following formula:

EC= Capital Cost Factor x [Marginal Average Capital Cost for Treatment Facility x (Total* Generation-Installed Capacity) + Marginal Average *Capital Cost for Conveyance Facility* x (*Total Generation -Operational Capacity)] + O&M Cost Factor x Marginal Average O&M Cost x (Total Generation- Operational Capacity) x No. of Days for which facility was not available + Environmental Externality x No. of Days for which facility was not available

Alternatively;

EC (Lacs Rs.) = [17.5(Total Sewage Generation – Installed Treatment Capacity) + 55.5(Total Sewage Generation-Operational Capacity)] + 0.2(Sewage Generation-Operational Capacity) x N + Marginal Cost of Environmental Externality x (Total Sewage Generation-Operational Capacity) x N

Where; N= Number of days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority

Quantity of Sewage is in MLD

Table No. 3.5: Sample calculation for EC to be levied for discharge of untreated/partial treated Sewage

City	Delhi	Agra	Gurugram	Ambala
Population (2011)	1,63,49,831	17,60,285	8,76,969	5,00,774
Class	Mega-City	Million-plus City	Class-I Town	Class-I Town
Sewage Generation (MLD) (*as per the latest data available with CPCB)*	4195	381	486	37
Installed Treatment Capacity (MLD) (as per the latest data available with CPCB)	2500	220	404	45.5
Operational Capacity (MLD) (as per the latest data available with CPCB)	1900	140	300	24.5
Treatment Capacity Gap (MLD)	2295	241	186	12.5
Calculated EC (capital cost component for STPs) in Lacs Rs.	29662.50	2817.50	1435.00	0.00
Calculated EC (capital cost component for Conveyance System) in Lacs. Rs.	127372.50	13375.50	10323.00	693.75
Calculated EC (Total capital cost component) in Lacs Rs.	157035.00	16193.00	11758.00	693.75
Minimum and Maximum values of EC (Total Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 2000 Max. 20000	Min. 1000 Max. 10000	Min. 100 Max. 1000	Min. 100 Max. 1000
Final EC (Total Capital Cost Component) in Lacs Rs.	**20000.00**	**10000.00**	**1000.00**	**693.75**
Calculated EC (O&M Component in Lacs Rs./day	459.00	48.20	37.20	2.50
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./day)	Min. 2 Max. 20	Min. 1 Max. 10	Min. 0.5 Max. 5	Min. 0.5 Max. 5
Final EC (O&M Component) in Lacs. Rs./Day	**20.00**	**10.00**	**5.00**	**2.50**
Calculated Environmental Externality (Lacs Rs .Per Day)	2.0655	0.2049	0.1395	0.0094
Minimum and Maximum value of Environmental Externality recommended by the Committee (Lacs Rs. Per Day)	Min. 0.60 Max. 0.80	Min. 0.25 Max. 0.35	Min. 0.05 Max. 0.10	Min. 0.05 Max. 0.10
Final Environmental Externality (Lacs Rs. Per day)	**0.80**	**0.25**	**0.10**	**0.05**

3.4 Environment Compensation to be Levied on Concerned Individual/Authority for Improper Solid Waste Management:

It is known that estimated MSW generation is approximately 1.5 lakh MT/Day in India (MoHUA Report-2016). As per the principles of SWM Rules, 2016 and PWM Rules 2016, as amended in 2018, the total cost of Municipal Solid Waste management in a city/town includes cost for door to door collection, cost of segregation at source, cost for transportation in segregated manner, cost for processing of MSW and disposal through facility like composting, biomethanation, recycling, co-processing in cement kilns etc.

In view of above, it is estimated that the total cost of processing and treatment of MSW for a city having population size of 1 lakh and generating approximately 50 tons/day of MSW is Rs.15.5 Crores, including capital cost (one time) and O & M cost for one year. The expenditure for subsequent years would be only Rs. 3.5 crores/annum.

CPCB sponsored a survey to ascertain the status of municipal solid waste disposal in 59 cities/towns of India. The survey was conducted by the Environment Protection Training Research Institute (EPTRI), Hyderabad. As per the survey, it is estimated that solid waste generated in small, medium and large cities and towns is about 0.1 kg (Class-III), 0.3-0.4 kg (Class-II) and 0.5 kg (Class-I) per capita per day respectively. The committee opined that 0.6 kg/day, 0.5 kg/day and 0.4 kg/day per capita waste generation may be assumed for mega-cities, million-plus UAs/towns and Class-I UA/Towns respectively for calculation of environmental compensation purposes. Based on these assumptions, Environmental Compensation to be levied on concerned ULB may be calculated with the following formula:

EC = Capital Cost Factor x Marginal Average Cost for Waste Management x (Per day waste generation-Per day waste disposed as per the Rules) + O&M Cost Factor x Marginal Average O&M Cost x (Per day waste generation-Per day waste disposed as per the Rules) x Number of days violation took place + Environmental Externality x N

Where;

Waste Quantity in tons per day (TPD)

N= Number of days from the date of direction of CPCB/SPCB/PCC till the required capacity systems are provided by the concerned authority

Simplifying;

EC (Lacs Rs.) = 2.4(Waste Generation - Waste Disposed as per the Rules) +0.02 (Waste Generation - Waste Disposed as per the Rules) x N + Marginal Cost of Environmental Externality x (Waste Generation - Waste Disposed as per the Rules) x N

Table No. 3.6: Sample calculation for EC to be levied for improper management of Municipal Solid Waste

City	Delhi	Agra	Gurugram	Ambala
Population (2011)	1,63,49,831	17,60,285	8,76,969	5,00,774
Class	Mega-City	Million-plus City	Class-I Town	Class-I Town
Waste Generation (kg. per person per day)	0.6	0.5	0.4	0.4
Waste Generation (TPD)	9809.90	880.14	350.79	200.31
Waste Disposal as per Rules (TPD) (*assumed as 25% of waste generation for sample calculation)*	2452.47	220.04	87.70	50.08
Waste Management Capacity Gap (TPD)	7357.42	660.11	263.09	150.23
Calculated EC (capital cost component) in Lacs. Rs.	17657.82	1584.26	631.42	360.56
Minimum and Maximum values of EC (Capital Cost Component) recommended by the Committee (Lacs Rs.)	Min. 1000 Max. 10000	Min. 500 Max. 5000	Min. 100 Max. 1000	Min. 100 Max. 1000
Final EC (capital cost component) in Lacs. Rs.	**10000.00**	**1584.26**	**631.42**	**360.56**
Calculated EC (O&M Component) in Lacs. Rs./Day	147.15	13.20	5.26	3.00
Minimum and Maximum values of EC (O&M Cost Component) recommended by the Committee (Lacs Rs./Day)	Min. 1.0 Max. 10.0	Min. 0.5 Max. 5.0	Min. 0.1 Max. 1.0	Min. 0.1 Max. 1.0
Final EC (O&M Component) in Lacs. Rs./Day	**10.00**	**5.00**	**1.00**	**1.00**
Calculated Environmental Externality (Lacs Rs. Per Day)	2.58	0.18	0.03	0.02
Minimum and Maximum value of Environmental Externality recommended by the Committee (Lacs Rs. per day)	Max. 0.80	Min. 0.25 Max. 0.35	Min. 0.01 Max. 0.05	Min. 0.01 Max. 0.05
Final Environmental Externality (Lacs Rs. per day)	**0.80**	**0.25**	**0.03**	**0.02**

3.3 Action Plan for Utilization of Environmental Compensation Fund

EC levied in case of failure of preventing the pollutants being discharged in water bodies and failure to implement waste management rules will be deposited in the same fund and will be utilized in the same manner as mentioned in para 1.4.1 of Chapter-I of this report.

3.4 Recommendations

1. The Committee recommended that to begin with, Environmental Compensation to be recovered from individuals/authorities in case of failure of preventing the pollutants being discharged in water bodies and failure to implement solid waste management rules may be calculated with the methodology described in the report.
2. If mixing of Bio-medical Waste or Hazardous Waste is found in Municipal Solid Waste than capital cost component of EC may be increased by a multiplication factor of 1.5.

3. In order to include deterrent effect for continuous violations, component of O&M and Environmental Externality in EC formula may be increased on exponential basis by 2, 4, and 8 times after every six-months, beyond the time prescribed by authority for ensuring complete treatment of sewage/waste of the city/town.

******

Chapter-IV: Environmental Compensation in Case of Illegal Extraction of Ground Water

4.1 Background

The Hon'ble National Green Tribunal (NGT), Principal Bench in the matter of Shailesh Singh v/s Central Ground Water Board & Ors. (Original Application No. 327/2018) vide order dated 03/01/2019 **(Annexure-V)** directed Central Pollution Control Board (CPCB) that:

> *"CPCB may constitute a mechanism to deal with individual cases of violation of norms, as existed prior to Notification of 12/12/2018, to determine the environment compensation to be recovered or other coercive measures to be taken, including prosecution, for past illegal extraction of ground water, as per law."*

4.2 Constitution of the Committee

In compliance to Hon'ble NGT dated 03/01/2019, CPCB constituted a committee under the Chairmanship of Shri A. Sudhakar, DH, WQM-I Division with Shri P. K. Gupta, DH, IPC-VI, Shri Vishal Gandhi, Sc. D, UPC-I Division and Smt. Suniti Parashar, Scientist B, WQM-I Division as members. The committee was asked to deliberate on this issue and come up with draft formulation of mechanism to determine the Environmental Compensation for illegal extraction of ground water.

4.3 Methodology for Assessing Environmental Compensation

The committee discussed the issue on 07/02/2019, 07/03/2019 and 20/3/2019. The committee deliberated on the issue of Environmental Compensation to be recovered from individuals/industries such as domestic, packaging drinking water units, mining & infrastructure projects and industrial units in case of illegal extraction of ground water. The Guidelines/Criteria for evaluation of proposals/requests for Ground Water Abstraction, 2015 were also discussed and based on this further formulation to levy Environmental Compensation has been evolved.

4.4 Ideology of Environmental Compensation w.r.to illegal extraction of ground water

Ground water is becoming an increasingly scarce resource because of its unabated and indiscriminate over-exploitation. Growth in ground water exploitation, however, has led to a steep fall in water table in several parts of the country. Use of ground water is becoming unsustainable day by day. The falling water table is a matter of special concern since it tends to reduce the accessibility of the resource to small and marginal farmers due to increase in costs of extractions.

Specific conditions applicable in Notified/Non-Notified areas for various users, as mentioned in Guidelines/Criteria for evaluation of proposals/requests for Ground Water Abstraction, 2015 are given below:

For Notified Areas:

1. Permission to abstract ground water through any energized means will not be accorded for any purpose other than drinking water.

2. Central Ground Water Authority (CGWA) so far has notified 162 areas, in the country for the purpose of regulation of ground water development.
3. Regulation of Ground Water development in Notified areas is through District Administrative Heads assisted by Advisory Committees under the provisions of Section 4 of the Environment (Protection) Act, 1986.
4. In Notified areas, ground water use in individual houses, infrastructure complexes like group housing societies, hospitals, schools etc. and drinking water requirements of workers in industries can be allowed.
5. NOC for ground water withdrawal will be considered only if Water Supplying Department is not providing adequate water in the area/premises. Proof for this is to be produced from the concerned authority by the applicant.
6. For individual houses, the maximum diameter of the tube-well should be restricted to 4 inch only and the capacity of the pump should not exceed 1HP. For infrastructure projects, maximum diameter of the ground water abstraction structures should be restricted to 150 mm (6 inches) only and capacity of the pump should not exceed 5 HP.
7. Any violation of the above conditions will attract legal action under Section 15 of the Environment (Protection) Act, 1986.

For Non-Notified Areas:

NOC for ground water withdrawal will be considered for industries/infrastructure/packaging as per safe, semi critical, critical and over-exploited criteria.

4.5 Formula for Environmental Compensation for illegal extraction of ground water

The committee decided that the formula should be based on water consumption (Pump Yield & Time duration) and rates for imposing Environmental Compensation for violation of illegal abstraction of ground water. The committee has proposed following formula for calculation of Environmental Compensation (EC_{GW}):

EC_{GW}	**=**	**Water Consumption per Day x No. of Days x Environmental Compensation Rate for illegal extraction of ground water (ECR_{GW})**

Where water Consumption is in m^3/day and ECR_{GW} in Rs./m^3

Yield of the pump varies based on the capacity/power of pump, water head etc. For reference purpose, yield of the pump may be assumed as given in **Annexure-VI.**

Time duration will be the period from which pump is operated illegally.

In case of illegal extraction of ground water, quantity of discharge as per the meter reading or as calculated with assumptions of yield and time may be used for calculation of $EC_{GW.}$

4.6 Environmental Compensation Rate (ECR_{GW}) for illegal use of Ground Water

The committee decided that the Environmental Compensation Rate (ECR_{GW}) for illegal extraction of ground water should increase with increase in water consumption as well as water scarcity in the area. Further, ECR_{GW} are kept relaxed for drinking and domestic use as compared to other uses, considering the basic need of human being.

As per CGWB, safe, semi-critical, critical and over-exploited areas are categorized from the ground water resources point of view (CGWB, 2017). List of safe, semi-critical, critical and over-exploited areas are available on the website of CGWB and can be accessed from- http://cgwa-noc.gov.in/LandingPage/NotifiedAreas/CategorizationOfAssessmentUnits.pdf#ZOOM=150.

Environmental Compensation Rates (ECR_{GW}) for illegal use of ground water (ECR_{GW}) for various purposes such as drinking/domestic use, packaging units, mining and industrial sectors as finalized by the committee are given in tables below:

4.6.1 ECR_{GW} for Drinking and Domestic use:

Drinking and Domestic use means uses of ground water in households, institutional activity, hospitals, commercial complexes, townships etc.

Sl. No.	Area Category	Water Consumption (m^3/day)			
		<2	2 to <5	5 to <25	25 & above
		Environmental Compensation Rate (ECR_{GW}) in Rs./m^3			
1	Safe	4	6	8	10
2	Semi Critical	12	14	16	20
3	Critical	22	24	26	30
4	Over-Exploited	32	34	36	40
Minimum EC_{GW}=Rs 10,000/- (for households) and Rs. 50,000 (for institutional activity, commercial complexes, townships etc.)					

4.6.2 ECR_{GW} for Packaged drinking water units:

Sl. No.	Area Category	Water Consumption (m^3/day)			
		<200	200 to <1000	1000 to <5000	5000 & above
		Environmental Compensation Rate (ECR_{GW}) in Rs./m^3			
1	Safe	12	18	24	30
2	Semi critical	24	36	48	60
3	Critical	36	48	66	90
4	Over-exploited	48	72	96	120
Minimum EC_{GW}=Rs 1,00,000/-					

4.6.3 ECR_{GW} for Mining, Infrastructure and Dewatering Projects

Sl. No.	Area Category	Water Consumption (m^3/day)			
		<200	200 to <1000	1000 to <5000	5000 & above
		Environmental Compensation Rate (ECR_{GW}) in Rs./m^3			
1	Safe	15	21	30	40
2	Semi critical	30	45	60	75
3	Critical	45	60	85	115
4	Over-exploited	60	90	120	150
Minimum EC_{GW}=Rs 1,00,000/-					

4.6.4 ECR_{GW} for Industrial Units:

Sl. No.	Area Category	Water Consumption (m^3/day)			
		<200	200 to <1000	1000 to <5000	5000 & above
		Environmental Compensation Rate (ECR_{GW}) in Rs./m^3			
1	Safe	20	30	40	50
2	Semi critical	40	60	80	100
3	Critical	60	80	110	150
4	Over-exploited	80	120	160	200
Minimum EC_{GW}=Rs 1,00,000/-					

For better understanding of implementation of EC_{GW} policy, some example calculations are given below:

Example No. 1 (For drinking and domestic Use):

It is observed that a household in safe zone is extracting ground water illegally from past 2 year and 3 months with the help of 1 HP pump, dia 4 inches and head as 25 meter. It is assumed that the house-owner runs the pump for 0.5 hr/day. What Environmental Compensation (EC_{GW}) will be charged to the owner?

Solution: Pump Yield *(Please refer Annexure-VI)* = 3 m^3/hr

Daily Consumption = 3 x 0.5 =1.5 m^3

ECR_{GW} = 4 Rs./m^3 *(Please refer para 4.6.1)*

EC to be levied = 4 x 1.5 = 6 Rs./day

Total time period = 820 days

Then, EC_{GW}= 6 x 820

Calculated EC_{GW}= 4,920 Rs.

EC_{GW} to be levied = 10,000 Rs. (minimum prescribed EC_{GW}, *please refer para 4.6.1*)

Example 2 (For Industrial Units):

It is observed that an industry in critical zone is extracting ground water illegally from past 1 year with the help of 5 HP pump, dia 6 inches and head as 50 meter. It is assumed that the industry runs the pump for 3 hrs/day. What Environmental Compensation (EC_{GW}) will be charged to the owner?

Solution: Pump Yield *(Please refer Annexure-VI)* = 12 m^3/hr

Daily Consumption = 12 x 3 =36 m^3/day

ECR_{GW} = 60 Rs./m^3 *(Please refer para 4.6.4)*

EC to be levied = 60 x 36 = 2,160 Rs./day

Total time period = 365 days

Then, EC_{GW}= 2,160 x 365

EC_{GW}= 7,88,400 Rs.

4.7 Relaxation

Central Ground Water Authority (CGWA) reserves to right to relax or interpret these mechanisms in case of any exigency or situation of National strategic importance, as per Guidelines/Criteria for evaluation of proposals/requests for Ground Water Abstraction, 2015.

4.8 Recommendations

The committee has given following recommendations:

- The minimum Environmental Compensation for illegal extraction of ground water for domestic purpose will be Rs. 10,000, for institutional/commercial use will be 50,000 and for other uses will be 1,00,000.
- In case of fixation of liability, it always lies with current owner of the premises where illegal extraction is taking place.
- Time duration may be assumed to be one year in case where no evidence for period of installation of bore well could be established.
- For Drinking and Domestic use, where metering is not present but storage tank facility is available, minimum water consumption per day may be assumed as similar to the storage capacity of the tank.
- For industrial ground water use, where metering is not available, water consumption may be assumed as per the consent conditions. Further, where in case industry is operating without consent, water consumption may be calculated based on the plant capacity (on the recommendation of SPCB/PCC, if required). SPCB/PCC may bring the issue of illegal extraction of ground water in industries in to the notice of CGWA for appropriate action by CGWA.
- Authorities assigned for levy EC and taking penal action are listed below:

S. No.	Actions	Authority
1.	To seal the illegal bore-well/tube-well to stop extraction of water and further closure of project	District Collector
2.	To levy EC_{GW} as per prescribed method	District Collector, CGWA
3.	To levy EC on water pollution, as per the method prescribed in report of CPCB- "EC on industrial pollution"	CPCB/SPCB/PCC
4.	Prosecution of violator	CGWA under EP Act
		SPCB/PCC under Air and Water Act

- CGWA may maintain a separate account for collection and utilization of fund, collected through the prescribed methodology in this report.

****

Annexure-I

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 593/2017
(W.P. (Civil) No. 375/2012)

In the matter of:

Paryavaran Suraksha Samiti & Anr.
Vs.
Union of India & Ors.

CORAM : HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE DR. JUSTICE JAWAD RAHIM, JUDICIAL MEMBER
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

Present:

Applicant: Mr. Rohit Prajapati, Applicant in person
Amicus Curiae: Mr. Jai A. Dehadrai, Adv.
Respondent Nos. Mr. Nishe Rajan Shonker, Adv. for State of Kerala
Mr. Tarunvir Singh Khehar, Ms. Guneet Khehar
Mr. Sandeep Mishra Advs. for GNCTD
Mr. Anil Shrivastava Mr Rituraj Bswas and Ms. Sujaya Bardhan, Advs. for State of Arunachal Pradesh
Mr. Jogy Scaria, Ms. Beena Victor, Advs. for Kerala State Pollution Control Board
Mr. Avijit Roy, Adv. for Assam Pollution Control Board
Mr. Leishangthem Roshmani Kh, Ms. Maibam Babina, Advs. for State of Manipur
Mr. Nikhil Nayyar, Mr. Dhananjay Baijal, Advs. for APPCB and TSPCB
Mr. Mukesh Verma, Adv.
Mr. Tarunvir Singh Khehar, Adv., Mr. Sandeep Mishra and Ms. Guneet Khehar, Adv.
Mr. Dinesh Jindal, LO for DPCC
Ms. Aruna Mathur, Mr. Avneesh Arputham, Ms. Simraj Jeet and Ms. Anuradha Arputham, Advs. for State of Sikkim
Mr. Raja Chatterjee, Mr. Piyush Sachdev, Ms. Abhinandini Yadav, Advs. and Advs. for State of WB
Mr. Edward Belho, AAG, Mr. K. Luikang Michael and Ms. Hoineithiam, Advs. for State of Nagaland
Ms. Enatoli Sema, Adv. for State of Nagaland and Pollution Control Board
Mr. M. Paikaray and Mr. A.K. Panda, Advs. for SPCB, Odisha
Mr. Dhruv Pal, Adv. for State of Gujarat
Mr. V.K. Shukla, Adv. for State of MP
Mr. Jayesh Gaurav, Adv. for R-47
Mr. Tayenjam Momo Singh, Adv. for Meghalaya Pollution Control Board
Mr. Shlok Chandra and Mr. Ritesh Kumar Sharma, Advs.
Mr. Gautam Singh and Mr. Shoeab Alam, Advs. for State of Bihar
Ms. Aprajita Mukherjee, Adv.
Ms. G. Indira, Adv. for UT of Andaman & Nicobar
Mr. Balendu Shekhar, Mr. Sriansh Prakash and Mr. Rajkumar Maurya, Advs. for Ministry of Environment, Forest and Climate Change
Ms. Puja Kalra, Adv. for SDMC & NDMC
Mr. Anil Grover, AAG, Mr. Rahul Khurana and Mr. Mishal Vij, Advs. for State of Haryana and HSPCB

Ms. Yogmaya Agnihotri, Adv. and Ms. Prity, Adv. for CECB
Ms. Sakshi Popli, Adv. for Ministry of Environment, Forest and Climate Change
Mr. Shuvodeep Roy, Adv. and Mr. Rituraj Biswas, Adv. for State of Tripura & Tripura Pollution Control Board
Mr. Shashank Bajpai and Mr. Shakun S. Shukla, Advs. for State of Odisha
Ms. Asha Nayar Basu and Ms. Aradhita Ghosh Mandal, Advs.
Ms. Priyanka Sinha, Adv. for State of Jharkhand
Mr. Rajul Shrivastav, Adv. for MPPCB
Mr. Pradeep Misra and Mr. Daleep Dhyani Advs. for UPPCB
Mr. R. Rakesh Sharma and Mr. V. Mowli, Advs. for State of TN & TNPCB
Mr. Shubham Bhalla, Adv.
Mr. Shiv Mangal Sharma, AAG, Mr. Saurabh Rajpal, Mr. Adhiraj Singh, Ms.Shikha Sandhu and Mr. Vikrmjeet singh, Advs. for State of Rajasthan and Pollution Control Board
Mr. G. M. Kawoosa, Adv. for State of J & K
Mr. Divya Prakash Pande, Adv. For HPSPCB
Mr. Manish Kumar, Adv.

	Date and Remarks	**Orders of the Tribunal**
	Item No. 12 **August 03, 2018** **A**	1. This matter was taken by this Tribunal in furtherance to the orders of the Hon'ble Supreme Court dated 22.02.2017 *Paryavaran Suraksha Samiti Vs. Union of India* (2017) 5 SCC 326, establishment and functioning of ETPs/CETP/STPs. 2. Vide order dated 25.05.2017, Notice was issued to Central Pollution Control Board and all the States Pollution Control Boards/Committees and the Ministry of Environment, Forest and Climate Change. They were directed to file status-cum-compliance report in terms of the orders of the Hon'ble Supreme Court. Accordingly, various status reports have been filed. An affidavit has been filed by the Ministry of Environment, Forest and Climate Change dated 04th July, 2017 stating as follows: *"4. That the answering Respondent is engaged in policy formulation, prescribing standards and its implementation through the Central Pollution Control Board (CPCB), State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs) for UTs. This Ministry has written to all SPCBs and PCCs as well as to CPCB to ensure compliance of the judgment of the Hon'ble Supreme Court and to submit detailed compliance report.*

2

	Item No. 12 **August 03, 2018** **A**	*5. That the CPCB has also followed up with all SPCBs and PCCs through letters and review meetings to ensure compliance of the aforementioned judgment and that the matter was also discussed in the 62nd Conference of the Chairmen and Member Secretaries of SPCBs and PCCs held on 27.06.2017. That 26 SPCBs/PCCs have submitted the compliance report, which has been summarized at* ***Annexure-I****.* *6. That the CPCB has also carried out inspections of 17 categories of industries to verify compliance with its directions issued on online effluent/emission monitoring system and to cross-verify online results with manual sampling. During February-June, 2017, 64 industries were inspected and directions under section 5 of the Environment (Protection) Act, 1986 have been issued to 24 non-complying industries; 18 industries were complying; 8 were found closed and inspection reports of 14 industries are under process.* *7. That the CPCB and NMCG through 11 technical institutions, inspected 751 industries located in the River Ganga main stem during March-April, 2017 to verify the status of installation and connectivity of industries discharging effluents as well as their compliance with the standards. Closure directions have been issued to 154 industries; show cause notices issue to 36 industries; 149 industries were found complying and direction issued to 91 self-closed Grossly Polluting Industries (GPI) to remain closed; 93 GPI units were found closed as per directions; 38 GPI units found operational in violation of closure directions and inspection reports of 190 industries are under process".* 3. We have heard learned Amicus Curiae Sh. Jai A. Dehadrai and the learned counsel for Ministry of Environment, Forest and Climate Change, Central Pollution Control Board, various State Pollution Control Boards and the Pollution Control Committees. 4. Learned Amicus Curiae has drawn our attention to orders dated 04.07.2017, 18.09.2017 and 11.10.2017 of the Tribunal directing the State Pollution Control Boards to file a statement as to how many Industrial Units discharging trade effluents or causing emissions exist in the State, how many are having their own STPs, ETPs and/or connected to Common Effluent Treatment Plant

3

	Item No. 12 **August 03, 2018** **A**	(CETP), whether any such CETP or ETP or STP is properly functioning and treating the effluents as per prescribed limits or not. 5. Learned Amicus Curiae submitted that contamination of water due to industrial effluents can lead to various diseases and adverse consequences on the aquatic organism due to decreased level of oxygen. The use of technology can help reduction of adverse consequences. However, the best solution is to prevent pollution by soil conservation and proper disposal of toxics and chemicals which may include chemical recycling. 6. Having monitored the matter for the last more than one year on several dates, we are of the view that the matter requires continuous monitoring by statutory authorities as per directions which we proceed to issue today. (i) We direct the Central Pollution Control Board (CPCB) to forthwith prepare an action plan after looking into all the status reports. The action plans must have mechanism to ensure compliance or all the directions in the order of the Hon'ble Supreme Court. To enable this to be done, a Nodal officer must be identified to deal with the issue of CETPs/ ETPs/STPs. (ii) A representative of the Ministry of Environment, Forest and Climate Change may be associated with the Nodal Officer of the CETP for monitoring. The Monitoring by the said two officers- the representative of the MoEF and the Nodal Officer of the CPCB must be held atleast once in a month and on the basis of such meeting and the feedback taken further follow up action must be taken and

4

	Item No. 12 **August 03, 2018** **A**	appropriate directions issued. This process may be a continuous process. (iii) It must be ensured that STPs, CETPs and ETPs are functional and meet the requisite standards. (iv) There is already a direction in the above judgment under which 50% of the funds for the purpose are to be provided by the Central Government, 25% by the States and remaining 25% to be arranged by way of loans which is to be re-paid by the user industries. Local bodies and the States have duties as clearly stipulated in the judgment. There has to be online monitoring system by each State to display emission levels in public domain in terms of paragraph 17 of the order of the Hon'ble Supreme Court. (v) A report of the steps taken may be placed on the website of the Central Pollution Control Board atleast once in three months. Deficiencies if any may also be so displayed. (vi) The Central Pollution Control Board may take penal action for failure, if any, against those accountable for setting up and maintaining STPs, CETPs and ETPs Central Pollution Control Board may also assess and recover compensation for damage to the environment and the said fund be kept in a separate account and utilized in terms of an action plan for protection of the environment. Such action plan may be prepared by the Central Pollution Control Board within three months from today. (vii) A compliance report in terms of the above order may be furnished to this Tribunal within four months from today by e-mail at filing.ngt@gmail.com.

5

	Item No. 12 **August 03, 2018** **A**	(7) Proceedings are disposed of. However, the report received from the Central Pollution Control Board may be placed for consideration before this Tribunal on 04.09.2018. We place on record our appreciation for the services rendered by the learned Amicus Curiae. ....., CP (Adarsh Kumar Goel) ....., JM (Dr. Jawad Rahim) .....,JM (S.P. Wangdi) .....,EM (Dr. Nagin Nanda) 03.08.2018

NATIONAL GREEN TRIBUNAL, NEW DELHI

6

Annexure-II

Comments Received from Various RDs on Draft Report for Environmental Compensation

Annexure-II

S. No.	Item	RD Kolkata	RD Vadodara	RD Bengaluru	RD Lucknow	Committee Deliberations
1	Case- a, b & c	Bypassing of effluent/emission should be given special consideration. EC levied on ROG categories of industries should be on the basis of inspection by CPCB, complaint verification and routine inspection.	Instead of "Compensation", "Penalty" word should be used. In case common facilities like CETPs, factor may be introduced based on member industries. Clarify the applicability of penalty in addition to closure directions for pro-longed and gross non-compliance.			The Committee discussed that the points highlighted by RD Kolkata are already the part of cases fit for violation and levy environmental compensation. However, as mentioned by RD Vadodara, word "Penalty" may be used for case a, b and c. For CETPs, a factor may be considered in future based on the capacity of the plant.
2	Case- d, e & f	Higher rates for irreparable damages crop, soil, health etc. Leakages/spillage should have different compensation value.	It should be mentioned that instances d, e & f shall be dealt for environmental compensation in line with the polluter pays principle, besides of environmental penalty for cases a, b and c.	Similar to 'Guidelines on Liabilities for Environmental Damages due to Handling & Disposal of Hazardous Waste and Penalty', Guidelines may be prepared.		Suggestions made by RD Kolkata and Vadodara has already been taken care. Concept of environmental compensation is based on the philosophy of "polluters pay" and for grieve injury to environment, compensation will be charged as per the assessment of remediation cost, on case to case basis.
3	Pollution Index (PI)			Instead of average PI, Actual PI may be used.		Committee suggested that to make the implementation of EC simple and easy, use of average PI may be considered for calculation of EC.
4	R-factor	Should be based on pollution load. For ex. Amount of BOD/NOx etc. discharged.		May be classified based on the contribution of pollution load based on quantity of effluent, concentration, emissions	May be as per the category of industry, for ex. Red-500, Orange-300, Green-100.	As PI is based on the pollution load, suggestion of RDs are already taken care in the formula.
5	L-factor			May be redefined based on the features, activities involved and habitation.		L-factor may be covered in future as already indicated in the report.

S. No.	Item	RD Kolkata	RD Vadodara	RD Bengaluru	RD Lucknow	Committee Deliberations
6	**Defining period of violations for which EC will be levied**		Duration of violations needs more clarity.	For industry having OCEMS, no. of days may be counted based on the recorded data. Industry without OCEMS- based on break down of ETP/APCD, disturbance of power supply or any failure of auxiliary machineries w.r.t. control system.	May be clearly defined as the period between the day of violation observed and the day of compliance verified by CPCB/SPCB/PCC.	The committee agreed that period of violation for which EC may be levied will be the period between the day of violation observed and the day of compliance verified by CPCB/SPCB/PCC.
7	**Repeated Violations**		Some number of days may be specified after which the penalty amount may get a factor of 1.5 or 2.		Multiplying factor for repeated violations may be included. For ex. 1st Repetition- 25% 2nd Repetition- 50% 3rd Repetition- 100%	For habitual offenders, higher amount of penalty/compensation may be charged in future.
8	**Utilization of fund**	An environmental damage assessment cell may be created. Expertise in the field may be achieved by involving scientist/engineers and providing them training in country/abroad.	Amount should not be utilized for a) Industrial Inspections for compliance verification, b) Installation of Continuous water quality monitoring stations / Continuous ambient air quality monitoring stations for strengthening of existing monitoring network, c) Preparation of Comprehensive Industry Documents on Industrial Sectors / clean technology f) Funding to financially weaker municipalities for installation of STPs The amount should be utilized solely for damage assessment, remediation of affected sites, orphan contaminated sites and creating awareness. The purpose should not get inclined towards revenue generation.			RD Vadodara suggested that amount should be utilized only for remediation purpose. However, committee discussed that the proposal for utilization of fund is prepared considering the other aspects (i.e. direct and indirect) for protection of environment, which include research, monitoring etc. Suggestion of RD Kolkata may be considered in future.

			Thus, the functional fabric of CPCB shall remain intact.			
9	**Others**	Higher EC for non-installation of pollution control measures. Expected sources should have different scoring methodology based on their weightage.				The committee discussed that CPCB is already taking appropriate action including closure direction against the industries found operating without pollution control measures.

Comments Received from Various Expert Institutions on the Report on Environmental Compensation

As per the Hon'ble NGT suggestion, CPCB has invited comments of 3 expert institution, namely, Centre for Science and Environment (CSE), Institute of Economic Growth (IEG) and The Energy Research Institute (TERI). The CPCB in-house committee on Environmental Compensation has deliberated on the comments and finalized the report accordingly. The Committee's deliberations are summarized in table below:

S. No.	Item	Comments from TERI	Comments of CSE	Comments of IEG	Committee's Deliberations
1	**Cases d, e and f**	Distinction between categories "a, b, c" and "d, e, f" is not clear. Case specific investigations should be minimized. Proposed cases deals separately with intentional and accidental cases but sometimes they are not easy to establish.	-	Why cases 'e' and 'f' are left for later remediation and study?	There may be a varied damage to the environment as considered in cases 'e' and 'f'. Such damage assessment requires detailed case specific study and remediation measures. Therefore, whenever such case comes into the notice, Environmental Compensation may be levied based on the detailed investigation made by Expert Institutions/Organizations.
2	**R-factor**	-	R-factor should be Rs. 1,000/day.	Why R-factor is kept as 250, although the value ranges between 100 to 500?	In the Environmental Compensation policy, average value of the R-factor as 250 is recommended, keeping in view both its practicability as well as to make it significantly deterrent, which may be further revised in future.
3	**L-factor**	-	L-factor should be based on the population density of surroundings, instead of population of the nearby city/town. For critically polluted areas/ ecologically fragile areas LF should be considered as 2.	For nearby city, having population less than 1 million, the LF is 1. This implies that we care only for populated regions only. Industries located in critically polluted and ecologically fragile area should be closed down.	Population density for surrounding of industrial units will be complex because it will vary depending on area used in calculation of population density as industrial units are generally away from population. More weightage is given to the higher population exposure to the risk. In case the industry is located in the city of population less than one million than the LF Factor will be 1. Depending on the local environmental conditions, the restrictions on expansion and modernization of industries in critically polluted areas are imposed as per the prevailing policy of the Government of India. Similarly, industries in ecologically fragile areas are permitted after careful examination, as per prevailing policy of MoEFCC/SPCB, The Committee agreed that for notified ecologically fragile areas, LF may be considered as 2. However, LF for critically polluted areas may be explored in future.

S. No.	Item		Comments of CSE	Comments of IEG	Committee's Deliberations
4	**S-factor**	Classification of industries should be based on profit/ turnover basis.	S-factor should be based on the turn-over of the industrial unit.	-	Presently industrial units are classified into small, medium and large category (MSME Act, 2006) based on the data of assets/infrastructure available with them. The data for **profit/**turnover of industrial units are not available with SPCBs/PCCs and S-factor based on **profit/**turnover will complicate the procedure for calculation of EC. This may be considered in future when SPCBs/PCCs will have such type of data.
5	**Level of non-compliance**	Pollution Index does not measure the level of pollution. Further, averaging PI eliminates the variation in the nature/ impact of pollution that PI tries to capture. Further, the Red Category itself is too wide and some sort of sub-classification should be undertaken The rate of the penalty should increase with the period of violation. The penalty should increase exponentially in case of repeated violations. The objective should be that units should choose to shut down operations when violations cannot be brought under control in the specified time.	For different level of non-compliance such as gross, moderate and low, a factor for 'intensity of violation', IV-factor should be incorporated in the formula.	-	Pollution Index (PI) itself covers the potential of environmental pollution as its calculation considers variation in pollution load. The industrial sectors have been categorized into Red, Orange and Green, based on their Pollution Index in the range of 60 to 100, 41 to 59 and 21 to 40, respectively. As PI is not available for all the industrial sectors, calculating PI for rest of the sectors will delay the processing. Therefore, for calculating the Environmental Compensation average PI as 80, 50 and 30 may be used for Red, Orange and Green category of industries, respectively. To keep the formula simple for better implementation, the IV factor may not be considered as there are different environmental parameters such as environmental standards and for each standard calculation of level of violation and its weightage will be a tedious task, which may bring difficulty in implementation of EC concept. The Committee has agreed that in order to include deterrent effect for repeated violations, EC may be increased on exponential basis, i.e. by 2, 4 and 8 times on each similar violation. Further, if the violator continues its operations beyond 3 months then EC may be increased by 2, 4 and 8 times for 2nd, 3rd and 4th quarter, respectively. Besides EC, industry may be prosecuted or closure directions may be issued, whenever required. EC is not a substitute for taking actions under EP Act, Water Act or Air Act. In fact, units found polluting should be closed/prosecuted as per the Acts.
6	**Utilization of fund**	Funds may be utilized for building monitoring and enforcement capacity of SPCBs and strengthening the pollution compliance especially in the MSME sector.	-	Incentives to regulators where no violations are observed and incentives to public for reporting violations may be provided.	Scheme of infrastructure augmentation of Urban Local Bodies (ULBs) /capacity building of SPCBs/PCCs is already covered in the report Further, schemes such as incentives to regulators where no violations are observed and incentives to public for reporting violations may be considered separately.

S. No.	Item		Comments of CSE	Comments of IEG	Committee's Deliberations
7	GRAP	-	-	Size of the construction sites more than 20,000 sqm. area are considered for EC. Although, small sites cumulatively impact significantly. Illegal dumping of municipal solid waste regardless of the place should be penalized.	As per the EIA Notification, 2006, building construction projects more than 20,000 sqm. area are required to have environmental clearance, therefore, the same cut-off is maintained here. Issue of Illegal dumping of municipal solid waste is being covered in separate report of EC.
8	Others: (a)	Severity of violations should be measured in terms of hours of violation because for some pollutants even a few hours of violation can have serious environmental and health consequences. This would require continuous monitoring of stacks, which is not the case presently for most units. Therefore, continuous monitoring should be implemented urgently, to begin with for all red and orange categories.	-	-	Currently, online continuous effluent/emission monitoring system (OCEMS) is installed in only in 17 categories of highly polluting industries and some other industrial sectors. Further, in current practice the compliance of industries is only verified by physical monitoring and compensation may be imposed based on the manual testing. The idea of measurement of violation on hourly basis may be considered in future, when OCEMS is widely installed and included in policy.
	(b)	CETP should be categorized under Red Category of industries. Some sub-classification should be undertaken under red categories of industries.	-	-	CETPs are already categorized under Red Category of Industries
	(c)	Based on the spirit behind the proposed charge, it should therefore be called an "environmental penalty" rather than "environmental compensation".	-	-	The power of imposing "Penalty" lies in the jurisdiction of the Hon'ble Courts and NGT only. The CPCB is empowered to levy environmental compensation by the Hon'ble NGT in its order dated 03.08.2018 (OA No.593/2017). Therefore, term "Environmental Penalty" is avoidable.

Annexure-IV

Item Nos. 01 & 02 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 125/2017
(M.A. No. 1337/2018)
With
Original Application No. 217/2017
(M.A. Nos. 761/2017, 1073/2017,
1098/2017 & 1471/2017)

Court on its own Motion — Applicant(s)
Versus
State of Karnataka — Respondent(s)

With

D. Kupendra Reddy — Applicant(s)
Versus
State of Karnataka — Respondent(s)

Date of hearing: 06.12.2018

CORAM: **HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON**
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

Original Application No. 125/2017
(M.A. No. 1337/2018)

For Applicant(s): Mr. Sajan Poovayya, Sr. Advocate and Mr. Saransh Jain, Advocate for impleaded applicant – Namma Bengluru Foundation
Mr. Vikram Hegde, Advocate for impleaded applicant

For Respondents (s): Mr. Devraj Ashok, Advocate
Mr. Rajkumar, Advocate and Ms. Sonia, LA
Ms. Nidhi Mehrotra, Advocate

Original Application No. 217/2017
(M.A. Nos. 761/2017, 1073/2017,
1098/2017 & 1471/2017)

For Applicant(s): Ms. Guneet Khehar, Mr. Tarunvir Singh Khehar, Mr. P. Ramaprakash and Mr. Sandeep Mishra, Advocates

For Respondents (s): Dr. Abhishek Atrey, Advocate
Mr. Rajkumar, Advocate and Ms. Sonia, LA

ORDER

1. The issue for consideration in the two matters, one initiated by the Tribunal on its own motion and the other filed by an individual relates to contamination of water bodies at Bengaluru - Bellandur lake, Agara lake and Varthur lake *inter-alia*, on account of discharge of untreated sewage and other effluents from

1

their performance should be recorded and considered favourably or otherwise for their career progression.

xv. Similar exercise as (xiv) may be undertaken to identify officers responsible for failure in the past. Such exercise may be completed within three months from today.

xvi. Since failure of preventing the pollutants being discharged in water bodies (including lakes) and failure to implement solid and other waste management rules are too frequent and widespread, the CPCB must lay down specific guidelines to deal with the same, throughout India, including the scale of compensation to be recovered from different individuals/authorities, in addition to or as alternative to prosecution. The scale may have slabs, depending on extent of pollution caused, economic viability, etc. Deterrent effect for repeated wrongs may also be provided.

xvii. MoEF&CC may specify limit for phosphorus in soaps and detergents to prevent damage to the environment and public health.

27. The above amount in the present case has been determined having regard to the estimated cost of setting up of STPs, based on the data available, which has been assessed with the assistance of the learned Counsel for the parties.

28. We have nominated Justice Santosh Hegde on information being provided during the hearing that he is agreeable to undertake the above job.

29. Justice Hegde will be entitled to a token honorarium of Rs. 2.5 Lakh per month from the date he assumes the charge. Justice Hegde will be entitled to assistance of persons of his choice for which remuneration will be paid by the SPCB, Karnataka as may be determined by Justice Hegde.

Annexure-V

Item Nos. 1 to 11 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 176/2015
(M.A. No. 1332/2015)
&
Original Application No. 59/2012
(M.A. No. 34/2016 & M.A. No. 190/2016)
&
Original Application No. 108/2013
(M.A. No. 489/2015)
&
Original Application No. 179/2013
(M.A. No. 866/2014 & M.A. NO. 644/2015)
&
Appeal No. 67/2015
(M.A. No. 652/2015)
And

Original Application No. 484/2015
(M.A. No. 155/2017, M.A. No. 567/2017
& M.A. No. 927/2017)
And
Original Application No. 327/2018
(M. A. No. 1282/2018)
And
Original Application No. 115/2017
(M.A. No. 442/2017)
And
Original Application No. 411 of 2018
And
Original Application No. 613/2017
And
Original Application No. 614/2017

Shailesh Singh Respondent(s)
Versus
Hotel Holiday Regency, Moradabad & Ors. Applicant(s)
With

Legal Aid, National Green Tribunal Bar Association
Applicant(s)
Versus
NCT of Delhi & Ors. Respondent(s)
With
Raj Hans Bansal Applicant(s)
Versus
Ministry of Water Resources & Ors. Respondent(s)
With
Apex Chambers of Commerce and
Industries of N.C.T. of Delhi & Ors. Applicant(s)
Versus
Govt. of NCT Delhi & Ors. Respondent(s)
With
Vikrant Tongad Applicant(s)

1

Versus

Union of India & Ors. Respondent(s)

With
Shailesh Singh Applicant(s)

Versus
Hotel The Oberoi Amarvilas & Ors. Respondent(s)
With
Shailesh Singh Applicant(s)

Versus
Panchsheel Buildtech Pvt. Ltd. & Ors. Respondent(s)
With
Shailesh Singh Applicant(s)

Versus
Central Ground Water Board & Ors. Respondent(s)
With
M/s A-One Mineral Water Industry Applicant(s)

Versus
Central Ground Water Authority & Ors. Respondent(s)
With
Mohd. Javed Asghar Applicant(s)

Versus
M/s Upper Ganges Sugar and Industries Ltd.
(Distillery Unit) & Ors. Respondent(s)
With
Mohd. Javed Asghar Applicant(s)

Versus
State of U.P. & Ors. Respondent(s)

Hearing concluded on: 18.12.2018
Order uploaded on: 03.01.2019

CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER

For Applicant(s): Mr. Raj Pajwani, Senior Advocate and Mr. Rahul Choudhary, Advocate (In O.A. Nos. 59/2012 & 108/2013)
Ms. Preeti Singh, Mr. S. Porwal, Mr. Shivam Jaiswal, Advocates (In O.A. Nos. 176/2015, 484/2015, 327/2018 & 115/2017)
Mr. Amrendra Kumar Dubey, Advocate (O.A. No. 411/2018

For Respondent (s): Ms. Sakshi Popli, Advocate for DJB (O.A. No. 59/2012)
Mr. Sumeet Pushkarna, Mr. Devanshu, Advocates with Mr. Sudhir Chauhan, E.E., Delhi Jal Board (O.A. No. 108/2013)
Mr. Ajay Jain, Advocate for GNCTD
Mr. Ardhendumauli Kumar Prasad, Mr. Shashank Saxena, Ms. Diksha Gera, Mr. Amritesh Raj, Advocates for CGWA
Mr. Pradeep Mishra, Mr. Daleep Dhyani, Advocates for UPPCB
Ms. Sakshi Popli, Advocate for NDMC
Mr. Amit Tiwari, Mr. Rohit Pratap Singh, Advocates for State of UP

appropriate mechanism can be introduced consistent with the needs of environment.

29. The MoEF&CC is directed to constitute an Expert Committee by including representatives from IIT Delhi, IIT Roorkee, IIM Ahmedabad, CPCB, NITI Ayog and any other concerned agency or department to examine the issue of appropriate policy for conservation of ground water with a robust institutional mechanism for surveillance and monitoring with a view to enhance access to ground water for drinking purposes in OCS areas by way of appropriate replenishment practices which can be properly accounted and measured for as well as to sustain the floodplains of rivers in terms of e-flows and other water bodies. The MoEF & CC and MoWR may finalize the issue of subject remain *inter-se* with regard to ground water reserve and its quality.

30. The Committee may be constituted in two weeks and report of the Committee may be furnished to the MoEF &CC and this Tribunal in two months by e-mail at ngt.filing@gmail.com.

31. The Committee may also indicate the projection of its impact study in light of projected data for the next 50 years (in phased manner with action plan for each decade). Thereafter, fresh guidelines be issued by the concerned Ministry and the report furnished to the Tribunal on or before 30.04.2019.

32. The CPCB may constitute a mechanism to deal with individual cases of violations of norms, as existed prior to Notification of 12.12.2018, to determine the environment compensation to be recovered or other coercive measures to be taken, including prosecution, for past illegal extraction of ground water, as per

law. All the matters relating to illegal extraction of ground water by individuals are disposed of with these directions.

33. The Expert Committee report, the new policy and challenge to orders of authorities, if any, will be considered on the next date.

The matter be put up for above consideration in the first week of May, 2019.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

January 03, 2019
Original Application No. 176/2015
(M.A. No. 1332/2015) and other connected matters
AK

NATIONAL GREEN TRIBUNAL, NEW DELHI

Annexure-VI

CRITERIA TO CALCULATE WATER CONSUMPTION

Table 1: Discharge of 4'' Dia and 1 HP Pump

Sl. No.	Depth (Meter)	Discharge	
		LPM	m^3/hr
1	25	50	3
2	43	40	2.4
3	59	30	1.8
4	69	20	1.2
5	77	10	0.6

Table 2: Discharge of 4'' Dia and 2 HP Pump

Sl. No.	Depth (Meter)	Discharge	
		LPM	m^3/hr
1	60	50	3
2	98	40	2.4
3	124	30	1.8
4	141	20	1.2
5	165	10	0.6

Table 3: Discharge of 6'' Dia and 3 HP Pump

Sl. No.	Depth (Meter)	Discharge	
		LPM	m^3/hr
1	17	200	12
2	29	175	10.5
3	41	150	9
4	50	130	7.8
5	62	100	6

Table 4: Discharge of 6'' Dia and 5 HP Pump

Sl. No.	Depth (Meter)	Discharge	
		LPM	m^3/hr
1	26	225	13.5
2	50	200	12
3	70	175	10.5
4	86	150	9
5	92	140	8.4

References

1. Bureau of Indian Standards. 1993. IS1172:1993 (Reaffirmed 2002). *Code of Basic Requirements for Water Supply, Drainage and Sanitation (Fourth Revision)*. New Delhi: BIS.
2. Census of India. 2011. Census of India's website. [Online]. [Accessed 15 February 2019]. Available from: http://censusindia.gov.in/2011-prov-results/paper2/data_files/India2/1.%20Data%20Highlight.pdf.
3. Central Pollution Control Board. 2013. *Performance Evaluation of Sewage Treatment Plants under NRCD. Delhi*: CPCB.
4. Central Pollution Control Board. 2016. *Graded Response Action Plan for Delhi & NCR*. Delhi: CPCB.
5. Central Pollution Control Board. 2016. *Final Document on Revised Classification of Industrial Sectors Under Red, Orange, Green and White Categories*. Delhi: CPCB.
6. CGWA. 2015. *Guidelines/Criteria for evaluation of proposals/requests for ground water abstraction.* New Delhi-Central Ground Water Authority, Ministry of Water Resources, River Development & Ganga Rejuvenation, Government of India.
7. CGWB. 2017. C*ategorisation of Assessment Units* [Online]. [Accessed 20 February 2019]. Available from: http://cgwa-noc.gov.in/LandingPage/NotifiedAreas/CategorizationOfAssessmentUnits.pdf#ZOOM=150.
8. CGWB. 2017. *Dynamic Ground Water Resources of India*. Faridabad-Central Ground Water Board, Ministry of Water Resources, River Development & Ganga Rejuvenation, Government of India.
9. CPHEEO. 2013. *Manual on Sewerage and Sewage Treatment Systems – 2013, New* Delhi: Ministry of Urban Development, Government of India.
10. CPHEEO. 2016. *Manual on Municipal Solid Waste Management – 2016. New* Delhi: Ministry of Urban Development, Government of India.
11. Ministry of Micro, Small and Medium Enterprises. 2006. T*he Micro, Small and Medium Enterprises Development Act, 2006. 2nd October, 2006, vide notification No. S.O. 1154(E) dated 18th July, 2006, see Gazette of India, Extraordinary Part II sec.3(ii),* Government of India.
12. *Plastic Waste Management Rules, 2016*. (G.S.R. 320 (E) [18-03-2016]). New Delhi: Ministry of Environment Forest and Climate Change, Government of India.
13. *Solid Waste Management Rules, 2016*. (S.O. 1357(E) [08-04-2016]). New Delhi: Ministry of Environment Forest and Climate Change, Government of India.
14. WILO. 2017. *Building Service Residential Selection Booklet*. Pune- WILO Mather and Platt Pumps Pvt. Ltd.

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

F. No. CP-20/17/2024-UPC-II-HO-CPCB-HO **Date:** 19 .08.2024

Sub: - Show Cause Notice under Section 5 of the Environment (Protection) Act, 1986 for Non-compliance of Plastic Waste Management Rules, 2016 (as amended) - reg.

WHEREAS, the Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified Plastic Waste Management Rules, 2016, in exercise of powers conferred under sections 3, 6, & 25 of the Environment (Protection) Act, 1986 vide Notification No. G.S.R 320 (E) dated March 18, 2016; and

WHEREAS, Guidelines for Extended Producers Responsibility for Plastic Packaging were notified by MoEF&CC on February 16, 2022 as Schedule II of Plastic Waste Management Rules, 2016; and

WHEREAS, as per section 6. 1 (a) of the EPR Guidelines, *"The following entities shall register on the Centralized EPR Portal developed by Central Pollution Control Board namely: (1) Producer (P) including micro and small enterprises as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006) (2) Importer (I); (3) Brand owner (BO); (4) Plastic Waste Processor engaged in (a) recycling, (b) waste to energy, (c) waste to oil, (iv) co-processing and (v) industrial composting; (5) Manufacturers and importers of plastic raw material; (6) Manufacturers of items made from compostable plastics or biodegradable plastics";* and

WHEREAS, as per section 6.2 of the EPR Guidelines, *"the entities covered under clause 6.1 shall not carry any business without registration obtained through online Centralized Portal developed by Central Pollution Control Board";* and

WHEREAS, as per section 7.5 of the EPR Guidelines, *"The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by all Producers, Importers & Brand-Owners as part of Action Plan on the centralized portal developed by Central Pollution Control Board"*; and

WHEREAS, as per section 9.1 of the EPR Guidelines, *"Environmental Compensation shall be levied based upon polluter pays principle, with respect to non-fulfilment of Extended Producer Responsibility targets by Producers, Importers & Brand Owners, for the purpose of protecting and improving the quality of the environment and preventing, controlling and abating environment pollution"*; and

WHEREAS, as per section 9.3 of the above Guidelines, *"The Environment Compensation, as applicable, shall be levied by Central Pollution Control Board on the Producers, Importers & Brand-Owners operating in more than two states with respect to non-fulfilment of their Extended Producer Responsibility targets, responsibilities and obligations in these guidelines"*; and

WHEREAS, as per section 9.4 of the above Guidelines, *"The Environment Compensation, as applicable, shall be levied by respective State Pollution Control Board on the Producers,*

Importers & Brand-Owners operating in their jurisdiction (for Producers, Importers & Brand-Owners not operating in more than two states/Union Territory's), Plastic Waste Processors which includes recyclers and other waste processors – waste to energy, waste to oil, co-processors, with respect to non-fulfilment of their Extended Producer Responsibility targets or responsibilities and obligations set out under these guidelines. In case, the State Pollution Control Board or Pollution Control Committee does not take action in reasonable time, the Central Pollution Control Board shall issue directions to the State Pollution Control Board /Pollution Control Committee"; and

WHEREAS, as per section 10.6 of the EPR Guidelines, "*The Producers, Importers & Brand-Owners shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under Extended Producer Responsibility with the Central Pollution Control Board or concerned State Pollution Control Board or Pollution Control Committee as per pro forma prescribed by Central Pollution Control Board by the* ***30th June*** *of the next financial year. Information on the reuse and/or recycled content used for packaging purposes will also be provided. The details of the registered recyclers from whom the recycled plastic has been procured will also be provided"*; and

WHEREAS, as per section 11.2 of the EPR Guidelines, *"The Plastic waste processors shall submit annual returns after end of every financial year by 30th April of the next financial year on the quantity of plastic waste processed category-wise as per prescribed pro forma on the centralized portal developed by Central Pollution Control Board.";* and

WHEREAS, as per section 12.9 of the EPR Guidelines, *"The Central Government may permit filing of annual returns by Producers, Importers and Brand owners under clause 10.6 and by Plastic Waste Processors under clause 11.2 for a period not exceeding nine months for the reasons to be recorded in writing"*; and

WHEREAS, CPCB has issued a notice dated 13.05.2024 wherein the last date of filing of AR by registered PIBOs was extended till May 31, 2024 and provisions of levying EC on PIBOs towards not filing of Annual return was specified; and

WHEREAS, CPCB has issued a notice dated 13.05.2024 regarding provisions of levying EC on PWPs for not filing of Annual return within stipulated timeline; and

WHEREAS, 9129 no. of PIBOs registered during FY 2022-23 have successfully filed their Annual return on the EPR portal, till date; and

WHEREAS, EPR targets for FY 2022-23 assigned to your unit *"Name of the unit"* registered as *producer/importer/brand owner* on EPR portal for plastic packaging is Cat I: __, Cat II: __, Cat III: & Cat IV: ; and

WHEREAS, you have filed your Annual Return towards fulfilment of EPR target on EPR portal for FY 2022-23; and

WHEREAS, it is observed that there is a shortfall of XXX Tons in terms of fulfilment of EPR Target; and

WHEREAS, Environmental compensation (EC) charges of Rs. ------ is to be levied as per provisions of 'Guidelines for Levying EC for violation of PWM Rules, 2016, as amended' for

failing to fulfill EPR obligations for the year 2022-23. A copy of the Guidelines is available at CPCB website https://cpcb.nic.in/technical-guidelines-3/ ; and

WHEREAS, non-fulfilment of EPR Obligations within the stipulated timeframe is violation of provisions of Plastic Waste management Rules; and

NOW THEREFORE, in compliance of above and in exercise of powers vested under section 5 of Environment (Protection) Act,1986 to the Chairman, CPCB, the following Directions are issued for compliance:

i. Fulfilment of EPR obligations for the year 2022-23 through transfer of adequate EPR Certificates to the Annual Report Section on the EPR Portal

Your Unit is hereby given opportunity to comply with the above Direction on or before **September 01, 2024**, failing which EC as stated above shall be levied on your unit. Failure to take action may also attract action against your unit under the provision of Environmental (Protection) Act, 1986.

19/8

(Tanmay Kumar)
Chairman, CPCB

To PIBOs (As per list)

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
1	Suraj Logistix Private Limited	Producer	0	16530	0	0	16530.00	16530.00	82650000
2	JammuPlasticUdyog	Producer	0	210	0	0	210.00	188.00	940000
3	LIONEL RESOURCES PRIVATE LIMITED	Importer	136	154	0	0	290.00	290.00	1164400
4	CANTONA INDUSTRIES PRIVATE LIMITED	Importer	0	0	4	0	4.00	4.00	31600
5	KIRAN CHAND CHHAJER	Importer	0	14	0	0	14.00	14.00	70000
6	ANKUR CHHAJER	Importer	0	13	0	0	13.00	13.00	65000
7	SUMANGLAM INTERNATIONAL PRIVATE LIMITED	Importer	0	18	0	0	18.00	18.00	90000
8	AGRO TECH FOODS LIMITED	Brand Owner	716	121	578	0	1415.00	1415.00	7247600
9	ATUL KAMDAR	Importer	0	8	0	0	8.00	8.00	40000
10	K H EXPORTS INDIA PRIVATE LIMITED	Importer	0	2	0	0	2.00	2.00	10000
11	UMAX PACKAGING A UNIT OF UMA POLYMERS LIMITED	Producer	0	992	0	0	992.00	4.00	4955000
12	KABIR TRADERS	Importer	0	155	0	0	155.00	155.00	775000
13	SHRINATH ROTOPACK PVT LTD	Producer	0	10928.51298	0	0	10928.51	0.00	122564.8825
14	Tasty Bite Eatables Limited	Brand Owner	0	0	67	0	67.00	53.00	418700
15	Mother Dairy Fruit and Vegetable Private Limited	Brand Owner	2709	5427	343	0	8479.00	5426.00	27135000
16	SEJPAL PLASTICS PVT LTD	Producer	0	46	0	0	46.00	46.00	230000
17	Jo Bland enterprises	Producer	0	999.668623	0	0	999.67	17.67	88343.115
18	Asiatic gypsum LLP	Importer	0	0	0	21	21.00	19.00	158000
19	Khyber Industries Private Limited	Brand Owner	0	376	0	0	376.00	30.00	150000
20	DRUMS FOOD INTERNATIONAL PRIVATE LIMITED	Brand Owner	144	19	46	0	209.00	209.00	876000
21	SAMARTH ENTERPRISES	Producer	0	2771	0	1	2772.00	2772.00	13862900
22	ENGINEERING PLASTIC INDUSTRIES	Producer	127	0	0	0	127.00	127.00	368300

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
23	LOTUS DAIRY PRODUCTS PVT. LTD.	Brand Owner	55	197	7	0	259.00	259.00	1199800
24	West Assam Milk Producers Co-Operative Union Ltd.	Brand Owner	0	85	0	16	101.00	16.00	126400
25	LABDHI INDUSTRIES	Importer	0	0	0	2	2.00	2.00	15800
26	Weener Empire Plastics Private Limited	Producer	5671	0	0	0	5671.00	5671.00	16445900
27	Tattva Enterprises LLP	Producer	0	466	0	2	468.00	10.00	60000
28	KALASH INTERNATIONAL	Importer	0	0	228	0	228.00	228.00	1801200
29	MEHTA FLEX LLP	Producer	0	1751.05969	0	0	1751.06	2.06	10298.45
30	Kanak Ratna Woven Sack Pvt. Ltd.	Producer	0	3	0	0	3.00	3.00	15000
31	Shinsung C&T India Pvt Ltd.	Importer	1	0	0	0	1.00	1.00	2900
32	Amcor Flexibles India Private Limited	Producer	0	10500.5388	387.3569732	0	10887.90	10487.90	52502693.98
33	MAXIMA SOLUTIONS	Importer	0	0	0	1	1.00	1.00	7900
34	SANMATI INDUSTRIES	Producer	0	1958	0	0	1958.00	1228.00	6140000
35	Advance Plastic	Producer	154	2	0	0	156.00	16.00	46400
36	AYUSH SINGLA	Importer	0	40	27	0	67.00	67.00	413300
37	SPAM POLY PRINT	Producer	0	567	0	0	567.00	566.00	2830000
38	GODAVARI BIOREFINERIES LIMITED	Brand Owner	0	272	0	0	272.00	1.00	5000
39	Trendy Perfumes	Producer	18	0	0	0	18.00	18.00	52200
40	PACKWELL POLYMERS	Producer	0	379	0	0	379.00	379.00	1895000
41	Abaris Healthcare Private Limited	Brand Owner	0	1215	0	0	1215.00	1215.00	6075000
42	ARTSANA INDIA PRIVATE LIMITED	Importer	142	142	0	0	284.00	2.00	7900
43	M/s. CRAFT CORNER PAPER MILLS LTD.	Importer	0	152	0	0	152.00	22.00	110000
44	ANSHUL BANSAL	Importer	0	620	0	0	620.00	620.00	3100000
45	FOREVER NEW APPARELS PRIVATE LIMITED	Importer	0	4	0	0	4.00	4.00	20000

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
46	VIMALACHAL PRINT & PACK PVT. LTD.	Producer	0	2301	1069	0	3370.00	19.00	150100
47	HERO CYCLES LIMITED	Producer	0	301	0	0	301.00	161.00	805000
48	Peps Industries Pvt Ltd	Importer	0	169	0	0	169.00	169.00	845000
49	SABITA PACKAGING	Producer	0	657	0	0	657.00	657.00	3285000
50	Mahender Manda	Producer	16.2	0	0	0	16.20	16.20	46980
51	SPP POLY PACK PVT. LTD.	Producer	0	2215.256994	0	0	2215.26	230.26	1151284.972
52	ARKEMA CHEMICALS INDIA PVT. LTD.	Brand Owner	31	255	0	0	286.00	286.00	1364900
53	WINDSOR INDUSTRIES PRIVATE LIMITED	Producer	694	7	0	0	701.00	701.00	2047600
54	Straw Express LLP	Producer	0	0	0	8	8.00	2.00	15800
55	Shree Swastik Plastic Industries Private Limited	Producer	0	428	0	0	428.00	421.00	2105000
56	SOBISCO FOODS PRIVATE LIMITED	Brand Owner	0	31	190	0	221.00	30.00	155000
57	Easy Flux Polymers Private Limited	Producer	0	0	0	253	253.00	26.00	205400
58	GOPAL FLEXO PACKERS	Producer	0	222	676	0	898.00	897.00	6450400
59	SIMI ROY	Importer	0	1	0	0	1.00	1.00	5000
60	FOXCONN HON HAI TECHNOLOGY INDIA MEGA DEVELOPMENT PVT LTD	Importer	0	5	0	0	5.00	1.00	10000
61	MADAN LAL GUPTA	Importer	0	113	0	0	113.00	113.00	565000
62	GOYEL CHEMICAL CORPORATION	Importer	158	315	0	0	473.00	469.00	2013200
63	HAB Pharmaceuticals & Research Limited	Producer	0	21	21	0	42.00	13.00	134300
64	RAJ KUMAR AGARWAL	Importer	0	245	0	0	245.00	245.00	1225000
65	KOSHAMBH MULTITRED PVT LTD	Producer	0	385	0	0	385.00	385.00	1925000
66	OZONE PROCON PVT LTD	Brand Owner	676	189	0	0	865.00	1.00	5000
67	SOSAN INTERNATIONAL	Importer	0	1	0	0	1.00	1.00	5000

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
68	CELERAISE ENGINEERING INDIA PRIVATE LIMITED	Importer	0	8	0	0	8.00	8.00	40000
69	Sahyadri Farms Post Harvest Care Limited	Brand Owner	1189	435	14	0	1638.00	1448.00	4773100
70	CENTUARY FIBRE PLATES PVT LTD	Brand Owner	19	8	5	150	182.00	150.00	1185000
71	BABY SAFETY PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
72	SISO COSMETICS PRIVATE LIMITED	Importer	1	28	0	0	29.00	29.00	142900
73	Bimal Kumar Sethia	Producer	0	107.8105593	0	0	107.81	58.81	294052.7965
74	G. C. DIVINE ESTATE PRIVATE LIMITED	Producer	140	0	0	0	140.00	140.00	406000
75	JUPITOR POLYTEX INDIA PVT LTD	Producer	0	0	432	0	432.00	432.00	3412800
76	SHYAM UDYOG	Producer	0	532	0	0	532.00	532.00	2660000
77	Sundram Fasteners Limited	Producer	0	25	0	0	25.00	25.00	125000
78	SANTANU GOGOI	Producer	43	0	0	0	43.00	43.00	124700
79	BURAD CHEMICALS PVT LTD	Importer	1	1	0	0	2.00	2.00	7900
80	S. K. Thermoformers	Producer	0	560	0	0	560.00	560.00	2800000
81	METLOK PRIVATE LIMITED	Importer	6	0	0	0	6.00	6.00	17400
82	WELLA INDIA PRIVATE LIMITED	Importer	59	2	0	0	61.00	61.00	181100
83	NUMERO UNO	Brand Owner	0	6	0	0	6.00	6.00	30000
84	ARCHERCHEM HEALTHCARE PRIVATE LIMITED	Importer	0	130	0	0	130.00	130.00	650000
85	NEEHA LAMINATORS	Producer	0	0	104	0	104.00	104.00	821600
86	RESHMA TRADE LINKS PVT LTD	Importer	0	0	0	7	7.00	0.00	55300
87	3M ELECTRO AND COMMUNICATION INDIA PRIVATE LIMITED	Brand Owner	0	1	0	0	1.00	1.00	5000
88	NEOPACK ENTERPRISE PRIVATE LIMITED	Importer	8	0	0	0	8.00	8.00	23200
89	3M INDIA LIMITED	Brand Owner	1	37	0	0	38.00	38.00	187900

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
90	KONVERTOR PACKAGING SOLUTIONS PRIVATE	Importer	0	1	0	0	1.00	1.00	5000
91	ROXY ROLLER FLOUR MILLS PRIVATE LIMITED	Brand Owner	0	103	37	0	140.00	103.00	515000
92	JAIN PACKAGING INDUSTRY	Producer	0	927	0	0	927.00	927.00	4635000
93	BAI-KAKAJI POLYMERS PRIVATE LIMITED	Producer	7288.4	0	0	0	7288.40	788.40	2286360
94	TRIVENI POLYMERS PRIVATE LIMITED	Importer	30	0	0	0	30.00	30.00	87000
95	SAI ENTERPRISES	Producer	0	1	0	1	2.00	1.00	7900
96	DEBRAJ ROY	Producer	39	0	0	0	39.00	39.00	113100
97	GREEN-ON INDIA	Producer	0	0	0	36	36.00	36.00	284400
98	SWISS BEAUTY COSMETICS PRIVATE LIMITED	Importer	3	1	0	0	4.00	4.00	13700
99	SWISS BEAUTY COSMETICS PRIVATE LIMITED	Importer	3	1	0	0	4.00	4.00	13700
100	AICA LAMINATES INDIA PRIVATE LIMITED	Producer	0	25	2	0	27.00	2.00	15800
101	DURATUFF YARNS PRIVATE LIMITED	Producer	1531	5	0	0	1536.00	1536.00	4464900
102	Suchem Industries Private Limited	Producer	32	0	0	0	32.00	32.00	92800
103	LIMBASIYA EXIM PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
104	ASTRA CHEMTECH PRIVATE LIMITED	Importer	0	77	0	0	77.00	77.00	385000
105	SS Enterprises	Importer	0	74	0	0	74.00	74.00	370000
106	Agilent Technologies India Private Limited	Brand Owner	0	6	0	0	6.00	6.00	30000
107	BRIJWASI PLASTIC PVT LTD	Producer	0	0	0	6	6.00	6.00	47400
108	BTW INDIA PVT. LTD.	Brand Owner	11	2	27	1	41.00	1.00	7900
109	SURESH AGARWAL	Importer	0	137	0	0	137.00	137.00	685000

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
110	Charanjit Singh Gill	Importer	4	0	0	0	4.00	4.00	11600
111	HELIOS PACKAGING PRIVATE LIMITED	Producer	2	0	0	0	2.00	2.00	5800
112	Ecolastic Products Private Limited	Producer	0	0	0	22	22.00	0.00	173800
113	SEEMA SAMIR BAVISHI	Importer	0	21	0	0	21.00	21.00	105000
114	S.R. Converters	Producer	0	23	0	0	23.00	23.00	115000
115	Vishwakarma Health Care (P) Ltd.	Producer	0	46	0	0	46.00	46.00	230000
116	NANCY IMPEX PRIVATE LIMITED	Importer	0	3	5	0	8.00	8.00	54500
117	RADICO KHAITAN LIMITED (PET BOTLE)	Brand Owner	1	0	0	1	2.00	0.00	7900
118	Anjani Portland Cement Limited (A subsidiary of Chettinad Cement Corporation Pvt Ltd)	Brand Owner	0	0	0	665	665.00	0.00	5253500
119	Anjani Portland Cement Limited (A subsidiary of Chettinad Cement Corporation Pvt Ltd)	Brand Owner	0	0	0	665	665.00	0.00	5253500
120	Anjani Portland Cement Limited (A subsidiary of Chettinad Cement Corporation Pvt Ltd)	Brand Owner	0	0	0	665	665.00	0.00	5253500
121	Anjani Portland Cement Limited (A subsidiary of Chettinad Cement Corporation Pvt Ltd)	Brand Owner	0	0	0	665	665.00	0.00	5253500
122	R K PACKWEL INDUSTRIES	Producer	0	29	0	0	29.00	2.00	10000
123	Shriji Polymers India Limited	Producer	1271.288015	0	0	0	1271.29	1271.29	3686735.242
124	Padma Polytex (A unit of Raaj Medisafe India Limited)	Producer	0	140	0	0	140.00	140.00	700000
125	ABDUL REHMAN HUSSAINBHAI DESAI	Importer	0	27	0	0	27.00	27.00	135000
126	DOCTORWINDOW PRIVATE LIMITED	Importer	0	2	0	0	2.00	2.00	10000

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
127	Ultimate Flexipack Limited	Producer	0	15903	0	0	15903.00	14156.00	70780000
128	PREM INDUSTRIES INDIA LIMITED	Producer	0	840	124	9	973.00	209.00	1050000
129	KD CEMENTS	Brand Owner	0	111	0	0	111.00	111.00	555000
130	RAHUL RAMESH BHALGAT	Producer	0	40	0	28	68.00	68.00	421200
131	SHREENATH HYGIENE SPECIALITY PRIVATE LIMITED	Importer	0	2	0	0	2.00	2.00	10000
132	GOLDEN HARVEST INDUSTRIES	Importer	1	0	0	0	1.00	1.00	2900
133	ARADHANA SHARMA	Importer	0	0	0	1	1.00	0.00	7900
134	S P P FOOD PRODUCTS PVT LTD	Producer	0	42	0	3960	4002.00	3959.00	31284000
135	Chintamani Traders	Importer	0	159	0	0	159.00	159.00	795000
136	K. R. COMPOSITES PRIVATE LIMITED	Producer	0	2	0	0	2.00	2.00	10000
137	DURACELL INDIA OPERATIONS PRIVATE LIMITED	Brand Owner	0	77	0	0	77.00	77.00	385000
138	MIRASIMO FRAGRANCES & COSMETICS LLP	Importer	1	0	0	0	1.00	1.00	2900
139	Rashmi Sandesh Kumar	Producer	300	0	0	0	300.00	300.00	870000
140	WACKER METROARK CHEMICALS PRIVATE LIMITED	Importer	103	0	0	0	103.00	103.00	298700
141	V-MARC INDIA LIMITED	Brand Owner	0	2	0	0	2.00	2.00	10000
142	Ultimate Flexipack Limited	Producer	0	10820	0	0	10820.00	9266.00	46330000
143	L G BALAKRISHNAN & BROS LIMITED	Brand Owner	0	112	0	0	112.00	106.00	530000
144	KASATEX HOME FURNISHING PRIVATE LIMITED	Producer	0	12	0	0	12.00	12.00	60000
145	SAFEPACK INDUSTRIES LIMITED	Importer	0	186.5091993	266.9806993	0	453.49	40.49	323747.5245
146	RATHNA PACKAGING INDIA PRIVATE LIMITED	Importer	0	18	0	0	18.00	18.00	90000
147	MOHAMMAD RIZWAN ANSARI	Producer	0	2	0	0	2.00	2.00	10000

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
148	MIRA EXIM LTD	Importer	0	1	0	0	1.00	1.00	5000
149	SHREE BALAJI OVERSEAS	Importer	0	90	0	0	90.00	90.00	450000
150	KUSHBOO PLASTICS PRIVATE LIMITED	Producer	0	672	0	0	672.00	152.00	760000
151	LUWID VINYLS LLP	Importer	8	0	0	0	8.00	7.00	20300
152	HYUNDAI ENGINEERING PLASTICS INDIA PRIVATE LIMITED	Importer	0	76	0	0	76.00	76.00	380000
153	Maxima Solutions	Importer	38	34	13	0	85.00	85.00	382900
154	WUDLANE TRADERS LLP	Importer	0	3	0	0	3.00	3.00	15000
155	GANGES JUTE PRIVATE LIMITED	Producer	0	46	0	0	46.00	46.00	230000
156	RIALTO ENTERPRISES PRIVATE LIMITED	Importer	647	0	0	0	647.00	606.00	1757400
157	ASHISH IMPEX	Importer	0	8	0	0	8.00	8.00	40000
158	Uttarakhand Cooperative Dairy Federation Ltd.	Brand Owner	50	204	0	0	254.00	71.00	325600
159	ARROW GREENTECH LIMITED	Importer	0	1	0	0	1.00	1.00	5000
160	Crystal Packaging Industries	Producer	154	0	0	0	154.00	154.00	446600
161	TPAC PACKAGING INDIA PRIVATE LIMITED	Producer	3815	15	0	0	3830.00	3537.00	10257300
162	SHRI NAVKAR PLASTIC INDUSTRIES UNIT II	Producer	178	0	0	0	178.00	178.00	516200
163	NEXXBASE MARKETING PRIVATE LIMITED	Importer	0	12	0	0	12.00	12.00	60000
164	LALITA	Producer	0	502	0	0	502.00	502.00	2510000
165	CALPRO SPECIALITIES PRIVATE LIMITED	Importer	0	10	19	0	29.00	29.00	200100
166	patel industries	Producer	0	70	1	0	71.00	1.00	7900
167	AJAKA IMPEX PRIVATE LIMITED	Importer	0	6	0	0	6.00	6.00	30000

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
168	BAKSON DRUGS AND PHARMACEUTICALS PRIVATE LIMITED	Producer	79	6	0	0	85.00	85.00	259100
169	EVER ELECTRONICS PRIVATE LIMITED	Importer	1	158	0	0	159.00	155.00	775000
170	Kurnool District Milk Producers Mutually Aided Co-operative Union Limited	Brand Owner	0	1	0	0	1.00	1.00	5000
171	3B FILMS PRIVATE LIMITED	Producer	0	2	0	0	2.00	2.00	10000
172	PEARL DRINKS LIMITED	Producer	5200	39	0	0	5239.00	4989.00	14487000
173	TEX LINKS	Importer	0	51	0	0	51.00	43.00	215000
174	MITHILA PLYWOOD PRIVATE LIMITED	Producer	0	1804	0	0	1804.00	954.00	4770000
175	BEICO INDUSTRIES PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
176	VISHNJI POLY PACK PVT LTD	Producer	45	0	0	0	45.00	45.00	130500
177	FARIDA CLASSIC SHOES PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
178	GREEN PACK FOILS PRIVATE LIMITED	Producer	0	11	68	0	79.00	68.00	537200
179	SHRIJI POLYMERS (INDIA) LIMITED	Producer	280	93	0	0	373.00	373.00	1277000
180	SHRI NAVKAR PLASTIC INDUSTRIES	Producer	226	0	0	0	226.00	226.00	655400
181	Balaji Plastic Industries	Producer	0	279	0	0	279.00	80.00	400000
182	SEAGULL CHEMICALS PRIVATE LIMITED	Importer	1	0	0	0	1.00	1.00	2900
183	ARYAN TRADE WORLD PRIVATE LIMITED	Importer	0	5	0	0	5.00	1.00	5000
184	SARTHAK INTERNATIONAL	Importer	0	5	0	0	5.00	1.00	5000
185	GARTECH EQUIPMENTS PRIVATE LIMITED	Importer	0	2	0	0	2.00	2.00	10000
186	NATIONAL PAPER INDUSTRIES	Producer	0	2	0	0	2.00	2.00	10000
187	KIRAN KHIMJI NAGDA	Importer	0	2	0	0	2.00	2.00	10000

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
188	BIC CHEMICALS AND PACKAGINGS PRIVATE LIMITED	Importer	1082	0	0	0	1082.00	1082.00	3137800
189	HYUNDAI ENGINEERING PLASTICS INDIA PRIVATE LIMITED	Brand Owner	0	106	0	0	106.00	106.00	530000
190	ARCELORMITTAL NIPPON STEEL INDIA LIMITED	Importer	0	44	0	0	44.00	44.00	220000
191	PADMA POLYMERS	Importer	0	9	0	0	9.00	2.00	10000
192	R K PACKAGING	Producer	0	115	0	0	115.00	115.00	575000
193	VOLTSON INDIA	Importer	0	1	0	0	1.00	1.00	5000
194	SHYAM SUNDAR RATHI	Importer	0	1	0	0	1.00	1.00	5000
195	KALYANESWARI POLYFABS PRIVATE LIMITED	Producer	0	1377	0	0	1377.00	1377.00	6885000
196	UIL ELECTRONICS INDIA PRIVATE LIMITED	Importer	0	31	0	0	31.00	13.00	70000
197	ARIHANT INNOCHEM PRIVATE LIMITED	Importer	74	7	0	0	81.00	81.00	249600
198	ANYTIME NATURE FOODS LLP	Importer	0	0	11	0	11.00	11.00	86900
199	REPRO INDIA LIMITED	Importer	0	1	0	0	1.00	1.00	5000
200	CLASSIC SOLVENTS PVT LTD	Importer	0	0	0	3	3.00	0.00	23700
201	Sanjeev Nagraj Jain	Importer	0	603	0	0	603.00	603.00	3015000
202	SOMAR CORPORATION INDIA PRIVATE LIMITED	Importer	0	4	0	0	4.00	4.00	20000
203	VENKATAKRISHNA SUBRAHAMANYA RAJU	Producer	0	524	0	0	524.00	524.00	2620000
204	SADASHIV HYGIENE PRIVATE LIMITED	Importer	0	2	0	0	2.00	2.00	10000
205	LBT ELECTRONICS PRIVATE LIMITED	Importer	0	11	0	0	11.00	3.00	15000
206	SHRIJI POLYMERS (INDIA) LIMITED	Producer	98	0	0	0	98.00	98.00	284200

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
207	JAYASHREE INDUSTRIES	Importer	0	1	0	0	1.00	1.00	5000
208	COMPLETE CEILING INTERIOR PRODUCTS PRIVATE LIMITED.	Importer	0	4	0	0	4.00	4.00	20000
209	VALEO INDIA PRIVATE LIMITED	Importer	0	2	0	0	2.00	2.00	10000
210	Deepak Goyal (HUF)	Importer	0	1	0	0	1.00	1.00	5000
211	LOOM CRAFTS FURNITURE (INDIA) PRIVATE LIMITED	Importer	0	2	0	0	2.00	2.00	10000
212	GETZNER INDIA PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
213	Saideep Polytherm	Producer	347	0	0	0	347.00	347.00	1006300
214	REALLY AGRITECH PRIVATE LIMITED	Importer	0	3	0	0	3.00	3.00	15000
215	GALDERMA INDIA PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
216	ATLAS COMMODITIES PRIVATE LIMITED	Importer	0	0	0	1	1.00	0.00	7900
217	SHRIJI POLYMERS (INDIA) LIMITED	Producer	136.173291	0	0	0	136.17	136.17	394902.5439
218	CVL INNOVATION PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
219	M	Importer	0	0	2	0	2.00	2.00	15800
220	ATULKUMAR POPATBHAI VAGHANI	Importer	0	3	0	0	3.00	1.00	5000
221	J P DYECHEM PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
222	VENLUB PETRO PRODUCTS PRIVATE LIMITED	Brand Owner	25	0	0	0	25.00	25.00	72500
223	ASTRAL LIMITED	Brand Owner	910	248	0	0	1158.00	11.00	60000
224	KWALITY PULP & PAPER MILLS	Importer	0	129	0	0	129.00	16.00	80000
225	SUNRISE CHEMICALS	Importer	0	2	0	0	2.00	2.00	10000
226	GAAYATRI MULTIPACK	Producer	0	117	0	0	117.00	55.00	275000
227	INFAC INDIA PRIVATE LIMITED	Importer	2	2	0	0	4.00	4.00	15800
228	ULTIMATE FLEXIPACK LIMITED	Producer	0	900	0	0	900.00	900.00	4500000
229	MIGLANI EXPORTS	Importer	0	0	0	3	3.00	0.00	23700

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
230	GAURI NUTS COMPANY	Importer	0	0	0	3	3.00	0.00	23700
231	BURNPUR POLYFABS PRIVATE LIMITED	Producer	0	1217	0	0	1217.00	1100.00	5500000
232	OM PLASTICS	Producer	83	0	0	0	83.00	83.00	240700
233	3B FLEXIPACKS PRIVATE LIMITED	Producer	0	1	0	0	1.00	1.00	5000
234	ULTIMATE FLEXIPACK LIMITED	Importer	0	339	0	0	339.00	339.00	1695000
235	CIMPEX PACKAGING PRIVATE LIMITED	Producer	83	0	0	0	83.00	83.00	240700
236	ASAHI INTECC CO. LTD.	Importer	0	4	0	0	4.00	4.00	20000
237	AJANTA BOTTLE PRIVATE LIMITED	Importer	5	4	0	0	9.00	1.00	20000
238	PRIVI EXPORTS PRIVATE LIMITED	Importer	0	5	0	0	5.00	5.00	25000
239	Proto Chemical Industries	Importer	8	0	0	0	8.00	8.00	23200
240	OMEGA COLORS PRIVATE LIMITED	Importer	0	2	0	0	2.00	2.00	10000
241	JUPITER COMMOSALE PRIVATE LIMITED	Importer	4	0	0	0	4.00	3.00	8700
242	TIRUPATI CHEMICALS	Importer	4	0	0	0	4.00	4.00	11600
243	PARAS MIRACLE POLY PRODUCTS PRIVATE LIMITED	Brand Owner	0	17	0	0	17.00	5.00	25000
244	C.G Enterprises	Importer	0	46	0	0	46.00	46.00	230000
245	ALFA ICA (INDIA) LIMITED	Importer	0	8	0	0	8.00	8.00	40000
246	A.B.M WOOD- DECOR PRIVATE LIMITED	Producer	0	17	0	0	17.00	17.00	85000
247	AMBIKA CHEMICALS	Importer	5	0	0	0	5.00	5.00	14500
248	BERYL DRUGS LIMITED	Producer	0	253	0	0	253.00	71.00	355000
249	Kapila Tex	Importer	0	2	0	0	2.00	2.00	10000
250	CILA AGROTECH PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
251	LINXENS INDIA PRIVATE LIMITED	Importer	0	42	0	0	42.00	42.00	210000
252	THE INDIA JUTE AND INDUSTRIES LTD	Importer	2	0	0	0	2.00	2.00	5800

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
253	MONTAGE ENTERPRISES PRIVATE LIMITED	Producer	0	59	0	0	59.00	59.00	295000
254	PROTECH	Importer	0	19.63	0	0	19.63	19.63	98150
255	JK BOTANICALS PRIVATE LIMITED	Importer	2	0	0	0	2.00	2.00	5800
256	ABERDARE TECHNOLOGIES PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
257	INTERNATIONAL CONVEYORS LIMITED	Importer	0	2	0	0	2.00	2.00	10000
258	AMD INDUSTRIES LIMITED	Producer	3643	0	0	0	3643.00	3643.00	10564700
259	SCG INTERNATIONAL INDIA PRIVATE LIMITED	Brand Owner	0	2	0	0	2.00	2.00	10000
260	SUMITTO SPECIALITY INDUSTRIES	Importer	0	9	0	0	9.00	3.00	15000
261	IDEAL DYE CHEM INDUSTRIES	Importer	3	0	0	0	3.00	3.00	8700
262	SACHIN SUDHAKAR NAVALE	Importer	0	7	0	0	7.00	7.00	35000
263	CONCORD GLASS EXIM LLP	Importer	0	798	0	0	798.00	798.00	3990000
264	CONTINENTAL INDIA PRIVATE LIMITED	Importer	34	5	0	0	39.00	39.00	123600
265	KAMMAN CORPORATION	Importer	0	4	0	0	4.00	4.00	20000
266	AV AGRITECH INPUTS PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
267	REHAN AHMED	Importer	3	0	0	1	4.00	4.00	16600
268	CALCUTTA COLOUR COMPANY	Importer	0	0	0	3	3.00	3.00	23700
269	VAL ORGANICS PRIVATE LIMITED	Importer	0	11	0	0	11.00	11.00	55000
270	AMRUTA RAJU BABAR	Importer	1	1	0	0	2.00	2.00	7900
271	SUMITTO INDUSTRIES	Importer	0	9	0	0	9.00	3.00	15000
272	E-MOX MANUFACTURING PRIVATE LIMITED	Producer	613	0	0	0	613.00	613.00	1777700

SN	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation (shortfall)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)
273	UNICORN DENMART LIMITED	Importer	0	1	0	0	1.00	1.00	5000
274	PREMIER INDUSTRIAL CORPORATION LIMITED	Importer	6	0	0	0	6.00	6.00	17400
275	EUROLIFE HEALTHCARE PRIVATE LIMITED	Brand Owner	255	19	0	0	274.00	274.00	834500
276	DESAI ELECTRONICS PVT LTD	Importer	1	0	1	0	2.00	2.00	10800
277	CHANDAN EXPORTS	Importer	0	1	0	0	1.00	1.00	5000
278	MONTAGE ENTERPRISES PRIVATE LIMITED	Producer	0	64	0	0	64.00	64.00	320000
279	p	Producer	497	37	0	0	534.00	534.00	1626300
280	SHAKTI TECHTEX PRIVATE LIMITED	Producer	0	18	0	0	18.00	18.00	90000
281	Tarz Distribution India Pvt Ltd	Importer	4	2	0	0	6.00	6.00	21600
282	Mercure Metals and Alloys Private Limited	Brand Owner	0	15	0	0	15.00	15.00	75000
283	KAILASH CHANDAR	Importer	0	3	0	0	3.00	3.00	15000
284	P	Producer	0	3	0	0	3.00	3.00	15000
285	MEHRU ELECTRICAL AND MECHANICAL ENGINEERS PRIVATE LIMITED	Importer	0	1	0	0	1.00	1.00	5000
286	Alstom Transport India Limited	Importer	0	1	1	0	2.00	1.00	7900
287	AMIT JAIN	Importer	0	0	0	8	8.00	0.00	63200
288	AMRIT CEMENT LIMITED	Brand Owner	0	425	0	0	425.00	425.00	2125000
289	SHREE SHAKTY INDUSTRY	Producer	79	0	0	0	79.00	79.00	229100
290	Saurer Textile Solutions Private Limited	Importer	0	1	0	0	1.00	1.00	5000
291	MERIT POLYMERS PRIVATE LIMITED	Importer	0	3	0	0	3.00	3.00	15000

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

F. No. CP-20/17/2024-UPC-II-HO-CPCB-HO **Date:** 19.08.2024

Sub: - Show Cause Notice under Section 5 of the Environment (Protection) Act, 1986 for Non-compliance of Plastic Waste Management Rules, 2016 (as amended) - reg.

WHEREAS, the Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified Plastic Waste Management Rules, 2016, in exercise of powers conferred under sections 3, 6, & 25 of the Environment (Protection) Act, 1986 vide Notification No. G.S.R 320 (E) dated March 18, 2016; and

WHEREAS, Guidelines for Extended Producers Responsibility for Plastic Packaging was notified by MoEF&CC on February 16, 2022 as Schedule II of Plastic Waste Management Rules, 2016; and

WHEREAS, as per section 6. 1 (a) of the EPR Guidelines, "*The following entities shall register on the Centralized EPR Portal developed by Central Pollution Control Board namely: (1) Producer (P) including micro and small enterprises as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006) (2) Importer (I); (3) Brand owner (BO); (4) Plastic Waste Processor engaged in (a) recycling, (b) waste to energy, (c) waste to oil, (iv) co-processing and (v) industrial composting; (5) Manufacturers and importers of plastic raw material; (6) Manufacturers of items made from compostable plastics or biodegradable plastics*"; and

WHEREAS, as per section 6.2 of the EPR Guidelines, "*The entities covered under clause 6.1 shall not carry any business without registration obtained through online Centralized Portal developed by Central Pollut[=ion Control Board*"; and

WHEREAS, as per section 7.5 of the EPR Guidelines, "*The Extended Producer Responsibility target in MT category-wise, as applicable, shall be provided by all Producers, Importers & Brand-Owners as part of Action Plan on the centralized portal developed by Central Pollution Control Board*"; and

WHEREAS, as per section 9.1 of the EPR Guidelines, "*Environmental Compensation shall be levied based upon polluter pays principle, with respect to non-fulfilment of Extended Producer Responsibility targets by Producers, Importers & Brand Owners, for the purpose of protecting and improving the quality of the environment and preventing, controlling and abating environment pollution*"; and

WHEREAS, as per section 9.3 of the above Guidelines, "*The Environment Compensation, as applicable, shall be levied by Central Pollution Control Board on the Producers, Importers & Brand-Owners operating in more than two states with respect to non-fulfilment of their Extended Producer Responsibility targets, responsibilities and obligations in these guidelines*"; and

WHEREAS, as per section 9.4 of the above Guidelines, "*The Environment Compensation, as applicable, shall be levied by respective State Pollution Control Board on the Producers,*

Importers & Brand-Owners operating in their jurisdiction (for Producers, Importers & Brand-Owners not operating in more than two states/Union Territory's), Plastic Waste Processors which includes recyclers and other waste processors – waste to energy, waste to oil, co-processors, with respect to non-fulfilment of their Extended Producer Responsibility targets or responsibilities and obligations set out under these guidelines. In case, the State Pollution Control Board or Pollution Control Committee does not take action in reasonable time, the Central Pollution Control Board shall issue directions to the State Pollution Control Board /Pollution Control Committee"; and

WHEREAS, as per section 10.6 of the EPR Guidelines, "*The Producers, Importers & Brand-Owners shall file annual returns on the plastic packaging waste collected and processed towards fulfilling obligations under Extended Producer Responsibility with the Central Pollution Control Board or concerned State Pollution Control Board or Pollution Control Committee as per pro forma prescribed by Central Pollution Control Board by the* ***30th June*** *of the next financial year. Information on the reuse and/or recycled content used for packaging purposes will also be provided. The details of the registered recyclers from whom the recycled plastic has been procured will also be provided*"; and

WHEREAS, as per section 11.2 of the EPR Guidelines, "*The Plastic waste processors shall submit annual returns after end of every financial year by 30th April of the next financial year on the quantity of plastic waste processed category-wise as per prescribed pro forma on the centralized portal developed by Central Pollution Control Board.*"; and

WHEREAS, as per section 12.9 of the EPR Guidelines, "*The Central Government may permit filing of annual returns by Producers, Importers and Brand owners under clause 10.6 and by Plastic Waste Processors under clause 11.2 for a period not exceeding nine months for the reasons to be recorded in writing*"; and

WHEREAS, CPCB has issued a notice dated 13.05.2024 wherein the last date of filing of Annual Return (AR) by registered PIBOs was extended till May 31, 2024 and provisions of levying EC on PIBOs towards not filing of Annual return was specified; and

WHEREAS, 9129 no. of PIBOs registered during FY 2022-23 have successfully filed their Annual return on the EPR portal, till date; and

WHEREAS, EPR targets for FY 2022-23 assigned to your unit *"Name of the unit"* registered as *producer/importer/brand owner* on EPR portal for plastic packaging is Cat I: __, Cat II: __, Cat III: __ & Cat IV: __; and

WHEREAS, you had not filed your Annual Return towards fulfillment of EPR target on EPR portal for FY 2022-23 till May 31, 2024; and

WHEREAS, it is observed that there is a shortfall of *XXX Tons* in terms of fulfillment of EPR Target; and

WHEREAS, Environmental compensation (EC) charges of Rs. ---------- is to be levied on your unit as per provisions of 'Guidelines for Levying EC for violation of PWM Rules, 2016, as amended' for failing to fulfill EPR obligations for the year 2022-23. A copy of the Guidelines is available at CPCB website https://cpcb.nic.in/technical-guidelines-3/ ; and

WHEREAS, in case of non-filing of AR within the stipulated timeframe, AR shall be auto-filed and EC as per details given above shall be levied on your unit; and

WHEREAS, in case of non-filing of AR, EPR Target for the year 2023-24 shall be calculated by adding additional 25% to the EPR Target for the year 2022-23 as penalty; and

WHEREAS, non-filing of AR within the stipulated timeframe is violation of provisions of Plastic Waste management Rules; and

NOW THEREFORE, in compliance of above and in exercise of powers vested under section 5 of Environment (Protection) Act,1986 to the Chairman, CPCB, the following Directions are issued for compliance:

i. File Annual Report for FY 2022-23 immediately on the EPR portal along with the Annual Processing Charges.

Your Unit is hereby given opportunity to comply with the above direction on or before **September 01, 2024**, failing which EC as stated above shall be levied on your Unit. Further, AR shall be auto-filed by CPCB and EPR Target for the year 2023-24 shall be calculated by adding additional 25% to the EPR Target for the year 2022-23 as penalty. Failure to take action may also attract action against your Unit under the provision of Environmental (Protection) Act, 1986.

19/8

(Tanmay Kumar)
Chairman, CPCB

To PIBOs (As per list)

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1	N K EXIM	Importer	0	16	0	0	16	16	80000	15000	2500	97500
2	ADARSH AGENCIES	Importer	0	644	0	0	644	644	3220000	15000	2500	3237500
3	POPULAR AGENCIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
4	SHIVAM INDUSTRIES	Producer	0	133	0	0	133	133	665000	15000	2500	682500
5	RK IMPEX	Importer	0	1	0	0	1	1	5000	15000	2500	22500
6	ESKAY NONWOVEN PRIVATE LIMITED	Importer	0	110	0	0	110	110	550000	15000	2500	567500
7	JAYSHRI GAYATRI FOOD PRODUCTS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
8	digital solutions	Importer	0	0	0	0	0	0	0	15000	2500	17500
9	SUNNY OPOTECH INDIA PRIVATE LIMITED	Importer	11	0	0	0	11	11	31900	15000	2500	49400
10	SURUCHI SPICES PVT LTD	Brand Owner	192	390	0	0	582	0	0	15000	2500	17500
11	Akums drugs and pharmaceuticals ltd	Importer	3	0	0	0	3	0	0	15000	2500	17500
12	PRAKASH DRUG HOUSE	Importer	0	0	0	0	0	0	0	15000	2500	17500
13	NADEEM FOIL	Importer	0	0	2	0	2	2	15800	15000	2500	33300
14	NEW PLASTIC	Importer	0	0	0	0	0	0	0	15000	2500	17500
15	J D INDUSTRIES	Importer	0	0	25	0	25	25	197500	15000	2500	215000
16	BIORAD MEDISYS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	5000	20000

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
17	GANESHA PERSONAL CARE PRODUCTS PVT LTD	Importer	88	0	0	0	88	88	255200	15000	2500	272700
18	BANSAL POLYPLAST PRIVATE LIMITED	Importer	105	79	0	0	184	0	0	15000	2500	17500
19	SHREE BALAJI POLYMERS	Importer	0	0	1	0	1	1	7900	15000	2500	25400
20	RAVAGO SHAH POLYMERS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	5000	25000
21	YS ECOFIBRE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
22	Bansal Importer Private Limited	Importer	0	1	0	0	1	1	5000	15000	2500	22500
23	NAVDEEP TRADING CO	Importer	0	68	0	0	68	68	340000	15000	2500	357500
24	MARUTI POLY FILM PACK LLP	Producer	9	0	0	0	9	9	26100	15000	2500	43600
25	Ivia Beaute Private Limited	Brand Owner	39	18	0	0	57	57	203100	15000	2500	220600
26	KONKAN AGRO MARINE INDUSTRIES PRIVATE LIMITED	Brand Owner	85	0	0	0	85	0	0	15000	2500	17500
27	DBL VENTURES PRIVATE LIMITED	Importer	1890	1148	0	0	3038	3038	11221000	15000	5000	11241000

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
28	SUZ DENT INDIA PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
29	ICU MEDICAL INDIA LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
30	G M Polyplast Limited	Importer	7	0	0	0	7	7	20300	15000	2500	37800
31	Moksh Enterprise	Producer	0	82	0	0	82	82	410000	15000	2500	427500
32	RK WORLDINFOCOM PRIVATE LIMITED	Importer	0	4	0	0	4	0	0	15000	2500	17500
33	PROTECTRON ELECTROMECH PRIVATE LIMITED	Importer	0	2	0	0	2	0	0	15000	2500	17500
34	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED	Brand Owner	0	740	0	0	740	0	0	15000	5000	20000
35	SUN GOLD PROCESSED FOODS	Importer	0	0	0	0	0	0	0	15000	2500	17500
36	AJAY A AGARWAL	Brand Owner	0	1	2	0	3	2	15800	15000	2500	33300
37	SPAN ENTERPRISE	Importer	756	756	0	0	1512	1512	5972400	15000	5000	5992400
38	PRACTICAL PANDA LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
39	DAIMA BUILDING MATERIAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
40	UMA POLYMERS LIMITED	Producer	0	756	0	0	756	756	3780000	15000	5000	3800000
41	UMA POLYMERS LIMITED	Producer	0	22	0	0	22	22	110000	15000	2500	127500
42	UMA POLYMERS LIMITED	Producer	0	231	0	0	231	231	1155000	15000	2500	1172500
43	Umang Dairies Ltd	Brand Owner	21	72	149	0	242	193	1353000	15000	2500	1370500
44	Fromageries Bel India Private Limited	Brand Owner	0	3	1	0	4	0	0	15000	2500	17500
45	A NARENDER BABU	Importer	0	0	0	0	0	0	0	15000	2500	17500
46	S P PACKAGERS	Producer	0	0	0	0	0	0	0	15000	2500	17500
47	Shree Digvijay Cements Company Limited	Brand Owner	0	1086	29	0	1115	1115	5659100	15000	5000	5679100
48	COMPAK	Importer	0	209	0	0	209	209	1045000	15000	2500	1062500
49	KALYAN POLYMERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
50	CAP SEAFOODS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
51	FLOWERBELL ONLINE SERVICES	Importer	0	0	0	0	0	0	0	15000	2500	17500
52	PRASEEDA EXIM LLP	Importer	179	45	0	0	224	224	744100	15000	2500	761600
53	REMEX EXIM INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
54	Shalibhadra Polypack LLP	Producer	67	144	0	0	211	0	0	15000	2500	17500
55	FUJITSU GENERAL (INDIA) PRIVATE LIMITED	Importer	0	11	0	0	11	0	0	15000	2500	17500
56	SKYPACK GLOBAL PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
57	BHAVIN KHUSHAL VADHAR	Importer	343	0	0	0	343	343	994700	15000	2500	1012200
58	ASHAZ IMPEX	Importer	0	3	0	0	3	3	15000	15000	2500	32500
59	P A FOOTWEAR PVT. LTD	Importer	0	5	0	0	5	5	25000	15000	2500	42500
60	SHREE RADHAKRISHNA SALTS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
61	KRISHNA POLYMERS	Producer	0	31	0	0	31	31	155000	15000	2500	172500
62	NOBLE INDUSTRIES	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
63	Western India Sea Brine Private Limited (Brand Name: Everyday)	Brand Owner	0	249	0	0	249	249	1245000	15000	2500	1262500
64	AQUA MARINE	Importer	0	0	0	0	0	0	0	15000	2500	17500
65	Neera Food Products	Producer	12	0	0	0	12	12	34800	15000	2500	52300

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
66	FOODS AND INNS LIMITED	Importer	0	0	20	0	20	4	31600	15000	2500	49100
67	M/s. Poshtik Food Products LLP	Brand Owner	0	7	0	0	7	7	35000	15000	2500	52500
68	ASCENT CIRCUITS PRIVATE LIMITED	Importer	0	280	0	0	280	280	1400000	15000	2500	1417500
69	GIRISH PLASTICS	Producer	0	53	0	0	53	53	265000	15000	2500	282500
70	Vintech Polymers Pvt Ltd	Producer	0	2	0	0	2	2	10000	15000	2500	27500
71	Shraddha Trikuta Beverages	Producer	1050	0	0	0	1050	1050	3045000	15000	5000	3065000
72	SHREE KRISHNA INDUSTRIES	Producer	0	1	0	0	1	1	5000	15000	2500	22500
73	SHALINI GARG	Importer	0	227	0	0	227	227	1135000	15000	2500	1152500
74	PRAVEEN SOMANI	Importer	654	0	0	0	654	654	1896600	15000	2500	1914100
75	Tirupati Poly Industries	Producer	0	17	0	0	17	0	0	15000	2500	17500
76	Beena Fabrication Industries	Producer	0	0	0	0	0	0	0	15000	2500	17500
77	Bhagwati Poly Plast	Producer	0	50	0	0	50	50	250000	15000	2500	267500
78	PARAGON POLY FILMS PVT LTD	Importer	0	36	0	0	36	0	0	15000	2500	17500
79	NAVNEKETAN INDUSTRIES	Producer	0	4	0	0	4	4	20000	15000	2500	37500
80	SURAJ KUMAR BAGLA	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
81	ANZO ASSOCIATES	Importer	0	0	0	0	0	0	0	15000	2500	17500
82	Sunbeam Mercantile Ventures Pvt Ltd	Importer	122	9	1	0	132	132	406700	15000	2500	424200
83	Mother Plastics	Producer	24	0	0	0	24	24	69600	15000	2500	87100
84	ANEJA FOODS PRIVATE LIMITED	Brand Owner	0	25	20	0	45	45	283000	15000	2500	300500
85	HAVMOR ICE CREAM PRIVATE LIMITED	Brand Owner	299	165	30	0	494	494	1929100	15000	2500	1946600
86	pankaj traders	Importer	0	0	0	0	0	0	0	15000	2500	17500
87	AFT GLOBAL LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
88	Seslong traders Private Limited	Importer	3	0	0	0	3	0	0	15000	2500	17500
89	Seslong traders Private Limited	Importer	3	0	0	0	3	0	0	15000	2500	17500
90	Colourdot Industries	Producer	0	302	0	0	302	302	1510000	15000	2500	1527500
91	RK WORLDINFOCOM PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
92	KHICHI SULTAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
93	Pharcos Enterprises	Importer	322	0	0	0	322	322	933800	15000	2500	951300
94	Guhring (India) Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
95	CRAFTPAC ENTERPRISES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
96	Trikuta Agro Products Private Limited	Producer	1734	0	0	0	1734	1734	5028600	15000	5000	5048600
97	Shivam Packers	Producer	0	755	0	0	755	0	0	15000	5000	20000
98	Tasty Bite Eatables Limited	Brand Owner	0	0	3	0	3	0	0	15000	2500	17500
99	Technoplast Packaging Pvt Ltd	Producer	0	0	0	0	0	0	0	15000	5000	20000
100	Aqualite waters	Brand Owner	5	0	0	1	6	6	22400	15000	2500	39900
101	ASSOCIATED POLYMERS	Producer	0	23	0	0	23	23	115000	15000	2500	132500
102	Tranquil	Importer	0	0	0	0	0	0	0	15000	2500	17500
103	SWATI ENTERPRISE	Producer	0	5	0	0	5	5	25000	15000	2500	42500
104	JAYANTI MOTI MAKHIJA	Importer	0	0	0	0	0	0	0	15000	2500	17500
105	SRV IMPEX	Importer	0	85	0	0	85	85	425000	15000	2500	442500
106	Green Rise	Producer	0	0	0	0	0	0	0	15000	2500	17500
107	Caterpillar Signs Pvt Ltd	Importer	0	0	0	0	0	0	0	15000	2500	17500
108	TRIKUTA PULP AND NECTARS	Producer	0	0	0	0	0	0	0	15000	2500	17500
109	ANIL RAIZADA	Importer	0	0	0	0	0	0	0	15000	2500	17500
110	Hermes India Retail and Distributors Private Limited	Importer	0	0	0	1	1	1	7900	15000	2500	25400

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
111	Sun Packaging	Producer	1058	2170	0	0	3228	3228	13918200	15000	5000	13938200
112	Alpine Polymers	Importer	0	0	0	0	0	0	0	15000	2500	17500
113	JMD POOLS	Importer	0	1792	0	0	1792	1792	8960000	15000	5000	8980000
114	S R V INTERNATIONAL PRIVATE LIMITED	Importer	0	76	42	0	118	118	711800	15000	2500	729300
115	ROYAL POLY INDIA	Producer	0	80	42	0	122	122	731800	15000	2500	749300
116	SANJAY GUPTA	Importer	523	0	0	0	523	523	1516700	15000	2500	1534200
117	PARI PACKAGING INDUSTRIES	Producer	0	0	0	0	0	0	0	15000	2500	17500
118	AMEYA PLASTICS	Producer	1	0	0	1	2	2	10800	15000	2500	28300
119	Atlas Industries	Producer	0	163	0	0	163	163	815000	15000	2500	832500
120	ARMAAN INTERNATIONAL	Importer	65	39	26	0	130	130	588900	15000	2500	606400
121	ARMAAN INTERNATIONAL	Importer	65	39	26	0	130	130	588900	15000	2500	606400
122	Super Plast Industries	Producer	0	561	0	0	561	561	2805000	15000	2500	2822500
123	Regal Kitchen Foods Limited	Importer	0	1	0	0	1	0	0	15000	2500	17500
124	Pawan Shree Food International Pvt. Ltd., (Dairy Unit),	Brand Owner	0	17	0	0	17	17	85000	15000	2500	102500
125	MRP TRADERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
126	ABDUL MUHIT	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
127	CHOICE TRADING CORPORATION P LTD	Importer	0	70	0	0	70	70	350000	15000	2500	367500
128	KOHLER INDIA CORPORATION PRIVATE LIMITED	Brand Owner	19	27	0	0	46	0	0	15000	2500	17500
129	Sonu Flexi Pack Pvt.Ltd	Producer	0	25	0	0	25	25	125000	15000	2500	142500
130	Deen Dayal Foods Pvt.Ltd	Brand Owner	1	1	1	0	3	0	0	15000	2500	17500
131	LORVEN FLEX AND SACK INDIA PRIVATE LIMITED	Producer	0	7001	0	0	7001	7001	35005000	15000	12500	35032500
132	HINDUSTAN POLYMER PRODUCTS	Producer	0	21	22	0	43	43	278800	15000	2500	296300
133	S.D.INDUSTRIES	Producer	0	70	0	0	70	70	350000	15000	2500	367500
134	Pacific Laminates	Producer	0	656	0	0	656	656	3280000	15000	5000	3300000
135	DUROFLEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
136	OASIS IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
137	A.G IMPEX	Importer	0	240	170	0	410	410	2543000	15000	2500	2560500
138	DKSH INDIA PRIVATE LIMITED	Importer	163	7	10	0	180	180	586700	15000	2500	604200
139	SHRI KRISHNA ENTERPRISES	Importer	0	3	0	0	3	3	15000	15000	2500	32500
140	Ecosave Mizoram	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
141	Supermax Personal Care Private Limited	Brand Owner	42	33	22	0	97	97	460600	15000	2500	478100
142	Parayil Food Products Pvt Ltd	Importer	0	0	0	0	0	0	0	15000	2500	17500
143	Dawntech Electronics Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
144	BHARAT BALLOON HOUSE	Importer	0	5	0	0	5	5	25000	15000	2500	42500
145	PURV FILMS PRIVATE LIMITED	Producer	0	58	0	0	58	0	0	15000	2500	17500
146	BAJRANG PLASTIC	Producer	0	123	0	0	123	123	615000	15000	2500	632500
147	Jaydeep Industries	Producer	0	0	0	0	0	0	0	15000	2500	17500
148	PREET FLEX	Producer	0	202	0	0	202	202	1010000	15000	2500	1027500
149	SHREE RAM INTERNATIONAL	Importer	0	67	53	0	120	120	753700	15000	2500	771200
150	PRASPACK INDUSTRIES PRIVATE LIMITED	Producer	0	3255	0	0	3255	0	0	15000	5000	20000
151	Aditya Birla Fashion and Retail Limited	Brand Owner	0	645	0	0	645	0	0	15000	2500	17500
152	MUKESH KUMAR GUPTA	Importer	0	140	0	0	140	140	700000	15000	2500	717500
153	Gala Packaging Industries	Producer	0	1362	0	0	1362	1362	6810000	15000	5000	6830000

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
154	Sleepy Owl Coffee Private Limited	Importer	1	0	0	0	1	1	2900	15000	2500	20400
155	NANAJI BAKERS	Producer	0	0	2	0	2	2	15800	15000	2500	33300
156	ROYAL IMPEX	Importer	0	75	54	0	129	129	801600	15000	2500	819100
157	POWERPLASTIC INDUSTRY	Producer	0	75	0	0	75	75	375000	15000	2500	392500
158	AEXON GRAPHICS INDIA PRIVATE LIMITED	Importer	6	0	0	0	6	6	17400	15000	2500	34900
159	AGARWAL FLEXIBLE PACKAGING	Producer	0	226	0	0	226	226	1130000	15000	2500	1147500
160	ANIRUDH GARG	Importer	0	0	9	0	9	9	71100	15000	2500	88600
161	Balaji Chemicals	Importer	0	1117	260	0	1377	1377	7639000	15000	5000	7659000
162	Rakesh Jain	Importer	166	0	0	0	166	0	0	15000	2500	17500
163	ACE ASSETS	Importer	0	3	0	0	3	3	15000	15000	2500	32500
164	Royal Canin India Private Limited	Brand Owner	0	0	160	0	160	160	1264000	15000	5000	1284000
165	NITIN INTERNATIONAL	Importer	0	5476	0	0	5476	5476	27380000	15000	5000	27400000
166	ABN GLOBAL EXIM	Importer	37	91	0	0	128	128	562300	15000	2500	579800
167	NANDINI PACKAGING FILM PLANT	Producer	0	2412	0	0	2412	2412	12060000	15000	5000	12080000
168	Sheetal Beverages Enterprises	Producer	4	13	0	0	17	17	76600	15000	2500	94100

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
169	RAJ PACKAGING INDUSTRIES LTD	Producer	0	2340	0	0	2340	2340	11700000	15000	5000	11720000
170	SOMIL HASMUKH VORA	Importer	0	0	0	0	0	0	0	15000	2500	17500
171	CREATIVE LABELS PRIVATE LIMITED	Producer	1	8	0	0	9	0	0	15000	2500	17500
172	AIR PACK	Importer	0	67	0	0	67	67	335000	15000	2500	352500
173	ISHITA KOHLI	Importer	0	267	0	0	267	267	1335000	15000	2500	1352500
174	GAITONDE LEATHERS AND ACCESSORIES PRIVATE LIMITED	Importer	0	104	0	0	104	104	520000	15000	2500	537500
175	MOHAN GOEL	Importer	0	1014	0	0	1014	0	0	15000	5000	20000
176	LAXMI PLYWOOD COMPANY	Importer	0	140	0	0	140	140	700000	15000	2500	717500
177	HARISH SHYAMRAO MAHAJAN	Brand Owner	0	108	0	0	108	0	0	15000	2500	17500
178	NITIN GUPTA	Importer	0	0	0	0	0	0	0	15000	5000	20000
179	SAMBIT MISHRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
180	GLOBAL ENTERPRISES	Importer	4	4	0	0	8	1	5000	15000	2500	22500
181	GLOBAL ENTERPRISES	Importer	4	4	0	0	8	1	5000	15000	2500	22500
182	IQBAL RAZA	Importer	0	17	31	0	48	48	329900	15000	2500	347400
183	Right Health Products Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
184	KYOCERA CTC PRECISION TOOLS PRIVATE LIMITED	Importer	8	0	0	0	8	8	23200	15000	2500	40700
185	AURA TRADING CO.	Importer	0	0	0	0	0	0	0	15000	2500	17500
186	Esteem Labels Private Limited	Producer	0	35	0	0	35	0	0	15000	2500	17500
187	KIRTIKUMAR CHAMPAKLAL BORADIA	Brand Owner	0	119	0	0	119	119	595000	15000	2500	612500
188	PRAVEEN KUMAR GOYAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
189	ATCO INTERIORS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
190	GS GLOBAL VENTURES PVT LTD	Producer	0	0	0	0	0	0	0	15000	2500	17500
191	JDM PAPERS	Producer	0	88	46	0	134	134	803400	15000	2500	820900
192	ANANTA INTERNATIONAL	Importer	0	0	343	0	343	0	0	15000	2500	17500
193	Khushboo Cool Products Private Limited	Brand Owner	33	0	91	0	124	0	0	15000	2500	17500
194	ASSOCIATED PLASTICS	Producer	0	42	0	0	42	42	210000	15000	2500	227500
195	PURV ECOPLAST PRIVATE LIMITED	Producer	0	4	0	0	4	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
196	NISHA GUPTA	Importer	0	345	0	0	345	345	1725000	15000	2500	1742500
197	ACTIVE SALES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
198	PARAS TRADING CO	Importer	0	1	0	0	1	1	5000	15000	2500	22500
199	MASK ENTERPRISE LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500
200	Udaipur Dugdh Utpadak Sahakari Sangh Ltd., Udaipur	Brand Owner	0	97	0	0	97	97	485000	15000	2500	502500
201	Hero Cycles Ltd. (Auto Rim Division)	Brand Owner	0	22	0	0	22	0	0	15000	2500	17500
202	ABRO INTERNATIONAL	Importer	0	48	35	0	83	83	516500	15000	2500	534000
203	Manoj Kumar Baid	Importer	0	0	0	0	0	0	0	15000	2500	17500
204	SUSDERMA INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
205	S M TRADERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
206	Maple Flexibble LLP	Producer	0	0	0	0	0	0	0	15000	2500	17500
207	PLUS POINTS	Importer	0	0	270	0	270	270	2133000	15000	2500	2150500
208	CHETAN SADH	Importer	0	0	0	0	0	0	0	15000	2500	17500
209	HOLOSTIK INDIA LIMITED	Producer	0	114	433	0	547	0	0	15000	5000	20000
210	SHUBHAM NARULA	Importer	0	155	0	0	155	155	775000	15000	2500	792500
211	KRISHNA TRADING CO	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
212	ELECTRA ENTERPRISE LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500
213	V.K.S. COMBINES	Importer	0	0	0	0	0	0	0	15000	2500	17500
214	Abeyson Polymers	Producer	56	18	0	0	74	74	252400	15000	2500	269900
215	PAREKKATTUVALAPPIL AYYAPPAN GOPIDASAN	Producer	0	0	0	0	0	0	0	15000	2500	17500
216	ANURADHA GREEN COLLAR MANUFACTORY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
217	Dawntech Electronics Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
218	MOHAMMED AMEEN QURESHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
219	PARSHVANATH INTERNATIONAL	Importer	26	0	0	0	26	26	75400	15000	2500	92900
220	M K TRADING COMPANY	Importer	0	1053	0	0	1053	1053	5265000	15000	5000	5285000
221	XIHI TECHNOLOGY PRIVATE LIMITED	Importer	316	904	0	1	1221	1221	5444300	15000	5000	5464300
222	SANYAM PLASTIC UDHYOG	Importer	0	0	0	0	0	0	0	15000	2500	17500
223	TAIBA TECHNOPLAST	Importer	0	1	0	0	1	1	5000	15000	2500	22500
224	Unique Engineering	Producer	0	2	0	0	2	2	10000	15000	2500	27500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
225	UFLEX LIMITED	Producer	0	4679	648	0	5327	5327	28514200	15000	5000	28534200
226	UFLEX LIMITED	Producer	0	4679	648	0	5327	5327	28514200	15000	5000	28534200
227	SERGE FERRARI INDIA PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
228	M/s. PERFECT CHEMFOOD INDUSTRIES	Brand Owner	0	234	0	0	234	234	1170000	15000	2500	1187500
229	SUYASH INDUSTRIES	Producer	0	553	0	0	553	0	0	15000	2500	17500
230	Bhavya goyal	Importer	0	1053	0	0	1053	1053	5265000	15000	5000	5285000
231	Aruna Flexo Packs	Producer	0	83	0	0	83	83	415000	15000	2500	432500
232	ICTC INTERNATIONAL TRADING CONSULTANTS LIMITED	Producer	0	35	59	0	94	0	0	15000	2500	17500
233	TASA FOODS PVT LTD	Importer	0	23	10	0	33	0	0	15000	2500	17500
234	SHAKUN PACKERS	Importer	0	41	64	0	105	105	710600	15000	2500	728100
235	SHEETAL	Importer	0	38	0	0	38	38	190000	15000	2500	207500
236	REAL VALUE SAFETY CONSULTANTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
237	RAKESH CHHABRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
238	REAGHAN FASHIONS PRIVATE LIMITED	Importer	56	1	0	0	57	57	167400	15000	2500	184900
239	ACG Pharmapack Pvt Ltd	Importer	26	9	0	0	35	35	120400	15000	2500	137900
240	ABHAY GOEL	Importer	0	42	0	0	42	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
241	KAPIL SINGLA	Importer	0	0	0	0	0	0	0	15000	2500	17500
242	dizo innovation pvt ltd	Importer	0	5	0	0	5	5	25000	15000	2500	42500
243	Bharat Plasto Tech (India)	Producer	0	0	0	0	0	0	0	15000	2500	17500
244	NEVCO ENGINEERS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
245	Rajni Hariram Kukreja	Producer	0	40	0	0	40	40	200000	15000	2500	217500
246	MAHALAXMI TRADERS	Importer	0	18	0	0	18	18	90000	15000	2500	107500
247	ANUJ PAPER LINE	Producer	0	0	1	0	1	1	7900	15000	2500	25400
248	AMAN GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
249	SIDHARTH JAIN	Importer	0	0	1	0	1	1	7900	15000	2500	25400
250	HITANSHU DUA	Importer	0	0	0	0	0	0	0	15000	2500	17500
251	SUMAR BIOTECH LLP	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
252	Apex Polymers	Producer	0	462	0	0	462	462	2310000	15000	2500	2327500
253	GORECYCLE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
254	LUCKY STAR TRADING	Importer	0	0	2	0	2	2	15800	15000	2500	33300
255	JIMMY INTERNATIONAL	Importer	0	4	0	0	4	4	20000	15000	2500	37500
256	ANKUR GARG	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
257	Miracle Well Pack (India) Private Limited	Producer	0	0	0	0	0	0	0	15000	2500	17500
258	Spearepet Pvt Ltd	Producer	203	7	0	0	210	210	623700	15000	2500	641200
259	ROYAL POLYMERS	Importer	0	7	0	0	7	7	35000	15000	2500	52500
260	ATUL HIRALAL BHANUSHALI	Importer	0	0	0	0	0	0	0	15000	2500	17500
261	Pearl International	Producer	0	16	0	0	16	16	80000	15000	2500	97500
262	Kapilaben Jivanlal Thakkar	Producer	0	30	0	0	30	0	0	15000	2500	17500
263	INTERPACK POLYPLAST	Brand Owner	121	0	0	0	121	0	0	15000	2500	17500
264	KRISHNA PACKAGING	Producer	0	125	0	0	125	125	625000	15000	2500	642500
265	SANJAY ARJUN THAKUR	Importer	281	0	0	0	281	281	814900	15000	2500	832400
266	Maheshwari Industries	Producer	0	48	0	0	48	48	240000	15000	2500	257500
267	BARKATULLAH WALI MOHAMMED KHAN	Importer	0	0	30	0	30	30	237000	15000	2500	254500
268	GOOD LINK IMPORTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
269	GREEKA IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
270	WHITE FRESH FOOD PRODUCTS	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
271	SABIR MALIK	Importer	0	0	0	0	0	0	0	15000	2500	17500
272	ASHOKKUMAR RAMRATAN SARDA	Producer	0	142	0	0	142	142	710000	15000	2500	727500
273	POONAM PLASTIC PRODUCTS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
274	SANKALP INDUSTRIES	Producer	0	84	0	0	84	84	420000	15000	2500	437500
275	AURAVAIL BIOPOLYMER INDIA PRIVATE LIMITED	Producer	0	0	0	1	1	1	7900	15000	2500	25400
276	FCI OEN CONNECTORS LIMITED	Importer	67	67	0	0	134	134	529300	15000	2500	546800
277	K.V.INDUSTRIES	Producer	0	155	0	0	155	155	775000	15000	2500	792500
278	CHAMAK POLYMERS PVT. LTD.	Producer	487	0	0	0	487	487	1412300	15000	2500	1429800
279	GALLENT POLYMERS	Producer	0	161	0	0	161	161	805000	15000	2500	822500
280	RISHI FIBC SOLUTIONS PRIVATE LIMITED	Producer	0	373	0	0	373	373	1865000	15000	2500	1882500
281	BD INFRA PROJECTS PVT LTD	Producer	0	152	0	0	152	152	760000	15000	2500	777500
282	SUNCARE FORMULATIONS PVT LTD	Producer	142	4	15	0	161	161	550300	15000	2500	567800

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
283	SUNCARE PHARMACEUTICALS PVT LTD	Producer	9	1	4	0	14	14	62700	15000	2500	80200
284	EMDEES POLYMER PRODUCTS	Producer	0	68	0	0	68	68	340000	15000	2500	357500
285	Gaurav Mukund Shah	Importer	0	420	0	0	420	420	2100000	15000	2500	2117500
286	TRENDS POLYMER Private Limited	Producer	0	157	0	0	157	157	785000	15000	2500	802500
287	Cochin Packagings	Producer	0	1379	0	0	1379	1379	6895000	15000	5000	6915000
288	Sumedh Industries	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
289	VANSHIKA CHACHRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
290	ANKIT RATHEE	Importer	0	0	0	0	0	0	0	15000	2500	17500
291	BIGTIME ENTERPRISES	Importer	0	15	0	0	15	15	75000	15000	2500	92500
292	Bhavaniplastics	Producer	0	0	0	319	319	319	2520100	15000	2500	2537600
293	KRYSTALS IMPEX	Importer	0	12	0	0	12	0	0	15000	2500	17500
294	Marutham Bio Industries	Producer	0	0	0	1	1	0	0	15000	2500	17500
295	CITY PRINTERS	Producer	5	5	6	0	16	16	86900	15000	2500	104400
296	INDKAL TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
297	INTERPACK POLYMERS	Brand Owner	5	0	0	0	5	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
298	MTECH ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
299	Paramount Surgimed Limited	Brand Owner	0	1	0	0	1	1	5000	15000	2500	22500
300	Aaditya Foam Industries LLP	Producer	0	0	0	0	0	0	0	15000	2500	17500
301	?Akay Natural Ingredients Private Limited	Importer	6	8	0	0	14	0	0	15000	2500	17500
302	ESSAR PACKAGINGS PVT LTD	Producer	231	255	0	0	486	486	1944900	15000	2500	1962400
303	Skylink Packaging	Producer	138	0	0	0	138	138	400200	15000	2500	417700
304	Dispo	Brand Owner	0	0	0	1	1	1	7900	15000	2500	25400
305	SACHIN FLEXIPACK	Producer	0	0	282	0	282	282	2227800	15000	2500	2245300
306	SACHIN FLEXIPACK	Producer	0	0	282	0	282	282	2227800	15000	2500	2245300
307	Akay Natural Ingredients Private Limited	Importer	4	0	0	0	4	0	0	15000	2500	17500
308	DINESH KUMAR GOEL	Importer	1	1	0	0	2	2	7900	15000	2500	25400
309	Future Consumer Limited	Brand Owner	92	28	249	0	369	369	2373900	15000	2500	2391400
310	Fillmatic Packaging Systems	Brand Owner	0	0	5	0	5	5	39500	15000	2500	57000
311	Venor Pharma Limited	Brand Owner	0	0	5	0	5	5	39500	15000	2500	57000

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
312	TRIMSON TECHNOLOGY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
313	HELIO PLASTICS	Producer	0	0	0	0	0	0	0	15000	2500	17500
314	BHARAT RAGHUNATH KUMBHARKAR	Producer	0	17	0	0	17	0	0	15000	2500	17500
315	Lyka Packaging Pvt Ltd	Producer	468	0	0	0	468	468	1357200	15000	2500	1374700
316	PURINA PETCARE INDIA PVT LTD	Importer	0	0	23	0	23	23	181700	15000	2500	199200
317	J S POLYPLAST	Producer	0	135	0	0	135	135	675000	15000	2500	692500
318	PREMIER NUTRACEUTICALS PVT. LTD.	Brand Owner	3	2	4	0	9	0	0	15000	2500	17500
319	EAST INDIA TECHNOLOGIES PRIVATE LIMITED	Importer	7	4	0	0	11	11	40300	15000	2500	57800
320	GUNJAN DAYAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
321	SEASHELL PLASTICS	Producer	2	0	0	0	2	2	5800	15000	2500	23300
322	PREMIER POLY PACK	Producer	43	2	0	0	45	45	134700	15000	2500	152200
323	MO JULFIKAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
324	Rameshchandra Gupta	Producer	0	0	0	0	0	0	0	15000	2500	17500
325	K M S PLASTWORLD PRIVATE LIMITED	Importer	446	0	0	0	446	446	1293400	15000	2500	1310900

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
326	PANKAJ PANDEY	Importer	0	7	0	0	7	7	35000	15000	2500	52500
327	RAINBOW INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
328	Swastik Plasto	Producer	0	70	0	0	70	70	350000	15000	2500	367500
329	Ridhi Sidhi Industries	Producer	0	0	0	0	0	0	0	15000	2500	17500
330	Weener Empire Plastics Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
331	MA KARUNA POLY UDYOG	Producer	0	89	0	0	89	89	445000	15000	2500	462500
332	DEEPAK POLY PIPES PVT. LTD.	Producer	0	1328	0	0	1328	1328	6640000	15000	5000	6660000
333	Hardcastle Restaurants Private Limited	Brand Owner	5	68	36	0	109	73	354500	15000	2500	372000
334	ABIIISHEK DINESIIKUMAR AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
335	MAHENDRABHAI PURSHOTAMBHAI PATEL	Producer	0	24	0	0	24	24	120000	15000	2500	137500
336	RAMAVTAR SODHANI	Importer	0	38	0	0	38	38	190000	15000	2500	207500
337	KRISHNA KUMAR BAJAJ	Brand Owner	0	21	0	0	21	21	105000	15000	2500	122500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
338	RUPESH BHAGCHAND GODHA	Producer	0	382.884	0	0	382.884	382.884	1914420.014	15000	2500	1931920.014
339	A. R. CORPORATION	Importer	0	39	0	0	39	39	195000	15000	2500	212500
340	MAXWELL PRINTERS	Producer	0	0	0	0	0	0	0	15000	2500	17500
341	GUPTA PLASTIC	Producer	0	56	0	0	56	56	280000	15000	2500	297500
342	MEENABEN MUKESH THAKKAR	Brand Owner	0	28	0	0	28	0	0	15000	2500	17500
343	Tulsi Poly Pack Industry	Producer	0	279	0	0	279	279	1395000	15000	2500	1412500
344	VEYDIK PLASTIC	Producer	0	122	0	0	122	122	610000	15000	2500	627500
345	JITEN SHIVJI GADA	Importer	0	1	0	0	1	0	0	15000	2500	17500
346	SHYAM ENTERPRISES	Producer	0	121	0	0	121	121	605000	15000	2500	622500
347	DAKSHINA KANNADA COOPERATIVE MILK PRODUCERS UNION LIMITED	Brand Owner	0	529	31	0	560	560	2889900	15000	2500	2907400
348	BIHANI UDYOG	Producer	0	554	0	0	554	554	2770000	15000	2500	2787500
349	GK Construction	Importer	0	0	0	0	0	0	0	15000	2500	17500
350	JOIN COMMERCE PRIVATE LIMITED	Brand Owner	0	0	1	0	1	1	7900	15000	2500	25400
351	V B Poly Pack	Producer	0	80	0	0	80	80	400000	15000	2500	417500
352	Faces Cosmetics India Private Limited	Brand Owner	35	7	0	0	42	0	0	15000	2500	17500
353	SANIYA PUTHEN PURAYIL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
354	M A GLOBAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
355	MANJU DEVI AGARWAL	Producer	18	0	0	0	18	18	52200	15000	2500	69700
356	Weeo Technoplast	Importer	86	0	0	0	86	86	249400	15000	2500	266900
357	NEW HARI POLY PACKINGS	Producer	14	8	0	0	22	22	80600	15000	2500	98100
358	SANDEEP GOEL	Importer	0	1	0	0	1	1	5000	15000	2500	22500
359	SRI ANAGHA REFINERIES PVT LTD	Brand Owner	80	115	4	0	199	80	232000	15000	2500	249500
360	H M MARKETING	Importer	0	1	0	0	1	1	5000	15000	2500	22500
361	Shiv Polymers	Importer	101	0	0	0	101	101	292900	15000	2500	310400
362	NAVEEN RANA	Importer	0	0	0	0	0	0	0	15000	2500	17500
363	SHRI BALA JI TRADING	Importer	0	0	0	144	144	144	1137600	15000	2500	1155100
364	Trinetramilan Product Protection Solutions Private Limited	Producer	21	0	0	0	21	21	60900	15000	2500	78400
365	Aman Polypack	Producer	0	79	0	0	79	79	395000	15000	2500	412500
366	YOGI FLEXIBLE PACKAGING	Producer	0	0	0	0	0	0	0	15000	2500	17500
367	Polymake	Producer	0	133	0	0	133	133	665000	15000	2500	682500
368	Anant Shrikant Rathi	Producer	0	0	0	0	0	0	0	15000	2500	17500
369	RATTANDEEP SINGH AND SONS (HUF)	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
370	TRAVERSE INTERNATIONAL INDIA PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
371	Siddi Vinayak Industries	Producer	0	27	0	0	27	27	135000	15000	2500	152500
372	DINESH SANCHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
373	ANSHUMAN SINGH	Importer	0	8	0	0	8	8	40000	15000	2500	57500
374	MASSON POLYMER INDUSTRIES	Producer	0	0	0	0	0	0	0	15000	2500	17500
375	KANAKA POLYPACK PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
376	Eco Techfab Private Limited	Producer	0	1505	0	0	1505	1505	7525000	15000	2500	7542500
377	SURESH KUMAR	Importer	0	4	0	0	4	4	20000	15000	2500	37500
378	AGARWAL FAB TEX PVT LTD	Importer	0	8	0	0	8	8	40000	15000	2500	57500
379	SIDDHARTH POLYMERS PRIVATE LIMITED	Producer	11	3	0	0	14	14	46900	15000	2500	64400
380	AMUL PACKAGING	Producer	0	200	0	0	200	200	1000000	15000	2500	1017500
381	ARORA PACKERS	Producer	0	956	0	0	956	956	4780000	15000	5000	4800000
382	AYUSH PHARMA AND CHEM LLP	Importer	315	4	0	0	319	319	933500	15000	2500	951000
383	HELIOS PACKAGING	Producer	0	51	0	0	51	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
384	Sultana Beauti Begam	Importer	0	0	0	0	0	0	0	15000	2500	17500
385	S G ENTERPRISES	Importer	0	82	0	0	82	82	410000	15000	2500	427500
386	JBMD POLYMERS	Producer	0	122	0	0	122	122	610000	15000	2500	627500
387	PARIMAL HARSHADRAI HALWAWALA	Importer	0	71	0	0	71	71	355000	15000	2500	372500
388	NEHA JAIN	Importer	0	50	0	0	50	0	0	15000	2500	17500
389	MAHESHWARI FOOD INDUSTRIES	Brand Owner	0	20	0	0	20	20	100000	15000	2500	117500
390	RAINBOW PLASTIC INDUSTRIES	Producer	0	19	0	0	19	19	95000	15000	5000	115000
391	UMA SHANKER SHRIVASTAVA	Importer	0	0	0	0	0	0	0	15000	2500	17500
392	OM SHREE GITA INDUSTRIES	Producer	207	0	0	0	207	207	600300	15000	2500	617800
393	ANAND GARG	Importer	0	0	0	0	0	0	0	15000	2500	17500
394	NIKHIL DINESHKUMAR GUPTA	Importer	0	8	0	0	8	8	40000	15000	2500	57500
395	ASHISH GOEL	Importer	0	1	0	0	1	1	5000	15000	2500	22500
396	SHYAM INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
397	Jagadamba Containers	Producer	19.4	0	0	0	19.4	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
398	Jitender	Importer	0	0	0	0	0	0	0	15000	2500	17500
399	C G FOODS INDIA PRIVATE LIMITED	Producer	37	34	74	33	178	178	1122600	15000	2500	1140100
400	MAHAVIR POLY PLAST	Producer	0	1260	0	0	1260	660	3300000	15000	5000	3320000
401	RAMESH	Importer	0	1	0	0	1	1	5000	15000	2500	22500
402	MAURIA ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
403	VIDYA ENTERPRISES	Producer	0	85	0	0	85	85	425000	15000	2500	442500
404	JATIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
405	JAI BHARAT TOOLS	Importer	0	0	0	0	0	0	0	15000	2500	17500
406	Le 15 Patisserie Pvt Ltd	Importer	0	0	0	0	0	0	0	15000	2500	17500
407	GAURAV POLY PACK	Producer	0	75	0	0	75	0	0	15000	2500	17500
408	Deora Enterprises LLP	Producer	0	0	0	0	0	0	0	15000	2500	17500
409	INFOSECARE TECHNOLOGIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
410	MAKSUD ALIMOHAMMAD SAIYED	Importer	0	156	0	0	156	156	780000	15000	2500	797500
411	GLOBAL TRADING COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
412	PMA AQUACARE PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
413	ASSOCIATED PLASTIC INDUSTRIES	Producer	0	27	0	0	27	27	135000	15000	2500	152500
414	V.K. ELECTRONIC DEVICES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
415	MOUNIKA DEVI SARIKONDA	Importer	76	0	0	0	76	76	220400	15000	2500	237900
416	COOL CAPS INDUSTRIES LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
417	LANSHANG INDUSTRIAL PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
418	Siddeshwar Industries	Producer	0	0	0	0	0	0	0	15000	2500	17500
419	KRISHNA BIO PACKAGING INDUSTRIES	Producer	0	0	0	3	3	3	23700	15000	2500	41200
420	Abhay Packaging	Producer	0	941	0	0	941	941	4705000	15000	5000	4725000
421	ABDOS LABTECH PRIVATE LIMITED	Producer	308	0	0	0	308	308	893200	15000	2500	910700
422	Imperial Plast & Beverages	Producer	104	0	0	0	104	104	301600	15000	2500	319100
423	KANIDI BIOTECH LLP	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
424	BIJI POLYMERS	Producer	167	0	0	0	167	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
425	WONDER PLASTOPACK INDUSTRIES	Producer	0	0	0	0	0	0	0	15000	2500	17500
426	SATNAM FLEXI-PAC	Producer	0	334	344	0	678	678	4387600	15000	2500	4405100
427	Onward Plastic Private Limited	Producer	735	0	0	0	735	735	2131500	15000	5000	2151500
428	Sanjay Satyanarayan Agrawal	Producer	0	0	0	0	0	0	0	15000	2500	17500
429	TOC TECH INDIA PRIVATE LIMITED	Importer	0	142	0	0	142	142	710000	15000	2500	727500
430	Trimurti Polychem	Producer	0	176	309	0	485	485	3321100	15000	5000	3341100
431	MODIPLAST EXIM PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
432	ARVS EQUIPMENTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
433	Legacy Foods Pvt Limited	Producer	1863	569	174	0	2606	2606	9622300	15000	5000	9642300
434	Rhydburg Pharmaceuticals	Producer	11	14	0	0	25	25	101900	15000	2500	119400
435	VSM IMPEX PRIVATE LIMITED	Importer	0	493	0	0	493	493	2465000	15000	2500	2482500
436	ATUL GOYAL	Importer	0	0	1	0	1	1	7900	15000	2500	25400
437	POONAM BHADOURIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
438	ANKIT ENTERPRISES	Producer	0	11	0	0	11	11	55000	15000	2500	72500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
439	NIKESH MADANLAL AGARWAL	Importer	0	4	0	0	4	4	20000	15000	2500	37500
440	NIKESH MADANLAL AGARWAL	Importer	0	4	0	0	4	4	20000	15000	2500	37500
441	RK INDUSTRIES	Producer	0	19	0	0	19	9	45000	15000	2500	62500
442	PAWAN ENTERPRISES	Producer	0	123	0	0	123	123	615000	15000	2500	632500
443	E Plast	Producer	0	246	0	0	246	246	1230000	15000	2500	1247500
444	Mohit Packaging	Producer	0	31	0	0	31	31	155000	15000	2500	172500
445	M/S Plasto Manufacturing Company	Producer	0	1494	0	708	2202	2202	13063200	15000	5000	13083200
446	Sree Mookambika Plastic Industries	Producer	0	3	0	0	3	3	15000	15000	2500	32500
447	Elematec Trading India Pvt Ltd	Importer	0	0	0	0	0	0	0	15000	2500	17500
448	SYDA POLY LAMINATES	Producer	0	171	0	0	171	171	855000	15000	2500	872500
449	ELENTEC POWER INDIA (EPI) PRIVATE LIMITED	Importer	2	1	0	0	3	3	10800	15000	2500	28300
450	RANGOLI POLYPACK PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
451	AURUM FABRICTECH LLP	Producer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
452	MAHENDRA KUMAR MUTHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
453	SHANKAR PLASTICS	Producer	0	128	0	0	128	128	640000	15000	2500	657500
454	V K FOOD AND BEVERAGE	Producer	30	0	0	0	30	30	87000	15000	2500	104500
455	Xss Beverage Co	Producer	181	0	0	0	181	181	524900	15000	2500	542400
456	Saurabh Plasto Products Pvt Ltd	Producer	11	909	0	25	945	0	0	15000	5000	20000
457	Savera Beverages	Producer	28	0	0	0	28	28	81200	15000	2500	98700
458	LASER PACK	Importer	0	0	0	0	0	0	0	15000	2500	17500
459	M/S SAIKAT MAKE IN INDIA RECYCLING & WASTE MANAGEMENT COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
460	ROMAN INDUSTRIES LLP	Producer	0	1310	0	0	1310	0	0	15000	5000	20000
461	THAJ INDUSTRIES	Producer	0	34	0	0	34	34	170000	15000	2500	187500
462	SSR COSMETICS	Importer	0	0	0	0	0	0	0	15000	2500	17500
463	F K Enterprises	Importer	0	0	0	0	0	0	0	15000	2500	17500
464	ORACLE POLYPLAST	Producer	4006	3011	0	0	7017	7017	26672400	15000	12500	26699900
465	ORACLE POLYPLAST	Producer	4006	3011	0	0	7017	7017	26672400	15000	12500	26699900
466	M/S Priya Plastics (Ved Prakash Sharma)	Producer	0	58	0	0	58	58	290000	15000	2500	307500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
467	Winsome Bags	Producer	0	106	0	0	106	0	0	15000	2500	17500
468	TOHID	Importer	40	9	0	0	49	49	161000	15000	2500	178500
469	SHILPA RAVINDRA JAIN	Producer	0	0	0	21	21	21	165900	15000	2500	183400
470	Nitin Bhatia	Producer	0	84	0	0	84	84	420000	15000	2500	437500
471	A.V.THOMAS LEATHER AND ALLIED PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
472	Haier Appliances India Private Limited	Brand Owner	0	2557	0	0	2557	0	0	15000	5000	20000
473	SKY POLYMERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
474	Ponmari Bio Products	Producer	0	0	0	0	0	0	0	15000	2500	17500
475	A & S IMPORT AND TRADING	Importer	0	0	0	0	0	0	0	15000	2500	17500
476	SUPER PACKAGING	Producer	0	193	0	0	193	193	965000	15000	2500	982500
477	MEGA INTERNATIONAL	Producer	0	716	0	0	716	716	3580000	15000	5000	3600000
478	LAXMI SARASWATI IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
479	Imran Ali	Importer	0	0	0	0	0	0	0	15000	2500	17500
480	VARDHMAN POLYMERS PVT LTD	Producer	0	0	1216	0	1216	1216	9606400	15000	5000	9626400
481	SHREE SHYAM PLASTIC	Producer	0	110	0	0	110	110	550000	15000	2500	567500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
482	HANU POLYMERS PVT LTD	Producer	0	666	16	0	682	682	3456400	15000	2500	3473900
483	SALORA INTERNATIONAL LTD	Importer	0	2	0	0	2	2	10000	15000	2500	27500
484	RAJESH MANILAL RANA	Importer	0	0	0	0	0	0	0	15000	2500	17500
485	ANVAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
486	AFZAL USMAN BIJAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
487	RUNGTA MOULDINGS PRIVATE LIMITED	Producer	42	1	0	0	43	0	0	15000	2500	17500
488	HUTATMA SEHKARI DUDH UTPADAK SANGH	Brand Owner	0	26	0	0	26	26	130000	15000	2500	147500
489	ROHIT NARESH BAHETI	Producer	0	154	0	0	154	154	770000	15000	2500	787500
490	DEEPA SEBY	Importer	0	1	0	0	1	0	0	15000	2500	17500
491	TANVEER BAWA	Importer	0	0	0	0	0	0	0	15000	2500	17500
492	VIJAYKUMAR KANUBHAI THAKKAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
493	LALITH KUMAR KHATRI	Importer	0	198	0	0	198	198	990000	15000	2500	1007500
494	ASHA JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
495	SAI RAM JARI INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
496	MOHD NOOR MO SHAFI IDARIYA	Producer	0	49	0	0	49	49	245000	15000	2500	262500
497	ALI MOHAMMED USMAN BEEJAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
498	SHREE BAIDYANATH AYURVED BHAWAN PRIVATE LIMITED	Brand Owner	240	0	5	0	245	0	0	15000	2500	17500
499	SHANAYA INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
500	LATA RAMESHCHANDRA GANDHI	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
501	AKSHAR INTERNATIONAL INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
502	SEEMA GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
503	IK POLYPACKS PRIVATE LIMITED	Producer	0	7	0	0	7	7	35000	15000	2500	52500
504	QUALITY PAPERS	Importer	0	0	1	0	1	1	7900	15000	2500	25400
505	Renon Plastics	Producer	0	30	0	0	30	30	150000	15000	2500	167500
506	NITIN JAYANTILAL CHAVDA	Importer	0	0	0	0	0	0	0	15000	2500	17500
507	PARESH DULABHAI MORI	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
508	NIKUNJ MANGILAL BAFNA	Importer	0	0	0	0	0	0	0	15000	2500	17500
509	Shri Hari Polymers	Producer	0	0	0	0	0	0	0	15000	2500	17500
510	A. T. EXIMFOODS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
511	UNIVERSAL PRODUCTS	Producer	0	0	466	0	466	466	3681400	15000	2500	3698900
512	FEROPET	Producer	63	0	0	0	63	63	182700	15000	2500	200200
513	PUREMAGNUM INDIA PVT LTD.	Importer	0	63	0	0	63	63	315000	15000	2500	332500
514	R R PLAST EXTRUSIONS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
515	KRISHAN ARYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
516	BHARAT POLYPLAST	Producer	1	0	0	0	1	1	2900	15000	2500	20400
517	HOLY GRAIL FOODS	Importer	0	0	0	0	0	0	0	15000	2500	17500
518	SEN HON LEE TECHNOLOGIES PRIVATE LIMITED	Importer	0	227	0	0	227	227	1135000	15000	2500	1152500
519	SATISH SHIVLAL PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
520	Abhishek Rana	Importer	0	0	2	0	2	2	15800	15000	2500	33300
521	HARDIK PATEL	Importer	0	1	0	0	1	1	5000	15000	2500	22500
522	KLA PRINT PACK INDUSTRIES	Producer	0	45	0	0	45	45	225000	15000	2500	242500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
523	JAINAM KISHOR SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
524	SDM ELECTRIC PRODUCTS PRIVATE LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
525	PLASCOM INDUSTRIES LLP	Brand Owner	19	1877	0	0	1896	1896	9440100	15000	5000	9460100
526	sree sarada flexo grphics	Producer	0	21	0	0	21	21	105000	15000	2500	122500
527	Yash Paul	Producer	0	69	0	0	69	69	345000	15000	2500	362500
528	Oasis Laboratories Pvt Ltd	Producer	55	2	25	0	82	82	367000	15000	2500	384500
529	ASM MARKETING PRIVATE LIMITED	Importer	0	0	179	0	179	179	1414100	15000	2500	1431600
530	ENVYPACK INDUSTRIES LLP	Producer	0	83	0	0	83	83	415000	15000	2500	432500
531	IMPORTVIS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
532	SONA FOODS	Importer	0	5	0	0	5	5	25000	15000	2500	42500
533	sai koustabh polymers	Producer	0	4	0	4	8	8	51600	15000	2500	69100
534	PRASPACK POLYMERS	Producer	0	1847	0	0	1847	1847	9235000	15000	5000	9255000
535	Microplastics india private limited	Brand Owner	10	4	0	0	14	14	49000	15000	2500	66500
536	ASHUTOSH GUPTA	Importer	210	210	0	0	420	420	1659000	15000	2500	1676500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
537	R D TRADING COMPANY	Importer	0	85	0	0	85	85	425000	15000	2500	442500
538	GOLBIO PACKS PVT LTD	Producer	0	0	0	0	0	0	0	15000	2500	17500
539	Chiron Surgimed LLP	Producer	357	0	0	0	357	357	1035300	15000	2500	1052800
540	Gits International (Food)	Importer	0	0	9	0	9	9	71100	15000	2500	88600
541	ANEESHKUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
542	HINDUSTAN EXTRUSION	Producer	398	0	0	0	398	398	1154200	15000	2500	1171700
543	LALU ANUPA	Producer	104	0	0	0	104	104	301600	15000	2500	319100
544	PARTH POLY WOVEN PVT. LTD	Producer	0	0	169	0	169	169	1335100	15000	5000	1355100
545	MODISH TRADEX PRIVATE LIMITED	Importer	0	10	0	0	10	10	50000	15000	2500	67500
546	NAV BHARAT EXTRUSION	Producer	420	0	0	0	420	420	1218000	15000	2500	1235500
547	MICKEYFONE TECHNOLOGIES (INDIA) PRIVATE LIMITED	Importer	0	114	0	0	114	114	570000	15000	2500	587500
548	RAMYA KNIT PRINTING	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
549	BILASPUR MINING INDUSTRIES PRIVATE LIMITED	Producer	0	1144	0	0	1144	0	0	15000	5000	20000
550	AHS INDUSTRIES	Producer	49	0	0	0	49	49	142100	15000	2500	159600
551	GAURAV AGGARWAL	Producer	0	52	0	0	52	52	260000	15000	2500	277500
552	LAKHOTIA OVERSEAS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
553	DEEPAK DARYANI	Brand Owner	11	0	265	0	276	276	2125400	15000	2500	2142900
554	CREATIVE GRAPHICS SOLUTIONS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
555	SHIV SHAKTI POLYMERS	Producer	0	547	0	0	547	547	2735000	15000	2500	2752500
556	SOORYA POLYMER INDUSTRIES	Producer	0	3	0	0	3	3	15000	15000	2500	32500
557	UNIVERSAL PACKAGING INDUSTRIES	Producer	262	0	0	0	262	262	759800	15000	2500	777300
558	PRIME POLYCHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
559	Sanjay Kanhiyalal Kanojiya	Importer	0	18	0	0	18	18	90000	15000	2500	107500
560	S K INDUSTRIES	Producer	0	137	0	0	137	137	685000	15000	2500	702500
561	R G IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
562	SURENDER KUMAR GUPTA	Importer	0	210	0	0	210	210	1050000	15000	2500	1067500
563	RAJ KUMAR	Importer	0	214	0	0	214	214	1070000	15000	2500	1087500
564	Gallant Plastics	Producer	0	99	0	0	99	99	495000	15000	2500	512500
565	WORLDWIDE EXIM OVERSEAS NETWORK	Importer	0	0	0	0	0	0	0	15000	2500	17500
566	Paramount Industries	Producer	0	0	0	0	0	0	0	15000	2500	17500
567	ATUL GUPTA	Producer	0	67	0	0	67	67	335000	15000	2500	352500
568	Shree Packaging Industries	Producer	0	79	0	0	79	79	395000	15000	2500	412500
569	Soorya Plastics	Producer	0	3	0	0	3	3	15000	15000	2500	32500
570	GD TECH INDIA PRIVATE LIMITED	Producer	0	764	0	0	764	764	3820000	15000	5000	3840000
571	JINDAL PLASPACK ENTERPRISES PVT LTD	Producer	0	234	0	0	234	234	1170000	15000	2500	1187500
572	UNI WORLD	Importer	0	0	0	0	0	0	0	15000	2500	17500
573	JINDAL PLASTIC ENTERPRISES	Producer	0	27	0	0	27	0	0	15000	2500	17500
574	LAMCO FOILS AND INSULATIONS	Producer	0	0	0	0	0	0	0	15000	2500	17500
575	DURGA PACKAGING	Producer	0	184	0	0	184	184	920000	15000	2500	937500
576	HITESH	Importer	0	0	0	0	0	0	0	15000	2500	17500
577	AMIGO MARKETING	Importer	0	0	0	0	0	0	0	15000	2500	17500
578	VIJAY KUMAR GUPTA	Producer	0	103	0	0	103	103	515000	15000	2500	532500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
579	ANNADA SPICES INDUSTRY	Brand Owner	0	0	37	0	37	37	292300	15000	2500	309800
580	SSG PHARMA PRIVATE LIMITED	Brand Owner	187	0	743	0	930	930	6412000	15000	5000	6432000
581	JAITHEE EXPORTS AND IMPORTS PRIVATE LIMITED	Importer	0	16	0	0	16	16	80000	15000	2500	97500
582	S S POLYMERS	Producer	0	122	0	0	122	122	610000	15000	2500	627500
583	BLING ACCESSORIES PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
584	VINOD KUMAR GUPTA	Producer	0	103	0	0	103	103	515000	15000	2500	532500
585	Brio Hospitality Pvt. Ltd	Brand Owner	1	0	0	0	1	1	2900	15000	2500	20400
586	SHREE INDUSTRIES	Producer	127	0	0	0	127	127	368300	15000	2500	385800
587	VASU POLYMERS INDIA PVT. LTD.	Producer	0	0	1798	0	1798	1798	14204200	15000	5000	14224200
588	VIVEK BALWANTRAI BHANUSHALI	Importer	0	0	0	0	0	0	0	15000	2500	17500
589	KP INDUSTRIES	Producer	75	0	0	0	75	75	217500	15000	2500	235000
590	Hindustan Plastics	Producer	24	0	0	0	24	24	69600	15000	2500	87100
591	TELEPOST INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
592	ASSORTED PLASTICS PRIVATE LIMITED	Producer	731.3372	0	0	0	731.3372	731.3372	2120877.923	15000	2500	2138377.923

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
593	STYROTECH INDUSTRIES	Producer	8	0	0	0	8	8	23200	15000	5000	43200
594	Avery Dennison (India) Private Limited	Producer	0	0	0	0	0	0	0	15000	5000	20000
595	BALAJI BEVERAGES	Brand Owner	292	0	34	0	326	291	846800	15000	2500	864300
596	GEOFAST FLOUR MILLS PVT LTD	Producer	0	74	193	0	267	267	1894700	15000	2500	1912200
597	MUKUL SHARMA	Importer	0	0	0	0	0	0	0	15000	2500	17500
598	ASISH PAYRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
599	Prathamesh Technology And Industries LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
600	PERFECT PACKAGING	Producer	0	86	0	0	86	36	180000	15000	2500	197500
601	MANISH KUMAR SACHDEVA	Producer	0	28	0	0	28	28	140000	15000	2500	157500
602	RAJU KAPOOR	Importer	0	0	0	0	0	0	0	15000	2500	17500
603	SANGHVI BEAUTY & TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
604	CHARU ARORA	Producer	0	58	0	0	58	58	290000	15000	2500	307500
605	SIKANDER SINGH	Producer	0	287	0	0	287	287	1435000	15000	2500	1452500
606	FOSSIL INDIA PRIVATE LIMITED	Importer	0	2	0	0	2	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
607	VEEJAY POLYPLAST LIMITED	Importer	0	97	0	0	97	97	485000	15000	2500	502500
608	GARVIT ARORA	Importer	0	0	0	0	0	0	0	15000	2500	17500
609	JAYLESH MANILAL KAKKAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
610	CHEP INDIA PRIVATE LIMITED	Importer	65	0	0	0	65	65	188500	15000	2500	206000
611	MANOJ KUMAR	Producer	0	0	0	0	0	0	0	15000	2500	17500
612	RB PLASTIC	Producer	0	109	0	0	109	109	545000	15000	2500	562500
613	R B ENTERPRISES	Producer	0	31	0	0	31	31	155000	15000	2500	172500
614	AJANTA DAIRY	Producer	0	0	0	0	0	0	0	15000	2500	17500
615	Pee Cee Cosma Sope Limited	Brand Owner	0	0	14	0	14	14	110600	15000	2500	128100
616	KFC	Brand Owner	0	11	2	0	13	13	70800	15000	2500	88300
617	EAST AFRICAN INDIA OVERSEAS	Producer	179	57	63	0	299	298	1298900	15000	2500	1316400
618	SHREE RATNAPRABHA PRECISION COMPONETS	Producer	0	2	0	0	2	2	10000	15000	2500	27500
619	EAST AFRICAN INDIA OVERSEAS- UNIT - II	Producer	231	73	82	0	386	386	1682700	15000	2500	1700200
620	Samundra Green Valley Pvt Ltd	Producer	0	30	0	0	30	30	150000	15000	2500	167500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
621	GOURMADS	Importer	0	0	0	0	0	0	0	15000	2500	17500
622	FINE PLASTICS	Producer	0	54	0	0	54	54	270000	15000	2500	287500
623	RUSAN PHARMA LTD	Producer	25044	19538	0	0	44582	44582	170317600	15000	12500	170345100
624	PROTON POLYMER	Producer	0	716	0	0	716	716	3580000	15000	5000	3600000
625	B.L TECHNOPLAST	Producer	0	0	227	0	227	227	1793300	15000	2500	1810800
626	MANI DAS INDUSTRIES	Producer	0	623	0	0	623	623	3115000	15000	2500	3132500
627	PAC COSMETICS PRIVATE LIMITED	Importer	5	0	0	0	5	0	0	15000	2500	17500
628	SADIQ QURESHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
629	SANJEEV KUMAR ARORA	Producer	0	23	0	0	23	23	115000	15000	2500	132500
630	HARDIK ARVIND KOTHARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
631	Gurit Wind Private Limited	Importer	10	12	0	0	22	22	89000	15000	2500	106500
632	Raghav bansal	Importer	0	64	0	0	64	64	320000	15000	2500	337500
633	COKO STORES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
634	ALIBABA TOYS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
635	FALGUNI SANJAY BUSA	Importer	0	0	0	0	0	0	0	15000	2500	17500
636	RIDDHISIYA POLYMERS	Producer	0	0	36	0	36	36	284400	15000	2500	301900

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
637	SHRI PHARMA PACK	Producer	1034	0	0	0	1034	1034	2998600	15000	5000	3018600
638	RAHUL BANSAL	Importer	0	0	1	0	1	1	7900	15000	2500	25400
639	KRIVA INDUSTRIES	Producer	0	0	0	0	0	0	0	15000	2500	17500
640	KHATRI PLASTIC INDUSTRIES PVT LTD	Producer	0	0	0	0	0	0	0	15000	2500	17500
641	SHANTI PATRA PLASTICS PVT LTD	Producer	0	2487	0	0	2487	2027	10135000	15000	5000	10155000
642	LALIT PARBATBHAI KAMBARIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
643	NIKESH NEMICHAND JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
644	SAARTHI PROPACK	Producer	11	0	0	0	11	11	31900	15000	2500	49400
645	SRI BALAJI POLY PACK	Producer	0	137	0	0	137	137	685000	15000	2500	702500
646	SRI DAUJI MISTHAN BHANDAR PRIVATE LIMITED	Brand Owner	0	1	0	0	1	1	5000	15000	2500	22500
647	KABRA INDUSTRIES	Brand Owner	144	0	0	0	144	0	0	15000	2500	17500
648	RADIANT PLASTURDERS INDIA PVT LTD	Producer	0	477.11	68	0	545.11	545.11	2922750	15000	5000	2942750
649	A ONE LAMINATORS PVT LTD	Producer	0	122	0	0	122	122	610000	15000	2500	627500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
650	Siddhivinayak Polytex Private Limited	Producer	1680	0	0	0	1680	1680	4872000	15000	5000	4892000
651	GEETA INDUSTRIES PVT LTD	Producer	0	182	35	7	224	224	1241800	15000	2500	1259300
652	NATURIS COSMETICS PRIVATE LIMITED	Importer	282	0	0	0	282	282	817800	15000	2500	835300
653	Topband India Pvt Ltd	Importer	4	1	0	0	5	5	16600	15000	2500	34100
654	PRIME CERAMICS PVT LTD	Importer	0	1	0	0	1	1	5000	15000	2500	22500
655	NVIDIA GRAPHICS PVT LTD	Importer	1	4	2	0	7	7	38700	15000	2500	56200
656	DHARMESH MAHESH SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
657	Shree PLA Private Limited	Brand Owner	0	897	0	0	897	897	4485000	15000	2500	4502500
658	PEARL WOOD PRODUCTS PRIVATE LIMITED	Importer	96	0	0	0	96	96	278400	15000	2500	295900
659	NITIN THAPAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
660	SEAOUX IMPORTS AND EXPORTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
661	GLOBAL POLYFILMS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
662	VOLTAS LIMITED AC PLANT	Producer	0	6	0	0	6	6	30000	15000	2500	47500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
663	POLYSTAR PACKAGING	Producer	0	14	11	0	25	25	156900	15000	2500	174400
664	GOODEARTH DESIGN STUDIO PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
665	LUBESOL INDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
666	Mr Satyajeet Shankar Kaisare	Producer	0	0	28	0	28	0	221200	15000	2500	238700
667	WANLAMBOR PARIAT	Importer	0	0	0	0	0	0	0	15000	2500	17500
668	ANKUSH ARORA	Producer	0	0	158	0	158	158	1248200	15000	2500	1265700
669	SHAKIR MALIK	Importer	0	0	0	0	0	0	0	15000	2500	17500
670	FEG EXPRESS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
671	PKM FINE FOODS AND SPICES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
672	JAMES SYLLIANG	Importer	0	0	0	0	0	0	0	15000	2500	17500
673	PUJA ENTERPRISE	Producer	0	0	0	0	0	0	0	15000	2500	17500
674	GUJARAT RAFFIA INDUSTRIES LTD	Producer	0	0	209	0	209	209	1651100	15000	2500	1668600
675	HI TECH POLYMERS	Producer	0	1111	0	0	1111	1111	5555000	15000	5000	5575000
676	HPC Enterprises Private Limited	Producer	11	1	0	0	12	12	36900	15000	2500	54400
677	OM DUTT SHARMA	Importer	0	251	0	0	251	251	1255000	15000	2500	1272500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
678	NEW GLORY ORTHOPAEDICS	Importer	0	0	0	0	0	0	0	15000	2500	17500
679	KARNI PACKAGING PRIVATE LIMITED	Importer	0	38	0	0	38	38	190000	15000	2500	207500
680	HARI OM	Importer	0	105	0	0	105	105	525000	15000	2500	542500
681	GREGORY POLYMERS PVT LTD	Producer	0	300	0	0	300	300	1500000	15000	2500	1517500
682	VINODKUMAR BHAWARLALJI KAWAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
683	Y COOK INDIA PRIVATE LIMITED	Importer	0	0	2	0	2	0	0	15000	2500	17500
684	M/s Nippon Oil Pump India Pvt Ltd	Importer	0	0	0	0	0	0	0	15000	2500	17500
685	Ajit Singh Om Parkash Pvt Ltd	Brand Owner	1	0	12	0	13	13	97700	15000	2500	115200
686	Terra Plast	Producer	0	14	0	0	14	14	70000	15000	2500	87500
687	SARPET PACKAGING	Producer	628	0	0	0	628	628	1821200	15000	2500	1838700
688	SABAR FLEX INDIA LIMITED	Producer	0	1652	0	0	1652	1652	8260000	15000	5000	8280000
689	NARENDRA EXPLOSIVES LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
690	RAMAN GOEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
691	SREENIVAS SEEMA	Producer	0	59	0	0	59	59	295000	15000	2500	312500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
692	GLASGOW INTERNATIONAL	Importer	0	23	0	0	23	0	0	15000	2500	17500
693	FUTURISTIC CONCEPTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
694	AMIT ANJAN MEHRA	Importer	7	0	0	0	7	7	20300	15000	2500	37800
695	ACEPHARMA	Importer	0	92	0	0	92	92	460000	15000	2500	477500
696	OMPRAKASH PACKAGING PVT. LTD.	Producer	0	733	0	0	733	733	3665000	15000	5000	3685000
697	M/s KEMPLAST SYSTEMS	Producer	0	7	0	0	7	7	35000	15000	2500	52500
698	IMRAN MOHAMMAD FAROOQ MANSURI	Importer	0	0	0	0	0	0	0	15000	2500	17500
699	KAFF PLASTICS	Producer	0	45	0	0	45	45	225000	15000	2500	242500
700	ROCHAK PULSE MILL	Importer	0	0	0	0	0	0	0	15000	2500	17500
701	Bryplast Private Limited	Producer	0	1	0	0	1	1	5000	15000	2500	22500
702	M. R. VINIMAY PRIVATE LIMITED	Producer	0	445	0	0	445	445	2225000	15000	2500	2242500
703	MARC SALON & BEAUTY EQUIPMENTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
704	PWDS EXTRUSIONS PRIVATE LIMITED	Importer	0	1749	0	0	1749	0	0	15000	5000	20000

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
705	ALTAF MOHD ALI SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
706	SUVIDHI PLASTO PACK PVT LTD	Producer	0	41	0	0	41	0	0	15000	2500	17500
707	AMAN BEHL	Importer	0	177	0	0	177	177	885000	15000	2500	902500
708	Shri Siddhi Polypack	Producer	0	425	0	0	425	425	2125000	15000	2500	2142500
709	Samir Ashokbhai Pachal	Importer	193	88	0	0	281	281	999700	15000	2500	1017200
710	XIAOLIN ELECTRONIC PRIVATE LIMITED	Importer	0	25	0	0	25	25	125000	15000	2500	142500
711	SCHAEFER SYSTEMS INTERNATIONAL PRIVATE LIMITED	Importer	1	0	0	0	1	1	2900	15000	2500	20400
712	VENKATA KOTARATNA KALYANI GAJAVALLI	Importer	0	88	0	0	88	88	440000	15000	2500	457500
713	RAJEEV GARG	Importer	0	1	0	0	1	1	5000	15000	2500	22500
714	TOSC INTERNATIONAL PVT LTD	Producer	0	0	0	0	0	0	0	15000	2500	17500
715	Mann Feeds	Producer	56	43	0	2	101	101	393200	15000	2500	410700
716	SHINE FLEXIBLE PRINT AND PACKS PRIVATE LIMITED	Producer	0	350	0	0	350	350	1750000	15000	2500	1767500
717	GLOBAL MIND	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
718	TOPCEM INDIA	Brand Owner	0	460	0	0	460	0	0	15000	2500	17500
719	SURYA GLOBAL FLEXIFILMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
720	K.S. SURGICAL PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
721	HAZARI IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
722	Aspire Flexipack	Producer	0	125	113	0	238	238	1517700	15000	2500	1535200
723	DURLAX INDIA PRIVATE LIMITED	Importer	0	4	0	0	4	4	20000	15000	2500	37500
724	Roshena Khatun	Importer	0	0	0	0	0	0	0	15000	2500	17500
725	Connaught Plaza Restaurants Private Limited	Brand Owner	0	327	0	0	327	327	1635000	15000	2500	1652500
726	VIKRANT BANSAL	Importer	0	36	0	0	36	36	180000	15000	2500	197500
727	AUDIO VIBES	Importer	0	0	0	0	0	0	0	15000	2500	17500
728	GSNSUBH MERCHANDISE PRIVATE LIMITED	Importer	17	1484	0	0	1501	1501	7469300	15000	5000	7489300
729	L'OREAL INDIA PRIVATE LIMITED	Importer	3	0	0	0	3	3	8700	15000	2500	26200
730	ANJU PLASTIC	Producer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
731	V N PLASTICS PRIVATE LIMITED	Producer	347	0	0	0	347	347	1006300	15000	2500	1023800
732	AMIT JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
733	CAMPUSSUTRA RETAIL PRIVATE LIMITED	Importer	0	3	0	0	3	3	15000	15000	2500	32500
734	KAD's Polymer	Producer	0	33	0	0	33	33	165000	15000	2500	182500
735	RACHANABEN MALAYKUMAR SHETH	Importer	0	0	0	0	0	0	0	15000	2500	17500
736	Shivanand Vanijya Pvt Ltd	Producer	0	341.074	0	0	341.074	341.074	1705369.99	15000	5000	1725369.99
737	A B RUBBER INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
738	ASTHA INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
739	Jahangir Mia	Importer	0	0	0	0	0	0	0	15000	2500	17500
740	Friends Polymers	Producer	0	333	0	0	333	333	1665000	15000	2500	1682500
741	ANY PACKAGING	Producer	0	450	0	0	450	450	2250000	15000	2500	2267500
742	CHIP-VALLEYFOODS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
743	AMBERTEX UNIVERSAL EXPORT	Importer	0	0	0	0	0	0	0	15000	2500	17500
744	The Pack Partners	Importer	1	0	0	0	1	1	2900	15000	2500	20400
745	Superb Threads	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
746	GOPAL PRASAD AGRAWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
747	WADPACK PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
748	ASHISH MARU	Producer	0	0	0	0	0	0	0	15000	2500	17500
749	RAHUL SINGLA	Importer	0	0	0	0	0	0	0	15000	2500	17500
750	KANAK ASSOCIATES	Importer	0	0	0	0	0	0	0	15000	2500	17500
751	R R POLYPACKS	Producer	0	0	0	0	0	0	0	15000	2500	17500
752	RAJ TOYWORLD PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
753	NIKHIL KUMAR UCHABRAJ JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
754	CHANNEL PLASTICS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
755	yellow traders	Importer	0	0	0	0	0	0	0	15000	2500	17500
756	ORAFOL INDIA PRIVATE LIMITED	Importer	0	242	0	0	242	0	0	15000	2500	17500
757	SANWAR MAL	Importer	0	34	0	0	34	34	170000	15000	2500	187500
758	KRISHAN KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
759	Trimurti Polychem	Producer	0	1097	104	12	1213	1213	6401400	15000	5000	6421400
760	R. S. INDUSTRIES	Producer	0	46	0	0	46	46	230000	15000	2500	247500
761	INDIPAISA PAYMENT SERVICES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
762	SANJAY VELJI GADA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
763	MCM FLEXI CLADDING INDIA PRIVATE LIMITED	Importer	0	2	0	0	2	0	0	15000	2500	17500
764	UPNESH PLASTIC	Producer	0	84	0	0	84	84	420000	15000	2500	437500
765	ABC BUILDWARES (INDIA) PRIVATE LIMITED	Importer	3	0	0	0	3	3	8700	15000	2500	26200
766	IMMERSE PACK SOLUTION	Producer	7	9	9	0	25	25	136400	15000	2500	153900
767	BHUPINDER SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
768	Rajeev Jagga	Importer	0	0	0	0	0	0	0	15000	2500	17500
769	SWASTIK SYNERGY ENGINEERING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
770	VAMSI PRINT PACK	Producer	0	53	0	0	53	53	265000	15000	2500	282500
771	SHRI SAI KIRPA THERMOFORMING PRIVATE LIMITED	Producer	23	0	0	0	23	23	66700	15000	2500	84200
772	KIK PLASTICS PRIVATE LIMITED	Producer	96	117	0	0	213	213	863400	15000	2500	880900
773	BABITAJAIN	Producer	0	0	0	0	0	0	0	15000	2500	17500
774	ANANDKUMAR KRISHNANAND PANDEY	Importer	0	0	0	0	0	0	0	15000	2500	17500
775	H K INDUSTRIES	Producer	0	39	0	0	39	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
776	Rohit Rajesh Choudhary	Importer	0	0	0	0	0	0	0	15000	2500	17500
777	MONARCH PLASTICS PRIVATE LTD	Producer	0	91	0	0	91	91	455000	15000	2500	472500
778	SHUBHAM ENTERPRISES	Producer	7	0	0	0	7	7	20300	15000	2500	37800
779	Royal Canin India Private Limited	Brand Owner	0	0	4	0	4	4	31600	15000	5000	51600
780	MARAL OVERSEAS LIMITED	Producer	0	34	0	0	34	34	170000	15000	2500	187500
781	ANKITH AGARWALA	Producer	0	299	0	0	299	0	0	15000	2500	17500
782	PATNI POLYMERS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
783	Kothari Plastic Industries	Producer	0	19	0	0	19	0	0	15000	2500	17500
784	INDOMEX & CO.	Producer	0	91	0	0	91	0	0	15000	2500	17500
785	KRISHNA PACKAGING	Producer	0	87	0	0	87	87	435000	15000	2500	452500
786	SHRI RAM POLYMERS	Producer	0	7	0	0	7	7	35000	15000	2500	52500
787	R R IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
788	SHUBHAM PACKAGING	Producer	0	180	0	0	180	180	900000	15000	2500	917500
789	GULSHAN KUMAR	Producer	0	23	0	0	23	23	115000	15000	2500	132500
790	Super Salt Pvt Ltd	Brand Owner	0	339	0	0	339	339	1695000	15000	2500	1712500
791	PRATYE POLY CRAFTS	Producer	0	124	0	0	124	124	620000	15000	2500	637500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
792	thulasi rambabu	Producer	0	20	0	0	20	20	100000	15000	2500	117500
793	KANAMPURAM ABDULLA MOHAMMEDSABIR	Importer	14	1	0	0	15	15	45600	15000	2500	63100
794	OM PARKASH	Producer	0	0	0	10	10	10	79000	15000	2500	96500
795	SANSKRITI GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
796	Neel Metal Products Limited	Producer	0	0	0	0	0	0	0	15000	2500	17500
797	BHAICHARA BUSINESS LLP	Importer	0	1	0	0	1	0	0	15000	2500	17500
798	AMAN	Importer	0	1	0	0	1	1	5000	15000	2500	22500
799	AGGARWAL POLYMERS INDIA	Producer	0	5	0	0	5	5	25000	15000	2500	42500
800	ISBIR MEWAR BULK BAG PRIVATE LIMITED	Producer	0	76	0	0	76	76	380000	15000	2500	397500
801	LACE VORTEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
802	MYSTIC MANN PANELS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
803	SD ENTERPRISES	Producer	0	5	0	0	5	5	25000	15000	2500	42500
804	BPIN PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
805	HARSH RASIKLAL CHHADVA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
806	PRACHIN CHEMICAL	Importer	0	1	0	0	1	0	0	15000	2500	17500
807	K P POLYPACK	Producer	0	307	0	0	307	307	1535000	15000	2500	1552500
808	COLORMANN PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
809	BRIGHT INTERNATIONAL	Importer	0	5	0	0	5	5	25000	15000	2500	42500
810	Polysign Industries	Producer	0	438	0	0	438	438	2190000	15000	2500	2207500
811	SHREYANSH PLASTOMERS	Importer	0	186	0	0	186	186	930000	15000	2500	947500
812	ANAVEN LLP	Importer	0	2	0	0	2	0	0	15000	2500	17500
813	Merck Life Science Pvt Ltd	Importer	0	0	0	0	0	0	0	15000	2500	17500
814	DOIT ANKITST INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
815	Ajit Singh Om Parkash Pvt Ltd	Brand Owner	6	0	9	0	15	15	88500	15000	2500	106000
816	SAMBHAV JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
817	Satish Hiraman Ratnaparkhi	Producer	0	0	0	0	0	0	0	15000	2500	17500
818	MAA VAISHNO PACKAGING INDUSTRIES	Producer	0	1025	0	0	1025	825	4125000	15000	5000	4145000
819	NIRMALA GARG	Importer	0	0	0	0	0	0	0	15000	2500	17500
820	TRI ROUTE INC	Importer	0	0	0	0	0	0	0	15000	2500	17500
821	AMIR POLYMER	Producer	2	2	0	2	6	6	31600	15000	2500	49100

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
822	AEGIS INFOWARE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
823	KEYBOND INDUSTRIES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
824	Alltime Plastics Pvt Ltd	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
825	SFO TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
826	MIRACLE CONTAINER	Producer	526	0	0	0	526	526	1525400	15000	2500	1542900
827	SHREE SHYAM PLASTIC	Producer	0	130	0	0	130	130	650000	15000	2500	667500
828	VIKAS BANSAL	Importer	0	4	0	0	4	4	20000	15000	2500	37500
829	GHAI OVERSEAS	Producer	1855	159	140	0	2154	2154	7280500	15000	5000	7300500
830	JHS SVENDGAARD BRANDS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
831	STAR ENTERPRISE	Importer	2	0	0	0	2	2	5800	15000	2500	23300
832	MEGHNA PACKAGING	Producer	125	0	0	0	125	125	362500	15000	2500	380000
833	MANISH BHARTI	Importer	0	0	0	0	0	0	0	15000	2500	17500
834	STEEL BIRD INTERNATIONAL UNIT II	Producer	0	188	0	0	188	188	940000	15000	2500	957500
835	Ajit	Importer	0	0	0	0	0	0	0	15000	2500	17500
836	SHUBH POLYPACK	Producer	0	607	0	0	607	607	3035000	15000	2500	3052500
837	GULZARI LAL	Producer	0	0	0	0	0	0	0	15000	2500	17500
838	GLOBE TECHNOLOGY	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
839	SHREE HARI FRUIT DRINKS	Producer	31	0	0	0	31	31	89900	15000	2500	107400
840	PATHIK OVERSEAS PVT LTD	Producer	628	0	0	0	628	628	1821200	15000	2500	1838700
841	GIRISH DHRUV DHARASKAR	Producer	0	0	0	0	0	0	0	15000	2500	17500
842	RAHIS SHAH	Importer	0	132	0	0	132	132	660000	15000	2500	677500
843	SHUBHAM ENTERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
844	MAHAVEER POLYPACKS	Producer	0	0	813	0	813	813	6422700	15000	5000	6442700
845	SARASWATI BEVERAGES	Producer	20	2	0	0	22	22	68000	15000	2500	85500
846	AMIT KHATTAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
847	PSYCHROMETRIC SOLUTIONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
848	INDRAJEET LAXMAN BANSODE	Producer	0	0	0	0	0	0	0	15000	2500	17500
849	Mukand Industries Pvt Ltd	Brand Owner	0	0	2180	0	2180	2180	17222000	15000	5000	17242000
850	Heet Rakesh Jain	Importer	0	18	0	0	18	18	90000	15000	2500	107500
851	MAHENDRA KUMAR JHAWAR AND SONS (HUF)	Producer	0	0	36	0	36	36	284400	15000	2500	301900
852	Pathozyme Plast	Producer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
853	MARIYA ROTO PACKS PVT. LTD	Producer	0	423	0	0	423	0	0	15000	2500	17500
854	AUSTIN PLYWOOD AND VENEER	Importer	0	0	0	0	0	0	0	15000	2500	17500
855	Shiv Industries	Producer	111	111	0	0	222	222	876900	15000	2500	894400
856	Bhavani Poly Pack	Producer	0	19	0	0	19	19	95000	15000	2500	112500
857	A M CHANDAN	Importer	224	15	0	0	239	239	724600	15000	2500	742100
858	SHREEJI KRUPA FRUIT JUICES	Producer	55	0	0	0	55	55	159500	15000	2500	177000
859	UNIVERSAL INDUSTRIES	Producer	0	63	0	0	63	63	315000	15000	2500	332500
860	RIDDHI PACKAGING	Producer	1	1	0	0	2	2	7900	15000	2500	25400
861	RATHI INDUSTRIES	Producer	0	0	180	0	180	180	1422000	15000	2500	1439500
862	TOP PACKAGING PVT.LTD	Importer	0	55	0	0	55	55	275000	15000	2500	292500
863	ASHA SWEET CENTER	Brand Owner	0	1	2	0	3	3	20800	15000	2500	38300
864	Jai Beverages Private Limited	Brand Owner	3122	460	49	0	3631	3631	11740900	15000	5000	11760900
865	G K PLASTICS	Producer	0	437	0	0	437	437	2185000	15000	2500	2202500
866	DSM INDIA PRIVATE LIMITED	Producer	0	35	1181	0	1216	1216	9504900	15000	5000	9524900
867	RADHE KRISHNA POLYMERS	Producer	0	266	0	0	266	266	1330000	15000	2500	1347500
868	dps polymers	Producer	0	44	0	0	44	44	220000	15000	2500	237500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
869	TIRUPATI PLASTIC	Producer	0	18	0	0	18	18	90000	15000	2500	107500
870	Pranav Rajendrabhai Naik	Importer	0	0	0	0	0	0	0	15000	2500	17500
871	RIDAAN IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
872	ALFELDER KUNSTSTOFFWERKE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
873	NITIN AGGARWAL	Producer	0	0	105	0	105	105	829500	15000	2500	847000
874	RADHIKA INDUSTRIES	Producer	0	543	0	0	543	543	2715000	15000	2500	2732500
875	RADHIKA INDUSTRIES	Producer	0	543	0	0	543	543	2715000	15000	2500	2732500
876	SITA DEVI MANDOT	Producer	0	216	0	0	216	216	1080000	15000	2500	1097500
877	VISHAL MADANLAL MADAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
878	RADIANT INDUSTRIES	Producer	0	578	0	0	578	578	2890000	15000	2500	2907500
879	NAGASE INDIA PVT LTD	Importer	1	7	0	0	8	8	37900	15000	2500	55400
880	Phototech Service	Importer	0	0	0	0	0	0	0	15000	2500	17500
881	VISHAL GUPTA	Producer	0	18	0	0	18	18	90000	15000	2500	107500
882	DEEPAK AGGARWAL	Producer	0	38	0	0	38	38	190000	15000	2500	207500
883	ANUP CHOWDHARY HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
884	MANISH OMPRAKASH AGRAWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
885	M/S TIRUPATI INTERNATIONAL	Importer	0	40	0	0	40	0	0	15000	2500	17500
886	BHAGWATI POLYPLAST	Producer	0	219	0	0	219	219	1095000	15000	2500	1112500
887	JAIN HOMOEO PHARMACY	Importer	0	0	0	0	0	0	0	15000	2500	17500
888	DHANIKA ENTERPRISES	Producer	0	119	0	0	119	119	595000	15000	2500	612500
889	DOSHI OJAS RAJNIKANT	Importer	0	0	0	0	0	0	0	15000	2500	17500
890	NAVEEN JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
891	ALINA PRIVATE LIMITED	Importer	0	10	0	0	10	10	50000	15000	2500	67500
892	V AND V POLY FILMS	Producer	0	1203	0	0	1203	1203	6015000	15000	5000	6035000
893	KAJAL BERRY	Importer	0	2	0	0	2	2	10000	15000	2500	27500
894	Rishi FIBC Solutions Pvt, Ltd	Producer	0	315	0	0	315	315	1575000	15000	2500	1592500
895	HITECH ECO GREEN	Importer	0	0	0	0	0	0	0	15000	2500	17500
896	VIJAY COPOLYMERS	Producer	0	0	0	0	0	0	0	15000	2500	17500
897	PIYUSH PAHUJA	Importer	0	455	0	0	455	455	2275000	15000	2500	2292500
898	POMANI POLYPLAST	Producer	9	0	0	0	9	9	26100	15000	2500	43600
899	TRUEPAK INDUSTRIES PRIVATE LIMITED	Producer	5846	0	0	0	5846	5846	16953400	15000	5000	16973400
900	SHYAM LAL GOYAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
901	Shri Balaji Traders	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
902	RANGOLI PLASTICS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
903	VISHAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
904	SUNIL KUMAR TANEJA	Producer	0	234	0	0	234	234	1170000	15000	2500	1187500
905	MAYA POLY PACK	Producer	0	251	0	0	251	251	1255000	15000	2500	1272500
906	PARVATHI PLASTICS	Producer	0	23	0	0	23	23	115000	15000	2500	132500
907	Armor Plast Private Limited	Producer	124	0	0	0	124	124	359600	15000	2500	377100
908	MAPPLE STAINLESS PROCESSING PRIVATE LIMITED	Importer	0	4	0	0	4	4	20000	15000	2500	37500
909	V K IMPORT & EXPORT	Importer	0	0	0	0	0	0	0	15000	2500	17500
910	KERN-LIEBERS(INDIA)PRIVATE LIMITED	Importer	0	2	0	0	2	0	0	15000	2500	17500
911	VIJAYA SUNDARI JANUMALA	Producer	0	54	0	0	54	54	270000	15000	2500	287500
912	DHANVIN TRADERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
913	KASHMIR SINGH GILL	Producer	0	97	0	0	97	97	485000	15000	2500	502500
914	KUSALAVA INTERNATIONAL LIMITED	Producer	0	115	0	18	133	132	712200	15000	2500	729700
915	AMIT KUMAR	Producer	0	378	0	0	378	378	1890000	15000	2500	1907500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
916	RAJAN BANSAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
917	RAKESH MITTAL	Importer	2	14	0	0	16	16	75800	15000	2500	93300
918	RAKESH KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
919	NITINKUMAR GANESHMAL SANGHAVI	Importer	0	0	0	0	0	0	0	15000	2500	17500
920	NARAYANKUMAR DADAMCHANDJI JAIN	Importer	0	1	0	0	1	1	5000	15000	2500	22500
921	Mahesh Kumar Kushwaha	Producer	82	0	0	0	82	82	237800	15000	2500	255300
922	Elson Packaging Industries Pvt Ltd	Producer	0	264	1008	0	1272	1272	9283200	15000	2500	9300700
923	OPAL ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
924	Computech Systems	Importer	0	1	0	0	1	1	5000	15000	2500	22500
925	LUXUS RETAIL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
926	SHUBHAM TEXPLAST PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
927	Biotron Healthcare India Pvt Ltd	Importer	0	0	0	0	0	0	0	15000	2500	17500
928	RAVI RAHEJA	Importer	0	11	0	0	11	11	55000	15000	2500	72500
929	R K DISPO PRODUCTS	Brand Owner	171	0	0	0	171	51	147900	15000	2500	165400
930	PREMIER POLY PRODUCTS	Producer	0	50	0	0	50	50	250000	15000	2500	267500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
931	Rishifibc Solutions Pvt Ltd.,	Producer	0	299	0	0	299	0	0	15000	2500	17500
932	MRL TYRES LIMITED	Producer	0	96	0	0	96	96	480000	15000	2500	497500
933	TECHVON INFOTECH INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
934	NICK ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
935	Tesna Tech Private Limited	Producer	0	1418.057	0	0	1418.057	1418.057	7090283.997	15000	5000	7110283.997
936	NAMOHA MULTIVENTURES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
937	NIIV MARKETING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
938	TECHNO SPORTSWEAR PVT LTD	Importer	0	0	4	0	4	4	31600	15000	2500	49100
939	LIGHTING TECHNOLOGIES INDIA PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
940	INFONIX BUILDSERVICE AND MARKETING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
941	RAHUL RAJKUMAR SHARMA	Producer	18	0	0	0	18	18	52200	15000	2500	69700
942	Blissclub Fitness Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
943	M/S JINDAL POLYMERS	Producer	0	0	0	0	0	0	0	15000	2500	17500
944	Triveni Poly Prints	Producer	0	30	0	0	30	30	150000	15000	2500	167500
945	PREMIER GREEN TECH	Importer	0	3	0	0	3	0	0	15000	2500	17500
946	LAKSHMI JI SUGAR MILLS COMPANY LIMITED	Producer	0	143	0	0	143	143	715000	15000	2500	732500
947	SANTHOSH RAMESH KUMAR JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
948	PREMIER GREEN TECH	Importer	0	3	0	0	3	0	0	15000	2500	17500
949	ROSHAN PLASTICS	Producer	0	17	0	0	17	17	85000	15000	2500	102500
950	KALIS SPARKLING WATER PRIVATE LIMITED	Brand Owner	401	27	0	0	428	428	1297900	15000	2500	1315400
951	NAYASA SUPERPLAST	Brand Owner	0	132	0	0	132	132	660000	15000	2500	677500
952	RAJ PLASTICS	Producer	0	68	0	0	68	0	0	15000	2500	17500
953	Aaditya Foam Industries LLP	Producer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
954	KHYAATI LEATHER INNOVATIONS PRIVATE LIMITED	Importer	0	4	0	0	4	4	20000	15000	2500	37500
955	J M D INDUSTRIES	Brand Owner	0	0	77	0	77	0	0	15000	2500	17500
956	RAGINI MUTNEJA	Importer	0	1	0	0	1	1	5000	15000	2500	22500
957	RADHIKA YOGESH VYAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
958	SBEE CABLES (INDIA) LIMITED	Producer	0	0	419	0	419	419	3310100	15000	2500	3327600
959	Veer Plastics Private Limited	Producer	0	1186	0	0	1186	1185	5925000	15000	5000	5945000
960	NATIONAL PLASTIC INDUSTRIES LTD	Producer	0	0	0	0	0	0	0	15000	2500	17500
961	GARCON PACKAGING	Importer	0	1	0	0	1	1	5000	15000	2500	22500
962	KSHITIZ AGGARWAL	Producer	6	0	0	0	6	6	17400	15000	2500	34900
963	Lenskart Solutions Private Limited	Brand Owner	0	340	0	0	340	0	0	15000	2500	17500
964	REEMA	Importer	0	0	0	0	0	0	0	15000	2500	17500
965	YASHPAL AND SONS HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
966	LUV POLYMERS	Producer	0	105	0	0	105	105	525000	15000	2500	542500
967	SUPRIYA LIFE SCIENCE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
968	SREEKUMAR SHANMUGHAN PILLAI	Importer	0	0	0	0	0	0	0	15000	2500	17500
969	Gubera Ganapathy Polymers	Producer	0	40	0	0	40	40	200000	15000	2500	217500
970	J K ENTERPRISES	Producer	28	14	7	14	63	63	317100	15000	2500	334600
971	NARESH SOHANLAL JAIN	Importer	0	1	0	0	1	0	0	15000	2500	17500
972	Shri Jrg Food Products Private Limited	Brand Owner	0	120	280	0	400	400	2812000	15000	2500	2829500
973	GAURAV JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
974	Sarita Chopra	Importer	0	0	0	0	0	0	0	15000	2500	17500
975	EAST AFRICAN (INDIA) OVERSEAS	Producer	4	1	1	0	6	6	24500	15000	2500	42000
976	EAST AFRICAN (INDIA) OVERSEAS - II	Producer	5	1	2	0	8	8	35300	15000	2500	52800
977	SANJAY HANS	Importer	0	0	0	0	0	0	0	15000	2500	17500
978	A TRANS IND TRADING CO.	Importer	0	0	0	0	0	0	0	15000	2500	17500
979	Sealed Air Packaging Materials India LLP	Importer	0	0	288	0	288	288	2275200	15000	5000	2295200
980	Guhring (India) Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
981	OXFORD APPARELS	Importer	0	4	0	0	4	4	20000	15000	2500	37500
982	SINGHALS FLEXIPACK	Producer	0	350	0	0	350	350	1750000	15000	2500	1767500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
983	KOODUTHOTTYIL GEORGE SUNNY	Producer	0	4	0	0	4	4	20000	15000	2500	37500
984	SARTHAK JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
985	BHAVESHBHAI RAMESHBHAI JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
986	KP TECH MACHINE INDIA PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
987	MOHAMMAD KAMAREZZAMAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
988	BARUNII CARE LLP	Importer	0	2	0	0	2	2	10000	15000	2500	27500
989	Upaj Polycon	Producer	0	90	0	0	90	90	450000	15000	2500	467500
990	AMIT PARASMALJI DUGGAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
991	N Green	Producer	0	0	0	0	0	0	0	15000	2500	17500
992	Synokem Pharmaceuticals Ltd	Importer	82	56	0	0	138	0	0	15000	2500	17500
993	S V INDUSTRIES	Producer	0	250	0	0	250	250	1250000	15000	2500	1267500
994	Natures Bio Plastic Pvt Ltd	Producer	0	0	0	2	2	2	15800	15000	2500	33300
995	UPM-KYMMENE INDIA PRIVATE LIMITED	Importer	0	36	0	0	36	36	180000	15000	2500	197500
996	CREATIVE PACKS INC	Producer	0	0	0	0	0	0	0	15000	2500	17500
997	MAKINENI SADASIVA RAO	Producer	9	0	0	0	9	9	26100	15000	2500	43600

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
998	PAN SYNTHETICS PRIVATE LIMITED	Importer	0	7762	3449	0	11211	11211	66057100	15000	12500	66084600
999	VENKATA KRISHNA YADLAPALLI	Producer	0	42	0	0	42	42	210000	15000	2500	227500
1000	VARUN PLASTICS	Producer	0	4	0	0	4	4	20000	15000	2500	37500
1001	DUROFLEX PRIVATE LIMITED	Brand Owner	0	162	0	0	162	162	810000	15000	2500	827500
1002	UPRIGHT AGRICULTURE PRIVATE LIMITED	Importer	0	0	0	1	1	1	7900	15000	2500	25400
1003	SHRIKANT GOVINDRAO MEHETRE	Producer	39	1	0	0	40	0	0	15000	2500	17500
1004	SRI GURU SAIDATTA POLYMERS	Producer	0	21	0	0	21	21	105000	15000	2500	122500
1005	ANSHUL SPECIALTY MOLECULES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1006	KEYUSH UMESH SHARMA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1007	RAJESHBHAI SAVJIBHAI KAPURIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1008	NUMAX ENERGY SOLUTIONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1009	YASH PACKAGING	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1010	SAIRAM POLYMERS	Producer	0	8	0	0	8	8	40000	15000	2500	57500
1011	Giriraj Plastics	Producer	0	3	0	0	3	3	15000	15000	2500	32500
1012	Uttishta Partners Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
1013	SREE RAVITEJA POLYMERS	Producer	0	64	0	0	64	64	320000	15000	2500	337500
1014	M/s SNJ SUGARS AND PRODUCTS LIMITED (IMFL DIVISION)	Brand Owner	4	0	0	0	4	4	11600	15000	2500	29100
1015	Ganpati Poly Pack	Producer	0	3	0	0	3	3	15000	15000	2500	32500
1016	RAKESH RAMESHKUMAR HOTCHANDANI	Producer	0	276	0	0	276	0	0	15000	2500	17500
1017	Mehta Sales Corporation	Producer	0	11	1	0	12	12	62900	15000	2500	80400
1018	BHARATHI CONSUMER CARE PRODUCTS PVT LTD	Brand Owner	0	175	0	0	175	175	875000	15000	2500	892500
1019	LAKSHMANAN MEENAKSHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1020	VEEJAY POLYPLAST LIMITED	Importer	0	2088.868	0	0	2088.868	2088.868	10444340	15000	5000	10464340
1021	GRAVISS FOODS PRIVATE LIMITED	Brand Owner	28	0	2	0	30	0	0	15000	2500	17500
1022	HIMANSHU JINDAL	Importer	0	9	0	0	9	9	45000	15000	2500	62500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1023	VALLHABHAMILKPRODUCTS PVT LTD	Brand Owner	55	81	0	0	136	0	0	15000	2500	17500
1024	ORNATE MERCANTILE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1025	APEX INDIA	Importer	0	6	0	0	6	0	0	15000	2500	17500
1026	M/s Vikas Poly Plast (P) Limited	Producer	0	0	0	0	0	0	0	15000	2500	17500
1027	Rasna Private Limted	Importer	0	0	0	0	0	0	0	15000	2500	17500
1028	S V INDUSTRIES	Producer	0	40	0	0	40	40	200000	15000	2500	217500
1029	BIOTEK INDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1030	PSNOOKARAJU	Producer	217	0	0	0	217	0	0	15000	2500	17500
1031	GSB ADHESIVE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1032	MAHAVIRA OVERSEAS PVT LTD	Producer	0	0	0	0	0	0	0	15000	2500	17500
1033	RAJESH POPATLAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1034	NARENDRA GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1035	MOHAN GRAPHICS	Producer	0	25	0	0	25	0	0	15000	2500	17500
1036	DEVENDRA VIRJIBHAI PATEL	Producer	0	9	0	0	9	9	45000	15000	2500	62500
1037	J K SONS ENGINEERS PRIVATE LIMITED	Producer	0	890	0	0	890	98	490000	15000	5000	510000
1038	ALSHAH PLASTIC INDUSTRIES	Producer	70	0	0	0	70	70	203000	15000	2500	220500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1039	COPY STAR EXPORT (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1040	KALIS SPARKLING WATER PRIVATE LIMITED	Brand Owner	534	39	0	0	573	573	1743600	15000	2500	1761100
1041	ASIF ABDUL HAMEED BATLIWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1042	ROMIS INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1043	RUPIN KESHAVJI GADA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1044	KENT INTER CONTINENTAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1045	J. K. GOYAL DISPO PLAST	Producer	0	840	0	0	840	840	4200000	15000	2500	4217500
1046	SPG Industries	Producer	0	0	0	0	0	0	0	15000	2500	17500
1047	SHREE PLASTICO	Producer	461	0	0	0	461	461	1336900	15000	2500	1354400
1048	VELAMANI INDIA PRIVATE LIMITED	Producer	0	636	1	0	637	637	3187900	15000	5000	3207900
1049	PARII PROPACK PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1050	ZUHA FATHIMA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1051	Kothari Packaging Industries	Producer	0	22	0	0	22	0	0	15000	2500	17500
1052	KALI AERATED WATER WORKS PRIVATE LIMITED	Brand Owner	1120	81	0	0	1201	0	0	15000	5000	20000
1053	EURO CONTAINERS	Brand Owner	247	0	0	0	247	247	716300	15000	2500	733800
1054	CARLOO TEXTILE	Importer	4	0	0	0	4	4	11600	15000	2500	29100
1055	UMA PACKAGING	Producer	18	0	0	0	18	18	52200	15000	2500	69700
1056	OBS SOLUTIONS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1057	SPARKLE TRADING AND INVESTMENT	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1058	STIKWEL	Importer	0	5	0	0	5	0	0	15000	2500	17500
1059	SUPRIYA ARORA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1060	NIPUN CHUGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1061	LINUX LABORATORIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1062	APEX KICTHEN SOLUTIONS	Importer	0	1	0	0	1	0	0	15000	2500	17500
1063	NAVIN KISHINCHAND MANGTANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1064	ANISH KHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1065	MOHAMED ALTAF ABDUL HAMEED BATLIWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1066	PUNR DISTRIBUTORS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1067	AMIT UMEDMAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1068	BABULAL HIMMATMAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1069	SATELITE ENTERPRISES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1070	HIFIMAN ELECTRONICS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1071	BRANDSCALE INNOVATIONS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1072	KARSAN PARBAT MINAT	Importer	0	0	0	0	0	0	0	15000	2500	17500
1073	S Lahoti Enterprises	Producer	0	0	0	0	0	0	0	15000	2500	17500
1074	HENDRIK TECHNOLOGY PRIVATE LIMITED	Producer	0	3	0	0	3	3	15000	15000	2500	32500
1075	ROYAL ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1076	TLISMI PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1077	IBRAHIM MOHDBASHIR SAYED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1078	Gani Dawood Saiyed	Importer	0	0	0	0	0	0	0	15000	2500	17500
1079	MOHD ALI IFTEKHAR RANGARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1080	RANS TECHNOCRATS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1081	HARSH TRADERS	Producer	0	0	0	0	0	0	0	15000	2500	17500
1082	POLYTHENE INDUSTRIES	Producer	0	0	0	0	0	0	0	15000	2500	17500
1083	AROMA DE FRANCE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1084	ABDUL RASHID AZIZ MUCHADIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1085	MOHD SHAHID MOHD AZIZ SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1086	MOHAMED MUZAMMIL MOHIDIN SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1087	MUJTABA JAMEEL ANSARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1088	SHABBIR MOHD IBRAHIM SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1089	SHOEB SULTAN SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1090	WASIM KHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1091	Richa Global Sales	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1092	HI CHOICE ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1093	KERING EYEWEAR INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1094	KEITH ELECTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1095	APUTURE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1096	GPA FOODS PRIVATE LIMITED	Brand Owner	0	27	0	0	27	27	135000	15000	2500	152500
1097	NEMARAM CHOWDARY	Producer	0	197	0	0	197	0	0	15000	2500	17500
1098	CHOUTHA RAM	Importer	0	0	0	0	0	0	0	15000	2500	17500
1099	ASPIRE TAPES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1100	TRANSASIA BIO-MEDICALS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1101	OM IMPEX	Importer	0	170	0	0	170	170	850000	15000	2500	867500
1102	GOPAL POLYTECH	Producer	0	579	18	0	597	597	3037200	15000	2500	3054700
1103	National Plastic Industries	Producer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1104	STARSHINE MANUFACTURING COMPANY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1105	SIVA CHEMICAL INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1106	MARUDHAR LABHAYA IMPEX	Producer	0	3	0	0	3	3	15000	15000	2500	32500
1107	MARIYAM ALIASGAR CHITALWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1108	BEENA MANOHARAN MADATI	Producer	0	0	0	0	0	0	0	15000	2500	17500
1109	INDO COUNT INDUSTRIES LIMITED	Brand Owner	244	163	0	0	407	407	1522600	15000	2500	1540100
1110	MEGHALAYA CEMENTS LIMITED	Brand Owner	0	659	0	0	659	659	3295000	15000	2500	3312500
1111	DYNAMIC IT SOLUTION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1112	UNIK DISPOWARE PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1113	RAYS POLYMERS PRIVATE LIMITED	Producer	0	0	0	35	35	35	276500	15000	2500	294000

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1114	HONDA TRADING CORPORATION INDIA PRIVATE LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
1115	SUN MEDITEK PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1116	ANUPAM RETAIL LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1117	KETAN PRAFUL CHHEDA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1118	AHMED KASAM SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1119	AGNEL CHETTIAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
1120	BESPOKE PACKAGING INDIA PRIVATE LIMITED	Producer	3	0	0	0	3	3	8700	15000	2500	26200
1121	Balaji Enterprises	Importer	0	0	0	0	0	0	0	15000	2500	17500
1122	SANTOSH KUMAR	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1123	MAURVI FOODS PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
1124	VONDA TECHNOLOGY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1125	MAPTECH PACKAGING PRODUCTS PRIVATE LIMITED	Producer	0	112	0	0	112	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1126	EVEREST INDUSTRIAL CORPORATION	Producer	33	0	0	0	33	33	95700	15000	2500	113200
1127	BADVE ENGINEERING LTD	Producer	1	1	0	0	2	2	7900	15000	2500	25400
1128	EAST WEST PHARMA INDIA PRIVATE LIMITED	Producer	26	6	0	0	32	32	105400	15000	2500	122900
1129	ROOP POLYMERS LIMITED	Producer	0	14	0	0	14	0	0	15000	2500	17500
1130	MUKESH V FURIA (HUF)	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1131	INTERPUMP HYDRAULICS INDIA PRIVATE LIMITED	Producer	0	2	0	0	2	0	0	15000	2500	17500
1132	WINTERBERRY DREAMSPACE LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1133	S M B CORPORATION OF INDIA	Importer	0	6	0	0	6	6	30000	15000	2500	47500
1134	Girnari Moulders	Producer	14	0	0	0	14	0	0	15000	2500	17500
1135	S RAMAKRISHNA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1136	PRAKASH FLEXIBLES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1137	JEETENDRA GANESHMAL SANGHVI	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1138	LAXMI ENTERPRISES	Producer	0	0	0	0	0	0	0	15000	2500	17500
1139	INNOVATIVE FOODS LIMITED	Importer	0	9	42	0	51	51	376800	15000	2500	394300
1140	SUMIT PACKAGING INDUSTRIES	Producer	0	0	0	0	0	0	0	15000	2500	17500
1141	SHRI ADINATH POLYMERS	Producer	0	0	0	0	0	0	0	15000	2500	17500
1142	NITIN KOCHAR	Producer	0	99	0	0	99	99	495000	15000	2500	512500
1143	GDK SOLUTIONS	Producer	8	0	0	0	8	0	0	15000	2500	17500
1144	RAYMOND CONSUMER CARE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1145	VRP TELEMATICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1146	VEDANT TRADERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1147	UF IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
1148	KTI INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1149	OM SHREE PACKAGING PRIVATE LIMITED	Producer	40	0	0	0	40	40	116000	15000	2500	133500
1150	Technoflex Packaging	Producer	0	0	0	0	0	0	0	15000	2500	17500
1151	PERFECT DYNAMICS AUTO PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1152	EHSAN AGRO WOOD PRODUCTS PRIVATE LIMITED	Importer	0	21	0	0	21	0	0	15000	2500	17500
1153	RAMDAS GREENPLAS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1154	Sunrise Printers and Packgers	Producer	0	0	113	0	113	113	892700	15000	2500	910200
1155	AKSHATA GHORPADE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1156	SCHOELLER INDIA INDUSTRIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1157	Paresh Kantilal Shah	Importer	0	0	0	0	0	0	0	15000	2500	17500
1158	AFC ELASTOMERS TECHNOLOGY PRIVATE LIMITED	Brand Owner	0	5	0	0	5	0	0	15000	2500	17500
1159	MULTIWAL DUPLEX PRIVATE LIMITED	Producer	0	30	0	0	30	30	150000	15000	2500	167500
1160	NAVANATH HARIBHAU SHEWALE	Producer	0	21	0	0	21	21	105000	15000	2500	122500
1161	REALLAB BIOTECH PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1162	Classic Industries	Producer	298	0	0	0	298	298	864200	15000	2500	881700

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1163	IMMUNITY NETWORKS & TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1164	SGM PAPER PRODUCTS	Importer	0	14	0	0	14	14	70000	15000	2500	87500
1165	MOHD JUNAID MOHD IQBAL MEMON	Importer	0	0	0	0	0	0	0	15000	2500	17500
1166	NIIV INFRAWELL SUPPLIER SERVICE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1167	RAJSHREE GLOBAL PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1168	PUNISKA HEALTHCARE PRIVATE LIMITED	Importer	0	27	0	0	27	27	135000	15000	2500	152500
1169	KAROLIA LIGHTING PRIVATE LIMITED	Producer	0	3	0	0	3	0	0	15000	2500	17500
1170	DELTA ELECTRONICS INDIA PRIVATE LIMITED	Brand Owner	0	22	0	0	22	0	0	15000	2500	17500
1171	GREAT WHITE GLOBAL PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1172	GOLD PLUS GLASS INDUSTRY LIMITED	Brand Owner	0	76	0	0	76	0	0	15000	2500	17500
1173	JUST IN AGRI FOODS PRIVATE LIMITED	Brand Owner	0	0	3	0	3	1	7900	15000	2500	25400
1174	BNS UNIVERSAL TRADING COMAPNY	Importer	0	0	0	0	0	0	0	15000	2500	17500
1175	DRISTI PACKERS	Producer	0	89	0	0	89	89	445000	15000	2500	462500
1176	SAMEER ASIF MANDHAI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1177	SAPRITUAL WEBTECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1178	AMIN AKHTAR PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1179	ESSA SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1180	HITESH GORDHANBHAI SATODIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1181	TECHNICAL ASSOCIATES LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
1182	ARVIND NARAYAN SOLANKI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1183	CTG EYIL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1184	VIJAYTARA FLEXI PACKAGING PRIVATE LIMITED	Producer	0	590	0	0	590	590	2950000	15000	2500	2967500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1185	SHIV HARI PLYWOOD PRIVAE LIMITED	Producer	0	1	0	0	1	1	5000	15000	2500	22500
1186	GOYAL PLASTIC INDUSTRIES	Producer	0	11	0	0	11	11	55000	15000	2500	72500
1187	Sarvear Pharmaceuticals UA	Producer	12	2	0	0	14	14	44800	15000	2500	62300
1188	Ahmed Mohammed Arif Navsariwala	Importer	0	0	0	0	0	0	0	15000	2500	17500
1189	ADP ASCENT BEAUTY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1190	PADMAVATI PIPES AND FITTINGS INC	Brand Owner	0	21	0	0	21	0	0	15000	2500	17500
1191	Globus International	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1192	HARI OM BIO FOOD PRODUCTS INDIA PRIVATE LIMITED	Producer	0	2	0	0	2	2	10000	15000	2500	27500
1193	VEER PLASTICS PRIVATE LIMITED	Producer	0	31	0	0	31	31	155000	15000	2500	172500
1194	LENSKART SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1195	N.B.MERCANTILE COMPANY PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1196	IMRAN SAMIULLAHANSARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1197	AHSANUL HAQUE AZIZUL HAQUE GHOGHARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1198	DHARA STEEL INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1199	SUNNY DIAMONDS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1200	ARUNKUMAR NAVINKUMAR PUNMIYAJAIN	Producer	0	170	0	0	170	170	850000	15000	2500	867500
1201	SUNNY SINGH ANAND	Importer	0	0	0	0	0	0	0	15000	2500	17500
1202	Raymond Poly Plast	Producer	15	0	0	0	15	15	43500	15000	2500	61000
1203	HIMALAY PAPTECH PRIVATE LIMITED	Producer	0	0	84	0	84	84	663600	15000	2500	681100
1204	JMF SYNTHETICS INDIA PRIVATE LIMITED	Importer	0	12	0	0	12	12	60000	15000	2500	77500
1205	PIONEER ENTERPRISES (INDIA) PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1206	RANGANATHAN KESAVAN	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1207	SINGHAL SPINTEX PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1208	OPTIEMUS ELECTRONICS LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1209	ALLIED INSTRUMENTS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1210	KUMAON PACKAGING INDUTRIES LLP	Producer	0	0	0	0	0	0	0	15000	2500	17500
1211	MEGA SOURCE TECHNOLOGY INDIA PRIVATE LIMITED	Importer	0	21	0	0	21	21	105000	15000	2500	122500
1212	EMMAR INDUSTRIES	Importer	0	4	0	0	4	4	20000	15000	2500	37500
1213	B & D TRADING	Importer	17	0	0	0	17	17	49300	15000	2500	66800
1214	Sumesh Kumar Gautam	Importer	0	0	0	0	0	0	0	15000	2500	17500
1215	SANGAM (INDIA) LIMITED	Brand Owner	0	1600	0	0	1600	1600	8000000	15000	2500	8017500
1216	ATUL PAPER PVT. LTD.	Importer	0	0	0	0	0	0	0	15000	2500	17500
1217	KIWI COMMODITIES PRIVATE LIMITED	Producer	0	268	16	0	284	284	1466400	15000	2500	1483900
1218	BELTECNO INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1219	VINKY INDUSTRIS PRIVATE LIMITED	Producer	0	1070	0	0	1070	1070	5350000	15000	2500	5367500
1220	DOLPHIN POLYFILL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1221	MOHAMED ASRAF ABDUL SATTAR KAPADIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1222	SHIVIKA COSMECEUTICALS INDIA PRIVATE LIMITED	Producer	65	0	0	0	65	65	188500	15000	2500	206000
1223	OPTIEMUS ELECTRONICS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1224	ALUPLAST INDIA PRIVATE LIMITED	Importer	0	13	0	0	13	13	65000	15000	2500	82500
1225	NANDINI MACHINE AND TOOLS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1226	BISWAS POLYMER PRIVATE LIMITED	Producer	0	1	0	0	1	0	0	15000	2500	17500
1227	MAYSQUARE LIFESTYLE PRIVATE LIMITED	Importer	0	52	0	0	52	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1228	LEKSA LIGHTING TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1229	CORAL LABORATORIES LIMITED	Producer	15	23	0	0	38	38	158500	15000	2500	176000
1230	CENTENARY GEOTEX PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1231	POOJA ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1232	Newanddan Technologies	Producer	92	0	0	0	92	92	266800	15000	2500	284300
1233	PLASTENE POLYFILMS LIMITED	Producer	2	344	0	0	346	346	1725800	15000	2500	1743300
1234	ANIS HAROON GHEEWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1235	M/S BOOT BAZAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
1236	SWAMINARAYAN TELECOM	Importer	0	0	0	0	0	0	0	15000	2500	17500
1237	BAKERSVILLE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1238	MYSTICAL TECHPLAST PRIVATE LIMITED	Producer	325	0	0	0	325	325	942500	15000	2500	960000
1239	BHUMIKA JAYESH DOSHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1240	EURO FRUITS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1241	SANAH MOHAMMED AATIQUE LOHIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1242	ARCHANA KEJRIWAL	Producer	0	0	0	0	0	0	0	15000	2500	17500
1243	BERGNER IMPEX (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1244	STRIDERS IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1245	GREENPANEL INDUSTRIES LIMITED	Brand Owner	0	70	0	0	70	70	350000	15000	2500	367500
1246	gadey venkata saroj kumar	Producer	0	0	0	11	11	11	86900	15000	2500	104400
1247	ARJUN PATWARI KUSHWAHA	Importer	0	6	0	0	6	6	30000	15000	2500	47500
1248	Poonam	Importer	0	0	0	0	0	0	0	15000	2500	17500
1249	MUSCLEPRO NUTRITION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1250	RAMESH KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
1251	NISHA BHARGAV ACHARYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1252	FARIDABAD CONTROL ELECTRICALS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1253	AFFINITY STAR MERCHANDISE LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1254	SAWARIYA FUTUREWORKS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1255	JSK MOBITRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1256	LOOKS INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1257	BILLITONG INTERNATIONAL EXIM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1258	TRIMURTI POLYCHEM PRIVATE LIMITED	Producer	0	378	567	0	945	945	6369300	15000	5000	6389300
1259	SHASHWAT TRADING COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
1260	Shaikh Mohd Sakhir A T	Importer	0	0	0	0	0	0	0	15000	2500	17500
1261	Mohammed Kazim Ahmed Taher Shaikh	Importer	0	0	0	0	0	0	0	15000	2500	17500
1262	Nazia Altaf Shaikh	Importer	0	0	0	0	0	0	0	15000	2500	17500
1263	AARAV INDUSTRIES	Producer	0	14	0	0	14	14	70000	15000	2500	87500
1264	G S SERVICES	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1265	LALIT KUMAR SHARMA	Importer	0	8	0	0	8	0	0	15000	2500	17500
1266	SANJEEV SONI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1267	ICLOTHING	Importer	0	0	0	0	0	0	0	15000	2500	17500
1268	LAKSHITA ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1269	RAJESH HASTIMAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1270	NUIDEAS VENTURES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1271	Yash Pharmaceuticals	Producer	3	2	1	0	6	6	26600	15000	2500	44100
1272	KRISHA GLOBAL IMPORTS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1273	DITRING TRADING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1274	Sandeep Pascol Figer	Importer	0	0	0	0	0	0	0	15000	2500	17500
1275	LEEJO LIGHTING ELECTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1276	NAMRATA ENTERPRISE	Producer	0	13	0	0	13	13	65000	15000	2500	82500
1277	ZHAN XIN ELECTRONIC TECHNOLOGY (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1278	MS INDUSTRIAL HOUSE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1279	BURGUNDY HOSPITALITY PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1280	ABHA SHARMA	Producer	1	0	0	0	1	1	2900	15000	2500	20400
1281	MITRA AGRO ENTERPRISES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1282	PRATISHTHA POLYPACK PRIVATE LIMITED	Producer	0	115	0	0	115	115	575000	15000	2500	592500
1283	SHRINIWAS PRAKASH GAJUL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1284	SAFIK RAFIK VALI PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1285	AZIZ MITHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1286	AQSA MOHAMED FARAAZ UPLETAWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1287	PARVEENBANU MOHAMMED HAMID SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1288	MANJEET KAUR	Importer	0	55	0	0	55	55	275000	15000	2500	292500
1289	SERVOTECH POWER SYSTEMS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1290	POSSIBLE POLYMER INDUSTRIES	Producer	0	354	0	0	354	354	1770000	15000	2500	1787500
1291	GDN ENTERPRISES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1292	HETTICH INDIA PRIVATE LIMITED	Importer	0	35	0	0	35	0	0	15000	2500	17500
1293	ABISHEK ENTERPRISES	Producer	0	0	0	0	0	0	0	15000	2500	17500
1294	PREMIUM POLYMERS LIMITED	Importer	0	73	0	0	73	73	365000	15000	2500	382500
1295	PAREKH PLASTICS	Producer	77	0	0	0	77	77	223300	15000	2500	240800
1296	SIDDHI VINAYAK PACKAGING INDUSTRIES	Producer	0	25	0	0	25	25	125000	15000	2500	142500
1297	SHREE RADHA MADHAV INDS.	Producer	47	0	0	0	47	47	136300	15000	2500	153800
1298	JATIN GUPTA HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
1299	FRESHTROP FRUITS LIMITED	Importer	24	0	0	0	24	24	69600	15000	2500	87100
1300	SUPERMAX DRUGS & PHARMACEUTICALS PRIVATE LIMITED	Producer	2	4	0	0	6	6	25800	15000	2500	43300
1301	KOVAX ABRASIVES SOUTH ASIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1302	IRFAN MOHD YUNUS NAVSARIWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1303	BITAN KHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1304	VIVENSA MG IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1305	D DECOR EXPORTS PRIVATE LIMITED	Importer	0	23	0	0	23	23	115000	15000	2500	132500
1306	REBREATHE MEDICAL DEVICES INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1307	SJS ENTERPRISES	Producer	0	1	0	0	1	1	5000	15000	2500	22500
1308	SHYAMA POLYTEX PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1309	B.D.N.PHARMACEUTICALS	Producer	54	0	0	0	54	0	0	15000	2500	17500
1310	MMT POLYPACKS PRIVATE LIMITED	Producer	0	2829	0	0	2829	2829	14145000	15000	2500	14162500
1311	MICROPET CONTAINERS INC	Producer	1795	0	0	0	1795	1795	5205500	15000	2500	5223000
1312	TIBREWALA ELECTRICALS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1313	GAYATHRI MILK DAIRY PRIVATE LIMITED	Brand Owner	0	2	0	0	2	2	10000	15000	2500	27500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1314	Ashvin Sajjan Gautam	Importer	0	0	0	0	0	0	0	15000	2500	17500
1315	MOHD ARIF YUNUS NAVSARIWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1316	MOHAMMED MOHAMMED ARIF NAVSARIWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1317	ANALCO INDUSTRIES	Producer	647	0	0	0	647	647	1876300	15000	2500	1893800
1318	SURYA FRESH FOODS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1319	KHUSHBOO DEVI HIRAWAT	Producer	0	560	0	0	560	560	2800000	15000	2500	2817500
1320	SHRI BANKEY BIHARI POLYMERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1321	QUALITY PLASTOFILMS PRIVATE LIMITED	Producer	0	2	0	0	2	2	10000	15000	2500	27500
1322	PRANANDA PRIVATE LIMITED	Brand Owner	0	13	0	0	13	13	65000	15000	2500	82500
1323	AMBICA POLY SACKS	Producer	0	1531	0	0	1531	1531	7655000	15000	2500	7672500
1324	PPF Exports	Importer	1	1	1	1	4	4	23700	15000	2500	41200
1325	RITE-PAC INDIA PRIVATE LIMITED	Producer	0	284	0	0	284	284	1420000	15000	2500	1437500
1326	SUNITA AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1327	SESHASAYEE PAPER AND BOARDS LIMITED	Brand Owner	0	902	194	0	1096	1096	6042600	15000	2500	6060100
1328	INTENSE FOCUS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1329	RISHABH PACKAGING	Importer	0	4	0	0	4	4	20000	15000	2500	37500
1330	ALPHA AGRO FOODS INTERNATIONAL PRIVATE LIMITED	Importer	0	0	8	0	8	8	63200	15000	2500	80700
1331	ARCHA PACKAGING PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1332	YOGIKUTI PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1333	ESTLIGHTS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1334	GEORGE SHIBU	Importer	0	0	0	0	0	0	0	15000	2500	17500
1335	RHCN PLASTIC	Producer	0	0	0	0	0	0	0	15000	2500	17500
1336	PARUL TECHNOCHEM LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1337	ANIL GUPTA	Importer	14	0	0	0	14	14	40600	15000	2500	58100
1338	MAHALAXMI TRADING COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
1339	BDG POLYSTEEL LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1340	SHREE CEMENT LIMITED	Brand Owner	0	675	0	0	675	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1341	JEEVAN MATA TEXTILES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1342	MANGALA PAPERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1343	PARADISE LIFESPACES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1344	GREAT WHITE GLOBAL PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
1345	TOKAI RIKA MINDA INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1346	SHRI BANKEY BIHARI PAPER	Importer	0	0	0	0	0	0	0	15000	2500	17500
1347	VISHAL DINESH MEHTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1348	HAVMOR ICE CREAM PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
1349	CREATIVE POLYPACK PRIVATE LIMITED	Producer	0	124	89	0	213	0	0	15000	2500	17500
1350	LUCKY PAPER MART	Importer	0	0	0	0	0	0	0	15000	2500	17500
1351	ECOEARTH BIOPOL PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1352	DUGAR OVERSEAS PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1353	SARFARAZ AHMED IQBAL AHMED SAYED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1354	ASHOK RAWAT	Importer	0	0	0	0	0	0	0	15000	2500	17500
1355	SRI POOVATHAL POLYCHEM INDUSTRY	Producer	0	0	0	0	0	0	0	15000	2500	17500
1356	ZAZZ TECHNOLOGY CONNECT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1357	SANJAY NAYYAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
1358	MUKESH HIRJI CHHADWA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1359	JEEVAN TELECOMMUNICATION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1360	PONTIKA AEROTECH LIMITED	Producer	166	550	24	0	740	740	3421000	15000	2500	3438500
1361	ULTRATECH CEMENT LIMITED	Brand Owner	0	1078	0	0	1078	1078	5390000	15000	2500	5407500
1362	Indo Herbal Products	Producer	652	17	42	0	711	711	2307600	15000	2500	2325100
1363	MEPROMAX LIFE SCIENCES PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
1364	MEDITRONIX CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1365	AMBUJA CEMENTS LIMITED	Brand Owner	0	974	0	0	974	0	0	15000	2500	17500
1366	GSR Industries	Producer	0	352	0	0	352	352	1760000	15000	2500	1777500
1367	TRANSWORLD SERVICES (AP) PVT LTD	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
1368	IPL BIOLOGICALS LIMITED	Brand Owner	0	45	45	7	97	97	635800	15000	2500	653300
1369	NUCLOTEC REMEDIES PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
1370	KMC ELECTRONICS PRIVATE LIMITED	Brand Owner	0	3	0	0	3	3	15000	15000	2500	32500
1371	Naveen Sai Plastics	Producer	0	40	0	0	40	40	200000	15000	2500	217500
1372	Mohimran Yunus Navsariwala	Importer	0	0	0	0	0	0	0	15000	2500	17500
1373	KAMINI RAJESH PAREKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1374	MICRO & NANOTECHNOLOGIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1375	PARMARTH PRINT PACK INDUSTRY	Producer	0	58	0	0	58	0	0	15000	2500	17500
1376	MOHD RAFIQ	Importer	0	0	0	0	0	0	0	15000	2500	17500
1377	NISHANT MOULDINGS PRIVATE LIMITED	Producer	2335	0	0	0	2335	2335	6771500	15000	2500	6789000

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1378	AKINO TECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1379	JHAVERI FLEXO INDIA PRIVATE LIMITED	Producer	2	571	689	0	1262	1262	8303900	15000	12500	8331400
1380	K.GIRDHARLAL INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1381	Sree Lakshmi Ganapathi Industry	Producer	0	17	0	0	17	17	85000	15000	2500	102500
1382	STARLIGHT BRUCHEM LIMITED	Importer	0	0	39	0	39	39	308100	15000	2500	325600
1383	MAJEED ALI IQBAL AHMED SAYYED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1384	DIVINE KITCHENWARE LLP	Producer	0	1	0	0	1	0	0	15000	2500	17500
1385	ISOVOLTA (INDIA) PVT LTD	Importer	1	0	0	0	1	1	2900	15000	2500	20400
1386	MITSU CHEM PLAST LIMITED	Producer	8240	0	0	0	8240	8240	23896000	15000	2500	23913500
1387	BLOOM PACKAGING PRIVATE LIMITED	Producer	1330	0	0	0	1330	1330	3857000	15000	2500	3874500
1388	AMAN GOYAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1389	MITSU CHEM PLAST LIMITED	Importer	0	14	0	0	14	14	70000	15000	2500	87500
1390	PYARI DEVI	Producer	21	0	0	0	21	21	60900	15000	2500	78400

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1391	SUNDARAM PACKAGING INDIA PRIVATE LIMITED	Producer	0	8199	0	0	8199	8199	40995000	15000	2500	41012500
1392	Ajmer Dairy	Brand Owner	15	142	1	0	158	158	761400	15000	2500	778900
1393	GANGA SAHAI	Importer	0	12	0	0	12	12	60000	15000	2500	77500
1394	CHIRAG BANSAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1395	MAYA RAM SAJJAN KUMAR JAIN AND SONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1396	G M EXPORTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1397	TRINA SOLAR ENERGY INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1398	MANOJ KUMAR DINGLIWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1399	MOUNT-POLYFAB LLP	Producer	0	498	0	0	498	0	0	15000	2500	17500
1400	Srichakra Milk Products LLP	Brand Owner	0	1	0	0	1	0	0	15000	2500	17500
1401	KAIROS POLYMERS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1402	ASHOO PLSTIC INDUSTRIES	Producer	130	0	0	0	130	130	377000	15000	2500	394500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1403	SURYA BISCUIT INDUSTRIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1404	VIPIN GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1405	BIOPLUS LIFE SCIENCES PRIVATE LIMITED	Importer	0	0	3	0	3	3	23700	15000	2500	41200
1406	PRO-PACK PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1407	Shree Poly Films (P) Ltd	Producer	0	111	0	0	111	111	555000	15000	2500	572500
1408	Jai Durga Poly Films	Producer	0	66	0	0	66	66	330000	15000	2500	347500
1409	Natasha Enterprises	Producer	0	384	0	0	384	384	1920000	15000	2500	1937500
1410	Gopi Krishna Plastics	Producer	0	38	0	0	38	38	190000	15000	2500	207500
1411	MOHAMMED SAJJAD HAJI CHOTU QURESREHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1412	MOHAMED RAFI QAMAR SURTI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1413	YUNIVSHA PACKAGING LLP	Producer	0	0	0	0	0	0	0	15000	2500	17500
1414	ROTEK LAMINATES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1415	KUMAR ORGANIC PRODUCTS LIMITED	Brand Owner	225	23	2	0	250	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1416	ASHTI SUGAR LIMITED	Brand Owner	0	0	0	56	56	56	442400	15000	2500	459900
1417	Rythu Dairy Products Pvt Ltd	Brand Owner	0	1	0	0	1	1	5000	15000	2500	22500
1418	VIKASH KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
1419	KAY BEE EXPORTS INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1420	SRICHAKRA MILK PRODUCTS LLP	Brand Owner	0	3	0	0	3	0	0	15000	2500	17500
1421	HERBALCONCEPTS HEALTH CARE PRIVATE LIMITED.	Brand Owner	13	62	0	0	75	75	347700	15000	2500	365200
1422	AADI OVERSEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1423	RAINBOW PACKAGING PVT LTD	Importer	0	3	0	0	3	3	15000	15000	2500	32500
1424	SRI VINAYAKA PRINT AND PACK	Producer	0	0	132	0	132	132	1042800	15000	2500	1060300
1425	SRI KRISHNARJUNA RAO GANUGULA	Producer	0	26	0	0	26	26	130000	15000	2500	147500
1426	M-Green Poly Bag Manufacturing	Producer	0	0	0	0	0	0	0	15000	2500	17500
1427	K LAKSHMI PARVATHI	Producer	0	378	0	0	378	378	1890000	15000	2500	1907500
1428	ANUJ MITTAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1429	JIANBANG INDIA TECHNOLOGY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1430	RAJESH GOEL	Importer	0	16	0	0	16	16	80000	15000	2500	97500
1431	MANJULA DHIRAJLAL JIKADRA	Importer	0	25	0	0	25	0	0	15000	2500	17500
1432	BRIJ FABRICS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1433	KASHISH ARORA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1434	RESHMA SOMNATH SONAWANE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1435	MAHAVIR XPERT TECHNOPLAST PRIVATE LIMITED	Producer	0	307	0	0	307	307	1535000	15000	2500	1552500
1436	UNIT 15 APPARELS LLP	Brand Owner	0	5	0	0	5	5	25000	15000	2500	42500
1437	PREMIUM POLYALLOYS PRIVATE LIMITED	Brand Owner	0	21	0	0	21	21	105000	15000	2500	122500
1438	LOTUS BEAUTY CARE PRODUCTS PRIVATE LIMITED	Brand Owner	26	9	0	0	35	35	120400	15000	2500	137900
1439	SHISHPAL SINGH RATHORE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1440	SAROJ PACKAGINGS	Producer	528	0	0	0	528	528	1531200	15000	2500	1548700

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1441	SOYAL INDUSTRIES	Producer	0	0	0	0	0	0	0	15000	2500	17500
1442	M/S SANJ EXPORTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1443	3M SOUTH ASIA MANUFACTURING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1444	Venkata Sai Poly Bags	Producer	0	13	0	18	31	31	207200	15000	2500	224700
1445	REENA FASHION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1446	Vignesh Eco Solutions	Producer	0	0	0	0	0	0	0	15000	2500	17500
1447	INFONICS TECHNOLOGIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1448	ANJANI KUMAR AGRAWAL	Producer	0	0	93	0	93	93	734700	15000	2500	752200
1449	Vengamamba Industries	Producer	0	63	0	0	63	63	315000	15000	2500	332500
1450	MERIL HEALTHCARE PRIVATE LIMITED	Producer	0	2	0	0	2	2	10000	15000	2500	27500
1451	BSB BROKERS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1452	akbar hanif turak	Importer	0	0	0	0	0	0	0	15000	2500	17500
1453	javed nawab qureshi	Importer	0	0	0	0	0	0	0	15000	2500	17500
1454	GUJARAT PICKERS INDUSTRIES LIMITED	Importer	0	3	0	0	3	3	15000	15000	2500	32500
1455	SAGAR INDUSTRIES	Brand Owner	0	1405	0	0	1405	1405	7025000	15000	2500	7042500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1456	ENCLO INDUSTRIES PRIVATE LIMITED	Producer	231	0	0	0	231	0	0	15000	2500	17500
1457	PROPEL FLEXIBLES PRIVATE LIMITED	Importer	0	25	0	0	25	0	0	15000	2500	17500
1458	MAPLELEAF EPICUREA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1459	SAINI ANJALI RAJENDRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1460	Sudeeksha Polymers	Producer	0	92	0	0	92	92	460000	15000	2500	477500
1461	MONICA GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1462	INFIILOOM INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1463	ISHWAR PLASTOPACK PRIVATE LIMITED	Producer	43.7405	0	0	0	43.7405	0	0	15000	2500	17500
1464	AMOGH PLASTICS PRIVATE LIMITED	Producer	0	66	0	0	66	66	330000	15000	2500	347500
1465	ARIHANT PANEL FITTINGS PRIVATE LIMITED	Importer	10	0	0	0	10	10	29000	15000	2500	46500
1466	YASH PLASTOMET PRIVATE LIMITED	Producer	24.5024	0	0	0	24.5024	24.5024	71056.94927	15000	2500	88556.94927
1467	PRAGATI POLYMERS	Producer	171	0	0	0	171	171	495900	15000	2500	513400
1468	SAHNEY KIRKWOOD PRIVATE LIMITED	Importer	1	0	0	0	1	1	2900	15000	2500	20400

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1469	DREAMCLAPS INFINITY	Importer	0	0	0	0	0	0	0	15000	2500	17500
1470	KANTILAL JAGAJI MALI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1471	SUFIYAN SHAFI TANDEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1472	IFHTIKHAR AHMED SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1473	CLICKWORLD MULTI TRADE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1474	SHUBH LABH INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1475	MEXON LUGGAGE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1476	TAUSIF mohamed iqbal sonde	Importer	0	0	0	0	0	0	0	15000	2500	17500
1477	TEXPORT INDUSTRIES PRIVATE LIMITED	Brand Owner	0	7	0	0	7	7	35000	15000	2500	52500
1478	PRABHAT ROTOPACK PRIVATE LIMITED	Producer	0	0	1738	0	1738	1738	13730200	15000	2500	13747700
1479	Sri Iswaryambica Plastic Industries	Producer	0	235	0	0	235	235	1175000	15000	2500	1192500
1480	KARNI PACKAGING PRIVATE LIMITED	Importer	0	2520	0	0	2520	2520	12600000	15000	2500	12617500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1481	PAHAL SOLAR	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1482	TECHFAB (INDIA) INDUSTRIES LIMITED	Brand Owner	0	7	0	0	7	7	35000	15000	2500	52500
1483	Jayasai Polymers	Producer	0	189	0	0	189	189	945000	15000	2500	962500
1484	JP IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
1485	SKML Plastic Manufacturing Industries	Producer	0	35	0	0	35	35	175000	15000	2500	192500
1486	Sanjana Flexipack Pvt Ltd,	Producer	0	567	0	0	567	567	2835000	15000	2500	2852500
1487	HERBO NUTRA EXTRACT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1488	CYIENT DLM LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1489	DIGIMRO DISTRIBUTION (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1490	Pavani Industries	Producer	0	214	0	0	214	214	1070000	15000	2500	1087500
1491	GROVER AGRO FOOD PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1492	Sri Lakshmi Vasavi Poly Pack Industries	Producer	0	251	0	0	251	251	1255000	15000	2500	1272500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1493	PLASTIC PACKAGING INDUSTRIES PRIVATE LIMITED	Producer	0	150	0	0	150	150	750000	15000	2500	767500
1494	PRIMEX POLYMER PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1495	GLOBUS INTERNATIONAL COATERS PRIVATE LIMITED	Importer	0	56	0	0	56	56	280000	15000	2500	297500
1496	MOREPEN LABORATORIES LIMITED	Importer	0	42	0	0	42	42	210000	15000	2500	227500
1497	ROSNIL TECHNOLOGY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1498	ALIFIYA MAQBOOL UDAIPURWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1499	DEVAL PLAST	Producer	221	0	0	0	221	221	640900	15000	2500	658400
1500	Garuda Polymers	Producer	0	34	0	0	34	34	170000	15000	2500	187500
1501	NAGA JYOTHI PASALA	Producer	0	0	21	0	21	21	165900	15000	2500	183400
1502	SPECTRA IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
1503	HARSHIL POLYFILMS	Producer	0	0	0	0	0	0	0	15000	2500	17500
1504	Sri Satyanarayana polypack	Producer	0	105	0	0	105	105	525000	15000	2500	542500
1505	VARASIDDHI VINAYAKA PLASTIC	Producer	0	68	0	0	68	68	340000	15000	2500	357500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1506	Classic Packers	Producer	0	162	0	0	162	162	810000	15000	2500	827500
1507	POSE INTERNATIONAL FOOTWEAR PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1508	PARTH CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
1509	GAMZEN INFRASTRUCTURE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1510	SUNDAR METAL TECHNO PRIVATE LIMITED	Producer	84	1826	0	0	1910	1910	9373600	15000	2500	9391100
1511	SMARTECH GRAPHICS PRIVATE LIMITED	Importer	0	89	0	0	89	0	0	15000	2500	17500
1512	JINDAL STAINLESS (HISAR) LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1513	KIWI FOODS (INDIA) PRIVATE LIMITED	Producer	0	284	0	0	284	284	1420000	15000	2500	1437500
1514	Y C R Polymers	Producer	0	54	0	0	54	54	270000	15000	2500	287500
1515	Nellore District Milk Producers Mutually Aided Cooperative Union Limited	Brand Owner	0	22	0	0	22	22	110000	15000	2500	127500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1516	TECHFAB (INDIA) INDUSTRIES LIMITED	Brand Owner	0	18	0	0	18	18	90000	15000	2500	107500
1517	JINDAL STAINLESS (HISAR) LIMITED	Brand Owner	0	95	0	0	95	95	475000	15000	2500	492500
1518	JET FIBRE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1519	AURO LED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1520	Tirumalavasa Poly Pack	Producer	0	37	0	0	37	37	185000	15000	2500	202500
1521	Ankur Aggarwal HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
1522	SK FASTENER MACHINERY AND METALS PRIVATELIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1523	MUSCLE HOUSE (I) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1524	ARUNODAYA PACKAGING PRIVATE LIMITED	Producer	0	119	0	0	119	119	595000	15000	2500	612500
1525	Nestle India Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
1526	SKI PLASTOWARE PRIVATE LIMITED	Brand Owner	0	44	0	0	44	0	0	15000	2500	17500
1527	SUNITA MALHOTRA	Producer	185	0	0	0	185	185	536500	15000	2500	554000
1528	SALEEM MOHAMMAD	Importer	0	385	0	0	385	385	1925000	15000	2500	1942500

500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1529	STRECKEN INDIA MANUFACTURING PRIVATE LIMITED	Producer	0	628	0	0	628	628	3140000	15000	2500	3157500
1530	SRI GAYATHRI POLY PACKS	Producer	0	51	0	0	51	51	255000	15000	2500	272500
1531	WORLD PEACE INTERNATIONAL (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1532	MAHALAXMI GIFTS AND NOVELTIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1533	DOCTOR PACK INDIA PRIVATE LIMITED	Producer	62	0	0	0	62	0	0	15000	2500	17500
1534	MARUTHI SAI POLYPACK	Producer	0	438	0	0	438	438	2190000	15000	2500	2207500
1535	SHALINI GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1536	BLUE STAR LIMITED	Brand Owner	0	249	0	0	249	0	0	15000	2500	17500
1537	Dhakshyani Enterprises	Producer	0	105	0	0	105	105	525000	15000	2500	542500
1538	ENDO LIGHTING ACCESSORIES (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1539	SHUBH POLYMERS	Producer	0	83	0	0	83	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1540	PARASRAMPURIA ENGINEERS PRIVATE LIMITED	Importer	0	4	0	0	4	4	20000	15000	2500	37500
1541	JAYESH CHHAGANBHAI KHUNT	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1542	Dhruv Industries	Producer	0	133	0	0	133	133	665000	15000	2500	682500
1543	SURYA AUTOMATION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1544	GURVANSH MAKHIJA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1545	HINDUSTAN FOODS LIMITED	Brand Owner	1502	1	201	0	1704	1704	5948700	15000	2500	5966200
1546	GAGAN GOYAL HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
1547	PIYUSH MITTAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1548	ERGIN IMAGING SYSTEMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1549	ABHIRAJ SINGH DHILLON	Importer	0	0	0	0	0	0	0	15000	2500	17500
1550	SR Polymers	Producer	0	105	0	0	105	105	525000	15000	2500	542500
1551	N B TECHNOCRATS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1552	VINTRON SMARTVISION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1553	KRISHNA SPECIFIC FAMILY TRUST PROP OF JAY PRINT PACK	Producer	0	0	1107	0	1107	1107	8745300	15000	2500	8762800
1554	MOHAMED SHAKIR ABDUL KARIM RESHAMWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1555	DOCTOR BOTANICS NATURAL SKIN CARE LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1556	E-FLY ELECTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1557	CHATRARAM SONAJI PUROHIT	Importer	0	0	0	0	0	0	0	15000	2500	17500
1558	PUNIT SANTOSHKUMAR BANSAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1559	POLO PLASTIC	Producer	110	0	0	0	110	110	319000	15000	2500	336500
1560	PUNIT S BANSAL HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
1561	CORAL CREATIONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1562	LIKHAMARAM PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1563	SAIBABA POLYMER TECHNOLOGIES PRIVATE LIMITED	Producer	3685	0	0	0	3685	3685	10686500	15000	5000	10706500
1564	P S VANIJYA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1565	VAIRAM ENTERPRISES	Importer	0	123	0	0	123	123	615000	15000	2500	632500
1566	AMAANZA AGRO INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1567	MUKESH KUMAR	Importer	0	3	0	0	3	3	15000	15000	2500	32500
1568	SHIMNIT KIWALITE INDUSTRIES PRIVATE LIMITED	Importer	0	17	0	0	17	17	85000	15000	2500	102500
1569	SATISH KUMAR AGGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1570	PIYUSH MITTAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1571	MG POLYPLAST INDUSTRIES PRIVATE LIMITED	Brand Owner	0	649	0	0	649	649	3245000	15000	2500	3262500
1572	PRIME PACKAGING	Producer	0	881	0	0	881	881	4405000	15000	2500	4422500
1573	INOX WIND LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1574	TEJASWI PACKAGING LIMITED	Producer	246	0	0	0	246	0	0	15000	2500	17500
1575	JADLI FOODS (INDIA) PRIVATE LIMITED	Importer	0	0	16	0	16	16	126400	15000	2500	143900
1576	APERIO INDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1577	HARSH ARVIND JAIN	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1578	FUSSION IMPORT EXPORT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1579	RELASTIC PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1580	RAVINDRA SOLVENT OILS PRIVATE LIMITED	Brand Owner	0	1	0	0	1	1	5000	15000	2500	22500
1581	SAFEX FIRE SERVICES LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1582	AMARAVATHI POLYPACK	Producer	163	0	0	0	163	163	472700	15000	2500	490200
1583	SHUBH PRINT MEDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1584	Dashrathbhai atmarambhai panchal	Importer	0	0	0	0	0	0	0	15000	2500	17500
1585	RAMESHCHANDRA RANCHHODDAS GANDHI HUF	Brand Owner	1	0	0	0	1	1	2900	15000	2500	20400
1586	JINESH SURESH SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1587	KITTEN ENTERPRISES PRIVATE LIMITED	Importer	4	0	0	0	4	4	11600	15000	2500	29100
1588	S R Polytech	Producer	0	56	0	0	56	56	280000	15000	2500	297500
1589	SACHIN JAIN	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1590	PACKAGING SOLUTIONS	Importer	0	455	0	0	455	455	2275000	15000	2500	2292500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1591	R D INDUSTRIES	Producer	0	69	0	0	69	69	345000	15000	2500	362500
1592	kunal mittal	Importer	0	0	0	0	0	0	0	15000	2500	17500
1593	GAGAN GOYAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1594	GOYAL IMPEX AND INDUSTIRES LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
1595	INTERNATIONAL HYDROMOVERS LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1596	ESKAG PHARMA PVT LTD	Brand Owner	0	1	0	0	1	1	5000	15000	2500	22500
1597	Raja Sekhar Seepala	Producer	0	68	0	0	68	68	340000	15000	2500	357500
1598	HINDUSTAN FOODS LIMITED	Brand Owner	34	520	3	5	562	562	2761800	15000	2500	2779300
1599	Aditya Pankaj Doshi	Importer	0	0	0	0	0	0	0	15000	2500	17500
1600	SUPERIOR PET PLAST	Producer	4	0	0	0	4	4	11600	15000	2500	29100
1601	YUGAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1602	PANOPLY PACKAGINGS PRIVATE LIMITED	Importer	0	1	0	0	1	0	0	15000	2500	17500
1603	KAILASH KANJIBHAI GADHER	Importer	0	0	0	0	0	0	0	15000	2500	17500
1604	CARESTREAM HEALTH INDIA PRIVATE LIMITED	Brand Owner	0	24	0	0	24	0	0	15000	2500	17500
1605	IZHAR HASSAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1606	YOGESH MITTAL	Importer	0	0	2	0	2	2	15800	15000	2500	33300

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1607	ONGOLE PACKAGING INDUSTRIES	Producer	0	119	0	0	119	119	595000	15000	2500	612500
1608	SUPER MOUNT PACK PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1609	CHOKHANI PHARMA VET (OPC) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1610	PARKER HANNIFIN INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1611	PANKAJ POLYTEC PRIVATE LIMITED	Producer	455	1129	0	0	1584	1584	6964500	15000	2500	6982000
1612	KALEESUWARI REFINERY PRIVATE LIMITED	Brand Owner	1513	1589	0	0	3102	1589	7945000	15000	2500	7962500
1613	ISHAN HAYDN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1614	IRUS INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1615	CHEMTECH PRINT SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1616	A M FLEXIPACK PRIVATE LIMITED	Producer	0	221	0	0	221	221	1105000	15000	2500	1122500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1617	RAISING-Q INTERNATIONAL IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1618	GAUTAM SOLAR PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1619	JAKAN IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1620	NOVELTY ENTERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1621	SINGHANIA & SONS PVT LTD	Importer	0	13	0	0	13	13	65000	15000	2500	82500
1622	ANWAR MUSTAFA ANSARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1623	Pahad Singh	Importer	0	0	0	0	0	0	0	15000	2500	17500
1624	MARVELOUS CONSUMER APPLIANCES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1625	PRATEEK SONTHALIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1626	PERFECT PLASTIC PRODUCTS PRIVATE LIMITED	Producer	259	0	0	0	259	259	751100	15000	2500	768600
1627	SAKSHI ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1628	S A OVERSEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1629	JELL PHARMACEUTICALS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1630	NEWTECH WATER PURIFIER SYSTEMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1631	FENGYUAN INDIA PRIVATE LIMITED	Importer	2736	0	0	0	2736	2736	7934400	15000	2500	7951900
1632	3ROOT3	Importer	0	0	0	0	0	0	0	15000	2500	17500
1633	YUSUF MOHAMMED HUSEIN ATTARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1634	Imran Mohammed Ayyub Ansari	Importer	0	0	0	0	0	0	0	15000	2500	17500
1635	Mohammed Mahtab Jafri	Importer	0	0	0	0	0	0	0	15000	2500	17500
1636	FAIYAZ ABDUL RAHIM SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1637	Rahman Anwar Sharif	Importer	0	0	0	0	0	0	0	15000	2500	17500
1638	Mohammed Mustafa Musabbir Jafri	Importer	0	0	0	0	0	0	0	15000	2500	17500
1639	Ansari Imports	Importer	0	0	0	0	0	0	0	15000	2500	17500
1640	Mohamed Kasam Abdul Sattar Girnari	Importer	0	0	0	0	0	0	0	15000	2500	17500
1641	Khurshid Alam Ansari	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1642	Talha Shabbirahmed Kazi	Importer	0	0	0	0	0	0	0	15000	2500	17500
1643	Mohammed Bilal Sharif	Importer	0	0	0	0	0	0	0	15000	2500	17500
1644	NANOFIN WORLD WIDE ENTERPRISE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1645	SHAH VAJID ISMAIL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1646	Afzal Ebrahim Shekhani	Importer	0	0	0	0	0	0	0	15000	2500	17500
1647	SHIVA POLYPLAST	Producer	0	0	0	0	0	0	0	15000	2500	17500
1648	SHIMUL GARG	Producer	0	96	0	0	96	96	480000	15000	2500	497500
1649	COOKSON INDIA PRIVATE LIMITED	Brand Owner	2	0	0	0	2	2	5800	15000	2500	23300
1650	SHETHWALA POLYMERS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1651	NITIKA MITTAL	Importer	0	0	2	0	2	2	15800	15000	2500	33300
1652	CHANDRAKALA FRESH VEGETABLES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1653	ACCENT CONTROLS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1654	AKASH AJAY MUTHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1655	SANJEEV KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1656	KETUL CHEM PRIVATE LIMITED	Importer	3	1	0	0	4	4	13700	15000	2500	31200
1657	RAMAN SINGLA	Producer	0	636	0	0	636	636	3180000	15000	2500	3197500
1658	RADIANT POLYCHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1659	GLYPTIC	Importer	0	0	0	0	0	0	0	15000	2500	17500
1660	GLOBAL FARM FRESH PRIVATE LIMITED	Importer	0	0	26	0	26	26	205400	15000	2500	222900
1661	ROTOMETRICS INDIA PRIVATE LIMITED	Importer	665	0	0	0	665	665	1928500	15000	2500	1946000
1662	ARIHANT GOLD PLAST PRIVATE LIMITED	Producer	1007	0	0	0	1007	1007	2920300	15000	2500	2937800
1663	CHEMPRIMO FLOURINE INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1664	WOOSHIN ENGINEERING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1665	SUNALCO ALLOYS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1666	K RASIKLAL EXIM PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1667	AQUANT	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1668	ADOR DIGATRON PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1669	SANJAY CHEMICALS (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1670	BENEDICT HILARY REGO	Importer	0	0	0	0	0	0	0	15000	2500	17500
1671	RAKESH GULATI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1672	MOHAN UDYOG PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1673	GOLDENARCH CONSUMER ELECTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1674	CHENGUANG BIO-TECH (INDIA) PRIVATE LIMITED	Importer	0	58	0	0	58	58	290000	15000	2500	307500
1675	REFMET METAL TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1676	SASSOON FAB INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1677	ANKIT MADAN MOHAN SHUKLA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1678	MGC IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1679	Eaton industrial systems pvt ltd	Importer	0	16	0	0	16	16	80000	15000	2500	97500
1680	USHA EDIBLES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1681	INNUVIUM ENERGY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1682	SUNITA AUTO PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1683	GUJARAT DECOR PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1684	NISHANK SACHDEVA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1685	CHIRAG VINAYBHAI SUCHAK	Importer	0	0	0	0	0	0	0	15000	2500	17500
1686	JAVP ENTERPRISES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1687	SAMIR SUDARSHAN GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1688	SHUANGMA MACHINERY (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1689	Pacific Plastics	Importer	17	11	0	0	28	28	104300	15000	2500	121800
1690	CLAP CLAP	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1691	PYARIDEVI CHATRARAM PUROHIT	Importer	0	0	0	0	0	0	0	15000	2500	17500
1692	WASEEM MASOOD HASAN SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1693	ABDUL AHAD USMAN SHETHWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1694	FAIYAZ USMAN SHETHWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1695	MOHAMED FAROOQ KADERBHAI PATHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1696	VASANTBHAI DEVCHANDBHAI PARMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
1697	NEMINATH OVERSEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1698	HEMA SURESH PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1699	ASIF ADAMBHAI MANDHAI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1700	WELSPUN FLOORING LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1701	TANATEX CHEMICALS INDIA PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1702	COOKSON INDIA PRIVATE LIMITED	Brand Owner	2	0	0	0	2	2	5800	15000	2500	23300
1703	UNIMATEC CHEMICALS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1704	COLORCON ASIA PRIVATE LIMITED	Importer	2	2	2	2	8	8	47400	15000	2500	64900
1705	RAVIRAJ FOILS LIMITED	Brand Owner	0	0	88	0	88	88	695200	15000	2500	712700
1706	AMP SPECIALITY PRODUCTS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1707	INDER PLASTIC PRODUCTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1708	KEYUL ENTERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1709	THORO BUILDCARE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1710	LUNA IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
1711	AUXEIN MEDICAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1712	CANPACK INDIA PRIVATE LIMITED	Importer	5	7	0	0	12	12	49500	15000	2500	67000
1713	KEN LIFESTYLES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1714	BROTHERS CREATION HARDWARE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1715	PADMINI VNA MECHATRONICS LIMITED	Brand Owner	0	23	0	0	23	23	115000	15000	2500	132500
1716	RITU TAHILIANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1717	SURABHI INDUSTRIES (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1718	SURESH KUMAR JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1719	MITHILA QUALITY PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1720	JV NUTRITION LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1721	FINOLEX INDUSTRIES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1722	ESCONET TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1723	ROYAL TOUCH FABLON PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1724	JACKPOT TOOLS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1725	ESMITO SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1726	DUBBLIN HOMEWARE LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1727	PARE INNOVATIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1728	PENTAX PLASTICS PRIVATE LIMITED	Producer	197	0	0	0	197	197	571300	15000	2500	588800
1729	SUNTRIX TECH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1730	AMBICA CORPORATION LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
1731	LEGAL FORM CENTRE	Importer	0	88	0	0	88	88	440000	15000	2500	457500
1732	VEGA AUTO ACCESSORIES PRIVATE LIMITED	Brand Owner	0	48	0	0	48	0	0	15000	2500	17500
1733	NSV INDIA OVERSEAS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1734	MAULIKKUMAR BHARATKUMAR SHAH	Producer	0	164	0	0	164	164	820000	15000	2500	837500
1735	Dhirendra Rakesh Shukla	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1736	ACCENTURE OPERATIONS SERVICES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1737	KACHABO GUMS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1738	SPARNOD FITNESS EQUIPMENT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1739	LIPI SPECIFIC FAMILY TRUST	Producer	578	107	0	0	685	685	2211200	15000	2500	2228700
1740	NARINDER KUMAR TANEJA	Importer	0	3	0	0	3	0	0	15000	2500	17500
1741	ASPIRE INCORPORATION	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1742	Chintan Shah	Importer	0	0	0	0	0	0	0	15000	2500	17500
1743	SAJVIR SAMPURAN SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1744	KAMAKSHA THERMOCOL	Producer	3	0	0	56	59	59	451100	15000	2500	468600
1745	LZWL MOTORS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1746	SAHEJ KHANNA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1747	Sandeep Gopiram Kanodia	Importer	0	0	0	0	0	0	0	15000	2500	17500
1748	SUSHILA AGROGERT	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1749	QUADGEN WIRELESS SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1750	PRAVIN MANGILAL DHOKA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1751	Amarjit Singh	Importer	0	0	0	0	0	0	0	15000	2500	17500
1752	K.K. OVERSEAS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1753	LAXMI METAL INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1754	ASPIRE POLYTRADE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1755	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1756	HOGANAS INDIA PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1757	ECOLAB FOOD SAFETY & HYGIENE SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1758	Daisy Antony	Producer	4	0	0	0	4	4	11600	15000	2500	29100
1759	LOVKESH MITTAL	Importer	0	0	1	0	1	1	7900	15000	2500	25400
1760	CHEMIPRIME IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1761	ANIL POPLI	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1762	DESIGNER AUDIO INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1763	HARSH SUNIL CHOUDHARY	Importer	0	0	0	0	0	0	0	15000	2500	17500
1764	NIRANJAN PRAKASH KURAGANTI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1765	Aman Packagings	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
1766	GRAVITY TECHNOLOGY	Importer	0	0	0	0	0	0	0	15000	2500	17500
1767	KUSHMAWATI DEVI	Producer	182	0	0	0	182	182	527800	15000	2500	545300
1768	V- LIVE SECURE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1769	POLAR QUALITY INDIA PRIVATE LIMITED	Importer	0	1	0	0	1	0	0	15000	2500	17500
1770	VOGUE DECORATIVES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1771	INNOVATIVE SPECIALITY INGREDIENTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1772	hi distributors	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1773	EXICOM TELE-SYSTEMS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1774	SANJAY PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1775	MOHAMAD SAAD MOHAMAD TARIQ BATATAWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1776	HITESH JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1777	MOHIT AGGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1778	RUSHIKESH MUKUND LOLGE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1779	KAMDHENU AGROCHEM INDUSTRIES LLP	Importer	0	7	1	0	8	0	0	15000	2500	17500
1780	KISHOR KALYANJI CORP LLP	Importer	0	1	0	0	1	0	0	15000	2500	17500
1781	JK POLYMERS	Producer	0	33	0	0	33	33	165000	15000	2500	182500
1782	SUNIL JAGDISHCHAND KHANNA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1783	ALLIED GLOBAL PLASTICS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1784	ASHOK	Importer	0	0	0	0	0	0	0	15000	2500	17500
1785	SELEC CONTROLS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1786	AADVAITA INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1787	SRI SAI VENKAT POLYMERS	Producer	0	5	0	0	5	5	25000	15000	2500	42500
1788	MOHAMMEDIBRAHIM BASIRAHMED SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1789	APOLLO POLIWRAP	Producer	0	72	0	0	72	72	360000	15000	2500	377500
1790	ROYAL EMBROIDERY THREADS PVT. LTD.	Importer	0	0	0	0	0	0	0	15000	2500	17500
1791	Spectra Technologies	Importer	94	0	0	0	94	94	272600	15000	2500	290100
1792	SIDHARTH CHADHA HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
1793	CONJAP ELECTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1794	AISPA POLYMERS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1795	JIGNESH CHIMANBHAI SURANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1796	DATAMINI TECHNOLOGIES (INDIA) LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1797	SOHAN LAL BHALLA	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1798	RAMA INDUSTRIES	Importer	0	5	0	0	5	5	25000	15000	2500	42500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1799	ZAF OVERSEAS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1800	Jinesh Praful Shah (HUF)	Importer	0	0	0	0	0	0	0	15000	2500	17500
1801	IPCA LABORATORIES LIMITED	Brand Owner	69	24	4	0	97	0	0	15000	2500	17500
1802	JAMEEL AKHTAR ANSARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1803	MOHAMMED DANISH AFZAL AHMED SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1804	USAMA KAMAAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1805	MOHAMMED HASHIM HANIF MANSOORI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1806	TALHA ABDUL HAMID MERCHANT	Importer	0	0	0	0	0	0	0	15000	2500	17500
1807	LALIT VASTIMAL RATHOD	Importer	0	0	0	0	0	0	0	15000	2500	17500
1808	MOHAMED UMER IMTIYAZ GHEEWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1809	MOHAMEED FAIZ AFZAL SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1810	BOON EDAM ENTRANCE TECHNOLOGY (INDIA) PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1811	PRASHANT ARJUNBHAI CHOSALIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1812	URJIT JAYENDRA GHELANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1813	SRISHTY MEDICAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1814	INDOTAG SOLUTIONS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1815	GH INDIA AUTO PARTS PRIVATE LIMITED	Importer	0	2	0	0	2	0	0	15000	2500	17500
1816	STOKVIS PROSTICK TAPES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1817	FINE LINES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1818	GARLOCK INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1819	NARANG PLASTICS PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
1820	STRANGE EXPORTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1821	SADHANA POLYMERS LLP	Importer	0	11	0	0	11	11	55000	15000	2500	72500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1822	QUALITY NEEDLES PRIVATE LIMITED	Importer	5	2	0	0	7	7	24500	15000	2500	42000
1823	ANU NAGI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1824	t	Importer	0	0	0	0	0	0	0	15000	2500	17500
1825	PARAM PHARMA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1826	ARVIND CHEMI SYNTHETICS PRIVATE LIMITED	Producer	0	1757	0	0	1757	0	0	15000	5000	20000
1827	VJL Print Packages	Producer	0	0	147	0	147	147	1161300	15000	2500	1178800
1828	RPC FOODS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1829	RAM KRISHNA IRON WORKS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1830	CENTENARY POLYTEX PVT LTD	Producer	0	0	0	0	0	0	0	15000	2500	17500
1831	Hari Krishna Praturi	Brand Owner	0	5	0	0	5	5	25000	15000	2500	42500
1832	ELITE ENTERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1833	KARVA ELECTRICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1834	HARISHCHANDRA BRAHMPRAKASH PANDEY	Importer	0	0	0	0	0	0	0	15000	2500	17500
1835	VISHAL JITENDRA KATARIA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1836	ASHWIN HARIRAM MULCHANDANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1837	ASTRA SATLINKS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1838	AGROCORP INDIA TRADE SERVICES PRIVATE LIMITED	Importer	1	0	0	0	1	1	2900	15000	2500	20400
1839	PINKY JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1840	SEKURA SOLUTIONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1841	MICRON TECHNOLOGY OPERATIONS INDIA LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1842	AASTHA TECHNOPLAST LLP	Producer	0	1227	0	0	1227	1227	6135000	15000	2500	6152500
1843	A	Importer	0	0	0	0	0	0	0	15000	2500	17500
1844	NILESHKUMAR PRAMODBHAI BHATT	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1845	SMD ELECTRO COMPONENTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1846	CIRKIT ELECTRO-COMPONENTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1847	p	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1848	CHEMKART INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1849	MANOJ JETHMAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1850	CARGOTEC INDIA PRIVATE LIMITED.	Importer	0	0	0	0	0	0	0	15000	2500	17500
1851	ANISH VINOD AGRAWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1852	TRICON ENERGY INDIA PRIVATE LIMITED	Importer	0	2	0	0	2	0	0	15000	2500	17500
1853	ASTHA POLYMERS PRIVATE LIMITED	Importer	0	7	0	0	7	7	35000	15000	2500	52500
1854	PARADISE FLOWERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1855	Padmavathi Kaza	Brand Owner	0	2	0	0	2	2	10000	15000	2500	27500
1856	ANAND AGGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1857	LAKYOU BEAUTY INDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1858	KAVISH RAZA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1859	PRINCE SHAH	Importer	1	0	0	0	1	1	2900	15000	2500	20400
1860	ALLIANCE FIBRES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1861	SIGMA ENTERPRISES	Producer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1862	INDUSTRIAL RUBBER SPARES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1863	ATMARAM MANEKLAL (EXPORTS) PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
1864	SURETEX PROPHYLACTICS (INDIA) PRIVATE LIMITED	Brand Owner	1483	11	142	0	1636	1636	5477500	15000	2500	5495000
1865	SHIKHER IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1866	MILESTONE EXIMP PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1867	DHC AUTOSOLUTIONS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1868	THERMALINE ALUMINIUM PRIVATE LIMITED	Importer	1	0	0	0	1	1	2900	15000	2500	20400
1869	SAB PLASCONS	Producer	392	0	0	0	392	392	1136800	15000	2500	1154300
1870	GLOMET ALLOYS LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1871	DLITE AGRO FOODS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1872	WINVO ELECTRIC (OPC) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1873	SAGAR DNYANESHWAR GULHANE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1874	PAG INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1875	SANJAY NAGPAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1876	OM LEATHER ART DECO PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1877	OLAM FOOD INGREDIENTS INDIA PRIVATE LIMITED	Importer	0	31	0	0	31	31	155000	15000	2500	172500
1878	ANITA ROHAN PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1879	VITESCO TECHNOLOGIES INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1880	RAVI DYEWARE COMPANY PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1881	ANNA PLASTICS	Producer	0	74	0	0	74	74	370000	15000	2500	387500
1882	AESTHETIC CLINIC CARE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1883	VSR LAMINATES PRIVATE LIMITED	Importer	0	1968	0	0	1968	1968	9840000	15000	2500	9857500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1884	ELYF EVSPARE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1885	SJI ENTERPRISES	Producer	0	36	0	0	36	36	180000	15000	2500	197500
1886	GALAXY EQUESTRIAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1887	SAGAR RUBBER PRODUCTS PRIVATE LIMITED	Importer	0	11	0	0	11	11	55000	15000	2500	72500
1888	R SHANKARLAL SALES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1889	RACHNA PLASTICIZERS	Importer	0	3	0	0	3	0	0	15000	2500	17500
1890	Ankush Enterprises	Importer	0	0	0	0	0	0	0	15000	2500	17500
1891	OPTILINK NETWORKS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1892	DINESHKUMAR RANCHHOD FATAK	Importer	0	0	0	0	0	0	0	15000	2500	17500
1893	Jaydeep Dasgupta	Importer	0	0	0	0	0	0	0	15000	2500	17500
1894	UTTAM SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1895	GAURAV CHAUHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1896	SESHMAL JUTHMAL JAIN	Producer	0	195	0	0	195	195	975000	15000	2500	992500
1897	VISAKA INDUSTRIES LTD.	Importer	0	184	0	0	184	0	0	15000	2500	17500
1898	MEDISOL LIFESCIENCE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1899	SHREE SWASTIK OM ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1900	SHILPA SANDEEP KOTHARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1901	SWASTIK CHLOROFFIN LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1902	DEVENDRA KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
1903	S K EXPORTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1904	BHUSHAN RAJENDRA KHANDELWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1905	VICOPLAST PACKING INDUSTRIES PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
1906	O K GLASS FIBRE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1907	AFPL GLOBAL PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1908	BHAIRAV IMPEX	Importer	0	3	0	0	3	3	15000	15000	2500	32500
1909	ZAHIDA ABDUL AZIZ CHANDIWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1910	KEAUTY BEAUTY LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1911	MANIBHADRA IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
1912	AQUAGREEN SOLUTIONS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1913	ZANSKAR HOME SOLUTIONS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1914	ANJALI ARORA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1915	M/S SUSHEEL PLASTICS PRIVATE LIMITED	Producer	4.2	0	0	0	4.2	4.2	12180	15000	2500	29680
1916	RADIMAGE HEALTHCARE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1917	TODINI METALS AND CHEMICALS INDIA PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
1918	SISECAM FLAT GLASS INDIA PRIVATE LIMITED	Importer	0	30	0	0	30	30	150000	15000	2500	167500
1919	SUMAN THAKUR	Importer	0	0	0	0	0	0	0	15000	2500	17500
1920	GEVVO RESOURCES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1921	Distronix	Importer	0	0	0	0	0	0	0	15000	2500	17500
1922	TRUFROST COOLING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1923	NEERAJ BAJAJ HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
1924	THINPC TECHNOLOGY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1925	TRANSITRA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1926	ARGUS DYECHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1927	TARGET HYDRAUTECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1928	BAUMULLER INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1929	ADIT PLASTOMERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1930	GRAVITY TERRAIN PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1931	SMART ORIGINS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1932	SATISH TOY MANUFACTURING LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1933	MOHAMED YUSUF EBRAHIM DADA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1934	KANHIYA LAL BANSAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1935	GENERAL HARDWARE STORES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1936	PARAM INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1937	AUTOICARE INNOVATION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1938	B	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1939	SURFACE ARTS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1940	KIRAN OVERSEAS	Importer	0	1	0	0	1	0	0	15000	2500	17500
1941	Vardhan Sales	Importer	0	2	0	0	2	2	10000	15000	2500	27500
1942	MONO SIGN SYSTEMS	Importer	0	54	0	0	54	54	270000	15000	2500	287500
1943	SAGAR SPRINGS PVT LTD	Importer	0	1	0	0	1	0	0	15000	2500	17500
1944	Saurabh Agarwal	Importer	0	0	0	0	0	0	0	15000	2500	17500
1945	VIRTUOSO OPTOELECTRONICS LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1946	M	Producer	0	468	0	0	468	468	2340000	15000	2500	2357500
1947	AJWA IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
1948	BHAGAVATI PARASMAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1949	INDIAN COMMERCIAL CO PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
1950	ATAL JAIN	Importer	2	0	0	0	2	2	5800	15000	2500	23300
1951	N R AGARWAL INDUSTRIES LIMITED	Importer	0	966	0	0	966	966	4830000	15000	2500	4847500
1952	s	Importer	0	0	0	0	0	0	0	15000	2500	17500
1953	SEEMA AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1954	TRANS ACNR SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1955	YUSUF ZOHER SONI	Importer	0	3	0	0	3	3	15000	15000	2500	32500
1956	JAYESH SUDHIR KHARA (H.U.F)	Importer	0	0	0	0	0	0	0	15000	2500	17500
1957	BALAJI IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
1958	SANGEETA BHANDARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1959	JET TEC INFO-CONSUMABLES (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1960	JANVHI JIGNESH PAREKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1961	TILOKCHAND BAFNA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1962	RAHUL MADAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
1963	CHAMPAKLAL SAREMALJI SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1964	verhani kishore madhavdas	Importer	0	0	0	0	0	0	0	15000	2500	17500
1965	JANAK POSITIONING AND SURVEYING SYSTEMS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1966	ADNAN IRFAN SHARIF	Importer	0	0	0	0	0	0	0	15000	2500	17500
1967	RANGER BROTHERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
1968	S.B.PACKAGING SOLUTION	Importer	0	0	0	0	0	0	0	15000	2500	17500
1969	INGENIOUS CARBON PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1970	RUBY ENTERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
1971	NIRPAL SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1972	YAKUB ABDUL KADER KOLSAWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1973	SHUBHAM PLASTIC	Producer	0	7	0	0	7	7	35000	15000	2500	52500
1974	METAL UDYOG (INDIA)	Importer	0	0	0	0	0	0	0	15000	2500	17500
1975	PERSANG JAL BAVAADAM	Importer	0	0	0	0	0	0	0	15000	2500	17500
1976	AVESH MOHAMED ZUBER FURNITUREWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1977	ABDUL KADER HABIB KOLSAWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1978	CREATIVE TECHNOLOGIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1979	ANITA AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1980	SALMAN ABDUL KADER KOLSAWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
1981	BHAVI TUBES AND CONTAINERS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
1982	SCIENTIFIC DEVICES (BOMBAY)PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1983	ROOTSBERRY INTERNATIONAL ELECTRICAL PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1984	JARIQ INTERNATIONAL LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
1985	RUBINA AFZAL SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
1986	MIRACLE PRINT PACK PRIVATE LIMITED	Producer	0	0	515	0	515	515	4068500	15000	2500	4086000
1987	SANDEEP HARISH GIDWANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
1988	C	Importer	0	0	0	0	0	0	0	15000	2500	17500
1989	YOGESH KANSAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1990	MITSUI KINZOKU COMPONENTS INDIA PRIVATE LIMITED	Importer	1	3	0	0	4	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
1991	SURONIK OVERSEAS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1992	DIVINE INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
1993	STATIC SYSTEMS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
1994	RAVEENDRANATH	Importer	0	1	0	0	1	0	0	15000	2500	17500
1995	PURPLE PANDA FASHIONS LIMITED	Brand Owner	0	28	0	0	28	28	140000	15000	2500	157500
1996	SHREE KAILASH STORES	Importer	0	0	0	0	0	0	0	15000	2500	17500
1997	ECOINDIA ELECTROMECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
1998	STRECKEN INDIA MANUFACTURING PRIVATE LIMITED	Importer	0	192	0	0	192	192	960000	15000	2500	977500
1999	LOURDES LEANDRO DCOSTA FERNANDES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2000	KRANNICH SOLAR PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2001	SANDEEP RATHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2002	VIPUL VINAY DALAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2003	ESDEE BUSINESS MACHINE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2004	SUPREME OFFSHORE CONSTRUCTIONS AND TECHNICAL SERVICES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2005	LEKH RAJ MANCHANDA	Importer	0	2	0	0	2	0	0	15000	2500	17500
2006	TAZZURI TEXTILES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2007	VIJAY RAGHUNATH BIWALKAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2008	PV CLEAN MOBILITY TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2009	FELICITY ELECTRO TECHNOLOGIES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2010	J	Importer	0	0	0	0	0	0	0	15000	2500	17500
2011	S	Importer	0	0	0	0	0	0	0	15000	2500	17500
2012	PAARSH GLOBAL CHEMICALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2013	PRAGYA INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2014	Rohit chopra	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2015	PRIMO AESTHETIC	Importer	0	0	0	0	0	0	0	15000	2500	17500
2016	Ajay Kumar Gupta	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2017	ORIENT PRESS LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2018	S	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2019	HARBOUR HOSPITALITY SOLUTIONS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2020	RAJESHKUMAR ARUNKUMAR RUNGTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2021	NILESHWARI MAHESHCHANDRA SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2022	SOLEOS SOLAR ENERGY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2023	POONA DAL AND OIL INDUSTRIES LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
2024	KALPESH PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2025	INDINOX	Importer	0	8	0	0	8	8	40000	15000	2500	57500
2026	ASTRAL INNOVATIVE BUSINESS SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2027	KEMPPI INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2028	STELLAR TRADING COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2029	F2P FOOD SERVICES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2030	I	Importer	0	0	0	0	0	0	0	15000	2500	17500
2031	VIQAR AHMED KARIM KHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2032	RADHIKA PROPCON PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
2033	COTMAC INDUSTRIAL TRADING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2034	SHAHNAWAZ AKHTER	Producer	0	59	0	0	59	59	295000	15000	2500	312500
2035	SANJAY GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2036	Prakash Bhikhabhai Kathiria	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2037	ASCONE AGENCIES UNIT II	Producer	0	0	0	0	0	0	0	15000	2500	17500
2038	HARSH VARDHAN MOT	Importer	0	0	0	0	0	0	0	15000	2500	17500
2039	GLOBAL TRADE LINK	Importer	0	0	0	0	0	0	0	15000	2500	17500
2040	MEPANI INDUSTRIES	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2041	GOVAN'S QUALITY FOODS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2042	EVANIA IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2043	CEEKAY INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2044	M.P. MINING & ENERGY LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2045	JAGNATH STEEL WORKS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2046	INDO AMINES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2047	ELKATECH INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2048	AMAN ROHITASH SHARMA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2049	TRIMOORTY AUTODECO COMPONENTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2050	NATARAJ POLYPLAST PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2051	STAGEMIX TECHNOLOGIES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2052	HYDROPURE SYSTEMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2053	EREGANTO MOBILITY LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2054	KHY ELECTRONIC INDIA PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2055	Sandhya Chandra Sekharan	Importer	0	0	0	0	0	0	0	15000	2500	17500
2056	NILESH EKNATH SAWANT	Importer	0	0	0	0	0	0	0	15000	2500	17500
2057	LR Multi Speciality Products	Producer	51	96	0	0	147	147	627900	15000	2500	645400
2058	SONINGRA INDUSTRIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2059	SRI VARAHI CHEMICALS	Importer	0	3	0	0	3	3	15000	15000	2500	32500
2060	AGASTYA AGRO LIMITED	Importer	10	0	0	0	10	10	29000	15000	2500	46500
2061	DIOS CASA FLOORING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2062	J	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2063	NACS CLEANTECH PRIVATE LIMITED	Importer	6	0	0	0	6	6	17400	15000	2500	34900
2064	ASHISH LILADHAR GADA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2065	INDUSTRIAL TOOLS CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
2066	STW E-COMMERCE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2067	KUNAL GHEWAR SALECHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2068	YUSUF ABDUL GAFFAR KASHIYARA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2069	PURPLE PRODUCTS PRIVATE LIMITED	Importer	0	158	0	0	158	158	790000	15000	2500	807500
2070	ZTE TELECOM INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2071	MAKSOOD KUTBULLAH KHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2072	VK GRAPHICS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2073	DROOLS PET FOOD PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2074	RAHUL UPADHYAY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2075	M	Importer	0	0	0	0	0	0	0	15000	2500	17500
2076	Golden Agrotech	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2077	PYRAMID TECHNOPLAST PRIVATE LIMITED	Importer	3325	0	0	0	3325	3325	9642500	15000	2500	9660000
2078	POWERTEX TOOLS COMPANY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2079	TIRUPATI JARS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
2080	RAMESH HEMRAJ KAPADIA (HUF)	Importer	0	0	0	0	0	0	0	15000	2500	17500
2081	VITERRA INDIA PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2082	SWETA GYANPRAKASH AGRAWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2083	P	Importer	0	0	0	0	0	0	0	15000	2500	17500
2084	MAABASANTI AGRITECH FOOD PRODUCT PRIVATELIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2085	ANKUR AGGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2086	V	Importer	0	0	0	0	0	0	0	15000	2500	17500
2087	COSMOS LUBE TECHNIQUE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2088	PURV TECHNOPLAST PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
2089	MANOJ RAWAT	Importer	0	0	0	0	0	0	0	15000	2500	17500
2090	KANDHAR TRADERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2091	SURAJ KUMAR BAGLA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2092	INDORAMA YARNS PRIVATE LIMITED	Importer	0	3	0	0	3	3	15000	15000	2500	32500
2093	VENTURY ENGINEERING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2094	NASIR SARDAR HUSSAIN HUSSAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2095	SANJAY CHAWLA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2096	JSM INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2097	PRINT N FUSION	Importer	0	0	0	0	0	0	0	15000	2500	17500
2098	VARUN AGRO PROCESSING FOODS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2099	ARJUN KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2100	DEV PACKAGING INDUSTRIES PRIVATE LIMITED	Producer	508	0	0	0	508	0	0	15000	2500	17500
2101	RITZ CERA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2102	RL GRACE LIFE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2103	SWATI PETRO PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2104	AKC UMBRELLA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2105	VIJAY RAJKUMAR CHHABRIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2106	Victor Imports	Importer	0	0	0	0	0	0	0	15000	2500	17500
2107	DIVYA SHARMA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2108	BIJAL KIRANBHAI SHAH	Importer	71	0	0	0	71	71	205900	15000	2500	223400
2109	MAHAFEED SPECIALITY FERTILIZERS (INDIA) PRIVATE LIMITED	Importer	0	0	1822	0	1822	1822	14393800	15000	2500	14411300
2110	S	Importer	0	0	0	0	0	0	0	15000	2500	17500
2111	WELSPUN ADVANCED MATERIALS (INDIA) LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2112	M	Importer	0	0	0	0	0	0	0	15000	2500	17500
2113	n	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2114	GROMA GLOBAL LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2115	MANTILAL KUNDANMAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2116	ADDVALUE INTERNATIONAL PRIVATE LIMITED	Producer	0	556	0	0	556	556	2780000	15000	2500	2797500
2117	M/S MILLENNIUM PRODUCTS & SERVICES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2118	MARUTI DAL MILL	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2119	MEDLEY PHARMACEUTICALS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2120	ECOPACK INDIA PAPER CUP PRIVATE LIMITED	Importer	0	22	0	0	22	22	110000	15000	2500	127500
2121	NAVTECH E-WORLD PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2122	HARSHITA PULSES PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2123	ENCRAFT INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2124	JAI JINENDRA ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2125	LANDMARK ENVIRO-CARE LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2126	DRASHTI INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2127	ORION OVERSEAS	Importer	0	18	0	0	18	18	90000	15000	2500	107500
2128	Spectrum Technology	Importer	0	0	0	0	0	0	0	15000	2500	17500
2129	ABN IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2130	ERATRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2131	JAYA JAJODIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2132	M/s Universal Agro Chemical Industries	Importer	0	0	0	0	0	0	0	15000	2500	17500
2133	NEO POLY PACK	Producer	0	700	0	0	700	700	3500000	15000	2500	3517500
2134	FUJI ELECTRIC INDIA PRIVATE LIMITED	Importer	0	4	0	0	4	4	20000	15000	2500	37500
2135	EUROKING SILICONE INDUSTRY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2136	MANOJ KUMAR GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2137	SINOCHEM INDIA COMPANY PRIVATE LIMITED	Importer	0	0	0	1	1	1	7900	15000	2500	25400
2138	BAUMER TECHNOLOGIES INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2139	AUDIO VERSE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2140	HIS PUMPS & SYSTEMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2141	ARVIND LIFESTYLE BRANDS LIMITED	Producer	21	85	0	0	106	0	0	15000	2500	17500
2142	DONGKWANG PRECISION INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2143	PARIS COMPUTERS/PRINT SYSTEM	Importer	0	0	0	0	0	0	0	15000	2500	17500
2144	AMBERTEX UNIVERSAL EXPORT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2145	RAVASCO TRANSMISSION AND PACKING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2146	RIONA FINE PAPERS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2147	U.P. TWIGA FIBERGLASS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2148	PEARL POLY INDUSTRIES PVT LTD	Producer	0	0	0	0	0	0	0	15000	2500	17500
2149	NEW DAWN TRADING	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2150	DAO EVTECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2151	SUSHANTA SAHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2152	REENU	Importer	0	0	0	0	0	0	0	15000	2500	17500
2153	SYSKA LED LIGHTS PRIVATE LIMITED	Importer	0	7	0	0	7	7	35000	15000	2500	52500
2154	Shree Shyam Impex	Importer	0	0	0	0	0	0	0	15000	2500	17500
2155	NEEL AJAY CHOKSI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2156	GIRISHKUMAR MOHANLAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2157	Sandhya Chaturvedi	Importer	0	0	0	0	0	0	0	15000	2500	17500
2158	NOVENARY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2159	SURESH KUMAR BANSAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2160	RAUNAK ELECTROVISION LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2161	LEON FOOD PRODUCTS PRIVATE LIMITED	Importer	2680	0	0	0	2680	2680	7772000	15000	2500	7789500
2162	WELSET POLYPACK PRIVATE LIMITED	Producer	0	1166	0	0	1166	1166	5830000	15000	2500	5847500
2163	SANDEEP MITTAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2164	SHRISAI POLYRUB PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2165	VIDHATA PLASTICS INDIA PVT.LTD.	Producer	0	0	0	0	0	0	0	15000	2500	17500
2166	GAURAV MITTAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2167	SUNGRACE PLASTICS	Producer	0	46	0	0	46	46	230000	15000	2500	247500
2168	b	Importer	0	0	0	0	0	0	0	15000	2500	17500
2169	IWL INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2170	LEVCON JAYKAY MACHINERY PVT. LTD.	Importer	0	0	0	0	0	0	0	15000	2500	17500
2171	TACK EXIM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2172	VIVAN PACKTECH PRIVATE LIMITED	Producer	0	168	0	0	168	168	840000	15000	2500	857500
2173	MEHUL BHARAT BHAI PAREKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2174	DULEVO INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2175	NEWTECH VIDEO SYSTEMS PRIVATE LIMITED	Importer	0	1	0	0	1	0	0	15000	2500	17500
2176	a	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2177	TURNKEY PRINTING SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2178	HIMALAYA POLYTECH PRIVATE LIMITED	Producer	968	0	0	0	968	968	2807200	15000	2500	2824700
2179	GREENFUEL ENERGY SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2180	RUDANI ENTERPRISES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2181	TECHNOCRAT ENGINEERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2182	OWENS-CORNING (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2183	UPMARKET ONLINE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2184	E+E ELEKTRONIK INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2185	U.P. TWIGA FIBERGLASS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2186	MERGANSER ENERGYNE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2187	ANIL KUMAR RATHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2188	SARTECH DISPLAY INDIA PRIVATE LIMITED	Importer	0	3	0	0	3	3	15000	15000	2500	32500
2189	RATIONAL ENGINEERS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2190	NIMESH BHARATKUMAR PAREKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2191	ASHOK NARAYAN KSHATRIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2192	BLOSSOM AGRITECH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2193	RAKESH SHARMA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2194	PADMAVATI CHEMICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2195	HORIZON PACKS PRIVATE LIMITED	Importer	0	4	0	0	4	4	20000	15000	2500	37500
2196	SSF Plastics HP	Producer	804	14	0	0	818	0	0	15000	2500	17500
2197	MAMATHA PACKAGING PRIVATE LIMITED	Producer	0	69	0	0	69	69	345000	15000	2500	362500
2198	EIBENSTOCK POSITRON ELEKTROWERK PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2199	SEMITEC ELECTRONICS INDIA PRIVATE LIMITED	Importer	0	10	0	0	10	10	50000	15000	2500	67500
2200	KARMA SOLUTIONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2201	AYON ROY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2202	SANTWANI BROTHERS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2203	AHMED FAKHRE ALAM SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2204	Ganesh Packaging Store	Importer	0	0	0	0	0	0	0	15000	2500	17500
2205	SHREE OM TRADERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2206	MOHD MUNEER MOHD RAFI MERCHANT	Importer	0	0	0	0	0	0	0	15000	2500	17500
2207	DOBINSONS SPRING & SUSPENSION INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2208	KAUSHAL SHAILESH SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2209	GULNAR BANO AHMED BADSHAH SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2210	J P O POLYCHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2211	RAJ PAPER CONVERTER	Importer	0	0	0	0	0	0	0	15000	2500	17500
2212	INNOVATIVE PACKAGING	Producer	0	9	0	0	9	9	45000	15000	2500	62500
2213	AHIMSA INDUSTRIES LIMITED	Producer	1490	0	0	0	1490	1490	4321000	15000	2500	4338500
2214	BHUPATRAI SUKHLAL SANGHAVI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2215	MANISH SINGHAL	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2216	YASH MALHOTRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2217	HFL CONSUMER PRODUCTS PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
2218	SRIPURNA AGRO PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2219	POOJA OVERSEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2220	RAJESH AMARSHIBHAI SANANDIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2221	m	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2222	DONALDSON INDIA FILTER SYSTEMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2223	VIDHI NIWAS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2224	LIGHT & LIGHTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2225	SUNTECK & CO	Producer	0	840	0	0	840	840	4200000	15000	2500	4217500
2226	SIX O TU INVESTMENTS AND TRADERS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2227	POLY PIPES INDIA PRIVATE LIMITED	Importer	0	244	0	0	244	0	0	15000	2500	17500
2228	KAMINI PARESH MEHTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2229	Harishankar Patidar	Importer	0	0	0	0	0	0	0	15000	2500	17500
2230	PYRAMID TECHNOPLAST PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2231	SHRIPAL HASMUKHLAL SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2232	PATEL TECHNOMATION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2233	VIRGINICA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2234	SMIT RAJNIKANT MEHTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2235	R	Producer	0	14	0	0	14	14	70000	15000	2500	87500
2236	ASE PACK LAMINATES LIMITED	Producer	0	792	0	0	792	792	3960000	15000	2500	3977500
2237	URMI CHEMICALS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2238	DONALDSON INDIA FILTER SYSTEMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2239	UTPAN CHEMPRO	Importer	0	0	0	0	0	0	0	15000	2500	17500
2240	EDWARDS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2241	U K B ELECTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2242	SURYA POLYPACK PRIVATE LIMITED	Producer	0	539	0	0	539	539	2695000	15000	2500	2712500
2243	AMIN OPTIC	Importer	0	0	0	0	0	0	0	15000	2500	17500
2244	HOLISTIQUE BEAUTY PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2245	PRADEEP MANGHANDAS MOHANANI	Importer	5	0	0	0	5	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2246	NATUREJOY GLOBAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2247	MTA GENERAL MERCHANDISING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2248	AMIT BHANSALI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2249	ANIL INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2250	S	Importer	0	0	0	0	0	0	0	15000	2500	17500
2251	V-CAN FURNITECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2252	m	Importer	0	0	0	0	0	0	0	15000	2500	17500
2253	HIMANSHU SAXENA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2254	MURLI WADHUMAL DIALANI	Importer	1	0	0	0	1	1	2900	15000	2500	20400
2255	ROCKMOUNT ENTERPRISES PRIVATE LIMITED	Importer	0	0	3	0	3	0	0	15000	2500	17500
2256	Shri Shyam Hydraulics	Importer	0	0	0	0	0	0	0	15000	2500	17500
2257	TACO PRESTOLITE ELECTRIC PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2258	MOHITOSH SHARMA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2259	CHARU DOLATRAY VORA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2260	SWISS SINGAPORE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2261	BHARAT STORES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2262	GLOBAL HOSPITALITY BRANDS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2263	EASTERN COTTON TRADERS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2264	DINESHBHAI LALLUBHAI BHIKADIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2265	AMARJYOTI EXIM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2266	ANUP NAVALCHAND GANGAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2267	G K FOUNDERS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2268	SAIBABA INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2269	JD MINING ENGINEERING PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2270	UMA EXPORTS LTD	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2271	REX SEALING AND PACKING INDUSTRIES LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
2272	ANMOL TRADERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2273	HINDUSTAN GLOBAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2274	ASIAN SOLVOCHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2275	DHAULAGIREE POLYOLEFINS PVT LTD	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2276	n	Importer	0	0	0	0	0	0	0	15000	2500	17500
2277	MANIK SADHWANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2278	FINFETINDTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2279	MATHEW PHILIP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2280	BIKASH AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2281	SITARAM POLYPLAST PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2282	Varun Gakhar	Importer	0	0	0	0	0	0	0	15000	2500	17500
2283	COPPERLITE METALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2284	Chirag Ramjibhai Poriya	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2285	GO IP GLOBAL SERVICES PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2286	ASVINKUMAR HARJIVANBHAI PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2287	CASTINGE AND CERAMICS ENT ERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2288	SANJIV SHASHIKANT KOTHARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2289	FRISK PROJECTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2290	SUDHIR SUDARSHAN GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2291	MOHAMMAD ASIF	Importer	0	0	0	0	0	0	0	15000	2500	17500
2292	SREE BHAVANI TECHNO PACK	Producer	0	0	0	0	0	0	0	15000	2500	17500
2293	UNIWORTH FURNITURE MANUFACTURING CO PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2294	ASCENSIA DIABETES CARE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2295	MOHAMMEDHUSAIN YUSUF ZARIWALLA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2296	GAURAV KIRPAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2297	ALPS POLYTEX	Producer	0	1005	0	0	1005	1005	5025000	15000	2500	5042500
2298	RAYMOND LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2299	L	Importer	0	0	0	0	0	0	0	15000	2500	17500
2300	AUTOTEC SYSTEMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2301	PARAG KUMUDRAI MEHTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2302	m	Importer	0	0	0	0	0	0	0	15000	2500	17500
2303	AVISHKARAN INDUSTRIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2304	SILICONE INTERNATIONAL PRODUCTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2305	INO-FLEX PRIVATE LIMITED	Producer	0	32	0	0	32	32	160000	15000	2500	177500
2306	UMESH SUNDERDAS ADVANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2307	CALIBER BRANDS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2308	HINDUSTAN FOODS LIMITED	Brand Owner	217	149	0	0	366	366	1374300	15000	2500	1391800

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2309	ASHOK KUMAR SHINGI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2310	satish virothu	Producer	0	74	0	0	74	74	370000	15000	2500	387500
2311	ADISHWAR AUTO RIDE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2312	ARVIND YADAV	Importer	0	0	0	0	0	0	0	15000	2500	17500
2313	ANKUSH BEHL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2314	SHAH FAHAD MOHAMED YUSUF SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2315	KRIS FLEXIPACKS PRIVATE LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
2316	Amod Singh	Importer	0	0	0	0	0	0	0	15000	2500	17500
2317	PARAS DYES & CHEMICALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2318	BALIRAM HARI PATIL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2319	BIOXERA PHARMA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2320	GAYATRI MAHESH KULKARNI	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2321	SHYAM TEXTILES LIMITED	Producer	0	7	0	0	7	7	35000	15000	2500	52500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2322	Porwal Sumesh Mukesh HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
2323	GAYATRI INDUSTRIES	Importer	0	4	0	0	4	2	10000	15000	2500	27500
2324	SUPERIOR INDIA CO.	Importer	0	0	0	0	0	0	0	15000	2500	17500
2325	YASH KEYUR JHAVERI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2326	KRISHNA PROMOTIONS PRIVATE LIMITED	Brand Owner	0	37	0	0	37	0	0	15000	2500	17500
2327	SAMHWAN STEEL INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2328	VINOD DIGAMBAR KALE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2329	COPIAM CONSUMER CARE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2330	ROHA DYE CHEM PRIVATE LIMITED	Importer	0	62	0	0	62	62	310000	15000	2500	327500
2331	ANTHEA AROMATICS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2332	TFB EXIM (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2333	DUPLAST	Importer	0	0	0	0	0	0	0	15000	2500	17500
2334	SUKHJINDER SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2335	FURNITURE KRAFT INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2336	GOVINDASWAMY RAJENDRAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2337	COLORBOX EXIM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2338	OX CONNECTIONS LLP	Importer	0	149	0	0	149	149	745000	15000	2500	762500
2339	c SUBBALAKSHMI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2340	MARKEN LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2341	NRM PRECISION INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2342	NIRAV JANAK SHAH	Importer	0	5	0	0	5	5	25000	15000	2500	42500
2343	BHAVESH PRAKASHMAL MUNOT	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2344	D	Importer	0	0	0	0	0	0	0	15000	2500	17500
2345	SANMINA-SCI INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2346	TREND TECHNOLOGIES INDIA PUNE PRIVATE LIMITED	Importer	0	1	0	0	1	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2347	OMNIGLAM INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2348	BHARAT MADANRAJ MEHTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2349	AVALON COSMETICS PRIVATE LIMITED	Brand Owner	0	8	0	0	8	8	40000	15000	2500	57500
2350	M	Importer	0	0	0	0	0	0	0	15000	2500	17500
2351	PRAGATI GLASS & INDUSTRIES PRIVATE LIMITED	Importer	65	0	0	0	65	65	188500	15000	2500	206000
2352	G	Importer	0	0	0	0	0	0	0	15000	2500	17500
2353	ARCHNA AGRAWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2354	K.G.BEARING PRIVATE LIMITED	Importer	0	1	0	0	1	0	0	15000	2500	17500
2355	SOURAV ANAND	Importer	0	0	0	0	0	0	0	15000	2500	17500
2356	AMPRA BIOBACT PRIVATE LIMITED	Importer	2	0	0	0	2	2	5800	15000	2500	23300
2357	WILLOWOOD CHEMICALS LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
2358	CABLE INFOTECH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2359	MORE MARKETING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2360	RAUNAK NILOFER	Importer	0	0	0	0	0	0	0	15000	2500	17500
2361	K.T. GRAY CLOTH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2362	PIYUSH PRITHVIRAJ AGARWAL	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2363	DEVENDRA VIJAY SINGH LUNIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2364	BAHETI POLYFAB PRIVATE LIMITED	Producer	0	291	0	0	291	291	1455000	15000	2500	1472500
2365	ARUN KUMAR BANTHIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2366	UDIT KUMAR DUGAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2367	R R INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2368	KORTEX AUTOMATION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2369	Ms pollution control industry	Producer	0	0	0	0	0	0	0	15000	2500	17500
2370	ORLAN LIGHTING LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2371	SAMIR SAHA	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2372	WELLKNOWN POLYESTERS LIMITED	Importer	3	177	0	0	180	180	893700	15000	2500	911200
2373	H2 OVERSEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2374	SACHIN KESHAVRAO CHAVAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2375	YASHO INDUSTRIES LIMITED	Importer	7	5	0	0	12	12	45300	15000	2500	62800

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2376	THREE STAR ENTERPRISE	Importer	0	0	0	3	3	3	23700	15000	2500	41200
2377	REGENT STEEL & ENGG. CO	Importer	0	0	0	0	0	0	0	15000	2500	17500
2378	VENUS INTERIOR SOLUTIONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2379	Mohamad Shafiqe	Importer	0	0	0	0	0	0	0	15000	2500	17500
2380	IMPERIAL OVERSEAS	Importer	0	2	0	0	2	0	0	15000	2500	17500
2381	ALPESHKUMAR VALLABHBHAI DHOLA	Importer	1	0	0	0	1	1	2900	15000	2500	20400
2382	KRUSHI INDIA CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
2383	MITU ANIL DUHLANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2384	MODERN INSECTICIDES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2385	SANCO BESAN MILL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2386	NITESH KUMAR BOHRA	Importer	0	0	1	0	1	1	7900	15000	2500	25400
2387	COGDESIGN PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2388	Bheraram Purohit	Importer	0	0	0	0	0	0	0	15000	2500	17500
2389	OM PRAKASH PRATEEK KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2390	J	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2391	GRAVOTECH ENGINEERING PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2392	LIGHT KRAFTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2393	WIMI INDUSTRIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2394	RAPIDROP INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2395	UNITECH INSULATIONS & CABLES (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2396	BIOTRONIK MEDICAL DEVICES INDIA PRIVATE LIMITED.	Importer	0	0	0	0	0	0	0	15000	2500	17500
2397	MUKESH MOHANLAL JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2398	ABHINAV BAFNA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2399	MUPRO INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2400	KATNI MINERALS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2401	RAJESH GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2402	THE GREENOVATORS	Producer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2403	RAMNIWAS TRADING COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2404	DOSHION POLY SCIENCE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2405	AADITYA POLY PACK	Producer	0	260	0	0	260	0	0	15000	2500	17500
2406	VIN PLASTICIZERS PRIVATE LIMITED	Importer	0	39	0	0	39	39	195000	15000	2500	212500
2407	ACCURATE DEALERS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2408	Sparkle Laser Technology LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2409	Srinidhi Products	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
2410	TARAJYOT POLYMERS LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2411	ANUJ SOOD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2412	A.M. MASTERBATCH PRIVATE LIMITED	Importer	0	35	0	0	35	35	175000	15000	2500	192500
2413	PATH ENGINEERING INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2414	MAGNA FERROCHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2415	LAKSHMI INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2416	MOHAMED USMAN ABDUL QAYUM RAJANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2417	PANKAJ KUMAR DUGAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2418	YORK TRANSPORT EQUIPMENT (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2419	PANKAJ GAUTAM	Importer	0	0	0	0	0	0	0	15000	2500	17500
2420	NISIKI INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2421	KAILASH RAJUBHAI MAJERI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2422	PARK SHELDRAKE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2423	SUN PLAST	Importer	0	54	0	0	54	0	0	15000	2500	17500
2424	SWINDERBIR SINGH BAWEJA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2425	KHAN MUZAFFAR JAVEED AKHTAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2426	S	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2427	QUBA ARCHITECTURAL PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2428	T	Importer	0	0	0	0	0	0	0	15000	2500	17500
2429	SATBIR SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2430	RAICHURA CHARU PIYUSH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2431	SARVATANTRA DEVICEAMC PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2432	HELLA CHEMICAL MARKET PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2433	INOX AIR PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2434	HOLO PACK SECURITIES	Producer	0	21	0	0	21	21	105000	15000	2500	122500
2435	MOHAMMED YASIN MOHAMMED SIDDIQUE KAPADIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2436	3GEN EXTRUSIONS	Producer	0	369	0	0	369	369	1845000	15000	2500	1862500
2437	SUNIL KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2438	YOGESH MANSUKHBHAI GAJERA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2439	HI LIFE PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2440	N-POWER ENGINEERING LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2441	C	Brand Owner	0	1	0	0	1	0	0	15000	2500	17500
2442	SUNSET TRADE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2443	UJJAL KUMAR GOLCHHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2444	MOHAMMED SHAWKAT ALI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2445	INFRA FINE FOODS PRIVATE LIMITED	Importer	0	1	0	0	1	0	0	15000	2500	17500
2446	SCOPE INGREDIENTS PRIVATE LIMITED	Importer	0	0	2	0	2	2	15800	15000	2500	33300
2447	RAMESH CHANDOK	Importer	0	0	0	0	0	0	0	15000	2500	17500
2448	DE EURO PROJECTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2449	TREFOIL PACKAGING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2450	ESSEM TECNOPINZ PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2451	RINKU GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2452	JUGUNU	Importer	0	0	0	0	0	0	0	15000	2500	17500
2453	ACUMEN INFRA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2454	Abdul Aziz Syed	Importer	0	0	0	0	0	0	0	15000	2500	17500
2455	INTERCHEM PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2456	PLASMA ALLOYS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2457	Aayush Bajaj	Importer	0	7	0	0	7	0	0	15000	2500	17500
2458	TAIKHUM COCHINWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2459	YOGESH DYESTUFF PRODUCTS PRIVATE LIMITED	Importer	0	10	0	0	10	0	0	15000	2500	17500
2460	Shreesham Solutions	Importer	0	0	0	0	0	0	0	15000	2500	17500
2461	ELKAY CHEMICALS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2462	RAKESH BOTHRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2463	SWIFGO FIRE PROTECTION SYSTEM LLP	Importer	0	15	0	0	15	15	75000	15000	2500	92500
2464	ANIL KAPANI	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2465	WELLSPIRE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2466	SUNEET GAUR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2467	SAFE DECOR PRIVATE LIMITED (TRANSFER FROM BIHAR TO RAJASTHAN)	Importer	0	0	0	0	0	0	0	15000	2500	17500
2468	ASHIRWAD OILS PRIVATE LIMITED.	Importer	0	1	0	0	1	0	0	15000	2500	17500
2469	THE DELHI SAFE DEPOSIT COMPANY LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2470	COATEXO INDUSTRIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2471	SURESH KHATANMAL RAHINDANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2472	MANJU SUKHDEO MALVIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2473	P P PRODUCTS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2474	VIBHUTI ENTERTAINMENTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2475	Blue cross enterprises	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2476	SEEMA SUMIT KADLAK	Importer	0	0	0	0	0	0	0	15000	2500	17500
2477	PHOTOVOLTAIC SOLAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2478	VICTOR STEEL CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
2479	Elite Polyplus	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2480	JIKAR MUSA BHAI RAWANI	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2481	SACMI ENGINEERING (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2482	NAGESH DINESH PANDEY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2483	DIATRENDS JEWELLERY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2484	RAVI KUMAR AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2485	LAXMI ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2486	C V CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
2487	FEROJ IQBAL SHARIF	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2488	SHAAN TRADING COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2489	MOHD SAIF MOHD SHABBIR ANSARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2490	VARDHAMAN PLASTIC AND ALLIED INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2491	SRI POOVATHAL POLYCHEM INDUSTRY	Producer	71	0	0	0	71	71	205900	15000	2500	223400
2492	BHARAT BHUSHAN JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2493	TATA ADVANCED SYSTEMS LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
2494	BIDYUT MAJUMDER	Importer	0	0	0	0	0	0	0	15000	2500	17500
2495	OMYA INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2496	Chirag Industries	Importer	0	0	0	0	0	0	0	15000	2500	17500
2497	PIYUSH PRAVINBHAI DWIVEDI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2498	VIAT INSTRUMENTS PVT.LTD.	Importer	0	0	0	0	0	0	0	15000	2500	17500
2499	RAKESH KUMAR RAMESH CHANDRA CHEMICALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2500	SRI POOVATHAL POLYMERS	Producer	0	0	0	0	0	0	0	15000	2500	17500
2501	MAFTON INTERNATIONAL LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2502	NEWTREO GLOBAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2503	MINSOL LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2504	VIKRANT BINWANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2505	TWIN SEAL TECH PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2506	SANIT DESIGNS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2507	Prasad Ganesh Kavishvar	Importer	0	0	0	0	0	0	0	15000	2500	17500
2508	AMAN JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2509	THE PATEL INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2510	NATIONAL STORES SUPPLYINGCOMPANY	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2511	Chand Ratan Dhanuka	Importer	0	0	0	0	0	0	0	15000	2500	17500
2512	SAMARTH METALLURGICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2513	PRAVIN SHAMSUNDER DANGE	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2514	AXIS SEWING MACHINES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2515	APPLE BAKING MACHINERY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2516	SRI VINAYAK ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2517	FOCAL AUDIO SYSTEMS P.LTD.	Importer	0	0	0	0	0	0	0	15000	2500	17500
2518	FIRMENICH AROMATICS PRODUCTION (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2519	ALTSTEPS CONSULTING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2520	ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2521	ABDUL ARIF	Importer	0	0	0	0	0	0	0	15000	2500	17500
2522	SHIVI CHEMICAL TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2523	INTERNATIONAL PACKAGING PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2524	TRANSCHEM CORPORATION PHARMA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2525	TURTLE WAX CAR CARE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2526	GUJARAT DYESTUFF INDUSTRIES PVT LTD	Producer	0	2640	0	0	2640	2640	13200000	15000	2500	13217500
2527	MANOJ INDUSTRIES TECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2528	PANKAJKUMAR PARMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2529	GAGAN KUMAR SHARMA	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2530	IMKEMEX MARKETING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2531	SHOPDRIVE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2532	PAWANDEEP SINGH	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2533	MOHAMMAD AINUL HAQUE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2534	TECHNOVISION DESIGN & SYSTEMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2535	NAVIN KUMAR GAUR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2536	SHASHANK VIJAY SANCHETI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2537	SELGROW MERCHANTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2538	DIVYA AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2539	SANJAY BALWANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2540	MUSK PRODUCTS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2541	BLUEMARK TECHNOLOGIES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2542	RADHESHAM BHERULAL BHANDARI	Importer	0	1	0	0	1	0	0	15000	2500	17500
2543	RACHANA POLYMERS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2544	AMARDEEP JAGGI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2545	RAINBOW FABART PRIVATE LIMITED	Importer	0	0	0	255	255	255	2014500	15000	2500	2032000
2546	Mahua Chanda	Importer	0	0	0	0	0	0	0	15000	2500	17500
2547	ABM INTERNATIONAL LIMITED	Importer	0	55	0	0	55	55	275000	15000	2500	292500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2548	AKHTER NAZMI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2549	ADITYA SAHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2550	SAYAR TOKRSHI MEHTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2551	LUNA TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2552	ABDUL MAJID MOHAMMED SHAHID AZMI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2553	JAY KUMAR YADAV	Importer	0	0	0	0	0	0	0	15000	2500	17500
2554	S	Importer	0	0	0	0	0	0	0	15000	2500	17500
2555	INVT ELECTRIC INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2556	KL EV INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2557	SIYA AGRIZONE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2558	KIRAN TRADING CO	Importer	3	0	0	0	3	3	8700	15000	2500	26200
2559	BHALLAS CARPETS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2560	SHOURAVI CHOWDHURY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2561	ARITAX KNITTING INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2562	PUNE TECHTROL PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2563	RAJ POLYFABRICS PRIVATE LIMITED	Producer	0	45	0	0	45	45	225000	15000	2500	242500
2564	ANITA CHOUDHARY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2565	GKB OPHTHALMICS LIMITED	Importer	2	0	0	0	2	2	5800	15000	2500	23300
2566	TRADEIMPEX POLYMERS (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2567	TAKE CARE INDUSTRIES LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2568	PAL AND PAL ASSOCIATES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2569	AMIT BABLANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2570	BABITA ARVIND SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2571	NILAYA CHEMICALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2572	SANGHAMITRA SAHU	Importer	0	0	0	0	0	0	0	15000	2500	17500
2573	PINE TREE CAPITAL MARKETS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2574	VIKASH SINGHAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2575	APEX TECHNO POLYMER PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2576	TG SILKS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2577	SUMAN LATA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2578	TANUSREE MITRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2579	MEHTA TUBES LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
2580	SOHAN HEALTHCARE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2581	W	Importer	0	0	0	0	0	0	0	15000	2500	17500
2582	PARAM ANIL DUBEY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2583	AJINKYA INDUSTRIAL SUPPLIERS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2584	PRISHA GLOBE LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2585	ZECO AIRCON LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2586	SOM NATH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2587	A K INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2588	BASAR GENERAL TRADING COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2589	24/7 MEDIA INDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2590	OBARA INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2591	RSR TECHNOPLAST	Producer	17	0	0	0	17	17	49300	15000	2500	66800
2592	P	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2593	RABINDRANATH ANANTHA KAMATH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2594	DB DEVICES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2595	PAN AGRI EXPORTS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2596	LAXMI TRADERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2597	ANEMOS LIFESTYLE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2598	Zolfo Impex	Importer	0	0	0	0	0	0	0	15000	2500	17500
2599	PACKTIME INNOVATIONS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
2600	PRECISE	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2601	DEEPAK TRADING CO	Importer	0	9	0	0	9	9	45000	15000	2500	62500
2602	SCOPE SPECIALITIES LLP	Importer	0	0	1	0	1	1	7900	15000	2500	25400
2603	PRAMOD SINGH SANKHALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2604	CINERAMA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2605	B	Importer	0	0	0	0	0	0	0	15000	2500	17500
2606	SARVODAYA POLYMERS PRIVATE LIMITED	Producer	0	3690	0	0	3690	3690	18450000	15000	5000	18470000
2607	RAMSONS IMPEX	Producer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2608	Vikas Gupta	Importer	0	0	0	0	0	0	0	15000	2500	17500
2609	MOHAMMAD IBRAHIM MOHAMMAD QASIM MASKATI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2610	DJ PLUS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2611	YAZAKI INDIA PRIVATE LIMITED	Importer	0	0	5	0	5	5	39500	15000	2500	57000
2612	MOHAMMED MURSHID	Importer	0	0	0	0	0	0	0	15000	2500	17500
2613	MOUSUMI ROY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2614	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2615	HARVINDER SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2616	BORKAR PACKAGING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2617	SANGEETA LOHIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2618	RAJESH SARAF	Importer	0	0	0	0	0	0	0	15000	2500	17500
2619	SHIVKUMAR LILADHAR BANKA HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2620	FALGUNI HITENDRA SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2621	RDB RASAYANS LTD.	Importer	0	4	0	0	4	0	0	15000	2500	17500
2622	VITAL THERAPEUTICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2623	CHEMIPURE INGREDIENTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2624	NISHA SHAILESH SETH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2625	RISHABH TRIEXIM LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2626	OPTICS INDIA EQUIPMENTS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2627	SHINI PLASTICS TECHNOLOGIES (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2628	VINOD KUMAR CHAURASIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2629	ANIL ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2630	Parash Nath Combers and Spinners	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2631	DRILLMEC INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2632	S	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2633	JETHALAL & SONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2634	Watches of Switzerland	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2635	DHANBAD LAB INSTRUMENTS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2636	DRILLMEC INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2637	VITRAG CHEM	Importer	0	0	0	0	0	0	0	15000	2500	17500
2638	HITESH SURESH JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2639	RUBY CHEM	Importer	0	0	0	0	0	0	0	15000	2500	17500
2640	FARAH RAEES KANCHWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2641	MOHSIN JIKAR RAWANI	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2642	SADIQ ANWARALI DEVATOD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2643	A	Importer	0	0	0	0	0	0	0	15000	2500	17500
2644	RAMESHCHANDRA MEWALAL VERMA	Producer	426	0	0	0	426	426	1235400	15000	2500	1252900
2645	AFRIBA AGRO PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2646	DEEPAK MAKANDAS SARVAIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2647	G SERIES HOME APPLIANCES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2648	ANIL KUMAR MITTAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2649	PRINCE FLEXIPACK LLP	Importer	0	770	0	0	770	770	3850000	15000	2500	3867500
2650	VERSATILE CARD TECHNOLOGY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2651	SAROJ OMPRAKASH GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2652	DIAMOND POLYMERS	Producer	0	248	0	0	248	248	1240000	15000	2500	1257500
2653	NATURAL PETROCHEMICALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2654	ELECTRONICS FOR IMAGING INDIA PRIVATE LIMITED	Importer	0	129	0	0	129	129	645000	15000	2500	662500
2655	Tampcol	Brand Owner	1	0	0	0	1	1	2900	15000	2500	20400
2656	SHIVANI AGARWAL	Importer	0	137	0	0	137	137	685000	15000	2500	702500
2657	SHASHVAT PLASTICS LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2658	Drashti Enterprise	Importer	0	1	0	0	1	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2659	TECHNO IMAGING SOLUTIONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2660	AALIDHRA PHARMACHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2661	S	Importer	0	0	0	0	0	0	0	15000	2500	17500
2662	JOST INDIA AUTO COMPONENT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2663	KRISHAN GOEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2664	J.J.ELECTROFAB (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2665	MOHAMMAD MINNATULLAH RAHMANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2666	GUNDA KRISHNA MURTHY	Producer	0	89	0	0	89	89	445000	15000	2500	462500
2667	RAMESH BALMUKUND CHOKHANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2668	HEM KANT ENTERPRISES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2669	R H INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2670	ASTRON POLYMERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2671	SHREERAMJI DEALTRADES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2672	MASIRA REXINE LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2673	GUJARAT PRINT-PACK PUBLICATIONS PRIVATE LIMITED	Producer	0	47	0	0	47	47	235000	15000	2500	252500
2674	KWALICHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2675	LIEBHERR INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2676	TATVA HEALTH & WELLNESS PRIVATE LIMITED	Importer	0	0	3	0	3	3	23700	15000	2500	41200
2677	PRADEEP DAHIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2678	SANJAY SINGHANIA HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
2679	SHAKIR KHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2680	CHARU OVERSEAS PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2681	INFINITY EYE WEAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2682	MAYURI NARESH VAKHARIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2683	DECCAN SALES	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2684	M S INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2685	Tejaswi kejriwal	Importer	0	0	0	0	0	0	0	15000	2500	17500
2686	MOHINI AGRO PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2687	U & I INTERIORS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2688	KIRTI CHEMICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2689	WAHREN INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2690	KNR IMPORTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2691	L MADANLAL ALUMINIUM LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2692	SSF PACKAGING	Producer	45	0	0	0	45	0	0	15000	2500	17500
2693	ALPESH DINESH LAPASIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2694	RAHUL GULATI	Importer	0	63	0	0	63	63	315000	15000	2500	332500
2695	NISHA KUMARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2696	NASEEM MOHD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2697	VALUECON PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2698	RAJIV OVERSEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2699	HIGH SEAS WORLDWIDE PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2700	NISHANT NARESH RAO	Importer	0	21	0	0	21	21	105000	15000	2500	122500
2701	AHMED FAKHRE ALAM SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2702	ZAKIR HUSAIN KHANSAHEB	Importer	0	0	0	0	0	0	0	15000	2500	17500
2703	Kunal Sarkar	Importer	0	0	0	0	0	0	0	15000	2500	17500
2704	ARAVALI DISPOTECH PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
2705	SANGAM ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2706	AAKASH MANNA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2707	PEOPLES PACKAGING	Producer	0	8	0	0	8	8	40000	15000	2500	57500
2708	VAKRANGEE METAL AND MINERALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2709	SURYA PRAKASH RAI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2710	C J SHAH AND CO	Importer	0	0	0	0	0	0	0	15000	2500	17500
2711	Anant Kumar Jain	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2712	HARISH KUMAR CHANCHALANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2713	MUEHLBAUER (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2714	ANUP KUMAR AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2715	PRAVINCHANDRA MOHANLAL BAROT	Importer	0	0	0	0	0	0	0	15000	2500	17500
2716	VIKASH GOYAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2717	ABHINANDAN UPADHYAY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2718	VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Importer	67	0	0	0	67	67	194300	15000	2500	211800
2719	NINE MERCANTILE NETWORKS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2720	HANIFA MOHAMMED TARIQUE RAZVI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2721	MOHAMMAD SUFIYAN HASAN MIYA QURESHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2722	INDUSTRIAL ASSOCIATES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2723	FUJITSU SOLUTIONS INDIA PRIVATE LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
2724	T	Producer	27	0	0	0	27	27	78300	15000	2500	95800
2725	DURGA POLYPLAST PRIVATE LIMITED	Producer	273	0	0	0	273	273	791700	15000	2500	809200
2726	Siddharth Nahata	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2727	Kamrun Trading	Importer	0	0	0	0	0	0	0	15000	2500	17500
2728	HUSSAIN SAIFUDDIN TAMBAWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2729	D L TANUMAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2730	VISIOEN DIGITAL PRINT PRIVATE LIMITED	Producer	0	25	0	0	25	25	125000	15000	2500	142500
2731	BLAZE DECORATIVE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2732	JAY SHREE TEA AND INDUSTRIES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2733	SRI VARSHA FOOD PRODUCTS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2734	TOKYO ZAIRYO (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2735	SYMRISE PRIVATE LIMITED	Brand Owner	265	164	0	0	429	429	1588500	15000	2500	1606000
2736	SUPREME ENTERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2737	MAT FOUNDRY INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2738	HUAKE ENGINEERING INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2739	RECTIFIER HOUSE (INDIA) PRIVATE LIMITED	Importer	111	960	0	0	1071	1071	5121900	15000	2500	5139400
2740	RINGSPANN POWER TRANSMISSION INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2741	METROPOLITAN COMMERCIAL COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2742	HARESH LAVJIBHAI MAKWANA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2743	MINAZ ZAMEER SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2744	KOMAL PRAKASH CHOWATIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2745	SANCHITT JINDAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2746	P P Polymer	Producer	2	0	0	0	2	2	5800	15000	2500	23300
2747	ORISSA METALIKS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2748	EMONTE ENTERPRISES	Producer	0	2	0	0	2	2	10000	15000	2500	27500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2749	AMJEY CHEM TRADE PRIVATE LIMITED	Importer	7	3	0	0	10	10	35300	15000	2500	52800
2750	BLOOMING BUILDTECH PRIVATE LIMITED	Producer	4	0	0	0	4	4	11600	15000	2500	29100
2751	ZAHEER AHMED SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2752	RUPESH AGRA WAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2753	SHAKAMBRI KHADYA BHANDAR	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2754	MOHAN VILAS DHANAVE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2755	SUFIYAN Umar JETHWA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2756	INTERNATIONAL INDUSTRIAL SPRINGS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2757	INDEPESCA OVERSEAS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2758	DIOTEC ELECTRONICS INDIA PRIVATE LIMITED	Importer	1	0	0	0	1	1	2900	15000	2500	20400
2759	COVALIAN TRADING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2760	BPT SALES & SERVICES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2761	SANTOSH YASHWANT TEMKAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2762	KHEMCHAND HANDICRAFTS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2763	ANWAR YUSUF KARIM	Importer	0	0	0	0	0	0	0	15000	2500	17500
2764	NAVSHERA PP INDUSTRIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2765	TOUSEEF ANWAR KHATTAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2766	INTENSE MEDICAL & DENTAL SYSTEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2767	NISUN INC.	Importer	0	3	0	0	3	0	0	15000	2500	17500
2768	FICUS ELASTICA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2769	CANPEX CHEMICALS PRIVATE LIMITED	Brand Owner	0	2	0	0	2	2	10000	15000	2500	27500
2770	VORA BROTHERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2771	SHERAZ AHMED ALVI	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2772	DOXALUX ELECTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2773	SANDEEP AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2774	ACCURATE ENTERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2775	WOSON INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2776	KANDA JAGDEEP SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2777	ANIL KUMAR GOENKA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2778	PARAMOUNT MARKETING	Importer	0	0	0	0	0	0	0	15000	2500	17500
2779	TIAAN PHARMA LLP	Importer	16	2	0	0	18	18	56400	15000	2500	73900
2780	ARICON PAPERS PRIVATE LIMITED	Importer	0	99	0	0	99	99	495000	15000	2500	512500
2781	JUPITER EXIM	Importer	0	0	0	0	0	0	0	15000	2500	17500
2782	HARESH CHEMICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2783	DEVENDRAKUMAR MULCHANDDAS JARIWALA HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
2784	DINESH KUMAR PANDIT	Importer	0	0	0	0	0	0	0	15000	2500	17500

600

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2785	ANIRUDDHA SAMADDER	Importer	0	0	0	0	0	0	0	15000	2500	17500
2786	EVERBEST TREXIM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2787	SANDIPAN MUKHERJEE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2788	JYOTI AGARWALLA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2789	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2790	IDEAL CURES PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2791	SHAIKH MOHD SAKHIR AT	Importer	0	0	0	0	0	0	0	15000	2500	17500
2792	U	Importer	0	0	0	0	0	0	0	15000	2500	17500
2793	EMMES METALS PRIVATE LIMITED	Importer	0	112	0	0	112	112	560000	15000	2500	577500
2794	Karan Rajesh Jhaveri	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2795	PRAMUKH NERROW FAB	Importer	0	0	0	0	0	0	0	15000	2500	17500
2796	RAHUL JITENDRA RAJA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2797	Munir Ahmad	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2798	SHIRAISHI CALCIUM (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2799	ANSARI MOHD SHOEB	Importer	0	0	0	0	0	0	0	15000	2500	17500
2800	NEEDLE MASTER PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2801	ALAZU AGENCY	Importer	0	1	0	0	1	0	0	15000	2500	17500
2802	chitrarekha gupta	Importer	0	0	0	0	0	0	0	15000	2500	17500
2803	SELCOUTH TRADECOM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2804	CHETAN ADARSHVEER JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2805	MOHAMMED SHAMSHAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2806	SANJAY MAHADEO SALI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2807	CHT (INDIA) PRIVATE LIMITED	Importer	4	0	0	0	4	4	11600	15000	2500	29100
2808	ZENIAK INNOVATION INDIA LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2809	PENGG USHA MARTIN WIRES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2810	HAT TECH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2811	BALAJI MARKETING	Importer	0	0	0	0	0	0	0	15000	2500	17500
2812	LOOM DRAPE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2813	KRUNAL PRAVINCHAND BAROT	Importer	0	0	0	0	0	0	0	15000	2500	17500
2814	Leena Hitesh Jain	Importer	0	0	0	0	0	0	0	15000	2500	17500
2815	M/S.OMPRAKASH SOMNATH	Importer	0	83	0	0	83	83	415000	15000	2500	432500
2816	PARTY SHOP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2817	DALINI JAYRAJ MEHTA	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2818	A.S. WORKS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2819	MOHIT KUMAR AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2820	IKRAM HAJIIQBAL HASANFATTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2821	Ujjwal Polymers	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
2822	NITIN GUPTA	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2823	SANJIVKUMAR SURATRAM PAWAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2824	RAINS EXIM	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2825	TECHNO PRINT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2826	VIPUL VIJAY CHOPDA	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2827	SHAJRUNNISA SHAKEEL KHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2828	AMIT MURLI CHHABRIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2829	K C PAUL AND SONS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2830	ASHWIN ELECTRO INDUSTRIAL CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
2831	VARSHIL ATUL PARIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2832	n	Importer	0	0	0	0	0	0	0	15000	2500	17500
2833	FLAX LABORATORIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2834	KAIRA HOLDING	Importer	0	0	0	0	0	0	0	15000	2500	17500
2835	ACCORD CHEMCORP PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2836	EKRAR HOSSAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2837	HIND HIGH VACUUM COMPANY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2838	TECHNOCARE MEDISYSTEM	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2839	DORA MEDICAL TRADING(INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2840	EVEREST POLYFILLERS PRIVATE LIMITED	Importer	0	1	0	0	1	0	0	15000	2500	17500
2841	H R ORGANO CHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2842	GINDODIA TRADERS	Importer	0	5	0	0	5	0	0	15000	2500	17500
2843	JANUS INTERNATIONAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2844	MAQBOOL ALIMMOHAMED MOHAMED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2845	NEELKANTH BUSINESS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2846	TAGID SOLUTIONS PRIVATE LIMITED	Importer	0	7	0	0	7	7	35000	15000	2500	52500
2847	K K GLOBAL	Importer	0	3	0	0	3	3	15000	15000	2500	32500
2848	SLS ZIPPERS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2849	FX PIGMENTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2850	KOHIL PRAVIN JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2851	ACCORD CHEMICAL CORPORATION	Importer	12	4	0	0	16	16	54800	15000	2500	72300
2852	Kanchan Manish Agarwal	Importer	0	0	0	0	0	0	0	15000	2500	17500
2853	R	Importer	0	0	0	0	0	0	0	15000	2500	17500
2854	GURUKRIPA MANUFACTURING PRIVATE LIMITED	Importer	0	4	0	0	4	4	20000	15000	2500	37500
2855	JAKA ASSOCIATES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2856	BINOD KUMAR KHANNA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2857	POONA DAL AND BESAN MILLS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2858	HI-TECH SYSTEMS & SERVICES LTD.	Importer	0	0	0	0	0	0	0	15000	2500	17500
2859	TECTRONICS ENGINEERS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2860	JAGMEETSINGH PRABHAJOTSINGH CHANDHOK	Importer	0	0	0	0	0	0	0	15000	2500	17500
2861	ARCHANA GUPTA	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2862	NTPL DEVELOPERS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2863	BHAVANA INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2864	VARROC ENGINEERING LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2865	M J CHEMICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2866	NU-VU CONAIR PRIVATE LIMITED	Importer	0	8	0	0	8	0	0	15000	2500	17500
2867	BANSWARA SYNTEX LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2868	A	Importer	0	3	0	0	3	3	15000	15000	2500	32500
2869	ORIENT CRAFT FASHION INDUSTRIES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2870	FLEXI CAPS & POLYMERS PRIVATE LIMITED	Producer	0	27	0	0	27	27	135000	15000	2500	152500
2871	K	Importer	0	0	0	0	0	0	0	15000	2500	17500
2872	DIPAK MALLICK	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2873	AQUAFRESH INDUSTRIES INDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2874	STARCON PROJECTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2875	CHEMI ENTERPRISES LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2876	PAWAN CHEMICALS	Importer	11	10	0	0	21	21	81900	15000	2500	99400
2877	SHINTO CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
2878	WEMBLEY LABORATORIES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2879	VNS INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2880	GODREJ HIGHRISES PROPERTIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2881	SMILE GIFT	Importer	0	0	0	0	0	0	0	15000	2500	17500
2882	ELEGANT FASHION FIBER CHEMICALS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2883	Chirag Metal	Importer	0	0	0	0	0	0	0	15000	2500	17500
2884	AMIT WAX UDYOG PRIVATE LIMITED	Importer	0	29	0	0	29	0	0	15000	2500	17500
2885	BINAY UDYOG	Importer	0	0	0	0	0	0	0	15000	2500	17500
2886	JARAI KELA LUMBERMAN (INDIA) PRIVATE LIMITED	Producer	281	5	0	0	286	286	839900	15000	2500	857400
2887	PIOUS SURGICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2888	ARCHROMA INDIA PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
2889	VEEPEE POLYCHEM	Producer	0	7	0	0	7	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2890	RAVINDER SINGH CHAUHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2891	SHRUTI TONGIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2892	CHEMI SPECIALITY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2893	ASHOK KUMAR KASTURCHAND KOTHARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2894	ENPRO INDUSTRIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2895	MERCK PERFORMANCE MATERIALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2896	JAI AMBE GIFTS AND STATIONERY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2897	J.D FABRICS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2898	PRIYA MANGWANI	Importer	0	8	0	0	8	8	40000	15000	2500	57500
2899	S & P FEEDS PRIVATE LIMITED	Importer	1	1	0	0	2	0	0	15000	2500	17500
2900	SUNNY NARENDRA SHAH HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
2901	MOCHIKO SHOES PRIVATE LIMITED	Importer	0	8	0	0	8	8	40000	15000	2500	57500
2902	NANDA NIRANJAN BELLARE	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2903	WALLART WALLPAPER PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2904	WEIGHTEC SCALE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2905	ULINK AGRITECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2906	AGRI VENUE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2907	HITACHI ASTEMO FIE PRIVATE LIMITED	Importer	7	3	0	0	10	10	35300	15000	2500	52800
2908	DALINI METALS & ALLOYS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2909	R S ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2910	PUKHRAJ ENGINEERING AND CHEMICALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2911	Kamlesh Brothers	Importer	0	0	0	0	0	0	0	15000	2500	17500
2912	CHEMSPEC CHEMICALS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
2913	BALA PARBAT CHAMRIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2914	INTEVA PRODUCTS INDIA AUTOMOTIVE PRIVATE LIMITED	Importer	0	3	0	0	3	3	15000	15000	2500	32500
2915	VIPUL SHIVKUMAR BIRLA	Importer	69	0	0	0	69	69	200100	15000	2500	217600
2916	JATINKUMAR VITTHALBHAI JIYANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2917	NAVVI E RETAIL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2918	TRANS TRADE EXPORTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2919	SANJAY KUMAR BAID	Importer	0	0	0	0	0	0	0	15000	2500	17500
2920	YESH LAMIPRINT PRIVATE LIMITED	Importer	0	560	0	0	560	560	2800000	15000	2500	2817500
2921	RELAX ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2922	SHREE BAJRANG SALES PRIVATE LIMITED	Importer	0	3	0	0	3	0	0	15000	2500	17500
2923	NARESH KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2924	DEVENDRA KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2925	SHIVA INTERNATIONAL	Producer	67	1	0	0	68	68	199300	15000	2500	216800
2926	SHAHYAN ABDUL KADER KOLSAWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2927	CHIRAJ APPLIANCES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2928	MAMTA LIGHTS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2929	YEOMAN MARINE SERVICES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2930	BANWARILALS WOOD CRAFTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2931	JIGNA PRASHANT SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2932	Y S ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2933	BMI BEARINGS INDIA LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
2934	HEXA COOL PROCESS COOLING	Importer	0	0	0	0	0	0	0	15000	2500	17500
2935	SUDHIR KUMAR JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
2936	JAYSHREE STEEL CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
2937	USHA BAID	Importer	0	0	0	0	0	0	0	15000	2500	17500
2938	URO LIGHTING	Importer	0	0	0	0	0	0	0	15000	2500	17500
2939	DIBYANKA AGRO (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2940	KEC INTERNATIONAL LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2941	NABA KUMAR SARKAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2942	Star Glass Traders	Importer	0	0	0	0	0	0	0	15000	2500	17500
2943	SVS SEWING EQUIPMENT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2944	KROSS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2945	SHESHERAO PRABHU GODASE	Importer	0	0	0	0	0	0	0	15000	2500	17500
2946	VINAY PAROLIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2947	ABDUL RAHMAN MOHAMED ISMAIL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2948	KRISHANU LAHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2949	SHREE RAMA MULTI-TECH LIMITED	Producer	0	942	2468	0	3410	1476	11402300	15000	2500	11419800
2950	MOHAMMAD RAYEES CHOUDHARY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2951	SHREE KHODIYAR PLASTIC INDUSTRIES	Producer	833	0	0	0	833	0	0	15000	2500	17500
2952	KSS SYNTEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2953	SANJ TEXTILES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2954	JARAI KELA LUMBERMAN (INDIA) PRIVATE LIMITED	Producer	0	3	0	0	3	3	15000	15000	2500	32500
2955	MY CHAINS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2956	Anup Tulsian	Importer	0	0	0	0	0	0	0	15000	2500	17500
2957	SAROJ KOTHARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
2958	SURYA GLOBAL FLEXIFILMS PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
2959	NUTAN VIKAS BABAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2960	S P Packagings	Producer	663	6	0	0	669	669	1952700	15000	2500	1970200
2961	GAGANDEEP SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2962	i	Importer	0	0	0	0	0	0	0	15000	2500	17500
2963	THE AMRITSAR DISTRICT COOPERATIVE MILK PRODUCERS UNION LIMITED	Brand Owner	24	131	0	0	155	155	724600	15000	2500	742100
2964	MOHAMMAD MEHRAJ	Importer	0	0	0	0	0	0	0	15000	2500	17500
2965	CONFIANCE INDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2966	WINDSOR MACHINES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2967	SINGHAL INDUSTRIES PRIVATE LIMITED	Producer	0	162	0	0	162	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2968	GAURAV KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2969	FANSTAR INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2970	MOONGIPA INDUSTRIES LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
2971	BHARTI CHEMICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
2972	ARS INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2973	A S IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
2974	MOHAMMAD SHAHFAHAD AHMAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
2975	SYNCO INDUSTRIES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2976	PAWAN KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
2977	DFP INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2978	RANI BAJAJ	Importer	0	0	0	0	0	0	0	15000	2500	17500
2979	NAVCHETAN ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
2980	ZEEL FLEXIPACK	Producer	0	151	0	0	151	151	755000	15000	2500	772500
2981	LAXMIVINAYAK VENTURES PRIVATE LIMITED	Brand Owner	12	393	668	0	1073	1073	7277000	15000	2500	7294500
2982	HARMONY YARNS PRIVATE LIMITED	Importer	0	6	0	0	6	0	0	15000	2500	17500
2983	TODI PLYWOODS	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2984	S ANZAR AHMED AND COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
2985	KAMNA JINESH MEHTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
2986	Arihant Enterprises	Importer	0	0	0	0	0	0	0	15000	2500	17500
2987	BALAJI NIRYAAT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2988	SEWCO GARMENT SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2989	PANACEA ALLOYS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2990	RITURAJ SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
2991	JAY AMBEY FILAMENT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2992	v	Importer	0	0	0	0	0	0	0	15000	2500	17500
2993	PELICANO INTERNATIONAL DECOR PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2994	RONCH POLYMERS PRIVATE LIMITED	Importer	15	0	0	0	15	15	43500	15000	2500	61000
2995	SOHEL ABDUL KADER DALAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
2996	ADIL SETHI	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
2997	SUBH IRRIGATION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
2998	SAT INTERNATIONAL	Importer	0	73	0	0	73	73	365000	15000	2500	382500
2999	MOHAMMED WASIM	Importer	0	0	0	0	0	0	0	15000	2500	17500
3000	RABI BINOD BUSINESS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3001	UNIPOL INDIA PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3002	D.P.V. EXPORTS (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3003	SARITA	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3004	VULCAN INDUSTRIAL ENGINEERING COMPANY PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3005	SHIVAM AGROTECH	Importer	0	73	0	0	73	73	365000	15000	2500	382500
3006	STRYDO	Importer	0	0	0	0	0	0	0	15000	2500	17500
3007	SIDDIQUE BROTHERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3008	GAUTAM BAGRECHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3009	SPICES (INDIA) LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3010	GARG PACKAGING	Importer	0	0	0	0	0	0	0	15000	2500	17500
3011	shiv industry	Importer	0	0	0	0	0	0	0	15000	2500	17500
3012	YAKSHIT CHOUDHARY	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3013	CHAMUNDI EXTRUSIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3014	SUSHEEL G PACKAGING INDUSTRIES	Producer	66.2416	0	0	0	66.2416	66.2416	192100.6542	15000	2500	209600.6542
3015	ANANYA INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3016	J. B. Manufacturing Co.	Importer	0	0	0	0	0	0	0	15000	2500	17500
3017	MODFLEX INDIA LIMITED	Producer	0	367	0	0	367	0	0	15000	2500	17500
3018	MIRACLE ORGANICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3019	ALL SKY FOOTWEAR PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3020	LIBERTY INDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3021	mohammed aslam ahmed mohammed karimullah shaikh	Importer	0	0	0	0	0	0	0	15000	2500	17500
3022	v	Importer	0	0	0	0	0	0	0	15000	2500	17500
3023	PEARL APPARELS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3024	CEPHEID INDIA PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3025	THIRD WAVE RUGGEDTECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3026	AFZAL AYUB ALI SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3027	BANKIM PLAST PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3028	TOYCREA LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3029	SWASH PAPERTECH PRIVATE LIMITED	Importer	0	5	0	0	5	5	25000	15000	2500	42500
3030	MAXWELL FLEXI PACK	Producer	0	84	0	0	84	84	420000	15000	2500	437500
3031	SELENG TEA ESTATE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3032	Sputnik Machines	Importer	0	0	0	0	0	0	0	15000	2500	17500
3033	SUMIT MALHOTRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3034	a	Importer	0	0	0	0	0	0	0	15000	2500	17500
3035	NAYAN BOHARA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3036	FLOW P&E INDIA PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3037	Syamalendu Guha	Importer	0	0	0	0	0	0	0	15000	2500	17500
3038	R K OVERSEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3039	ARSALAN IBADURREHMAN SIDDIQUI	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3040	PACIFIC CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
3041	DOLPHY INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3042	RAMA PANESAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3043	THE FURNITURE STOP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3044	RAPID CHEM SOLUTION	Importer	0	0	0	0	0	0	0	15000	2500	17500
3045	YOGI EXIM	Importer	0	0	0	0	0	0	0	15000	2500	17500
3046	HINDUSTAN PRESSINGS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3047	POWER PALAZZO PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3048	NCR CORPORATION INDIA PRIVATE LIMITED	Importer	0	0	8	0	8	8	63200	15000	2500	80700
3049	b	Importer	0	0	0	0	0	0	0	15000	2500	17500
3050	6AM GLOW PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3051	SUPER PRIME LAMINATES PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
3052	SHREE BAJRANG SALES CORPORATION	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3053	AALIDHRA TEXCRAFT ENGINEERS	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3054	IND SWIFT LABORATORIES LIMITED	Importer	93	76	2	0	171	171	665500	15000	2500	683000
3055	B R AGROTECH LIMITED	Producer	2314	0	0	0	2314	2314	6710600	15000	2500	6728100
3056	SHIKHAR AGRO	Importer	0	0	0	0	0	0	0	15000	2500	17500
3057	BHARATBHAI NATVARBHAI SATAPARA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3058	IMPEX SYNDICATE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3059	TUMPA PERFUMARY	Importer	0	0	0	0	0	0	0	15000	2500	17500
3060	ALTEEJARAH (OPC) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3061	PARVEEN GROVER	Importer	0	0	0	0	0	0	0	15000	2500	17500
3062	MISHRIMAL BHIKAMCHAND & CO	Importer	0	0	0	0	0	0	0	15000	2500	17500
3063	MANI RAM PAREEK	Importer	0	0	1	0	1	1	7900	15000	2500	25400
3064	RAJ KUMAR AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3065	DHOOT TRANSMISSION PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
3066	Yash Kabra	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3067	RAJ HOME FURNISHINGS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3068	Raj Packagings	Producer	2351	17	0	0	2368	2368	6902900	15000	2500	6920400
3069	ANMOL SETHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3070	SATISH TRADING COMPANY (INDIA)	Importer	0	3	0	0	3	3	15000	15000	2500	32500
3071	I	Importer	0	0	0	0	0	0	0	15000	2500	17500
3072	Guljag Health Care Pvt. Ltd	Importer	0	0	0	0	0	0	0	15000	2500	17500
3073	NAVARATANMAL BAID	Importer	0	0	0	0	0	0	0	15000	2500	17500
3074	VISHNU MINERAL INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3075	TRG TOOLS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3076	UNITED GYPSUM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3077	BRIJMOHAN GOEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3078	GREEN POLYFILMS	Producer	0	0	0	0	0	0	0	15000	2500	17500
3079	ABC FRUITS	Importer	0	0	247	0	247	247	1951300	15000	2500	1968800
3080	ASEPTIC FRUIT PRODUCTS INDIA PRIVATE LIMITED	Importer	0	0	159	0	159	159	1256100	15000	2500	1273600
3081	BEHARI LAL DARSHAN LAL PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3082	SAYA STATIONERIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3083	CONTITECH INDIA PRIVATE LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
3084	MANOJ NANJI GADA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3085	JADEMECH ETAILERS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3086	POONAM	Importer	0	0	0	0	0	0	0	15000	2500	17500
3087	HEM RAJ	Importer	0	0	0	0	0	0	0	15000	2500	17500
3088	SONU EXIM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3089	MORESECURE PACK SEALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3090	TATARIAS HARDWARE INNOVATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
3091	WAHID HUSSAIN SHAIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3092	UDAYKUMAR JAYANTIBHAI SOJITRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3093	SCRUBEX CORPORATION	Importer	0	2	0	0	2	2	10000	15000	2500	27500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3094	RK GLOBAL EXTRUSIONS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3095	BHARAT TARPAULIN COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
3096	R B TRADING	Importer	0	0	0	0	0	0	0	15000	2500	17500
3097	KRISH INTERNATIONAL	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3098	SUNLINK PHOTOVOLTAIC PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3099	PRADEEP DEVRAJ KOTHARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3100	BHARAT RUBBER WORKS PRIVATE LIMITED	Producer	5	0	0	0	5	5	14500	15000	2500	32000
3101	NIRAJ RAMKISHUN SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3102	NISHANT MOULDINGS PRIVATE LIMITED	Producer	2015	0	0	0	2015	2015	5843500	15000	2500	5861000
3103	GYPEXIM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3104	MOHAMED AMIR MOHAMED YAKOOB MOGHAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3105	UMESH GHANSHAMDAS RAMCHANDANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3106	HELLA INFRA MARKET PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3107	KOBELCO WELDING INDIA PRIVATE LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
3108	GREEN WORLD TECHNOLOGY	Importer	0	1	0	0	1	0	0	15000	2500	17500
3109	RHI MAGNESITA INDIA LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3110	AMPLUS KN ONE POWER PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3111	AMTEK INTERNATONAL BUSINESS SERVICES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3112	CIC SOCIETY	Importer	0	0	0	0	0	0	0	15000	2500	17500
3113	CHAITANYA INDUSTRIES	Importer	0	1	0	0	1	0	0	15000	2500	17500
3114	SUPREME EQUIPMENTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3115	YOGI DYE CHEM INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3116	ULTRAINGREDIENT PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3117	SUNNY CHOWDHARY	Importer	0	0	0	0	0	0	0	15000	2500	17500
3118	KANWAR LAL KOCHAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3119	MIELE INDIA PRIVATE LIMITED	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500
3120	GSHANTII FURNITURE INDUSTRIES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3121	DEVCHANDBHAI LALJIBHAI SHELADIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3122	SWAPNA PRINTING WORKS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3123	TBEA ENERGY (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3124	VIPUL LAXMICHAND GALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3125	LONGOWALIA YARNS LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3126	RAM RATAN SONI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3127	SUSHMA PRAKASH SHINDE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3128	SALUS CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3129	MONALI MOHIT BRAMHECHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3130	j	Importer	0	0	0	0	0	0	0	15000	2500	17500
3131	EASTERN POLY CRAFT INDUSTRIES LIMITED	Importer	0	16	0	0	16	16	80000	15000	2500	97500
3132	SUPERIOR AGRO CROPS PRIVATE LIMITED.	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3133	R.K. ELECTRONICS (INDIA)	Importer	0	0	0	0	0	0	0	15000	2500	17500
3134	DONGYANG ELECTRIC AND POWER INDIA PRIVATE LIMITED	Importer	5	2	0	0	7	7	24500	15000	2500	42000
3135	SANJEEVAN GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3136	PATIL RAIL INFRASTRUCTURE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3137	CTC IMPEX (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3138	VEELINE INDUSTRIES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3139	SNOWON INDIA LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3140	KOTHARIRAJ MERCANTILES	Importer	0	79	0	0	79	79	395000	15000	2500	412500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3141	SHRIANK ENTERPRISE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3142	ATASI BANERJEE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3143	DHRUV KAPOOR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3144	MERJAN IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3145	PERFORMANCE CHEMISERVE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3146	VANSH ELECTRICALS	Producer	58	0	0	0	58	58	168200	15000	2500	185700
3147	SHREE ABIRAMI ENGGINEERING WORKS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3148	GREENO AUTOMOBILE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3149	KHANDELWAL EDIBLE OILS PRIVATE LIMITED	Importer	1928	373	0	0	2301	2301	7456200	15000	2500	7473700
3150	HUSENI MOHAMEDHUSAIN MASTER	Importer	0	0	0	0	0	0	0	15000	2500	17500
3151	AIRWAYS SURGICALS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3152	K.S. PLASTIC INDUSTRIES	Producer	0	1338	0	0	1338	836	4180000	15000	2500	4197500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3153	THE ROLLER BEARING COMPANY (MADRAS)	Importer	0	0	0	0	0	0	0	15000	2500	17500
3154	CHAITALI CHATTERJEE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3155	TRILOGIX POLY LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3156	ABEDULLA AYUB KADIWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3157	BODOR LASER INDIA PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3158	IMRAN SAGHIR KHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
3159	SHREE BALAJEE IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
3160	3D PLAST	Producer	0	77	0	0	77	77	385000	15000	2500	402500
3161	PRABHAT GLOBAL COLOURCOATED PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3162	I T T LINES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3163	MD SAHANSHA MALLICK	Importer	0	0	0	0	0	0	0	15000	2500	17500
3164	ALLCOR LAMINATES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3165	ANIL HOSIERY PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3166	TEXPORT SYNDICATE (INDIA) LIMITED	Brand Owner	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3167	SHRI BALAJI GARMENTS INDUSTRIES PRIVATE LIMITED	Importer	258	0	0	0	258	258	748200	15000	2500	765700
3168	ABHISHEK VORA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3169	B. R. COLLECTION	Importer	0	0	0	0	0	0	0	15000	2500	17500
3170	SHASHI TIMBER & PLYWOOD INDUSTRIES PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3171	HEAVY EQUIPMENTS PARTS DISTRIBUTORS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3172	CRUZE WATER TECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3173	TEXPORT SYNDICATE (INDIA) LIMITED	Brand Owner	0	1	0	0	1	1	5000	15000	2500	22500
3174	Bibhas Chandra Maji	Importer	0	0	0	0	0	0	0	15000	2500	17500
3175	ASHIRWAD INDUSTRIAL GASES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3176	RIZWAN SAGIRAHMED KHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
3177	POLAR INDUSTRIAL CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3178	SURENDRA CHEMICALS & INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3179	AMBER IMPEX	Importer	0	2	0	0	2	2	10000	15000	2500	27500
3180	KLENE PAKS LIMITED	Producer	0	4539	0	0	4539	4539	22695000	15000	2500	22712500
3181	GAUTAM PUNIANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3182	AZAZ IMRANALI CHARNIWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3183	Mahesh Laxman Sathe	Importer	0	0	0	0	0	0	0	15000	2500	17500
3184	RUPALI ABHIJIT KULKARNI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3185	ASIA RESINS AND POLYMERS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3186	LASER IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
3187	JATINDER SINGH CHAWLA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3188	Mohammad Farhan Hanif Siddiqui	Importer	0	0	0	0	0	0	0	15000	2500	17500
3189	PRATEEK BHANSALI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3190	MEGHMANI FINECHEM LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
3191	ALCEMS MARKETING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3192	BHARATBHAI DAMJIBHAI MENPARA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3193	LUVAI SHABBIR SABOOWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3194	UNIK TECHNO SYSTEMS PRIVATE LIMITED	Importer	0	17	0	0	17	17	85000	15000	2500	102500
3195	LAFIT LIGHTING SOLUTIONS LLP	Importer	0	2	0	0	2	2	10000	15000	2500	27500
3196	BADDI FOILS PRIVATE LIMITED	Producer	0	272	0	0	272	272	1360000	15000	2500	1377500
3197	FARHAN USMAN DHARODIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3198	PLANET POLYESTER	Importer	0	0	0	0	0	0	0	15000	2500	17500
3199	INCISE INFOTECH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3200	BARAVIKA CONSULTANCY SERVICES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3201	SUSHIL KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3202	VIJAY PLASTICS (NISHANT GUPTA)	Producer	815	0	0	0	815	815	2363500	15000	2500	2381000
3203	MAYANK IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3204	PSA POLYMERS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3205	SHEMA E-VEHICLE & SOLAR PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3206	FASCINO EXPORTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3207	NEHA SALES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3208	MORE THAN SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3209	SHAH INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3210	RAJESH GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3211	SUMIT ANCHALIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3212	PRAKASHBHAI NARAYANBHAI SONAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3213	b	Importer	0	0	0	0	0	0	0	15000	2500	17500
3214	SAFIQULE ALAM MALLIK	Importer	0	0	0	0	0	0	0	15000	2500	17500
3215	BRIGHT CONTAINERS	Producer	65	0	0	0	65	65	188500	15000	2500	206000
3216	ELIXIR SOLTEK PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3217	SHEKHAR TEXTILES	Producer	0	149	0	0	149	149	745000	15000	2500	762500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3218	BHAGIRATH HIMMATBHAI SORATHIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3219	ALLIED FERROMET PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3220	DEEPAK TRADING CO.	Importer	0	0	0	0	0	0	0	15000	2500	17500
3221	CELESTA EXIM LLP	Importer	0	101	0	0	101	101	505000	15000	2500	522500
3222	MANJULA MARGANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3223	ZETCHEM SUPPLY CHAIN SERVICES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3224	CROWN CLOSURES PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3225	MANIK CHANDRA DAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3226	VENUS INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3227	RITELAM TEXTILES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3228	Vaishno Plastic	Importer	0	114	0	0	114	114	570000	15000	2500	587500
3229	ALPESH DINESH LAPASIYA HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
3230	TURAKHIA POLYMERS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3231	MADHUKANT CHHAGANLAL RATHOD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3232	NEW LIGHT ELECTRICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3233	GOVARDHAN POLYPLAST PVT LTD	Producer	0	118.6751	0	0	118.6751	118.6751	593375.414	15000	2500	610875.414
3234	AMBARISH HALWASIYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3235	PUSPA FURNITURE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3236	ASHIK ANIL DHAKAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3237	SHEIKH SHAKIL AHMED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3238	M S & COMPANY	Importer	0	3	0	0	3	3	15000	15000	2500	32500
3239	UJJAVAL SOLAR POWER	Importer	0	0	0	0	0	0	0	15000	2500	17500
3240	LAXMI CREATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
3241	PARMAARTH INTERNATIONAL TRADING PRIVATE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3242	SIDDHARTH COLORCHEM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3243	NUTMEG	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3244	PRIME COMMODITIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3245	SAFIUR REHMAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
3246	ANILKUMAR ROSHANLAL DHAKAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3247	ROSEN INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3248	ESHKHA FUTURE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3249	DHEERENDRA SINGH PALYAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3250	KUNAL EXIM PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3251	SGS OVERSEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3252	TANCORP BEAUTY	Importer	0	0	0	0	0	0	0	15000	2500	17500
3253	GANGJI RATNA PATEL	Producer	0	216	0	0	216	216	1080000	15000	2500	1097500
3254	R	Producer	0	0	0	0	0	0	0	15000	2500	17500
3255	MD ATHAR SHAMSI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3256	UNIGLOBUS ELECTRICALS AND ELECTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3257	STAR COOLERS & CONDENSERS PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3258	MIDAS MARKETING INC	Importer	0	0	0	0	0	0	0	15000	2500	17500
3259	SHABBIR GULAMABBAS RAMPURAWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3260	ARVIND KUMAR SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3261	TEJASWI PACKAGING LIMITED	Producer	113	0	0	0	113	113	327700	15000	2500	345200
3262	KRISHNA SOLVECHEM LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3263	PARVEEN INDUSTRIES PVT LTD	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3264	ZIEHL ABEGG INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3265	SOLE INTERNATIONAL	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3266	SK NASIRUDDIN BIRI MERCHANTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3267	SANDIPKUMAR JIVRAJBHAI SAKHWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3268	TEC PHARMA SYSTEMS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3269	VIJAY GOVIND GAIKWAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3270	ZUBAIR AHAMED IRSHAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3271	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED	Importer	0	7	0	0	7	7	35000	15000	2500	52500
3272	NUVOCO VISTAS CORPORATION LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3273	BHAGWAN DAULATRAMANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3274	GAE IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3275	RADIANT PLASTICS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3276	r	Importer	0	0	0	0	0	0	0	15000	2500	17500
3277	MANOJ KUMAR JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
3278	BADDI FOILS PRIVATE LIMITED	Producer	0	0	255	0	255	255	2014500	15000	2500	2032000
3279	DIVYAJYOT PIPE STORES	Importer	0	59	0	0	59	59	295000	15000	2500	312500
3280	K R INDUSTRIES	Importer	0	1	0	0	1	1	5000	15000	2500	22500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3281	NARESH MUKHERJEE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3282	JETCLEAN PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3283	VANSON ENGINEERING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3284	BAGARIA ALUMINIUM ALLOYS PRIVATE LIMITED.	Importer	0	0	0	0	0	0	0	15000	2500	17500
3285	BALMUKUND CEMENT AND ROOFINGS PRIVATE LIMITED	Importer	0	0	0	4	4	4	31600	15000	2500	49100
3286	KHANNA SEWING MACHINES	Importer	0	0	1	0	1	1	7900	15000	2500	25400
3287	RAYMOTOS PRIVATE LIMITED	Importer	0	6	0	0	6	6	30000	15000	2500	47500
3288	A V Organics LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3289	JATIN VRAJLAL DAMANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3290	GARG ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3291	MANISHBHAI KANAIYALAL MEHTA	Importer	6	0	0	0	6	6	17400	15000	2500	34900
3292	REGAAL RESOURCES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3293	ADAMANTEM IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3294	MOHAMMED RAFI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3295	ANIL BHATTACHARYA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3296	kunal Retails	Importer	0	0	0	0	0	0	0	15000	2500	17500
3297	THREE BOND INDIA PRIVATE LIMITED	Brand Owner	7	1	0	0	8	8	25300	15000	2500	42800
3298	ADISHWAR VINTRADE LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3299	SUNSHINE ENTERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3300	SHREENATH PACKAGING	Importer	0	126	0	0	126	126	630000	15000	2500	647500
3301	HIRALAL SHANKARLAL JAIN	Importer	112	0	0	0	112	112	324800	15000	2500	342300
3302	D	Importer	0	0	0	0	0	0	0	15000	2500	17500
3303	TAMA ASSOCIATES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3304	SAFT INDIA PRIVATE LIMITED	Brand Owner	0	5	0	0	5	5	25000	15000	2500	42500
3305	IMAGING CARE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3306	Danishimtiazkapadia	Importer	0	0	0	0	0	0	0	15000	2500	17500
3307	GREAT FAMILY COMMODITIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3308	PARTHAPRIYA IMPEX PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3309	VIANDS EXIM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3310	SPARES TRADING CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
3311	AQUAZONE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3312	RAJEEV KUMAR GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3313	NAWAL KUMAR BANSAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3314	S	Producer	777	0	0	0	777	777	2253300	15000	2500	2270800
3315	J	Importer	0	0	0	0	0	0	0	15000	2500	17500
3316	JUZER HUSSAIN JAWADWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3317	DHIPL PROJECTS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3318	MOHATA ENTERPRISES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3319	SHOBHA EXIM PRIVATE LIMITED	Importer	0	17	0	0	17	0	0	15000	2500	17500
3320	LALMAHMAD ABARU BARA	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3321	RITETRADE GLOBAL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3322	S	Importer	0	0	0	0	0	0	0	15000	2500	17500
3323	AMANDEEP SINGH BAGGA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3324	EMERALD WALLCOVERINGS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3325	KRISHAN KUMAR CHIB	Importer	0	0	0	0	0	0	0	15000	2500	17500
3326	SOCOMEC INDIA PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3327	SUBODH DANDAMUDI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3328	VEESHNA POLYPACK PRIVATE LIMITED	Producer	0	1676	0	0	1676	1676	8380000	15000	2500	8397500
3329	SCHNEIDER ELECTRIC INDIA PRIVATE LIMITED	Brand Owner	36	112	0	0	148	148	664400	15000	2500	681900
3330	MEHUL BHASKAR MEHTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3331	JAYAGOPAL PINUPOLU	Importer	0	0	0	0	0	0	0	15000	2500	17500
3332	RADHA KRISHAN FRUIT COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3333	HITESHBHAI LILADHAR DETROJA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3334	MAXFIT EQUIPMENT SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3335	JAYPEE BROTHERS MEDICAL PUBLISHERS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3336	B I MEHTA PETROCHEM LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3337	Essix Biosciences Limited	Importer	13	4	0	0	17	17	57700	15000	2500	75200
3338	PIVA INC	Importer	0	0	0	0	0	0	0	15000	2500	17500
3339	PARKER-PCP AUTO COMPONENTS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3340	RAHUL AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3341	CHEMAX MULTIKOTES INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3342	Sachin Shah	Importer	0	0	0	0	0	0	0	15000	2500	17500
3343	JAIPRAKASH ASSOCIATES LIMITED	Importer	0	0	0	2	2	2	15800	15000	2500	33300

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3344	SIDDHI VINAYAK EXIM PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3345	m	Importer	0	0	0	0	0	0	0	15000	2500	17500
3346	VADALIA FOODS	Brand Owner	0	0	149	0	149	149	1177100	15000	2500	1194600
3347	PINUPOLU JAYAGOPAL DINESH KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3348	HOLOFLEX LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3349	JASMIN ANANTRAI MODY	Importer	0	0	0	0	0	0	0	15000	2500	17500
3350	OFFICE IDEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3351	EXCEL FOODS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3352	MIRIX AUTOMATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
3353	MOUNT EVEREST BREWERIES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3354	ADITYA SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3355	VINEET BATRA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3356	A	Importer	0	0	0	0	0	0	0	15000	2500	17500
3357	EVERGLOW LED PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3358	OBEETEE TEXTILES PRIVATE LIMITED	Producer	0	0	0	44	44	44	347600	15000	2500	365100

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3359	OSHO INDUSTRIES LIMITED	Producer	0	2544	0	0	2544	2544	12720000	15000	2500	12737500
3360	RENTOKIL INITIAL HYGIENE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3361	GIRNAR RUBBER PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3362	HOROLOGY IMPEX CO	Importer	0	0	0	0	0	0	0	15000	2500	17500
3363	A R INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3364	SN PACKAGING SERVICES PVT LTD	Producer	0	0	0	0	0	0	0	15000	2500	17500
3365	CRAVIUM GOURMET PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3366	BHAVESH NANJI PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3367	cosmic ventures	Importer	0	0	0	0	0	0	0	15000	2500	17500
3368	j	Importer	0	0	0	0	0	0	0	15000	2500	17500
3369	A	Importer	0	0	0	0	0	0	0	15000	2500	17500
3370	GRACE CERAMICS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3371	BHAVYA INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3372	M	Importer	0	0	0	0	0	0	0	15000	2500	17500
3373	RISHABH GOLCHHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3374	BHARAT AMARATLAL DOSHI	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3375	PARI CHEMICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3376	SAINI MICROELECTRONICS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3377	Firehut Commercial Equipment Pvt Ltd	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3378	ASHISH GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3379	Tasleem Banu Azgar Shaikh	Importer	0	0	0	0	0	0	0	15000	2500	17500
3380	VARUNA BIOCELL PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3381	THE ROYALEUM	Importer	0	0	0	0	0	0	0	15000	2500	17500
3382	s	Importer	0	0	0	0	0	0	0	15000	2500	17500
3383	ESTELLE INGREDIENTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3384	AXIS POLYFILMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3385	GOPIKISHAN POLYPLAST PRIVATE LIMITED	Producer	0	1830	0	0	1830	1830	9150000	15000	2500	9167500
3386	KIRIT SHANTILAL KAMDAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3387	EPICFASH PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3388	JITEN H ANANDPARA (HUF)	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3389	HELVETICA LIFESTYLE BOUTIQUE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3390	JIGAR H SHAH HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
3391	SURYA INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3392	MERCK SPECIALITIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3393	Encorra Polymers	Importer	0	0	0	0	0	0	0	15000	2500	17500
3394	STATS SPECIALITY PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3395	WISHTEL PRIVATE LIMITED	Importer	0	4	0	0	4	4	20000	15000	2500	37500
3396	R R KABEL LIMITED	Importer	0	1	1	0	2	0	0	15000	2500	17500
3397	BDC DISTRIBUTION PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3398	JAIKRISHNA INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3399	SAFWAN ABDUL RAHIM PALASARA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3400	SERCUNLU NAGRAJU	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3401	TRADEART OVERSEAS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3402	TCPL HALMA PRIVATE LIMITED	Producer	0	0	0	0	0	0	0	15000	2500	17500
3403	ABU UBAIDAH TAIBANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3404	LEMKEN India Agro Equipment Pvt Ltd	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3405	SAUMIL NIKHIL KHANDWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3406	POLYMER TECHNOLOGIES INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3407	KHURSHID LALMOHMMED BARA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3408	Technoflex Packaging	Importer	0	0	0	0	0	0	0	15000	2500	17500
3409	R.S. OVERSEAS PRIVATE LIMITED	Importer	0	44	0	0	44	44	220000	15000	2500	237500
3410	BELLSTAR TRADING PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3411	SANDOZ PRIVATE LIMITED	Brand Owner	4	0	0	0	4	0	0	15000	2500	17500
3412	SAVITA BANSI GAJARE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3413	VIKAS JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
3414	STELLA PROFESSIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3415	SRI KETU LED SOLUTIONS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3416	MACMERISE CELFIE DESIGN PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3417	RAJENDRA ROHITHKUMAR JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
3418	FLIN TECHNOLOGIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3419	PINUPOLU JAYAGOPAL KAVITHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3420	ORANGE PET NUTRITION PRIVATE LIMITED	Importer	0	104	56	0	160	160	962400	15000	2500	979900
3421	GLACE ECOSYSTEMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3422	Honda Trading Corporation India Private Limited	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3423	B&E DIAGNOSTICS INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3424	SLMG BEVERAGES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3425	PRIYAANSHI VICKY GIDHWANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3426	Darpan Jain	Importer	0	0	0	0	0	0	0	15000	2500	17500
3427	MUBASSHIR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3428	BHARAT SIROHIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3429	INDERDEEP SINGH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3430	SKYI INNOVATIONS LIMITED LIABILITY PARTN ERSHIP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3431	RANJANA KAJARIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3432	AJAR INDUSTRIES LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3433	FIRMENICH AROMATICS PRODUCTION (INDIA) PVT. LTD	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3434	RADHIKA AGENCIES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3435	AMAN SHARMA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3436	JESONS TECHNO POLYMERS LLP	Producer	2	1	0	0	3	0	0	15000	2500	17500
3437	N	Importer	0	0	0	0	0	0	0	15000	2500	17500
3438	DINESH SHUKALKUMAR AGARWAL	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3439	EBONEY FURNITURE	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3440	RANAJIT KRISHNAT PATIL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3441	WAHL INDIA GROOMING PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3442	ICU SURGICARE INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3443	VINAY AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3444	JAY NIHALANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3445	RANJIT CHOWDHARY	Producer	0	12	0	0	12	0	0	15000	2500	17500
3446	ORIENT PRESS LIMITED	Producer	0	133	26	0	159	159	870400	15000	2500	887900
3447	YATISHKUMAR JAYANTIBHAI PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3448	JINDAL STEEL & POWER LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3449	NASIM ALI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3450	K K FLEXIPACK INDUSTRIES	Producer	0	472	0	0	472	472	2360000	15000	2500	2377500
3451	RANJAY KUMAR CHAUHAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
3452	K.P.MANISH GLOBAL INGREDIENTS PRIVATE LIMITED	Importer	0	0	2	0	2	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3453	K. RAMESH CHAND & CO.	Importer	0	0	0	0	0	0	0	15000	2500	17500
3454	RAJENDRAN AANAIMUTHU	Importer	0	0	0	0	0	0	0	15000	2500	17500
3455	RUDRANSH TRADING COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
3456	ASHIT NARENDRA BHAYANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3457	JAI INGREDIENTS PRIVATE LIMITED	Importer	0	1	0	0	1	0	0	15000	2500	17500
3458	THE SHM STORE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3459	GAUTAM GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3460	ATUL SHARAD DESHMUKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3461	ASPIRARCH MARKET PLATFORMS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3462	UNIQUE SALES CORPORATION	Importer	0	0	0	0	0	0	0	15000	2500	17500
3463	BHAIRAV KUMAR MALOO	Importer	0	0	0	0	0	0	0	15000	2500	17500
3464	VIKAS PODDAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3465	GEMARAM JOYTAJI MALI	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3466	SOMNATH LIFE STYLE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3467	CHETAN VASANTLAL PAREKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3468	ASHOKA NIKETAN PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3469	MANISH JOYTAJI MALI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3470	PARKO ABRASIVES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3471	Madhepura Electric Locomotive Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
3472	MKS GLOCOMM LLP	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3473	ARIHANT ELECTRICALS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3474	TEJASWI PACKAGING LIMITED	Producer	95	0	0	0	95	0	0	15000	2500	17500
3475	ATIF NAQI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3476	O.C SWEATERS LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3477	MAPLE FLEXIBBLE LLP	Producer	0	0	0	0	0	0	0	15000	2500	17500
3478	VIRAL NALINBHAI PARIKH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3479	ROSE FAB	Importer	0	0	0	0	0	0	0	15000	2500	17500
3480	KUNAL CHANDANMAL SHAH	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3481	SWAPAN KUMAR SAHA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3482	RAPID ENGINEERING COMPANY PRIVATE LIMITED	Importer	0	5	0	0	5	5	25000	15000	2500	42500
3483	S. K. ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3484	Goldensun Cosmos Machinery Private Limited	Importer	0	0	0	0	0	0	0	15000	2500	17500
3485	ASHOKA ENTERPRISES	Importer	0	110	0	0	110	110	550000	15000	2500	567500
3486	KARTIK GOLANI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3487	HITECH HATCH FRESH PRIVATE LIMITED	Importer	0	2	0	0	2	2	10000	15000	2500	27500
3488	SWASTIK POLYPRINTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3489	Aakash Ashok Jain	Importer	0	0	0	0	0	0	0	15000	2500	17500
3490	SIDDHIVINAYAK CAPS AND SEALS	Producer	0	0	0	0	0	0	0	15000	2500	17500
3491	victor dilipkumar adhwarjee	Importer	0	0	0	0	0	0	0	15000	2500	17500
3492	BAJAJ HEALTHCARE LIMITED	Importer	0	104	0	0	104	104	520000	15000	2500	537500
3493	PATEL CORPORATION	Importer	0	203	0	0	203	203	1015000	15000	2500	1032500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3494	SHAVO NORGREN (INDIA) PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3495	SIDHARATH TANAJI SHEDOLE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3496	JYOTI PRODUCTS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3497	K K INTERNATIONAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3498	ANAND AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3499	Mohammed Nadir Rais	Importer	0	0	0	0	0	0	0	15000	2500	17500
3500	MOHIT JAIN	Producer	0	0	0	0	0	0	0	15000	2500	17500
3501	PRASHANT MORESHWAR GURJAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3502	SUNSHINE INDUSTRIES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3503	MADHAV AKHILESH MAHESHWARI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3504	SEVEN MILLION WORKSHOP PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3505	DEEPIKA ANIL SRIVASTAVA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3506	ADITI GAUR	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3507	NPS PRECISION ENGINEERING LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3508	NAGARAJU SULANKARA	Producer	13	0	0	0	13	13	37700	15000	2500	55200
3509	NOAH INFRASTRUCTURES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3510	TRISHUL OVERSEAS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3511	VICTORIOUS ENGINEERING WORKS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3512	KALPESH BABULAL JAIN HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
3513	SHREE POORNIMA WHEEL PRODUCTS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3514	RB ENGINEERING SOLUTIONS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3515	Priyasha Sharma	Importer	0	0	0	0	0	0	0	15000	2500	17500
3516	KIRAN PLASTIC INDUSTRIES	Producer	79	0	0	0	79	79	229100	15000	2500	246600
3517	EMCO DYESTUFF PRIVATE LIMITED	Importer	4	0	0	0	4	4	11600	15000	2500	29100

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3518	INTIME FIRE APPLIANCES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3519	ASHISH TEXFAB INDIA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3520	MANOJ PREMKUMAR MAKHIJA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3521	GUDHKA BROTHERS	Importer	0	0	0	0	0	0	0	15000	2500	17500
3522	BMT IMPEX	Importer	0	0	0	0	0	0	0	15000	2500	17500
3523	SURANJIT SIKDER	Importer	0	0	0	0	0	0	0	15000	2500	17500
3524	DARSHAN DILIPKUMAR PATEL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3525	UMESH RAJ LOHIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3526	KRISHNA MOHAN PRASAD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3527	Bansal Plastic	Importer	0	35	0	0	35	35	175000	15000	2500	192500
3528	BUSINESS BENCH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3529	ASHOK KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3530	ORIENT BOX MOVERS PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3531	SHREE RAMA MULTI TECH LIMITED	Importer	0	0	970	0	970	970	7663000	15000	2500	7680500
3532	SUBHAM AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3533	s	Importer	0	48	0	0	48	48	240000	15000	2500	257500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3534	NEELAM MAHAVIR NAGORI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3535	AL ATHAR AND HAIYU EXIM	Importer	0	0	0	0	0	0	0	15000	2500	17500
3536	DECCAN MUSIC PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3537	ANUP GOSWAMI	Importer	7	3	0	0	10	10	35300	15000	2500	52800
3538	BOFFIN IMPEX PVT LTD	Importer	0	0	0	0	0	0	0	15000	2500	17500
3539	FREIGHT ZEN INDIA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3540	INDO JAPAN HOROLOGICALS PRIVATE LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3541	SAKET AGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3542	SEEMA BAID	Importer	0	0	0	0	0	0	0	15000	2500	17500
3543	Gulshan Kumar	Importer	0	0	0	0	0	0	0	15000	2500	17500
3544	IRIS TECH	Importer	0	0	0	0	0	0	0	15000	2500	17500
3545	GOLDEN TRADE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3546	AJIT AGARWAL & SONS(HUF)	Importer	0	0	0	0	0	0	0	15000	2500	17500
3547	GOVARDHAN PLASTO PACK PRIVATE LIMITED	Producer	0	205	0	0	205	205	1025000	15000	2500	1042500
3548	VISHAL VIJAY KAMAD	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3549	VARADANAMETI MOHAN KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3550	SUMIT BHATIA	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3551	R B ENTERPRISE	Importer	0	0	0	0	0	0	0	15000	2500	17500
3552	JAGMEET SINGH CHANDHOK HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500
3553	FARISH BHARTI GORISH AGGARWAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3554	A	Importer	0	0	0	0	0	0	0	15000	2500	17500
3555	SIVANTA FLEXI PACK PRIVATE LIMITED	Producer	0	84	0	0	84	84	420000	15000	2500	437500
3556	BAJRANGLAL GOYAL	Importer	0	0	0	0	0	0	0	15000	2500	17500
3557	TOLE LIFESTYLE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3558	PREETAM KUMAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3559	N S ENTERPRISES	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3560	SOMIT PRAVINKUMAR MEHTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3561	BLUE NEEM MEDICAL DEVICES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3562	SUNITA MANGESH VISHWAKARMA	Brand Owner	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3563	SAANIYA AAKIB LAKDAWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3564	SAJAN KUMAR AGARWALA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3565	SANYA JAIN	Importer	0	0	0	0	0	0	0	15000	2500	17500
3566	S	Importer	0	0	0	0	0	0	0	15000	2500	17500
3567	SANJOY BARUA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3568	SHALIKA ENTERPRISES PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3569	DAKS INDIA INDUSTRIES PRIVATE LIMITED	Importer	0	5	6	11	22	22	159300	15000	2500	176800
3570	VIRENDER GUPTA	Importer	0	0	0	0	0	0	0	15000	2500	17500
3571	ADIDEV TECHNOA PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3572	PRADIP HASMUKHRAI DOSHI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3573	MOHAMMAD MOHSIN AZHAR	Importer	0	0	0	0	0	0	0	15000	2500	17500
3574	JASMINA JASMIN MODI	Importer	0	0	0	0	0	0	0	15000	2500	17500
3575	SSFORTUNE EQUIPMENT	Importer	0	0	0	0	0	0	0	15000	2500	17500
3576	MAC IMPEX	Importer	0	4	0	0	4	4	20000	15000	2500	37500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3577	MAHASHAKTI NARAYANI POLYTEX LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3578	DEWKI NANDAN KHAITAN	Importer	0	0	0	0	0	0	0	15000	2500	17500
3579	KALEIDO CHEMIE PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3580	BINITA TRADING COMPANY	Importer	0	0	0	0	0	0	0	15000	2500	17500
3581	BB BROTHERS CORPORATION LLP	Importer	0	0	0	0	0	0	0	15000	2500	17500
3582	B P ENTERPRISES	Importer	0	0	0	0	0	0	0	15000	2500	17500
3583	HELLA INDIA LIGHTING LIMITED	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3584	CULTGEAR PRIVATE LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3585	SHRI NARAYANI MANUFACTURING COMPANY	Importer	0	1	0	0	1	1	5000	15000	2500	22500
3586	G V POLYFILM	Importer	0	0	0	0	0	0	0	15000	2500	17500
3587	L	Importer	0	0	0	0	0	0	0	15000	2500	17500
3588	Mohit Daulatramani HUF	Importer	0	0	0	0	0	0	0	15000	2500	17500

S.No.	Company Name	Category	EPR Target FY 2022-23 (in tons)					Shortfall in fulfillment of EPR target (in tons)	Environmental Compensation for shortfall (in Rs)	Environmental Compensation (late fees for AR filing)	Environmental Compensation (Annual processing Fees)	Environmental Compensation (TOTAL)
			CAT-I	CAT-II	CAT-III	CAT-IV	Total	Total	Total (Rs.)	Total (Rs.)	Total (Rs.)	Total (Rs.)
3589	RELIANCE PROJECTS & PROPERTY MANAGEMENT SERVICES LIMITED	Importer	0	0	0	0	0	0	0	15000	2500	17500
3590	POLYMER PLASTICS	Producer	0	71	0	0	71	71	355000	15000	2500	372500

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
CENTRAL POLLUTION CONTROL BOARD
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

F. No. CP-20/17/2024-UPC-II-HO-CPCB-HO **Date:** 19.08.2024

Sub: Show Cause Notice under Section 5 of the Environment (Protection) Act, 1986 for Non-compliance of Plastic Waste Management Rules, 2016 (as amended) - reg.

WHEREAS, the Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified Plastic Waste Management Rules, 2016, in exercise of powers conferred under sections 3, 6, & 25 of the Environment (Protection) Act, 1986 vide Notification No. G.S.R 320 (E) dated March 18, 2016; and

WHEREAS, Guidelines for Extended Producers Responsibility for Plastic Packaging were notified by MoEF&CC on February 16, 2022 as Schedule II of Plastic Waste Management Rules, 2016; and

WHEREAS, as per section 6. 1 (a) of the EPR Guidelines, *"The following entities shall register on the Centralized EPR Portal developed by Central Pollution Control Board namely: (1) Producer (P) including micro and small enterprises as defined under the Micro, Small and Medium Enterprises Development Act, 2006 (27 of 2006) (2) Importer (I); (3) Brand owner (BO); (4) Plastic Waste Processor engaged in (a) recycling, (b) waste to energy, (c) waste to oil, (iv) co-processing and (v) industrial composting; (5) Manufacturers and importers of plastic raw material; (6) Manufacturers of items made from compostable plastics or biodegradable plastics"*; and

WHEREAS, as per section 6.2 of the EPR Guidelines, *"the entities covered under clause 6.1 shall not carry any business without registration obtained through online Centralized Portal developed by Central Pollution Control Board"*; and

WHEREAS, as per section 9.4 of the above Guidelines, *"The Environment Compensation, as applicable, shall be levied by respective State Pollution Control Board on the Producers, Importers & Brand-Owners operating in their jurisdiction (for Producers, Importers & Brand-Owners not operating in more than two states/Union Territory's), Plastic Waste Processors which includes recyclers and other waste processors – waste to energy, waste to oil, co-processors, with respect to non-fulfilment of their Extended Producer Responsibility targets or responsibilities and obligations set out under these guidelines. In case, the State Pollution Control Board or Pollution Control Committee does not take action in reasonable time, the Central Pollution Control Board shall issue directions to the State Pollution Control Board /Pollution Control Committee"*; and

WHEREAS, as per section 11.2 of the EPR Guidelines, *"The Plastic waste processors shall submit annual returns after end of every financial year by 30th April of the next financial year on the quantity of plastic waste processed category-wise as per prescribed pro forma on the centralized portal developed by Central Pollution Control Board.";* and

WHEREAS, as per section 12.9 of the EPR Guidelines, *"The Central Government may permit filing of annual returns by Producers, Importers and Brand owners under clause 10.6 and by Plastic Waste Processors under clause 11.2 for a period not exceeding nine months for the reasons to be recorded in writing";* and

WHEREAS, CPCB has issued a notice dated 13.05.2024 regarding provisions of levying EC on PWPs for not filing of Annual return within stipulated timeline; and

WHEREAS, CPCB has issued a notice dated 25.06.2024 wherein the last date of filing of AR by registered PWPs was extended till June 30, 2024; and

WHEREAS, 546 no. of PWPs registered during FY 2022-23 have successfully filed their Annual return on the EPR portal, till date; and

WHEREAS, you have not filed your Annual Return towards plastic packaging waste processed by your unit for FY 2022-23 till June 30, 2024; and

WHEREAS, Environmental compensation (EC) charges of Rs. ---------- is to be levied on your unit as per provisions of 'Guidelines for Levying EC for violation of PWM Rules, 2016, as amended' for failing to fulfill EPR obligations for the year 2022-23. A copy of the Guidelines is available at CPCB website https://cpcb.nic.in/technical-guidelines-3/ ; and

WHEREAS, in case of non-filing of AR for within the stipulated timeframe, AR shall be auto-filed and EC as per details given above shall be levied on your unit; and

WHEREAS, non-filing of AR within the stipulated timeframe is in violation of provisions of Plastic Waste management Rules;

NOW THEREFORE, in compliance of above and in exercise of powers vested under section 5 of Environment (Protection) Act,1986 to the Chairman, CPCB, the following Directions are issued for compliance:

i. File Annual Report for FY 2022-23 immediately on the EPR portal along with Annual Processing Charges

Your unit is hereby given opportunity to comply with the above Direction on or before **September 01, 2024**, failing which EC as stated above shall be levied on your unit. Further AR shall be auto-filed by CPCB. Failure to take action may also

attract action against your unit under the provision of Environmental (Protection) Act, 1986.

19/5

(Tanmay Kumar)
Chairman, CPCB

To PWPs (As per list)

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
1	Recraft Processing Private Ltd	Survey No 328/I/I/2, Masat, Dadra & Nagar Haveli, DNH 396240	16000	57000
2	HOSWIN RECYCLE	215-B, Sector F, Sanwer Road Industrial Area, Indore	6000	57000
3	M/s PLASTIC SOLUTIONS	PLOT- NO-260, POCKET -G , SECTOR 5, DSIIDC, BAWANA-110039	8050	57000
4	GREEN PLAST	N-21, SECTOR-5, DSIIDC INDUSTRIAL AREA BAWANA NEW DELHI-110039	7900	57000
5	SAGAR POLYMERS	SR. NO. 168/92, DABHEL INDUSTRIAL CO-OP. SOCIETY LTD. VILLAGE DABHEL, NANI DAMAN	6200	57000
6	ACCORD HYDROAIR (SWM) BARABANKI PVT LTD	Village- banwa,faizullahganj,near palhari tampo stand barabanki	27375	57000
7	KHODIYAR PLASTICS	4, Manupanchal Industrial Estate, Nr. Indiranagar, Opp: Amraiwadi Torrent Power, Amraiwadi, Ahmedabad	1800	27000
8	VARDHMAN PLASTICS	PLOT NO. 92, POCKET-I ,SECTOR-5 DSIIDC INDUSTRIAL AREA BAWANA	240	27000
9	Meera Brijmohan Industries {OPC} pvt Ltd	Old Cottan Market Opp Janta Bank	3000	57000
10	SHRI GANESH PLASTIC	PLOT NO. 54, BLOCK-E, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA	200	12000
11	J K Cement Works Nimbahera, Tehsil Nimbahera	J K Cement Ltd, Kamla Tower Kanpur (UP) 208001	110000	57000
12	HARI DATTA NALIN POLYMERS	3-451 Yerravaram villi, YELESWARAM MANDAL, Kakinada district	300	27000
13	Spearepet Private Limited	Survey no .254 , Palat village , Toopran Mandal , Medak district	1800	27000
14	ELEGANTE PRODUCTO PRIVATE LIMITED	D 701, Shri Marigold, Valley of Flowers, Thakur Village, Kandivali East	2550	57000
15	SANTOOLAN ENVIRO SOLUTIONS PVT LTD	F/18, YASH ANAND CHS, VAITYWADI, VISHNUNAGAR, NAUPADA, THANE	330	27000
16	Super Enterprise	Plot No. 24, Nisarg Industrial Estate, Behind Chitra GIDC, Bhavnagar	15	12000
17	Sawariya Enterprises	G-109, Sector-1, DSIIDC Bawana Industrial Area, Delhi-110039	1800	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
18	ECOEASY RECYCLING LLP	G1-171(B), MATSYA INDUSTRIAL AREA	5126	57000
19	Amar Industries	A-10 MIDC gane Khadpoli Taluka Chiplun District Ratnagiri Maharashtra	240	27000
20	Reliance Industries Limited	RIL-Nagothane Manufacturing Division, Nagothane , Tal Pen Dist.Raigad.	16000	57000
21	S.S.ENTERPRISES	T-27, HINGNA MIDC NAGPUR	1560	27000
22	ULTRATECH CEMENT LTD	REDDIPALAYAM CEMENT WORKS, Muttuvancherry Road, Reddipalayam post, ARIYALUR, Tamil Nadu, 621704	50000	57000
23	JINDAL POLYMERS	D-315, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	200	12000
24	MOTHARA INDUSTRIES	W-63, TTC INDUSTRIAL AREA, MIDC RABALE, NEAR BHUSAN HOTEL, THANE BELAPUR ROAD, NAVI MUMBAI - 400701	9480	57000
25	JAI BHAVANI ENTERPRISES	HOUSE NO - 1029,AT - BHAL , NEAR NATURAL GARDEN HOTEL, BADLAPUR PIPE LINE ROAD,AMBERNATH ,KALYAN	0	12000
26	Bhansali Polymers India	Plot No. C-1-2500/12, GIDC, Halol,	313.2	27000
27	UMA ENTERPRISE	Plot No - 2, Bhagatshah Estate, Duniya, Halol, Dist. – Panchmahals Gujarat – 389350.	300	27000
28	STEEL CRAFT INDUSTRIES	D-311, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	1200	27000
29	DHANLAXMI PLASTICS	PLOT NO. 515, GIDC ESTATE DHOLKA, OPP. ASARVA MILL, KHEDA-BAGODARA HIGHWAY, TA: DHOLKA, DIST: AHMEDABAD	1080	27000
30	SARVODAY RUBBER CORPORATION	Block No.922-1, Vill. Giramatha, Ta. Daskroi, Dist. Ahmedabad	500	27000
31	RAJASTHAN PLASTIC INDUSTRIES	PLOT NO.1,GUT NO.206 NAGAON (D) TAL.MALEGAON DIST.NASHIK MH	7200	57000
32	KIRTI PLASTICS	SHED NO.59, IDA MALLAPUR	200	12000
33	JAYGURUDEV POLYPACK PVT LTD	5,MANU PANCHAL INDUSTRIAL ESTATE,NR,INDIRA NAGAR,OPP.TORRENT POWER LTD,AMRAIWADI,	1800	27000
34	SHARDA ENTERPRISES	G1-1323, RIICO INDUSTRIAL AREA, RAMPUR MUNDANA, BHIWADI	720	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
35	P. B. POLYMERS	ML-174, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	250	27000
36	SHREE SHIV SHAKTI PLASTIC UDYOG	N-165 & 166, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	144	12000
37	Udaipur Cement Works Limited	Shripati Nagar, CFA, P.O. Dabok,	2400	57000
38	MANV PLASTICS	S 40 BADLI INDUSTRIAL AREA DELHI	350	27000
39	Tanwar Traders	F1294E RIICO Industrial Area Bhiwadi	900	27000
40	Total Poly World	142/4/1, Vallabh Jagan Road, Dabhel	14400	57000
41	GANESHA ECOSPHERE LIMITED	VILLAGE RAIPUR RANIA KANPUR DEHAT UP 209304	79200	57000
42	Calcom Cement India Limited	3rd and 4th Floor Anil Plaza II ABC G S road Guwahati	132000	57000
43	Murli Industries Limited, Subsidiary of Dalmia Cement (Bharat) limited	Murli Industries Limited, Village Naranda,, Tq Korpana, District Chandrapur, Maharashtra	90000	57000
44	TIRUPATI GRANULES	maidam, koinadhara, guwahati, Kamrup Metropolitan	1050	27000
45	SHREE BHAVANI ENGINEERING WORKS	W-67, TTC INDUSTRIAL AREA, MIDC RABALE, NEAR BHUSAN HOTEL, THANE BELAPUR ROAD, NAVI MUMBAI - 400701	9600	57000
46	ADVAIT POLYMERS	C6 TASAWDE MIDC, NEAR TASAWDE TOLL PLAZA	1400	27000
47	Bharat Plastic	SICOP Industrial Estate Kathua	2040	57000
48	Hilton Company	D-15, C&D, Sigaddi Growth Centre, Kotdwar	600	27000
49	Shree Balaji Plastic	Plot No. D23/5 & D23/6, Road No.14 AA, Sachin Udyog Nagar, Sachin, Surat	480	27000
50	ANSARI TRADERS	BEHIND BLOCK OFFICE, GADARPUR	2500	57000
51	SAHIL POLYPACK	Model Town Road Gangyal Jammu	150	12000
52	DIAMOND POLYPLAST	37, DEEPALI ENCLAVE PITAM PURA DELHI-110034	2400	57000
53	FURUS PACKAGING PVT. LTD.	K-18, ADDITIONAL MURBAD MIDC, VILLAGE KUDAVALI, TAL MURBAD, DIST. THANE	720	27000
54	Sneha Steel & Scrap Center	GAT No.669 & 670, JADHAVWADI, CHIKHALI, PUNE.	2400	57000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
55	Sampurnearth Environment Solutions Pvt. Ltd.	Plot No. 100, Pissurlem Industrial Estate, Pissurlem, Sattari - Goa.	600	27000
56	Shree Raipur Cement Plant (A unit of Shree Cement Ltd.)	Bangur Nagar,Post Box no.33, Beawar, District Ajmer (Rajasthan) 305901	600000	57000
57	Pearl Polypacks	B-111(A1), Road No.9, VKI Area	1440	27000
58	Gravita India Limited (Unit-IV)	Surevy No. 233/15 TO 233/21 AND 233/23 TO 233/30,	6200	57000
59	SHREE CEMENT LIMITED	BANGUR NAGAR, POST BOX NO. 33, BEAWAR 305901, RAJASTHAN, INDIA	600000	57000
60	VSPN WASTE MANAGEMENT INDUSTRIES	KH NO 403 , IBRAHIMPUR BAHADRABAD	1200	27000
61	Raviraj Polytech	Survey No. 402 P1/P1, Plot No. 2, Near Akshar Polymer, Tanasva Road, Ganod, Ta. Upleta, Dist. Rajkot	624	27000
62	Krishna Trading Co	Gala No 45, Survey No 11/03/A Gausiya market village Pimpri Tal Thane Thane	20	12000
63	Dalmia Cement (Bharat) Limited, Rajgangpur	Rajgangpur, Distt - Sundargarh,Odisha-770017	181500	57000
64	INDUSTRIAL WASTE MANAGEMENT CO.	KHASRA NO 89/1 , VILLAGE DHAKNUMAJRA	1500	27000
65	ARTI ENTERPRISE	A-137, Swarnim Industrial Estate, Dhamatvan Road, Near Kastbhanjan Weingh Bridge, Bakrol, Ahmedabad-382430	6000	57000
66	Chahat Plastics	J - 1352, RIICO Industrial Area, Bhiwadi	150	12000
67	M/s. Think Smart	3-75/2, Sy. No. 638/RU/2, Ankireddypally (V), Keesara (M)	600	27000
68	Shree Plastics	Plot No. E-37, MIDC, Latur	180	12000
69	S H Enterprises	GAT NO 812, S HENTERPRISES, PAWAR WASTI, KUDDALWADI CHIKHALI, Pune, Maharashtra, 412114	600	27000
70	Lata Industries	Plot No. E-35, MIDC, Latur	150	12000
71	VEENU PLASTIC UDYOG	A 25 SECTOR -5, DSIIDC, BAWANA DELHI 110039	1500	27000
72	Rudra Environmental Solution India Limited	47/4 Erandawana, Aishwarya Residency,Pune 411004	300	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
73	M/S BALAJI TRADING COMPANY	VILLAGE SWARAJ MAJRA GUJJRAN, TEHSIL BADDI	60	12000
74	UNIVERSAL WASTE MANAGEMENT	Gala no 41 Naseebullah Compound kurla kalina road Mumbai 400070	1800	27000
75	Komal plastic	F-1834 DSIIDC Industrial area Narela Delhi-110040	180	12000
76	JAY AGRO INDUSTRIES	A/757 T.T.C Industrial Area M.I.D.C Mahape , Navi Mumbai	150	12000
77	BHAVNA ENTERPRISES	D-10, RAM RAHIM UDYOG NAGAR, LBS MARG, BHANDUP, MUMBAI	190	12000
78	DISHA JUTE AND ALLIED PRODUCTS PRIVATE LIMITED	Plot No. 78, Sector-21, Industrial Area	1400	27000
79	Bhagwati Plastics	C-385, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040, Narela Industrial Area, Delhi - 110040	100	12000
80	BALAJI AGRO SYSTEMS PVT.LTD	PLOT NO. 177-178, SECTOR-26, INDUSTRIAL AREA BHIWANI	199	12000
81	SHRIRAM INCORPORATED	Gat no 283&284, Village - Nanekarwadi, Taluka - Khed, Dstrict - Pune,	705	27000
82	NIKKI TRADERS	PLOT NO H1-320, RIICO INDUSTRIAL AREA KHUSHKHERA	300	27000
83	A & F Enterprises	Khata No-103, Khasra No-78/1m, Mauza Gadowali Pargana Jwalapur, Distt-Haridwar.	1200	27000
84	M/s. RAAJ ENVIRONMENT PRIVATE LIMITED	Plot No. 3102,Phase-3,GIDC,Chhatral,Tal-Kalol,Dist-Gandhinagar-382729	1200	27000
85	Mrutyunjay Jeevan Dhara Health Care And Charitable Trust	23, Laxmi Bai Marg	6900	57000
86	ROYAL MELTS CO.(Unit-1)	Plot No:-8, Survey No:-182,Nilkanth Industrial Estate, Village:-Iyava Ta:-Sanand, Ahmedabad Pin:-382170	1250	27000
87	SHREE CEMENT LIMITED	SHREE CEMENT LIMITED, BANGUR NAGAR, POST BOX NO.-33, BEAWAR 305901, RAJASTHAN	1212000	57000
88	Mohan Industries	gat no 688, Jadhavwadi road , kudalwadi chikhali pune412114	1200	27000
89	SHEETAL TRADERS	MASTER VEER SINGH MARKET, MAIN ROAD KASNA GREATER NOIDA GAUTAM BUDH NAGAR	1000	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
90	KOTHARI RESHA UDHYOG	2005/A GIDC	305	27000
91	HARIOM FLEXIPACK INDUSTRIES	PLOT NO. 2202, GAT NO. 328, AMBAP ROAD, BEHIND RAJESH MOTORS, VATHAR TARF VADGAON TAL-HATKANANGALE DIST-KOLHAPUR	1500	27000
92	SUYASH INDUSTRIES	GAT NO 318/B PLOT NO 6 VILLAGE SHINDEWADI , TALUKA BHOR DISTRICT PUNE	600	27000
93	SHREE PLASTICS	D-1553,DSIDC NARELA INDUSTRIAL AREA,DELHI-110040	1500	27000
94	COOL LINKS AIR CONDITIONERS	JM-224, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	150	12000
95	CITIZEN PLASTICS	SIDCO INDUSTRIAL COMPLEX BARI BRAHMANA .	2979	57000
96	SAGAR CEMENTS LIMITED	Plot No.111, Road No.10, Jubilee Hills, Hyderabad	4900	57000
97	GUPTA PLASTIC INDUSTRIES	PLOT NO.G-72 AND 73, SECTOR-4, DSIIDC, BAWANA INDUSTRIAL AREA, NEW DELHI-110039	300	27000
98	SHREE INDUSTRIES	200/5 P VEHLOLI VILLAGE, ASANGAON, THANE - 411604	1200	27000
99	JAI SHIV PLASTIC	J-219, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	100	12000
100	GREEN RECYKLOPLAST SOLUTIONS PRIVATE LIMITED	KHATA 1660,HIREHALLI GRAM PANCHAYAT TUMKUR,	900	27000
101	M. R. Polytech	H1 - 861 Phase - III, RIICO Industrial Area, Bhiwadi	900	27000
102	Mohammed Yunus & Sons	Plot No. 176/3, 2nd Phase, GIDC Vapi, Valsad, Gujarat 396195	1200	27000
103	K G N PLASTIC	SHIVCHAK MALL , MEHDIGANJ , PATNA CITY	120	12000
104	SHREE SHYAM JI UDYOG	PLOT NO. 121 , SECTOR -21, INDUSTRIAL AREA , BHIWANI	199	12000
105	JAI SHIV PLASTICS	HI-77, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	190	12000
106	MAA KAMAKHYA DISPOSABLE WORKS	1, BHETAMUKH, BARALABARI,	1800	27000
107	G M MOULDERS	VILL-SILA, MOUZA-SILA SINDHURIGHOPA, KAMALPUR, CHANGSARI CHOWKIGATE	2400	57000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
108	Shaju Kolengadan	Kolengadan House, Kottekkad,Kuttur.P.O, Thrissur-680013	3	12000
109	S. M Industries	121/2 , Amona , Amona Dewas	5940	57000
110	NEXT POLYMERS LIMITED (A Celanese Group Company)	Survey No.274/2 & 275/2, Surangi Velugam By Pass Raod, Village Velugam, Silvassa-396230	4500	57000
111	KESHARI POLYMER	EPIP, AIDC COMPLEX, AMINGAON	1346	27000
112	Him Perfect Plasto	Plot No-6 A(1), Ind. Area Jeetpur Bheri, Tehsil Ghanari District Una HP	120	12000
113	UltraTech Nathdwara Cement Ltd. (Unit : Nathdwara Cement Works)	Unit: Nathdwara Cement Works Tehsil : Pindwara, P.O. : Adityanagar District : Sirohi (Rajasthan)	100000	57000
114	SANJAY PLASTIC	O-18, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
115	Ashok kumar manoharlal jain	Plot no 11 Survey no 337/4 tigriya badshah road, sector A sanwer Road INdore M.P.	5000	57000
116	ESHWAR POLYMERS	NO 34 35 17th CROSS ANDRAHALLI MAIN ROAD PEENYA 2ND STAGE BANGALORE KARNATAKA 560091	180	12000
117	SHREE BALAJI PLASTIC	M-150, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	190	12000
118	AMHAQ HEALTHCARE PVT LTD	Plot No 129-132, Sector A, Industrial Area, Mandideep	4500	57000
119	SHAHEEN ENTERPRISES	PLOT NO 165E SECTOR H, INDUSTRIAL AREA, GOVINDPURA BHOPAL	100	12000
120	PREM CHAND INDUSTRIES	I-221, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
121	Halifax Greentech LLP	Survey No. 384 Paiki & 385 Paiki, At & Post. Village-Gambhoi, Bhilada Road, Vavdi-383030, Ta.-Himmatnagar, Dist.-Sabarkantha.	9120	57000
122	Mohammad Ishaque	Gala No.D-7,Shadab Compound,Shree Nagar,Khairani Road,Sakinaka,Mumbai	1800	27000
123	INDOGREEN POLYMERS	778/76 EPIP ROAD JHARMAJRI BADDI DISTT- SOLAN H.P 174103	480	27000
124	Vijayneha Polymers Private Limited	?8-3-332,Mailardevpally (V) Rajendra Nagar - R.R.Distt. Hyderabad-500 005 (TS) India	6000	57000
125	RUCHIT ENTERPRISES	93/1 92/ 1 GRAM NAWALPURA SENDHWA	500	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
126	M/s PRIME PRESSING TOOLS PRIVATE LIMITED	PLOT NO 156 AND 157, ECOTECH I , GREATER NOIDA,GAUTAM BUDH NAGAR,201306 GREATER NOIDA	990	27000
127	Sri Sai Plastics	Plot No D-78, phase-1, IDA Jeedimetla, Badradri, telangana-500055	170	12000
128	M/S D.S. PLASTICS	G-177, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
129	THE INDIA CEMENTS LIMITED	DHUN BUILDING, 827, ANNA SALAI, CHENNAI - 600 002.	3300	57000
130	SMD Enterprises	M J K Compound, Khairani Road, Sakinaka, Mumbai	600	27000
131	CEMECH ENGINEERING INDUSTRIES	W-21, HINGNA MIDC, NAGPUR	1800	27000
132	BLUE STAR DRUM SUPPLIERS	Gala No. 26, Shil Mumbra Road, Near Tata Power, Aachar Gully, Shilphata,	190	12000
133	SUNRISE PLASTIC INDUSTRIES	I-2216, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	195	12000
134	MOHMMAD UMAR TRADER	Gala No. 5838, Ward No. 2/2, Buvapada, Khadan Road, Sharda Chowk, Ambernath, (W).	190	12000
135	M/s. National Enterprises	Plot No. K/1,2,3 Sr. No. 69, Near Ekta weigh Bridge, Mumbra Panvel road, Village- Pimpri, Taluka & District Thane - 400612	600	27000
136	LAXMI ENTERPRISES	NEAR ANANDPUR TRUST HOSPITAL, PURANI CHAWANI, GANGA MALANPUR, GWALIOR	50	12000
137	Y J RAO INDUSTRIES	Plot no 20-P, 3RD CROSS MACHENAHALLI INDUSTRIAL AREA NIDHGE HOBLI, SHIMOGA, Shivamogga (Shimoga), Karnataka, 577222	300	27000
138	Meet Plastics	B-6, Ram Rahim Udyog Nagar, Sonapur, Bhandup (West), Mumbai	552	27000
139	SRI LAKSHMI PLASTICS UNIT-II	Plot No.37/2&37/4,4th cross,PIPDIC Industrial Estate,Sedarapet,Puducherry	300	27000
140	Universal Plastic Industries	Plot No. 137 IID Centre SICOP Govindsar Kathua	352.8	27000
141	Aashna Industries	C-1/1923, GIDC, Halol, Dist - Panchmahals, Gujarat - 389350	542.4	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
142	Reev Polymers	Road No.5, Plot No. C-1/1925, GIDC, Dist - Panchmahals, Gujarat - 389350	242.4	27000
143	SHRI BALAJI PLASTIC	DI-263, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
144	Amar Plastic	C-1-B-1919, GIDC, Halol, Dist - Panchmahals, Gujarat - 389350	542.4	27000
145	R A ENTERPRISES	A 26, SECTOR 5, DSIIDC, BAWAN A DELHI 110039	900	27000
146	SHIVSHAKTI INDUSTRIES	B-152, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
147	SHYAM ENGINEERING COMPANY	J-6, UDYOG NAGAR INDUSTRIAL AREA, ROHTAK ROAD, DELHI-110041	1800	27000
148	SHREE ASHAPURA PLASTIC	2/8, GIDC CHANDRAPURA, TAL- HALOL	121.2	12000
149	PRADEEP BANSAL	PLOT NO. 548/5, SWARN PARK MUNDKA REDEVELOPMENT INDUSTRIAL AREA, DELHI-110041	1800	27000
150	ARIHANT AMAR SHRINK PACK	PLOT NO: C-1, 39/24, 25, 29, PHASE - III, GIDC NARODA, DIST: AHMEDABAD.	60	12000
151	Krishna Enterprise	Plot No. 104/39 & 40, GIDC Palej - 395008, Tal & Dist: Bharuch.	2184	57000
152	SARASWATI PLASTIC	NO 9 MILK COLONY ROAD SASTRI NAGAR KODUNGAIYUR CHENNAI 600118	648	27000
153	CARMINE PLASTIC RECYCLING LLP	PLOT NO. 6, SAIBABA INDUSTRIAL ESTATE, VILLAGE- ZAK, DEHGAM, AHMEDABAD.	6000	57000
154	NATRAJ POLYCHEM PVT LTD	A 21 DSIIDC NARELA INDUSTRIAL COMPLEX DELHI 110040	1800	27000
155	Ishwar Enterprise	Plot No. 05, Al Akib Estate, Narol Circle, Narol-Sarkhej Highway, Narol, Ahmedabad-382405	150	12000
156	TRIPLEX ELECTRONICS	PLOT NO. 30, PHASE-II, BADLI INDUSTRIAL AREA, DELHI-110042	190	12000
157	SHREE SUMAN PLASTICS PRIVATE LIMITED	C-605, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	195	12000
158	SHREE SUMAN PLASTICS PRIVATE LIMITED	C-616, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	195	12000
159	ASHISH ENTERPRISE	PLOT NO K1-902/15 ENGINEERING ESTATE GIDC SECTOR 28 GANDHINAGAR	200	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
160	SHIV POLY PLAST	H 162 SECTOR 3 DSIIDC BAWANA DELHI 110039	1000	27000
161	BALAJI PLASTIC INDUSTRIES	B-157, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	600	27000
162	ALOK INDUSTRIES	PLOT NO-6, KHASRA NO-291,LAMANA-AMARGARH ROAD,VILLAGE-AMARGARH, TEHSIL-PISANGAN	300	27000
163	A.G PLASTIC	H-59, SECTOR-4, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	900	27000
164	M M POLYMERS	SY NO 117 RAMOHALLY CHIKKALLURE ROAD	480	27000
165	GARG ENTERPRISES (PROP. VIKAS GARG)	A-177, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	840	27000
166	NIRMAL ENTERPRISES (NAVEEN GARG)	J-3277, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	840	27000
167	Modern Plastics	F-1691, DSIIDC Ind. Area, Narela	1200	27000
168	SURESH KUMAR	PLOT NO-J-17 POKCET N SEC 3 DSIIDC BAWANA IND AREA DELHI-39	190	12000
169	HARSH INDUSTRIES	Shed no. 10/96-97, Survey No. 206/3, Vill: Bidaj, Dist: Kheda 387120 Vill: Bidaj, Dist: Kheda 387120	900	27000
170	LAXMI PLASTIC UDYOG	C-574, FIRST FLOOR, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	500	27000
171	AMBIKA INDUSTRIES	C-562, FIRST FLOOR, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	500	27000
172	AARAV GOEL (A UNIT OF VAIBHAV POLYMERS)	K-272, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
173	MASTER PRODUCTS INDIA	C-142 SECTOR 3 DSIIDC BAWANA DELHI-110039	1000	27000
174	Shree Paraswanath Marketing	Plot No. G-76-77, RIICO Ind. Area, Beawar	120	12000
175	VIKAS INDUSTRIES (A UNIT OF ROMPLAST POLYMER SOLUTIONS)	M- 175, Sector-1, Bawana Industrial Area, Delhi-110039	250	27000
176	SANTOSH	PLOT NO--J-141 POKCET N SEC 3 DSIIDC BAWANA IND AREA DELHI-39	190	12000
177	AAKASH PLASTIC	H-1207 DSIIDC NARELA INDUSTRIAL AREA	900	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
178	EVERSHINE POLYMERS	PLOT NO. L-202, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI	300	27000
179	PARDEEP GUPTA	PLOT NO-83 POCKET F SEC 3 DSIIDC BAWANA IND AREA DELHI-39	190	12000
180	S.L ENTERPRISES	K-82 SECTOR-1 DSIIDC BAWANA INDUSTRIAL AREA	175	12000
181	RAJENDER KUMAR	PLOT NO-195 POCKET K SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
182	SHREE SAI ELECTROPLATING (A UNIT OF MANSI PLASTICS)	E-75,SECTOR-1,DSIIDC BAWANA INDUSTRIAL AREA,DELHI-110039	195	12000
183	KHUSHBOO INDUSTRIES	PLOT NO. 546, GIDC, WAGHODIA - 391760, VADODARA	25500	57000
184	Vijaya Plastic Industries	G, Plot No. K-24, Midc, Midc Area, Waluj, Aurangabad, Maharashtra, 431133	3600	57000
185	R V ENTERPRISES	K-120, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
186	AYUSHI PLASTIC UDHYOG	PLOT NO-91 POCKET I SEC 3 DSIIDC BAWANA IND AREA DELHI-110039	190	12000
187	JAIN PLASTICS	PLOT NO-53 POKCET E SEC 2 DSIIDC BAWANA IND AREA DELHI-39	190	12000
188	BALAJI PLASTIC INDUSTRIES	PLOT NO. 225, PHASE-1, HSIIDC BARHI, DISTRICT SONIPAT, HARYANA-131039	1000	27000
189	DURGA POLYMERS	PLOT NO-106, POCKET-G, SECTOR-1, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	1900	27000
190	A ONE INDUSTRIES	PLOT NO – 160 GIDC-2, DEDIYASAN MEHSANA	180	12000
191	KANSAL POLYMERS	KHASRA NO., 5083/1272, DEOLI GAON, TEHSIL DEOLI, DISTRICT TONK	324	27000
192	DEEP PLASTICS	D-307, Sector-5, DSIIDC Bawana Industrial Area, Delhi-110039	195	12000
193	Shree Umiya Plastic Industries	L/350/1,GIDC, DEDIYASAN,MEHSANA - 384002	600	27000
194	MAX POLYMERS	15/2 GIDC OPP. NARAYAN ESTATE, BEHIND TORRENT POWER, ODHAV ROAD	1700	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
195	PANCH PARMESHTI PLASTIC	POCKET-E, PLOT NO-17 & 18 SECTOR-4 DSIIDC BAWANA INDUSTRIALAREA NEW DELHI	800	27000
196	SITA RAM PLASTIC	O-166, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
197	MAHAKALI ENTERPRISE	Survey No:202, Shed no. 14, Ranchhodray Estate,, Near Khodiyar mataji temple, Budasan, Tal:Kadi, Dist:Mehsana	6000	57000
198	PARI POLYMERS	B 14 Sai Industrial Estate , nugar by pass,MEHSANA - 384002	2400	57000
199	Nilkanth Plastic	11, Dev Industiral Park,, Mehsana-Unjha Highway, Motidau, Ta-Mahesana, Gujarat	180	12000
200	Metro Panel Industries	Survey No. 757,At. Borisana-382715,Kadi,Mehsana	1200	27000
201	SHREE KRISHNA PLASTICS	A-25 DEV INDUSTRIAL ESTATE NEAR BIDC WATER TANK GORWA BIDC VADODARA	240	27000
202	G C INDUSTRIES	PLOT NO-G-30 POCKET C SEC 4 DSIIDC BAWANA IND AREA DELHI-39	190	12000
203	GREEN PLAST INDUSTRIES	Plot No: 3312/23, GIDC Estate, Chhatral, Ta: Kalol, Dist: Gandhinagar	1200	27000
204	Shree Karani Polymers	Plot No 1710, Shreeji Food Industries, Near Panchvati Party Plot, Baeja Barejadi Road, Bavala Tal:- Daskroi,	650	27000
205	Ashapura Corporation	Plot No. 4508, Plastic Zone, Sarigam GIDC, Sarigam - 396155	960	27000
206	Sunrise Industries	S.No.120/P and 121/P, Dhoraji Road, Village. Makhiyala	324	27000
207	Pinkal and Dinesh Enterprises	Plot No.L/104/3, GIDC- Sarigam, Tal :Umbergaon, Dist : Valsad - 396155	600	27000
208	Pinky Plastic Industries	Shed No.C-406, GIDC, Umbergaon-396171	600	27000
209	Rudra Plastic Industries	Plot No. 79/P5, Kutiyana Bypass, Porbandar Rajkot NH, Vil. Kutiyana, Ta.Kutiyana	600	27000
210	Taj Plastic Process	Plot No. 4904, GIDC Estate, Sarigam – 396155. Dist.: Valsad (Gujarat).	480	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
211	Shiv Polymers	Shed No.1, Survey No.789(Old Survey No.26/3/P5), Village : Manda, Tal : Umbergaon, Dist : Valsad-396155	600	27000
212	KRISHNA PLASTIC TRADERS	PLOTNO 374, BEHIND LAL KARKHANA, NARI ROAD, KUMBHARWADA, Bhavnagar, Gujarat, 364001	228	27000
213	MANGALAM PLASTIC INDUSTRIES	PLOT NO. L-6129/10, 4th PHASE, GIDC, VAPI.	1215	27000
214	M S INDUSTRIES	B-59, Maharajpura Industrial area Pinto Park	600	27000
215	YADUVANSHI POLYMERS PRIVATE LIMITED	RG KHEWAT NO.-156/113 KHATAUNI NO-183 DEHKORA ROAD BAHADURGARH JHAJJAR	1999	27000
216	M/s. A. K. Traders	Besides Kothi Steel Ltd., Vejalpur Road, Vill: Chikhodra, Tal: Godhra	6000	57000
217	Super Polyplast	Plot No.4505, Plastic Zone, GIDC-Sarigam, Tal:Umbergaon, Dist : Valsad - 396155	240	27000
218	Hariom Industries	Plot No 171,GIDC, Dediasan - 384002,Mehsana	300	27000
219	Shree Ram Polymers	36/9, GIDC, Odhav, Opp. Jay chemicals, Hindustan Marbal Road, Ahmedabad - 382415	960	27000
220	Ambica Plastic	Plot No. 39 P, B/h. Maruti Estate, Nr. Jay Chemical , GIDC, Odhav, Dist: Ahmedabad	1200	27000
221	Jay Industries	Plot No C1 146, GIDC, Dediasan - 384002,Mehsana	300	27000
222	GUPTA OIL MILL (A UNIT OF MANSI PLASTICS)	E-57, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
223	MAHAVIR PLASTIC	PLOT NO. J/1901/15, 4th PHASE, GIDC, VAPI.	900	27000
224	Ishan Plastic Industries	S.No. 10/1P, 10/3P, Sabalpur, Junagadh	360	27000
225	Om Plastic	P. No. 3074,3075,GIDC, Phase III, Dared, Jamnagar	960	27000
226	KUNJ PROPLAST	Survey No. 212p, Plot No. 5, Sub Plot No. 5/B, Vikas Rolling Shutter Street, Near Aim Profile, Shapar(Veraval), Tal : Kotda Sangani, Dist : Rajkot	1200	27000
227	Anant Industries	Sr No- 247 p3 p4, Plot No- 13, Boss Industrial Estate, Hadmatiya.	1440	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
228	AMBUJA CEMENTS LIMITED MARATHA	AMBUJA CEMENTS LIMITED MARATHA CEMENT WORKS UPPARWAHI KORPANA CHANDRAPUR	195000	57000
229	Times Trading Corporation	Survey No.26/1, Gala No. A, Bypass Road, Sanjan Bandar, Sanjan, Tal: Umbergaon, Dist : Valsad	1680	27000
230	VISHAL PACKAGING	PLOT NO. 218, GIDC, SIDHPUR	1500	27000
231	POLYMER PLAST	C-1/517/4, GIDC, MAKARPURA,	72	12000
232	Shree Brahmani Polyplast (Old Name -Ganesh Plastic)	Indreshwar road ,B/h Maruti Chemical-Dolatpara Tal & Dist-Junagadh	300	27000
233	MARUTI PLASTIC SCRAP	VILLAGE- POLARPUR TA-BARWALA TOWN-POLARPUR	120	12000
234	THe India Cements Limited	Near Vill. Vajwana,Tehsil Garhi,District Banswara,Rajasthan	2880	57000
235	AURUM FABRICTECH LLP	801, A, Narnarayan Complex, Opp. Navrangpura P.O, Navrangpura, Ahmedabad, Gujarat, 380009	4500	57000
236	Deepak Industries	Shed No. C1B 6010 Phase 4 GIDC Vapi Di Valsad 396195 Gujarat	1200	27000
237	Adinath Polypack	Plot No. 633, GIDC Estate, Halol, Panchmahals, Gujarat, 389350	303	27000
238	Bhagwati Plastic Industries	Plot No. C-1/B - 1932, G.I.D.C, Umbergaon - 396171, Tal. Umbergaon,	240	27000
239	JAI SHREE BALAJI PLASTIC	NEERAJ GUPTA	500	27000
240	GOPAL INDUSTRIES	Plot no. 5, Shyama Estate, Nr. Hari Krishna Estate, Gatral Bakrol Road, Bakrol, Ahmedabad-382433	1440	27000
241	HANUMAN ENTERPRISES	F-1928 DSIIDC NARELA INDUSTRIAL AREA DELHI	180	12000
242	Ashok Plastics	Plot No. 392/2, GIDC, Waghodiya, Dist - Vadodara	360.5	27000
243	Gemini industries	306, GROUND FLOOR, POCKET D SECTOR 5 BAWANA, Delhi	500	27000
244	Mehali Papers Private Limited	Mehali Papers Pvt. Ltd., Plot No. D-2/11/B/2, GIDC, Dahej– 392130. Tal-Vagra, Dist.-Bharuch.	9600	57000
245	KAVYA ENTERPRISE	2500/16 , GIDC ESTATE , HALOL , GUJ	600	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
246	Raj Enterprises	Plot No.4804/1, Plastic Zone, GIDC Sarigam - 396155, Tal-Umbergaon, Dist - Valsad	2400	57000
247	LAVDHI POLYMERS	J 33 sec 2 DSIIDC industrial area bawana	180	12000
248	M/s. A.M Trading & Co.	Survey No.500, Palaswada, Tal:Dabhoi Dist- Vadodara, Pin – 390017	2400	57000
249	Ashapura Enviro	Plot No. D-2/CH/392 GIDC Estate Dahej Dist. Bharuch	1200	27000
250	L. H. PLASTIC	Survey No: 231, Aldesan Adundara Road, Aldesan, Tal: Kadi, Dist: Mehsana	1080	27000
251	ANIL ENTERPRISES	P-144, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
252	Adarsh Polymer (Old Name: Vraj Plastic)	Plot no. 29,Jay Bhuvneshwari Ind. Estate, Sabalpur,Junagadh	300	27000
253	BANGA EXIM	3004-05, PHASE-3, GIDC, CHATTRAL	1200	27000
254	M/s. KALEEM STEEL	Survey No. 434/K, Village Chharodi, Ta:Sanand, Dist:Ahmedabad	3000	57000
255	RADHE KRISHANA PLASTIC	PLOT NO-145 POCKET H SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
256	Sri Sadha Shiva Plastics	22 B BLOCK A JRD TATA INDUSTRI	350	27000
257	Patidar Industries	S.No.306/1, Dhoraji Road, Vil. Makhiyala, Ta. Junagadh	384	27000
258	Patidar & Co	S.No.121/p, On Dhoraji Road, Makhiyala,junagadh	324	27000
259	LAXMI NDUSTIRES	POST HALED,VIA SUWANA	200	12000
260	Aculife healthcare Private Limited	Village : Sachana, Tal.: Viramgam, Dist. : Ahmadabad -382150.	1656	27000
261	MITESH PLASTIC INDUSTRIES	C1 / 11, G.I.D.C. - UMBERGAON, TAL. UMBERGAON,	3600	57000
262	SHIVA INDUSTRIES	PLOT NO. 425, III PHASE , G.I.D.C., UMBERGAON	240	27000
263	vipul plastic industries	444,shakti khandsari compound,junagadh road	2400	57000
264	SWASTIK INDUSTRIES	C-1B/2701-8, 3RD PHASE, G.I.D.C. UMBERGAON, TAL. UMBERGAON,	720	27000
265	AKTA POLYMERS	PLOT NO : 18/A/44, SHRINATH ESTATE,B/H GUJCOMASOL NAROL-VATVA ROAD, NAROL	348	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
266	LAXMI INDUSTRIES	SHED NO: C1/247/10, GIDC, UMBERGAON,DIST: VALSAD-396171 (GUJARAT)	300	27000
267	VIKAS PLASTIC INDUSTRIES	197 GIDC, Dediyasan, MEHSANA - 384002	480	27000
268	VAKPATI INDUSTRIES	PLOT. NO. 1712, 3RD PHASE, KARADIYA CHAR RASTA , G.I.D.C. UMBERGAON ,	5400	57000
269	JP ASSOCIATES	PLOT NO 103 ROAD NO 9 APIIC E BONANGI PARAWADA	450	27000
270	JAIRAM PLASTIC INDUSTRIES	Plot No: 2720, Kanti Gate Main Road, Metoda- 360021, Dist.: Rajkot, Tal: Lodhika	5520	57000
271	NAVEEN SAI SRI INDUSTRIES	plot no. 27, Q. SY. No. 166 Part, 167 Part and 168 Part, Denotified Area - APSEZ, Dibbapalem, Atchuthapuram	300	27000
272	NILKANTH PLASTIC INDUSTRIES	Survey No. 113/P1, Plot No. 2, B/H. Balaji Multiflex, Dhokariya Road, Village : Amreli-360110, Tal : Paddhari, Dist : Rajkot	960	27000
273	EVERGREEN POLYMERS	PLOT NO 28 , PEDDAGANTIYADA , INDUSTRIAL AREA ,VISAKHAPATNAM	1000	27000
274	SANSKAR POLYMERS	Survey no. 403/P-3, Nr.Ganod Patiya , Ganod Chowkdi Tanasava Road, Village–Ganod (360 490),Taluka-Upleta, Dist-Rajkot	1080	27000
275	RAVI TRADERS	S. NO. 722 PAIKI, DHOLKA-SARKHEJ ROAD, KALIKUND, TAL: DHOLKA, DIST: AHMEDABAD	720	27000
276	M/s.Ravi Plastic	At- Survey no-8/p,opp.Reliance pump,Rajkot road -Dolatpara ,Tal & Dist-Junagadh	264	27000
277	Venus Agroshed Net	C1-104, G.I.D.C., KILLA PARDI-396125	1200	27000
278	SATYAM INDUSTRIES	PLOT NO: 420, GIDC ESTATE, UMBERGAON, DIST: VALSAD-396171 (GUJARAT)	720	27000
279	YASH ENTERPRISES	68, PHASE-II, BADLI INDUSTRIAL AREA, DELHI-110042	1900	27000
280	Shah Paper Mills Ltd.	Plot No. 5202, Phase-III, GIDC Estate, Vapi – 396195, Dist. Valsad.	7300	57000
281	KALYAN POLY PLAST	PLOT NO. C1/1821, GIDC, HALOL	146	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
282	Raja Plastic	Plot No. 1804, GIDC, Halol	361.2	27000
283	AFSHAN PLASTIC INDUSTRIES	21, KEROSIN VALAS CHAWL, MANGUBEN NI CHALI, OPP. SONI NI CHALI , RAKHIAL UDHYOG VISTAR, RAKHIAL ROAD, AHMEDABAD	180	12000
284	Patidar Products	Plot No. 1402, GIDC-II, Sabalpur	420	27000
285	M/s. Om Corporation	Unit-2,Survey No. 165/1 & 180/2/Paiki/2, Narayan Industrial Estate, Vill: Iyava, Ta: Sanand, Dist: Ahmedabad-382170	600	27000
286	M/s. NILKANTH ENTERPRISE	C1B-716, GIDC, BHUJ, KUTCH, GUJARAT	1200	27000
287	Dwarkadhish Industries	Plot No. 1401/C, GIDC-II, Sabalpur, Junagadh	384	27000
288	Satyanarayan Plastic	Plot No. 4603, G.I.D.C., Sarigam	240	27000
289	Nihal Malik & Company	NEAR PRASHANT COLOUR, PLOT NO 1304 13, III RD PHASE, GIDC, VAPI, Valsad, Gujarat, 396195	462	27000
290	ARIHANT CORPORATION	PLOT NO. C-1/49/2 PHASE III GIDC NARODA AHMEDABAD	1080	27000
291	M/s.Hardayal Polymer	Plot No.70,GIDC Estate Manjusar ,Ta:Savli ,Dist:Vadodara	480	27000
292	Anukom Heat Treaters	613, Kerala GIDC, Bavla, Dist: Ahmedabad	1200	27000
293	GOKUL PLASTIC INDUSTRIES	PLOT NO. 1868 & 1869, GIDC-2, DOLATPARA, JUNAGADH	180	12000
294	Bhagwati Polymers	Plot No. 131, GIDC - Vanana, Ta - Ranavav	120	12000
295	A-One Plastics	Plot No. 77, Survey no. 273/8, Daman Ganga Industrial Park, Karvad, Vapi, Valsad	2424	57000
296	SHAKTI INDUSTRIES	PLOT NO: 3360/7, PASE: IV, GIDC, CHHATRAL, TA: KALOL	600	27000
297	K D ENTERPRISE	78,CHIRAG ESTATE, NR. REVABHAI ESTATE, C.T.M,AMRAIWADI,AHMEDABAD	720	27000
298	J B B PLASTICS	PLOT NO-142 POCKET H SEC 3 DSIIDC BAWANA IND AREA DELHI-39	190	12000
299	Shaival Polymers	50,Laxmi iNDUSTRIAL Estate, Near Nagarwel Hanuman Temple, Amraiwadi, Ahmedabad	900	27000
300	K.G.N. Industries	plot No 1503, GIDC II, Dolatpara, Sabalpur - 360001	150	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
301	Raja Poly Plast	Plot No.20, Vegdi GIDC, At.Vegdi, Ta.Dhoraji,Dist.Rajkot	216	27000
302	SHRI SIDHGUFA PLASTIC	B-2512, DSIIDC INDUSTRIAL AREA, NARELA DELHI-110040	350	27000
303	Shri Ram Industries	Plot No. 1747, GIDC, DOLATPARA, JUNAGADH	300	27000
304	Vijay Poly Plast	Plot No. 808, GIDC Makarpura, Dist - Vadodara	189.6	12000
305	KUBER EXIM	SR. NO. 403, Beside Shiv Bil Coal	300	27000
306	R V ENTERPRISES	K-122, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	189	12000
307	M/s Shree Gnanyagna Plastic Processor	SR.No: 97/1, Vill: chaklasi Ta: Nadiad ,Dist: Kheda	150	12000
308	KRISHNA POLYMERS	Plot No. G-1961/2, Road No. K/7-C, Lodhika GIDC, Almighty Gate Road, Tal.: Lodhika, Dist.: Rajkot	540	27000
309	Ansari Scrap	175, 176/2, Godwon No.4, Sanjari Estate, Opp. Hokabaz Estate-Ilaben Ghat, Danilimda, Ahmedabad-380028	29760	57000
310	Shreenathji Polyplast Industries	Plot No.907/5, GIDC- II, Sabalpur, Dist. Junagadh.	528	27000
311	Sureja Industries	Plot No. D/33/12, Road No. 18, Hojiwala Industrial Estate, Sachin, Surat. 394230	600	27000
312	NAVRANG PLASTIC	Plot No. C 1/B, 2012, 3rd Phase, GIDC-Vapi, Valsad, Gujarat, 396195	1800	27000
313	SHYAM ENTERPRISES	N-4, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	198	12000
314	Bhagwati Plastic Processors	B/h Rajiv Gandhi Bhavan, Memco, Naroda Road, Ahmedabad	1	12000
315	M/s ZUARI CEMENT LIMITED	Village- Dondapadu, Mandal-Chintalapalem,	3400	57000
316	M/s. JAGRUTI PLASTIC	94, Karunasagar Estate Part III, Anil Starch Road, Naroda, Ahmedabad, Gujarat, 380025	360	27000
317	NAAZ TRADING COMPANY	PLOT NO 189/A/4, VASNA (IYAVA), SANAND	300	27000
318	Suman Polymers	S. No. 458/2P, Plot No.3, Junagadh Road, B/h Bhavna Plastic, Dhoraji	1200	27000
319	KAUSHALYA POLYMERS	PLOT NO-34 POCKET A SEC 5 DSIIDC BAWANA IND AREA DELHI-39	190	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
320	ARROW POLYMERS	SURVEY NO. 43/1P1, PLOT NO. 2, NR. ISRA PATIYA, PORBANDAR ROAD, ISRA, TAL. UPLETA, DIST. RAJKOT	600	27000
321	RMAX INDUSTRIES	A2/1914, GIDC, HALOL	144	12000
322	Ankur Polymers	Plot No. 12, Sr.No. 436p, Kolki Road, Upleta- Ta. Upleta,Dist. Rajkot	744	27000
323	Bhairavkrupa Plastic	Shed No: 3 Block No: 371/4, Shramjivi Vasahat, Rakhiyal, Ahmedabad	180	12000
324	PRIYANSHI PRODUCT	2106/2 & 2106/3 , GIDC, Halol	198	12000
325	R V ENTERPRISES	K-259, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	196	12000
326	BHAGWATI PLASTIC	PLOT NO-1750, GIDC=2, SABALPUR,JUNAGADH	300	27000
327	MAMTA PLASTICS	PLOT NO:7, SAKRIBA INDUSTRIAL ESTATE, OPP:INDO GERMAN, NEAR GIDC PHASE IV, GIDC VATVA, AHMEDABAD.	600	27000
328	SATYAM INDUSTRIES	PLOT NO=1706, GIDC=2, SABALPUR, JUNAGADH	252	27000
329	PALLAVI INDUSTRIES	E-22 MIDC ISLAMPUR, DIST- SANGLI	6	12000
330	SHREEJI PLASTICS	SURVEY NO. 380/1(17), PART-A,GROUND FLOOR,MODERN INDUSTRIAL ESTATE,VILLAGE KACHIGAM,NANI DAMAN,	1000	27000
331	Sun Plastic	Plot no. 1707 , GIDC-II, Sabalpur, Junagadh	180	12000
332	Ajmeri Enterprises	Balkrishna Ind. Estate	300	27000
333	Jagnath Plastics	Plot No. 5103/5, 4th Phase, GIDC Vapi, Vapi, Valsad	600	27000
334	KIRAN TRADING	PLOT NO.146, NEW SURVEY NO.3392, DAMANGANGA INDUSTRIAL PARK, DUNGRA, VAPI, VALSAD	6000	57000
335	SMIT PLASTICS	PLOT NO. 2109, PHASE II, GIDC CHHATRAL, TAL.KALOL,DIST.GANDHINAGAR	180	12000
336	ASHOKKUMAR TARACHAND MARU	C-1 B/504/3, GIDC INDUSTRIAL ESTATE	144	12000
337	Vinayak Products	Sr No. 127/P2, Dhoraji Road, Makhiyala, Dist: Junagadh	312	27000
338	MUKTI ENTERPRISES	1706/7 GIDC HALOL	480	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
339	Lamifab Industries	Plot No. 4604, 4605, 4702 & 4703, G.I.D.C., Sarigam	1560	27000
340	Aarti Enterprise	Gr Floor, Plot No 4A/ 11 B-C 12, Sachin Udhyognagr Sakari Mandali, Nr Alfa Hotel Sachin Palsana Road, Sachine,	2160	57000
341	ROTTO ENTERPRISE	PLOT NO - 1706/1/B, GIDC ESTATE, HALOL	180	12000
342	M/s.Hariom Industries	At-Plot No-1757 ,Gidc -II,Dolatpara ,Tal-and Dist-Junagadh	240	27000
343	Gurukrupa Plastic Industries	Plot No. 418, GIDC Halol, Halol	484.8	27000
344	RADHE INDUSTRIES	Plot No 2/1, Phase III, GIDC, Chandrapura, Halol,	360.12	27000
345	SHREE SAINATH ENTERPRISE	C-1/1933, GIDC ESTATE, HALOL	180.36	12000
346	NEHA PLASTICS	Plot No.39, Manorath Estate, Near Milan Cinema, Saraspur Rakhiyal, Ahmedabad.	312	27000
347	POLYMER INDUSTRIES	NEW PATEL WAY BRIDGE COMPOUND, NR. AVTAR HOTEL, NAROL- ISANPUR ROAD, NAROL, AHMEDABAD	600	27000
348	nandhini gunny stores	DOOR NO: 4/171, NEAR NUKALAMMA TEMPLE, S.ANNAVARAM, TUNI MANDAL ,EAST GODAVARI DISTRICT	2400	57000
349	JKM POLYMERS	M-133, SECTOR-3, DSIIDC, BAWANA INDUSTRIAL AREA, DELHI-110039	197	12000
350	Multi Scrap Corporation	H-1-29-30 Ricoo II Industrial Area Ajmer road	1650	27000
351	Sharma Plastic Industries	Plot No. 318, GIDC, Ranoli, Ta & Dist. Vadodara-391350	4800	57000
352	Asha Plastic	Shed No: 14, Anpurna Estate, Nr. Zaveri Estate, Kathwada, Ahmedabad: 382430	1200	27000
353	SURAJ ENTERPRISES	Plot No. 901/1/6, 3rd Phase. GIDC Estate, Vapi, Valsad	2400	57000
354	KAVERI POLYMERS	SURVEY NO. 3PAIKEY, KHAKHI JARIYA ROAD, AT. KOLKI, TAL. UPLETA 360490	540	27000
355	PEARL POLYMERS	PLOT NO- 246 POCKET A NARELA DSIIDC DELHI-40	300	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
356	VITAL PLASTIC	SURVEY NO. 50,51,53/2P, PLOT NO. 10,11, jay bhuvneshwari industriel estate, AT sabalpur/Junagadh, TAL. & DIST. JUNAGADH	600	27000
357	SHREE RAM PLASTIC	Survey no 334, Plot no 10 Behind GIDC Ganesh Sisodra Ta-Navsari, Dist-Navsari 396463 Gujrat	1800	27000
358	NAAZ ENTERPRISE	327/1/1/1, Nr. Jay Bharat Mill processing house, Opp. Chandola Lake, Danilimda-Narol Road, Ahmedabad.	1200	27000
359	SUMEET PLASTIC	PLOT NO-17 AND 18 POCKET D SEC 1 DSIIDC BAWANA IND AREA DELHI-110039	120	12000
360	GHANSHYAM PLASTIC PRODUCT	39, HAREKRISHNA ESTATE OPP.ANUDEGINE & FEBRICATORE AMBICA NAGAR, ODHAV AHMEDABAD.	360	27000
361	KRISHNA POLYPLAST	SURVEY NO. 251, PLOT NO. 5 & 6, JAY BHUVNESAWERI ESTATE,SABALPUR, JUNAGADH	180	12000
362	SHREE BAJRANG PLASTIC	SURVEY NO. 97/4, PLOT NO. 1, BHESAN ROAD, VADAL , TAL. & JUNAGADH-362310	480	27000
363	Sahyog Plastic	Near Gyan Bharati College , Junagadh-Rajkot highway, Sukhpur, Junagadh	360	27000
364	HANUMANT PLASTIC INDUSTRIES	SURVEY NO. 7P2, NR. OCTORI NAKA, DHORAJI ROAD, SARGVADA , TAL. & DIST. JUNAGADH	300	27000
365	SHRINATHJI PLASTIC	PLOT NO. 1874 & 1881, GIDC-2, SABALPUR/JUNAGADH , TAL. & JUNAGADH	180	12000
366	PRAGATI POLYMERS	SURVEY NO. 302/P, JUANGADH BHESAN ROAD, AT. VAKUNA KHARCHIYA, TAL. BHESAN DIST, JUNAGADH-362020	540	27000
367	MARVEL POLYMERS	PLOT NO. 22, GIDC, VEGDI, TAL. DHORAJI, Dist-Rajkot(Gujarat)	600	27000
368	HET ARYA POLYPACK	PLOT NO. 67, GIDC, VEGADI, TAL DHORAJI ,Dist-Rajkot	1920	27000
369	HIND POLYMERS	Survey No. 10/P2, Opp: Poonam Crain , Saragwada Road, At. Sabalpur, Tal. & Dist. Junagadh (Gujarat)	3000	57000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
370	M/s. Ruby Industries	702, GIDC Industrial estate Halol	198	12000
371	Mayur Polymers	Plot No. 4/5, Survey No. 231, Near Suraj Biscuit, Veraval (Shapar), Kotda Sangani, Rajkot, Gujarat - 360024.	180	12000
372	V V Plast	806/12, Shed No. 9, Jashoda Estate, Opp. ICICI Bank, Village Santej, Tal. Kalol, Dist. Gandhinagar	150	12000
373	PINKY PLASTIC	PLOT NO - 22, SATHROTA ROAD, HALOL	246	27000
374	SAGAR PLASTIC	Plot No. C1-2701,3rd Phase, GIDC Vapi, Vapi-396195, Dist: Valsad	960	27000
375	MILLENIUM PLASTICS	364 GIDC MANJUSAR NEAR BOMBARDIER CIRCLE MANJUSAR	1200	27000
376	S R Enterprises	Sy No 100-23A, Besides S S Controls, Pharma City Road, Lankalapalem Village, Parwada mandal , Vishakapatnam	2190	57000
377	DADA POLYMERS	PLOT NO - 503/3/D, GIDC, HALOL	120	12000
378	GANGA POLYMERS	PLOT NO - 404, GIDC,HALOL	240	27000
379	ANCORA PLASTO	SR No-156/P2 B/H. GEB Power House, Near Galaxy Cement ,At-Lalpar Ta-Morbi Dist-Morbi	1800	27000
380	Rajkamal Plastic Industries	Plot No.417/A,GIDC Halol	121.8	12000
381	Mahaveer Industries (Vraj polyplast)	Plot No:1401/ A,B,D,GIDC-2,, Sabalpur,Junagadh	300	27000
382	Ratnam Polymers	Plot No.1805,Gidc, Halol	146.4	12000
383	Lucky Scrap Traders	Plot No 16921/05 & 22, Royal Estate, Baroda-Pavagadh Road Near Heritage Hotel Ta: Halol Di: Panchmahal	70	12000
384	M/s. Shivam Plastic	Plot No.Block No-265	11	12000
385	Sadguru Polymers	Survey No.330/1, Plot No.2, Opp. Hi-Bond Cement,Gomta Chowkdi, Patidad Road, Patidad, Ta.Gondal , Dist.Rajkot	624	27000
386	MAHENDRA PLASTICS	PLOT NO. C1-B/6112, PHASE- IV, GIDC, VAPI, VALSAD, GUJARAT.	1500	27000
387	RAHUL PLASTIC	SURVEY NO. 62PAIKEY1, PATEL GINNING COMPOUND, JAMNAVAD PIPLIYA ROAD, AT. JAMNAVAD, TAL. DHORAJI -360410	384	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
388	V Poly Print	Plot No. 855/1-B, GIDC Makarpura, Vadodara	729.6	27000
389	Galaxy Plastic	Galaxy Plastic ,S. No.48/P , Nr. Reliable Dyechem, Sabalpur	360	27000
390	Gurukrupa Plastic	Plot No. 3084, 3085, Phase – III, GIDC, Chhatral, Gandhinagar – 382729	360	27000
391	Mihir Poly Plast	plot no.60/1, vegadi gidc, at.vegadi, ta.dhoraji, dist.rajkot,	600	27000
392	Amar Industries	Plot No. C-1/1929, GIDC Halol	423.96	27000
393	NARAYAN ENTERPRISES	D-1645 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI	190	12000
394	KGN Polymers	SURVEY NO.275/1/8, PLOT NO. 107, DAMANGANGA INDUSTRIAL PARK-II , KARWAD, VAPI, Vaslad	3600	57000
395	AMBICA SALES	Plot No.: 1161/B, Moti Bhoyan, Tal.: Kalol, Dist.: Gandhinagar	540	27000
396	Unique Polymer	Plot no 1001, New GIDC Gundlav, Gundlav, Valsad, Gujarat 396035	6177	57000
397	SHREE BHAGWATI ASHAPURA PLASTIC	14-UMIYA ESTATE,OPP.SHRAMJIVI VASAHAT,RAKHIYAL,AHMEDABAD-380023.	840	27000
398	New Best Plastic (new name: vedanta polymers)	Plot no. 321/B,GIDC-II, Sabalpur, Junagadh	180	12000
399	SRI SAI PLASTICS	PLOT NO 154 APIIC INDUSTRIAL PARK PARWADA MANDAL VISAKHAPATNAM DISTRICT	1320	27000
400	APEX PLASTIC	PLOT NO: 3067,3074,3075, PHASE 3, GIDC, CHHATRAL, GANDHINAGAR - 382729	360	27000
401	Tulsi Plastic	Plot No.1631,GIDC II, SABALPUR, Near Navrang Oil Mill,junagadh	720	27000
402	Blaze International (O-Ksez)	Plot No.Shed No.: 292 Sector- 2, Kandla Special Economic Zone, Tal.: Gandhidham -370230 Dist.: Kutch.	5100	57000
403	LAXMI TRADING COMPANY	Survey No. 399/3/P1, Plot No. 53, Daman Ganga Industrial Park, Vapi	1215	27000
404	HARSH INDUSTRIES	66, CHIRAG ESTATE, NEAR REVABHAI ESTATE, B/H CTM MILL, AMRAIWADI, AHMEDABAD.	1800	27000
405	M/S GLISTER POLYMERS PVT. LTD	MAHADEV ASTHAN , MARCHA MARCHI ROAD , PATNA CITY	1800	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
406	Maruti Poly Plast	Plot no.40/4,Near Isra Patiya,Porbandar Road,Ta:Upleta,Dist:Rajkot	360	27000
407	SYNDICATE POLYMERS	D-1655, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	360	27000
408	TAGORE PLASTICS	PLOT NO.-I-251, POCKET-N SECTOR-3 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	170	12000
409	NAGNATH TECHNO INDUSTRIES	SR No- 81 P2/P2, Latipar Road, Vill-Hirapar, TA-Tankara Dist-Morbi	2880	57000
410	ABHINAV STRIPS	PLOT NO. 1& 2,UNDEVELOPED INDUSTRIAL AREA,MUJRAS	120	12000
411	Shree Bajrang Industries	Plot No.1806,GIDC,Halol	361.2	27000
412	SARU INTERNATIONAL	PLOT NO-151 POCKET A SEC 5 DSIIDC BAWANA IND AREA DELHI-39	300	27000
413	Balaji Enterprise	C-1/1917,Gidc Estate,Halol	542.4	27000
414	SHELJA PROP. SHANKAR TRADING COMPANY	F-3 SECTOR-3 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	700	27000
415	Bhagirath Plastic	C1/1930,Gidc Estate,Halol	180.6	12000
416	RAHUL PLASTIC	G-169, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	198	12000
417	Chand Enterprise	Plot No. L-2606/3, Phase-III, L-Type, GIDC, Vapi-396195	6000	57000
418	GOVIND ENTERPRISES	PLOT NUMBER 63 INDUSTRIAL AREA PHASE 1 PRESS SITE CHANDIGARH	328.5	27000
419	Lucky Enterprises	Plot no 1 ambika industrial estate vill iyava taluka sanand	1200	27000
420	Vishal Plastic Industries	Plot No. C1B/1943/C, GIDC Halol	219	27000
421	GIRIRAJ POLYMERS	SURVEY NO. 87PAIKEY4, NR. RAIWAY FATAK, FARENI ROAD, DHORAJI, Dist-Rajkot(Gujarat)	360	27000
422	SAI POLYPACK	SURVEY NO 1186 PAIKI PLOT NO C/1-3020 PHASE 3 GIDC CHHATRAL KALOL	1800	27000
423	MALABAR ECO SOLUTIONS PRIVATE LIMITED	Door No.10/10, Thottathodi Complex Kovilakam Road, Mankada PO	219	27000
424	KUSH INDUSTRIES	1602 D, GIDC, HALOL, DIST. - PANCHMAHALS	144	12000
425	Amar Plastic	Survey no.37/P & 40/P, NH-8B, Isra patiya,Porbandar road,Ta:Upleta	480	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
426	PEARL CORPORATION	BLOCK NO 259 SANTEJ TAL KALOL DIST GANDHINAGAR	1600	27000
427	Leela Polyplast India Pvt. Ltd.	Plot No. 4805/2, Plastic Zone, GIDC-Sarigam-396155, Tal-Umbergaon, Dist - Valsad	240	27000
428	M/S SUPER POLYMERS	PLOT NO. 168 PKT-M, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA DELHI	120	12000
429	ZALAK SCRAP TRADERS	Plot no 7, Khata no:271, Sr no: 185/1, kalana, Sanand.	720	27000
430	BABLI ENTERPRISES	survey No-288, plot No; 16, village-Ribdi, Taluka- Mandal, Dist-Ahmedabad (Gujarat)	480	27000
431	SHYAM INDUSTRIES	2/63, CHANDRAPURA HALOL, HALOL, PANCHMAHALS,	360	27000
432	PANKAJ INDUSTRIES	PLOT NO-267 POCKET I SEC 3 DSIIDC BAWANA IND AREA DELHI-39	180	12000
433	BHAGWATI ENTERPRISES (A UNIT OF SWASTIK POLYMERS)	H-10, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	198	12000
434	SARASWATI TRADERS	PLOT NO C.B 1922, GIDC, HALOL, HALOL,PANCHMAHALS,	240	27000
435	PADMAVATI POLYMERS	PLOT NO 2500/14, GIDC ESTATE, HALOL,PANCHMAHALS,	180	12000
436	Om Polymers	Ground Floor, 1, Halol Kalol Road, Alindra, Panchmahals, Gujarat, 389330	157	12000
437	AMELA PLASTICS	THANNIPPALLIL,THIDANADU P.O,KOTTAYAM	1	12000
438	AJAY KUMAR PROP SHRI BALAJI PLASTIC	PLOT NO.-67 POCKET-J SECTOR-1 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	400	27000
439	Sikka Enterprise	Survey No. 249, Plot No. 44, Uma Industrial Estate , Sanand Viramgam Highway, Vasana-Iyava	960	27000
440	MAXO RECYCLE LLP	Sr. No- 350/P1, 350/P2, 350/P3, Plot No.5, Shiv Industrial Estate, At: Bagathala Ta-Morbi Dist-Morbi	1920	27000
441	BEAUTY PLASTIC	PLOT NO. C-1-1931,GIDC ESTATE, HALOL, PANCHMAHALS.	180	12000
442	NAMAN PLASTIC (OLD Name: KRISHNA POLYPLAST -UNIT-2)	SURVEY NO. 50,51,53/2P, PLOT NO. 19,20, jay bhuvneshwari industriel estate, AT sabalpur/Junagadh, TAL. & DIST. JUNAGADH	270	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
443	ANJANEYA ENTERPRISE	BLOCK NO.2100, SHED NO.2, BALATRIPURA IND. ESTATE, SANTEJ - KHATRAJ RD. VILL: SANTEJ, TAL: KALOL, DIST: GANDHINAGAR - 382721	1080	27000
444	Rattan Industries	Plot No-81, Phase-I, Industrial Area Tahliwal Tehsil Haroli District Una HP	3	12000
445	PMS POLY PLAST INDUSTRIES PVT LTD	PKOT NO-96 POCKET K SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
446	M/s. Kandla Polyplast India Pvt. Ltd.	Shed No. 182, Sector- 1, KASEZ, Gandhidham- 370230 TAL: Gandhidham, DIST: Kutch.	4200	57000
447	MAA BHAGWATI ENGINEERING & POLYMERS	PLOT NO. H-232(B), RIICO INDUSTRIES AREA, SILORA, TEHSIL KISHANGARH	150	12000
448	LION PLASTICS	Plot no. 233, VIP Park, Motitalav Road, Kumbharvada, Bhavnagar-364006,	180	12000
449	RATNAMANI POLYMERS	RATNAMANI POLYMERS	240	27000
450	AMAN PLASTICS	GROUND, 4, AMAN INDUSTRIAL ESTATE, K.NARAYAN DHUMAL NAGAR, VASAI EAST, Thane, Maharashtra, 401208	300	27000
451	SHREE HARI ENTERPRISES	PLOT NO 261, GIDC, WAGHODIA, WAGHODIA	3600	57000
452	SHRI JAGDAMBA PLASTIC	O-92,SECTOR-3,DSIIDC ,INDUSTRIAL AREA BAWANA DELHI-110039	180	12000
453	BHAKTI PLASTIC	Plot No: 21, Survey No. 21-3/paiki, Bhojpara-360311, Tal.- Gondal, Dist.- Rajkot	480	27000
454	Darshan Polymers	Plot No. 1916, GIDC Halol	84.12	12000
455	SAI PLASTIC	O-187, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	198	12000
456	Harsh Enterprise	632, GIDC Estate, Halol	301.2	27000
457	Navya Industries	Plot No. 610, GIDC Halol	366	27000
458	Habib Enterprises	Cama Estate, Ganesh Nagar, Walbhatt road, Goregaon-east, Mumbai suburban, Maharashtra, 400097	4	12000
459	Anay Products	Plot No. 2012/A/1, GIDC Halol	303.6	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
460	POLY PLAST INDUSTRIES	PLOT NO-98 POKCET K SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
461	Arbuda Industries	Plot No. C-1, 2500/4, Halol	482.4	27000
462	POLY PLAST INDUSTRIES	PLOT NO-99 POCKET K SEC 2 DSIIDC BAWANA IND AREA DELHI-39	180	12000
463	POLY PLAST INDUSTRIES	PLOT NO-100 POCKET K SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
464	JKM POLYMERS	K-26,SECTOR-2, DSIDC BAWANA INDUSTRIAL AREA,DELHI-110039	800	27000
465	Saraswati Plastic	Plot No. C/1/2500/11, GIDC, Halol	361.8	27000
466	SHIV SHAKTI TRADING CO	PLOT NO-10 POKCET K SEC 1 DSIIDC BAWANA IND AREA DELHI-110039	500	27000
467	Sharma Enterprise	Plot No. K-1, 504/1/3, GIDC, Halol	241.2	27000
468	SHREEE VASUDEVA ENTERPRISES	PLOT NO-273, POCKET-C, SECTOR-5 BAWANA INDUSTRIAL AREA, DELHI-39	450	27000
469	HINDUSTAN POLYMERS	PLOT NO-10 POCKET D SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	450	27000
470	SINGAL PLASTIC	PLOT NO-197 POCKET J SEC 5 DSIIDC BAWANA IND AREA DELHI-39	180	12000
471	Ria Polymers	Plot No. 412, GIDC Halol	482.4	27000
472	SHIVA ENTERPRISES	PLOT NO-205, POCKET-D, SECTOR-5, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
473	COSMOS CABLES	PLOT NO-20, POCKET-E, SECTOR-5, BAWANA INDUSTRIAL AREA, DELHI-39	500	27000
474	GARG TRADING	PLOT NO-87, POCKET-I, SECTOR-3, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
475	DUA CABLE & COMPOUND INDUSTRIES	PLOT NO-120, POCKET-P, SECTOR-5, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
476	BALAJI PLASTIC	PLOT NO-270, POCKET-J, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
477	SHREE RAM ENTERPRISES	PLOT NO-271, POCKET-J, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
478	S B INDUSTRIES	PLOT NO-416, POCKET-E, SECTOR-5, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
479	LAXMI POLYMERS	PLOT NO.1917, G I D C PHASE 2, HIGHWAY, CHHATRAL, Gandhinagar, Gujarat, 382729	180	12000
480	AJAY PLASTIC	PLOT NO-35, POCKET-B, SECTOR-5, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
481	AJAY PLASTICS	PLOT NO-351, POCKET-E, SECTOR-5, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
482	AJAY PLASTICS	PLOT NO -350, POCKET-E, SECTOR-5, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
483	VIKAS GUPTA	PLOT NO-43, BLOCK-C, SECTOR-3, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
484	RAHUL INDUSTRIES	VILLAGE-PALDI,PANCHAYAT SAMITI - SUWANA,TEHSIL-BHILWARA	310	27000
485	SHREE RAMDEV ENTERPRISES	PLOT NO 407, GIDC ESTATE, HALOL	240.6	27000
486	Auto Plast (India)	B-2563, DSIIDC INDUSTRIAL AREA, NARELA DELHI-110040	150	12000
487	Decora Plastic Pipe Industries	Plot No: 3/2 B , Jintan udhyog nagar,,wadhwan,surendranagar	360	27000
488	AUTO-ONE INDUSTRIES (REGD)	PLOT NO. 22-21, POCKET-J, SECTOR-1, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	118	12000
489	M. S. PLASTIC	PLOT NO-37, POCKET-N, SECTOR-1, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	185	12000
490	M/s. INDIAN POWER CABLE TRADING	Sr No. 276/paiki-1/7, Plot No.7, N.A. Order No. 88, Godown No. 3, Karvad, Vapi-396195.	3500	57000
491	M/S SUPER PLASTICS	PLOT NO. O-73, POCKET-H, SECTOR-1 DSIIDC BAWANA INDUSTRIAL AREA DELHI	195	12000
492	R. B. POLYMERS	PLOT NO. 27-10, POCKET-F, SECTOR-5, DSIDC INDUSTRIAL AREA, BAWANA DELHI-110039	800	27000
493	Fatma Industries	Sr No. 275/1, Plot No. 124, Damanganga Industrial Park 2, Karvad, Vapi-396195.	6600	57000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
494	VIKAS BANSAL CARE OF M/S VIKAS FOOTCARE	PLOT NO. 133-134, PKT-N, SEC-5, DSIDC INDUSTRIAL AREA, BAWANA DELHI-110039	150	12000
495	VISHU PLASTIC	PLOT NO-164, POCKET-H, SECTOR-1, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	120	12000
496	YOGESH PLASTIC	PLOT NO-152, POCKET-F, SECTOR-1, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	120	12000
497	VAZIR POLYMERS	BLOCK NO. 799, DWIJ COMPLEX, NR. KOTHARI WEIGH BRIDGE VILL : RAKANPUR TAL : KALOL, DIST : GANDHINAGAR	2400	57000
498	DUGGAL POLYMERS	K-13, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	400	27000
499	ASHOK METAL INDUSTRIES	PLOT NO-100, POCKET-F, SECTOR-5, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
500	DEEP PLASTIC	PLOT NO-58, POCKET-I, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
501	DHARMENDRA CASTING WORKS	PLOT NO-249, POCKET-E, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-39	190	12000
502	SHUBHAM PLASTIC	PLOT NO-174-175, POCKET-K, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
503	MAHAJAN AUTO INDUSTRIES	PLOT NO-94, POCKET-I, SECTOR-1, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
504	POPULAR PLASTICS INDIA	PLOT NO.-28 POCKET-L, SECTOR-5 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	500	27000
505	SHRIRAM PLASTIC (INDIA)	PLOT NO.33, PKT-O, SEC-1, DSIIDC BAWANA INDUSTRIAL AREA DELHI - 110039	1200	27000
506	NAVAL KISHOE	PLOT NO-85, POCKET-J, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
507	GUPTA INDUSTRIES	E-863, DSIIDC, INDUSTRIAL AREA, NARELA, DELHI-110040	180	12000
508	JAYPEE REWA PLANT	JAYPEE NAGAR REWA (M.P.)	8140	57000
509	M/s Bhilai Jaypee Cement Limited	Village Post - Babupur ,Tehsil-Raghuraj Nagar, Dist -Satna , MP-485112	150	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
510	BB PLASTIC CO.	PLOT NO-188, POCKET-D, SECTOR-3, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
511	SHIVAAYE INTERATIONAL	PLOT NO-3, POCKET-B, SECTOR-1,BAWANA INDUSTRIAL AREA, DELHI-39	550	27000
512	MANGLA PLASTIC	D-1648 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI	480	27000
513	M/s. Kutch Polymer	PLOT NO: 180, 181, Phase No: Sec-1, KASEZ, Gandhidham- 370230 TAL: Gandhidham, DIST: Kutch.	5400	57000
514	RAJIV INDUSTRIES	PLOT NO 204/6	144	12000
515	BANSAL UDYOG	KH. NO. 548/5, SWARN PARK, MUNDKA INDUSTRIAL AREA, DELHI-110041	195	12000
516	R.S PLASTIC	PLOT NO-234, POCKET-H, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
517	JAIPRAKASH INDUSTRIES	PLOT NO-239, POCKET-H, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
518	NAGPAL POLYMERS	PLOT NO-2, POCKET-B, SECTOR-4, BAWANA INDUSTRIAL AREA, DELHI-39	570	27000
519	KRISHNA POLYMERS	PLOT NO-233, POCKET-H, SECTOR-2, BAWANA INDUSTRIAL AREA, DELHI-39	180	12000
520	VANSHIKA PLASTIC INDUSTRY	D-25 & D-26 SECTOR-5 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	800	27000
521	SHREE SHYAM PLASTIC	N-1/127 SECTOR-5 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	800	27000
522	MORRISON AND FLOYD ENTERPRISE	AIIDC INDUSTRIAL ESTATE, 2NO. DOLABARI,TEZPUR	300	27000
523	SARANSH PLASTIC	J-3195 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI	390	27000
524	M/S JAGDAMBA ENTERPRISES	PLOT NO. 492 BLOCK-C DSIIDC NARELA INDUSTRIAL AREA DELHI-110040	200	12000
525	POONAM PLASTIC	O-286, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	194	12000
526	Diwan Industries	Plot No. 921, GIDC Halol	606	27000
527	SPP ENTERPRISES	S.F.NO. 160/6A, 160/13, MAMBAKKAM VILLAGE, SRIPERUMBUDUR TALUK,	1200	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
528	M/s. Oswal Overseas	Plot No. 312, GIDC, Mithi Rohar-370201 TAL: Gandhidham, DIST: Kutch.	1260	27000
529	Prayosha Industries	Plot No. C-1/1924, GIDC Halol	49.2	12000
530	Kesoram Cement Factory , Cement Division unit of Kesoram Industries Limited	Basantnagar(Post)	4000	57000
531	M/s. Prasar Enterprises	PLOT NO: 335, A-ll, Marshaling Yard, Kandla Speclal Econornl. zone, Gandhidham- 370230 TAL: Gandhidharr, DIST: Kutch.	6000	57000
532	SHREE NARAYAN POLYMERS	D-1537, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	195	12000
533	M/s. Prasar Enterprises	Plot No. A/2, Shed No. 339-340, Sector-1, KASEZ, Gandhidham- 370230 TAL: Gandhidham, DIST: Kutch.	7200	57000
534	KKUSUM ENTERPRISES	H-256, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
535	M/S MAHENDERA INDUSTRIES	PLOT NO-122 POCKET A SEC 2 DSIIDC BAWANA IND AREA DELHI-39	180	12000
536	HINDUSTAN PETROCHEMICALS	B-2376 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI	400	27000
537	KALRA PLASTIC	P-53, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	197	12000
538	SANTOSH PLASTIC	K-56 & 57 SECTOR-5 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	800	27000
539	SAI PLASTICS	DOOR NO: 1-61, LAKSHMI NARASAPURAM VILLAGE, ANAPARTHI MANDAL	325	27000
540	RAJASTHAN POLY PACK	PLOT NO 48 PRESS AREA INDUSTRIAL AREA PHASE 1 CHANDIGARH	360	27000
541	Anmol Plastic Industries	Survey No.1/P1, Dhoraji-Upleta Highway, Near Tollnaka, At-Dumiyani,Upleta, Dist: Rajkot.	600	27000
542	S C AGGARWAL HUF	O-8 SECTOR-5 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	190	12000
543	Dhananjay Process	Moti Parabadi, Rajkot, Gujarat, 360360	420	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
544	Om Plastic	Sr No 97 A/2A/ 5 & 6 Charholi Khurd Vadgaon Alandi Road Tal Khed Dist Pune 412105	1200	27000
545	Bhoomi Plastic	Sr No. 175/2, Plot No. 2, Dhoraji-Upleta Highway, Near Tollnaka, At-Dumiyani, Ta. Upleta, Dist: Rajkot.	216	27000
546	OM PLAST INDUSTRY	J-93 SECTOR-5 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	600	27000
547	Krishna Enterprise	Plot No. 104/39 & 40, GIDC Palej - 395008, Tal & Dist: Bharuch.	3600	57000
548	VANSHIKA PLASTIC INDUSTRY	G1-228, RIICO INDUSTRIAL AREA KAHRANI	2400	57000
549	SHANU ENTERPRISE UNIT	PLOT NO 1/296, GIDC HALOL-2 MASWAD, HALOL	1008	27000
550	Sri Vasudeva Agencies Industry	R.Sy.No. 121, Rekhavanipalem Village, Tuni Mandal	240	27000
551	SATGURU POLYFAB PVT LTD	Shed no. 299, Sector II, Kandla Special Economic Zone, Gandhidham	12000	57000
552	STAR INDUSTRIES	PLOT NO 515, SECTOR-3, OPP.EXCISE OFFICE, INDUSTRIAL AREA, PITHAMPUR, DIST. DHAR	4000	57000
553	LUCKYSTAR INTERNATIONAL PVT LTD - UNIT II	23-24 AND 33-34, SECTOR 1, KANDLA SPECIAL ECONOMIC ZONE, GANDHIDHAM	10800	57000
554	MOKSHSTAR INTERNATIONAL	PLOT NO 337-338, SECTOR-1, KANDLA SPECIAL ECONOMIC ZONE, GANDHIDHAM	10200	57000
555	SHREEJI POLYMERS	PLOT NO 8A,SECTOR-2, KANDLA SPECIAL ECONOMIC ZONE, GANDHIDHAM	9000	57000
556	K.K.Plastic Waste Management Limited	No:08, Shanthi Industrial Estate,, Yelachennahalli, Bengaluru	1200	27000
557	Vishuddh Recycler Private Limited	2nd PHASE, BIDADI INDUSTRIAL AREA, PLOT NO 59, Sector 2, SHYANUMANGALA, BIDADI HOBLI, Ramanagara, Karnataka, 562109	1920	27000
558	D H PLASTIC	PLOT NO- 211 POCKET N SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	100	12000
559	GAJENDER ENTERPRISES	I-35, SECTOR-2, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	1500	27000
560	NA Enterprises	Sy.No.2134/3, Bharanikam Village, Parawada Mandal	730	27000
561	Varsha Plast	Plot No. C1B/825, GIDC Estate Makarpura, Vadodara	301.2	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
562	ANNPURNA PLASTIC INDUSTRIES	PLOT NO-255, POCKET-C, SECTOR-5, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	500	27000
563	ARHAM ENTERPRISES	PLOT NO, B-2320, DSIIDC, INDUSTRIAL AREA, NARELA , DELHI - 110040	180	12000
564	BHAVYA POLYMERS	HI-79, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
565	S S TRADERS	PLOT NO-156, POCKET-A, SECTOR-2, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	140	12000
566	Royal Poly Plast	Block No. 870, Plot No. 11, ZED Granite Park, At: Dhundhar (Gambhoi) Tal: Himmatanagar, S.K. - 383001	360	27000
567	DASHMESH POLYMERS	PLOT NO 52 POCKET-F SECTOR-5 DSIIDC INDUSTRIAL AREA BAWANA DELHI 110039	500	27000
568	S. R. TRADERS	Gut No. 265, Plot No. 07, Opp. Agra Highway, Post Wadivarhe, Taluka Igatpuri, Dist. Nashik	150	12000
569	RADHIKA POLYMERS	PLOT NO-65, POCKET-D, SECTOR-1, DSIDC INDUSTRIAL AREA, BAWANA DELHI-110039	140	12000
570	POONAM PLASTIC INDUSTRIES	PLOT NO-A-6/3/5, MIDC AREA	876	27000
571	Shanu Enterprise Unit - 3	Plot No. SME. 1/297, Halol - 2 Maswad GIDC, Halol	1008	27000
572	Ms SAHIL TRADERS	F -86,M.G. ROAD INDUSTRAIL AREA, NTPC ROAD , HAPUR UP PINCODE - 201015	6000	57000
573	DELHI POLYMERS	PLOT NO. 496 BLOCK-C DSIIDC NARELA INDUSTRIAL AREA DELHI-110040	180	12000
574	MAHALAXMI POLYMERS	PLOT NO A-6/3/6 AND 7, MIDC AREA	876	27000
575	SHREE POLYMER	A-167, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	600	27000
576	JAI HANUMAN PLASTIC	L-120, L-121, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
577	SAKSHI PLASTIC	PLOT NO-195, POCKET-B, SECTOR-3, DSIDC INDUSTRIAL AREA, BAWANA DELHI-110039	130	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
578	THE BEST POLYMERS	# 30, BANNIMANTAP A LAYOUT, INDUSTRIAL AREA, MYSURU, MYSURU 570015	1080	27000
579	P M Plastics	Plot No. 98, GIDC Phase-1, Narmadanagar	720	27000
580	M/s SHAMA SCRAP CENTER	Gat No 689 Jadhavwadi Road Kudalwadi Chikhli Pune 412114	1800	27000
581	Shanu Enterprise Unit - 4	Plot No. SME. 1/256, Halol - 2 Maswad GIDC, Halol	1008	27000
582	Preet Industries	Plot No. 204/7/A, GIDC Estate, Halol	240.6	27000
583	GOEL PLASTIC INDUSTRIES	PLOT NO-5,POCKET-F,SECTOR-1,DSIDC INDUSTRIAL AREA BAWANA DELHI-39	180	12000
584	BALAJI PLASTIC	D-1502, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	1200	27000
585	J M B POLYMERS	P-26 SECTOR-1 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	175	12000
586	NEHA ENTERPRISES	PLOT NO. 138 POCKET-J SECTOR-1 DSIIDC BAWANA INDUSTRIAL AREA DELHI-110039	200	12000
587	JAIN SONS PLASTIC	PLOT NO-M 228 SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
588	MANISHA POLY PACKS	506/1, Block -2, Surudhi Garden, A K V Industrial Complex, A K V Nagar, Sivathapuram Post, Salem	294	27000
589	KALKA PLASTIC	H-1208 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI	840	27000
590	SAHJANAND PLASTIC TRADERS	PLOT NO 307, NEW GIDC, ANJAR, Kachchh, Gujarat, 370110	600	27000
591	INDRAJ PLASTIC	PLOT NO.659, SECTOR-69,IMT	199	12000
592	VINPOL INDUSTRIES	M-75, SEC-3, DSIIDC BAWANA INDUSTRIAL AREA DELHI -110039	1200	27000
593	Gajanand Plastics	Plot No. 927, GIDC Halol	240.6	27000
594	Alankar Polymers	Plot No. 506/6, GIDC Estate, Halol	168.6	12000
595	Durga Plastic	H1-772 (A), MIA, TEHSIL RAMGARH	4800	57000
596	M/S VICTOR AUTO ENGG. CARE OF R. S. PLASTIC	PLOT NO-103, POCKET-A, SECTOR-1, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	500	27000
597	MITTAL FOOTWEAR	C-549, DSIDC INDUSTRIAL AREA, NARELA DELHI-110040	120	12000
598	GARG ENTERPRISES	PLOT NO-40, POCKET-O, SECTOR-5, DSIDC INDUSTRIAL AREA, BAWANA DELHI-110039,	1350	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
599	Hanvitha Industries	Sy.No.81/2, Prasannaya Palli, Rapthadu (M), Ananthapuramu District	17.63	12000
600	DEV ENTERPRISES	G-547, MIA, TEHSIL RAMGARH, DISTRICT ALWAR (RAJASTHAN) 301030	500	27000
601	MAHABOOB BASHA PLASTIC INDUSTRY	PLOT NO 72-A IDA NELLIMARLA VIZIANAGARAM	325	27000
602	ASHISH POLYMERS	PLOT NO-11, BLOCK-C, LAWRENCE ROAD INDUSTRIAL AREA, DELHI-110035	120	12000
603	RAYMONDS PLASTICS	PLOT NO-126, POCKET-C, SECTOR-5, DSIDC INDUSTRIAL AREA, BAWANA DELHI-110039	1080	27000
604	RAYMONDS PLASTICS	PLOT NO-145, POCKET-C, SECTOR-5, DSIDC INDUSTRIAL AREA, BAWANA DELHI-110039	1080	27000
605	Shree Balaji Industries	Plot No. 2/54, Phase - 3, Chandrapura Industrial Estate, Halol	241.2	27000
606	Noble Plastic Industries	Plot No. 2012/B-1, GIDC Halol	306	27000
607	Giriraj Plastic	Sr.No.175/2,Dhoraji - Upleta Highway Nr. Toll Plaza, Dumiyani, Tal. Upleta, Dist. Rajkot.	504	27000
608	BAWANA PLAST INDUSTRIES PRIVATE LIMITED	PLOT NO-7,POCKET-G,SECTOR-2,DSIDC INDUSTRIAL AREA BAWANA DELHI-39	180	12000
609	BHOPAL INDUSTRIES CARE OF ELITE INDUSTRIES	PLOT NO-289, POCKET-M, SECTOR-1, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	140	12000
610	GOEL PLASTIC	C-36, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
611	BALAJI PLASTIC	D-241 SECTOR-2 DSIIDC BAWANA INDUSTRIAL AREA	800	27000
612	SREE KRISHNA PLASTICS	R.S. NO. 105/4, DOOR NO. 18, KMA INDUSTRIAL ESTATE	180	12000
613	SHIV SHAKTI PLASTIC INDUSTRIES	SR. NO. 656/11A, PART 11-A-4, SOMNATH KACHIGAM ROAD, NEAR GURUKRIPA AUTO STAND, SOMNATH, DABHEL, DAMAN.	700	27000
614	R I Enterprises	No. 13, Sy. No. 84/2, 84/3, 84/4, 84/5 & 84/6, Kumbalagudu Village, Kengeri Hobli, Bengaluru South Taluk, Bengaluru - 560074	1800	27000

700

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
615	GLOBUS PLASTIC INDIA PRIVATE LIMITED	B-20, 21, SITE-1, PANKI INDUSTRIAL AREA, KANPUR NAGAR PIN 208022	1825	27000
616	SHIVANGI POLY PRODUCT	I-2289 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI	180	12000
617	Tirumala Plasto	Sy. No. 138/AA, 138/A1, Mothighanapur (Gp and V), Balanagar (M), Mahbubnagar	1440	27000
618	Daniel Plastics	Plot # A-20, Rural Industrial estate, Kattukuppam, Manapet PO, Bahour commune,	190	12000
619	SIDDHI VINAYAK PLASTIC	S.no. 399 p 3, , Vill: Dhank, Tal: upleta , Dist.Rajkot	600	27000
620	BANSAL INDUSTRIES	B-47 SECTOR-4 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	180	12000
621	Mahek Enterprises	Plot No. 2503/2/2, GIDC Estate, Halol	144.6	12000
622	SRI THIRUPATHI PLASTIC TRADERS	L3 SIDCO INDUSTRIAL ESTATE SEMMANDALAM	24	12000
623	SHRI SAI INDUSTRIES	PLOT NO - 2/3PHASE - III,GIDC,CHANDRAPURA,HALOL	180	12000
624	GOODFAITH DEALERS PRIVATE LIMITED	E-5,UDYOG NAGAR, ROHTAK ROAD,WEST, DELHI-110041	6500	57000
625	LAKSH PLASTICS	NEAR BARADWARI LAKE, PLOT NO 21-22, NAGOBA MANDIR, BARADWARI KH KAPSI, NAGPUR MAHARASHTRA 441108	200	12000
626	GANGA ENGINEERING WORKS -S S INDUSTRIES	PLOT NO-199 POCKET J SEC 5 DSIIDC BAWANA IND AREA DELHI-39	180	12000
627	MADHAV PLASTICS	PLOT NO-105,PKT-K,SECTOR-2,DSIIDC INDUSTRIAL AREA BAWANA DELHI-39	150	12000
628	AKVA POLYGRAINS PRIVATE LIMITED	C-145, SECTOR-4, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	1800	27000
629	SYNDICATE POLY PLAST	F-88 SECTOR-5 DSIIDC BAWANA INDUSTRIAL AREA NEW DELHI	140	12000
630	Green Tech Polymers	H-20 , Kagal-Hatkanangale MIDC	1200	27000
631	R S POLY COMPOUNDS	PLOT NO-289 POCKET E SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
632	KARUNA ENVIRO SERVICES	29/2B, PERAMBAI COLONY ROAD, VANUR TALUK, VILLUPURAM DISTRICT, TAMILNADU	780	27000
633	SHYAM INDUSTRIES	NF-293, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	1000	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
634	M/s. Champion Scrap Traders	Plot No. C/2, S. No. 37, Near HP Petrol Pump, Mumbra Panvel Raod, Vill-Walivali, Dist-Thane	990	27000
635	Attero Recycling Pvt Ltd	Plot No. 173, Raipur Industrial Area, Roorkee, Haridwar.	5160	57000
636	Bhairav Plastic Industries	Plot No. 2/65, Phase - III, GIDC Chandrapura	48.6	12000
637	Raj Rajeshwar Industries	Plot No. 1009,GIDC Halol	243.6	27000
638	Pinal Plastics Industries	Plot No. C/1-B/1932, GIDC Estate Halol	144.6	12000
639	Soumaya Sales Corporation	Gat No 689 Near Kolare DP Kudalwadi Chikhali PCMC	1000	27000
640	ARUN PLASTIC	PLOT NO-251, POCKET-I, SECTOR-5, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	140	12000
641	ADITYA PLASTIC	PLOT NO-3, POCKET-A, SECTOR-5, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	320	27000
642	ILMA TRADERS	Dadupur Govindpur, Bahadrabad, Distt-Haridwar.	240	27000
643	DUGGAL POLYMERS	L-230, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
644	PREM WIRE INDUSTRIES	PLOT NO-J-18 POCKET N SEC 3 DSIIDC BAWANA IND AREA DELHI-39	180	12000
645	UNIQUE ENTERPRISES	PLOT NO 34 POCKET A SECTOR 2 DSIIDC INDUSTRIAL AREA BAWANA DELHI 110039	180	12000
646	AQUENT POLYMERS PVT LTD - LAXMI CABLE INDUSTRIES	PLOT NO-51 AND 58 POCKET E SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	195	12000
647	SANA TRADERS	Survey No. 120, Hissa No. 5-A, Chikhloli, Ambernath (East), Kalyan-Badlapur Road, Taluka Ambernath, Dist. Thane.	1500	27000
648	Ambica Industries	Plot No. 503/D/4/4, GIDC Halol	300.6	27000
649	GM Recycler	Bareilly road rampur uttarpradesh 244901	5000	57000
650	AGGARWAL PLASTIC	PLOT NO-59,PKT-N,SEC-1,DSIDC INDUSTRIAL AREA BAWANA DELHI-110039	170	12000
651	Sachin Plastics	Survey No. 199, Village Madhvas, Kalol	198	12000

702

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
652	S K Plastic	Plot No. 2/21,GIDC Phase - III, Chandrapura, Halol	240.6	27000
653	SHIVA ENTERPRISES	PLOT NO-173, POCKET-D, SECTOR-2, DSIIDC INDUSTRIAL BAWANA NEW DELHI-110039	180	12000
654	R R Polyplast	Plot no66/2, S No.399, 400/1, Shed no6, I. M. Nanavati Estate, B/H Mangal Estate, Rakhiyal, Ahmedabad-380023	360	27000
655	MARKLINE INDUSTRIES PRIVATE LIMITED - WOODEN CRAFT	PLOT NO-198 POCKET H SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	195	12000
656	RAJU POLYMERSS	D- 17, SMA INDUSTRIAL AREA, GT KARNAL ROAD	3200	57000
657	SHAKTI INDUSTRIES	PLOT NO- 06 POCKET F SEC 1 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
658	SAHIL PLASTICS	B-2360, DSIIDC INDUSTRIAL AREA NARELA DELHI-110040	160	12000
659	ROYAL INUDSTRIES	PLOT NO. 917, BLOCK-E, DSIIDC NARELA INDUSTRIAL AREA DELHI-110040	120	12000
660	RAJASTHAN PACKAGING	GROUND FLOOR, SR. NO.336/2/6, B/H KACHIGAM CRICKET GROUND, KACHIGAM, DAMAN, DNH AND DD, 396210.	4520	57000
661	Asha Enterprises	Phase-2, Gangotri Enclave, Rawali Mahdood ,Bahadrabad road , sidcul Haridwar	2400	57000
662	H M S Scrap Dealers	Sy. No. 8/2, Veeraraghuvana palya, Dabaspet 2nd Phase, Nelamangala Taluk, Bengaluru Urban District	3960	57000
663	HARSH POLYMERS	PLOT NO B-31 AND 32 POCKET-B SECTOR-3 DSIIDC INDUSTRIAL AREA BAWANA DELHI 110039	150	12000
664	MODERN ENGINEERING WORKS	308/6, SHAHZADA BAGH INDUSTRIAL AREA DELHI -110035	180	12000
665	Jalaram Jute Bags	Plot No. 705, GIDC Estate	180.6	12000
666	Niraj Plastic Recycler	At - Plot No-882, Jhartarang, PO-Jhartarang	260	27000
667	M/s.G. M. POLYPLAST PVT. LTD.	SR. NO.217, PLOT NO.17, VILLAGE-DADRA, UT OF DNH	10000	57000
668	SHRI BALAJI POLYMERS	PLOT NO- 68 POCKET B SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	195	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
669	SHRI BALAJI POLYMERS	PLOT NO-146 AND 147 POCKET C SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	195	12000
670	SUNTECH POLYMERS	PLOT NO.-93 POCKET-N-1 SECTOR-5 DSIIDC BAWANA INDUSTRIAL AREA	180	12000
671	GUJARAT DYESTUFF INDUSTRIES PVT LTD UNIT - 2	S. NO.1569, MOTI BHOYAN, TAL KALOL, DIST GANDHINAGAR	1440	27000
672	S D INDUSTRIES	D-74 A, INDUSTRIAL AREA GHILOTH, GENERAL ZONE, GHILOTH	4400	57000
673	M/s. Kandla Polyplast India P Ltd.	Plot No. Shed No. A-2/ 318/ 319, Marshalling Yard, KASEZ, Gandhidham-370230 TAL: Gandhidham, DIST: Kutch.	6600	57000
674	SHIVAM PLASTICS	B-2598 1ST FLOOR DSIIDC INDUSTRIAL AREA NARELA	600	27000
675	JK Enterprises	GAt No 600/601 Wing	6000	57000
676	SHRI BALAJI POLYMERS	J-3088 DSIIDC NARELA INDUSTRIAL AREA	600	27000
677	KRISHNA INDUSTRIES-A UNIT OF SHRI PLASTIC WORKS	B-194, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
678	TARUN BHANDARI	PLOT NO. 1151 BLOCK-G DSIIDC NARELA INDUSTRIAL AREA DELHI-110040	185	12000
679	SINGLA PLASTIC INDUSTRIES	PLOT NO- 244 POCKET C SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
680	SHRI SAI ENTERPRISES	PLOT NO-206 POCKET F SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
681	ANIL PLASTIC	M-187 SECTOR-5 DSIIDC BAWANA INDUSTRIAL AREA	400	27000
682	SHREE SAI ENTERPRISES	PLOT NO- 50 POCKET N SEC 3 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
683	PARDEEP GOEL-PROPRIETOR OF KARTIK ENTERPRISES	F-76, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
684	sunrise polymers	PLOT NO-98 POCKET N-1 SEC 5 DSIIDC BAWANA IND AREA DELHI-39	180	12000

704

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
685	CHAMAN POLYMERS - SIDHARATHA CABLE UDYOG	PLOT NO-77 POCKET P SEC 5 DSIIDC BAWANA IND AREA DELHI-39	180	12000
686	RS PLASTIC	J-3065 DSIIDC NARELA INDUSTRIAL AREA	600	27000
687	G S PLASTIC INDUSTRIES	PLOT NO- 55 POCKET P SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
688	BAJRANG PLASTICS	KH NO-76 VILL RANHOLLA NEAR HARIJAN MANDIR NEW DELHI-110041	195	12000
689	SHAKTI POLYMERS	PLOT NO- 57 POCKET C SEC 4 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
690	RISHABH PLASTIC	PLOT NO-1427 BLOCK H NARELA IND AREA DELHI-40	180	12000
691	GOURAV PLASTICS	D-1662 DSIIDC NARELA INDUSTRIAL AREA	180	12000
692	SHIVAM PLASTICS	E-829, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	850	27000
693	ANANDA POLYMERS	PLOT NO- 1472 POCKET H NARELA IND AREA DELHI-110040	180	12000
694	JAGDAMBA PLASTICS - A UNIT OF RAJ PLASTIC	PLOT NO-2047 POCKET I NARELA DELHI-40	180	12000
695	Danial Barrels	59/2, Kannimanagarsalai, Arisiperiyankuppam Village, M-Pudur PO,	300	27000
696	SHANTI TRADING CO	PLOT NO-2737 POCKET F NARELA DELHI-110040	180	12000
697	BRIGHT STAR PLASTIC INDUSTRIES	S.NO. 108, HISSA NO. 1,2,7, A/P. SHIRGAON, TAL-CHIPLUN, DIST-RATNAGIRI.	120	12000
698	JINDAL PLAST	KHASRA NO-76, NEAR HARI JAN MANDIR ,RANHOLA, DELHI-110041	192	12000
699	SHREE BALAJI UDHYOG -- A UNIT OF VTC FILTER	PLOT NO-161 POCKET F SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	500	27000
700	MOTILAL ENTERPRISES	PLOT NO. 260G, KH. NO.37/13/2, RANHOLA, NEW DELHI-110041	180	12000
701	PRAVEEN ENTERPRISES	PLOT NO -372A, KHASRA NO-46/3, RANHOLA, DELHI-110041	180	12000
702	ROOPA PLASTIC INDUSTRIES	KH. NO. 76, RANHOLA DELHI-41	180	12000
703	DISHA ENTERPRISES	PLOT NO. 160, KH. NO. 22/14/1, RANHOLA, NEW DELHI-110041	180	12000

705

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
704	VANSH ENTERPRISES	PLOT NO-237, KHASRA NO-37/21, RANHOLA, NEW DELHI-110041, Ranhola, Delhi - 110041	180	12000
705	ADITYA PLASTIC	PLOT NO 4, KHASRA NO 22/4/2/2, RANHOLA, NEW DELHI-110041	120	12000
706	DHARMENDER PLASTIC	PLOT NO. 725, KH. NO. 22/4, RANHOLA, DELHI-110041, Ranhola, Delhi - 110041	180	12000
707	N Chandra Polypipe Industries	G-A-22, RIICO Ind. Area, , Bijaynagar Tehsil-Masuda, Dist-Ajmer	3800	57000
708	PANDEY PLASTIC	PLOT NO 728, KHSRA NO 22/4/2/2, RANHOLA, NEW DELHI -110041	180	12000
709	Om Industries	R.S.No. 72-2, Jupudi (V), Ibrahimpatnam (M), NTR District.	600	27000
710	LAKHAN	PLOT NO-31 A-3 KHASRA NO-37/21 RANHOLADELHI-41	180	12000
711	SHRI BALAJI PLAST-A UNIT OF ISHWAR ELECTRIC WORKS	B-2536, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	195	12000
712	SURAJ BANSAL-PROPRIETOR OF SURAJ INDUSTRIES	B-135, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	185	12000
713	Jasmine traderss	SF.NO. 60/1C, Mangalam A and B Village, Thirukkalukundram Taluk, Chengalpattu District	720	27000
714	Aastha Enterprises	Khasra-698, Village- Badhedi Rajputana	1800	27000
715	BOBBY PLASTICS	PLOT NO- 155 POCKET H SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
716	r k polymers	PLOT NO. 8, KH. NO. 37/21, RANHOLA	180	12000
717	KAILASH POLYMERS	PROPERY NO. 5 D/C, KHASRA NO. 36/6, RANHOLA, NEW DELHI-110041	180	12000
718	ASHISH PLASTIC	PLOT NO-18 POCKET A SEC 5 DSIIDC BAWANA IND AREA DELHI-39	180	12000
719	J D ENTERPRISES	PLOT NO-412 POCKET E SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
720	OM ENTERPRISES	KHASRA NO - 1220,VILLAGE,RITHALA,DELHI-110085	160	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
721	SKY TRADERS	Gut No 672 Kudalwadi Chikhli Tal Haveli Dist Pune 411062	1900	27000
722	LALIT PLASTIC WORKS	J-174, SEC-5, DSIIDC BAWANA INDUSTRIAL AREA DELHI -110039	180	12000
723	NEW SINGLA PLASTIC	PLOT NO-207,PKT-M,SECTOR-2,DSIDC INDUSTRIAL AREA BAWANA DELHI-39	170	12000
724	SS PLASTIC INDUSTRIES	I-2067 AND I-2068 DSIIDC NARELA INDUSTRIAL AREA	180	12000
725	ABDULMALIK ABDULJABBAR KHAN	REHAN ENTERPRISES ,GAT NO. 880, NEAR NOBAL WEIGHT BRIDGE, KUDRWADI, CHIKHALI 10.	1440	27000
726	Z K PLASTIC INDUSTRIES	I-2063, DSIIDC NARELA INDUSTRIAL AREA	175	12000
727	JAGRATI INDUSTRIES	F-121, RIICO INDUSTRIAL AREA AJITGARH, TEHSIL - SRIMADHOPUR	198	12000
728	NARENDER KUMAR GUPTA-PROPRIETOR OF SHYAM INDUSTRIES	O-15, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	190	12000
729	YADAV TRADERS	H1-13 (J), RIICO INDUSTRIAL AREA,KEHRANI DISTT.ALWAR (RAJ.)-301019	600	27000
730	JAI JAGDAMBEY PLASTICS	KHASRA NO.-487/28 (PART) PEERA GARHI	175	12000
731	RAMAN ENTERPRISES	PROPERTY NO-63,NAJAFGARH ROAD,RAMA ROAD DELHI- 110015	192	12000
732	LAXMI POLYMERS -J P PLASTIC	PLOT NO- 21 POCKET K SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
733	S R POLYMERS	PLOT NO. 61, 62 AND 63, POCKET-K, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	195	12000
734	HARIT PLASTIC AND PIPES	H1-307,RIICO INDUSTRIAL AREA, KHUSHKHERA, DISTT.ALWAR (RAJ.)	500	27000
735	RAMESH POLYMERS	PLOT NO. 27, PKT-B, SECTOR-2, DSIDC, BAWANA, INDUSTRIAL AREA, DELHI-110039	170	12000
736	ABHINAV PLASTIC	PLOT NO. 53, POCKET-O, SECTOR-1, BAWANA, INDUSTRIAL AREA, DELHI, 110039	180	12000
737	S. K. PLASTIC ENTERPRISES	PLOT NO-124, POCKET-J, SECTOR-5, DSIDC INDUSTRIAL AREA, BAWANA DELHI-110039	160	12000
738	S D POLYMERS	C-628,DSIDC INDUSTRIAL AREA NARELA DELHI-110040	180	12000

707

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
739	S N UDYOG	PLOT NO.62,PKT-I,SECTOR-5,DSIDC INDUSTRIAL AREA BAWANA DELHI-110039	360	27000
740	Shifa Recycling LLP	Rahemat Nagar Near KGN Masjid Chandrapur	201	27000
741	M A PLASTICS	No.21, Jambuli Street, Kodungaiyur, Chennai - 600 118	288	27000
742	SAWARIYA ENTERPRISES	B-2627, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	1800	27000
743	SONIA ENTERPRISES	H-1227, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	1800	27000
744	M/s. Irfan & Brothers	At- Katkana, Po- Kakatpur, Ps- Kakatpur, Dist - Puri, Pin- 752108	3600	57000
745	SPARSH INDUSTRIES	D-1550,DSIDC ,INDUSTRIAL AREA NARELA DELHI-110040	180	12000
746	Dps Polymers	Kharsa no-72 plot no 68,shiv ganga industrial estate Industrial Area Lakeshwari Tehsil-Roorkee,Distt-Haridwar	182.5	12000
747	KAMAL POLYMERS	6 9 / 6 A , NAJAFGARH ROAD , IND AREA, NEW DELHI- 110015	192	12000
748	SALAUDDIN TRADERS	SF. No.552/2A,552/2B,609/1B, Keelminnal Village, Walajah Taluk and Ranipet District	600	27000
749	MAHAVIR PLASTIC PRODUCTION	PLOT NO-37 POCKET I SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
750	SHAKTI PLASTIC INDUSTRIES	PLOT NO. 2060 BLOCK-I DSIIDC NARELA INDUSTRIAL AREA DELHI-110040	180	12000
751	AB AND CO	GROUND FLOOR, 17-6-9, GURAJADA CIRCLE, MR COLLEGE ROAD	840	27000
752	MADHUR ENTERPRISES	F-1755 DSIIDC NARELA INDUSTRIAL AREA NEW DLEHI-110040	175	12000
753	REAL SCRAP ENTERPRISES	NEAR SAPARSH PACK WELL PLASTIC , VPO BHUD, TEHSIL NALAGARH, DISTT. SOLAN (H.P) 173205	1500	27000
754	DINESH ENTERPRISES	D-310,SECTOR-5,DSIIDC BAWANA INDUSTRIAL AREA,DELHI-110039	600	27000
755	BANSAL PLASTIC INDUSTRIES	B-2359 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI-110040	170	12000
756	S K POLYMERS	H-1420, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	195	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
757	ARTH PLASTICS	PLOT NO. M-159, MIDC WALUJ, AURANGABAD 431136	90	12000
758	S D POLYMERS	C-49, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	360	27000
759	MITTAL INDUSTRIES	PLOT NO. 231, POCKET-I, SECTOR 3, DSIIDC , BAWANA , DELHI - 110039	180	12000
760	GOYAL PLASTIC INDUSTRIES	G-1129,DSIDC NARELA INDUSTRIAL AREA,DELHI-110040	195	12000
761	NAAZ ENTERPRISES	J-3305, DSIIDC , INDUSTRIAL AREA, NARELA , DELHI - 110040	180	12000
762	KRISH ENTERPRISES	PLOT NO.-136,PKT-K,SEC-2,DSIIDC INDUSTRIAL AREA BAWANA,DELHI-110039	170	12000
763	Ms LUCKY STEEL	Gala No. 34, Hissa No. 2, Mahadev Industrial Estate, Taloja Road, Goteghar Bhandarli, Thane	600	27000
764	YASHIKA TECHNO PLAST	PLOT NO-42,PKT-J, SEC-3,DSIIDC INDUSTRIAL AREA BAWANA, DELHI-110039	170	12000
765	Vaishnavi Plastic Products	NO 27,Khatha No 177,SY No:112/2, Doddanna Ind Esate, yeshwanthpura hobli, Bangalore -560058	180	12000
766	SHARMA PLASTIC UDHYOG	SAKAINIYA ROAD, VILLAGE-RAJPURA, GADARPUR	20	12000
767	JAINCO PLASTIC	PLOT NO- 14,15 KHASRA NO-36/06 VILLAGE RANHOLA EXTN NEW DELHI-41	180	12000
768	GS ENTERPRISES	No 254/2A2A, NH4 bangalore Chennai Highway,, Mevalurkuppam, Sriperunbudur Tk, Kanchipuram, Tamil Nadu, 602105	1800	27000
769	CHAMUNDESHWARI WASTE MATERIALS AND SCRAP RUBBER	140 Belagola Industrial area, Metagally Mysuru 570016	594	27000
770	Sri Maruthi Enterprises	Shed No. 4, KIADB Industrial Area, Phase II, Plot No. 325/H, Harohalli, Ramanagara District, Kanakapura Taluk, Bengaluru Rural, Karnataka-562112	1440	27000
771	SHYAM ENTERPRISES	A-216 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI	175	12000
772	PAWAN ENTERPRISES	C-510 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI	180	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
773	M P Traders	Sy no 29, Plot No 148, Next to KEB service station, Sathagalli, Mysuru	720	27000
774	NAGPAL POLYMERS-VINAYAK OFFSET PRINTERS	PLOT NO-188 POCKET I SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
775	R.P.N Industries – Plant II	Plot B-29, KSSIDC Industrial Area, Mysore Road, Kumbalgodu, Bangalore 74	936	27000
776	Bharat industries	Plot no.- 734, industrial area, phase-2, chamdigarh	288	27000
777	JAY CHAMUNDA INDUSTRIES	Factory: 436, G.I.D.C. Estate, Waghodia - 391760, Dist. Vadodara, Gujarat	30600	57000
778	Vikas Traders	Plot No. 18, Kh No. 219, 220, Nagalwadi, Near MIDC Indl. area, Hingna Rd, Nagpur	240	27000
779	SHRI GANAPATI PLASTIC	PLOT NO. 13-A, KH. NO. 36/24, RANHOLLA EXTN., NAJAFGARH ROAD, NANGLOI, DELHI, West Delhi, Delhi, 110041	180	12000
780	PURUSHARTH PLASTIC	PLOT NO 274, SECTOR-B, BAWANA-11, BHORGARH, DELHI-110039	190	12000
781	JYOTI POLYMERS	47, Great Nag Road, Opposite Imambada Police Station, Beside Hotel Orient Taibha, Nagpur-440018, Maharashtra, India	600	27000
782	YASHVI PLASTIC	R.S. No: 143/2, Paiki, Vill: Mandlikur, Tal: Jetpur, Dist: Rajkot, State: Gujarat - 360470.	360	27000
783	DEVI NARAYAN PLASTIC	PLOT NO.-J-263 AND J-264, POCKET-N, SECTOR-3, DSIIDC BAWANA INDUSTRIAL AREA	700	27000
784	Achyuta Plastics	M/s. Achyuta Plastics, Sy.No.479-A-1, Dorapalli(V), Dhone (M), Nandyal District	360	27000
785	SUMMIT POLYMERS	R.S. No: 458/P1, Plot No: 7, Near Bharat Ginning Compound, Junagadh Road, Tal: Dhoraji, District: Rajkot, State: Gujarat - 360410.	540	27000
786	SHARMA PLASTIC	PLOT NO- 34 POCKET D SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	195	12000
787	Krishna Industries	Plot No.A-3, Rural Industrial Estate, Kattukuppam, Bahour Commune, Puducherry	90	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
788	RISHI FIBC SOLUTIONS PRIVATE LIMITED	Block No. 138/B,139&1144, Mahuvad Ranu Road, D, VILL.RANU, TALUKA. PADRA, VADODARA-391440, GUJARAT	2918	57000
789	Sarvani Plastics	Plot No.31, Satrampadu, Eluru	180	12000
790	KSM Traders	R.S.No.2/1, Venkataramapuram (V), Penugonda (M)	500	27000
791	Green Recycling Waste Management Pvt Ltd	F 850 RIICO Industrial Area Pathredi Chopanki Tehsil - TIjara, DIstt - Alwar	4931	57000
792	M.Y. ENTERPRISES	Plot no 11/A, Sy No. 48, Automotive park Toopran, Kallakal village, manoharabad mandal	480	27000
793	bhoomi polymers	3-67, china avutupally	1200	27000
794	SHRI RAM PLASTICS	PLOT NO-391-A, KHASRA NO-46/8, VILLAGE RANHOLA, NANGLOI, NEW DELHI-110041	198	12000
795	ECO GREEN VENTURES	PLOT NO 18 AND 23 HPSIDC BADDI, DIST SOLAN , HIMACHAL PRADESH	2100	57000
796	PRADEEP INDUSTRIES	PLOT No.159, IDA MALLAPUR, HYDERABAD	200	12000
797	DHANLAXMI ENTERPRISE	SURVEY NO. 51,41, OPP HUNDUSTHAN GAS, HALOL	600.2	27000
798	A S PLASTIC INDUSTRIES	I-2070, DSIIDC NARELA INDUSTRIAL AREA NEW DELHI-110040	180	12000
799	SRI BALAJI ENTERPRISES	PLOT NO 152,PHASE - I,IDA,PASHAMYLARAM,PATANCHERU	2000	27000
800	santosh treders plastic granulrs	sy,no, 356/A,AA 351/AA,NANDIGAMA VILLAGE PATANCHERU (M)	20000	57000
801	SHARMA EMPIRE	PLOT NO- 19 POCKET J SEC 1 BAWANA IND AREA DELHI-39	180	12000
802	OM SAI PLASTIC ENGINEERING ENTERPRISES	PLOT NO 4, SHIVANGI NAGAR, HUDKESHWAR ROAD, NAGPUR 440023	300	27000
803	SRI VENKATESHWARA POLYMERS	PLOT NO 386, KHASRA NO 46/2, RANHOLA INDUSTRIAL AREA, NEW DELHI 110041	195.6	12000
804	SHREE VENKATESH ENTERPRISES	GN 3300/3, ANNAPUR VILLAGE, TAL-SHIRUR, DIST-PUNE, 412218	7440	57000
805	PRIYA PLASTIC	GODOWN POLE NO 47, KH NO-76 ,TRANSFORMER, RANHOLA ,NEW DELHI-110041	126	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
806	SUN SHINE PLASTICS	65/2, SUNSHINE PLASTICS, NANJAPPA INDL ESTATE, MAGADI MAIN ROAD, KAMAKSHIPALYA ,BANGALORE-560079	1200	27000
807	KARNATAKA PETROTECH	No.21 and 21A,Survey No.132,, Kengeri Hobli,, Kumbalgodu Village, Bengaluru Urban, Karnataka, 560074	960	27000
808	Smt Moram Vijaya	M/s. Vijaya Plastic Recycling Unit, R. Sy. Nos. 274/1, 2, 3, Adapaka (V), Laveru (M), Srikakulam District	120	12000
809	Saket Sales	Khasra No-175, Hasanpur Masori, Khekra	3600	57000
810	Star Poly and paper Industries	S-4 SIDCO Industrial Estate	300	27000
811	BOND POLYMERS	120/1A3 Kulurchandai village, Arupukottai taluk, virudhunagar	720	27000
812	M/s Aman Steel Enterprises	Gat No 879,Bhairavnath Temple, Near Rajhans Kata, Kudalwadi, Chikhali, Pune 411062	1900	27000
813	Kamal Plastic	F-243, RIICO Industrial Area	2400	57000
814	Laxmi Plastic Industries	G 1-67,Makhupura Industrial Area,Ajmer	60	12000
815	SHRI BALAJI ENTERPRISES	KHASRA NO-76, RANHOLA, NERA SHIV MANDIR, DELHI-110041	120	12000
816	SAI BABA PLASTIC	A-234, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	144	12000
817	PJK PLASTICS	3/1137-1C, ADRANGARAIVALI NADAPPU, AMMAPETTAI, DHARASURAM, KUMBAKONAM, Thanjavur, Tamil Nadu, 612702	600	27000
818	LIBERTY POLYMERS	GROUND FLOOR, PLOT NO-3, ROOM NO.106, 8/4, SANAULLAH COMPOUND PATRA SHED, DHARAVI MAIN ROAD, MAHIM	195	12000
819	Mehar Enterprises	Plot No. 1119/J-12, RIICO Industrial Area, Phase- III, Tehsil - Tijara, DIstt.- Alwar (Rajasthan)	200	12000
820	RPC Industry	TS No 121 part, 124 part, 125 part, Erode village, Erode Taluk, Erode	780	27000
821	SNS Containers Pvt Ltd	H -899, Phase - III, RIICO Industrial Area, Bhiwadi, Tehsil - TIjara Distt Alwar	3660	57000
822	SONIA PLASTICS PRIVATE LIMITED	J-3129 DSIIDC NARELA INDUSTRIAL AREA NEW DELHI-110040	180	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
823	JC ENTERPRISES	943, Vajamangala Village, Bannur Main Road, Varuna Hobli, Mysore 570010	2400	57000
824	Subramanyeshwara Plastic Scrap Industry	Survey No 670 Chatnaplly village, Farooqnagar mandal	215	27000
825	K.P Plastic Industries	Tajpur Road, Kakka Road, Mahadev Textile Colony, Ludhiana	1650	27000
826	Neha Enterprises	Plot No. 6,Vinayak Estate, Sathrota Road, Halol	210	27000
827	MAHADEV ENTERPRISES	I-2141, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	195	12000
828	SHRI SHYAM POLYTECH	N-13, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	1200	27000
829	UNIQUE PRODUCTS	C-66, SECTOR-5, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	1800	27000
830	BHAGWATI PLASTIC	J-3087, DSIIDC NARELA INDUSTRIAL AREA NEW DELHI-110040	180	12000
831	EXCELLENT WASTE MANAGEMENT PRIVATE LIMITED	PLOT NO G1-360(B), RIICO INDUSTRIAL AREA, CHOPANKI	3000	57000
832	AAR GEE PLASTIC	7/20, TNHB Industrial Estate, Phase II IX Main Road Muthamil Nagar, Kodungaiyur, Chennai 600081	59.4	12000
833	Vishwa Pratap Enterprises	Village - Musewal, Ropar Road, Rajpura, Tehsil- Nalagarh	30	12000
834	RAYAN POLYMERS PRIVATE LIMITED	Plot No. 17 & 20, SY 162/1, Gerupalya, Chikkellur Venkatpura,Kumbalgodu ,Bangalore-560074	6000	57000
835	Garg Plastics	G1/1290, Phase-5, RIICO Industrial Area, Bhiwadi	360	27000
836	NAND PLASTIC	PLOT NO-1917 POCKET F NARELA DSIIDC DELHI-110040	180	12000
837	Dhanshree Enterprise	Plot No. 2/14, GIDC Phase III, Chandrapura, Halol	240.5	27000
838	Krishna Enterprises	Plot No. 2003, GIDC Halol	542.4	27000
839	KAY ESS INDUSTRIES	PLOT NO 714 INDUSTRIAL AREA PHASE 2 CHANDIGARH	180	12000
840	Snow Peak Industries	Plot No 38B, Johron Industrial Area, Johron, Kala Amb	1200	27000
841	NAVABHARAT PACKAGING PRIVATE LIMITED	FIRST FLOR, 3-1-299, KACHGUDA STATION ROAD, NIMBOILADDA, Hyderabad, Telangana, 500027	7200	57000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
842	AGARWAL PLASTICS PRIVATE LIMITED	OPP. POLICE CHOWKI KUDAL WADI, GAT NO 837, AGARWAL PLASTICS PVT LTD, TELCO-MOSHI ROAD, CHIKHALI, PUNE, MAHARASHTRA, 412114	2395	57000
843	Priya Plastics	R.S.No.250/3A, Plot.No. 50 & 51, Odiampet, Villianur Commune Panchayat, Puducherry	7	12000
844	Salam Traders Company	Village - Dattowal, Tehsil- Nalagarh	870	27000
845	MSR PLASTICS	R.S.NO.124/4B/1, Pondy Main Road, Thiruvandakoil, Mannadipet Commune, Puducherry	140	12000
846	Big Arena Industries	Khasra-2159M Salempur Mehdood	6000	57000
847	MS Goodluck Trading	Gut No. 40, Yashwant nagar, New CEAT road, Near Swami Dharamkata, Ranjangaon walunj, Tal. Gangapur, Dist. aurangabad.	190	12000
848	Bhagyashree Enterprises	Plot No. 804, GIDC, Halol	492	27000
849	Aurangabad Polycontainers Pvt Ltd	Plot No. 1475, Gut No. 04, Opp. Anand Besan Mill, Ranjangaon (Sp.), Near Waluj MIDC, Aurangabad	100	12000
850	Aurangabad Thermocol Plates and Containers	Gut No. 233, near Ajeet Seeds, Paithan Road, Chitegaon, Aurangabad, Maharashtra - 431105	150	12000
851	JAIN PLASTIC	B-64, SECTOR-4 DSIIDC BAWANA INDUSTRIAL AREA DELHI-110039	360	27000
852	SAMPURNEARTH ENVIRONMENT SOLUTIONS PRIVATE LIMITED	Survey No.14/3, Khot Bunglow, Kore Road, Vill. Pimpari, Dist:-Thane	2400	57000
853	PLASO TECH INDUSTRIES	PLOT NO-64, POCKET-J, SECTOR-5, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	170	12000
854	SHAKTI POLYMERS	G-1136, DSIIDC INDUSTRIAL AREA, NARELA DELHI-110040	800	27000
855	S A ENTERPRISES	Plot no:71, SF No:193/13A Dhanalakshmi Nagar, Vadaperumbakkam Village, Madhavaram Taluk	1700	27000
856	HRHG INDUSTRIES	G-1089,BASEMENT AND THIRD FLOOR,DSIIDC NARELA INDUSTRIAL AREA,Delhi-110040	180	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
857	SUDARSHAN PLASTICS	K42, MIDC, HINGNA ROAD, NAGPUR, Nagpur, Maharashtra, 440016	200	12000
858	S B Enterprise	Survey No. 204/2/1, Plot No. A-18, Chandrapura, Halol	1206	27000
859	Mega Polymers	No.10, Sy No.120, Kumbalgodu Industrial area Kengeri Hobli, Mysore Road, Bangalore	240	27000
860	Samreen Trading Company	HN 210, JASPUR ROAD, VILLAGE KHERA LAXMIPUR, Udham Singh Nagar, Uttarakhand, 244712	180	12000
861	MAHADEV PLASTIC	Survey No. 295, Plot No. 5, Nr. Metallik Techno Forge, Opp. Power House, Padavala,Tal. Kotada Sangani, Dist. Rajkot	4824	57000
862	S. A. Plastics	Gala No. 4, Survey No. 95, Hissa No. 1, M.S. Market, Mahadev Industry, Vill. Goteghar, Tal. & Dist. Thane	195	12000
863	SHIVA ENTERPRISES	PLOT NO-86 POCKET D SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
864	MRS TRADERS	Plot No. 20 B, SY. No. 46,Mohite Industrial Area Tq. Hingna Dist. Nagpur	1200	27000
865	AMD PLASTICS	Property No.784,Block-E,Basement and Ground Floor,DSIIDC INDUSTRIAL COMPLEX,NARELA,DELHI-110040	450	27000
866	RIGEN PACKAGING PRIVATE LIMITED	Sy No 463 U 463/UU and 463U/AA Chegur Vill, Timmapur to Chegur Road Opp Textile Park Narasappa Guda G.P Nandigam (M) RR (Dist)	36	12000
867	TRU GREEN	S.F.No.331/7 & 331/8 PULLARAMBAKKAM VILLAGE, TIRUVALLUR TALUK & TIRUVALLUR DISTRICT -602023	180	12000
868	M/s Kothari Polymers	13, DIC Industrial Area, Mangalwar, Tehsil-Doongla	210	27000
869	TECHNO GREEN VENTURES PRIVATE LIMITED	PLOT NO.180, BLOCK-A, DSIIDC NARELA INDUSTRIAL AREA DELHI - 110040	1950	27000
870	B B Enterprises	GA-332(B) MIA	5000	57000
871	HARI OM PLASTIC	PLOT NO-1, POCKET-M, SECTOR-2, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	950	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
872	VERDE POLYSFY PRIVATE LIMITED	1038, Gadi Srirampur, Giridih, Dhanbad, Jharkhand - 815301	14400	57000
873	RAJAT PLASTICS	No. 72 T H Road, Kodungaiyur, Chennai - 600118	114	12000
874	M/s SHARIF ENTERPRISES	Gat No-670, Kudalwadi ,,Jadhav Wadi, Chikhli Pune 411062	1900	27000
875	Dev Priya Industries Private Limited Plastic Division	8th Km. Village Saini, Mawana Road, Meerut	3300	57000
876	Hari Om Plastics	SHED #184, 5TH CROSS, 2ND STAGE, PEENYA INDUSTRIAL AREA, BANGALORE-560058	4800	57000
877	NICE PLASTICS-A UNIT OF ARORA POLYPLAST	HADBAST NO.-47, KILLA NO.-22, RECTANGLE NO.-7, KH. NO. 7/22, SAMAIPUR, DELHI-110042	195	12000
878	Sai Enterprises	Plot No. E-10, MIDC Area, Waluj, Aurangabad - 431136	190	12000
879	NARAYAN ENTERPRISES	KH.NO-8, PLOT NO-415, SHAILESH CO-OP.SOCIETY RING ROAD, WATHODA, DIST-NAGPUR-440024	1	12000
880	M/S MONU POLYMERS	PLOT NO-3187, BLOCK-J, DSIIDC INDUSTRIAL AREA, NARELA DELHI-110040	180	12000
881	JUSTDISPOSE RECYCLING PRIVATE LIMITED	Survey No. 42/5, Kaddu Industrial Estate, Near Jasraj Industrial Estate, Sativalli Fata, Vasai (East), Dist:Palghar, Maharashtra-401208.	9000	57000
882	S S PLASTIC	T-28, HINGNA MIDC, NAGPUR	1800	27000
883	P.P. INDUSTRIES	91, Strahans Road, Otteri, Chennai, 600012	96	12000
884	Ajaykumar Amrutlal Desai	Survey No. 58, Plot No. 25/A, Sathrota Road, Halol	180.5	12000
885	DIAMOND POLYPLAST	PLOT NO. C-578 AND E-871, DSIIDC NARELA INDUSTRIAL AREA DELHI - 110040	2400	57000
886	V S Industries	Plot No. 2503/2/6, GIDC Estate, Halol	120.6	12000
887	Sri Lakshmi Srinivasa Plastics	S.No.275/12, Lingalavalasa Village, Ampolu Panchayati, Gara Mandal, Srikakulam District - 532404	120	12000
888	GAURAV ENTERPRISES INDIA	PLOT NO- 204 POCKET I SEC 3 DSIIDC BAWANA IND AREA DELHI-110039	190	12000
889	Mahadev Enterprises	Plot No. 1602/1, GIDC Estate, Halol	121.2	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
890	Sun Masterbatch Pvt. Ltd	B-11, Gala No. 1-2, Ground Floor, Pritesh Complex, Anjur Mankoli Road, Vill. VAL, Tal. BHIWANDI	2400	57000
891	PARASAKTI CEMENT INDUSTRIES LIMITED	M/S PARASAKTI CEMENT INDUSTRIES LIMITED ,	1300	27000
892	KBP Enterprises	Plot No. C-174, MIDC Malegaon, Tal. Sinnar, Dist. Nashik	1200	27000
893	V V INDUSTRIES	Sy No 137/6A, Kotagandredu Village, Gurla Mandal	330	27000
894	JANVI POLYMERS	Plot No. 102, Siddhi Industrial Infrastructure Park, Waghodia, Vadodara.	720	27000
895	Nuvoco Vistas Corporation Limited	Village Nimbol Tehsil Jaitaran Distt Pali	87999	57000
896	M/s. Dong Lin Industries Private Limited	Plot No.190, 191&192, Industrial Growth Centre, Gundlapalli, Maddipadu, Prakasam District	546	27000
897	SHREEJEE PLASTIC INDUSTRIES	D.NO. 3-142, TRILOCHANAPURAM VILLAGE, IBM MANDAL,	150	12000
898	RAMDASS TRADING COMPANY	F-189, MIA, TEHSIL-RAMGARH	2995	57000
899	Ms Modi oil mill	khasra no-325 vill-Ibrahimpur distt-Haridwar	900	27000
900	Durga Balaji Plastic Industries,	Sy.No. 133/P&140/P, Plot No. 183, Industrial Park, E. Bonangi, Parawada, Visakhapatnam	720	27000
901	M/s AJITA ENTERPRISES	Gat No.710, Kudalwadi, Opp Bhairavnath Mandir, Chikhli Tal Haveli Dist Pune 411062	1900	27000
902	Marella Aruna Kumari	1-105, Kaza, Guntur Kaza	150	12000
903	Nilam Recycling Solutions	Sr.No.312, Paiki 1/460, Plot No.11, Nr.Gabaji Na Muvada, Village.Virol, Ta.Mehdababad, Dist.Kheda	1950	27000
904	ARADHYA POLYMERS	PLOT NO- 142 POCKET J SEC 2 DSIIDC BAWANA IND AREA DELHI-110039	180	12000
905	NOVA ELITE INDIA	PLOT NO-62, POCKET-J, SECTOR-5, DSIIDC INDUSTRIAL AREA, BAWANA DELHI-110039	165	12000
906	NEW LAXMI TRADERS	91,, NEAR CHANDRAPURA BUS STAND,, MAIN ROAD,, CHANDRAPURA, Panchmahals, Gujarat, 389350	1440	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
907	ARPAN POLYMERS	Khasra No 327/1, LABBA MUSTAHKAM BHAGWANPUR ROORKEE 247667	170	12000
908	OM INDUSTRIES UNIT-2	3/10, MAIN ROAD, KETHANAKONDA VILLAGE,	250	27000
909	SHREE RAM INDUSTRIES	SURVEY NO.382,PLOT NO.437/P,SHED NO 62, AMAR ESTATE,GIDC ESTATE,ODHAV, NEAR ASARVA CHEMICAL, OPP.SHIV KRUPA WAY BRIDGE, ODHAV, AHMEDABAD-382415	120	12000
910	Super Plasto Chem	Survey No. 302/1, Mangal Udhyog Nagar, Behind Sitashree Dal Mill, Nemawar Road	250	27000
911	M P Gogna and Company	B-XXXIII-F/3/2, New Ashok Nagar-A, Behind creamica Bread Factory, G.T. Road, Ludhiana	80	12000
912	G.M. PLASTICS	H.NO 2458 BLOCK-B, 1st FLOOR, DSIDC NARELA, DELHI, New Delhi, Delhi, 110040	280	27000
913	Gayatri Industries	Gat.No.326,Near Suruchi dairy,Khandale,kondhanpuri,Taluka-shirur,Dist-Pune.	8400	57000
914	Sri Sindhu Enterprises	Plot No.24, Phase -II, Auto Nagar, Vijayawada - 520007	300	27000
915	Lakshmi Ganapathi Plastics	Sy.No. 15/3, J.V Agraharam(V), Bheemunipatnam (M), Visakhapatnam District	360	27000
916	JAYACHANDRAN GLOBAL REFINERIES PRIVATE LIMITED	S.F.No. 317/1,2 & 319/8, AYANAMBAKKAM village, Poonamallee Taluk and Tiruvallur District	7040	57000
917	Ayyappa Plastic Industries	Sy.No.173/C1A, Pamur road, Kandukur Village and Mandal, SPSR Nellore district	150	12000
918	BALAJI ENTERPRISES	H-1217, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	3600	57000
919	R.P. Plastic Recycling	Sy.No.213P, Plot No.84 & 85, APIIC Industrial Park, Aganampudi, Visakhapatnam District	360	27000
920	SHRI BALAJI ENTERPRISES	J-266, SECTOR-1, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	1200	27000
921	ANJANI POLYMERS	REVENUE SURVEY NO-288 P3, PLOT NO-6-7,OPP RAMVADI NEAR OM STEEL.,SHAPAR-360024 TAL KOTDA SANGANI, DIST RAJKOT	840	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
922	TEHKHAND WASTE TO ELECTRICITY PROJECT LIMITED	Adjacent DTC Tehkhand Depot, Maa Anandmai Marg, Tehkhand, New Delhi-110020	730001	57000
923	Sohal Trading Company	Village Makorgarh, P.O. Heeran, Tehsil Haroli, Distt. Una	50	12000
924	KUNDANPLASTICS PVT LTD	SY NO 216, CHETLAMALLAPURAM, KALLUR	120	12000
925	Sri Tirumala Plastics	R.Sy.No.96/7, Kutukuluru Village, Anaparthy Mandal, East Godavari District	63	12000
926	S A Enterprises	Gut No. 183/P, H. No. 3130/1, Vill. Jogeshwari, Tq. Gangapur, Dist. Aurangabad.	54750	57000
927	Palnadu Plastics	Sy.No. 86, Konakanchivaripalem (V), Rompicherla (M), Guntur District	357	27000
928	GANAVI ENTERPRISES	Assessment 4, No. 16/16, Bylakonenahalli Village, Kachohall, Dasanapura Hobli, Bengaluru North Taluk, Bengaluru Urban District-562162	1200	27000
929	SHREE BALAJI INDUSTRIES	PLOT NO. D-73, MIDC, HINGNA, Nagpur, Maharashtra, 440028	1200	27000
930	Markandey Plastic	First and Second Floor, H. No.158, Pocket-M, Sector-3, DSIIDC Bawana Industrial Area, Bawana Road, Bawana Industrial Area, New Delhi, North West Delhi, Delhi, 110039	300	27000
931	GREEN PLASTICS	815,MALAV ROAD, KALOL, PANCHMAHAL	3100	57000
932	Siddharth Sales Corporation	Gat No.1341/1, Nhavra Phata, Shirur Gramin, Nhavra, Tal. Shirur, Dist. Pune	600	27000
933	ADITYA POLYSACK PRIVATE LIMITED	K N - 1 8 5 3 , 1 8 4 1 / 2 2 1 6 , 1 8 4 1 / 2 4 8 5 , 1 8 5 8 , 1 8 5 9 , 1 8 6 1 , 1 8 6 2 , 1 8 4 1 / 2 4 8 6 LAMANA TEHSIL - PISANGAN, DISTRICT - AJMER, RAJASTHAN 305202	1080	27000
934	SHIVANGI POLYSACK PRIVATE LIMITED	KHASRA No. 293, LAMANA-AMARGARH ROAD, VILL- AMARGARH TEHSIL-PISANGAN, AJMER, RAJASTHAN - 305202	1200	27000
935	SIDDHANT PLASTICS	PLOT NO.129,SECTOR-2,POCKET-K,BAWANA INDUSTRIAL AREA,DELHI-110039	300	27000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
936	Dion Polytech	No. 11, Dakshinamurthy Indl. Area, Magadi main road, Chennenahalli Tavarekere, Bangalore-562130	300	27000
937	LAXMI PLASTIC INDUSTRIES	SECTOR-1,PLOT NO-110,POCKET-O,DSIDC BAWANA,NORTH WEST DELHI-1110039	360	27000
938	AJANTA PLASTIC	K-262, UNIT-II, PHASE-8, FOCAL POINT	385	27000
939	Agasthya Plastics	No. 47/2, 1st Cross, Kumbalagodu, Thagachaguppe Village, Benglauru Urban	84	12000
940	SAHIL PLASTIC INDUSTRY	B-32 /3897 GAGANDEEP COLONY KAKOWAL ROAD	240	27000
941	Super Enterprises	Survey No. 66/16, Gala No. 18, Vill. Goteghar, Delux Market, Old Mumbra Panvel Road, Tal. & Dist. Thane.	195	12000
942	M/s. Prime Enterprises	Sr. No. 69 H. No. 01 Shop No. 2 Mohamadiya Estate Road Opp. Masjid Dahisar Pimpri Mumbra Panvel Thane 421204	1800	27000
943	BALAJI ENTERPRISE	PLOT NO- 5 POCKET M SEC 2 DSIIDC BAWANA DELHI-39	195	12000
944	SHRI BALAJI PLASTIC	M-4, SEC-5, DSIDC INDL. AREA, BAWANA DELHI-39, Bawana Industrial Area, Delhi - 110039	450	27000
945	UMA INDUSTRIES	B 32 GURU INDUSTRIAL PARK , Motap ,Bechraji - 384002, Mehsana	600	27000
946	SHRI BALAJI PLASTIC	PLOT NO-250,POCKET-F,SECTOR-5,DSIDC INDUSTRIAL AREA,BAWANA ,DELHI-10039	300	27000
947	STRATOS PROJECTS PRIVATE LIMITED	Sy. No. 40/2, Venkatapur (V), Utkoor (M), Narayanpet Dist.	1780	27000
948	CLEAN GARBAGE MANAGEMENT	S NO 149/5, GANESH NAGAR, DHAYARI, PUNE, MAHARASHTRA 411041	190	12000
949	CLOUDNINE ENTERPRISES	Khasra no 537 sikera road industrial area modinagar	20	12000
950	MUSKAAN INDUSTRIES	B-2581, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	195	12000
951	AV Traders	Sy. No.120/AA,Chowlapalle (West) Village, Farooqnagar Mandal, Rangareddy District, Telangana	1440	27000
952	OMKAR PLASTIC ENTERPRISES	GAT NO 956,PLOT NO C-25, DUBE NAGAR, WAGHOLI, PUNE 412207	60	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
953	YES INDUSTRIES	Plot No. 01, Gut No.03, At Post. Mandki, Saani State, Jalgaon bypass Road, Daulatpur, Aurangabad	1200	27000
954	GANPATI PLASTIC UDYOG	B-83, SECTOR-4, DSIIDC BAWANA INDUSTRIAL AREA, DELHI-110039	190	12000
955	DILIP PLASTICS PRIVATE LIMITED	0, 57/1/19, Village Dunetha, Kunta Bhenslore Road, Nani Daman, Daman, Dadra and Nagar Haveli and Daman and Diu, 396210	3450	57000
956	M/s Shivam Enterprises	Gut No. 12, Mirzapur Shivar, Village Jikthan, Tal. Gangapur, Dist. Aurangabad, Maharashtra, 431136	1900	27000
957	JAGJEET MARKETING AND SERVICES PRIVATE LIMITED	1ST BLOCK, NO. 924, 7TH A MAIN ROAD, H R B R LAYOUT, KALYAN NAGAR POST, Bangalore, Bengaluru Urban, Karnataka, 560043	360	27000
958	SHIVANSH ENTERPRISES	Gat No.562/2, Chavanvadi, Tal-Shirur, Dist-Pune.	1550	27000
959	SHARIEF ENTERPRISES	MORARJI DESAI HOSTEL ROAD, SY NO 360/5, SHARIFF ENTEPRISES, MORARJI DESAI HOSTEL ROAD, Sulibele, Bengaluru Rural, Karnataka, 562129	110	12000
960	ATM Enterprises	No.14/A , Bannimantapa Layout , Industrial Area,Mysuru- 570 015	1120	27000
961	Radheyshyam Polytech LLP	No. 108/2, Shivashakthi Layout, Gurukula Road, Magadi Main Road, Chanenahalli, Yelachaguppe Village, Tavarakere, Bengaluru, Bengaluru Rural,Karnataka,562130	1800	27000
962	DIAMOND INDUSTRIES	PLOT NO-57 POCKET K SEC 3 DSIIDC BAWANA IND AREA DELHI-110039	195	12000
963	M/s. Gidiya Polytech Industries LLP	Plot No. A-76-4/5, MIDC Malegaon, Sinnar	1560	27000
964	CHANSHAL HILLS TRADERS	Chanshal Hills Traders, Vill. Mainthapal, Rampur Jattan, Near M/s Virgo Industries, Kala Amb	300	27000
965	Gouri Plastic	Plot No. 20-21-B, Sector-C, Industrial Area, Sanwer Road, Indore	300	27000
966	SHIVA POLY INDUSTRIES	6/8, KIRTI NAGAR INDUSTRIAL AREA NEW DELHI-110015	180	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
967	J.D. POLYMERS	B-57, SECTOR 5, DSIIDC, BAWANA INDUSTRIAL AREA, NEW DELHI-110039	175	12000
968	Shri Ramdev Scrap	Plot No. 2/59, Phase - III, GIDC Estate, Chandrapura, Halol, Dist. – Panchmahals, Gujarat – 389 350	180.6	12000
969	TAKWEEN INDUSTRIES PVT LTD	S. No. 684/1/B, Village-Kotambi, Tal.-Waghodia, Dist.-Vadodara-391510	2400	57000
970	BRIGHT ENTERPRISES	No .12, SHANTHI NAGAR, PALAVAKAM, CHENNAI.	1800	27000
971	CREDENCE COMPOUNDS INDIA	PLOT NO-110,PKT-P,SEC-5,DSIDC INDUSTRIAL AREA BAWANA , Delhi - 110039	300	27000
972	Jai Bhole Plastics	B-6, Sector-II, DSIDC, Bawana Industrial Area, Delhi-110039, Bawana Industrial Area, Delhi - 110039	180	12000
973	ROYAL TOUCH MYSORE	Galaxy Springs, No 8/A-1, 8/4, Sub Godown no 7, Bannimantap A layout, Mandimohalla, Mysuru Karnataka 570015	1125	27000
974	GARG PLASTIC	PLOT NO- 51 POKCET K SEC 5 DSIIDC BAWANA IND AREA DELHI-39	195	12000
975	j	JAI DURGA PACKERS	1400	27000
976	ECOVISION ENVIRONMENTAL RESOURCES(VADODARA) LLP	Plot No: 512/p, 523/p, 525/p, At: Atladra, Tal & Dist: Vadodara-390012.	72000	57000
977	R P TRADERS - A UNIT OF RAJENDERA INDUSTRIES	PLOT NO- 65 POKCET L SEC 3 DSIIDC BAWANA IND AREA DELHI-110039	195	12000
978	Krishna Polyplast	H-1-103, RIICO Ind. Area, Parbatpura , Ajmer	980	27000
979	G. N. S. ENTERPRISES	Khasra-95M, Village- Dadupur Govindpur	1800	27000
980	M/S RAJIV RUBBER INDUSTRIES -A UNIT OF RAJ INDUSTRIES	PLOT NO-219 POCKET K SEC 5 DSIIDC BAWANA IND AREA DELHI-110039	195	12000
981	KIRAN PLASTIC	Sr. No. 36/2/40 P., Porbandar road, Ghanshyam Khandsari Compound, Near Isara Patiay, Isara-360315	3888	57000
982	M/s K.G.N. Enterprises	G-114, AMBAJI IND AREA, ABUROAD	120	12000

SN	Name of PWP	Address	Registered Processing Capacity (TPA)	Environmental Compensation (Rs.)
983	RAJMUDRA THERMOPLASTICS	ATPOST-RANJANGAON GANPATI, RANJANGAON GANPATI, TAL-SHIRUR, Pune, Maharashtra, 412209	6000	57000
984	PARAS H.M.BAGS	FIRST FLOOR, HOUSE NO. 22, BLOCK-B, POCKET-B, SECTOR-2, BAWANA DSIDC LANDMARK ATTA MILL, BAWANA	500	27000
985	SRI RECYCLO POWER LLP	0,RAKHUANA RAJATALAB, RAJATALAB, Birbhanpur, Varanasi, Uttar Pradesh, 221311	1825	27000
986	ABV POLYMERS	B-22, SECTOR-2, DSIIDC BAWANA INDL. AREA, BAWANA INDL. AREA, North West Delhi, Delhi, 110039	500	27000
987	GANPATI POLYMERS	F-2262, SITAPURA EXTN. RAMCHANDRAPURA, RIICO INDUSTRIAL AREA, JAIPUR, Jaipur, Rajasthan, 302022	1872	27000
988	M/s Kamal International	Kila No 68//12/1/2, 19/2, 19/1/2, 12/2/2/1, Village Jhundpur, Tehsil Rai, Sonipat Haryana	1000	27000
989	Sarah Polymers	No. 47/2, Pintu Bar, Thagachuguppe Village, Kumbulgud Post, Kengeri Hobli, Benglaurum, Benglauru Urban, Karnataka - 560074	180	12000
990	RAJRATAN GREEN PRODUCTS	PLOT NO 14, SMART INDUSTRIAL PARK, NEAR NATRIP, PITHAMPUR, DIST DHAR	7000	57000
991	JAI INTERNATIONAL	PLOT NO.NI-243,SECTOR-3,DSIIDC INDUSTRIAL AREA BAWANA DELHI-110039, Bawana Industrial Area, Delhi - 110039	300	27000
992	V S TRADING COMPANY	Village Dhundli Gopi, p.o Bhatian Tehsil Nalagarh Distt. Solan HP	325	27000
993	BALA GANESHA POLYMERS	PLOT NO-5, INDUSTRIAL ESTATE, SULTHANABAD, TENALI	1800	27000
994	MAMTA OVERSEAS	F-1762, DSIIDC NARELA INDUSTRIAL AREA, DELHI-110040	195	12000
995	Shri Balaji Synthetics	Plot No. 19, 20 & 21, Amgaon Indl. Estate, Opp. N. H. No. 8, Vill. Amgaon, Tal. Talasari, Dist. Palghar	1600	27000
996	Shaila Polysacks Pvt.Ltd.	Plot No. FA-76, Addl. Chandrapur Industrial Area, MIDC Chandrapur	4900	57000

Item No. 09 Court No. 1

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 993/2024

News Item titled "PACKAGE Where has the plastic waste disappeared" appearing in The Times of India dated 30.07.2024

Date of hearing: 31.07.2024

CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER

ORDER

1. This original application is registered *suo motu* on the basis of the news item titled "PACKAGE Where has the plastic waste disappeared" appearing in 'The Times of India' dated 30.07.2024.

2. The news item relates to the large scale evasion of the plastic waste disposal norms under the Extended Producer Responsibility (EPR) System in Tamil Nadu. As per the news item, more than 30% of plastic-waste generating firms have evaded the system. The authorities are unaware as to where the plastic waste gets disposed of or dumped. The article highlights that in February 2022, the Union Government mandated that all plastic waste generators register with the EPR portal under the Central Pollution Control Board (CPCB). As of July 2024, 30% of the total 1,095 plastic waste generators in Tamil Nadu have avoided this requirement, failing to declare the quantity and type of plastic they generate. Furthermore, as many as 323 plastic waste generators, including producers and brand owners, are yet to register. This lack of compliance means there are no records of plastics being recycled or properly disposed of. Unregistered companies may dump plastics in open spaces, landfills and water bodies or engage with informal recyclers who

violate legal and environmental norms. The news item further alleges that the Tamil Nadu Pollution Control Board had instructed all plastic waste generators to register on the EPR portal by May 31, 2024, or face penalties, including environmental compensation. However, no penalties have been imposed yet. The article also claims that The EPR portal, designed to help waste generators match with recyclers, is not free of flaws. “Waste generators can collect the same amount and type of waste they generate from anywhere for recycling. They may supply waste to villages but collect from cities due to greater accessibility and lower transport costs. This practice does not address the local dangers of plastic waste.

3. The news item raises substantial issue relating to compliance of the environmental norms.

4. Power of the Tribunal to take up the matter *suo-motu* has been recognized by the Hon’ble Supreme Court in the matter of *“Municipal Corporation of Greater Mumbai vs. Ankita Sinha & Ors.” reported in 2021 SCC Online SC 897.*

5. We have been informed that somewhat similar position exists in all the States, hence it is a Pan India issue.

6. Hence, we implead the following as respondents in the matter:

(1). Central Pollution Control Board, through its Member Secretary, Parivesh Bhawan, East Arjun Nagar, Delhi-110032.

(2). Tamil Nadu Pollution Control Board, through its Member Secretary, 76, Mount Salai, Guindy, Chennai - 600 032.

(3). Ministry of Environment and Forest, through its Regional Office, Integrated Regional Office, 1st and 2nd Floor, Handloom Export Promotion Council, 34, Cathedral Garden Road, Nungambakkam, Chennai – 34.

(4). Ministry of Environment, Forest and Climate Change, through its Secretary, Indira Paryavaran Bhawan, Jorbagh Road, New Delhi.

(5). State of Haryana through its Secretary, Environment Department.

(6). State of Rajasthan through its Secretary, Environment Department.

(7). State of Punjab through its Secretary, Environment Department.

(8). State of Himachal Pradesh through its Secretary, Environment Department.

(9). State of Uttar Pradesh through its Secretary, Environment Department.

(10). State of Chhattisgarh through its Secretary, Environment Department.

(11). State of Bihar through its Secretary, Environment Department.

(12). State of Uttarakhand through its Secretary, Environment Department.

(13). State of Jharkhand through its Secretary, Environment Department.

(14). State of Meghalaya through its Secretary, Environment Department.

(15). State of West Bengal through its Secretary, Environment Department.

(16). State of Maharashtra through its Secretary, Environment Department.

(17). State of Andhra Pradesh through its Secretary, Environment Department.

(18). State of Kerala through its Secretary, Environment Department.

(19). State of Tamil Nadu through its Secretary, Environment Department.

(20). State of Telangana through its Secretary, Environment Department.

(21). State of Karnataka through its Secretary, Environment Department.

(22). State of Madhya Pradesh through its Secretary, Environment Department.

(23). State of Odisha through its Secretary, Environment Department.

(24). State of Gujarat through its Secretary, Environment Department.

(25). State of Goa through its Secretary, Environment Department.

(26). State of Arunachal Pradesh through its Secretary, Environment Department.

(27). State of Sikkim through its Secretary, Environment Department.

(28). State of Nagaland through its Secretary, Environment Department.

(29). State of Manipur through its Secretary, Environment Department.

(30). State of Mizoram through its Secretary, Environment Department.

(31). State of Assam through its Secretary, Environment Department.

(32). State of Tripura through its Secretary, Environment Department.

(33). Union Territory of Delhi through its Secretary, Environment Department.

(34). Union Territory of Chandigarh through its Secretary, Environment Department.

(35). Union Territory of Andaman & Nicobar through its Secretary, Environment Department.

(36). Union Territory of Dadra and Nagar Haveli & Daman and Diu through its Secretary, Environment Department.

(37). Union Territory of Lakshadweep through its Secretary, Environment Department.

(38). Union Territory of Puducherry through its Secretary, Environment Department.

(39). Union Territory of Ladakh through its Secretary, Environment Department.

(40). Union Territory of Jammu & Kashmir through its Secretary, Environment Department.

7. Issue notice to the above respondents for filing their response at least one week before the next date of hearing.

8. It has also been brought to our notice that OA No. 926/2024 concerning somewhat similar issue including the issue of fake pollution - trading certificates concerning States of Gujarat, Maharashtra and Karnataka has already been entertained.

9. Hence, Office is directed to list this OA alongwith OA No. 926/2024 on 05.09.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

July 31, 2024
Original Application No. 993/2024
DV